

National Company Law Tribunal

| S No | Diary No | Matter Name | Case Type | Section | Main Case No | Advocate Name | Status | Date |
|------|--------------------|--|-----------|--|----------------------------|---|---|------------|
| 1 | 0710102/06086/2020 | Akash Singhal Vs. Earth Infrastructure Private Limited | | Rule 11 of NCLT | IB/401/ND/2017 | Akash Singhal | Proof Service | 18.05.2020 |
| 2 | 710102062292020 | Debashis Nanda | | Application under any other provisions- IBC | IB/590/PB/2018 | Debashish Nanda | Pgs Not Clear-446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721 | 01.06.2020 |
| 3 | 0710102/03656/2020 | STATE BANK OF INDIA | | 22(3)(b) | IB/2013/ND/2019 | Shweta Dhingra | Page NO .11 to 15 Not Clear | 02/05/2020 |
| 4 | 0710102/06085/2020 | Anant Overseas Pvt ltd VS Global Houserware Ltd | | | IB/73/PB/2017 | Vijender Sharma, Liquidator | Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear | 18/05/2020 |
| 5 | 0710102/03950/2020 | SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana | | Sec 252 (3) | | Prakash Giri Goswami, | Pages wrong arrange and Case Type wrong | 05/06/2020 |
| 6 | 710102062832020 | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana | | Sec 252 (3) | CA/159/252/ND/2020 | Sandeep Chilana | Case Type Wrong / Every Pgs Signed | 04.06.2020 |
| 7 | 710102062812020 | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana | | Sec 252 (3) - By Government Body | CA/149/252/ND/2020 | Sandeep Chilana | Case Type Wrong / Every Pgs Signed | 04.06.2020 |
| 8 | 0710102/03530/2020 | BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED | | Application under any other provisions- IBC | ib/1117/nd/2018 | Jaspreet Singh | Pagination Not Done | 21/03/2020 |
| 9 | 0710102/03554/2020 | Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited | | 22(3)(b) | IB/2380/ND/2019 | Anand Raj | Page No 14,15,20 Not Clear | 30/03/2020 |
| 10 | 710102/06324/2020 | KUMAR ALOK Vs. India Power Corporation Limited | | Sec. 59 | NIL | NIL | Wrong Document / Case Type | 07.06.2020 |
| 11 | 0710102/06297/2020 | RAKESH KUMAR SINGALA | | Sec 60(5) | (IB) No. 985/ND/2018 | ANAND BAJPAI | page numbering not mention | 06/03/2020 |
| 12 | 0710102/06437/2020 | Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited | | Application under any other provisions- IBC Caveat Application | ib/197/pb/2017 | anand Shankar | Wrong File | 13/06/2020 |
| 13 | 0710102/06443/2020 | Shipra Somani Vs. Mayasheel Retail India Limited | | IBC Under Sec 9 | IB/2184/ND/2019 | Manorath Rathi | Wrong Section | 13/06/2020 |
| 14 | 0710102/06481/2020 | Raj Kumar Gupta Vs. RATHI ISPAT LTD | | Sec 60(5) | IB/558/ND/2019 | Raj Kumar Gupta | Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing | 17/06/2020 |
| 15 | 0710102/06487/2020 | NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.) | | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body | CA/1032/252/2019 | Lakshmi Gurung | Wrong Section | 17/06/2020 |
| 16 | 710102/06499/2020 | Rakesh Kumar Jain | | Sec 60(5) | IB/2161/ND/2019 | MOHIT NANDWANI | Proof Of Service | 17/06/2020 |
| 17 | 710102036052020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | NIL | UNION OF INDIA | DOCUMENT NOT COMPLETE | 23/04/2021 |
| 18 | 710102036022020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | NIL | UNION OF INDIA | DOCUMENT NOT COMPLETE | 23/04/2022 |
| 19 | 710102036032020 | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED | | Sec 241 (2) | | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents | 23/04/2020 |
| 20 | 710102036002020 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents | 23/04/2020 |
| 21 | 710102036012020 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents | 23/04/2020 |
| 22 | 710102/06434/2020 | SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED | | Sec 252 (1) - By Government Body | | NAVEEN SINGLA | Wrong Document | 13/06/2020 |
| 23 | 710102/06420/2020 | Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa | | Sec 252 (1) - By Government Body | | Pranav Kumar | Wrong Document / Case Type Wrong | 06/12/2020 |
| 24 | 710102/06338/2020 | Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd. | | Sec 241 (2) | NIL | Shubho Jana | Wrong Document | 06/08/2020 |
| 25 | 710102/06448/2020 | Department of Telecommunication Vs. Tata Teleservices (Maharashtra) limited | | Sec. 230-232 - Second Motion | CA/CAA/126/PB/2018 | Kamal Kant Jha | Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate | 15/06/2020 |
| 26 | 0710102/03483/2020 | Richa gupta Vs. hotel zodiac | | Sec. 241(1) | | RANJANA ROY GAWAI | Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt | 19/03/2020 |
| 27 | 0710102/03481/2020 | ACL Components Limited | | Sub-section (1) of section 230 | | Afnaan Siddiqui | Page no-97 to 111,105,106-109, is not clear | 19/03/2020 |
| 28 | 0710102/03498/2020 | GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi | | Sec 252 (3) | | Sidharth Sharma | Case Type Wrong / List Of Date & Events | 20/03/2020 |
| 29 | 710102064352020 | RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS | | Rule 11 of NCLT, 2016 | IB-577(ND)/2018 | PAWAN | CASE TYPE WRONG,PAGE 30-32 MISSED | 13/06/2020 |
| 30 | 710102064232020 | SHILPI CABLES PVT. LTD. | | Application under any other provisions- IBC | IB-461(PB)/2017 | SUKHDEV MADNANI | CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR | 12/06/2020 |
| 31 | 0710102/06412/2020 | TCM-UTM JV Vs. RAJESH JANGRA | | Sec 60(5) | C.Pc NO. IB-248/ND of 2019 | ANGAD MEHTA | Case type wrong | 06/12/2020 |

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|----|--------------------|---|--|---|-------------------------------------|-------------------------|---|------------|
| 32 | 0710102/03527/2020 | DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED | | Sec 60(5) | CP NO/IB/272/PB/2019 | DEEPAK | Case type wrong/Pages Not Clear-19 / Missing Pg-9 | 21/03/2020 |
| 33 | 0710102/03595/2020 | uttam value steels limited Vs. art special situation finance limited | | Application under any other provisions- IBC | CP/IB/ 1830 OF 2017 | VAIJAYANT PALIWAL | Case type wrong | 19/04/2020 |
| 34 | 0710102/03610/2020 | SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED | | Sec 60(5) | C.P. NO.923 OF 2018 | ABHAY PRATAP SINGH | Case type wrong | 24/04/2020 |
| 35 | 710102/06367/2020 | KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA | | Rule 11 of NCLT, 2016 | IB/940/ND/2018 | Vaibhav Singh | Application Every Pages Not Sign / Affidavit Deponent Signature / Case Type Wrong | 09/06/2020 |
| 36 | 0710102/03583/2020 | HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED | | IBC under Sec 7 | Company Petition IB (IBC) | | Pagination missing ETC PAGES NOT CLEAR | 14/04/2020 |
| 37 | 0710102/06526/2020 | Workgroup Business Solutions Pvt Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD | | IBC Under Sec 9 | Company Petition IB (IBC) | | document uncompleted | 19/06/2020 |
| 38 | 0710102/03137/2020 | RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD. | | IBC under Sec 7 | Company Petition IB (IBC) | | FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT \$1.63 PG CUT and single home buyer | 11/03/2020 |
| 39 | 0710102/06574/2020 | Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | Company Petition (Companies Act) | Bharat Arora | Proof of Service & List of Date And Events & Brief Synopsis | 23/06/2020 |
| 40 | 0710102/06249/2020 | Kuldeep Kumar Bassi Vs. CMI FPE | | Sec 60(5) | IB/50/PB/2018 | Srishti Khare | WRONG CASE TYPE, PAGE NO.- 145,180,181,242 TRANSLATE | 02/06/2020 |
| 41 | 0710102/06123/2020 | K&A Organics Vs. Tamta Construction Co-Private Limited | | Sec. 12A | IB/1121/ND/2019 | ARVIND KUMAR | case type wrong | 21/05/2020 |
| 42 | 0710102/06065/2020 | uttam galva metals limited Vs. pricewater house coopers professional services | | Application under any other provisions- IBC | COMPANY PETITION (IB)-2054(MB)/2018 | MISHA | case type wrong | |
| 43 | 0710102/06064/2020 | uttam value steel Vs. pricewater house coopers professional services | | Application under any other provisions- IBC | (IB)-2054(MB)/2018 | MISHA | Wrong Section | 15/05/2020 |
| 44 | 710102/06589/2020 | precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd | | Sec. 241(1) | | SANYAM JAIN | Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262. | 24/06/2020 |
| 45 | 710102/06261/2020 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD. | | Sec 425 | | Shubho Jana | List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102 | 06/03/2020 |
| 46 | 710102/03548/2020 | Pushpa Shrikant Kulkarni Vs. Unitech Limited | | Sec. 73(4) | | NIL | Document Not Properly | 28/03/2020 |
| 47 | 710102/03586/2020 | Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN | | Sec. 131(1) | | NIL | Not Properly Upload Document | 16/04/2020 |
| 48 | 0710102/06581/2020 | IDBI Bank Limited | | Application under any other provisions- IBC | CP/IB NO/3/ND/2019 | Harshit Khare | Proof of Service | 23/06/2020 |
| 49 | 0710102/06586/2020 | Ms. Priyanshi Arora Vs. Dream Procon Projects Limited | | Application under any other provisions- IBC | CP NO/IB/1771/ND/2018 | NILESH SHARMA | Case Type Wrong | 23/06/2020 |
| 50 | 0710102/03423/2020 | Global Autotech Limited Vs. Maini Constructions Private Limited | | Application under any other provisions- IB | CP NO/1236/2016 | ROHIT GANDHI | Case Type Wrong & Pg No 114,181 | 18/03/2020 |
| 51 | 0710102/06394/2020 | MUKESH KUMAR GUPTA | | 60(5) | IB/755/PB/2018 | NOT MENTION | CASE TYPE WRONG PAGE | |
| 52 | 0710102/06298/2020 | Jagat Pal Palwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd. | | APPLICATION | IB/1756/PB/2018 | SAPAN MOHAN GARG | CASE TYPE WRONG | |
| 53 | 0710102/06287/2020 | Punjilloyd Ltd Vs. Indian Oil Corporation Limited | | 60(5) | IB/731/PB/2018 | Meharia & Compaby | CASE TYPE WRONG | |
| 54 | 0710102/06299/2020 | Jagat Pal Palwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd. | | APPLICATION | IB/1756/PB/2018 | SAPAN MOHAN GARG | CASE TYPE WRONG | |
| 55 | 710102065512020 | M/s NUPUR FINVEST PVT. LTD. V/S M/s UNNATI FORTUNE HOLDINGS LTD. | | Sec 60(5) | IB-45(PB)/2018 | RAJANSH THUKRAL | WRONG CASE TYPE ,TRUE COPY SIGN MISSED | 20/06/2020 |
| 56 | 710102065432020 | M/S STRESSED ASSETS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD. | | Application under any other provisions- IBC | IB-244(PB)/2019 | MANISH AGARWAL | Matter Format Wrong / Index Not Property / Every Pages Not Sign | 24/06/2020 |
| 57 | 710102/06269/2020 | Alfatech Private Limited Vs. The Registrar of Companies | | Sec 252 (1) - By Government Body | NIL | Kajal Goyal | Case Type Wrong / STK-7 Missing | 06/04/2020 |
| 58 | 710102/06245/2020 | HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | Sec 252 (3) | MANISH KUMAR SINGH | Pgs Not Clear-41,118,134 / All Pgs Blur | 02.06.2020 |
| 59 | 710102/06619/2020 | TUSHAN AHUJA Vs. VIPIN AHUJA | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | ANGAD MEHTA | Breif Synopsis | 25/06/2020 |
| 60 | 710102/03412/2020 | UJJAWAL GARMENTS PRIVATE LIMITED | | Sec 252 (3) - By Government Body | | Sanjeev Choudhary | Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34 | 18/03/2020 |
| 61 | 710102/03383/2020 | Navneet Kumar Gupta | | Application under any other provisions- IBC | IB/1038/2018 | Navneet Kumar Gupta | Pgae Not Clear-80 | 17/03/2020 |
| 62 | 710102/03252/2020 | Anil Tayal | | Application under any other provisions- IBC | IB/2240/ND/2019 | NIL | Case Type Wrong / Pages Blur-3-7,15 / Missing-16 | 13/03/2020 |
| 63 | 710102/03241/2020 | Income Tax Vs. M/S Comfortable Travels Pvt.Ltd | | Application under any other provisions- IBC | CA.No.28/2020 | Benant Noor Singh Marok | Case Type Wrong / Wrong Document | 13/03/2020 |
| 64 | 710102/02744/2020 | JNC CONSTRUCTIONS PRIVATE LIMITED | | Application under any other provisions- IBC | IB/272/PB/2019 | PRABHJIT SINGH SONI | Every Pages Not Sign & Case Type Wrong | 02/03/2020 |

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| 65 | 710102/02754/2020 | ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL | | Sec 60(5) | IB/593/PB/2018 | KARAN KOHLI | Pagination Not Mention After-3 | 02/03/2020 |
| 66 | 710102/02749/2020 | JNC CONSTRUCTIONS PRIVATE LIMITED | | Application under any other provisions- IBC | IB/272/PB/2019 | PRABHJIT SINGH SONI | Every Pages Not Sign & Case Type Wrong | 02/03/2020 |
| 67 | 710102/02745/2020 | JNC CONSTRUCTIONS PRIVATE LIMITED | | Application under any other provisions- IBC | IB/272/PB/2019 | PRABHJIT SINGH SONI | Every Pages Not Sign & Case Type Wrong | 02/03/2020 |
| 68 | 710102/06670/2020 | VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd. | | Sec. 71(10) | | SUVABRATA DUTTA | Document Not Upload / Case Type Wrong | 28/06/2020 |
| 69 | 0710102/06640/2020 | Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD | | Application under any other provisions- IBC | CP/IB/1756/PB/2018 | SAPAN MOHAN GARG | PAGE NO 18 & 19 MISSING | 26/06/2020 |
| 70 | 0710102/06735/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited | | Application under any other provisions- IBC | Case no/IB/2845/ND/2019 | Sushil Aggarwal | Document not properly | 01.07.2020 |
| 71 | 710102/06730/2020 | INCOM WIRES AND CABLES LTD. | | Application under any other provisions- IBC | IB/1456/PB/2019 | Rakesh Jindal | Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33. | 30/06/2020 |
| 72 | 0710102/06741/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited | | Application under any other provisions- IBC | IB-2845/ND/2019 | NA | Document not uploaded properly no index no annexures. Etc. | 07/01/2020 |
| 73 | 0710102/06779/2020 | SANTOSHI FINLEASE PRIVATE LIMITED Vs. | | Sec 60(5) | CP/IB/2122/ND/2019 | ANAND PRAKASH | All pages not clear & translated pages 599 to 612 etc | 03.07.2020 |
| 74 | 0710102/02595/2020 | PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED | | Application under any other provisions- IBC | CA/779/C-III/ND/2020 | Puneet sachdev | Pages not clear-10 to 17 is not clear & Index | 03.07.2020 |
| 75 | 71010206823/2020 | Rakesh Mediratta vs Asian Hotels (North) Ltd | | Section 9 | | Yogesh Kumar Jagla | objection- claim amount less then 1 crore | 04.07.2020 |
| 76 | 710102/06796/2020 | K.K GOLYAN Vs nulon india | | Sec. 242(4) | NIL | RANJANA ROY GAWAI | Fees Issue | 07/03/2020 |
| 77 | 710102/06906/2020 | Stup Consultants Vs Vardhman InfraDevelopers | | Application under any other provisions- IBC | IB/748/ND/2019 | priyadarshi chaitanyashil | Document Not Properly | 07/08/2020 |
| 78 | 0710102/06369/2020 | GAUTAM BUILDERS Vs | | Sec 60(5) | IB/272/PB/2019 | SOMA SAMANTARAI | Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37 | |
| 79 | 071010206848/2020 | JAGDISH SINGH NAIN Vs. | | Application under any other provisions- IBC | COMPANY PETITION (IB) NO.1359 ND/2019 | ABHISHEK NAIK | OBJECTION Pagination Not Done &&& Index Missing &&& Proof of services | |
| 80 | 0710102/03487/2020 | Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd | | section 7 | | Maya Gupta | Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded | 20/03/2020 |
| 81 | 0710102/04263/2020 | GAUTAM BUILDERS | | Sec 60(5) | IB/272/PB/2019 | SOMA SMANTARAI | Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear | 07/05/2020 |
| 82 | 0710102/02826/2020 | M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | 381/2014 | CHANDRA SHEKHAR YADAV | PAGE 18-20 ,39,43 NOT CLEAR | 10.07.2020 |
| 83 | 0710102/06797/2020 | GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | 94/PB/2020 | VENKET RAO | pagination | 10.07.2020 |
| 84 | 0710102/02946/2020 | JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD. | | Rule 11 of NCLT, 2016 | 2581/2019 | UTTAM DATT | PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI | 10.07.2020 |
| 85 | 0710102/06214/2020 | SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT | APPEAL/203/ND/2020 | AKSHANSH SINGHAL | CASE TYPE IS WRONG | 30/05/2020 |
| 86 | 0710102/06217/2020 | SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD | | Application under any other provisions- IBC | IB/879/ND/2019 | K K SINGH & KRISHNA MISHRA | CASE TYPE IS WRONG | 30/05/2020 |
| 87 | 710102/06999/2020 | ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | | Sec 252 (3), Sec 252 (3) - By Government Body | | SIMRANJEET SINGH | Case Type Wrong / Pages Blur-85-97 After Pages all Blur | 13/07/2020 |
| 88 | 0710102/06996/2020 | Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED | | Sec 60(5) | IB/934/PB/2018 | Anurag Bhatt | Every pages not signature / Affidavit wrong format | 13/07/2020 |
| 89 | 0710102/06949/2020 | GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD | | Sec 60(5) | 1248/PB/2018 | Nitin Mishra | AFFDAVIT | 14.07.2020 |
| 90 | 071010201564/2020 | APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS | | Rule 154, NCLT 2016 | CA/CAA/44/ND/2019 | K K R DAS | Case Type Wrong | 10.07.2020 |
| 91 | 710102/07060/2020 | Registrar of Companies Vs M/S LOTUS REALCON LLP | | Sec 272 of the Companies Act , 2013 | | Kamal Kant Jha | Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623, | 15/07/2020 |
| 92 | 710102/07071/2020 | Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD. | | Sec 272 of the Companies Act , 2013 | | Kamal Kant Jha | Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605 | 15/07/2020 |
| 93 | 0710102/06937/2020 | ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD. | | IBC under Sec 7 | | RAHUL MALHOTRA | page 6, (list of dates &&& events missed) brief of synopsis missed page 28-31 cut, no record of default given | 10/07/2020 |

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|-----|--------------------|---|--|---|---------------------|----------------------|---|------------|
| 94 | 0710102/06062/2020 | HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED | | IBC Under Sec 9 | | Yash Tembe | -page:, 82, 84-86, 134, 182, 184-186 translate | 15/05/2020 |
| 95 | 0710102/06825/2020 | SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD | | IBC Under Sec 9 | | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr | 04/07/2020 |
| 96 | 0710102/06333/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED | | IBC Under Sec 9 | 10/06/2020 | 88511 67622 | debt amount less than 1 cr | 08/06/2020 |
| 97 | 0710102/06847/2020 | PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD. | | IBC under Sec 7 | 15/07/2020 | 9417640609 | 51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed | 06/07/2020 |
| 98 | 0710102/07012/2020 | GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd | | Rule 11 of NCLT | | | No Document Uploaded | 14/07/2020 |
| 99 | 0710102/07223/2020 | Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore | | Rule 11 of NCLT, 2016 | IB/418/ND/2018 | | Case Type Wrong | 20/07/2020 |
| 100 | 710102/07165/2020 | AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd | | Sec 60(5) | IB/45/PB/2018 | RAJEEV KUMAR | Wrong Arrange-6-7 / Page Not Clear-54-56,57 | 17/07/2020 |
| 101 | 0710102/07238/2020 | Promila Ahuja Vs Earth Buildprop Pvt Ltd | | Sec 60(5) | CP/IB/1747/PB/2018 | Sunil K Goel | Index not uploaded & not pagination | 21/07/2020 |
| 102 | 0710102/07138/2020 | ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) - By Government Body | 120/252/ND/2020 | | Case Type Wrong / Index Not Upload | 22/07/2020 |
| 103 | 0710102/03630/2020 | EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH | | Sec 60(5) | | | pagination not Done | 22/07/2020 |
| 104 | 0710102/03659/2020 | CANARA BANK Vs. MR. AASHISH GUPTA | | Rule 11 of NCLT, 2016 | 1705/B/2018 | | Pg No 40,41 Not Clear Document And Index Not Match.... | 22/07/2020 |
| 105 | 0710102/03209/2020 | NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD | | Application under any other provisions- IBC | 1671/ND/2019 | | No Supporting Affidavit and E Stamp | 22/07/2020 |
| 106 | 0710102/06442/2020 | OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD | | Sec 60(5) | 37/PB/2018 | | Wrong Case Type | 22/07/2020 |
| 107 | 0710102/06439/2020 | MOBINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | | 44/252/2020 | | SELECT WRONG SECTION AND PAYMENT | 22/07/2020 |
| 108 | 0710102/03114/2020 | M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD | | Application under any other provisions- IBC | (IB)-879(ND)/2019 | Krishna Kumar Mishra | Application Sign Missed & True Copy Signature Missed | |
| 109 | 0710102/03614/2020 | BEST AGOLIFE LIMITED Vs. | | Rule 11 of NCLT | CP(CAA)149/PB/2018 | Afnaan Siddiqui | Pagination Not Done & Main Index | 27/04/2020 |
| 110 | 0710102/03606/2020 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD | | Application under any other provisions | TP/09/PB/2020 | Aneesha Dutt | AFFIDAVIT MISSED & VAKALATANAM | 23/04/2020 |
| 111 | 710102/07239/2020 | BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | | HEMANT KUMAR | Case Type Wrong / Not Properly Document Arrange / Income Tax Service | 21/07/2020 |
| 112 | 0710102/07254/2020 | M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD | | Rule 11 of NCLT, 2016 | IB /IB/1677/ND/2019 | pankaj agarwal | Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature) | 21/07/2020 |
| 113 | 0710102/07269/2020 | Rajiv Khanna Vs Earth Buildprop Pvt Ltd | | Sec 60(5) | CP/IB/1747/PB/2018 | Sunil K Goel | Page not clear 120 | 22/07/2020 |
| 114 | 710102/06715/2020 | K.K GOLYAN Vs. NULON INDIA | | Sec. 241(1) | | RANJANA ROY GAWAI | Wrong Index | 30/06/2020 |
| 115 | 710102/10147/2019 | ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR | | Sec. 230-232 - Second Motion | CA/CAA/13/ND/2019 | ANIL SINGH | Case Type Wrong / Document Not Properly | 07/09/2020 |
| 116 | 0710102/07076/2020 | USHA BRECO LIMITED Vs. ANIL KUMAR LADHA | | Caveat Application | Caveat Application | RAKESH WADHWA | Case Type Wrong | 15/07/2020 |
| 117 | 0710102/07121/2020 | RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD. | | Application under any other provisions | Nil | Jaskaran Singh | Document Not Properly | 21/07/2020 |
| 118 | 0710102/07127/2020 | GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | | VIBHA V MISHRA | index missed memo of parties missed list dates & event , brief of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear | 16/07/2020 |
| 119 | 0710102/03410/2020 | SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD. | | IBC Under Sec 9 | | Atul Sahi | claim less then 1 Cr | 17/03/2020 |
| 120 | 0710102/06329/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | | Shantanu Derhgawen | page:35, 68, 69, not clear | 06/08/2020 |
| 121 | 0710102/03607/2020 | DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED | | IBC under Sec 7 | | Ashwani Kumar Gupta | all pages are not clear, Upload clear copy | 23/04/2020 |

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| 122 | 0710102/07332/2020 | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | | Rule 11 of NCLT | 81/nd/2020 | PRASHANT MEHTA | No Sign in Application & Page No. 16 to 18 Hindi True Copy Sign | 24/07/2020 |
| 123 | 0710102/07339/2020 | PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG | | Sec 42 | 706/2018 | K. ENATOLI SEMA | No Sign in Application & No True Copy and Page No 63 not Clear | 24/07/2020 |
| 124 | 0710102/07320/2020 | ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS. | | Sec 60(5) | 22/2018 | PRANAV VERMA | PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE | 24/07/2020 |
| 125 | 0710102/07341/2020 | RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II) | | Sec 60(5) | IB-248/ND/2019 | Nil | P- 36 Hindi, P- 92, 195, 197, 255 Not Clear | 8800343000 |
| 126 | 0710102/06038/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED | | Sec 241 (2) | | Nil | Incomplete Document | 12/05/2020 |
| 127 | 0710102/03604/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED | | Sec 241 (2) | | Nil | DOCUMENT NOT COMPLETE | 12/05/2020 |
| 128 | 710102/07352/2020 | ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited | | Sec. 241(1) | | Prashant Jain | Translate-102-111,133-146, | 24/07/2020 |
| 129 | 0710102064702020/3 | Arunav Pankaj | | ADDITIONAL DOCUMENT | IB-1367/PB/2019 | PULKIT DEORA | page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR | 27/07/2020 |
| 130 | 710102064702020/4 | Arunav Pankaj | | Sec 60(5) | ib/1367/pb/2019 & ia/2334/of/2020 | pulkita deora | 91-94 135-144 174-179 207-209 231 not clear (small font) | |
| 131 | 710102064922020 | Rakesh Kumar Jain | | Sec 60(5) | (IB)-917(ND) / 2019 | MOHIT NANDWANI | AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED | 23/07/2020 |
| 132 | 0710102/07520/2020 | Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd. | | Rule 11 of NCLT, 2016 | (IB) NO.272 (ND) OF 2019 | Aviral Kapoor | signature missing IN application & true copy & Signature Missing | 30/07/2020 |
| 133 | 0710102/07556/2020 | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI | | Sec 252 (1) - By Government Body | | Depaish Tangoriya | Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose | 31/07/2020 |
| 134 | 0710102/07539/2020 | ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED | | Sec 60(5) | Diary No. 0710102/ 03620/ 2020 Main Case Diary No | MISHA | Case Type Wrong & Main Case No Missing | 30/07/2020 |
| 135 | 0710102/07516/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana | | Sec 252 (3) | | ABHAY BANSAL | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service | 30.07.2020 |
| 136 | 0710102/07560/2020 | KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies | | Sec 252 (1) | | Depaish Tangoriya | Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106 & 109-109 | 31.07.2020 |
| 137 | 0710102/07569/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED | | Sec 60(5) | IB/446/ND/2017 | ROHIT RATHI | No Sign in Application and No True Copy and Sign in Annexures | 31/07/2020 |
| 138 | 0710102/07564/2020 | Forgings Private Limited Vs Indiabulls Housing Finance limited | | Application under any other provisions- IBC | IB/455/PB/2017 | Sanjeev Bhushan Deora | Page No. 121 & 131 Not Clear | 31/07/2020 |
| 139 | 0710102/07566/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED | | Sec 60(5) | IB/446/ND/2017 | ROHIT RATHI | No Sign in Application and No True Copy and Sign in Annexures | 31/07/2020 |
| 140 | 0710102/07570/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED | | Sec 60(5) | IB/446/ND/2017 | ROHIT RATHI | No Sign in Application and No True Copy and Sign in Annexures | 31/07/2020 |
| 141 | 0710102/06812/2020 | Manohar Lal Vij Vs | | Application under any other provisions- IBC | IB-1874/ND/2019 | NA | Index Missing , Proof of Service | 07/03/2020 |
| 142 | 0710102/07568/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED | | Sec 60(5) | IB/446/ND/2017 | ROHIT RATHI | No Sign in Application and No True Copy and Sign in Annexures | 31/07/2020 |
| 143 | 0710102/01482/2020 | ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED | | Application under any other provisions- IBC | IB-569/2019 | NA | case type wrong | 08/05/2020 |
| 144 | 0710102/07521/2020 | KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED | | Sec 60(5) | IB-343/2019 | Mohit Singh | Index and sign on every page of application are missing | 08/05/2020 |
| 145 | 0710102/07319/2020 | DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED | | IBC Under Sec 9 | FRESH | Mohit Singhal | claim less than 1 Cr | 08/05/2020 |
| 146 | 0710102/07452/2020 | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED | | IBC Under Sec 9 | FRESH | Pankaj Palwal | claim amount less than 1 CR | 08/05/2020 |
| 147 | 0710102/07567/2020 | DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED | | Sec 12(2) | 446/2017 | rohit rathi | Sign missing on application and sign and true copy missing on Annexures | 08/05/2020 |

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|-----|-------------------|--|---|-----------------------|-----------------------|--|------------|
| 148 | 071010207627/2020 | SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD | Rule 11 of NCLT | CP(IB)364/ND/2019 | Amresh Kumar | Case Type Wrong | 08/05/2020 |
| 149 | 071010207597/2020 | Mohan Lal Jain Vs Kaliber Associates Private Limited | Application under any other provisions- IBC | IB-228/PB/2018 | NA | True Copy and Sign Missed | 08/02/2020 |
| 150 | 071010207621/2020 | M L Gupta Vs Lifestyle Fitness Private Limited | Sec 60(5) | IB-310/ND/2019 | Manashwy Jha | True Copy and Sign Missed in all pages | 08/02/2020 |
| 151 | 071010207618/2020 | DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED | Sec 60(5) | IB-1006/ND/2019 | RAJENDRA BENIWAL | True Copy and Sign Missed | 08/04/2020 |
| 152 | 071010207630/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (1) - By Government Body | APPEAL/206/2020 | ANAND BAJPAI | Wrong case type chose | 08/07/2020 |
| 153 | 071010207434/2020 | Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited | IBC Under Sec 9 | | SUMIT KUMAR BATRA | objection-default amount less than 1 crore | 28/07/2020 |
| 154 | 071010207200/2020 | ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited | Sec. 241(1) | | Ajay Kumar Gupta | Missing-35-354 | 19/07/2020 |
| 155 | 071010207776/2020 | KDR Services Private Limited Vs ROC DELHI | Sec 252 (1) | | RITESH UPADHYAY | Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise | 08/10/2020 |
| 156 | 071010207765/2020 | SAPAN MOHAN GARG Vs. | Application under any other provisions- IBC | C.P. (IB)1756(PB)2018 | NA | TRUE COPY MISSED | 08/11/2020 |
| 157 | 071010207695/2020 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD | Sec 60(5) | (IB) 17(NB) OF 2019 | upasana chandrashekar | Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103 | 08/07/2020 |
| 158 | 071010207788/2020 | Rakesh Sareen Vs | Sec 60(5) | C.P. (IB)1006(ND)2019 | Ravi Krishan Chandna | pg-21,23,26,31,33,35 cut | 10/Aug/20 |
| 159 | 071010207807/2020 | YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED | Sec 60(5) | C.P. (IB)1731(ND)2019 | NEERAJ YADAV | Wrong File Uploaded Matter Name Different. | |
| 160 | 071010207739/2020 | vishnu dutt Vs | Interlocutory Application (I.B.C) | CP/IB/1753/ND/2019 | Dilip kumar Niranjana | Pages not clear-1,6 to 13,26 to 36. Proof of service | 13/08/2020 |
| 161 | 071010207869/2020 | SHARMA KALYPSO PRIVATE LIMITED Vs. | Application under any other provisions- IBC | IB-1887/ND/2019 | NA | Pages- 34 to 41 & 43,44,46 and 47 are not clear. | 13/08/2020 |
| 162 | 071010207887/2020 | KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA | Sec 60(5) | IB-2130/ND/2019 | Rajan Gupta | Page-12 to 17 and 31 not clear | 13/08/2020 |
| 163 | 071010207625/2020 | SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED | APPLICATION ANY UNDER PROVISION | (IB)2187(ND)2019 | MAREESH PRAVIR SAHAY | vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear | 08/04/2020 |
| 164 | 071010207877/2020 | davendra kumar Vs deltos infra private limited | Sec. 213,Sec. 241(1),Sec. 242(4) | | RAHUL AHUJA | Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed | 13/08/2020 |
| 165 | 071010207873/2020 | M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD | Rule 11 of NCLT | IB-420/ND/2017 | NALINI | True copy and sign missed | 13/08/2020 |
| 166 | 710000074832020 | IDBI Bank Limited Vs. Resolution | Caveat Application | 1B-1757/2018 | Rajive R. Raj | No Advance Service & No Vakaltnama | 29/07/2020 |
| 167 | 071010207852/2020 | VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Sec 252 (3) | | VINOD SINGH | Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature | 13/08/2020 |
| 168 | 071010207856/2020 | RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION | Rule 11 of NCLT | CP/51/2020 | Tanuj Khurana | Memo of party | 17/08/2020 |
| 169 | 071010207801/2020 | SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF | Rule 11 of NCLT, 2016 | CP/IB/2932/2019 | Manoj Kumar | case type wrong | 17/08/2020 |
| 170 | 071010207884/2020 | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION | Sec 60(5) | CP/IB/1756/2018 | Mukund Rawat | Pages not clear-124 to 129,141 to 148,413 | 17/08/2020 |
| 171 | 071010207681/2020 | GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Sec. 230-232 - Second Motion | NA | Sandeep Kumar | Wrong case type chose / Main case no / index not mention / document not properly uploaded | 17/08/2020 |
| 172 | 071010207924/2020 | APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED | Sec. 12A | C.P. (IB)587(ND)2019 | RAJENDRA BENIWAL | Pages not clear-31,33 to 37 | 17/08/2020 |

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|-----|----------------------------|--|------------------------------------|---|---|--------------------------|---|------------|
| 173 | 710102018152020 | Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd. | | Rule 11 of NCLT, 2016 | C.P. (IB)/913(ND)2019 | | case type wrong view recipet payment not show | |
| 174 | 710102080142020 | PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited | | Sec 60(5) | C.P. (IB)/934(PB)2018 | 41354354 | e-stamp paper missed | |
| 175 | 0710102/07562/2020 | ELLORA COMMOALES PRIVATE LIMITED Vs | | Sec. 230-232, Sec 234 | 1st Motion | ankit singal | Page Not Clear-595-602,605-611,741,1479,1478,1477. | 31/07/2020 |
| 176 | 710102072682020 | SANTOSH SHARMA Vs. DASH EXPORT PVT LTD | | Application under any other provisions- IBC | C.P. (IB)/1388(ND)2018 | Sanyam goel | PAGE no 27- 41, 77 AND 78 NOT CLEAR | 28-07-2020 |
| 177 | 0710102/07349/2020 | MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | | NOOR MOHAMMAD | Translate-141-164 / No Documents Proper Uploaded | 24/07/2020 |
| 178 | 0710102/07170/2020 | Mohd Zuvaib Khan Vs Registrar of Companies | | Sec 252 (3) | | ANJALI YADAV | income tax service DCIT High Court | 17/07/2020 |
| 179 | 0710102/08052/2020 | Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD. | | Sec 60(5) | C.P. No. (IB)50(PB)12018 | RAJIV ANEJA | Affidavit verifying date | 18/08/2020 |
| 180 | 0710102/08030/2020 | Jaswinder Singh Wallia Vs PUMA REALTORS PRIVATE LIMITED | | Sec 60(5) | CP/IB/934/PB/2018 | Anurag Bhatt | Application every pages sign Annexure every pages sign /Proof of service | 18/08/2020 |
| 181 | 0710102/08126/2020 | LEE FININVEST PRIVATE LIMITED Vs ROC Delhi | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | Bharti Kashyap | Document not properly uploaded / wrong section / wrong case type | 21/08/2020 |
| 182 | 0710102/08081/2020 | LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD | | IBC Under Sec 9 | | RANJIT KHATRI | claim less than 1 cr | |
| 183 | 0710102/06329/2020 | HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | | Shantanu Derhgawen | page:35, 68, 69, not clear | |
| 184 | 0710102/08166/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Company Application(Companies Act) | Rule 11 of NCLT | Appeal no. 206/252/ND/2020 | ANAND BAJPAI | Advance service to income tax (DCIT) | 22/08/2020 |
| 185 | 710102069192020 | Mobeinnovation Software Private Limited Vs. Registrar of Companies | Company Application | Rule 11 of NCLT | Appeal/44(ND)2020 | Narayan Kumar Jha | supporting affidavit | 24-08-2020 |
| 186 | 0710102/07514/2020 | JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD | Company Petition IB | IBC Under Sec 9 | | AMIT PRABHAT DESHPANDE | amount less than 1 Cr | |
| 187 | 0710102/07725/2020 | INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED | Company Petition IB | IBC Under Sec 9 | | MANISH KAUSHIK | objection-jurisdiction(registered office indore) | |
| 188 | 0710102/03587/2020 | ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD. | Company Petition IB | IBC under Sec 7 | | LZAFEER AHMAD B F | documents not uploaded (only six pages are uploaded) | |
| 189 | 0710102/08190/2020 | SIDHANT SHARMA Vs AKASH KHILWANI | Company Application(Companies Act) | Rule 11 of NCLT | CP/305/241/242/ND/2018 | YOGESH KUMAR JAGIA | Index not uploaded | 24/08/2020 |
| 190 | 0710102/07755/2020 | BSM India Private Limited | Company Petition IB | Sec 60(5) | | amresh kumar | case type wrong not sign in application page 18-21 not clear main case no. not mention | 10.8.2020 |
| 191 | 0710102148962019/7 | M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED | IBC Under Sec 9 | Company Petition IB | ib/3196/ND/2019 | Onkar Nath | 33, 27,23 not clear page 24 translate | |
| 192 | 0710102/08231/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | 9711967227 | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | 25/08/2020 |
| 193 | 710102080802020 | Casablanca Industries Private Limited | CAVEAT | NA | NA | RISHAB WASSAN | DD WRONG DETAILS | 25/08/2020 |
| 194 | 0710102/08264/2020 | Rohit Sehgal Vs Supritendent of Police | Interlocutory Application (I.B.C) | Sec 60(5) | CP/IB/547/PB/2018 | Rohit Sehgal | Proof of service | 27.08.2020 |
| 195 | 0710102/08243/2020 | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd | Company Application(Companies Act) | Rule 11 of NCLT | CP/434/2018 | AMIT PRABHAT DESHPANDE | Memo of party | 27.08.2020 |
| 196 | 0710102/08241/2020 | Anupam Gupta Vs Overseas Courier Service India Pvt Ltd | Company Application(Companies Act) | Rule 11 of NCLT | CP/434/2018 | AMIT PRABHAT DESHPANDE | Memo of party | 27.08.2020 |
| 197 | 0710102/08258/2020 | Punjab National Bank Vs Metaphor Exports Pvt. Ltd | Company Application(Companies Act) | Application under any other provisions | IB/422/2016 | Rajinder Wali | Application every pages sign-1 to 11 | 27.08.2020 |
| 198 | 0710102/08265/2020 | TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY APPLICATION NO. IB-2417/ND/2019 | Rachit Kohli | Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12 | 27.08.2020 |
| 199 | 0710102/07786/2020 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | ARV CHAMBERS LAW | page:1466-1476 missed and proof of service missed | |
| 200 | 0710102/08273/2020 | Ahluwalia Contracts (India) Limited Vs Gian Chand Narang | Interlocutory Application (I.B.C) | Sec 42 | CP/IB/706 /PB/2018 | Tariq Khan | Wrong Section | |
| 201 | 0710102/08275/2020 | SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES | Company Application(Companies Act) | Sec 252 (1) - By Government Body | APPEAL no. 169/252/ND/2020 | SANKET GUPTA | Wrong Section and fees not paid | 27/08/2020 |
| 202 | 0710102/08278/2020 | THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA | Company Application(Companies Act) | Application under any other provisions | Not Mentioned | Dr. Maurya Vijay Chandra | No Pagination/ main case no. not mentioned/ No index | 27/08/2020 |
| 203 | 0710102/07903/2020 Refiled | Divyanshu Setia Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | Amol Sinha | STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut | 14/08/2020 |

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|-----|----------------------------|---|------------------------------------|--|---|----------------------------|--|------------|
| 204 | 0710102/07559/2020 Refiled | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies | Company Appeal(Companies Act) | Sec 252 (1) | | Depaish Tangoriya | Jurisdiction Haryana in Master Data | 31/07/2020 |
| 205 | 0710102/08289/2020 | CZONE ENGINEERS PRIVATE LIMITED Vs | Company Application(Companies Act) | Application under any other provisions | APPEAL no. 839/252/ND/2019 | Abdul Quadir | Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done | 27/08/2020 |
| 206 | 0710102/08330/2020 | Sunrays Properties and Investments Company Private Limited Vs | Company Application(Companies Act) | Application under any other provisions | C.A.(CAA)/52(PB)2019 | MANOJ SHARMA | TRUE COPY SING MISSED | 28/08/2020 |
| 207 | 0710102/02671/2020 | Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited | Interlocutory Application (I.B.C) | 19(2) | C.P. (IB)/432(ND)2019 | Atul Sharma | Pg-15,40 not clear | 28/02/2020 |
| 208 | 0710102/07646/2020 | IDBI BANK Vs | Interlocutory Application (I.B.C) | Sec 60(5) | IB-1757/PB/2018 | RAJIV RANJAN RAJ | Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory | 08/05/2020 |
| 209 | 0710102/07759/2020 | NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited | Company Petition IB (IBC) | Application under any other provisions- IBC | | NA | case type wrong & document not upload properly | 10/08/2020 |
| 210 | 0710102/07723/2020 | Pawan Vs Supertech Township Project Ltd | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | IB/904/ND/2019 | Rajiv Shukla | case type wrong | 07/08/2020 |
| 211 | 710102078462020 | Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors. | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/761(ND)2018 | NIPUN GAUTAM | pg-51 missed | |
| 212 | 710102081272020 | M/S. PREMSONS SUPER STEEL PVT. LTD | Interlocutory Application(IBC) | Sec. 12A | C.P. (IB)/404(ND)2018 | VIVEK KUMAR | wrong proof of service in Proof of service column | |
| 213 | 0710102/08312/2020 | AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | CP/IB/794/ND/2018 | Surabhi Sinha | Proof of service | 28/08/2020 |
| 214 | 0710102/08358/2020 | MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer | Interlocutory Application (I.B.C) | Sec 60(5) | CP/IB-2375(ND)/ 2019 | PARTHO BHATTACHARYA | Application every pages sign-2 to 4 | 29/08/2020 |
| 215 | 0710102/07437/2020 | WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana | Company Appeal(Companies Act) | Sec 252 (3) | | Rohit | Council Sign and Detail Missed in Index | 28/07/2020 |
| 216 | 0710102/06135/2020 | RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Devesh Arora | Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separate index and Break after 200 pages | 22/05/2020 |
| 217 | 0710102/08192/2020 | AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana) | Company Appeal(Companies Act) | Sec 252 (1) | | PRAMOD PRASAD KOTHARI | Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign | 24/08/2020 |
| 218 | 0710102/08067/2020 | UJJAWAL GARMENTS PRIVATE LIMITED Vs | Company Application(Companies Act) | Sec 252 (3) | | CS AVINASH KUMAR | Case Type Change | 19/08/2020 |
| 219 | 0710102/08129/2020 | CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | AMIT GUPTA | pages 430,434,436,438,440,442 not clear | 21/08/2020 |
| 220 | 0710102/08451/2020 | Longowal traders Vs DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | objection-claim amount less then 1 crore | 09/01/2020 |
| 221 | 0710102/08454/2020 | VEER BHAN Vs. DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | claim amount less then 1 crore | 09/02/2020 |
| 222 | 0710102/06283/2020 | Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana | Company Application(Companies Act) | Sec 252 (3) | CA/149/252/ND/2020 | Sandeep Chilana | Case Type Wrong / Every Pgs Signed | 06/04/2020 |
| 223 | 0710102/08403/2020 | Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/1392(ND)2019 | Jatin S Sethi | TRUE COPY MISSED | 31/08/2020 |
| 224 | 0710102/07845/2020 | Woolways India Limitd Vs Standard Chartered Bank | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | IB/29(ND)2018 | sajeve BHUSHAN DEORA | WRONG SCRUTINY | 13/08/2020 |
| 225 | 710102080532020 | M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED | Intervention Petition | Sec 60(5) | IB-3171 OF 2019 | Abhishek Bhardwaj | APPLICATION SIGN MISSED, PG-24,26 IN HINDI,WRONG CASE TYPE | |
| 226 | 0710102/08573/2020 | SANJAY GUPTA Vs. | Interlocutory Application(IBC) | Application under any other provisions- IBC | (IB)/132(PB)2017 | NIPUN GAUTAM | PAGE 53-56 FONT SMALL | 09/05/2020 |
| 227 | 0710102/08454/2020 | veer bhan Vs DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | objection-claim amount less then 1 crore | 09/02/2020 |
| 228 | 0710102/06276/2020 | Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | debopriyo moulik | page:77-88, 126-132 note clear | |
| 229 | 0710102/08297/2020 | Mukund Vs M/s Logix City Developers Pvt Ltd | Interlocutory Application (I.B.C) | IBC Under Sec 9 | | BALAJI SRINIVASAN | Wrong section (wrong e-file) | |
| 230 | 0710102/08178/2020 | PCL IT Solutions Private Limited Vs | Company Petition IB (IBC) | IBC Under Sec 10 | | sonal mashankar 8109308340 | page:173-175, 200 missed and claim less than 1 cr. | |
| 231 | 0710102/08450/2020 | GOENKA ENTERPRISES Vs KULDEEP VERMA | Interlocutory Application (I.B.C) | Sec 42 | CP/IB/ 418/ND/2018 | DIVYANSHU AGRAWAL | (AFFIDAVIT DATE) | 09/01/2020 |
| 232 | 0710102/07233/2020 | INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD. | Interlocutory Application(IBC) | Application under any other provisions- IBC | Application under any other provisions- IBC | ANIL KUMAR | pg-21 repeated. | REFILE |
| 233 | 0710102/08629/2020 | Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | IB-911/2020 | Srijan Sinha | No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties | 07/09/2020 |
| 234 | 0710102/08510/2020 | DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/985(ND)2018 | ANAND BAJPAI | PG-18,45 NOT CLEAR | 09/02/2020 |
| 235 | 0710102/08470/2020 | Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/2336(ND)2019 | ROHIT CHOUDHRY | SELECT CORRECT DOCUMENT TYPE | 09/02/2020 |

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|-----|--------------------|--|------------------------------------|---|------------------------|---------------------------|--|-------------|
| 236 | 0710102/08486/2020 | ARUN ANAND Vs. AKME PROJECTS LIMITED | Company Application | | CP/55(ND)2018 | ROHIT KRISHAN NAGPAL | affidavit back date sign missing and section wrong | application |
| 237 | 71000085722020 | Neeraj Aggarwala | | Cavet | | | NCLT form 3c Missed | 05/09/2020 |
| 238 | 710102086282020 | MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies | Company Application | Rule 11 of NCLT | Appeal-280 of 2020 | Sameer Sidhar | page numbering missed, income tax service missed | |
| 239 | 0710102/00024/2020 | WARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Appeal | Sec 252 (3) | NA | YOGITA BHATIA | DONE SUCCESSFULLY | 09/09/2020 |
| 240 | 0710102/03278/2020 | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI | Company Appeal | Sec 252 (1) - By Government Body | NA | SAMAKSH GOYAL | DONE SUCCESSFULLY | 09/09/2020 |
| 241 | 0710102/03560/2018 | ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED | Intervention Petition | Application under any other provisions | NA | Aditya Puglia | DONE SUCCESSFULLY | 09/09/2020 |
| 242 | 0710102/03576/2018 | MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED | Company Petition IB | Sec 60(5) | NA | J SAGAR | DONE SUCCESSFULLY | 09/09/2020 |
| 243 | 0710102/00176/2019 | DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED | Company Petition | Application under any other provisions | NA | Vishnu PS Langawat | DONE SUCCESSFULLY | 09/09/2020 |
| 244 | 0710102/14108/2019 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD. | Company Application | Rule 11 of NCLT, 2016 | C.P. (IB)/613(ND)2019 | AYUSH AGARWAL | DONE SUCCESSFULLY | 09/09/2020 |
| 245 | 0710102/00084/2020 | SINGLA BUILDERS AND PROMOTERS LIMITED Vs. | Company Application | Sec 60(5) | C.P. (IB)/934(PB)2018 | PALLAVI SINGH | DONE SUCCESSFULLY | 09/09/2020 |
| 246 | 0710102/00059/2020 | SHIV DYAL SHARMA Vs. | Company Application | Sec 60(5) | C.P. (IB)/1718(PB)2018 | Jatin S Sethi | DONE SUCCESSFULLY | 09/09/2020 |
| 247 | 0710102/01303/2020 | KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER | Company Application | Application under any other provisions | CP/228(ND)2018 | Anirban Bhattacharya | DONE SUCCESSFULLY | 09/09/2020 |
| 248 | 0710102/02479/2020 | AXYKVO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD | Cross Application | Application under any other provisions- IBC | NA | Vikram Hegde | DONE SUCCESSFULLY | 09/09/2020 |
| 249 | 0710102/03191/2020 | SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED | Review Application | Rule 11 of NCLT, 2016 | C.P. (IB)/2126(ND)2019 | Mohit Singhal | DONE SUCCESSFULLY | 09/09/2020 |
| 250 | 0710102/03136/2020 | SPEED CARRIERS Vs. ANIL MATTA | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/995(ND)2018 | animesh Rastogi | DONE SUCCESSFULLY | 09/09/2020 |
| 251 | 0710102/02618/2020 | THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1348(ND)2019 | URFEE HAIDER | DONE SUCCESSFULLY | 09/09/2020 |
| 252 | 0710102/03083/2020 | BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL | Company Appeal | Application under any other provisions- IBC | C.P. (IB)/192(PB)2019 | NA | DONE SUCCESSFULLY | 09/09/2020 |
| 253 | 0710102/03069/2020 | SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL | Company Appeal | Application under any other provisions- IBC | NA | NA | DONE SUCCESSFULLY | 09/09/2020 |
| 254 | 0710102/02736/2020 | CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD | Company Appeal | Section 42 - Submitted by Government Body | NA | VIJAY KUMAR | DONE SUCCESSFULLY | 09/09/2020 |
| 255 | 0710102/08672/2020 | Haryana Carbon Private Limited Vs Registrar of Companies | Company Application(Companies Act) | Sec 252 (1) - By Government Body | Appeal no. 242/2020 | SAMAKSH GOYAL | DONE SUCCESSFULLY | 09/09/2020 |
| 256 | 710102076952020 | M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/17(ND)2019 | upasana chandrashekar | DONE SUCCESSFULLY | |
| 257 | 710102064042020 | Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1788(PB)2018 | Jatin S Sethi | DONE SUCCESSFULLY | |
| 258 | 0710102/06621/2020 | INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/438(PB)2018 | | DONE SUCCESSFULLY | refile |
| 259 | 0710102/07816/2020 | Kiran Chopra Vs Arvind Chopra | Company Application(Companies Act) | Rule 32 | CP/64(PB)2019 | VARUN KATHURIA | DONE SUCCESSFULLY | 08/11/2020 |
| 260 | 0710102/08614/2020 | IDBI Bank Limited Vs Amzen Transportation Industries Private Limited | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/3(ND)2020 | Harshit Khare | DONE SUCCESSFULLY | 09/07/2020 |
| 261 | 0710102/03519/2020 | Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana | Company Appeal(Companies Act) | Sec 252 (3) | | ZZ | DONE SUCCESSFULLY | 21/03/2020 |
| 262 | 710102081952020 | BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED | Company Application | Application under any other provisions | CP/25(ND)2020 | Pratishtha | DONE SUCCESSFULLY | |
| 263 | 0710102/08554/2020 | CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | sandeep phogat 9873687595 | DONE SUCCESSFULLY | |
| 264 | 0710102/08714/2020 | ARUN ANAND Vs. HARIKRISHAN SHARMA | Interlocutory Application(IBC) | APPLICATION UNDER PROVISION IBC | (IB)/55(ND)2018 | Rohit Naagpal | DONE SUCCESSFULLY | |

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|-----|--------------------|--|---|--|---|-------------------------|-------------------|------------|
| 265 | 071000080072020 | Hem Singh Bharana Vs. | CAVEAT | | | | DONE SUCCESSFULLY | 17/08/2020 |
| 266 | 071000080602020 | Trinity Cleantech Private Limited | CAVEAT | | | | DONE SUCCESSFULLY | 19/08/2020 |
| 267 | 0710102080792020 | Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED | CAVEAT | | | | DONE SUCCESSFULLY | 20/08/2020 |
| 268 | 710000085722020 | 1. Unilazer Alternative Ventures .2. Easy Policy Insurance Web Aggregators Pvt. Ltd. | | | | | DONE SUCCESSFULLY | 09/05/2020 |
| 269 | 710000084682020 | Green Channel publications (India) Pvt Ltd | | | | | DONE SUCCESSFULLY | 09/02/2020 |
| 270 | 0710102/08777/2020 | SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana | Company Appeal(Companies Act) | Sec 252 (1) | | RANJAN KUMAR JHA | DONE SUCCESSFULLY | 09/12/2020 |
| 271 | 710102080052020 | Amit Anil Goenka Vs. M/s. Earthcon Infracore Private Ltd. | Company Petition IB | Rule 11 of NCLT, 2016 | IB-1601/ND/2019 | Ankur kashyap | DONE SUCCESSFULLY | refile |
| 272 | 710102079782020 | Mohan Aggarwal Vs. JAI PRAKASH GUPTA | Review Application | Rule 11 of NCLT, 2016 | C.P. (IB)/1565(PB)2018 | RAJENDRA GUPTA | DONE SUCCESSFULLY | refile |
| 273 | 0710102/08695/2020 | SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sub-Section (1) Of Section 66. | | RANJAN KUMAR JHA | DONE SUCCESSFULLY | 09/09/2020 |
| 274 | 0710102/08636/2020 | M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD. | Interlocutory Application(IBC) | Sec 60(5) | IB/862/ND/2019 | Gautam Singh | DONE SUCCESSFULLY | |
| 275 | 0710102/08665/2020 | V.N. PROPERTIES PRIVATE LIMITED | Company Application | Sec. 230-232 - Second Motion | CAA/15/PB/2019 | Sanjeev Choudhry | DONE SUCCESSFULLY | 09/09/2020 |
| 276 | 0710102/08692/2020 | DEVENDRA KUMAR SHARMA Vs JBB EVEREST BUILDTech PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | IB/1006/ND/2019 | Anil Kumar | DONE SUCCESSFULLY | 09/09/2020 |
| 277 | 0710102/08761/2020 | Vasillis CityScapes Pvt. Ltd Vs SONI INFRA TECH PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | IB/2239/ND/2019 | Aseem Talwar | DONE SUCCESSFULLY | 09/11/2020 |
| 278 | 710102080972020 | TGS Water Private Limited Vs. Registrar Of Companies | Contempt Petition | Application under any other provisions | appeal-372/2019 | JEEVESH MEHTA | DONE SUCCESSFULLY | |
| 279 | 710102036232020 | Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited | Company Petition IB | Application under any other provisions- IBC | COMPANY PETITION (IB) NO. 1665/(PB)/2018 | Shweta Dubey | DONE SUCCESSFULLY | |
| 280 | 0710102/07728/2020 | Oswal exports pvt ltd Vs roc | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230 | | aaryan sharma | DONE SUCCESSFULLY | 08/07/2020 |
| 281 | 0710102/08767/2020 | R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/1499(PB)2019 | na | DONE SUCCESSFULLY | 12/09/2020 |
| 282 | 0710102/01885/2020 | RAJEEV LOCHAN Vs. | Company Application | Sec. 12A | C.P. (IB)/2166(ND)2019 | 981803467 | DONE SUCCESSFULLY | 11.09.2020 |
| 283 | 0710102/08854/2020 | UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED | Interlocutory Application(IBC) | SECTION -9 | C.P. (IB)/310(ND)2019 | NIRAJ YADAV | DONE SUCCESSFULLY | 15-09-2020 |
| 284 | 0710102/06531/2020 | Olympia Electronics Private Limited Vs | Company Petition IB (IBC) | IBC Section 59 | | Soma Samantarai | DONE SUCCESSFULLY | |
| 285 | 0710102/08720/2020 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Application | Application under any other provisions | Appeal/187(ND)2020 | Depaish Tangoriya | DONE SUCCESSFULLY | refile |
| 286 | 0710102/08837/2020 | Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | upasana chandrashekar | DONE SUCCESSFULLY | 14/09/2020 |
| 287 | 0710102/08364/2020 | Rapipay Fintech Holding Private Limited Vs | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | KARAN MALHOTRA | DONE SUCCESSFULLY | 31/08/2020 |
| 288 | 0710102/08884/2020 | FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | SANJEEV KATARIA | DONE SUCCESSFULLY | 16/09/2020 |
| 289 | 0710102061192020/1 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | DONE SUCCESSFULLY | |
| 290 | 0710102061192020/3 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | DONE SUCCESSFULLY | |
| 291 | 0710102139162019/9 | MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | DONE SUCCESSFULLY | |
| 292 | 0710102173432019/7 | MCCORMICK SUPPORT SERVICES PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020 | | DONE SUCCESSFULLY | |
| 293 | 0710102/08884/2020 | Farheen Arshad Vs M/S Overseas Private Limited | Intervention Petition (IBC) | Sec 60(5) | CP/IB/1731/2019 | Manoj Kumar Malik | DONE SUCCESSFULLY | 16/09/2020 |
| 294 | 0710102/08914/2020 | SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 16/09/2020 |
| 295 | 0710102/08930/2020 | SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/495(ND)2017 | H P BHARDWAJ | DONE SUCCESSFULLY | 17-09-2020 |
| 296 | 0710102/08917/2020 | Vijay Oberoi Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | IB/159/ND/2019 | Vijay Oberoi | DONE SUCCESSFULLY | 16/09/2020 |
| 297 | 0710102/08622/2020 | IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL | Company Petition IB (IBC) | Section 95(1) | | asa legal | DONE SUCCESSFULLY | |
| 298 | 0710102/08814/2020 | Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | purti marwaha gupta | DONE SUCCESSFULLY | |
| 299 | 0710102/06277/2020 | Cowgill Holloway Support (India) Pvt Ltd. Vs | Company Petition (Companies Act) | Sec. 59 | | ASHISH SINGH LIQUIDATOR | DONE SUCCESSFULLY | |

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|-----|--------------------------|--|--|---|-----------------------|----------------------|-------------------|------------|
| 300 | 0710102/08944/2020 Fresh | A.V. COMPUTERS PRIVATE LIMITED Vs Nandita Sharma | Company Petition (Companies Act) | Rule 11 of NCLT | | ISWAR MOHAPATRA | DONE SUCCESSFULLY | 17/09/2020 |
| 301 | 710102088932020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESSFULLY | 16/09/2020 |
| 302 | 710102088912020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESSFULLY | 16/09/2020 |
| 303 | 710102088892020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESSFULLY | 16/09/2020 |
| 304 | 710102088872020 | Nandita Sharma | | CAVEAT | | | DONE SUCCESSFULLY | 16/09/2020 |
| 305 | 0710102025802018/15 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018 | | | | DONE SUCCESSFULLY | 09/04/2020 |
| 306 | 0710102025802018/16 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018 | | | | DONE SUCCESSFULLY | 09/10/2020 |
| 307 | 0710102085472020/1 | SUNIL KUMAR JAIN Vs. SANDEEP SHARMA | INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020 | | | | DONE SUCCESSFULLY | 09/12/2020 |
| 308 | 0710102/08969/2020 | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang | Interlocutory Application (I.B.C) | Sec 60(5) | CP/IB/ 20 | Prabhu | DONE SUCCESSFULLY | 17/09/2020 |
| 309 | 0710102/08968/2020 | SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1935/PB/2019 | Sajeve Bhushan Deora | DONE SUCCESSFULLY | 17/09/2020 |
| 310 | 0710102/08971/2020 | MUKESH KUMAR GROVER Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/2375/ ND/ 2019 | PARTH0 BHATTACHARYA | DONE SUCCESSFULLY | 17/09/2020 |
| 311 | 0710102/08902/2020 | Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd | | IBC Under Sec 9 | | amit kapur | DONE SUCCESSFULLY | |
| 312 | 0710102/08906/2020 | Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd. | Restoration Application (Companies Act) | Rule16(d),NCLT Rules,2016 | IB-1389-2019 | Amarjit Singh | DONE SUCCESSFULLY | |
| 313 | 0710102105522019/5 | SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | DONE SUCCESSFULLY | 25/06/2020 |
| 314 | 0710102009632020/1 | SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/684(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 16/09/2020 |
| 315 | 0710200000062017/10 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | | DONE SUCCESSFULLY | 16/09/2020 |
| 316 | 0710102068432020/2 | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020 | Sec 66(1) | | | DONE SUCCESSFULLY | 17/09/2020 |
| 317 | 0710102002052020/4 | WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD | COMPANY APPLICATION(IBC)/253(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 318 | 0710102009742020/2 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD. | COMPANY PETITION IB (IBC)/128(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 18/09/2020 |
| 319 | 0710102023082020/8 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES HARYANA | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020 | Sec 252 (1) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 320 | 0710102068392020/4 | HEMIANT KHANDELWAL Vs NIHO CONSTRUCTION | COMPANY PETITION (COMPANIES ACT)/89(ND)2020 | Sec. 241(1) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 321 | 0710102071362020/3 | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/279(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 322 | 0710102075402020/1 | GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK | INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 323 | 0710102077152020/4 | MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED | COMPANY PETITION (COMPANIES ACT)/104(PB)2020 | Sec. 241(1) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 324 | 0710102172562019/4 | ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA | COMPANY PETITION IB (IBC)/207(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 18/09/2020 |
| 325 | 0710120012082018/39 | SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD | COMPANY PETITION IB (IBC)/1248(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 18/09/2020 |
| 326 | 0710200000062017/12 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | | DONE SUCCESSFULLY | 18/09/2020 |
| 327 | 0710102064972020/1 | THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/277(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 18/09/2020 |
| 328 | 0710102/09032/2020 | RADIUS INFRAEL PVT. LTD. Vs UNION BANK OF INDIA | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/59(PB)2018 | ADITYA DEWAN | DONE SUCCESSFULLY | 19/09/2020 |
| 329 | 0710102/09010/2020 | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/706(PB)2018 | | DONE SUCCESSFULLY | 19/09/2020 |
| 330 | 0710102/08999/2020 | padia timber company pvt ltd Vs bank of baroda | Interlocutory Application (I.B.C) | Sec 60(5) | IB/559(PB)2017 | PANKAJ BHAGAT | DONE SUCCESSFULLY | 18/09/2020 |

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| 331 | 0710102/09001/2020 | Nitin gupta Vs SK Bhatt | Interlocutory Application (I.B.C) | Sec 60(5) | (IB)/742(ND)2018 | KARAN GANDHI | DONE SUCCESSFULLY | 18/09/2020 |
| 332 | 0710102/08997/2020 | padia timber company pvt ltd Vs bank of baroda | Interlocutory Application (I.B.C) | Sec 60(5) | (IB)/559(PB)2017 | Pankaj Bhagat | DONE SUCCESSFULLY | 18/09/2020 |
| 333 | 0710102/09036/2020 | Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED | Company Application(Companies Act) | Sec 252 (1) - By Government Body | CA/928/252/ND/2019 | Lakshmi Gurung | DONE SUCCESSFULLY | 20/09/2020 |
| 334 | 0710102/09002/2020 | NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED | Company Appeal(Companies Act) | Section 420 | | NIL | DONE SUCCESSFULLY | 18/09/2020 |
| 335 | 0710102/02775/2020 | BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | rajb 7 associates | DONE SUCCESSFULLY | 02/03/2020 |
| 336 | 0710102/02887/2020 | ICICI Bank Limited Vs Avantha Holdings Limited | Company Petition IB (IBC) | IBC under Sec 7 | | sng & partners | DONE SUCCESSFULLY | 04/03/2020 |
| 337 | 0710102/02908/2020 | SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited | Company Petition IB (IBC) | IBC Under Sec 9 | | prashant bhushan | DONE SUCCESSFULLY | 05/03/2020 |
| 338 | 0710102/03014/2020 | Burlington Finance Limited Vs Vipul Limited | Company Petition IB (IBC) | IBC under Sec 7 | | shailender kishore singh | DONE SUCCESSFULLY | 07/03/2020 |
| 339 | 0710102/03237/2020 | Sprit Inrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC | Company Petition IB (IBC) | Sec 30 | | singh & singh law firm LLP | DONE SUCCESSFULLY | 13/03/2020 |
| 340 | 0710102/03265/2020 | turtle books pvt ltd Vs aditya birla finance ltd | Company Petition IB (IBC) | Application under any other provisions- IBC | | siddharth tandon | DONE SUCCESSFULLY | 13/03/2020 |
| 341 | 0710102/08982/2020 | ONESOURCE INDIA PRIVATE LIMITED Vs | Company Petition IB (IBC) | IBC Section 59 | | girish singhania | DONE SUCCESSFULLY | 18/09/2020 |
| 342 | 0710102006892019/5 | PLUG ENERGIA PRIVATE LIMITED VS ROC | | Sec 252 (3) | | | DONE SUCCESSFULLY | 16/09/2020 |
| 343 | 0710102007012019/9 | DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD. | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 27/07/2020 |
| 344 | 0710102014892020/2 | PRECISE LABORATORIES PRIVATE LIMITED VS ET TU | | Sec. 230-232, Sec 234 | | | DONE SUCCESSFULLY | 19/03/2020 |
| 345 | 0710102022452020/2 | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 07/10/2020 |
| 346 | 0710102022452020/2 | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 07/10/2020 |
| 347 | 0710102022452020/5 | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 19/08/2020 |
| 348 | 0710102026152020/4 | HIND POCKET BOOKS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 07/10/2020 |
| 349 | 0710102032242018/4 | CLARITY VINIMAY PVT LTD | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 27/08/2020 |
| 350 | 0710102032242018/5 | CLARITY VINIMAY PVT LTD | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 28/08/2020 |
| 351 | 0710200418032018/1 | M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES | | 252 | | | DONE SUCCESSFULLY | 18/06/2020 |
| 352 | 0710200411492017/7 | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESSFULLY | 30/05/2020 |
| 353 | 0710200410172018/22 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC-7 | | | DONE SUCCESSFULLY | 12/06/2020 |
| 354 | 0710102432872018/2 | HT MEDIA LIMITED Vs. | | SUB SECTION 230 | | | DONE SUCCESSFULLY | 15/06/2020 |
| 355 | 0710102166382019/2 | SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES | | IBC Under Sec 10 | | | DONE SUCCESSFULLY | 13/06/2020 |
| 356 | 0710102165942019/6 | AADHUNIK INFRA PROJECs PVT LDT Vs. AADHUNIK INFRA PROJECs PVT LDT | | SECOND MOTION 230-232 | | | DONE SUCCESSFULLY | 27/06/2020 |
| 357 | 0710102159082019/7 | GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | 252 | | | DONE SUCCESSFULLY | 02/03/2020 |
| 358 | 0710102154412019/2 | GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | 252(3) | | | DONE SUCCESSFULLY | 11/03/2020 |
| 359 | 0710102149292019/4 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESSFULLY | 20/03/2020 |
| 360 | 0710102149292019/3 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC-7 | | | DONE SUCCESSFULLY | 20/03/2020 |
| 361 | 0710102022452020/5 | BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 19/08/2020 |
| 362 | 0710102/09046/2020 | Aman deep Saxena Vs tusilani construction and developers pvt ltd | Company Petition IB (IBC) | IBC under Sec 7 | centrik ligalistic llp 9811421253 | | DONE SUCCESSFULLY | 18/09/2020 |
| 363 | 0710102/08145/2020 | Transit Geo System Integrators Private Limited Vs Stahl Techniks Private Limited | Company Petition IB (IBC) | IBC Under Sec 9 | AADITYA A PANDE | | DONE SUCCESSFULLY | 21/08/2020 |

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| 364 | 0710102/07642/2020 | Sondhi Travels Vs Naveen Tours Private Limited | Company Petition IB (IBC) | IBC Under Sec 9 | RAKESH WADHWA | | DONE SUCCESSFULLY | 05/08/2020 |
| 365 | 0710102/08206/2020 | Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd | Company Petition IB (IBC) | IBC Under Sec 9 | ROHIT BANSAL | | DONE SUCCESSFULLY | 23/07/2020 |
| 366 | 0710102/03022/2020 | DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD. | Company Petition IB (IBC) | Sec 60(5) | prerna arora 9910800018 | | DONE SUCCESSFULLY | 03/07/2020 |
| 367 | 0710102/08488/2020 | JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad | Company Petition IB (IBC) | Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016 | Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287 | | DONE SUCCESSFULLY | 09/02/2020 |
| 368 | 0710102/08934/2020 | Tusharr Vs Mawkin | Company Petition IB (IBC) | Regulation 10(1) & (2), Liquidation process Regulation, 2016 | padora low company 9999195702 | | DONE SUCCESSFULLY | 17/09/2020 |
| 369 | 0710102/08730/2020 | Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD | Intervention Petition (IBC) | Sec 60(5) | Siddharth Seem 9999019270; | | DONE SUCCESSFULLY | 09/10/2020 |
| 370 | 710000090422020 | M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited | CAVEAT | | | | DONE SUCCESSFULLY | |
| 371 | 710102028442020 | SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED | Company Petition | Sec 241 (2) | C.P.-26/2019 | Ritesh Singh | DONE SUCCESSFULLY | |
| 372 | 710102029752020 | sdsd Vs. dtdf | Company Appeal | Sec. 140(5) | | | DONE SUCCESSFULLY | |
| 373 | 710102031762020 | VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED | Company Petition | Cavet Application | | AKANKSHA KAUL | DONE SUCCESSFULLY | |
| 374 | 710102032722020 | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies | Company Petition | Sec 252 (3) | | Sheetal | DONE SUCCESSFULLY | |
| 375 | 710102033552020 | DPS Management Consultants Pvt Ltd Vs. ROC Gov of India | Company Petition | Application under any other provisions | | vanadana sharma | DONE SUCCESSFULLY | |
| 376 | 710102033712020 | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI | Company Appeal | Sec 252 (1) - By Government Body | | SAMAKSH GOYAL | DONE SUCCESSFULLY | |
| 377 | 710102033902020 | UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Petition | Sec 252 (1) - By Government Body | | SANJEEV CHOUDHARY | DONE SUCCESSFULLY | |
| 378 | 710102034542020 | ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED | Company Petition | Application under any other provisions | | SHANKARI MISHRA | DONE SUCCESSFULLY | |
| 379 | 710102034162020 | UJJAWAL GARMENTS PRIVATE LIMITED | Company Petition | Sec 252 (3) | | SANJEEV CHOUDHARY | DONE SUCCESSFULLY | |
| 380 | 0710102106902019/13 | UCO BANK Vs. SASI POWER PVT. LTD. | COMPANY PETITION IB (IBC)/1790(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 22/09/2020 |
| 381 | 0710102084902020/1 | APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES | COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020 | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 23/09/2020 |
| 382 | 0710102086002020/4 | UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 23/09/2020 |
| 383 | 0710102/09120/2020 | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Sonika Shharma | DONE SUCCESSFULLY | 20/09/2020 |
| 384 | 0710102/09106/2020 | Sanyog Healthcare Limited Vs | Company Petition (Companies Act) | Sec. 131(1) | | SP Singh Chawla | DONE SUCCESSFULLY | 22/09/2020 |
| 385 | 0710102/08958/2020 | Pravin R Navandar- IRP (Interim Resolution Professional) Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 27/02/2020 |
| 386 | 0710102/09158/2020 | Religare Finvest Limited Vs Parsvnath Developers Limited | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/959(ND)2020 | Prashant Tripathi | DONE SUCCESSFULLY | 23/09/2020 |
| 387 | 0710102/09176/2020 | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (I.B.) No.of 20 | SE PRABHU | DONE SUCCESSFULLY | 23/09/2020 |
| 388 | 0710102/09198/2020 | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd | Company Application(Companies Act) | Sec. 213 | CP/434(ND)2018 | AMIT PRABHAT DESHPANDE | DONE SUCCESSFULLY | 24/09/2020 |
| 389 | 710102079052019 | ATS SERVICES PVT. LTD. Vs. N.A | COMPANY PETITION (COMPANIES ACT)/69(ND)2019 | Application under any other provisions | | | DONE SUCCESSFULLY | 21/09/2020 |
| 390 | 0710102090782020/1 | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR | INTERLOCUTORY APPLICATION (I.B.C)/4092(I)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 22/09/2020 |
| 391 | 0710102093642019/23 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | Sec. 241(1) | | | DONE SUCCESSFULLY | 24/09/2020 |
| 392 | 0710102067942020/3 | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 25/09/2020 |
| 393 | 0710102074452020/2 | M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD. | COMPANY PETITION IB (IBC)/885(ND)2020 | IBC Under Sec 9,Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 25/09/2020 |
| 394 | 0710102093852019/1 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | COMPANY PETITION (COMPANIES ACT)/94(PB)2019 | Sec. 213,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 25/09/2020 |
| 395 | 0710102123382019/2 | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/666(ND)2019 | Sec 252 (3) | | | DONE SUCCESSFULLY | 25/09/2020 |

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| 396 | 0710200702692018/34 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD | COMPANY PETITION IB (IBC)/418(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 25/09/2020 |
| 397 | 0710102009622020/2 | INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD. | COMPANY APPLICATION(IBC)/665(ND)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 23/09/2020 |
| 398 | 0710102066772020/2 | KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS. | INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 24/09/2020 |
| 399 | 0710102079052019/3 | ATS SERVICES PVT. LTD. Vs. N.A | COMPANY PETITION (COMPANIES ACT)/69(ND)2019 | Application under any other provisions | | | DONE SUCCESSFULLY | 24/09/2020 |
| 400 | 0710102085162020/1 | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/4093(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 24/09/2020 |
| 401 | 0710102067232020/1 | MAHESH BANSAL Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020 | Sec 12(2) | | | DONE SUCCESSFULLY | 25/09/2020 |
| 402 | 0710102075132020/2 | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR. | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 25/09/2020 |
| 403 | 0710102082882020/1 | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS. | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020 | Sec. 12A | | | DONE SUCCESSFULLY | 25/09/2020 |
| 404 | 0710102083942019/7 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 25/09/2020 |
| 405 | 0710102083942019/8 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 25/09/2020 |
| 406 | 0710102090782020/1 | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR | INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 25/09/2020 |
| 407 | 0710102407642018/5 | PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED | COMPANY PETITION IB (IBC)/840(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 25/09/2020 |
| 408 | 0710102/09269/2020 | DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | | Rahul Jogi | DONE SUCCESSFULLY | |
| 409 | 710102089962020 | GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/559(PB)2017 | PANKAJ BHAGAT | DONE SUCCESSFULLY | |
| 410 | 710102091012020 | Mohan Lal Jain Vs. Vivek Shukla | Interlocutory Application(IBC) | Rule 11 of NCLT, 2016 | C.P. (IB)/1373(ND)2019 | Inder Paul Singh Oberoi | DONE SUCCESSFULLY | |
| 411 | 071010209123/2020 | MOHAN LAL JAIN Vs. MOHAN LAL JAIN | Interlocutory Application(IBC) | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 412 | 71000092402020 | Bank of Baroda VS | | | | | DONE SUCCESSFULLY | |
| 413 | 0710102080192020/2 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | |
| 414 | 0710102082812020/2 | AMIT GEONKA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | |
| 415 | 0710102083942019/8 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | |
| 416 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | Sec. 241(1),Sec. 242(4),Application under any other provisions | | | DONE SUCCESSFULLY | |
| 417 | 0710102149722019/5 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESSFULLY | |
| 418 | 0710102149722019/6 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESSFULLY | |
| 419 | 0710102072952020/2 | ANKITA MITHAL Vs. CHD DEVELOPERS | COMPANY PETITION (COMPANIES ACT)/100(ND)2020 | Sec. 73(4) | | | DONE SUCCESSFULLY | |
| 420 | 0710102091162020/2 | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 421 | 0710102136682019/6 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2694(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | |
| 422 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | Sec. 241(1),Sec. 242(4),Application under any other provisions | | | DONE SUCCESSFULLY | |
| 423 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | Sec. 241(1),Sec. 242(4),Application under any other provisions | | | DONE SUCCESSFULLY | |
| 424 | 0710102074782020/5 | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74 | | | DONE SUCCESSFULLY | |

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| 425 | 071012000522018/5 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | |
| 426 | 0710102063852020/1 | POOJA BAHRY vsBINAY SARAWGI | INTERLOCUTORY APPLICATION (I.B.C)/3758(1)2020 | | | | | DONE SUCCESSFULLY | |
| 427 | 0710102160992019/6 | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3(ND)2020 | | | | | DONE SUCCESSFULLY | |
| 428 | 0710102417442018/6 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED | COMPANY PETITION (COMPANIES ACT)/302(ND)2018 | | | | | DONE SUCCESSFULLY | |
| 429 | 0710102421442018/5 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED | COMPANY PETITION (COMPANIES ACT)/135(ND)2018 | | | | | DONE SUCCESSFULLY | |
| 430 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | | | | DONE SUCCESSFULLY | |
| 431 | 0710102032752018/9 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | | | | DONE SUCCESSFULLY | |
| 432 | 0710102091162020/3 | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | | | | | DONE SUCCESSFULLY | |
| 433 | 071010207311/2020 | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/1270(ND)2019 | | | DONE SUCCESSFULLY | 29/09/2020 |
| 434 | 071010208170/2020 | RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/281(PB)2019 | Akhil Sachar | | DONE SUCCESSFULLY | |
| 435 | 710102093152020 | Kashyap Sikdar & Co | Company Application | Rule 11 of NCLT | CP/01(ND)2018 | Aditi Sharma | | DONE SUCCESSFULLY | |
| 436 | 710102093222020 | ANYA PROMOTERS PRIVATE LIMITED | Company Application | Rule 11 of NCLT | C.A.(CAA)/23(PB)2020 | SUMIT KUMAR | | DONE SUCCESSFULLY | |
| 437 | 071010208485/2020 | INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | | DONE SUCCESSFULLY | 09/02/2020 |
| 438 | 071010208445/2020 | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | | DONE SUCCESSFULLY | 09/01/2020 |
| 439 | 071010208462/2020 | Indiabulls Housing Finance Ltd. Vs Ambience Private Limited | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | | DONE SUCCESSFULLY | 09/02/2020 |
| 440 | 071010208489/2020 | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT | Company Petition IB (IBC) | Section 95(1) | | j. sagar associates | | DONE SUCCESSFULLY | 09/02/2020 |
| 441 | 071010208467/2020 | INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | | DONE SUCCESSFULLY | 09/02/2020 |
| 442 | 071010208474/2020 | INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | j. sagar associates | | DONE SUCCESSFULLY | 09/02/2020 |
| 443 | 071010202818/2020 | Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi | Company Appeal(Companies Act) | Sec 252 (1) | | NIRAJ BOBBY PAONAM | | DONE SUCCESSFULLY | 03/03/2020 |
| 444 | 071010209120/2020 | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Sonika Shharma | | DONE SUCCESSFULLY | 20/09/2020 |
| 445 | 071010209371/2020 | Chirag Shah Liquidator of Hotline CPT Limited Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/33(ND)2019 | | | DONE SUCCESSFULLY | 30/09/2020 |
| 446 | 071010209354/2020 | Hem singh Bharana Vs SHAILESH VERMA | Interlocutory Application (I.B.C) | Sec 60(5) | CP/IB/1140/PB/2018 | Apoorv Agarwal | | DONE SUCCESSFULLY | 29/09/2020 |
| 447 | 071010209339/2020 | CS Satyadevi Alamuri Vs Alukumar Baskaran | Interlocutory Application (I.B.C) | 19(2) | CP/IB/1721/PB/2019 | Bhavana Duhoon | | DONE SUCCESSFULLY | 29/09/2020 |
| 448 | 071010209364/2020 | Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. No. IB- 449(PB)2019 | Umesh garg | | DONE SUCCESSFULLY | 30/09/2020 |
| 449 | 0710102035742020/2 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | COMPANY PETITION IB (IBC)/822(ND)2020 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | |
| 450 | 0710102068592020/7 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2) | | | | DONE SUCCESSFULLY | |
| 451 | 0710102073612020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020 | Sec 60(5) | | | | DONE SUCCESSFULLY | |
| 452 | 0710102077112020/1 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020 | Sec 60(5) | | | | DONE SUCCESSFULLY | |
| 453 | 0710102077862020/3 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | COMPANY PETITION IB (IBC)/925(PB)2020 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | |
| 454 | 0710102078792020/2 | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/114(PB)2020 | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | | DONE SUCCESSFULLY | |
| 455 | 0710102019142020/3 | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD | COMPANY PETITION IB (IBC)/519(ND)2020 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | |

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| 456 | 0710102035742020/3 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | COMPANY PETITION IB (IBC)/822(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | |
| 457 | 0710102061222020/3 | PRIYANKA UPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY PETITION (COMPANIES ACT)/74(ND)2020 | Sec. 59,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | |
| 458 | 0710102080082020/1 | AAV PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | |
| 459 | 0710102062862020/2 | NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI | COMPANY APPEAL(COMPANIES ACT)/264(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | |
| 460 | 0710102157202019/2 | DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD. | COMPANY PETITION IB (IBC)/3478(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | |
| 461 | 0710200014262017/9 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | COMPANY PETITION IB (IBC)/575(ND)2017 | Sec. 7(7) | | | DONE SUCCESSFULLY | |
| 462 | 0710102/08521/2020 | YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Application | Application under any other provisions | Appeal/388(ND)2019 | SANJIV KUMAR JHA | DONE SUCCESSFULLY | |
| 463 | 0710102159672019/4 | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED | COMPANY PETITION IB (IBC)/2(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 02.09.2020 |
| 464 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 02.09.2020 |
| 465 | 0710102082802020/2 | DEEPAK GUPTA RP Vs. HDFC BANK LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 02.09.2020 |
| 466 | 0710200412652017/9 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | COMPANY PETITION IB (IBC)/546(ND)2017 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 02.09.2020 |
| 467 | 0710102035742020/4 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | COMPANY PETITION IB (IBC)/822(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 02.09.2020 |
| 468 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 02.09.2020 |
| 469 | 0710102016602020/3 | SUDHANSHU GUPTA Vs. ASHFAQ ALAM | COMPANY APPLICATION(IBC)/1093(I)2020 | 19(2) | | | DONE SUCCESSFULLY | 02.09.2020 |
| 470 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 02.09.2020 |
| 471 | 0710102011792019/5 | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019 | Sec. 230-232, Sec 234 | | | DONE SUCCESSFULLY | 08/01/2020 |
| 472 | 0710102089232020/1 | MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/01/2020 |
| 473 | 0710102035252020/1 | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/821(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/02/2020 |
| 474 | 0710102171132019/1 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED | COMPANY APPLICATION(IBC)/200(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/02/2020 |
| 475 | 0710102171142019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/202(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/02/2020 |
| 476 | 0710102066962020/4 | PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA | INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020 | Sec 43(1) r/w Sec 44 (1) | | | DONE SUCCESSFULLY | 10/03/2020 |
| 477 | 0710102067222020/1 | JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD. | COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020 | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 10/03/2020 |
| 478 | 0710102070492020/2 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/03/2020 |
| 479 | 0710102/09427/2020 | GYANESHWAR SAHAI Vs. | Interlocutory Application(IBC) | APPLICATION ANY OTHER PROVISION IBC | C.P. (IB)/597(ND)2018 | GAYNESHVER | DONE SUCCESSFULLY | 01/01/2020 |
| 480 | 0710102/09389/2020 | M. M. Ceramics & Ferro Alloys Vs DCM Limited | Company Petition IB (IBC) | IBC Under Sec 9 | | Dr. sumant bhardwaj | DONE SUCCESSFULLY | 30/09/2020 |
| 481 | 0710102/09444/2020 | VIVEK RAHEJA Vs. | interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/2924(ND)2019 | VIVEK RAHEJA | DONE SUCCESSFULLY | 10/03/2020 |
| 482 | 0710102/09450/2020 | APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD. | interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/1238(ND)2019 | VINAY KUMAR JAIRATH | DONE SUCCESSFULLY | 10/03/2020 |
| 483 | 0710102/09425/2020 | DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED | Company Application | Rule 11 of NCLT | CP/98(ND)2020 | aaryan sharma | DONE SUCCESSFULLY | |

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| 484 | 0710102/09446/2020 | N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | Gursat Singh Vachher | DONE SUCCESSFULLY | 10/03/2020 |
| 485 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | CA/CAA/117/ND/2019 | Anuradha Dutt | DONE SUCCESSFULLY | 28/02/2020 |
| 486 | 710102063812020 | MANOHAR LAL VIJ | Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) | C.P. (IB)/179(ND)2019 | CHANDRA SHEKHER GUPTA | DONE SUCCESSFULLY | online |
| 487 | 0710102/09340/2020 | AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED) | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1397(PB)2019 | PULKIT RASWANT | DONE SUCCESSFULLY | online payment |
| 488 | 0710102/08345/2020 | VIKAS KUMAR GARG Vs. MAHESH TANEJA | Interlocutory Application(IBC) | Sec 60(5) | | RAKESH KUMAR | DONE SUCCESSFULLY | online payment |
| 489 | 0710102005032019/27 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED | COMPANY PETITION IB (IBC)/613(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | |
| 490 | 0710102005032019/28 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED | COMPANY PETITION IB (IBC)/613(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | |
| 491 | 0710102006262020/2 | MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS | COMPANY PETITION (COMPANIES ACT)/23(PB)2020 | Sec. 241(1) | | | DONE SUCCESSFULLY | |
| 492 | 0710102065212020/3 | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS | INTERLOCUTORY APPLICATION (I.B.C)/2368(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 493 | 0710102079582019/3 | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD | COMPANY APPEAL (COMPANIES ACT)/267(ND)2019 | Sec 252 (3) | | | DONE SUCCESSFULLY | |
| 494 | 0710102080642020/1 | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD | INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | |
| 495 | 0710102061222020/2 | PRIVANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY PETITION (COMPANIES ACT)/74(ND)2020 | Sec. 59,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | |
| 496 | 0710102066122020/5 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 497 | 0710102074782020/5 | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74 | | | DONE SUCCESSFULLY | |
| 498 | 0710102076762020/1 | LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 499 | 0710102082462020/1 | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3478(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 500 | 0710102091382020/1 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA | INTERLOCUTORY APPLICATION (I.B.C)/4068(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 501 | 0710102091462020/1 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA | INTERLOCUTORY APPLICATION (I.B.C)/4141(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 502 | 0710102417442018/7 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKS FINVEST LIMITED | COMPANY PETITION (COMPANIES ACT)/302(ND)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 06/10/2020 |
| 503 | 0710102421442018/6 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES | COMPANY PETITION (COMPANIES ACT)/135(ND)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 06/10/2020 |
| 504 | 0710200431502018/9 | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD. | COMPANY PETITION IB (IBC)/1022(ND)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 15/09/2020 |
| 505 | 0710100409592017/26 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/560(PB)2017 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 06/10/2020 |
| 506 | 0710102034702020/1 | ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 06/10/2020 |
| 507 | 0710102061222020/4 | PRIVANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY PETITION (COMPANIES ACT)/74(ND)2020 | Sec. 59,Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 508 | 0710102070542020/1 | NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY | INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |

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| 509 | 0710102/09520/2020 | Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | (IB)/694(PB)2018 | Sanjiv Dagar | DONE SUCCESSFULLY | 10/06/2020 |
| 510 | 0710102/09521/2020 | Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | (IB)/694(PB)2018 | Sanjiv Dagar | DONE SUCCESSFULLY | 10/06/2020 |
| 511 | 0710102/09505/2020 | M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies | Company Application(Companies Act) | Sec 252 (3) | Appeal/323(ND)2020 | AMIT AGARWAL | DONE SUCCESSFULLY | 10/05/2020 |
| 512 | 710000094692020 | Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vijay Biyani ,Gopikishan Biyani | | | | | DONE SUCCESSFULLY | 10/04/2020 |
| 513 | 0710102/08952/2020 | RAHUL JAIN Vs. REGISTRAR OF COMPANIES | Company Application | Rule 11 of NCLT | Appeal/1196(ND)2018 | | DONE SUCCESSFULLY | |
| 514 | 0710102/09145/2020 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR | Interlocutory Application(IBC) | Sec 60(5) | | | DONE SUCCESSFULLY | |
| 515 | 0710102076762020/1 | LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 516 | 0710102091462020/1 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA | INTERLOCUTORY APPLICATION (I.B.C)/4141(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 517 | 0710102091382020/1 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA | INTERLOCUTORY APPLICATION (I.B.C)/4068(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 06/10/2020 |
| 518 | 0710102/02670/2020 | DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | | Somya Singh | DONE SUCCESSFULLY | |
| 519 | 0710102/09499/2020 | AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/1464(PB)2018 | Vikram Hegde | DONE SUCCESSFULLY | |
| 520 | 0710102/08475/2020 | aadhaar group limited Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | deepti grover khanna | DONE SUCCESSFULLY | 02/09/2020 |
| 521 | 0710102/09182/2020 | Madhu bhaskar Vs BHARAT BHASKAR | Company Petition (Companies Act) | Sec 425 | | aaryan sharma | DONE SUCCESSFULLY | 24/09/2020 |
| 522 | 0710102/09229/2020 | Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | YOGESH KUMAR JAGIA | DONE SUCCESSFULLY | 25/09/2020 |
| 523 | 0710102/09567/2020 | JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. NO. (IB)-1756/(PB)/2018 | | DONE SUCCESSFULLY | 10/07/2020 |
| 524 | 0710102/09555/2020 | FRANCO SYSTEMS PRIVATE LIMITED Vs | Company Application(Companies Act) | Sec 252 (3) - By Government Body | NIL | Amit Kumar | DONE SUCCESSFULLY | 10/07/2020 |
| 525 | 0710102082462020/1 | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3478(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/05/2020 |
| 526 | 0710102024782020/4 | ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/616(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/06/2020 |
| 527 | 0710102066972020/3 | PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/06/2020 |
| 528 | 0710102080082020/2 | AAV PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 10/06/2020 |
| 529 | 0710102090192020/1 | YOGESH GUPTA Vs. ESTATE OFFICER | INTERLOCUTORY APPLICATION (I.B.C)/4005(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/06/2020 |
| 530 | 0710102090192020/2 | YOGESH GUPTA Vs. ESTATE OFFICER | INTERLOCUTORY APPLICATION (I.B.C)/4005(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/06/2020 |
| 531 | 0710200432722018/16 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | COMPANY PETITION IB (IBC)/408(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/06/2020 |
| 532 | 0710200432722018/17 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | COMPANY PETITION IB (IBC)/408(ND)2018 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/06/2020 |
| 533 | 0710102000472020/1 | RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRA TECH PVT. LTD. | COMPANY APPLICATION(IBC)/192(j)2020 | 22(3)(b) | | | DONE SUCCESSFULLY | 10/07/2020 |
| 534 | 0710102065972020/1 | ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2422(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/07/2020 |

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| 535 | 0710102078032020/13 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/94(ND)2020 | Sec. 241(1) | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 536 | 0710102085142020/1 | SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL (COMPANIES ACT)/316(ND)2020 | Sec 252 (3) | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 537 | 0710102086452019/16 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1206(ND)2019 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 538 | 0710102086452019/17 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1206(ND)2019 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 539 | 0710102090402020/1 | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2) | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 540 | 0710102090402020/2 | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2) | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 541 | 0710200117292019/5 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/266(ND)2019 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 542 | 0710120012082018/45 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD | COMPANY PETITION IB (IBC)/1248(PB)2018 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 543 | 710000096052020 | Shalendra Aggarwal VS Mr Debashis Nanda | | | | | | DONE SUCCESSFULLY | 10/08/2020 |
| 544 | 710000096042020 | Pradeep Arora VS Mr Debashis Nanda | | | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 545 | 710000096032020 | Piya Puri VS Mr Debashis Nanda | | | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 546 | 710000095922020 | Satyadeep Bishnoi VS Mr Debashis Nanda | | | | | | DONE SUCCESSFULLY | 10/07/2020 |
| 547 | 0710102017952020/4 | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS | | Sec. 230-232 - Second Motion | | | | DONE SUCCESSFULLY | 18/09/2020 |
| 548 | 0710102017952020/4 | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS | | Sec. 230-232 - Second Motion | | | | DONE SUCCESSFULLY | 18/09/2020 |
| 549 | 071010209610/2020 | RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED | Company Application (Companies Act) | Rule 11 of NCLT, 2016 | Not found | JASPAL SINGH PANNU | | DONE SUCCESSFULLY | 10/08/2020 |
| 550 | 0710102073352020/1 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2422(I)2020 | Application under any other provisions- IBC | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 551 | 0710102090192020/2 | YOGESH GUPTA Vs. ESTATE OFFICER | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020 | Sec 60(5) | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 552 | 0710120007562018/10 | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 553 | 0710102/03024/2020 | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal (Companies Act) | Sec 252 (1) | | RANJEET KUMAR VERMA | | DONE SUCCESSFULLY | 07/03/2020 |
| 554 | 0710102093792020/1 | RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/4207(I)2020 | Application under any other provisions- IBC | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 555 | 0710102126192019/8 | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 556 | 0710102/09495/2020 | .GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Application | Application under any other provisions | | Mohit | | DONE SUCCESSFULLY | |
| 557 | 0710102/09588/2020 | SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/742/ND/2018 | Sandeep Kr Bhatt | | DONE SUCCESSFULLY | 10/07/2020 |
| 558 | 0710102/09581/2020 | Kanti Mohan Rustagi Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1081/ND/2016 | Kanti Mohan Ruastagi | | DONE SUCCESSFULLY | 10/07/2020 |
| 559 | 0710102/09607/2020 | SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED | Interlocutory Application(IBC) | Rule 11 of NCLT, 2016 | C.P. (IB)/2765(ND)2019 | Rohan Gupta | | DONE SUCCESSFULLY | 10/08/2020 |
| 560 | 0710102091032019/11 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 561 | 0710102126192019/8 | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 562 | 0710102412382017/4 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | COMPANY PETITION IB (IBC)/343(ND)2017 | IBC Under Sec 9 | | | | DONE SUCCESSFULLY | 08/10/2020 |
| 563 | 0710102/02636/2020 | Maulana Textiles Private Limited Vs | Company Petition (Companies Act) | Sec 252 (3) | | NIL | | DONE SUCCESSFULLY | OFFLINE PAYMENT DD NOT SUBMIT |
| 564 | 0710102/07299/2020 | SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi | Company Petition (Companies Act) | Sec. 441 | | Shashwat Bajpai | | DONE SUCCESSFULLY | OFFLINE PAYMENT |
| 565 | 0710102/09125/2020 | UMESH GARG Vs. LIC HOUSING FINANCE LTD | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/449(PB)2019 | VIERAT K ANAND | | DONE SUCCESSFULLY | 10/01/2020 |

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| 566 | 071010202772020/3 | NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/784(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/08/2020 |
| 567 | 0710102068082020/2 | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/849(PB)2020 | IBC under Sec 7,Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 10/08/2020 |
| 568 | 0710102126192019/8 | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/08/2020 |
| 569 | 0710102006922019/10 | SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/233(ND)2019 | Sec 252 (3) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 570 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 571 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 572 | 0710102063742020/2 | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/272(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 573 | 0710102068722020/5 | RITU RASTOGI Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 574 | 0710102084222020/2 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR | COMPANY PETITION IB (IBC)/937(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 575 | 0710102118802019/9 | GHANSHYAM SHARMA Vs. SH. ANURAG SINHA | COMPANY PETITION IB (IBC)/2218(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/09/2020 |
| 576 | 0710102169962019/7 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/236(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/09/2020 |
| 577 | 071010209637/2020 | Teleopti India Pvt. Ltd. Vs Registrar of Companies | Company Petition IB (IBC) | IBC Section 59 | | RAKESH KUMAR | DONE SUCCESSFULLY | 10/08/2020 |
| 578 | 071010209639/2020 | VIKAS TODKAR Vs HBN FOODS LIMITED | Intervention Petition (IBC) | Sec 60(5) | | priyaranjan dubey | DONE SUCCESSFULLY | 25/09/2020 |
| 579 | 071010208689/2020 | SANJAY GARG Vs Pankaj Mohan Gupta | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | ADV. NIKSHUBHA SETHI | DONE SUCCESSFULLY | 09/09/2020 |
| 580 | 071010209703/2020 | HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1140(ND)2018 | APOORV AGARWAL | DONE SUCCESSFULLY | 11-10-2020 |
| 581 | 0710102000042020/1 | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD | COMPANY APPLICATION(IBC)/109(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 15/06/2020 |
| 582 | 710102090192020 | YOGESH GUPTA Vs. ESTATE OFFICER | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 19/09/2020 |
| 583 | 0710102415722018/35 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | COMPANY PETITION IB (IBC)/37(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/05/2020 |
| 584 | 0710102415722018/36 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | COMPANY PETITION IB (IBC)/37(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/08/2020 |
| 585 | 0710102004522020/1 | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD | COMPANY APPLICATION(IBC)/392(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/09/2020 |
| 586 | 0710102028842020/1 | SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD. | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 587 | 0710102087182020/2 | MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK) | INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 10/09/2020 |
| 588 | 0710102061652020/2 | ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020 | Sub-section (I) of section 230 | | | DONE SUCCESSFULLY | 10/10/2020 |
| 589 | 0710102080402020/2 | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020 | Sec 425 | | | DONE SUCCESSFULLY | 10/10/2020 |
| 590 | 0710102084642020/1 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3711(I)2020 | 19(2) | | | DONE SUCCESSFULLY | 10/10/2020 |
| 591 | 0710102090312020/3 | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 10/10/2020 |
| 592 | 0710102090312020/4 | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 10/10/2020 |
| 593 | 0710102096412020/1 | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4357(I)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 10/10/2020 |
| 594 | 0710102128042019/12 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/10/2020 |

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| 595 | 071010216122019/5 | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019 | Sec 252 (1) | | | DONE SUCCESSFULLY | 10/10/2020 |
| 596 | 0710102076312019/1 | SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED | COMPANY PETITION IB (IBC)/1125(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/11/2020 |
| 597 | 0710102086102020/1 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/1201(2020) | Sec. 59 | | | DONE SUCCESSFULLY | 10/11/2020 |
| 598 | 0710102005502019/6 | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/204(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/12/2020 |
| 599 | 0710102008252019/9 | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD | COMPANY PETITION IB (IBC)/297(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/12/2020 |
| 600 | 0710102010992019/11 | ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/432(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 10/12/2020 |
| 601 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NAINDA | COMPANY PETITION IB (IBC)/514(ND)2020 | Section 95(1) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 602 | 0710102031232018/2 | MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 10/12/2020 |
| 603 | 0710102068602020/1 | DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR. | INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 604 | 0710102075362020/2 | SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/306(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 605 | 0710102075952020/3 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 606 | 0710102076972020/2 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020 | Sec. 45 (1) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 607 | 0710102090312020/5 | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 608 | 0710102098902019/19 | VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/112(ND)2019 | Sec. 241(1) | | | DONE SUCCESSFULLY | 10/12/2020 |
| 609 | 0710102155722019/4 | M/S SHRJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD. | COMPANY PETITION IB (IBC)/3398(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 10/12/2020 |
| 610 | 071010203140/2020 | JPL INFRA TECH PRIVATE LIMITED Vs Registrar of Companies | Company Appeal(Companies Act) | Sec 252 (1) | | pankaj agarwal | DONE SUCCESSFULLY | 03/11/2020 |
| 611 | 071010202962/2020 | Narendra Kumar Arora Vs Waseem Ahmed Khan | Company Petition (Companies Act) | Sec. 241(1) | | Prashant Kafara | DONE SUCCESSFULLY | 03/05/2020 |
| 612 | 071010202846/2020 | FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Gursat Singh Vachher | DONE SUCCESSFULLY | 03/03/2020 |
| 613 | 071010203183/2020 | ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD. | Company Petition (Companies Act) | Sec. 213 | | AASTHA SAXENA | DONE SUCCESSFULLY | 03/12/2020 |
| 614 | 071010209509/2020 | William Flint Vs IPROF Learning Solutions India Pvt. Ltd. | Company Petition (Companies Act) | Sec. 58(3) | | DESAI AND DIWANJI | DONE SUCCESSFULLY | 10/05/2020 |
| 615 | 071010209767/2020 | Brahm Datt Verma Vs Four Coins Global India Private Limited | Interlocutory Application(IBC) | 19(2) | C.P. (IB)/741(ND)2019 | 9811443244 | DONE SUCCESSFULLY | 13/10/2020 |
| 616 | 0710102081322020/1 | RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3419(j)2020 | Sec 12(2) | | | DONE SUCCESSFULLY | 13/10/2020 |
| 617 | 071010208702020/1 | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/976(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 618 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 09/12/2020 |
| 619 | 0710102157702019/8 | MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/644(ND)2019 | Sec 60(5) | | | DONE SUCCESSFULLY | 13/10/2020 |
| 620 | 0710102406262018/11 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED | COMPANY PETITION IB (IBC)/661(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 621 | 0710102406262018/13 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED | COMPANY PETITION IB (IBC)/661(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 622 | 0710200418112018/11 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/866(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 623 | 710000096902020 | Anand Engineering Limited VS Prasad & Company (Projects Works) Limited | Caveat | | | | DONE SUCCESSFULLY | 10/10/2020 |
| 624 | 071010209830/2020 | MUKESH AGGARWAL Vs sanjay choudhary | Company Application(Companies Act) | Application under any other provisions- IBC | CP/41/ND/2015 | SUSHANT KUMAR | DONE SUCCESSFULLY | 14/10/2020 |
| 625 | 071010209829/2020 | ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | pankaj yadav | DONE SUCCESSFULLY | 14/10/2020 |

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| 626 | 0710102/09515/2020 | AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd. | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | Rajiv Malik | DONE SUCCESSFULLY | 10/05/2020 |
| 627 | 0710102/09734/2020 | The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd | Company Appeal (IBC) | Rule 11 of NCLT, 2016 | | SONAL ANAND | DONE SUCCESSFULLY | 10/12/2020 |
| 628 | 71010208872020 | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal | v Rule 11 of NCLT Sec 252 (3) | | | DONE SUCCESSFULLY | online pay |
| 629 | 0710102/09864/2020 | Moods Hospitality Private Limited Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/189/PB/2018 | Akhil goel | DONE SUCCESSFULLY | 15/10/2020 |
| 630 | 0710102/09854/2020 | Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/378(PB)2017 | Nil | DONE SUCCESSFULLY | 15/10/2020 |
| 631 | 0710102/09873/2020 | Big Vacations Private Limited Vs Registrar of Companies | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | AVTAAR SINGH | DONE SUCCESSFULLY | 15/10/2020 |
| 632 | 0710102080902020/2 | ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA | INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 10/09/2020 |
| 633 | 0710102035732020/1 | YOGESH NAYAK Vs. STATE BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020 | Sec 60(2) | | | DONE SUCCESSFULLY | 13/10/2020 |
| 634 | 0710102169962019/8 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/236(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 635 | 0710102410822018/16 | BANK OF BARODA Vs. BRY'S INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/892(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 636 | 0710102424522018/27 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/936(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 13/10/2020 |
| 637 | 0710120004512018/18 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/637(PB)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 13/10/2020 |
| 638 | 0710102073632019/27 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD | COMPANY PETITION IB (IBC)/889(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 14/10/2020 |
| 639 | 0710102086152020/1 | NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS | INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 14/10/2020 |
| 640 | 0710102168932019/1 | AKHIL GOEL Vs. | INTERLOCUTORY APPLICATION (IBC)/2875(PB)2019 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 14/10/2020 |
| 641 | 0710120001492018/11 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/398(PB)2017 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 14/10/2020 |
| 642 | 0710102/06301/2020 | ELLMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition IB (IBC) | IBC Section 59 | | | DONE SUCCESSFULLY | 05/06/2020 |
| 643 | 0710102/09950/2020 | Rajesh Kumar Gupta Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1411/ND/2019 | Rajesh Kumar Gupta | Small font-9 | 16/Oct/20 |
| 644 | 0710102/09914/2020 | VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD. | Interlocutory Application (I.B.C) | IBC Under Sec 9 | (IB)/1108(ND)2019 | Shashwat Parihar | No Index/No Pagnation/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG | |
| 645 | 0710102/09880/2020 | ANIL KOHLI Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/144/PB/2017 | ABHISHEK Anand | Blur page-104 | 15/Oct/20 |
| 646 | 0710102/09882/2020 | Harvinder Kumar Jatana Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/904/PB/2018 | KOMAL ABROL | Memo of party/supporting Affidavit | 15/Oct/20 |
| 647 | 0710102/09902/2020 | Nil Infrastructure pvt. ltd. Vs Alchemist assets | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | CP/IB/560/PB/2018 | Anurag Bhatt | Blur page-12 & wrong scan/Proof of service | 15/Oct/20 |
| 648 | 0710102/02686/2020 | ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED | Company Petition IB | IBC under Sec 7 | NA | SNG PARTNER | DONE SUCCESSFULLY | 19/Oct/20 |
| 649 | 0710102/09264/2020 | RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE | Company Appeal | Sec 252 (1) | NA | Achal Gupta | DONE SUCCESSFULLY | 19/Oct/20 |
| 650 | 0710102/08103/2020 | SHEFALI SINGH Vs. UNITECH LIMITED | Company Petition | Sec. 73(4) | | | DONE SUCCESSFULLY | 19/Oct/20 |
| 651 | 0710102/09960/2020 | UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/386/PB/2018 | Rohit sehgal | DONE SUCCESSFULLY | 17/Oct/20 |
| 652 | 0710102/09952/2020 | VIKRAM BAJAJ Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/323/ND/2019 | ABHISHEK Anand | DONE SUCCESSFULLY | 17/Oct/20 |
| 653 | 0710102/09969/2020 | DENA BANK Vs RATHI SUPER STEEL LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1446/PB/2018 | | DONE SUCCESSFULLY | 17/Oct/20 |
| 654 | 0710102/09949/2020 | GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/597(ND)2018 | Gyaneshwar Sahai | DONE SUCCESSFULLY | 17/Oct/2020 |
| 655 | 0710102/09985/2020 | Sanjay Gupta Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/132/PB/2017 | NIPUN GAUTAM | DONE SUCCESSFULLY | 19/Oct/20 |
| 656 | 0710102/09989/2020 | Sanjay Gupta Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/597/PB/2017 | NIPUN GAUTAM | DONE SUCCESSFULLY | 19/Oct/20 |
| 657 | 0710102/09986/2020 | Ranjan Khanna Vs | Interlocutory Application (I.B.C) | Sec 60(5) | CP/IB/2354/ND/2019 | Pushkar Taimni | DONE SUCCESSFULLY | 19/Oct/20 |

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| 658 | 0710102094212019/9 | ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG | COMPANY APPLICATION(IBC)/1161(PB)2019 | Sec 60(5) | | DONE SUCCESSFULLY | 22/09/2020 |
| 659 | 0710102075842020/1 | JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/349(ND)2020 | Sec 252 (1) | | DONE SUCCESSFULLY | 14/10/2020 |
| 660 | 0710102000722018/10 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/361(PB)2018 | Application under any other provisions | | DONE SUCCESSFULLY | 15/10/2020 |
| 661 | 07101020003762019/11 | GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/179(ND)2019 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 662 | 07101020007762020/1 | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED | COMPANY APPLICATION(IBC)/564(PB)2020 | Application under any other provisions- IBC | | DONE SUCCESSFULLY | 15/10/2020 |
| 663 | 0710102015782020/2 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD | COMPANY APPLICATION(IBC)/1117(PB)2020 | Sec 60(5) | | DONE SUCCESSFULLY | 15/10/2020 |
| 664 | 0710102061132020/2 | KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED | COMPANY PETITION IB (IBC)/874(PB)2020 | IBC under Sec 7 | | DONE SUCCESSFULLY | 15/10/2020 |
| 665 | 0710102066122020/6 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | Sec 60(5) | | DONE SUCCESSFULLY | 15/10/2020 |
| 666 | 0710102068082020/3 | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/849(PB)2020 | IBC under Sec 7,Rule 11 of NCLT, 2016 | | DONE SUCCESSFULLY | 15/10/2020 |
| 667 | 0710102081932020/1 | ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020 | Sec. 230-232, Sec 234 | | DONE SUCCESSFULLY | 15/10/2020 |
| 668 | 0710102090162020/1 | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020 | Sec 60(5) | | DONE SUCCESSFULLY | 15/10/2020 |
| 669 | 0710102094632020/1 | RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI | INTERLOCUTORY APPLICATION (I.B.C)/4280(ND)2020 | Sec 60(5) | | DONE SUCCESSFULLY | 15/10/2020 |
| 670 | 0710102096132020/1 | KHEM CHAND GUPTA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020 | Application under any other provisions- IBC | | DONE SUCCESSFULLY | 15/10/2020 |
| 671 | 0710120007932018/2 | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD. | COMPANY PETITION IB (IBC)/1082(PB)2018 | IBC under Sec 7 | | DONE SUCCESSFULLY | 15/10/2020 |
| 672 | 0710120008412018/12 | M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD. | COMPANY PETITION IB (IBC)/1106(ND)2018 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 673 | 071020000062017/14 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | DONE SUCCESSFULLY | 15/10/2020 |
| 674 | 0710200409692018/4 | M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD. | COMPANY PETITION IB (IBC)/643(ND)2018 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 675 | 0710200411282018/14 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD. | COMPANY PETITION IB (IBC)/623(ND)2018 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 676 | 0710200411282018/15 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD. | COMPANY PETITION IB (IBC)/623(ND)2018 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 677 | 0710200411282018/16 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD. | COMPANY PETITION IB (IBC)/623(ND)2018 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 678 | 0710200411862017/7 | M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD. | COMPANY PETITION IB (IBC)/525(ND)2017 | IBC under Sec 7 | | DONE SUCCESSFULLY | 15/10/2020 |
| 679 | 0710200412652017/12 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | COMPANY PETITION IB (IBC)/546(ND)2017 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 680 | 0710200412802017/8 | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD | COMPANY PETITION IB (IBC)/178(PB)2017 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 15/10/2020 |
| 681 | 0710200423482018/31 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. | COMPANY PETITION IB (IBC)/334(ND)2018 | IBC under Sec 7 | | DONE SUCCESSFULLY | 15/10/2020 |
| 682 | 0710102006922019/11 | SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/233(ND)2019 | Sec 252 (3) | | DONE SUCCESSFULLY | 16/10/2020 |
| 683 | 0710102015722020/1 | GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD. | COMPANY APPLICATION(COMPANIES ACT)/153(ND)2020 | Application under any other provisions | | DONE SUCCESSFULLY | 16/10/2020 |
| 684 | 0710102073342020/1 | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2020 | Sec 52 (5) | | DONE SUCCESSFULLY | 16/10/2020 |
| 685 | 0710102073632019/31 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD | COMPANY PETITION IB (IBC)/889(ND)2019 | IBC Under Sec 9 | | DONE SUCCESSFULLY | 16/10/2020 |

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| 686 | 0710102082802019/6 | VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/1108(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 16/10/2020 |
| 687 | 0710102082872020/1 | SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED | COMPANY PETITION IB (IBC)/965(PB)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 16/10/2020 |
| 688 | 0710120007932018/3 | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD. | COMPANY PETITION IB (IBC)/1082(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 16/10/2020 |
| 689 | 0710102/09963/2020 | Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/1499(PB)2019 | Girish Kumar Sahni IRP | DONE SUCCESSFULLY | 17/Oct/2020 |
| 690 | 0710102/10015/2020 | Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI | Company Application(Companies Act) | Sec 252 (3) - By Government Body | | Prashant Gupta | DONE SUCCESSFULLY | 20/Oct/20 |
| 691 | 710000098402020 | VIKAS BISHNOI VS ASHOK KUMAR GUPTA | Caveat | | | | DONE SUCCESSFULLY | |
| 692 | 710000096452020 | Nexgen Fluoropolymers Pvt. Ltd Vs Sanjeev Jain | Caveat | | | | DONE SUCCESSFULLY | |
| 693 | 0710102/09719/2020 | STANFORD PARK INFRASTRUCTURE PRIVATE LIMITED Vs Registrar Of Companies Delhi | Company Petition (Companies Act) | Sec 252 (3) | | Nitin Grover | DONE SUCCESSFULLY | 10/12/2020 |
| 694 | 0710102/07487/2020 | Preeti W/o Sunil Arora Vs UNITECH Ltd | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | DONE SUCCESSFULLY | 29/07/2020 |
| 695 | 0710102/07488/2020 | Santosh Kumari W/o Ram Lal Khurana Vs UNITECH Ltd | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | DONE SUCCESSFULLY | 29/07/2020 |
| 696 | 0710102/08302/2020 | Ziato Business Solutions P Ltd Vs Registrar of Companies | Company Petition (Companies Act) | Sec 252 (1) | | NIL | DONE SUCCESSFULLY | 28/08/2020 |
| 697 | 0710102/06591/2020 | RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD | Company Petition IB (IBC) | IBC under Sec 7 | | PSL ADVOCATES AND SOLICITORS | DONE SUCCESSFULLY | 24/06/2020 |
| 698 | 0710102/10014/2020 | RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Karan Valecha | DONE SUCCESSFULLY | 20/10/2020 |
| 699 | 0710102/06354/2020 | PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs | Company Petition (Companies Act) | Sub-Section (1) Of Section 66. | | KARAN MALHOTRA | DONE SUCCESSFULLY | 06/08/2020 |
| 700 | 0710102/09951/2020 | REKHA SHARMA Vs. | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/364(ND)2019 | | DONE SUCCESSFULLY | offline pay |
| 701 | 0710102128042019/13 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 24/09/2020 |
| 702 | 0710102087092020/1 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/939(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 28/09/2020 |
| 703 | 0710200418112018/15 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/866(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 16/10/2020 |
| 704 | 0710102017952020/1 | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 19/10/2020 |
| 705 | 0710102069102020/1 | ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL | COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020 | Rule 32 | | | DONE SUCCESSFULLY | 20/10/2020 |
| 706 | 0710102077352019/15 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | COMPANY PETITION IB (IBC)/984(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 20/10/2020 |
| 707 | 0710102090942020/2 | MANSIJ ARYA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 20/10/2020 |
| 708 | 0710102085072020/1 | RAJNATH SINGH Vs. VIVEK RAHEJA | INTERLOCUTORY APPLICATION (I.B.C)/4097(I)2020 | #NAME? | | | DONE SUCCESSFULLY | 21/10/2020 |
| 709 | 0710102088532020/1 | ABHISHEK ANAND Vs. | INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 21/10/2020 |
| 710 | 0710102093662020/1 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 21/10/2020 |
| 711 | 0710102113592019/9 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/2130(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 21/10/2020 |
| 712 | 0710120004512018/19 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/637(PB)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 20/10/2020 |
| 713 | 0710102012202020/4 | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 21/10/2020 |
| 714 | 0710102034682018/12 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/206(ND)2019 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 21/10/2020 |
| 715 | 0710102093662020/2 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 21/10/2020 |
| 716 | 0710102/10010/2020 | BETA INFRTech P LTD Vs DEPUTY REGISTRAR | Interlocutory Application (I.B.C) | Sec 60(5) | cp/117(PB)2019 | TSN RAJA | DONE SUCCESSFULLY | 20/Oct/20 |

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| 717 | 0710102/10047/2020 | HCK INFRA TECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA | Company Application(Companies Act) | Rule 11 of NCLT | Appeal/126(ND)2020 | ANAND VARMA | DONE SUCCESSFULLY | 20/Oct/2020 |
| 718 | 0710102/10051/2020 | KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | 21/10/2020 | Prashant Jain | DONE SUCCESSFULLY | 21/Oct/2020 |
| 719 | 0710102/10042/2020 | Debashis Nanda Vs | Interlocutory Application (I.B.C) | Sec 30 | C.P. (IB)/923(ND)2019 | Debashis Nanda | DONE SUCCESSFULLY | 20/Oct/2020 |
| 720 | 0710102/10059/2020 | PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | PARTHA SARATHY SARKAR | DONE SUCCESSFULLY | 13/Oct/2020 |
| 721 | 0710102/06629/2020 | Anil Tayal Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/2380(ND)2019 | Anil Tayal | DONE SUCCESSFULLY | 19/June/2020 |
| 722 | 0710102/09464/2020 | Nilesh Sharma Vs | Company Application(IBC) | Application under any other provisions- IBC | | Nilesh Sharma | DONE SUCCESSFULLY | 10/Mar/2020 |
| 723 | 0710102/10019/2020 | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/547(PB)2018 | NA | DONE SUCCESSFULLY | |
| 724 | 0710102/09584/2020 | SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED | C.P. (IB)/2765(ND)2019 | Rule 11 of NCLT, 2016 | C.P. (IB)/2765(ND)2019 | PRIYOJEET CHATTERJEE | DONE SUCCESSFULLY | |
| 725 | 710102/09216/2020 | ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1935(PB)2019 | MADHURIMA DAS | DONE SUCCESSFULLY | online pay |
| 726 | 0710102/10007/2020 | WARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Company Application | Rule 11 of NCLT | CP/60(ND)2020 | SHASHANK TANDON | DONE SUCCESSFULLY | online pay |
| 727 | 0710102/10093/2020 | kashyap sikdar & co Vs | Company Application(Companies Act) | Rule 11 of NCLT | CP/01(ND)2018 | Aditi Sharma | DONE SUCCESSFULLY | 22/10/2020 |
| 728 | 0710102/10094/2020 | kashyap sikdar & co Vs | Company Application(Companies Act) | Rule 11 of NCLT | CP/84(ND)2018 | Aditi Sharma | DONE SUCCESSFULLY | 22/10/2020 |
| 729 | 0710102/10022/2020 | Ms. Deepika Bhugra Prasad Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | IB-1372/ND/2018 | NA | DONE SUCCESSFULLY | 20/10/2020 |
| 730 | 0710102/02323/2020 | Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited | Company Application(IBC) | Application under any other provisions- IBC | (IB)/846(ND)2018 | Anurag Bhatt | DONE SUCCESSFULLY | 20/10/2020 |
| 731 | 0710102/10018/2020 | RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd. | Company Petition IB (IBC) | IBC Under Sec 9 | | himesh thakur | DONE SUCCESSFULLY | 20/10/2020 |
| 732 | 0710102/08929/2020 | RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA | Company Petition IB (IBC) | IBC Under Sec 9 | | SANDEEP SHARMA | DONE SUCCESSFULLY | 17/09/2020 |
| 733 | 0710102/10095/2020 | kashyap sikdar & co Vs | Contempt Petition(Companies Act) | Rule 11 of NCLT | CP.No.427/2017 | Aditi Sharma | DONE SUCCESSFULLY | 22/10/2020 |
| 734 | 0710102/10096/2020 | MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana | Company Appeal(Companies Act) | Sec 252 (3) - By Government Body | | PAWAN SHARMA | DONE SUCCESSFULLY | 22/10/2020 |
| 735 | 0710102001362019/24 | AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD. | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 15/10/2020 |
| 736 | 0710102084802019/11 | M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 12/10/2020 |
| 737 | 0710102151742019/1 | YOGESH KUMAR GUPTA | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 14/10/2020 |
| 738 | 0710120007702018/37 | STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 12/10/2020 |
| 739 | 0710200445342018/3 | BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD. | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | DONE SUCCESSFULLY | 10/10/2020 |
| 740 | 0710102/02656/2020 | PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED | Company Petition IB (IBC) | Rule 11 of NCLT, 2016 | | harshal | DONE SUCCESSFULLY | 28/02/2020 |
| 741 | 0710102/10131/2020 | Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited | Company Petition IB (IBC) | IBC Under Sec 9 | | JEETENDER GUPTA | DONE SUCCESSFULLY | 23/10/2020 |
| 742 | 0710102/10035/2020 | BETA INFRTech P LTD Vs NCLT | Interlocutory Application (I.B.C) | Sec 60(5) | IB-117/PB/2019 | TSN RAJA | DONE SUCCESSFULLY | 20/10/2020 |
| 743 | 0710102/10087/2020 | Assistant Commissioner(ST) Valluvarakkottam Assessment Circle Vs Anil Kohli | Interlocutory Application (I.B.C) | Sec 60(5) | (IB)/378(PB)2017 | NA | DONE SUCCESSFULLY | 21/10/2020 |
| 744 | 0710102/10033/2020 | YES BANK LIMITED Vs. SURESH KUMAR JAIN | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1731(ND)2019 | NEERAJ YADAV | DONE SUCCESSFULLY | online pay |
| 745 | 0710102021062020/1 | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVS ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/567(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 22/10/2020 |
| 746 | 0710102071312020/2 | R SYSTEMS INTERNATIONAL LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020 | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 22/10/2020 |
| 747 | 0710102092202020/1 | WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES | COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020 | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 22/10/2020 |
| 748 | 0710102096132020/2 | KHEM CHAND GUPTA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 22/10/2020 |

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| 749 | 0710102122702019/6 | SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD. | COMPANY PETITION IB (IBC)2253(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 22/10/2020 |
| 750 | 0710200714362018/15 | SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED | MISCELLANEOUS APPLICATION(COMPANIES ACT)1213212(ND)2018 | Application under any other provisions | | | DONE SUCCESSFULLY | 22/10/2020 |
| 751 | 0710102/10212/2020 | Care Security Private Limited Vs Registrar of Companies | Company Application(Companies Act) | Rule 11 of NCLT | | RAKESH WADHWA | DONE SUCCESSFULLY | 26/Oct/2020 |
| 752 | 0710102/10089/2020 | RAM NIWAS GUPTA Vs | Company Application(IBC) | Application under any other provisions- IBC | (IB)/894(ND)2019 | ARVIND KUMAR | DONE SUCCESSFULLY | 21/10/2020 |
| 753 | 0710102/10098/2020 | Sandeep Kumar Bhatt Vs Ramit Rastogi | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | (IB)/210(ND)2017 | NA | DONE SUCCESSFULLY | 22/10/2020 |
| 754 | 0710102/09448/2020 | NAVNEET KUMAR GUPTA Vs. | Application under any other provisions- IBC | Interlocutory Application(IBC) | C.P. (IB)/451(PB)2018 | ABHISHEK Anan | DONE SUCCESSFULLY | online pay |
| 755 | 0710102/09966/2020 | HAPTIK INFOTECH PRIVATE LIMITED Vs | Company Application | Rule 154, NCLT 2016 | C.P.(CAA)67(PB)2020 | ABHISHEK SETH | DONE SUCCESSFULLY | online pay |
| 756 | 0710102/09898/2020 | ANIL KOHLI Vs | Application under any other provisions- IBC | Interlocutory Application(IBC) | C.P. (IB)/378(PB)2017 | ABHISHEK Anand | DONE SUCCESSFULLY | online pay |
| 757 | 710102100412020 | JITESH GUPTA Vs. Sunil Kumar | Interlocutory Application(IBC) | Sec 43(1) r/w Sec 44 (1) | C.P. (IB)/1018(ND)2018 | NEERAJ SHARMA | DONE SUCCESSFULLY | online |
| 758 | 710102100272020 | G S BEDI Vs. SATYA PRAKASH GUPTA | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/375(PB)2018 | RKG LAW ASSOCIATES | DONE SUCCESSFULLY | online |
| 759 | 710102099302020 | Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/334(ND)2018 | Dhruv Gupta | DONE SUCCESSFULLY | online |
| 760 | 710102098962020 | Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited | Interlocutory Application(IBC) | Rule16(d),NCLT Rules,2016 IBC | C.P. (IB)/455(PB)2017 | Sajeve Bhushan | DONE SUCCESSFULLY | online |
| 761 | 0710102/10132/2020 | Supertech Limited Vs VIJAY STEEL CORPORATION | Interlocutory Application (I.B.C) | Sec 60(5) | (IB)/984(ND)2018 | RISHI KAPOOR | DONE SUCCESSFULLY | 23/10/2020 |
| 762 | 0710102/10133/2020 | sanju kumar Vs Satyam Drugs Private Ltd | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | (IB)/1177(ND)2019 | NA | DONE SUCCESSFULLY | 23/10/2020 |
| 763 | 0710102/09825/2020 | Ashmeet Singh Vs MSD Telematics Private Limited | Company Petition (Companies Act) | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions | | Suchinto Chatterji | DONE SUCCESSFULLY | 23/10/2020 |
| 764 | 0710102/10098/2020 | SANDEEP KUMAR BHATT Vs. RAMIT RASTOGI | Application under any other provisions- IBC | Interlocutory Application(IBC) | | | DONE SUCCESSFULLY | online pay |
| 765 | 0710102/10189/2020 | M/s GSK & Associates LLP Vs Aquatite Industries Pvt. Ltd. | Company Petition (Companies Act) | Rule 11 of NCLT | COMPANY PETITION NO. (IB) 113 of 2020 | Anurag Bhatt | DONE SUCCESSFULLY | 24/10/2020 |
| 766 | 0710102/09957/2020 | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/834(PB)2020 | SUMESH DHAWAN | DONE SUCCESSFULLY | online pa |
| 767 | 7.10102E+14 | MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)313(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 17/08/2020 |
| 768 | 0710102084352020/3 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED | COMPANY APPLICATION(COMPANIES ACT)459(ND)2020 | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 10/06/2020 |
| 769 | 0710102073342020/1 | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)2975(ND)2020 | Sec 52 (5) | | | DONE SUCCESSFULLY | 16/10/2020 |
| 770 | 0710102090312020/7 | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 23/10/2020 |
| 771 | 0710102000452020/1 | J V RESTAURANT PRIVATE LIMITED Vs. | COMPANY APPLICATION(IBC)/169(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 26/10/2020 |
| 772 | 0710102134622019/6 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)2574(ND)2019 | IBC Under Sec 10 | | | DONE SUCCESSFULLY | 26/10/2020 |
| 773 | 0710102033182020/1 | B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED | COMPANY PETITION IB (IBC)799(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 774 | 0710102073632019/33 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD | COMPANY PETITION IB (IBC)889(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 775 | 0710102074092019/6 | BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD. | COMPANY PETITION IB (IBC)826(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 776 | 0710102079582019/4 | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD | COMPANY APPEAL(COMPANIES ACT)367(ND)2019 | Sec 252 (3) | | | DONE SUCCESSFULLY | 27/10/2020 |
| 777 | 0710102083432020/3 | PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION | INTERLOCUTORY APPLICATION (I.B.C)3837(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 27/10/2020 |
| 778 | 0710102084392019/8 | MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)77(PB)2019 | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 27/10/2020 |
| 779 | 0710102080702020/3 | SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED | COMPANY PETITION IB (IBC)940(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 780 | 0710102091312020/1 | INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED | COMPANY PETITION IB (IBC)994(ND)2020 | IBC Section 59 | | | DONE SUCCESSFULLY | 27/10/2020 |

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| 781 | 0710102098482020/1 | SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/4682(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 27/10/2020 |
| 782 | 0710102099832020/1 | MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/4554(j)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 27/10/2020 |
| 783 | 0710120007932018/4 | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD. | COMPANY PETITION IB (IBC)/1082(PB)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 784 | 0710200417362018/31 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD | COMPANY PETITION IB (IBC)/29(ND)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 785 | 0710200417362018/32 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD | COMPANY PETITION IB (IBC)/29(ND)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 786 | 0710102032622020/4 | M/S SYSTEM OVERSEAS Vs. BOBIERI CREA ZON FASHION ACCESSORIES PVT/ LTD. | COMPANY PETITION IB (IBC)/797(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 28/10/2020 |
| 787 | 0710102032622020/5 | M/S SYSTEM OVERSEAS Vs. BOBIERI CREA ZON FASHION ACCESSORIES PVT/ LTD. | COMPANY PETITION IB (IBC)/797(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 28/10/2020 |
| 788 | 0710102064462020/1 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD. | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 28/10/2020 |
| 789 | 0710102082222020/2 | INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED | COMPANY PETITION IB (IBC)/952(ND)2020 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 28/10/2020 |
| 790 | 0710102/07485/2020 | Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | DONE SUCCESSFULLY | 29/07/2020 |
| 791 | 0710102/09084/2020 | JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/694(PB)2018 | SIDHARTH SHANKAR PADHY | DONE SUCCESSFULLY | online pay |
| 792 | 0710102065632020/2 | KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/341(ND)2020 | Sec 252 (3) | | | DONE SUCCESSFULLY | 25/10/2020 |
| 793 | 0710102002732020/5 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | COMPANY PETITION IB (IBC)/300(PB)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/02/2020 |
| 794 | 0710102028322020/4 | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD. | COMPANY PETITION IB (IBC)/764(ND)2020 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/02/2020 |
| 795 | 0710102065542020/3 | ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN | COMPANY PETITION (COMPANIES ACT)/79(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | DONE SUCCESSFULLY | 11/02/2020 |
| 796 | 0710102065942020/3 | MAAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/81(ND)2020 | Sec. 241(1) | | | DONE SUCCESSFULLY | 11/02/2020 |
| 797 | 0710102097372019/13 | M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1525(ND)2019 | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/02/2020 |
| 798 | 0710102098602020/1 | MOHIT CHAWLA LIQUIDATOR Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4485(j)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/02/2020 |
| 799 | 0710204001052018/2 | MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD | COMPANY PETITION IB (IBC)/1158(ND)2018 | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/02/2020 |
| 800 | 0710102012202020/5 | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion | | | DONE SUCCESSFULLY | 11/02/2020 |
| 801 | 0710102013772020/1 | JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED | COMPANY APPLICATION(IBC)/922(ND)2020 | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/02/2020 |
| 802 | 0710102013882020/1 | M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | RESTORATION APPLICATION (IBC)/7(ND)2020 | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 11/02/2020 |
| 803 | 710102102562020 | M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 27/10/2020 |
| 804 | 710102102912020 | TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sec 252 (3) - By Government Body | | | DONE SUCCESSFULLY | 28/10/2020 |
| 805 | 710102104742020 | SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/03/2020 |
| 806 | 710102103472020 | MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Sec 252 (3) | | | DONE SUCCESSFULLY | 29/10/2020 |

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| 807 | 710102104282020 | PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/01/2020 |
| 808 | 710102104302020 | ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/02/2020 |
| 809 | 710102103602020 | SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL | Company Application(Companies Act) | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 29/10/2020 |
| 810 | 710102104062020 | PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD | Company Application(Companies Act) | Sec 60-62 LLP Act 2008 | | | DONE SUCCESSFULLY | 31/10/2020 |
| 811 | 710102103492020 | PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 29/10/2020 |
| 812 | 071010210210/2020 | G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Application | Rule 11 of NCLT | CP/1022(PB)2016 | SUJOY DATTA | DONE SUCCESSFULLY | |
| 813 | 071010210542/2020 | EXCEL MEDIA PVT. LTD. Vs | Company Application(Companies Act) | Rule 11 of NCLT | Company Appeal-727/2018 | ASHISH MIDDHA | DONE SUCCESSFULLY | 05/Nov/20 |
| 814 | 0710102000662018/4 | CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/03/2020 |
| 815 | 0710102139992019/8 | AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 24/10/2020 |
| 816 | 0710102100772020/1 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 29/10/2020 |
| 817 | 0710102101012020/1 | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD. | | Sec 60(5) | | | DONE SUCCESSFULLY | 29/10/2020 |
| 818 | 0710102168702019/1 | JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED | | Sec 43(1) r/w Sec 44 (1) | | | DONE SUCCESSFULLY | 29/10/2020 |
| 819 | 0710102174012019/4 | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE | | IBC Under Sec 10 | | | DONE SUCCESSFULLY | 29/10/2020 |
| 820 | 0710102426702018/15 | MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD. | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 29/10/2020 |
| 821 | 0710102035282020/1 | JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED | | Sec. 230-232, Sec 234 | | | DONE SUCCESSFULLY | 30/10/2020 |
| 822 | 0710102068862020/1 | PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH | | Sec 60(5) | | | DONE SUCCESSFULLY | 30/10/2020 |
| 823 | 0710102079022019/2 | MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD | | Sec 42 | | | DONE SUCCESSFULLY | 30/10/2020 |
| 824 | 0710102090002020/1 | MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA | | Sub-section (l) of section 230 | | | DONE SUCCESSFULLY | 30/10/2020 |
| 825 | 0710102092372020/2 | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD. | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 31/10/2020 |
| 826 | 0710200425572018/9 | ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED | | IBC Under Sec 10 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 827 | 0710102080642020/2 | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 04/11/2020 |
| 828 | 0710102097022020/1 | NAKUL BHARANA Vs. ICICI BANK | | Sec 60(5) | | | DONE SUCCESSFULLY | 04/11/2020 |
| 829 | 0710102097232020/1 | AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | DONE SUCCESSFULLY | 04/11/2020 |
| 830 | 0710102100922020/2 | GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | | Sec 12(2) | | | DONE SUCCESSFULLY | 04/11/2020 |
| 831 | 7.10102E+14 | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 04/11/2020 |
| 832 | 0710102170452019/3 | ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 04/11/2020 |
| 833 | 0710102033342020/2 | NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 05/11/2020 |
| 834 | 0710102063842020/13 | TARUN BATRA Vs. RAMBHAJ JAIN | | Sec 60(5) | | | DONE SUCCESSFULLY | 05/11/2020 |
| 835 | 0710102063872020/7 | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 05/11/2020 |
| 836 | 0710102065502020/1 | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 05/11/2020 |
| 837 | 0710102065502020/2 | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 05/11/2020 |

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| 838 | 0710102079592020/3 | DAYA PRAKASH Vs. ANI MEDIA PVT LTD. | | Sec. 241(1),Sec. 242(4) | | | DONE SUCCESSFULLY | 05/11/2020 |
| 839 | 0710102/10363/2020 | K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/933(PB)2019 | ADV AMIT AGRAWAL | DONE SUCCESSFULLY | |
| 840 | 0710102/09638/2020 | Amapal Vs Ansal properties and Infrastructure Ltd. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/2584(ND)2019 | Shohit Chaudhry | DONE SUCCESSFULLY | 10/09/2020 |
| 841 | 0710102/09731/2020 | U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Application | Rule 11 of NCLT | Appeal/668(ND)2019 | Bhupendra Kaushik | DONE SUCCESSFULLY | 10/12/2020 |
| 842 | 0710102/07810/2020 | ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Company Petition (Companies Act) | Sec 252 (3) | | deepti grover khanna | DONE SUCCESSFULLY | 19/10/2020 |
| 843 | 0710102/02340/2020 | Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 21/02/2020 |
| 844 | 710102090172020 | shiv shankar seth Vs. City union Bank | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/2144(ND)2019 | ohit kumar Bimal | DONE SUCCESSFULLY | |
| 845 | 710102087342020 | PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/997(ND)2019 | ASHISH VIRMANI | DONE SUCCESSFULLY | |
| 846 | 0710102/09987/2020 | GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies | Company Application(Companies Act) | Rule 11 of NCLT | Appeal/979(ND)2019 | Sanchit Kumar | DONE SUCCESSFULLY | |
| 847 | 0710102072662020/1 | PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/918(ND)2020 | | | DONE SUCCESSFULLY | 31/10/2020 |
| 848 | 0710102072672020/2 | PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/934(ND)2020 | | | DONE SUCCESSFULLY | 31/10/2020 |
| 849 | 0710102026902020/1 | PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA | IBC Section 59 | COMPANY PETITION IB (IBC)/740(ND)2020 | | | DONE SUCCESSFULLY | 02/11/2020 |
| 850 | 0710102026982020/1 | GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED | IBC Section 59 | COMPANY PETITION IB (IBC)/730(ND)2020 | | | DONE SUCCESSFULLY | 02/11/2020 |
| 851 | 0710102028702018/18 | SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1689(ND)2018 | | | DONE SUCCESSFULLY | 02/11/2020 |
| 852 | 0710102031582020/1 | EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/768(ND)2020 | | | DONE SUCCESSFULLY | 02/11/2020 |
| 853 | 0710102146182019/7 | NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2970(ND)2019 | | | DONE SUCCESSFULLY | 02/11/2020 |
| 854 | 0710102069782020/1 | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 855 | 0710102072282020/2 | CA MAHESH BANSAL Vs. SUSHASH CHAND GOEL AND OTHERS | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 856 | 0710102078282020/1 | SPIRITED AUTO CARS (I) LIMITED Vs. | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 857 | 0710102079192020/5 | VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 858 | 0710102081182020/1 | JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/342(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 859 | 0710102088262020/2 | K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/345(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 860 | 0710102091962020/1 | M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4100(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 861 | 0710102093502020/1 | ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 862 | 0710102100632020/1 | ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020 | | | DONE SUCCESSFULLY | 03/11/2020 |
| 863 | 0710102136612019/3 | SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3164(ND)2019 | | | DONE SUCCESSFULLY | |
| 864 | 0710102138172019/1 | MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD. | Rule 11 of NCLT, 2016 | INTERLOCATORY APPLICATION (IBC)/69(ND)2019 | | | DONE SUCCESSFULLY | |
| 865 | 0710102158162019/1 | UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2744(PB)2019 | | | DONE SUCCESSFULLY | |
| 866 | 0710102166002019/4 | ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD | Sec 60(5) | COMPANY APPLICATION(IBC)/2877(PB)2019 | | | DONE SUCCESSFULLY | |
| 867 | 0710102030052020/2 | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/227(ND)2020 | | | DONE SUCCESSFULLY | |

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| 868 | 0710102066122020/8 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | | DONE SUCCESSFULLY | |
| 869 | 0710102075542020/3 | MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)907(ND)2020 | | DONE SUCCESSFULLY | |
| 870 | 0710102077352019/16 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)984(ND)2019 | | DONE SUCCESSFULLY | |
| 871 | 0710102087892020/3 | REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020 | | DONE SUCCESSFULLY | |
| 872 | 0710102089652020/1 | MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020 | | DONE SUCCESSFULLY | |
| 873 | 710102104452020 | RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. | | Rule 11 of NCLT | | DONE SUCCESSFULLY | 11/02/2020 |
| 874 | 710102105612020 | MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. | | Sec 30 | | DONE SUCCESSFULLY | 11/05/2020 |
| 875 | 710102060842020 | ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLLP | | IBC Under Sec 9 | | DONE SUCCESSFULLY | 18/05/2020 |
| 876 | 710102058862020 | B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED | | IBC Under Sec 9 | | DONE SUCCESSFULLY | 05/11/2020 |
| 877 | 710102029712020 | YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED | | IBC Under Sec 9 | | DONE SUCCESSFULLY | 03/06/2020 |
| 878 | 710102103272020 | HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) - By Government Body | | DONE SUCCESSFULLY | 29/10/2020 |
| 879 | 710102104002020 | SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD | | Sec. 241(1) | | DONE SUCCESSFULLY | 30/10/2020 |
| 880 | 710102104042020 | KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) - By Government Body | | DONE SUCCESSFULLY | 31/10/2020 |
| 881 | 0710102081922020/1 | AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA) | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/322(ND)2020 | DONE SUCCESSFULLY | 29/10/2020 |
| 882 | 0710102062282020/2 | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020 | DONE SUCCESSFULLY | 11/02/2020 |
| 883 | 0710120004072018/89 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | DONE SUCCESSFULLY | 11/05/2020 |
| 884 | 0710120004072018/90 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | DONE SUCCESSFULLY | 11/05/2020 |
| 885 | 0710120004072018/91 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | DONE SUCCESSFULLY | 11/06/2020 |
| 886 | 0710120004072018/92 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | DONE SUCCESSFULLY | 11/06/2020 |
| 887 | 0710120004072018/93 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | DONE SUCCESSFULLY | 11/06/2020 |
| 888 | 0710102072472020/1 | CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/915(ND)2020 | DONE SUCCESSFULLY | 11/02/2020 |
| 889 | 0710102079582019/5 | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019 | DONE SUCCESSFULLY | 11/02/2020 |
| 890 | 0710102080582020/2 | NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020 | DONE SUCCESSFULLY | 11/02/2020 |
| 891 | 0710102077402020/1 | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020 | DONE SUCCESSFULLY | 11/05/2020 |
| 892 | 0710102077402020/2 | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020 | DONE SUCCESSFULLY | 11/05/2020 |
| 893 | 710102096702020 | PUNJAB NATIONAL BANK Vs. MIS GENERAL POWER COMPANY PVT. LTD | | Regulation 30, CIRP Regulations, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4884(I)2020 | DONE SUCCESSFULLY | 11/05/2020 |
| 894 | 0710102091942020/1 | COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020 | DONE SUCCESSFULLY | 11/02/2020 |

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| 895 | 0710102022462020/7 | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/581(ND)2020 | | DONE SUCCESSFULLY | 11/05/2020 |
| 896 | 710102024802020 | BHAVYA PRAKASH Vs. DD MOTORS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/765(ND)2020 | | DONE SUCCESSFULLY | 11/05/2020 |
| 897 | 0710102028322020/5 | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/764(ND)2020 | | DONE SUCCESSFULLY | 11/05/2020 |
| 898 | 710102098552020 | SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 14/10/2020 |
| 899 | 710102106022020 | CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/06/2020 |
| 900 | 710102106272020 | SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS. | Interlocutory Application (I.B.C) | Sec 60(5) | | | DONE SUCCESSFULLY | 11/07/2020 |
| 901 | 710102106182020 | SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Sec 252 (1) - By Government Body | | | DONE SUCCESSFULLY | 11/07/2020 |
| 902 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2017 | | DONE SUCCESSFULLY | 11/02/2020 |
| 903 | 0710102139542019/6 | OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2728(ND)2019 | | DONE SUCCESSFULLY | 10/09/2020 |
| 904 | 0710102088732020/2 | CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020 | Sec 60(5) | | | DONE SUCCESSFULLY | 25/10/2020 |
| 905 | 0710102095022020/1 | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020 | | DONE SUCCESSFULLY | 27/10/2020 |
| 906 | 0710102082632020/2 | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/923(ND)2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 907 | 0710102114692019/7 | M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2036(ND)2019 | | DONE SUCCESSFULLY | 11/09/2020 |
| 908 | 0710102000452020/2 | J V RESTAURANT PRIVATE LIMITED Vs. | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 27/10/2020 |
| 909 | 0710120004492018/37 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/09/2020 |
| 910 | 0710102013352019/8 | SHREE BALAJI REFRACTORIES CO Vs. RGTI INDUSTRIES LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/09/2020 |
| 911 | 0710102102792020/1 | MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX | | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 11/05/2020 |
| 912 | 0710102073632019/34 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/09/2020 |
| 913 | 0710102087462020/1 | AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED | | Sec. 97(1) | | | DONE SUCCESSFULLY | 11/09/2020 |
| 914 | 710102103232020 | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD. | | Sec 60(5) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 915 | 0710102017542020/3 | ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED | | Sec. 241(1) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 916 | 0710102022462020/8 | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD. | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 917 | 710102103232020 | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD. | | Sec 60(5) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 918 | 710102103232020 | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD. | | Sec 60(5) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 919 | 710102105492020 | M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD | | Sec 60(5) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 920 | 710102065782020 | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD. | | Sec 60(5),Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 921 | 0710102075852020/1 | SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | | | DONE SUCCESSFULLY | 11/10/2020 |
| 922 | 0710102076442019/17 | PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED | | IBC under Sec 7 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 923 | 0710102084152019/11 | T.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL | | Application under any other provisions | Application under any other provisions | | DONE SUCCESSFULLY | 11/10/2020 |
| 924 | 0710102096132020/3 | KHEM CHAND GUPTA Vs. | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/10/2020 |

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| 925 | 0710102103572020/3 | M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS | | Rule 11 of NCLT | | | DONE SUCCESSFULLY | 11/10/2020 |
| 926 | 0710102166522019/2 | M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/09/2020 |
| 927 | 0710102016252018/25 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 928 | 0710102076882020/2 | GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED | | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 929 | 0710200434452018/2 | SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Application under any other provisions | | | DONE SUCCESSFULLY | 11/10/2020 |
| 930 | 710102106202020 | PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED | | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/07/2020 |
| 931 | 710102104472020 | AGSI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. | | Sec 252 (3) | | | DONE SUCCESSFULLY | 11/02/2020 |
| 932 | 0710102074222020/3 | SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/304(ND)2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 933 | 0710102153232019/3 | BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED | | Sec 60(5) | COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019 | | DONE SUCCESSFULLY | 11/07/2020 |
| 934 | 0710200421392018/17 | AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/183(ND)2018 | | DONE SUCCESSFULLY | 11/07/2020 |
| 935 | 0710102032752018/16 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | Section 420 | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | DONE SUCCESSFULLY | 11/09/2020 |
| 936 | 0710102061262019/10 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/712(ND)2019 | | DONE SUCCESSFULLY | 11/09/2020 |
| 937 | 0710102061262019/11 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/712(ND)2019 | | DONE SUCCESSFULLY | 11/09/2020 |
| 938 | 0710102077862020/5 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/925(PB)2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 939 | 0710102082632020/3 | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/923(ND)2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 940 | 0710102093592020/1 | MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 941 | 0710102097382020/3 | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD | | Sec 42 | COMPANY APPEAL (IBC)/7()2020 | | DONE SUCCESSFULLY | 11/06/2020 |
| 942 | 0710102101822020/1 | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/4907()2020 | | DONE SUCCESSFULLY | 11/11/2020 |
| 943 | 710102082312020 | MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | | DONE SUCCESSFULLY | 25/08/2020 |
| 944 | 710102103382020 | MR SARTHAK BATHLA VS MR.SUGAM BATHLA | Company Application(Companies Act) | Sec. 59 | | | DONE SUCCESSFULLY | 29/10/2020 |
| 945 | 710102106572020 | HDFC BANK VS M.K. OVERSEAS PVT. LTD. | Company Application(Companies Act) | | | | DONE SUCCESSFULLY | 11/09/2020 |
| 946 | 710102106472020 | RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Sec 30 | | | DONE SUCCESSFULLY | 11/07/2020 |
| 947 | 710102106922020 | NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 11/09/2020 |
| 948 | 710102092882020 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | | DONE SUCCESSFULLY | 28/09/2020 |
| 949 | 0710102/10760/2020 | ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L. | interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/560(PB)2017 | Anurag Bhatt | DONE SUCCESSFULLY | 11/11/2020 |
| 950 | 0710102/10729/2020 | VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD | interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1752(ND)2018 | vishnu dutt | DONE SUCCESSFULLY | 11/11/2020 |
| 951 | 710102024952020 | S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED | Cross Application (IBC) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 25/02/2020 |
| 952 | 710102030812020 | MANOJAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL | Company Appeal (IBC) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 03/09/2020 |

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| 953 | 710102031192020 | JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL | Company Appeal (IBC) | Application under any other provisions- IBC | | | DONE SUCCESSFULLY | 03/11/2020 |
| 954 | 710102088502020 | ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Sec 252 (3) | | | DONE SUCCESSFULLY | 15/09/2020 |
| 955 | 710102093672020 | DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 30/09/2020 |
| 956 | 710102107152020 | ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED | Interlocutory Application (I.B.C) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/10/2020 |
| 957 | 710102107782020 | INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL | Interlocutory Application (I.B.C) | Sec 60(5) | | | DONE SUCCESSFULLY | 11/12/2020 |
| 958 | 710102108762020 | NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | | DONE SUCCESSFULLY | 19/11/2020 |
| 959 | 710102027512020 | MANIKA GARG VS GENESIS INFRA TECH PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | | DONE SUCCESSFULLY | 03/02/2020 |
| 960 | 710102030182020 | SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | | DONE SUCCESSFULLY | 03/07/2020 |
| 961 | 710102030172020 | SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | | DONE SUCCESSFULLY | 03/07/2020 |
| 962 | 710102089922020 | DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | | DONE SUCCESSFULLY | 18/09/2020 |
| 963 | 710102101852020 | LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI | Company Appeal(Companies Act) | Sec 252 (3) | | | DONE SUCCESSFULLY | 30/06/2020 |
| 964 | 710102102982020 | M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 27/10/2020 |
| 965 | 710102106822020 | ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/09/2020 |
| 966 | 710102107452020 | M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | | DONE SUCCESSFULLY | 11/11/2020 |
| 967 | 710102107432020 | VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR | Company Petition IB (IBC) | Section 95(1) | | | DONE SUCCESSFULLY | 11/11/2020 |
| 968 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | Doc Not Upload properly | 10/09/2020 |
| 969 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | Vol-1,2 missing | 24/09/2020 |
| 970 | 0710102023952020/3 | DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/230(ND)2020 | | WRONG DOCUMENT | 12/11/2020 |
| 971 | 0710102029922018/11 | VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1747(PB)2018 | | need to upload saperate files | 12/11/2020 |
| 972 | 0710102034682018/13 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/206(ND)2019 | | NEED TO IA FILE | 12/11/2020 |
| 973 | 0710102063052020/3 | RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/371(ND)2020 | | DOCUMENT INCOMPLETE | 11/11/2020 |
| 974 | 0710102067552020/2 | CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020 | | true copy sign missed | 12/11/2020 |
| 975 | 0710102085402020/2 | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | | Wrong pagination/No index | 12/11/2020 |
| 976 | 0710102105072020/1 | S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4862(I)2020 | | DOCUMENT INCOMPLETE | 12/11/2020 |
| 977 | 0710120001472018/20 | NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/260(ND)2017 | | NEED TO IA FILE | 12/11/2020 |
| 978 | 0710200404622018/7 | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/589(PB)2018 | | NEED TO IA FILE | 12/11/2020 |
| 979 | 0710102001622020/3 | M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/432(ND)2020 | | NEED TO IA FILE | 12/11/2020 |
| 980 | 0710102086452020/4 | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020 | | INDEX MISSED | 12/11/2020 |

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| 981 | 0710102102732019/7 | ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7,IBC under Sec 7 | COMPANY PETITION IB (IBC)/2494(PB)2019 | | Wrong filing | 22/10/2020 |
| 982 | 0710102111232019/5 | VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019 | | Wrong filing | 13/11/2020 |
| 983 | 0710102119692019/2 | R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD. | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY APPLICATION(IBC)/1175(ND)2019 | | Wrong filing | 13/11/2020 |
| 984 | 0710102027722020/1 | S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020 | | PROOF OF SERVICE MISSED | 17/11/2020 |
| 985 | 0710102034352020/3 | AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/815(ND)2020 | | TWO SAME CASES FILE IN /4 | 17/11/2020 |
| 986 | 0710102087092020/5 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/939(ND)2020 | | NOT found | 10/11/2020 |
| 987 | 0710102171192019/11 | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020 | | NEED TO IA FILE | 18/11/2020 |
| 988 | 0710102004752019/4 | UNION ROADWAYS LTD Vs. ICON CABLES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/242(ND)2019 | | Pagination missed | 17/11/2020 |
| 989 | 0710102410412017/14 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/16(PB)2017 | | missing index and paging | 17/11/2020 |
| 990 | 0710102410412017/15 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/16(PB)2017 | | missing index and paging | 17/11/2020 |
| 991 | 0710102013472020/2 | GAURAV TANEJA Vs. BRY'S INTERNATIONAL PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/1036(PB)2020 | | Index missing | 18/11/2020 |
| 992 | 0710102016252018/26 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1411(ND)2018 | | Page no 7 misse as proof of service | 17/11/2020 |
| 993 | 0710102034772020/5 | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/819(ND)2020 | | Index Missing | 18/11/2020 |
| 994 | 0710102069462020/1 | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/88(PB)2020 | | E STAMP DATE NOT VALID | 18/11/2020 |
| 995 | 0710102071552020/1 | LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/981(ND)2020 | | Page 13,32,33,34 cut | 18/11/2020 |
| 996 | 0710102090322020/4 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | | NOT found | 18/11/2020 |
| 997 | 0710102401402016/13 | MR. NITIN KHADELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD. | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/1236(PB)2016 | | True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA | 17/11/2020 |
| 998 | 0710120009322018/14 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1140(ND)2018 | | NOT found | 17/11/2020 |
| 999 | 0710120009322018/15 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1140(ND)2018 | | NOT found | 17/11/2020 |
| 1000 | 0710102073882020/2 | MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020 | | Uncomplete file upload | 18/11/2020 |
| 1001 | 0710102076072020/2 | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | | Index Missing | 18/11/2020 |
| 1002 | 0710102159482019/1 | RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS | | 19(2) | COMPANY APPLICATION(IBC)/1617(ND)2019 | | NEED TO IA FILE | 18/11/2020 |
| 1003 | 0710102060392020/4 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/814(PB)2020 | | 194 195 196 197 198 200 201 202 203 NOT CLEAR | 11/11/2020 |
| 1004 | 0710102105522019/4 | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019 | | ONLY PROOF OF SERVICE UPLOAD | 02/09/2020 |
| 1005 | 0710102000732020/5 | AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/182(ND)2020 | | TRUE COPY SIGN MISSED | 19/11/2020 |
| 1006 | 0710102024012020/1 | YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020 | | TRUE COPY SIGN MISSED | 19/11/2020 |
| 1007 | 0710102035252020/3 | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/821(ND)2020 | | page-39 missed | 19/11/2020 |
| 1008 | 0710102016252018/27 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1411(ND)2018 | | E- STAMP MISSED | 19/11/2020 |
| 1009 | 0710102036092020/14 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | TRUE COPY SIGN MISSED | 19/11/2020 |
| 1010 | 0710102036092020/16 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | TRUE COPY SIGN MISSED | 19/11/2020 |

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| 1011 | 0710102065762020/1 | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | | PAGE- 17 18 152 NOT CLEAR | 19/11/2020 |
| 1012 | 0710102069462020/2 | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/88(PB)2020 | | 18 19 22 23 NEED TO TRANSLATE | 19/11/2020 |
| 1013 | 0710102085402020/3 | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | | NEED TO FILE IN ONE PDF | 19/11/2020 |
| 1014 | 0710102085402020/4 | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | | NEED TO FILE IN ONE PDF | 19/11/2020 |
| 1015 | 0710102086962019/7 | PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1223(PB)2019 | | INDEX MISSING | 19/11/2020 |
| 1016 | 710102082662020 | EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | wrong section and main case no is wrong | 26/08/2020 |
| 1017 | 710102106672020 | BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | | Page -18 not clear /Wrong section/case type | 11/09/2020 |
| 1018 | 710102108632020 | SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | Translated page-2/Page not clear-11 to 14,28 | 18/11/2020 |
| 1019 | 710102108672020 | SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED | Interlocutory Application (I.B.C) | Sec 12(2) | | | Page not clear-21 | 18/11/2020 |
| 1020 | 710102108722020 | SIDDHARTH JAIN VS SHIKHA JAIN | Company Application(Companies Act) | Rule 11 of NCLT,Rule 32 | | | Proof of service | 18/11/2020 |
| 1021 | 710102109022020 | BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | | | PAGE 1-9 SIGN MISSED WITH TRUE COPY | 19/11/2020 |
| 1022 | 710102109002020 | ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016 | | | MAIN CASE NUMBER WRONG | 19/11/2020 |
| 1023 | 710102108942020 | M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD. | Company Application(Companies Act) | Rule 11 of NCLT | | | Page not clear-17 | 19/11/2020 |
| 1024 | 710102106882020 | INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR | Company Petition IB (IBC) | Sec 60(5) | | | wrong caste type /main case not mention in application | 11/09/2020 |
| 1025 | 710102107212020 | PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA | Company Petition (Companies Act) | Rule 11 of NCLT | | | Main case is not linked with application,upload only one file | 11/10/2020 |
| 1026 | 0710200422432018/47 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | COMPANY PETITION IB (IBC)/761(ND)2018 | IBC Under Sec 9 | | | Only proof of service uploaded | 18/11/2020 |
| 1027 | 0710102010182020/2 | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED | COMPANY APPLICATION(IBC)/721(ND)2020 | Sec 60(5) | | | Sign missed on rejoinder,true copy sign and stamp missed | 19/11/2020 |
| 1028 | 0710102016282018/28 | AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | | | Index not match with file | 19/11/2020 |
| 1029 | 0710102021082020/2 | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1300(ND)2020 | Application under any other provisions- IBC | | | Need to IA file | 19/11/2020 |
| 1030 | 0710102021082020/3 | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1300(ND)2020 | Application under any other provisions- IBC | | | Need to IA file | 19/11/2020 |
| 1031 | 0710102023762020/3 | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | Sec. 241(1),Sec. 242(4) | | | Sign on reply.pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear | 19/11/2020 |
| 1032 | 0710102023762020/4 | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | Sec. 241(1),Sec. 242(4) | | | Sign on reply.pg-56,57 not clear | 19/11/2020 |
| 1033 | 0710102034742020/2 | NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/250(ND)2020 | Sec 252 (1) | | | Document incomplete only 1 page uploaded | 19/11/2020 |
| 1034 | 0710102086262020/3 | YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020 | Rule 11 of NCLT, 2016 | | | Index page numbering missed | 19/11/2020 |
| 1035 | 0710102087802020/3 | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/976(ND)2020 | IBC Under Sec 9 | | | Index missed,true copy sign stamp and sign missed | 19/11/2020 |
| 1036 | 0710102090322020/5 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | | Index missed | 19/11/2020 |
| 1037 | 0710102090322020/6 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | | INDEX MISSING | 19/11/2020 |
| 1038 | 0710102034372018/8 | BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/238(ND)2019 | IBC under Sec 7 | | | PAGE-56 57 59 64 65 66 NOT CLEAR | 20/11/2020 |
| 1039 | 0710102036092020/17 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | Sec 241 (2) | | | Page numbering missed after page-10,Index not match to file | 20/11/2020 |
| 1040 | 0710102063972020/2 | M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA | COMPANY APPEAL(COMPANIES ACT)/164(ND)2020 | Sec 252 (3) | | | Only proof of service uploaded | 20/11/2020 |

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| 1041 | 0710102074552019/14 | INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED | COMPANY PETITION IB (IBC)/871(ND)2019 | IBC under Sec 7 | | | page numbering missed in file | 20/11/2020 |
| 1042 | 0710102078792020/3 | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/114(PB)2020 | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | TRUE COPY SIGN MISSING | 20/11/2020 |
| 1043 | 0710102079582019/6 | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019 | Sec 252 (3) | | | In pg-3,4 Index repeated | 20/11/2020 |
| 1044 | 0710102084792020/1 | M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/399(ND)2020 | Sec 252 (3) | | | pg-4 cut | 20/11/2020 |
| 1045 | 0710102086452020/4 | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020 | Sec 252 (3) | | | true copy sign missed | 20/11/2020 |
| 1046 | 0710102093102020/1 | VSSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/401(ND)2020 | Sec 252 (1) | | | DOCUMENT NOT IN PROPER | 20/11/2020 |
| 1047 | 710102103292020 | COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | | HARISH CHANDER ARORA | Main case is not linked with the application | 29/10/2020 |
| 1048 | 710102109262020 | DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA | | Rule 11 of NCLT | | ANURAG BHATT | wrong case type file is IA but file in ca | 20/11/2020 |
| 1049 | 710102109452020 | DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA | | Sec 60(5) | | SWAPNIL GUPTA | document not upload only proof of service uploaded | 21/11/2020 |
| 1050 | 710102109772020 | SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA | | Sec 252 (3) | | CHEITANYA | document not upload only proof of service uploaded | 23/11/2020 |
| 1051 | 710102096222020 | BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (1) | | SHARAD TYAGI | memo of parties, brief synopsis and list of date missed and proper index and petition not proper uploaded | 10/08/2020 |
| 1052 | 710102103342020 | RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED | | Sec. 241(1) | | | document not upload only proof of service uploaded | 29/10/2020 |
| 1053 | 0710102027842020/1 | SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED | COMPANY PETITION (COMPANIES ACT)/62(ND)2020 | Sub-Section (1) Of Section 66. | | | NEED TO APPLICATION FILE | 20/11/2020 |
| 1054 | 0710102065762020/3 | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC | | | PAGE-17 152 NOT CLEAR | 20/11/2020 |
| 1055 | 0710102074752020/1 | ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs. | COMPANY PETITION IB (IBC)/962(ND)2020 | IBC Under Sec 10 | | | PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE | 20/11/2020 |
| 1056 | 0710102086102020/2 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/120(PB)2020 | Sec. 59 | | | page-37 38 39 not clear | 20/11/2020 |
| 1057 | 0710102033422020/1 | MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD. | COMPANY PETITION IB (IBC)/794(PB)2020 | IBC Under Sec 9 | | | PG-3 PAGE CUT | 21/11/2020 |
| 1058 | 0710102061902019/13 | IL&FS FINACIAL SERVICES LIMITED Vs. PARSNATH DEVELOPERS LIMITED | COMPANY PETITION IB (IBC)/767(ND)2019 | IBC under Sec 7,IBC under Sec 7 | | | Index missing | 21/11/2020 |
| 1059 | 0710102068592020/9 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2) | | | NEED TO IA FILE | 21/11/2020 |
| 1060 | 0710102082772019/11 | IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1104(ND)2019 | IBC under Sec 7 | | | INDEX MISSING | 21/11/2020 |
| 1061 | 0710102069162020/4 | VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD | COMPANY PETITION IB (IBC)/887(PB)2020 | IBC under Sec 7 | | | ONLY PROOF OF SERVICE UPLOAD | 22/11/2020 |
| 1062 | 0710102091242020/2 | FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/356(ND)2020 | Sec 252 (3) | | | INDEX MISSING | 22/11/2020 |
| 1063 | 0710102065952020/13 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4) | | | NEED TO SAPERATE FILLING | 23/11/2020 |
| 1064 | 0710102083542020/2 | COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/961(ND)2020 | IBC Under Sec 9 | | | need to ia file | 23/11/2020 |
| 1065 | 0710102091032019/13 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7 | | | TRUE COPY SIGN MISSING | 23/11/2020 |
| 1066 | 0710102103372020/1 | ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL | INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020 | Sec 47 (1) | | | E-STAMP | 23/11/2020 |
| 1067 | 0710102105862020/1 | ANEESHA DUTT Vs. ASHU DUTT | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT | | | INDEX MISSING | 23/11/2020 |

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| 1068 | 0710102105862020/2 | ANEESHA DUTT Vs. ASHU DUTT | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT | | | INDEX MISSING | 23/11/2020 |
| 1069 | 0710102006422019/4 | U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/180(ND)2019 | Sec 252 (1) | | | PG-2 6 14 16 26 30 NOT CLEAR | 23/11/2020 |
| 1070 | 0710102010422019/5 | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD. | COMPANY PETITION IB (IBC)/572(PB)2019 | IBC under Sec 7 | | | E STAMP DATE MISMATCH | 23/11/2020 |
| 1071 | 0710102015102020/2 | BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL | COMPANY APPLICATION(IBC)/959(PB)2020 | Sec 60(5) | | | PG-166 173 NOT CLEAR | 23/11/2020 |
| 1072 | 0710102016282018/29 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | | | AFFIDAVIT E-STAMP MISSING | 23/11/2020 |
| 1073 | 0710102027462020/4 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020 | Application under any other provisions | | | TRUE COPY SIGN MISSING | 23/11/2020 |
| 1074 | 0710102036092020/19 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | Sec 241 (2) | | | affidavit back date | 23/11/2020 |
| 1075 | 0710102061122020/1 | MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD | COMPANY PETITION IB (IBC)/812(ND)2020 | IBC Under Sec 9 | | | index missing | 23/11/2020 |
| 1076 | 0710102063682020/2 | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2) | | | sign missing | 23/11/2020 |
| 1077 | 0710102065952020/14 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4) | | | PG-222 223 224-230 NOT CLEAR | 23/11/2020 |
| 1078 | 0710102069322020/3 | VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/271(ND)2020 | Sec 252 (3) | | | INDEX MISSING | 23/11/2020 |
| 1079 | 710102102032020 | RAJEEV RANJAN VS SUPERTECH LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | | true copy missing 20,205,207,217,258,261,285,288,293,29 6,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495- 516,518-548,586-601,606,690- 692,749,751,753-761,764- 780,990,991,992-1005,1128- 1131,1173,1189-1236,1336-1361,1663- 16782365-2375,2617- 2629,296,2966,3073- 3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page | 25/10/2020 |
| 1080 | 0710102/11033/2020 | Abhishek Garg & Ors Vs Ireo Residences Company Private Limited | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | (IB)/635(ND)2020 | PIYUSH SINGH | True copy sign missed/Affidavit not Notazised | 25/11/2020 |
| 1081 | 0710102009212020/1 | SUDERSHAN GUPTA Vs. | | Application under any other provisions- IBC | | | NEED TO IA FILE | 24/11/2020 |
| 1082 | 0710102011212020/1 | NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | | | INDEX MISSING | 24/11/2020 |
| 1083 | 0710102024942020/3 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | | Sec 252 (1) | | | INDEX MISSING DOCUMENT NOT IN PROPER | 24/11/2020 |
| 1084 | 0710102035712020/2 | ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED | | IBC Under Sec 9 | | | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |
| 1085 | 0710102068942020/5 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED | | ---Sec. 213,Sec. 241(1),Sec. 242(4) | | | PAGE-95-106 182 NOT CLEAR | 24/11/2020 |
| 1086 | 0710102074682020/3 | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | | | INDEX MISSING | 24/11/2020 |
| 1087 | 0710102085972020/1 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(J)2020 | Rule 11 of NCLT, 2016 | | | need to upload in additional document type | |
| 1088 | 0710102091032019/14 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7 | | | True copy sign missed | |
| 1089 | 0710102103982020/1 | BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5057(J)2020 | Sec 60(5) | | | Wrong Document (Application filed) | |
| 1090 | 710102110442020 | MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | MANOJ | PROOF OF SERVICE MISSED | 25/11/2020 |
| 1091 | 0710102065782020/1 | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020 | Sec 60(5),Rule 11 of NCLT, 2016 | | | true copy sign missing | 11/03/2020 |
| 1092 | 0710102065762020/2 | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC | | | Page-17 18 not clear | 19/11/2020 |
| 1093 | 0710102034652020/2 | KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/818(ND)2020 | IBC Under Sec 9 | | | NEED TO IA FILE | 23/11/2020 |

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| 1094 | 0710102075952020/6 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1) | | EVERY PAGES SIGN | 23/11/2020 |
| 1095 | 0710102076112020/1 | ARROW EQUITY PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020 | Sec. 230-232 - Second Motion | | PAGE-32 NEED TO TRANSLATE | 23/11/2020 |
| 1096 | 0710102076282020/4 | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020 | Sec 252 (3) | | TRUE COPY SIGN MISSING | 23/11/2020 |
| 1097 | 0710102077062020/3 | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020 | Sec 252 (3) | | TRUE COPY SIGN MISSING | 23/11/2020 |
| 1098 | 0710102083112019/13 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD. | COMPANY PETITION IB (IBC)/1164(ND)2019 | IBC Under Sec 9 | | E STAMP DATE MISMATCH | 23/11/2020 |
| 1099 | 0710102085322020/2 | RBL BANK Vs. GEM BATTERIES PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3702(ND)2020 | Rule 11 of NCLT, 2016 | | TRUE COPY SIGN MISSED | 23/11/2020 |
| 1100 | 0710102090322020/9 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/4952(PB)2020 | Sec 60(5) | | PAGE- 1-6 PAGES NEED TO SIGN | 23/11/2020 |
| 1101 | 0710102092552020/1 | GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA | COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020 | Rule 11 of NCLT | | NEED TO IA FILE | 23/11/2020 |
| 1102 | 0710102094332020/1 | VJENDER SHARMA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020 | Application under any other provisions- IBC | | NEED TO IA FILE | 23/11/2020 |
| 1103 | 0710102101902020/1 | MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020 | Sec 30 | | NEED TO IA FILE | 23/11/2020 |
| 1104 | 0710102134622019/5 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)/2574(ND)2019 | IBC Under Sec 10 | | NEED TO IA FILE | 23/11/2020 |
| 1105 | 0710102134622019/6 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)/2574(ND)2019 | IBC Under Sec 10 | | NEED TO IA FILE | 23/11/2020 |
| 1106 | 0710102010422019/6 | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD. | COMPANY PETITION IB (IBC)/572(PB)2019 | IBC under Sec 7 | | NEED TO IA FILE | 24/11/2020 |
| 1107 | 0710102010422019/7 | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD. | COMPANY PETITION IB (IBC)/572(PB)2019 | IBC under Sec 7 | | NEED TO IA FILE | 24/11/2020 |
| 1108 | 0710102028672020/3 | K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD. | COMPANY PETITION IB (IBC)/971(ND)2020 | IBC Under Sec 9 | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 1109 | 0710102061152020/2 | POOJA BAHRY Vs. AMALENDU MUKHERJEE | INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020 | Sec 25(i) | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 1110 | 0710102087892019/1 | SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED | COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019 | Sec 60(5) | | INDEX MISSING | 24/11/2020 |
| 1111 | 0710102091242020/3 | FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/356(ND)2020 | Sec 252 (3) | | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |
| 1112 | 0710102093872020/2 | M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/375(ND)2020 | Sec 252 (3) | | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |
| 1113 | 0710102102082020/1 | ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL | INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020 | Sec 47 (1) | | PAGE-1 -21 TRUE COPY SIGN MISSING | 24/11/2020 |
| 1114 | 0710102103642020/1 | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) | | INDEX MISSING | 24/11/2020 |
| 1115 | 0710102103642020/2 | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) | | INDEX MISSING | 24/11/2020 |
| 1116 | 0710102105652020/1 | VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/465(ND)2020 | Sec 252 (3) | | INDEX MISSING PROPER FILE | 24/11/2020 |
| 1117 | 0710102113592019/10 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/2130(ND)2019 | IBC Under Sec 9 | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 1118 | 0710102113592019/11 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/2130(ND)2019 | IBC Under Sec 9 | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 1119 | 0710102113592019/12 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/2130(ND)2019 | IBC Under Sec 9 | | TRUE COPY SIGN MISSING | 24/11/2020 |
| 1120 | 0710102123392019/3 | SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | INTERLOCUTORY APPLICATION (IBC)/1991(ND)2019 | Rule 11 of NCLT, 2016 | | PAGE-1 & NOT CLEAR | 24/11/2020 |
| 1121 | 0710102134622019/7 | TAIPACK LTD Vs. | COMPANY PETITION IB (IBC)/2574(ND)2019 | IBC Under Sec 10 | | NEED TO IA FILE | 24/11/2020 |
| 1122 | 0710102159752019/3 | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/2778(PB)2019 | Sec 30 | | E-STAMP FEE | 24/11/2020 |
| 1123 | 0710120004492018/38 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | COMPANY PETITION IB (IBC)/967(PB)2018 | IBC under Sec 7 | | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |

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| 1124 | 0710120009482018/17 | R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD | COMPANY PETITION IB (IBC)/1138(ND)2018 | IBC Under Sec 9 | | | NEED TO SAPERATE FILLING | 24/11/2020 |
| 1125 | 0710102063682020/3 | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2) | | | NO index/True copy sign missed | 25/11/2020 |
| 1126 | 0710102068522020/4 | SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD. | COMPANY PETITION IB (IBC)/911(PB)2020 | IBC under Sec 7 | | | Proof of Service | 26/11/2020 |
| 1127 | 0710102088472020/2 | SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR | INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020 | Sec 60(5) | | | Wrong Doc.(status report filed) | 26/11/2020 |
| 1128 | 0710102089762020/3 | COSMIC INFRA SOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/969(ND)2020 | IBC under Sec 7 | | | True copy sign missed | 26/11/2020 |
| 1129 | 710102028512020 | ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD | Contempt Petition (IBC) | Sec 60(5) | | Mohit Singh | wrong section (rule 11) | 03/04/2020 |
| 1130 | 710102105462020 | DINESH RAI HUF VS ROHTAS PROJECTS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | Parth | 47,49,51 translate | 11/05/2020 |
| 1131 | 710102109012020 | DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | DEVENDRA | file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD | 19/11/2020 |
| 1132 | 710102111012020 | M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M/S PARAMOUNT PROPBUILD PVT. LTD. | Company Appeal (IBC) | IBC under Sec 7 | | Rohit | Main case no. not mention/Small font & Blur Page-23 to 128,142 to 145,155 | 26/11/2020 |
| 1133 | 710102104232020 | VEKAS KUMAR GARG VS SANDEEP GARG | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/281(PB)2019 | RAKESH KUMAR | section wrong | 31/10/2020 |
| 1134 | 710102109892020 | REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/831(ND)2020 | Sameer | pryer missing | 23/11/2020 |
| 1135 | 710102111432020 | SUCHITA SHARMA VS INDIA INFOLINE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1006(ND)2019 | Indresh | Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141 | 28/11/2020 |
| 1136 | 710102110912020 | SAFE MOVERS PACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI | Company Application(Companies Act) | Rule 11 of NCLT | | Pankaj Kumar Jha | 10-18 not clear page | 26/11/2020 |
| 1137 | 710102111182020 | ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/14(PB)2019 | Nithin | Sign miss Page-2 | 27/11/2020 |
| 1138 | 710102076962020 | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES | Company Petition (Companies Act) | Sec. 131(1) | | SHASHI | counsel detail missed in index,pg-1,6,8 and 11 double page numbering | 08/07/2020 |
| 1139 | 710102102972020 | AMIT GOEL VS CMYK PRINTECH LIMITED | Company Petition (Companies Act) | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | | K GAURAV & CO. | Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed | 28/10/2020 |
| 1140 | 710102109852020 | SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD. | Company Petition (Companies Act) | Rule 11 of NCLT | | MANISH GUPTA | Wrong case type select | 23/11/2020 |
| 1141 | 710102109542020 | ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Manish | No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed. | 21/11/2020 |
| 1142 | 0710102076232020/4 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5) | | | pg-291 not clear | 15/09/2020 |
| 1143 | 0710102162662019/5 | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD. | COMPANY PETITION IB (IBC)/3434(ND)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 02/10/2020 |
| 1144 | 0710102083842020/3 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | NEED TO IA FILE | 24/11/2020 |
| 1145 | 710102003642020 | JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020 | Sec 252 (1) | | | NEED TO IA FILE | 25/11/2020 |
| 1146 | 0710102085052020/1 | FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD. | COMPANY APPLICATION(COMPANIES ACT)/472(2)2020 | Rule 11 of NCLT | | | NEED TO FILLING SEPARATE AFFIDAVIT | 26/11/2020 |
| 1147 | 0710102150482019/4 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | COMPANY APPLICATION(IBC)/1608(ND)2019 | Application under any other provisions- IBC | | | TRUE COPY SIGN MISSING | 26/11/2020 |
| 1148 | 0710102156952019/4 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3213(ND)2019 | IBC Under Sec 9 | | | E STAMP AFFIDAVIT MISSING | 26/11/2020 |
| 1149 | 0710120003842018/26 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD. | COMPANY PETITION IB (IBC)/938(PB)2018 | IBC under Sec 7 | | | NEED TO EVERY PAGES SIGN | 26/11/2020 |

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| 1150 | 0710120003842018/27 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD. | COMPANY PETITION IB (IBC)/938(PB)2018 | IBC under Sec 7 | | NEED TO EVERY PAGES SIGN | 26/11/2020 |
| 1151 | 0710102026652020/1 | M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD. | COMPANY PETITION IB (IBC)/710(ND)2020 | IBC Under Sec 9 | | E STAMP MISSING | 27/11/2020 |
| 1152 | 0710102032132020/4 | SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/379(ND)2020 | Sec 252 (1) | | E STAMP MISSING | 27/11/2020 |
| 1153 | 0710102078392020/1 | OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020 | Sub-section (I) of section 230 | | NEED TO CA FILE | 27/11/2020 |
| 1154 | 0710102080222020/3 | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020 | Sec 60(5) | | TRUE COPY SIGN MISSING | 27/11/2020 |
| 1155 | 0710102087542020/3 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA | COMPANY PETITION (COMPANIES ACT)/118(PB)2020 | Sec. 241(1),Application under any other provisions | | INDEX MISSING | 27/11/2020 |
| 1156 | 0710102087542020/4 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA | COMPANY PETITION (COMPANIES ACT)/118(PB)2020 | Sec. 241(1),Application under any other provisions | | INDEX MISSING | 27/11/2020 |
| 1157 | 0710102105862020/3 | ANEESHA DUTT Vs. ASHU DUTT | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT | | NEED TO IA FILE | 27/11/2020 |
| 1158 | 0710102034302020/1 | JMA MARKETING LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (I) of section 230 | | PG-21 TRANSLATE | 28/11/2020 |
| 1159 | 0710102034302020/2 | JMA MARKETING LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (I) of section 230 | | 21 TYPE COPY | 28/11/2020 |
| 1160 | 0710102076282020/5 | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020 | Sec 252 (3) | | NEED TO FILE IN ONE PDF | 28/11/2020 |
| 1161 | 0710102077062020/4 | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/280(ND)2020 | Sec 252 (3) | | NEED TO FILE IN ONE PDF | 28/11/2020 |
| 1162 | 0710102100462020/1 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 28/11/2020 |
| 1163 | 0710102100462020/2 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | INDEX MISSING | 28/11/2020 |
| 1164 | 0710102074682020/1 | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020 | Sec 252 (3) | | NEED TO IA FILE | 29/11/2020 |
| 1165 | 0710102085972020/4 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(j)2020 | Rule 11 of NCLT, 2016 | | 22 23 25 37 52 NEED TO TYPE COPY | 29/11/2020 |
| 1166 | 0710102024212018/2 | MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1591(PB)2018 | IBC under Sec 7 | | NEED TO IA FILE | 30/11/2020 |
| 1167 | 0710102061262019/12 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | COMPANY PETITION IB (IBC)/712(ND)2019 | IBC under Sec 7 | | NEED TO IA FILE | 30/11/2020 |
| 1168 | 0710102100092019/8 | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1593(ND)2019 | IBC under Sec 7 | | NEED TO APPLICATION FILE | 30/11/2020 |
| 1169 | 0710102103122020/1 | SHIVRAJ GUPTA Vs. DESHRAJ GUPTA | COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020 | Rule 11 of NCLT | | TRUE COPY SIGN MISSED | 30/11/2020 |
| 1170 | 0710102000912020/5 | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020 | Sec 252 (1) | | INDEX MISSING | 01/12/2020 |
| 1171 | 0710102001372019/8 | CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED | COMPANY PETITION IB (IBC)/275(ND)2019 | IBC under Sec 7 | | INDEX MISSING | 01/12/2020 |
| 1172 | 0710102007592019/13 | SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/310(ND)2019 | IBC Under Sec 9 | | AFFIDAVIT STAMP | 01/12/2020 |
| 1173 | 0710102016252018/30 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | | NEED TO SAPERATE E FILLING | 01/12/2020 |
| 1174 | 0710102023802018/14 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD. | COMPANY PETITION IB (IBC)/1600(ND)2018 | IBC under Sec 7 | | NEED TO SAPERATE E FILLING | 01/12/2020 |
| 1175 | 0710102023802018/15 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD | COMPANY PETITION IB (IBC)/1600(ND)2018 | IBC under Sec 7 | | NEED TO SAPERATE E FILLING | 01/12/2020 |
| 1176 | 0710102024112020/1 | CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA | COMPANY PETITION IB (IBC)/606(ND)2020 | Section 95(1) | | NEED TO IA FILE | 01/12/2020 |

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| 1177 | 0710102026352020/1 | AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD | INTERVENTION PETITION (IBC)4(ND)2020 | Sec 60(5) | | | NEED TO IA FILE | 01/12/2020 |
| 1178 | 0710102027062020/2 | FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)45(ND)2020 | Sec. 230-232 - Second Motion | | | INDEX MISSING | 01/12/2020 |
| 1179 | 07101020273402020/4 | KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)2978(ND)2020 | Application under any other provisions- IBC | | | AFFIDAVIT MISSING | 01/12/2020 |
| 1180 | 0710102101452020/1 | STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD | COMPANY APPLICATION(COMPANIES ACT)646(PB)2020 | Rule 11 of NCLT | | | Index is missing | 01/12/2020 |
| 1181 | 0710102105962019/11 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | COMPANY PETITION (COMPANIES ACT)110(PB)2019 | Sec. 241(1),Sec. 244(1) | | | pagination is missing | 01/12/2020 |
| 1182 | 0710102063262020/1 | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. | COMPANY PETITION IB (IBC)903(ND)2020 | IBC Under Sec 9 | | | Index is missing | 02/12/2020 |
| 1183 | 710102072132020 | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED | Company Petition | Sec. 131(1) | | Ramesh Chandra Mishra | Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column | |
| 1184 | 0710102082132020/2 | RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAXIM PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)3463(PB)2020 | Sec 60(5) | | | pg no. 20-77 are blur | 01/12/2020 |
| 1185 | 0710102097362019/11 | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD. | COMPANY PETITION IB (IBC)1499(PB)2019 | IBC under Sec 7 | | | pg no 22-25 are not clear | 01/12/2020 |
| 1186 | 0710102002272019/19 | MILAP NEWS CORPORATION PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)27(PB)2019 | Sec. 230-232 - Second Motion | | | E stamp is of back date | 02/12/2020 |
| 1187 | 0710102061222020/5 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY PETITION (COMPANIES ACT)74(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 59 | | | Index missing | 02/12/2020 |
| 1188 | 0710102061222020/6 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY PETITION (COMPANIES ACT)74(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 59 | | | Sign missing | 02/12/2020 |
| 1189 | 0710102/11210/2020 | niho construction Vs Hemant Khandelwal | Company Application(Companies Act) | Rule 11 of NCLT | CP/89/2020 | Ishaan Mukherjee | Blur Page-78,79,81 | 02/Dec/20 |
| 1190 | 0710102100462020/5 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)1023(ND)2020 | IBC Under Sec 9 | | | NEED TO UPLOAD IN ONE PDF | 28/11/2020 |
| 1191 | 0710102002272019/20 | MILAP NEWS CORPORATION PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)27(PB)2019 | Sec. 230-232 - Second Motion | | | NO INDEX | 12/02/2020 |
| 1192 | 0710102022482018/7 | METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)1520(ND)2018 | IBC Under Sec 9 | | | NO INDEX | 12/02/2020 |
| 1193 | 0710102023802018/16 | VISTRA TCL INDIA LIMITED Vs. AMBIENCE PVT LTD | COMPANY PETITION IB (IBC)1600(ND)2018 | IBC under Sec 7 | | | TRUE COPY SIGN MISSING | 12/02/2020 |
| 1194 | 0710102063262020/1 | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. | COMPANY PETITION IB (IBC)903(ND)2020 | IBC Under Sec 9 | | | NO INDEX | 12/02/2020 |
| 1195 | 0710102072202020/2 | ADITYA GUPTA Vs. GAURAV KATIYAR | INTERLOCUTORY APPLICATION (I.B.C)3046(ND)2020 | Sec 60(5) | | | NEED TO SAPERATE FILLING | 12/02/2020 |
| 1196 | 0710102077602020/3 | JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)343(ND)2020 | Sec 252 (1) | | | NO INDEX | 12/02/2020 |
| 1197 | 0710102088742020/2 | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)404(ND)2020 | Rule 11 of NCLT,Sec 252 (3) | | | INCOME TAX SERVICE | 12/02/2020 |
| 1198 | 0710102092852020/2 | RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)417(ND)2020 | Sec 252 (1) | | | pagination is missing | 02/12/2020 |
| 1199 | 0710102095022020/2 | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)402(ND)2020 | Sec 252 (3) | | | Pagination and true copy on annexure is missing | 02/12/2020 |
| 1200 | 0710102097382020/5 | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD | COMPANY APPEAL (IBC)7(ND)2020 | Sec 42 | | | wrong e-filing | 02/12/2020 |
| 1201 | 0710102101002020/1 | PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)421(ND)2020 | Sec 252 (1) | | | pagination is missing | 02/12/2020 |
| 1202 | 0710102174012019/6 | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE | COMPANY PETITION IB (IBC)138(ND)2020 | IBC Under Sec 10 | | | wrong e-filing | 02/12/2020 |
| 1203 | 0710102061152020/3 | POOJA BAHRY Vs. AMALENDU MUKHERJEE | INTERLOCUTORY APPLICATION (I.B.C)2158(ND)2020 | Sec 25(j) | | | wrong e-filing | 03/12/2020 |
| 1204 | 0710102091032019/15 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)1404(ND)2019 | IBC under Sec 7 | | | sign ,index and pagination is missing | 03/12/2020 |

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|------|---------------------|--|--|---|--|------------|--|------------|
| 1205 | 071000011292020 | Mankind Pharma Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1206 | 071000011282020 | Magnet Labs Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1207 | 071000011272020 | Lifestar Pharma Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1208 | 071000011262020 | Mankind Pharma Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1209 | 071000011252020 | Magnet Labs Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1210 | 071000011232020 | Lifestar Pharma Private Limited | 1 Caveat-Application 2 Caveat-Order | | | 27/11/2020 | Court fee & welfare missed on vakalatnama | |
| 1211 | 071000011032020 | Western Hotels Private Limited | 1 Caveat-Order 2 Caveat-Application | | | 25/11/2020 | NCLT Form 3C missed | |
| 1212 | 0710102085402020/5 | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | Sec 252 (1) | | | pdf need to merge into one pdf | 22/11/2020 |
| 1213 | 0710102084392020/1 | SAKJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/359(ND)2020 | Sec 252 (3) | | | OBJECTIONS | 12/03/2020 |
| 1214 | 0710102117872019/12 | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2115(ND)2019 | IBC under Sec 7 | | | sign is missing on every page of written submission | 12/03/2020 |
| 1215 | 0710102150482019/5 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | COMPANY APPLICATION(IBC)/1608(ND)2019 | Application under any other provisions- IBC | | | Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear | 12/03/2020 |
| 1216 | 0710102019112020/4 | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD | COMPANY PETITION IB (IBC)/528(ND)2020 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 12/04/2020 |
| 1217 | 0710102076072020/4 | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | Sec. 230-232, Sec 234 | | | PROOF OF SERVICE MISSING | 12/04/2020 |
| 1218 | 0710102083932019/16 | M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD | COMPANY PETITION IB (IBC)/1373(ND)2019 | IBC Under Sec 9 | | | Wrong Document (application filed) | 12/04/2020 |
| 1219 | 0710102097382020/6 | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD | COMPANY APPEAL (IBC)/7(ND)2020 | Sec 42 | | | NO INDEX | 12/04/2020 |
| 1220 | 0710102143092019/1 | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1480(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | NEED TO IA FILE | 12/04/2020 |
| 1221 | 0710102143092019/2 | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1480(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | NEED TO IA FILE | 12/04/2020 |
| 1222 | 710102112702020 | RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2582(ND)2019 | Sec 66(1) | | ABHISHEK | SOFT COPY NOT UPLOD PROPERLY | 12/04/2020 |
| 1223 | 710102112422020 | PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED | | IBC Under Sec 9 | | Gursat | page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc | 12/04/2020 |
| 1224 | 0710102001372019/9 | CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED | COMPANY PETITION IB (IBC)/275(ND)2019 | IBC under Sec 7 | | | INDEX MISSING | 04/12/2020 |
| 1225 | 0710102088852020/3 | HAPTIK INFOTECH PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 04/12/2020 |
| 1226 | 0710102405202018/10 | M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD | COMPANY PETITION IB (IBC)/45(PB)2018 | IBC under Sec 7 | | | Reply is OK (but along-with application also filed) | 05/12/2020 |
| 1227 | 0710102090322020/10 | RADIUS INFRA TEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | | PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages | 06/12/2020 |
| 1228 | 0710102034132020/2 | MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY | COMPANY APPEAL(COMPANIES ACT)/419(ND)2020 | Sec 252 (1) | | | PG-8,16,17 translation/Supporting affidavit missed | 07/12/2020 |
| 1229 | 0710102134072019/5 | ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED | COMPANY PETITION (COMPANIES ACT)/150(ND)2019 | Sec. 271-273 | | | affidavit missing | 07/12/2020 |
| 1230 | 0710102406532018/24 | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED | COMPANY PETITION IB (IBC)/547(PB)2018 | IBC under Sec 7 | | | index missing | 07/12/2020 |
| 1231 | 0710102035322020/2 | M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD. | COMPANY PETITION IB (IBC)/838(ND)2020 | IBC Under Sec 9 | | | service missing | 07/12/2020 |
| 1232 | 0710102096942020/1 | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/434(ND)2020 | Sec 252 (3) | | | affidavit missing | 07/12/2020 |

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| 1233 | 710102113102020 | DEEPAK MAINI VS AMUL GABRANI & ORS | COMPANY PETITION IB (IBC)/1064(PB)2018 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | APOORV AGARWAL | Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,745,746,819 to 821/etc | 04/12/2020 |
| 1234 | 710102113352020 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | COMPANY PETITION IB (IBC)/1083(PB)2018 | Application under any other provisions- IBC | | UDAYRAJ | Pagination not done | 05/12/2020 |
| 1235 | 0710102078842020/1 | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION | INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020 | Sec 60(5) | | | pg no. 217-220 typed copy, pg no 230 | 21/11/2020 |
| 1236 | 0710102087232020/2 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | Sec. 241(1) | | | Index is missing | 07/12/2020 |
| 1237 | 0710102093782020/1 | AIRWIL INTELLECITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLECITY BUSINESS PARK PVT. LTD | INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020 | Sec 60(5) | | | wrong e-filing | 07/12/2020 |
| 1238 | 0710102085972020/3 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(J)2020 | Rule 11 of NCLT, 2016 | | | pg missing after pg no. 180 and all hand written documents need to be typed | 08/12/2020 |
| 1239 | 0710200412022017/13 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD. | COMPANY PETITION IB (IBC)/609(ND)2017 | IBC under Sec 7 | | | Index is missing | 08/12/2020 |
| 1240 | 0710102098252020/1 | ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/148(PB)2020 | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions | | | NEED TO IA FILE | 05/12/2020 |
| 1241 | 0710102028062020/1 | S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/714(PB)2020 | IBC Under Sec 9 | | | INDEX MISSING | 07/12/2020 |
| 1242 | 0710102026492020/7 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | | INDEX not signed | 05/12/2020 |
| 1243 | 0710102026492020/8 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | | INDEX not signed | 05/12/2020 |
| 1244 | 710102113712020 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | UDAYRAJ | sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56, | 12/07/2020 |
| 1245 | 710102113372020 | SHALU KHANNA VS M/S SBS AGROTECH PVT LTD | Company Application(Companies Act) | Rule16(d),NCLT Rules,2016 | | eMinds | wrong case type | 12/05/2020 |
| 1246 | 710102113842020 | BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Abhay Singh | Proof of service | 12/08/2020 |
| 1247 | 710102100812020 | HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Vikrant Pachnanda | document not upload only proof of service uploaded | 21/10/2020 |
| 1248 | 0710102079942020/3 | M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD | COMPANY PETITION (COMPANIES ACT)/121(PB)2020 | Sec. 213,Sec. 241(1),Sec. 242(4) | | | INDEX MISSING | 08/12/2020 |
| 1249 | 0710102084982019/10 | ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC | COMPANY APPEAL(COMPANIES ACT)/486(ND)2019 | Sec 252 (3) | | | NO Supporting affidavit | 08/12/2020 |
| 1250 | 0710102092372020/3 | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD. | COMPANY PETITION IB (IBC)/995(PB)2020 | IBC under Sec 7 | | | Index pagination not matching with DOC. | 08/12/2020 |
| 1251 | 0710102102992020/1 | PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI | COMPANY APPEAL(COMPANIES ACT)/437(ND)2020 | Sec 252 (3) | | | NO Supporting affidavit | 08/12/2020 |
| 1252 | 0710102140782019/2 | AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED | COMPANY PETITION IB (IBC)/3029(ND)2019 | IBC Under Sec 9 | | | Wrong Doc (application filed) | 08.12.2020 |
| 1253 | 0710102020542018/25 | ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD | COMPANY PETITION IB (IBC)/1493(PB)2018 | IBC under Sec 7 | | | PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear && true copy sign missed/ 221 Wrongly pagination && not clear /pg-123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear | 08.12.2020 |
| 1254 | 0710102101022020/1 | GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA | INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020 | Sec 42 | | | index is missing | 08.12.2020 |
| 1255 | 0710102112812020/1 | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS | INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2020 | Sec 60(5) | | | two files need to merge or need to file separately | 08.12.2020 |
| 1256 | 0710102116822019/11 | ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2158(ND)2019 | IBC Under Sec 9 | | | sign is missing on reply, assign and true copy is missing on annexures | 08.12.2020 |

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| 1257 | 0710102033942020/2 | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)241(ND)2020 | Sec 252 (3) | | | PG-15 to 55 Hindi translation | 08.12.2020 |
| 1258 | 0710102061022020/2 | UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN | COMPANY PETITION IB (IBC)991(ND)2020 | Section 95(1) | | | Index Blank/true copy sign missed | 08.12.2020 |
| 1259 | 0710102087092020/8 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)939(ND)2020 | IBC Under Sec 9 | | | Index is missing | 08.12.2020 |
| 1260 | 710102088402020 | PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Shraddha | document not upload only proof of service uploaded | 14/09/2020 |
| 1261 | 710102108552020 | FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | Mohammad | NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index | 18/11/2020 |
| 1262 | 710102110212020 | CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | COMPANY PETITION IB (IBC)2375(ND)2019 | Application under any other provisions- IBC | | MUKESH | PGAES: 26,87,92,115,116 NOT CLEAR | 24/11/2020 |
| 1263 | 710102114092020 | PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)446(ND)2020 | Sec 252 (1) | | SACHIN | wrong section choose | 08/12/2020 |
| 1264 | 710102114222020 | SUMIT KAMBOJ VS JITESH GUPTA | COMPANY PETITION IB (IBC)1591(PB)2018 | Sec 60(5) | | Shivangi Shukla | Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc | 09/12/2020 |
| 1265 | 0710102/11448/2020 | Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)840(PB)2018 | Davesh Bhatia | Sign miss-1,2,7,8 | 09/Dec/20 |
| 1266 | 0710102/11450/2020 | Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)456(ND)2018 | SRISHTI KAPOOR | Sign miss-1 to 13/Page not clear-34 to 55 | 09/Dec/20 |
| 1267 | 0710102/11466/2020 | LALIT KUMAR GUPTA Vs | Company Application(Companies Act) | Sec. 73(4) | CP/10(ND)2016 | LALIT GUPTA | No Index/documents not proper upload/Pagination not done | 10/Dec/20 |
| 1268 | 0710102/11359/2020 | AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs | Company Appeal(Companies Act) | Sec 252 (3) - By Government Body | | ARTI SAHU | Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,160, 161,173 to 178,181 to 183, kindly delete first petition | 07/12/2020 |
| 1269 | 0710102/11364/2020 | DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Intervention Petition(Companies Act) | Sec 252 (1) | | SUNNY CHOPRA | Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index | 07/12/2020 |
| 1270 | 0710102/11022/2020 | MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana | Company Petition (Companies Act) | Sec. 441 | | ANUP VIJAY KULKARNI | Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakalnama | 24/11/2020 |
| 1271 | 0710102/11414/2020 | DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA | Interlocutory Application(IBC) | Sec 60(5) | | Sumit Virmani | Translated Page-14,18,49 | |
| 1272 | 0710102116512019/4 | CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | COMPANY PETITION IB (IBC)2375(ND)2019 | IBC Under Sec 9 | | | application not acceptable in document & wrong efilng | 27/06/2020 |
| 1273 | 0710102066832020/1 | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS. | INTERLOCUTORY APPLICATION (I.B.C)2511(ND)2020 | 22(3)(b) | | | document not in proper | 10/07/2020 |
| 1274 | 0710102107652019/7 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)1808(ND)2019 | IBC under Sec 7 | | | application not acceptable in document | 02/11/2020 |
| 1275 | 0710102090322020/9 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)4052(PB)2020 | Sec 60(5) | | | 15 16 translate | 23/11/2020 |
| 1276 | 0710102143092019/1 | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED | COMPANY APPLICATION(IBC)1480(ND)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | application not acceptable in ADDITIONAL document | 04/12/2020 |
| 1277 | 0710102085972020/5 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)3726(I)2020 | Rule 11 of NCLT, 2016 | | | 419 420 559 TRANSLATE | 08/12/2020 |
| 1278 | 0710102410382017/45 | STATE BANK OF INDIA Vs. SUKAM POWER SYSTEM LTD. | COMPANY PETITION IB (IBC)540(PB)2017 | IBC under Sec 7 | | | AFFIDAVIT STAMP | 08/12/2020 |
| 1279 | 0710102018582020/8 | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED | COMPANY PETITION IB (IBC)497(ND)2020 | IBC Under Sec 9 | | | NEED TO FILE IN ONE PDF | 09/12/2020 |
| 1280 | 0710102022652018/13 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)1565(PB)2018 | IBC under Sec 7 | | | NEED TO IA FILE | 09/12/2020 |
| 1281 | 0710102033212020/2 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | COMPANY PETITION IB (IBC)791(ND)2020 | IBC Under Sec 9 | | | true copy sign missing | 09/12/2020 |

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| 1282 | 0710102033212020/3 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | COMPANY PETITION IB (IBC)/791(ND)2020 | IBC Under Sec 9 | | | true copy sign missing | 09/12/2020 |
| 1283 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | NEED TO APPEAL FILE | 09/12/2020 |
| 1284 | 0710102085052020/2 | FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD. | COMPANY APPLICATION(COMPANIES ACT)/472(2)2020 | Rule 11 of NCLT | | | MANY TIMES PDF UPLOAD NEED TO ONE TIME | 09/12/2020 |
| 1285 | 0710102104842019/11 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1717(ND)2019 | IBC Under Sec 9 | | | PAGE 9 10 CUT | 09/12/2020 |
| 1286 | 0710102134752019/3 | M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2677(ND)2019 | IBC Under Sec 9 | | | Pg no 10,12-14 is not clear, sign is missing on reply | 10/12/2020 |
| 1287 | 0710102161552019/5 | MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED | COMPANY APPLICATION(IBC)/621(ND)2019 | Application under any other provisions- IBC | | | 21 27 not clear page | 10/12/2020 |
| 1288 | 0710102169292019/3 | MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD | COMPANY PETITION IB (IBC)/48(PB)2020 | IBC under Sec 7 | | | 8, 6 translate page | 10/12/2020 |
| 1289 | 0710102701602018/9 | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED | COMPANY PETITION IB (IBC)/160(PB)2018 | IBC under Sec 7 | | | second volume double page numbering | 10/12/2020 |
| 1290 | 0710200001942016/8 | SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS. | COMPANY PETITION (COMPANIES ACT)/131(ND)2016 | Sec. 241(1),Sec. 242(4) | | | proof service missing | 10/12/2020 |
| 1291 | 0710200413922017/10 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1292 | 0710200413922017/11 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1293 | 0710200413922017/13 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1294 | 0710200413922017/14 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1295 | 0710200413922017/15 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1296 | 0710200413922017/17 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1297 | 0710200413922017/18 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1298 | 0710200413922017/19 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1299 | 0710200413922017/2 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1300 | 0710200413922017/20 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1301 | 0710200413922017/21 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong e fling | 10/12/2020 |
| 1302 | 0710200413922017/22 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1303 | 0710200413922017/23 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1304 | 0710200413922017/24 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1305 | 0710200413922017/25 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1306 | 0710200413922017/26 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1307 | 0710200413922017/27 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |
| 1308 | 0710200413922017/3 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | affidavit missing | 10/12/2020 |
| 1309 | 0710200413922017/4 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efling | 10/12/2020 |

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|------|---------------------|---|--|---|------------------------|-------------------------|---|------------|
| 1310 | 0710200413922017/5 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong e filing | 10/12/2020 |
| 1311 | 0710200413922017/7 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong e filing | 10/12/2020 |
| 1312 | 0710200413922017/8 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong e filing | 10/12/2020 |
| 1313 | 0710102087092020/9 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/939(ND)2020 | IBC Under Sec 9 | | | page number 15 after missing | 11/12/2020 |
| 1314 | 0710102089012020/1 | KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/397(ND)2020 | Sec 252 (1) | | | page number missing | 11/12/2020 |
| 1315 | 0710102095952020/4 | R.R. BUILDTOWN PVT. LTD. Vs. ADDONIS BUILDTech PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/141(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1) | | | sign Missing | 11/12/2020 |
| 1316 | 0710200428752018/22 | INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/794(ND)2018 | IBC Under Sec 9 | | | wrong e filing | 11/12/2020 |
| 1317 | 0710200428752018/23 | INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/794(ND)2018 | IBC Under Sec 9 | | | wrong e filing | 11/12/2020 |
| 1318 | 0710102079942020/4 | M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/121(PB)2020 | Sec. 213,Sec. 241(1),Sec. 242(4) | | | index NOT SIGNED/ Supporting Affidavit | 12/08/2020 |
| 1319 | 0710102015232019/2 | ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019 | Rule 11 of NCLT | | | Sign missing on report | 12/09/2020 |
| 1320 | 0710102024812020/5 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | COMPANY PETITION IB (IBC)/610(PB)2020 | IBC under Sec 7 | | | index is missing | 12/09/2020 |
| 1321 | 0710102024812020/6 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | COMPANY PETITION IB (IBC)/610(PB)2020 | IBC under Sec 7 | | | File need to merge in one pdf and index is missing | 12/09/2020 |
| 1322 | 0710102036082020/2 | PIRAMAL ENTERPRISES LIMITED Vs. MIS LOGIX SOFT-TEL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/899(ND)2020 | IBC under Sec 7 | | | sign on reply and true copy and sign on annexures are missing | 12/09/2020 |
| 1323 | 0710102067622020/5 | KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD. | COMPANY PETITION IB (IBC)/873(ND)2020 | IBC under Sec 7 | | | handwritten is not allowed,type copy of index | 12/09/2020 |
| 1324 | 0710102076142020/3 | AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/116(ND)2020 | Sec. 169(4) | | | Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200 | 12/09/2020 |
| 1325 | 0710102108322020/2 | M/S KENDRIYA BHANDAR Vs. ANIL KOHLI | INTERLOCUTORY APPLICATION (I.B.C)/5408(j)2020 | Sec 60(5) | | | Index is missing | 12/09/2020 |
| 1326 | 0710102112812020/2 | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS | INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020 | Sec 60(5) | | | volume need to divide after pg no. 200 | 12/09/2020 |
| 1327 | 710102113172020 | ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED | COMPANY PETITION IB (IBC)/761(ND)2018 | Rule 11 of NCLT, 2016 | | Bharat | wrong e filing | 12/05/2020 |
| 1328 | 710102114852020 | MOHAN LAL JAIN VS ROC | COMPANY PETITION IB (IBC)/1373(ND)2019 | Rule 11 of NCLT, 2016 | | Inder Paul Singh Oberoi | Merge into PDF | 12/10/2020 |
| 1329 | 710102114842020 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | COMPANY PETITION IB (IBC)/1083(PB)2018 | Application under any other provisions- IBC | | UDAYRAJ | Small font-3 to 57 | 12/10/2020 |
| 1330 | 710102110322020 | OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Sec 252 (3) | | | Brij Mohan Barwal | kindly upload volume wise pdf | 25/11/2020 |
| 1331 | 710102034212020 | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS | Application under any other provisions- IBC | | | ROHIT GANDHI | case type in companies act and wrong section | 18/03/2020 |
| 1332 | 0710102/11525/2020 | syndicate interglobe v/s global fragrances pvt ltd | ibc contempt petition | sec-9 | | vivek sharma | wrong section ,case type wrong | |
| 1333 | 0710102/11502/2020 | Tennant Cleaning System India Private Limited Vs | Company Petition IB (IBC) | IBC Section 59 | | goel & associates | petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed, | 12/11/2020 |
| 1334 | 0710102/11509/2020 | Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/1882(ND)2019 | Dhiraj Phillip | Merge into one PDF | 11/Dec/20 |

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| 1335 | 0710102/11520/2020 | JITENDER ARORA Vs | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/104(PB)2018 | Jitender Arora | small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,translated page-663,664 | 11/Dec/20 |
| 1336 | 0710102/11137/2020 | PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED | Interlocutory Application (IBC) | Sec 60(5) | C.P. (IB)/934(PB)2018 | Anurag Bhatt | Blur Page-56,57,67 | |
| 1337 | 0710102/11413/2020 | DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal (Companies Act) | Sec 252 (3) - By Government Body | | Abhishek Puri | Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279,283,284, Income tax advance service missed | 08/12/2020 |
| 1338 | 0710102/11539/2020 | NBC Health & Hotels Private Limited Vs Registrar of Companies | Company Application (Companies Act) | Rule 11 of NCLT | COMPANY APPEAL -----/252ND 2020 | HARISH DAMANI | Main case no. not metion | 12/Dec/20 |
| 1339 | 07101020217542020/3 | ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/43(PB)2020 | Sec. 241(1) | | | PG 34-36,47-53 ,61,62,72 NOT CLEAR | 06/11/2020 |
| 1340 | 0710102701602018/8 | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED | COMPANY PETITION IB (IBC)/160(PB)2018 | IBC under Sec 7 | | | NUMBERING NOT CORRECT | 09/12/2020 |
| 1341 | 0710102012502020/1 | RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED) | COMPANY PETITION IB (IBC)/423(ND)2020 | IBC Under Sec 9 | | | WRONG FILING FILE AS A APPLICATION | 10/12/2020 |
| 1342 | 0710102021342018/11 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NEED TO IA FILE | 10/12/2020 |
| 1343 | 0710102021342018/12 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE | 10/12/2020 |
| 1344 | 0710102021342018/13 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY | 10/12/2020 |
| 1345 | 0710102021342018/14 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NEED TO IA FILE | 10/12/2020 |
| 1346 | 0710102021342018/15 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | WRONG FILING FILE AS A FRESH APPLICATION | 10/12/2020 |
| 1347 | 0710102021342018/16 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NEED TO IA FILE | 10/12/2020 |
| 1348 | 0710102021342018/7 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NEED TO PETITION FILE | 10/12/2020 |
| 1349 | 0710102021342018/8 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NO NEED TO FILE CA IN ADDITIONAL FILE | 10/12/2020 |
| 1350 | 0710102021342018/9 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | NO NEED TO FILE CA IN ADDITIONAL FILE | 10/12/2020 |
| 1351 | 0710102032072018/5 | ASHTBUHJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2019 | IBC Under Sec 9 | | | INDEX MISSING | 10/12/2020 |
| 1352 | 0710102063312020/2 | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED | COMPANY PETITION IB (IBC)/835(ND)2020 | IBC under Sec 7 | | | True copy and sign are missing on annexures | 10/12/2020 |
| 1353 | 0710102007572019/9 | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD. | COMPANY PETITION IB (IBC)/449(PB)2019 | IBC under Sec 7 | | | INDEX MISSING | 22/09/2020 |
| 1354 | 0710102016082019/15 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/659(ND)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 19/11/2020 |
| 1355 | 0710102073262020/3 | MANOJ KUNWAR Vs. YOGESH SETHI | INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020 | Sec 60(5) | | | Affidavit of service is missing | 10/12/2020 |
| 1356 | 0710102076072020/5 | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020 | Sec. 230-232, Sec 234 | | | Affidavit of service and index is missing | 10/12/2020 |
| 1357 | 0710102082602020/3 | SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED | COMPANY PETITION IB (IBC)/946(ND)2020 | IBC Under Sec 9 | | | Additional file need to merge in reply or file it seprately | 10/12/2020 |
| 1358 | 0710102103842020/1 | ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020 | Sec 60(5) | | | sign is missing on reply and true copy is missing on annexures | 10/12/2020 |

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| 1359 | 0710200413922017/12 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | need to not filling ca in additional | 10/12/2020 |
| 1360 | 0710200413922017/16 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | wrong efile | 10/12/2020 |
| 1361 | 0710102033212020/4 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | COMPANY PETITION IB (IBC)/791(ND)2020 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 11/12/2020 |
| 1362 | 0710102034302020/3 | JMA MARKETING LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (I) of section 230 | | | NEED TO SAPERATE FILLING | 11/12/2020 |
| 1363 | 0710102060392020/7 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/814(PB)2020 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 11/12/2020 |
| 1364 | 0710102076232020/7 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5) | | | NEED TO FILLING SAPERATE | 11/12/2020 |
| 1365 | 0710102093812020/3 | ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD | COMPANY PETITION IB (IBC)/1026(PB)2020 | IBC under Sec 7 | | | pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear | 11/12/2020 |
| 1366 | 0710102135262019/6 | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD | COMPANY PETITION IB (IBC)/2646(ND)2019 | IBC under Sec 7 | | | Index is missing | 11/12/2020 |
| 1367 | 0710102151182019/2 | CHEMSYNTH LABS Vs. ALCHEMIST LIMITED | COMPANY PETITION IB (IBC)/3238(ND)2019 | IBC Under Sec 9 | | | hand written on index and sign is missing on rejoinder | 11/12/2020 |
| 1368 | 0710102156272019/2 | INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD | COMPANY PETITION (COMPANIES ACT)/922(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | wrong e-filing | 11/12/2020 |
| 1369 | 0710102157442019/2 | INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD) | COMPANY PETITION (COMPANIES ACT)/927(ND)2019 | Sec 252 (1) - By Government Body | | | wrong e-filing | 11/12/2020 |
| 1370 | 0710102159862019/4 | ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD | COMPANY PETITION (COMPANIES ACT)/1039(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | wrong e-filing | 11/12/2020 |
| 1371 | 0710102159872019/2 | ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD | COMPANY PETITION (COMPANIES ACT)/972(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | pagination is missing on index | 11/12/2020 |
| 1372 | 0710102162042019/3 | BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3363(ND)2019 | IBC Under Sec 9 | | | Index is missing | 11/12/2020 |
| 1373 | 0710102162662019/6 | MIS INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD. | COMPANY PETITION IB (IBC)/3434(ND)2019 | IBC under Sec 7 | | | TRUE COPY SING MISSED IN FILE | 11/12/2020 |
| 1374 | 0710102166832019/2 | INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD | COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | wrong e-filing | 11/12/2020 |
| 1375 | 0710102016052020/5 | AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/38(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | Index and pagination is missing | 12/12/2020 |
| 1376 | 0710102029322020/2 | VIKRAM JHUNJHUNWALA Vs. MIS XECUTE HR SOLUTIONS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020 | Application under any other provisions- IBC | | | wrong e-filing | 12/12/2020 |
| 1377 | 0710102031892020/2 | ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020 | Sec. 230-232, Sec 234 | | | Wrong e-filing | 12/12/2020 |
| 1378 | 0710102089732020/2 | DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED | COMPANY PETITION IB (IBC)/970(PB)2020 | IBC under Sec 7 | | | Volume need to divide after page no. 200 | 12/12/2020 |
| 1379 | 0710102168502019/3 | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/124(ND)2020 | IBC Under Sec 9 | | | sign on reply is missing, affidavit date is missing | 12/12/2020 |
| 1380 | 0710102172362019/2 | MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION | COMPANY PETITION IB (IBC)/130(ND)2020 | IBC Under Sec 9 | | | index is missing | 12/12/2020 |
| 1381 | 0710200433802018/12 | SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD. | COMPANY PETITION IB (IBC)/111(ND)2018 | IBC Under Sec 9 | | | service and true copy signature are missing | 12/12/2020 |
| 1382 | 0710102097492020/3 | M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD. | COMPANY PETITION IB (IBC)/1008(ND)2020 | IBC Under Sec 9 | | | page no. 31, 32 are cut | 13/12/2020 |
| 1383 | 0710102099972020/2 | SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4539(ND)2020 | Sec. 12A | | | Index is missing | 13/12/2020 |
| 1384 | 0710102086782020/1 | ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT | INTERLOCUTORY APPLICATION (I.B.C)/3789(PB)2020 | Application under any other provisions- IBC | | | wrong e-filing | 14/12/2020 |
| 1385 | 0710102167802019/2 | INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019 | Sec 252 (1) - By Government Body | | | wrong e-filing | 14/12/2020 |

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| 1386 | 0710102171852019/2 | INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.) | COMPANY APPEAL(COMPANIES ACT)72(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1387 | 0710102173172019/1 | INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD | COMPANY APPEAL(COMPANIES ACT)63(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1388 | 0710102173682019/3 | INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.) | COMPANY APPEAL(COMPANIES ACT)100(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1389 | 0710200001942016/8 | SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS. | COMPANY PETITION (COMPANIES ACT)131(ND)2016 | Sec. 241(1),Sec. 242(4) | | Affidavit of service is missing | 14/12/2020 |
| 1390 | 710102115632020 | MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD. | COMPANY PETITION IB (IBC)360(PB)2016 | Sec 54(1) | Manoj Kulshrestha | Index Missed | 14/12/2020 |
| 1391 | 710102115712020 | CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | COMPANY PETITION IB (IBC)2375(ND)2019 | Application under any other provisions- IBC | MUKESH | Blur Page-26 to 59,64 to 82 | 14/12/2020 |
| 1392 | 710102115822020 | ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)615(ND)2019 | Rule 11 of NCLT | HIMANSHU | Blur Page-12/Sign miss-12A to 12C/Merge into one PDF | 14/12/2020 |
| 1393 | 710102115902020 | NIKHIL TANDON VS SANJEEV BINDAL | COMPANY PETITION IB (IBC)1825(PB)2019 | Sec 60(5) | Akhil | True copy sign missed | 15/12/2020 |
| 1394 | 0710102093552020/2 | PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED | COMPANY PETITION IB (IBC)1003(ND)2020 | IBC Under Sec 9 | | pages from 46-51,54,58 are dark pages, sign missing on reply | 12/11/2020 |
| 1395 | 0710102063552020/1 | ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2664(1)2020 | Sec 30 | | NEED TO IA FILE | 12/12/2020 |
| 1396 | 0710102092292020/2 | KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)138(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | NEED TO UPLOAD ONE PDF INDEX MISSING | 12/12/2020 |
| 1397 | 0710102075722020/5 | FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)97(ND)2020 | Sub-Section (1) Of Section 66. | | Index is missing | 14/12/2020 |
| 1398 | 0710102082242020/1 | YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)450(ND)2020 | Sec 252 (3) | | wrong e filing | 14/12/2020 |
| 1399 | 0710102108512020/2 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020 | Application under any other provisions- IBC | | sign missing on every page and true copy on annexures | 14/12/2020 |
| 1400 | 0710102108932019/6 | FLOURISH FINCAP PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)158(ND)2019 | Sec. 230-232, Sec 234 | | pages from 1-6 are not clear | 14/12/2020 |
| 1401 | 0710102111032019/6 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | COMPANY PETITION IB (IBC)2135(ND)2019 | IBC Under Sec 9 | | index is missing | 14/12/2020 |
| 1402 | 0710102111032019/7 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | COMPANY PETITION IB (IBC)2135(ND)2019 | IBC Under Sec 9 | | sign is missing | 14/12/2020 |
| 1403 | 0710102148772019/2 | INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.) | COMPANY PETITION (COMPANIES ACT)851(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1404 | 0710102149152019/2 | INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.) | COMPANY PETITION (COMPANIES ACT)849(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1405 | 0710102149932019/2 | INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)850(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | wrong e filing | 14/12/2020 |
| 1406 | 0710102151922019/2 | VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)153(ND)2020 | IBC Under Sec 9 | | Index is missing and court fees, wela fare | 14/12/2020 |
| 1407 | 0710102157442019/4 | INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD) | COMPANY PETITION (COMPANIES ACT)927(ND)2019 | Sec 252 (1) - By Government Body | | wrong e filing | 14/12/2020 |
| 1408 | 0710102164542019/2 | INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) | COMPANY PETITION (COMPANIES ACT)1009(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | index pagination is wrong and pagination is also missing | 14/12/2020 |
| 1409 | 0710102165552019/2 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)1013(ND)2019 | Sec 252 (1) - By Government Body | | wrong e filing | 14/12/2020 |

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| 1410 | 0710102165632019/2 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019 | Sec 252 (1) - By Government Body | | | wrong e filing | 14/12/2020 |
| 1411 | 0710102093232020/1 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020 | Sec. 230-232, Sec 234 | | | Not found | 15/12/2020 |
| 1412 | 0710102/11591/2020 | SANJAY GUPTA Vs. JITESH GUPTA | Interlocutory Application(IBC) | Sec 60(5) | C.P. (IB)/1591(PB)2018 | Shivangi Shukla | vPG-101 to 198 missed in VOL-4/Draft written on each page | |
| 1413 | 0710102/10953/2020 | AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/63(ND)2020 | Parveen Kumar Aggarwal | 27,29 NOT CLEAR | |
| 1414 | 0710102006172020/4 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1304(ND)2020 | Sec 60(5) | | | only proof of service uploaded | 11/06/2020 |
| 1415 | 0710102006172020/5 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1304(ND)2020 | Sec 60(5) | | | only proof of service uploaded | 08/07/2020 |
| 1416 | 0710102075952020/1 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1) | | | only proof of service uploaded | 28/08/2020 |
| 1417 | 0710102079132020/3 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | Sec 60(5) | | | NEED TO IA FILE | 19/09/2020 |
| 1418 | 0710102079132020/4 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | Sec 60(5) | | | only proof of service uploaded | 22/09/2020 |
| 1419 | 0710102077112020/1 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020 | Sec 60(5) | | | INDEX MISSING | 29/09/2020 |
| 1420 | 0710102075952020/6 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1) | | | index missing | 23/11/2020 |
| 1421 | 0710102085972020/5 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020 | Rule 11 of NCLT, 2016 | | | need to file in one pdf | 14/12/2020 |
| 1422 | 0710102093102020/3 | VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/401(ND)2020 | Sec 252 (1) | | | Index is missing | 15/12/2020 |
| 1423 | 0710102111032019/8 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | COMPANY PETITION IB (IBC)/2135(ND)2019 | IBC Under Sec 9 | | | Index is missing | 15/12/2020 |
| 1424 | 0710102153892019/1 | INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/872(ND)2019 | Sec 252 (1) - By Government Body | | | wrong e filing | 15/12/2020 |
| 1425 | 0710200428752018/25 | INSYENERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/794(ND)2018 | IBC Under Sec 9 | | | wrong e-filing | 15/12/2020 |
| 1426 | 0710102/11609/2020 | SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED | Interlocutory Application (I.B.C) | IBC Under Sec 9 | (IB)/849(PB)2020 | Kartavya Batra | pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen | 15/12/2020 |
| 1427 | 0710102/11612/2020 | Mukendra Singh Vs Subhkamna Buildtech Private Limited | Intervention Petition (IBC) | Application under any other provisions- IBC | | durgesh kumar ahuja | wrong section | 15/12/2020 |
| 1428 | 0710102/10883/2020 | Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | karanjawala & co | case type wrong | 19/11/2020 |
| 1429 | 0710102/12687/2019 | ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD | Company Petition IB | Application under any other provisions- IBC | | | Case Type Wrong | |
| 1430 | 0710102059952020/3 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD | COMPANY PETITION IB (IBC)/1052(ND)2020 | IBC under Sec 7 | | | Hand written on index is not allowed (Typed copy Required) | 15/12/2020 |
| 1431 | 0710102059952020/4 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD | COMPANY PETITION IB (IBC)/1052(ND)2020 | IBC under Sec 7 | | | Hand written on index is not allowed (Typed copy Required) | 15/12/2020 |
| 1432 | 0710102099972020/3 | SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020 | Sec. 12A | | | Pg no. 7 is not clear | 15/12/2020 |
| 1433 | 0710102103502020/1 | RENAISSANCE INFRA TECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED | COMPANY PETITION IB (IBC)/1034(ND)2020 | IBC under Sec 7 | | | Index is missing | 15/12/2020 |
| 1434 | 0710102/11596/2020 | VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors) | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/2924(ND)2019 | Vivek Raheja | Page not clear-34 to 36 | 15/Dec/20 |
| 1435 | 0710102/11195/2020 | FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED | Interlocutory Application(IBC) | Rule 11 of NCLT, 2016 | C.P. (IB)/694(ND)2020 | UPASANA TALWAR | page number missing | |

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| 1436 | 710102108172020 | SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (1) | | HIMANSHU | Remove the defected file | 16/11/2020 |
| 1437 | 710102101572020 | MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED | COMPANY PETITION IB (IBC)/64(PB)2017 | Application under any other provisions- IBC | | Huzefa F. Sitabkhan | Please Submit DD | 23/10/2020 |
| 1438 | 710102023822020 | M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD. | COMPANY PETITION IB (IBC)3017(ND)2019 | Application under any other provisions- IBC | | Prashant | Document Not Upload | 22/02/2020 |
| 1439 | 710102106332020 | RAHUL JAIN VS M/S RAVE SCANS PVT. LTD. | COMPANY PETITION IB (IBC)/01(PB)2017 | Sec 60(5) | | RAKESH KUMAR | Please submit DD | 07/11/2020 |
| 1440 | 710102107102020 | AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA | COMPANY PETITION IB (IBC)/933(PB)2019 | Sec 60(5) | | kundanlatwal | Please Submit DD | 10/11/2020 |
| 1441 | 710102107312020 | ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS. | COMPANY PETITION (COMPANIES ACT)/128(ND)2019 | Application under any other provisions | | Smriti Dua | please submit dd | 11/11/2020 |
| 1442 | 710102116402020 | MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/149(ND)2017 | Rule 11 of NCLT | | PRABHAKAR KUMAR | Blur page-12 | 16/12/2020 |
| 1443 | 0710102002542020/3 | PRAVEEN KUMAR SINGHAL Vs. | COMPANY APPLICATION(IBC)/283(ND)2020 | Sec 12(2) | | | wrong efling | 15/12/2020 |
| 1444 | 0710102023422020/2 | SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED | COMPANY PETITION IB (IBC)/662(ND)2020 | IBC Under Sec 9 | | | wrong efling | 15/12/2020 |
| 1445 | 0710102032332020/2 | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020 | Sec 252 (1) | | | pg no.1-13 are not clear and cut | 15/12/2020 |
| 1446 | 0710102033012020/2 | JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/986(ND)2020 | IBC Under Sec 9 | | | Index and affidavit of service is missing | 15/12/2020 |
| 1447 | 0710102094282020/1 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED | COMPANY PETITION (COMPANIES ACT)/173(ND)2020 | ---Sec. 213 | | | NEED TO IA FILE | 16/12/2020 |
| 1448 | 0710102094282020/2 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED | COMPANY PETITION (COMPANIES ACT)/173(ND)2020 | ---Sec. 213 | | | NEED TO IA FILE | 16/12/2020 |
| 1449 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019 | Sec 252 (3) | | | NEED TO UPLOAD IN ONE PDF | 16/12/2020 |
| 1450 | 0710102133392019/2 | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD | COMPANY PETITION IB (IBC)/2612(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 16/12/2020 |
| 1451 | 0710200410172018/24 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILE | 16/12/2020 |
| 1452 | 0710200411452018/10 | M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | | | | Wrong Document (Progress report filed) | 15/05/2020 |
| 1453 | 0710102150982019/4 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED. | IBC Under Sec 9 | | | | Wrong Document (First Progress & Preliminary report filed) | 09/11/2020 |
| 1454 | 0710102150982019/5 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED. | IBC Under Sec 9 | | | | Wrong Document (First Progress report filed) | 09/11/2020 |
| 1455 | 0710102150982019/6 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED. | IBC Under Sec 9 | | | | Wrong Document (First Progress & Preliminary report filed) | 09/11/2020 |
| 1456 | 0710102077242019/11 | BHARART CHUGH vs PD ADVISORY SERVICES L.L.P | IBC under Sec 7 | | | | Wrong Document (Progress report filed) | 09/04/2020 |
| 1457 | 0710102077242019/11 | BHARART CHUGH vs PD ADVISORY SERVICES L.L.P | IBC under Sec 7 | | | | Wrong Document (Progress report filed) | 09/04/2020 |
| 1458 | 0710102406262018/12 | LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED | IBC under Sec 7 | | | | Wrong Document (Progress report filed) | 07/12/2020 |
| 1459 | 0710102082042019/25 | RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD. | IBC Under Sec 9 | | | | Wrong Document (Progress report filed) | 14/10/2020 |
| 1460 | 0710102150982019/4 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED. | IBC Under Sec 9 | | | | Wrong Document (First Progress & Preliminary report filed) | 14/10/2020 |
| 1461 | 0710102150982019/5 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED. | IBC Under Sec 9 | | | | Wrong Document (First Progress report filed) | 14/10/2020 |
| 1462 | 0710200411452018/11 | M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD. | IBC Under Sec 9 | | | | Wrong Document (Progress report filed) | 14/10/2020 |
| 1463 | 0710102/11570/2020 | Sanjay Kumar Mittal Vs | Intervention Petition(Companies Act) | Intervention Application | | KIRTIKAR SUKUL | wrong section and case type wrong | 14/12/2020 |
| 1464 | 0710102005412020/3 | PRO.ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/477(ND)2020 | | | wrong efling | 16/12/2020 |

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| 1465 | 0710102018592020/3 | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/531(ND)2020 | | | Notarized date is missing on affidavit and sign on every page of reply missing | 16/12/2020 |
| 1466 | 0710102024942020/1 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020 | | | merge into one pdf file or file separately | 16/12/2020 |
| 1467 | 0710102027272020/2 | REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1047(ND)2020 | | | Index is missing | 16/12/2020 |
| 1468 | 0710102029322020/2 | VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD. | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020 | | | Wrong efilling | 16/12/2020 |
| 1469 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | | | Petition is need to be filed separately | 16/12/2020 |
| 1470 | 071010206582020/2 | KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020 | | | pg no 31-33 are blur, pg. no. 23 not translated | 16/12/2020 |
| 1471 | 0710102088472020/3 | SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020 | | | NEED TO IA FILE | 16/12/2020 |
| 1472 | 0710102059952020/3 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1052(ND)2020 | | | two files are uploaded need to file it seprately | 17/12/2020 |
| 1473 | 0710102059952020/4 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1052(ND)2020 | | | two files are uploaded that need to be file separately or delete extra files | 17/12/2020 |
| 1474 | 0710102104772020/1 | DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/447(ND)2020 | | | INCOME TAX SERVICE MISSING | 17/12/2020 |
| 1475 | 0710102105082020/1 | NAVAKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/448(ND)2020 | | | ONLY PROOF OF ERVICE UPLOAD | 17/12/2020 |
| 1476 | 0710102105422020/1 | EXCEL MEDIA PVT. LTD. Vs. | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020 | | | need to petition file | 17/12/2020 |
| 1477 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019 | | | NEED TO UPLOAD IN ONE PDF | 17/12/2020 |
| 1478 | 0710102108342020/2 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020 | | | true copy sign missing | 17/12/2020 |
| 1479 | 0710102135262019/6 | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2646(ND)2019 | | | TRUE COPY SIGN MISSING | 17/12/2020 |
| 1480 | 0710102149632019/4 | LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/370(ND)2020 | | | INDEX MISSING | 17/12/2020 |
| 1481 | 0710102106832020/1 | ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALLUJA CONSTRUCTION COMPANY LTD | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020 | | | index missing | 18/12/2020 |
| 1482 | 0710102/11629/2020 | UNIQUE PROMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | Robin Sen Giri | 53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court | 16/12/2020 |
| 1483 | 0710102080222020/4 | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020 | Sec 60(5) | | | ONLY INDEX UPLOAD | 16/12/2020 |
| 1484 | 0710102092572020/2 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020 | Rule 11 of NCLT | | | NEED TO UPLOAD SAPERATLY | 16/12/2020 |
| 1485 | 0710102075702019/5 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD | COMPANY PETITION IB (IBC)/905(ND)2019 | IBC Under Sec 9 | | | INDEX MISSING | 17/12/2020 |
| 1486 | 0710102/11552/2020 | VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRA TECH PVT. LTD. | Interlocutory Application(IBC) | Sec 60(5) | | | 23 page missing | ONLINE |
| 1487 | 0710102/10728/2020 | VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD. | Application under any other provisions- IBC | Interlocutory Application(IBC) | C.P. (IB)/1108(ND)2019 | Shashwat Parihar | page 4 cut service blur | online |
| 1488 | 0710102/11691/2020 | ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | C.P. (IB)/786(PB)2018 | RANJANA ROY | Blur Page-81,85 to 98/Sign miss-110/Page cut-188 | 18/Dec/20 |
| 1489 | 0710102059952020/3 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD | COMPANY PETITION IB (IBC)/1052(ND)2020 | IBC under Sec 7 | | | NEED TO UPLOAD ONE TIME | 15/12/2020 |
| 1490 | 0710102073262020/4 | MANOJ KUNWAR Vs. YOGESH SETHI | INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020 | Sec 60(5) | | | Wrong Doc. (court order missing) | 16/12/2020 |
| 1491 | 0710102076882020/4 | GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED | COMPANY PETITION IB (IBC)/993(ND)2020 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 17/12/2020 |

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| 1492 | 0710102086532020/1 | ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020 | Sec 60(5) | | TRUE COPY SIGN MISSING | 17/12/2020 |
| 1493 | 0710102089642020/1 | ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/439(ND)2020 | ---- | | INCOME TAX SERVICE MISSING | 17/12/2020 |
| 1494 | 0710102091522020/1 | UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/454(ND)2020 | Sec 252 (3) | | INCOME TAX SERVICE MISSING | 17/12/2020 |
| 1495 | 0710102096492020/2 | SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/385(ND)2020 | Sec 252 (1) | | INCOME TAX SERVICE MISSING | 17/12/2020 |
| 1496 | 0710102027332020/4 | SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/671(ND)2020 | IBC Under Sec 9 | | No index,no pagination, not uploaded properly | 18/12/2020 |
| 1497 | 0710102032332020/2 | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020 | Sec 252 (1) | | Only proof of service uploaded | 18/12/2020 |
| 1498 | 0710102085972020/7 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020 | Rule 11 of NCLT, 2016 | | ble page numbering in file,pg-713 not clear | 21/12/2020 |
| 1499 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019 | Sec 252 (3) | | true copy stamp and sign missed | 18/12/2020 |
| 1500 | 0710102012862020/7 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD. | COMPANY PETITION IB (IBC)/419(PB)2020 | IBC Under Sec 9 | | Need to file as IA | 21/12/2020 |
| 1501 | 0710102024942020/4 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020 | Sec 252 (1) | | In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload | 21/12/2020 |
| 1502 | 0710102026492020/11 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1503 | 0710102026492020/12 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1504 | 0710102026492020/13 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1505 | 0710102026492020/14 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1506 | 0710102026492020/15 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1507 | 0710102026492020/16 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | page numbering missed after pg-6 | 21/12/2020 |
| 1508 | 0710102026492020/17 | MOONLIGHT EQUITY PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 | | pg numbering missed after pg-10 | 21/12/2020 |
| 1509 | 0710102033942020/3 | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/241(ND)2020 | Sec 252 (3) | | pg-16-62 translate,write true copy not t.c. | 12/09/2020 |
| 1510 | 0710102065422020/3 | VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/889(ND)2020 | IBC under Sec 7 | | sign missed on rejoinder | 21/12/2020 |
| 1511 | 0710102076702020/2 | PRESTAR INFOTECH PVT LTD Vs. ROC | COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020 | Application under any other provisions | | pg-25 cut,proof of service missed | 21/12/2020 |
| 1512 | 0710102080192020/4 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | Sec 252 (3) | | Advance service missed | 21/12/2020 |
| 1513 | 0710102080212020/3 | RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/293(ND)2020 | Sec 252 (3) | | Advance service missed | 21/12/2020 |
| 1514 | 0710102082152020/1 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020 | Application under any other provisions | | affidavit missed | 21/12/2020 |
| 1515 | 0710102093062019/5 | RAJESH MITTAL Vs. EARTH WATER LTD. | COMPANY PETITION IB (IBC)/1542(ND)2019 | IBC Under Sec 9 | | affidavit missed | 21/12/2020 |
| 1516 | 0710102095952020/7 | R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTTECH PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/141(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1) | | 2 different document upload in one number | 21/12/2020 |
| 1517 | 0710102135262019/6 | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD | COMPANY PETITION IB (IBC)/2646(ND)2019 | IBC under Sec 7 | | affidavit missed | 18/12/2020 |
| 1518 | 0710102002622019/16 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | COMPANY PETITION IB (IBC)/248(ND)2019 | IBC Under Sec 9 | | 7-15 NOT CLEAR | 21/12/2020 |
| 1519 | 0710102020352020/5 | SUDERSHAN GUPTA Vs. | COMPANY APPLICATION(IBC)/1364(PB)2020 | Sec 30 | | INDEX MISSING | 21/12/2020 |

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| 1520 | 0710102022652018/14 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1565(PB)2018 | IBC under Sec 7 | | | TRUE COPY SIGN MISSING | 21/12/2020 |
| 1521 | 0710102032332020/2 | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020 | Sec 252 (1) | | | pg-11,12 translate,proof of service missed | 18/12/2020 |
| 1522 | 0710102095782020/1 | GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/427(ND)2020 | Sec 252 (1) | | | INDEX MISSING DOCUMENT NOT IN PROPER | 21/12/2020 |
| 1523 | 0710102076442019/21 | PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/979(ND)2019 | IBC under Sec 7 | | | INDEX MISSING | 21/12/2020 |
| 1524 | 0710102011422020/4 | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD. | COMPANY PETITION IB (IBC)/381(ND)2020 | ---IBC Under Sec 9 | | | Only proof of service uploaded | 12/03/2020 |
| 1525 | 0710200411182017/8 | INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED | COMPANY PETITION IB (IBC)/244(ND)2017 | IBC under Sec 7 | | | Proof of service missed | 21/12/2020 |
| 1526 | 0710200411182017/9 | INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED | COMPANY PETITION IB (IBC)/244(ND)2017 | IBC under Sec 7 | | | Only proof of service uploaded | 21/12/2020 |
| 1527 | 0710102005502019/7 | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/204(ND)2019 | IBC under Sec 7 | | | pg-3 missed | 21/12/2020 |
| 1528 | 0710102005502019/8 | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/204(ND)2019 | IBC under Sec 7 | | | Index missed | 21/12/2020 |
| 1529 | 0710102028772020/1 | INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI | COMPANY APPEAL(COMPANIES ACT)/225(ND)2020 | Sec 252 (3) | | | page numbering missed | 21/12/2020 |
| 1530 | 0710102071962020/9 | MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | Sec. 230-232 - Second Motion | | | Proof of service missed | 21/12/2020 |
| 1531 | 0710102108342020/3 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020 | Rule 11 of NCLT, 2016 | | | 123 124 129-131 134-145 152 NOT CLEAR | 21/12/2020 |
| 1532 | 0710102157202019/3 | DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD. | COMPANY PETITION IB (IBC)/3478(ND)2019 | IBC Under Sec 9 | | | PROOF OF SERVICE | 21/12/2020 |
| 1533 | 0710102076072020/6 | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | Sec. 230-232, Sec 234 | | | Only efile receipt uploaded | 21/12/2020 |
| 1534 | 0710102090802020/1 | SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/495(ND)2020 | Sec 252 (1) | | | Only affidavit uploaded | 21/12/2020 |
| 1535 | 0710102092082020/5 | RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/140(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | Need to file as IA | 21/12/2020 |
| 1536 | 0710102102752020/1 | MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED | COMPANY APPEAL(COMPANIES ACT)/452(ND)2020 | Sec 252 (3) | | | Only affidavit uploaded | 21/12/2020 |
| 1537 | 0710102024942020/4 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020 | Sec 252 (1) | | | affidavit missed,index not match with file | 21/12/2020 |
| 1538 | 0710102033942020/5 | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/241(ND)2020 | Sec 252 (3) | | | 14-62 TRANSLATE | 21/12/2020 |
| 1539 | 710102115992020 | RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | Rule 11 of NCLT | | Kushal Gupta | SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING | 15/12/2020 |
| 1540 | 0710102/11740/2020 | M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | amit goel | not in delhi (patna) | 19/12/2020 |
| 1541 | 0710102/11756/2020 | Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited | Company Petition IB (IBC) | IBC under Sec 7 | | vijant nigam | claim amount less than 1 Cr | 19/12/2020 |
| 1542 | 0710102/11701/2020 | JMA MARKETING LIMITED Vs | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Afnaan Siddiqui | Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352 | 18/12/2020 |
| 1543 | 0710102/11690/2020 | Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana | Company Appeal(Companies Act) | Sec 252 (3) | | Narender | Pages missed 55,57,59,61,63,65,67,69 | 18/12/2020 |
| 1544 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019 | Sec 252 (3) | | | affidavit missed | 21/12/2020 |
| 1545 | 0710102149632019/4 | LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED | COMPANY PETITION IB (IBC)/370(ND)2020 | IBC Under Sec 9 | | | 6 7 NOT CLEAR | 18/12/2020 |
| 1546 | 071010200662018/6 | CORPORATION BANK Vs. INDSOLAR PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1481(PB)2018 | IBC under Sec 7 | | | Index not match with file(Power of Attomev missed) | 22/12/2020 |
| 1547 | 0710102018592020/4 | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/531(ND)2020 | IBC Under Sec 9 | | | pg-33,40 missed,pg-45 translate | 22/12/2020 |
| 1548 | 0710102025322020/1 | PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L. | INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | Index missed | 22/12/2020 |

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| 1549 | 0710102027332020/5 | SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED | COMPANY PETITION IB (IBC)671(ND)2020 | IBC Under Sec 9 | | | | Index council sign missed | 22/12/2020 |
| 1550 | 0710102032742020/3 | VISHAL GUPTA Vs. K R F LIMITED | COMPANY PETITION IB (IBC)770(ND)2020 | IBC Under Sec 9 | | | | Upload file in one pdf and maintain one index | 22/12/2020 |
| 1551 | 0710102094892020/2 | M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)384(ND)2020 | Sec 252 (3) | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1552 | 0710102098842020/1 | BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)408(ND)2020 | Sec 252 (1) | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1553 | 0710102101342020/2 | SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)420(ND)2020 | Sec 252 (3) | | | | advance service to all respondent | 21/12/2020 |
| 1554 | 0710102101682020/1 | MANSIJ ARYA Vs. AMIT AIRY | INTERLOCUTORY APPLICATION (I.B.C)4752(ND)2020 | 19(2) | | | | INDEX MISSING | 22/12/2020 |
| 1555 | 0710102106482020/1 | UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI | COMPANY APPEAL(COMPANIES ACT)462(ND)2020 | Sec 252 (1) | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1556 | 0710102107132020/2 | AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI | COMPANY APPEAL(COMPANIES ACT)458(ND)2020 | Sec 252 (3) | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1557 | 0710102/11530/2020 | Raj Nandini Buildtech Limited Vs Registrar of Companies | Company Application(Companies Act) | Sec 252 (3) | | | Kushal Gupta | Wrong section choose/small font-19 | 12/12/2020 |
| 1558 | 710102105982020 | M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES | Company Petition | Sec 252 (3) | | | ROHIT GOEL | service to income tax.wrong case type | |
| 1559 | 710102088982020 | KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies | Company Petition | Sec 252 (1) - By Government Body | | | NARESH KUMAR SJVANI | Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing | |
| 1560 | 0710102/11799/2020 | M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood | Interlocutory Application (I.B.C) | Sec 60(5) | C.P. (IB)/892(PB)2018 | | pankaj agarwal | Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc | 22/Dec/20 |
| 1561 | 0710102/11800/2020 | Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | C.P. (IB)/892(PB)2018 | | pankaj agarwal | affidavit missing/Pagination not done after page no.58 | 22/Dec/20 |
| 1562 | 0710102/11810/2020 | Mahesh Yadav Vs Registrar of Companies | Company Application(Companies Act) | Rule 11 of NCLT | Appeal/493(ND)2020 | | Alok Yadav | ROC Income Tax service missing | 22/Dec/20 |
| 1563 | 0710102/11786/2020 | astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi) | Company Appeal(Companies Act) | Sec 252 (3) | | | AMRISH GANDHI | Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload | 21/12/2020 |
| 1564 | 0710102/10766/2020 | MORGAN BEVERAGES PRIVATE LIMITED Vs KANODE IMPEX INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | | Dhiren R. Dave | claim amount less than 1 Cr | 12/11/2020 |
| 1565 | 0710102/11516/2020 | RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover | Intervention Petition (IBC) | Sec 60(5) | | | siddharth shankar dev | page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed | 12/11/2020 |
| 1566 | 0710102/07732/2020 | Erikan Enterprise Limited Vs Super Seal Flexible Hose Limited | Company Petition IB (IBC) | IBC Under Sec 9 | | | legal knights law firm | claim amount less than 1 Cr | 08/08/2020 |
| 1567 | 0710102008002020/4 | ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD. | COMPANY PETITION IB (IBC)441(ND)2020 | IBC Under Sec 9 | | | | rejoinder sign missed.true copy sign and stamp missed | |
| 1568 | 0710102101292020/1 | OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)459(ND)2020 | Sec 252 (3) | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1569 | 0710102028322020/8 | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD. | | | | | | 2 different document upload in one file | 22/12/2020 |
| 1570 | 0710102028912020/1 | WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI | | | | | | service missed of roc | 22/12/2020 |
| 1571 | 0710102065612020/2 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD | | | | | | Need to file as IA | 22/12/2020 |
| 1572 | 0710102066472020/1 | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | | | | | Wrong file | 22/12/2020 |
| 1573 | 0710102090802020/1 | SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | | | | | service missed to roc | 22/12/2020 |
| 1574 | 0710102090982020/2 | ZOOM INN PRIVATE LIMITED Vs. ROC DELHI | | | | | | Index missed | 22/12/2020 |
| 1575 | 0710102091262020/2 | VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | | | | | Index missed,file not properly uploaded | 22/12/2020 |
| 1576 | 0710102093912020/1 | ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD | | | | | | Need to file as IA | 22/12/2020 |
| 1577 | 0710102101682020/1 | MANSIJ ARYA Vs. AMIT AIRY | | | | | | True copy sign and stamp missed | 22/12/2020 |

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| 1578 | 0710102102492019/5 | PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES | | | | | Wrong page numbering in index and in file | 22/12/2020 |
| 1579 | 0710102076232020/10 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | | | | | TRUE COPY SIGN MISSING | 23/12/2020 |
| 1580 | 0710102109692020/2 | SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA | | | | | true copy sign missing | 23/12/2020 |
| 1581 | 0710102111332020/1 | RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1582 | 0710102111512020/1 | NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | | | | INCOME TAX SERVICE MISSING | 22/12/2020 |
| 1583 | 0710102033182020/3 | B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED | | | | | INDEX MISSING | 23/12/2020 |
| 1584 | 0710102093912020/1 | ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL_JVC LTD. | | | | | NEED TO IA FILE | 23/12/2020 |
| 1585 | 0710102105402019/11 | ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED | | | | | PROOF OF SERVICE MISSING | 23/12/2020 |
| 1586 | 0710102028452020/3 | ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD. | | | | | need to true copy sign all pages | 23/12/2020 |
| 1587 | 0710102101032019/3 | M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH PRIVATE LIMITED | | | | | need to ia file | 23/12/2020 |
| 1588 | 710102033932020 | BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR | Company Petition IB (IBC) | IBC under Sec 7 | | Rituraj Choudhary | page:140 not clear | 23/12/2020 |
| 1589 | 710102114972020 | ASHU GUPTA VS AKASH SINGHAL | COMPANY PETITION IB (IBC)/401(ND)2017 | Sec 60(5) | | SHASHANK RAGHAV | Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf | 11/12/2020 |
| 1590 | 710102116552020 | PANKAJ NARANG VS MR. SURESH KUMAR JAIN | COMPANY PETITION IB (IBC)/236(ND)2020 | 19(2) | | PANKAJ NARANG | WRONG FILING | 17/12/2020 |
| 1591 | 0710102078282020/2 | SPIRITED AUTO CARS (I) LIMITED | Sec. 230-232 - Second Motion | | | | Index not signed | 11/11/2020 |
| 1592 | 0710102150982019/6 | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED | IBC Under Sec 9 | | | | Wrong DOC (Preliminary report filed) | 23/11/2020 |
| 1593 | 0710200412522017/20 | P K SALES COMPANY PVT. LTD. | IBC Under Sec 10 | | | | Wrong DOC (Progress report filed) | 07/11/2020 |
| 1594 | 0710102008602019/2 | GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC | Sec 252 (3) | | | | Proof of service missed | 20/12/2020 |
| 1595 | 0710102077912020/3 | SOURABH AGARWAL vs ROC | Sec 252 (3) | | | | not showing issue raised | 07/12/2020 |
| 1596 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a application | 12/09/2020 |
| 1597 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a application | 16/12/2020 |
| 1598 | 0710102076702020/2 | PRESTAR INFOTECH PVT LTD Vs. ROC | COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020 | Application under any other provisions | | | pg 18,19,22,25 cut | 18/12/2020 |
| 1599 | 0710102032072018/7 | ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2019 | IBC Under Sec 9 | | | Wrong Document (application filed) | 23/12/2020 |
| 1600 | 0710102060392020/10 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/814(PB)2020 | IBC Under Sec 9 | | | volume wise index missed | 23/12/2020 |
| 1601 | 0710102065612020/2 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 | Application under any other provisions- IBC | | | Need to file as IA | 23/12/2020 |
| 1602 | 0710102092762020/4 | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234 | | | Wrong Document (2nd motion joint petition filed as additional) | 23/12/2020 |
| 1603 | 0710102103162020/1 | N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR | COMPANY APPEAL(COMPANIES ACT)/484(ND)2020 | Sec 252 (1) | | | Pagination Missing | 23/12/2020 |
| 1604 | 0710102111332020/2 | RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/490(ND)2020 | Sec 252 (1) | | | pg-5 missed | 24/12/2020 |

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| 1605 | 710102113252020 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/193(PB)2019 | | Main case number not match in link and pdf | 05/12/2020 |
| 1606 | 710102113192020 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/190(ND)2019 | | Main case number not match please check the case number | 05/12/2020 |
| 1607 | 7101021100322020 | DEBASHIS NANDA VS SUPERTECH LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Debashis | Wrong main case number in file,wrong case type | 20/10/2020 |
| 1608 | 7101021108232020 | INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/564(ND)2019 | KESHAV SAINI | Wrong file | 17/11/2020 |
| 1609 | 710102118742020 | GOPAL LAL BASER VS ASSISTANT COMMISSIONER OF INCOME TAX | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/271(PB)2017 | Gopal Lal Baser | Page not clear-17 | 24/12/2020 |
| 1610 | 710102118602020 | SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED | Interlocutory Application (I.B.C) | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/819(ND)2019 | Siddharth Bhatli | Hand written not allowed in Index/wrong section choose | 24/12/2020 |
| 1611 | 710102118672020 | MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2840(ND)2019 | MAREESH | sign miss-2 to 4.6 to 8/small font- 271,272/Proof of service | 24/12/2020 |
| 1612 | 710102118902020 | CHERIAN VS GANDHARV GOYAL | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Aastha Bhardwaj | wrong filing file as a additional | 25/12/2020 |
| 1613 | 710102117652020 | MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR | Company Petition IB (IBC) | IBC Under Sec 9 | | ATUL NAGARAJAN | form-1 wrong mention index, and affidavit on back date | 20/12/2020 |
| 1614 | 710102118812020 | BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sec 252 (3) | | RAJEEV | Case type wrong select, memo of parties/synopsis/list of dates & & & ; events missed, Company master data missed, income tax advance service missed, no sign in every page of petition | 24/12/2020 |
| 1615 | 710102118922020 | ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body | | VIDEH VAISH | Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data | 25/12/2020 |
| 1616 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a application | 18/12/2020 |
| 1617 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020 | Sec 252 (3) | | | wrong filing file as a application | 18/12/2020 |
| 1618 | 0710102076702020/2 | PRESTAR INFOTECH PVT LTD Vs. ROC | COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020 | Application under any other provisions | | | pg 18,19,22.25 cut | 21/12/2020 |
| 1619 | 0710102032072018/7 | ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2019 | IBC Under Sec 9 | | | Wrong Document (application filed) | 24/12/2020 |
| 1620 | 0710102060392020/10 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/814(PB)2020 | IBC Under Sec 9 | | | volume wise index missed | 23/12/2020 |
| 1621 | 0710102065612020/2 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 | Application under any other provisions- IBC | | | Need to file as IA | 23/12/2020 |
| 1622 | 0710102066472020/3 | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/268(ND)2020 | Sec 252 (3) | | | TRUE COPY SING MISSED | 24/12/2020 |
| 1623 | 0710102092762020/4 | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234 | | | Wrong Document (2nd motion joint petition filed as additional) | 24/12/2020 |
| 1624 | 0710102103162020/1 | N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR | COMPANY APPEAL(COMPANIES ACT)/484(ND)2020 | Sec 252 (1) | | | Pagination Missing | 24/12/2020 |
| 1625 | 0710102111332020/2 | RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/490(ND)2020 | Sec 252 (1) | | | pg-5 missed | 24/12/2020 |
| 1626 | 710102119452020 | KEOARNAATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED | Restoration Application (IBC) | Rule 11 of NCLT, 2016 | | SHREY YADAV AND ASSOCIATES | Blur page-19/Case Type & & & ; section wrong/Page miss-20 | 29/12/2020 |

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| 1627 | 710102119482020 | GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Restoration Application (Companies Act) | Rule 11 of NCLT | | SANCHIT | Blur Page-6 to 11,16,22/Wrong section mention in index | 29/12/2020 |
| 1628 | 710102113202020 | AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 441 | | MOHIT | RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256 | 05/12/2020 |
| 1629 | 710102115262020 | AMEET KHANDELWAL VS POOJA GOELA | Contempt Petition(Companies Act) | Sec 425 | | AMEET | No pagination after page no 32, kindly upload only final petition and delete all | 12/12/2020 |
| 1630 | 710102117632020 | FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | ISWAR | Section 66 mentioned in petition kindly removed it | 20/12/2020 |
| 1631 | 0710102065502020/4 | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED | COMPANY PETITION IB (IBC)/851(ND)2020 | IBC Under Sec 9 | | | sign on reply missed,pg-32,59,60 not clear | 23/12/2020 |
| 1632 | 0710102098132019/27 | INTEC CAPITAL LTD Vs. M/S CSS PROCON PVT LTD | COMPANY PETITION IB (IBC)/1896(ND)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 24/12/2020 |
| 1633 | 0710102100462020/8 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 24/12/2020 |
| 1634 | 0710102107502020/1 | M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL,(COMPANIES ACT)/474(ND)2020 | Sec 252 (3) | | | NO INDEX | 24/12/2020 |
| 1635 | 0710102107532020/1 | MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN | COMPANY PETITION IB (IBC)/1112(ND)2020 | Section 95(1) | | | ONLY PROOF OF SERVICE | 24/12/2020 |
| 1636 | 0710102091942020/5 | COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020 | Sec. 230-232, Sec 234 | | | PROOF OF SERVICE MISSING | 25/12/2020 |
| 1637 | 0710102003422020/3 | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI | COMPANY APPEAL,(COMPANIES ACT)/229(ND)2020 | Sec 252 (3) | | | Only proof of service uploaded | 28/12/2020 |
| 1638 | 0710102021342018/11 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file as IA | 28/12/2020 |
| 1639 | 0710102021342018/12 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file as IA | 28/12/2020 |
| 1640 | 0710102021342018/17 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1641 | 0710102021342018/18 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1642 | 0710102021342018/19 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1643 | 0710102021342018/20 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1644 | 0710102021342018/21 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1645 | 0710102021342018/22 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1646 | 0710102021342018/23 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1647 | 0710102021342018/24 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1648 | 0710102021342018/25 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1649 | 0710102021342018/26 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Need to file only reply CA and petition not consider in additional document | 28/12/2020 |
| 1650 | 0710102072112020/3 | NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020 | Application under any other provisions- IBC | | | Only proof of service uploaded | 28/12/2020 |
| 1651 | 0710102090942020/3 | MANSIJ ARYA Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020 | Application under any other provisions- IBC | | | NEED TO IA FILLING | 28/12/2020 |
| 1652 | 0710200413922017/28 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1653 | 0710200413922017/29 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1654 | 0710200413922017/30 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |

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| 1655 | 0710200413922017/31 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1656 | 0710200413922017/32 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1657 | 0710200413922017/33 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1658 | 0710200413922017/34 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1659 | 0710200413922017/35 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1660 | 0710200413922017/36 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1661 | 0710200413922017/37 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1662 | 0710200413922017/38 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1663 | 0710200413922017/39 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1664 | 0710200413922017/40 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1665 | 0710200413922017/41 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1666 | 0710200413922017/42 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1667 | 0710200413922017/43 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1668 | 0710200413922017/44 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1669 | 0710200413922017/45 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1670 | 0710200413922017/46 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1671 | 0710200413922017/47 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28/12/2020 |
| 1672 | 0710102150942019/3 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3243(ND)2019 | IBC under Sec 7 | | | True copy sign and stamp missed,proof of service missed | 29/12/2020 |
| 1673 | 0710102150942019/4 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3243(ND)2019 | IBC under Sec 7 | | | Only proof of service uploaded | 29/12/2020 |
| 1674 | 0710200420362018/69 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | COMPANY PETITION IB (IBC)/456(ND)2018 | IBC under Sec 7 | | | page 14 26 not clear | 29/12/2020 |
| 1675 | 0710102025642020/3 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | COMPANY PETITION IB (IBC)/651(ND)2020 | IBC under Sec 7 | | | NEED TO IA FILE | 29/12/2020 |
| 1676 | 0710102025642020/4 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | COMPANY PETITION IB (IBC)/651(ND)2020 | IBC under Sec 7 | | | NEE TO IA FILLING | 29/12/2020 |
| 1677 | 0710102026062020/3 | RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/145(ND)2020 | Sec. 241(1),Sec. 242(4) | | | NEED TO IA FILE | 29/12/2020 |
| 1678 | 0710102101682019/5 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | COMPANY PETITION IB (IBC)/1671(PB)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 30/12/2020 |
| 1679 | 0710102104312020/1 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020 | Sec 252 (3) | | | NEED TO IA FILE | 12/02/2020 |
| 1680 | 0710102105492020/1 | M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD | INTERLOCUTORY APPLICATION (I.B.CI/4931(ND)2020 | Sec 60(5) | | | TRUE COPY SIGN MISSING | 29/12/2020 |

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|------|---------------------|--|---|---|--|---------------------------|--|------------|
| 1681 | 0710102080222020/6 | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020 | Sec 60(5) | | | TRUE COPY SIGN MISSING | 29/12/2020 |
| 1682 | 0710102080932020/1 | NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020 | ----19(2) | | | NEED TO IA FILE | 18/12/2020 |
| 1683 | 0710102089482019/11 | JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1295(ND)2019 | IBC under Sec 7 | | | NEED TO IA FILE | 29/12/2020 |
| 1684 | 0710102150272019/4 | ACREE TRADING CORPORATION Vs. | COMPANY APPLICATION(IBC)/1606(ND)2019 | Application under any other provisions- IBC | | | PAGE 19 27 28 31 32 | 30/12/2020 |
| 1685 | 710102097412020 | HONG SHIK YOO VS JITEN AMRUTLAL DESAI | Company Petition (Companies Act) | Sec. 245 | | SHIVRAM | English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in index. | 09/10/2020 |
| 1686 | 710102117782020 | YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 97(1) | | Himanshu | list of dates & events missed, Brief synopsis missed, no advance service | 21/12/2020 |
| 1687 | 710102117772020 | VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 97(1) | | Himanshu | List of dates & event, Brief synopsis missed, no advance service, Company name not matched in MoA & AoA, Page missed 57 | 21/12/2020 |
| 1688 | 0710102016512020/3 | KULDEEP KAUR | | Sec 252 (3) | | | Supporting Affidavit missed/True copy sign missed | 23/12/2020 |
| 1689 | 0710102016512020/3 | KULDEEP KAUR | | Sec 252 (3) | | | Supporting Affidavit missed/True copy sign missed | 25/11/2020 |
| 1690 | 710102102042020 | SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE | COMPANY PETITION IB (IBC)/3164(ND)2019 | Application under any other provisions- IBC | | priyadarshi chaitanyashil | wrong file | 25/10/2020 |
| 1691 | 710102117352020 | PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020 | Sec. 230-232 - Second Motion | | RAJEEV | Wrong Case type | 19/12/2020 |
| 1692 | 710102035432020 | SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SHASHI BHUSHAN PRASAD | claim less than 1 cr | 24/03/2020 |
| 1693 | 0710102021342018/27 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1694 | 0710102021342018/28 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1695 | 0710102021342018/29 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1696 | 0710102021342018/30 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1697 | 0710102021342018/31 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1698 | 0710102021342018/32 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1699 | 0710102021342018/33 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1700 | 0710102021342018/34 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1701 | 0710102021342018/35 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1702 | 0710102021342018/36 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1703 | 0710102021342018/37 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1704 | 0710102069592020/2 | M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1011(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 30/12/2020 |
| 1705 | 0710102082632020/6 | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/923(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 30/12/2020 |

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| 1706 | 0710102082632020/7 | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | COMPANY PETITION IB (IBC)923(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 30/12/2020 |
| 1707 | 0710102116702019/2 | ARTIMPIANTI INDIA PRIVATE LIMITED Vs. | COMPANY PETITION IB (IBC)2104(ND)2019 | IBC Under Sec 10 | | | Index missed | 30/12/2020 |
| 1708 | 0710200413922017/48 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1709 | 0710200413922017/49 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1710 | 0710200413922017/50 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1711 | 0710200413922017/51 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1712 | 0710200413922017/52 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1713 | 0710200413922017/53 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1714 | 0710200413922017/54 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1715 | 0710200413922017/57 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1716 | 0710200413922017/58 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1717 | 0710200413922017/59 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1718 | 0710200413922017/60 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1719 | 0710200413922017/61 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1720 | 0710200413922017/62 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1721 | 0710200413922017/63 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1722 | 0710200413922017/64 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1723 | 0710200413922017/65 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1724 | 0710200413922017/66 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1725 | 0710200413922017/67 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1726 | 0710200413922017/68 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) | | | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1727 | 0710102008512020/1 | TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/527(ND)2020 | Sec 252 (1) | | | Index missed | 31/12/2020 |
| 1728 | 0710102094842020/2 | ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY PETITION IB (IBC)/1030(ND)2020 | IBC Section 59 | | | pg-23 not clear,true copy written in full,service to income tax | 31/12/2020 |
| 1729 | 0710102101712020/3 | JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1073(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 31/12/2020 |
| 1730 | 0710102148202019/4 | M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/949(ND)2019 | Sec 252 (1) | | | service missed to roc and income tax | 31/12/2020 |
| 1731 | 0710102159622019/5 | CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED | COMPANY PETITION IB (IBC)/3294(ND)2019 | IBC Under Sec 9 | | | wrong docs | 01/01/2021 |
| 1732 | 710102118262020 | KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED | | IBC Under Sec 9 | | Pallav Palit | jurisdiction upup | 01/04/2021 |
| 1733 | 710102000072021 | BANK OF INDIA VS DIRECTOR OF COMPANY | COMPANY PETITION IB (IBC)/818(ND)2018 | Application under any other provisions- IBC | | Arun Saxena | no index | 01/04/2021 |

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| 1734 | 710102116082020 | TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | UDIT KISHAN & | Wrong documents uploaded | 15/12/2020 |
| 1735 | 0710102083842020/3 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | ONLY INDEX UPLOADED | 12/09/2020 |
| 1736 | 0710102083842020/4 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | document Not Upload | 12/09/2020 |
| 1737 | 0710102099732020/3 | GLOSTER LIMITED Vs. | INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020 | Rule 11 of NCLT, 2016 | | | Supporting affidavit missed | 30/12/2020 |
| 1738 | 0710102064462020/2 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | sign missed on reply | 01/02/2021 |
| 1739 | 0710102064462020/3 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | sign missed on reply | 01/02/2021 |
| 1740 | 0710102010062020/2 | KUNAL SINGH Vs. AMEREX PRIVATE LIMITED | COMPANY PETITION IB (IBC)/339(ND)2020 | IBC Under Sec 9 | | | Index missed | 01/03/2021 |
| 1741 | 0710102034492020/2 | KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020 | Sec 60(5) | | | TRUE COPY SIGN MISSING | 01/03/2021 |
| 1742 | 0710102007102020/5 | VJENDER SHARMA Vs. AMIT BASIA | COMPANY APPLICATION(IBC)/884(PB)2020 | Sec 66(1) | | | Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol. | 01/04/2021 |
| 1743 | 0710102064462020/5 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | | sign on rejoinder.pg-24 repeated | 01/04/2021 |
| 1744 | 0710102075702019/6 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD | COMPANY PETITION IB (IBC)/905(ND)2019 | IBC Under Sec 9 | | | INDEX MISSING | 01/04/2021 |
| 1745 | 0710102078232020/20 | TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD. | TRANSFER PETITION (IBC)/38(PB)2020 | Rule16(d),NCLT Rules,2016 IBC | | | Supporting affidavit missed | 01/04/2021 |
| 1746 | 0710102080922020/1 | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1071(ND)2020 | IBC Under Sec 9 | | | pg-3 cut | 01/04/2021 |
| 1747 | 0710102092602019/10 | ARUN GOEL Vs. SPG BUILDCON PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/91(ND)2019 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | TRUE COPY SIGN MISSING | 01/04/2021 |
| 1748 | 0710102101182019/11 | ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1625(ND)2019 | IBC Under Sec 9 | | | document Not Upload | 01/04/2021 |
| 1749 | 0710102111302020/3 | MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020 | Sec 60(5) | | | back date affidavit,sign missed on reply,true copy sign and stamp missed | 01/04/2021 |
| 1750 | 0710102113952019/6 | SURESH YADAV Vs. S P CONTRACTS PVT. LTD. | COMPANY PETITION IB (IBC)/2004(ND)2019 | IBC Under Sec 9 | | | True copy sign and stamp missed | 01/04/2021 |
| 1751 | 0710102165542019/1 | SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3444(PB)2019 | IBC Under Sec 9 | | | Pg-7 to 43 not clear/Wrong proof of Service attached | 01/04/2021 |
| 1752 | 0710102426212018/49 | ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/60(PB)2018 | IBC under Sec 7 | | | Index not signed | 01/04/2021 |
| 1753 | 0710120005452018/11 | BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD. | COMPANY PETITION IB (IBC)/104(PB)2017 | Application under any other provisions | | | PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded | 01/04/2021 |
| 1754 | 0710102009332019/12 | RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD | COMPANY PETITION IB (IBC)/413(PB)2019 | IBC under Sec 7 | | | document Not Upload | 01/05/2021 |
| 1755 | 0710102073952020/1 | RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | COMPANY APPLICATION(COMPANIES ACT)/359(2020 | Application under any other provisions | | | True copy sign and stamp | 01/05/2021 |
| 1756 | 0710102075702019/7 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD | COMPANY PETITION IB (IBC)/905(ND)2019 | IBC Under Sec 9 | | | Index missed | 01/05/2021 |
| 1757 | 0710120005022018/7 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018 | IBC Under Sec 9 | | | pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate | 01/05/2021 |
| 1758 | 0710120005022018/9 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018 | IBC Under Sec 9 | | | pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate | 01/05/2021 |
| 1759 | 710102114762020 | COMMERCIAL TAX DEPARTMENT VS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1138(ND)2018 | Ritesh Khare | Section not mention in soft copy | 10/12/2020 |
| 1760 | 710102118492020 | MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANDEEP SINGH HORA | claim amount less than 1 Cr | 23/12/2020 |
| 1761 | 710102101162020 | KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | | - | main case not link | 22/10/2020 |

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|------|---------------------|---|--|---|--|-------------------|--|------------|
| 1762 | 710102115732020 | YES BANK LIMITED VS MR. SURESH KUMAR JAIN | Interlocutory Application (I.B.C) | Sec 60(5),Sec 30 | COMPANY PETITION IB (IBC)/1731(ND)2019 | NEERAJ | Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy | 14/12/2020 |
| 1763 | 710102000082021 | M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2617(ND)2019 | Amit Keswani | Please mention section in soft copy. | 01/01/2021 |
| 1764 | 710102000242021 | FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | ADITI SHARMA | please link with main case | 01/03/2021 |
| 1765 | 710102000622021 | SHASHI KANT NEMANI VS MRS. PRETTY KUMAR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/581(ND)2020 | Abhirup | Merge into one PDF | 01/05/2021 |
| 1766 | 710102000932021 | SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/639(PB)2018 | Surendra Raj Gang | No index/wrong pagination/etc | 01/06/2021 |
| 1767 | 0710102142642019/3 | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2886(ND)2019 | IBC Under Sec 9 | | | Wrong Document | 01/05/2021 |
| 1768 | 0710102143462019/1 | SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED | INTERLOCATORY APPLICATION (IBC)/812(ND)2019 | Sec 60(5) | | | Wrong | 01/05/2021 |
| 1769 | 0710102410362017/27 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED | COMPANY PETITION IB (IBC)/190(PB)2017 | IBC under Sec 7 | | | INDEX NOT SIGNED | 01/05/2021 |
| 1770 | 0710200410952018/12 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/893(ND)2018 | IBC Under Sec 9 | | | ONLY PROOF OF SERVICE | 01/05/2021 |
| 1771 | 0710102010302020/2 | GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI | COMPANY APPLICATION(IBC)/719(PB)2020 | Rule 11 of NCLT, 2016 | | | pg-73,74,78,79,193 not | 01/06/2021 |
| 1772 | 0710102014412019/4 | BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/682(ND)2019 | IBC Under Sec 9 | | | 3 rs court fee missed in Vakaltnama | 01/06/2021 |
| 1773 | 0710102015522019/8 | M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/681(ND)2019 | IBC Under Sec 9 | | | 3 rs court fee missed in | 01/06/2021 |
| 1774 | 0710102015842020/1 | NIL RATAN KHAITAN Vs. | COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020 | Rule 11 of NCLT | | | Not found | 01/06/2021 |
| 1775 | 0710102034772020/6 | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED | COMPANY PETITION IB (IBC)/819(ND)2020 | IBC Under Sec 9 | | | Not found | 01/06/2021 |
| 1776 | 0710102069592020/1 | M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1011(ND)2020 | IBC Under Sec 9 | | | NEED TO IA FILLING | 01/06/2021 |
| 1777 | 0710102075702019/8 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD | COMPANY PETITION IB (IBC)/905(ND)2019 | IBC Under Sec 9 | | | NO INDEX | 01/06/2021 |
| 1778 | 0710102102172019/6 | POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1712(ND)2019 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 01/06/2021 |
| 1779 | 0710102103172020/1 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020 | ---Sec 252 (3) | | | Index missed | 01/06/2021 |
| 1780 | 0710102083842020/2 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | executive sheet index missing | 28/11/2020 |
| 1781 | 0710102093232020/1 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020 | Sec. 230-232, Sec 234 | | | executive sheet index missing | 12/08/2020 |
| 1782 | 0710102083842020/2 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | Need to file as IA | 12/09/2020 |
| 1783 | 0710102077772020/2 | KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD | COMPANY PETITION IB (IBC)/892(ND)2020 | IBC Under Sec 9 | | | need to IA file | 29/12/2020 |
| 1784 | 0710200426982018/5 | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD | COMPANY PETITION IB (IBC)/20(ND)2018 | IBC Under Sec 9 | | | Index missed,page numbering not mention in file | 29/12/2020 |
| 1785 | 0710102016452020/3 | SHAH PUBLICATION PRIVATE LIMITED Vs. | COMPANY APPLICATION(IBC)/1139(ND)2020 | Rule 11 of NCLT, 2016 | | | NEED TO IA FILE | 01/02/2021 |
| 1786 | 0710102022532020/1 | HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED | COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020 | Rule 11 of NCLT | | | Pg-45 TO 48 NOT CLEAR | 01/05/2021 |
| 1787 | 0710102118262019/4 | HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD. | COMPANY PETITION IB (IBC)/2300(ND)2019 | IBC Under Sec 9 | | | 3 rs court fee missed in Vakaltnama | 01/06/2021 |
| 1788 | 0710102006592020/1 | AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD. | COMPANY PETITION IB (IBC)/398(ND)2020 | IBC Under Sec 9 | | | file as a petition | 01/07/2021 |
| 1789 | 0710102033542020/2 | CORPORATION BANK Vs. DMC | COMPANY PETITION IB (IBC)/804(ND)2020 | IBC under Sec 7 | | | Proof of Service | 01/07/2021 |

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| 1790 | 071010207552020/1 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020 | Sec. 242(4) | | | Page numbering missed in index and in file,true copy sign and stamp missed | 01/07/2021 |
| 1791 | 0710102083842020/5 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | INDEX MISSED | 01/07/2021 |
| 1792 | 0710102117752020/1 | ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/531(ND)2020 | Sec 252 (1) | | | service missed to income tax | 01/07/2021 |
| 1793 | 0710102135102019/6 | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2759(ND)2019 | IBC under Sec 7 | | | Need to file as IA | 01/07/2021 |
| 1794 | 0710102097622020/1 | KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/154(ND)2020 | Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | 25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed | 01/08/2021 |
| 1795 | 0710102105692020/1 | SANJEEV JAIN Vs. SANJEEV JAIN | COMPANY PETITION (COMPANIES ACT)/156(PB)2020 | Sec. 241(1),Sec. 242(4) | | | True copy sign missed | 01/08/2021 |
| 1796 | 0710120005622018/11 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | COMPANY PETITION IB (IBC)/1095(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILE | 01/09/2021 |
| 1797 | 0710102003612020/1 | VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/349(PB)2020 | Application under any other provisions- IBC | | | Wrong filing file as a application | 01/11/2021 |
| 1798 | 0710102007472019/7 | M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD | COMPANY PETITION IB (IBC)/661(ND)2019 | IBC under Sec 7 | | | upload file | 01/11/2021 |
| 1799 | 0710102008252019/10 | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD | COMPANY PETITION IB (IBC)/297(ND)2019 | IBC under Sec 7 | | | DOCUMENT NOT IN PROPER | 01/11/2021 |
| 1800 | 0710200410842017/16 | M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED | COMPANY PETITION IB (IBC)/419(ND)2017 | IBC Under Sec 9 | | | NEED TO IA FILLING | 01/11/2021 |
| 1801 | 710102001682021 | ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/378(PB)2017 | JAYA S | 41-49 not clear page | 01/09/2021 |
| 1802 | 710102104682020 | A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Hassan Zubair Waris | claim amount less than 1Cr | 11/03/2020 |
| 1803 | 710102001532021 | M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Mrinal Ranjan Pramanik | Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vklatnama client sign & Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46 | 01/09/2021 |
| 1804 | 710102022372020 | DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/401(ND)2017 | Anurag Bhatt | case type wrong | 19/02/2020 |
| 1805 | 710102111532020 | HARSHIT VS JITESH GUPTA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla | WRONG SECTIONS CHOOSE | 29/11/2020 |
| 1806 | 710102111542020 | MAHINDER KUMAR VS JITESH GUPTA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla | Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document | 29/11/2020 |
| 1807 | 710102117132020 | NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1563(ND)2019 | NARESH | Wrong filing need to file as a documents . | 18/12/2020 |
| 1808 | 710102000012021 | VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/387(ND)2019 | Nishi | Wrong Section not match in soft copy | 01/01/2021 |
| 1809 | 710102001822021 | RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1362(PB)2018 | Kumar Anurag | Pg-47,49,51,53 cut | 01/11/2021 |
| 1810 | 710102002092021 | SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | PRADEEP K MITTAL | section wrong soft copy in index | 01/12/2021 |
| 1811 | 710102002172021 | KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/946(ND)2020 | Pranshu Goel | service missing | 01/12/2021 |
| 1812 | 710102113552020 | ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL | Company Application(Companies Act) | Rule 11 of NCLT | | SUBHASH | wrong main case link | 07/12/2020 |
| 1813 | 710102117732020 | LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Application(Companies Act) | Rule 11 of NCLT | | NITIN KUMAR MISHRA | Income tax service missing Case not link upload proper file and mention main case number in soft copy | 21/12/2020 |
| 1814 | 710102117712020 | VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Application(Companies Act) | Rule 11 of NCLT | | NITIN KUMAR MISHRA | roc service missed main case not mention in soft copy | 21/12/2020 |

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| 1815 | 710102002422021 | RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | SHAMBO NANDY | main case not link case type wrong | 12/01/2021 |
| 1816 | 0710102098222019/10 | PARSNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1563(ND)2019 | IBC Under Sec 9 | | | wrong e filing | 23/07/2020 |
| 1817 | 0710102029262018/9 | MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED | COMPANY PETITION IB (IBC)/1775(PB)2018 | IBC under Sec 7 | | | 22 page missing | 23/11/2020 |
| 1818 | 0710102083842020/1 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | file properly not upload | 25/11/2020 |
| 1819 | 0710102083842020/2 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 | | | file properly not upload | 28/11/2020 |
| 1820 | 0710102117572019/3 | M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/131(PB)2019 | Sec. 241(1) | | | WRONG DOCS | 14/12/2020 |
| 1821 | 0710102136682019/7 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2694(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 15/12/2020 |
| 1822 | 0710102128642019/4 | SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2699(ND)2019 | IBC Under Sec 9 | | | sign missing | 21/12/2020 |
| 1823 | 0710102412382017/11 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | COMPANY PETITION IB (IBC)/343(ND)2017 | IBC Under Sec 9 | | | Wrong Document(Progress report filed) need to file as IA | 01/08/2021 |
| 1824 | 0710102013372020/8 | MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/414(PB)2020 | IBC Under Sec 9 | | | True copy sign missed | 01/11/2021 |
| 1825 | 0710102086782020/3 | ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT | INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020 | Application under any other provisions- IBC | | | TRUE COPY SIGN MISSING | 01/12/2021 |
| 1826 | 0710102096942020/3 | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/434(ND)2020 | Sec 252 (3) | | | Income tax service missing | 01/12/2021 |
| 1827 | 0710102103782020/1 | HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/469(ND)2020 | Sec 252 (3) | | | INCOME TAX SERVICE MISSING | 01/12/2021 |
| 1828 | 0710102104312020/2 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020 | Sec 252 (3) | | | INCOME TAX SERVICE MISSING | 01/12/2021 |
| 1829 | 0710102111092020/3 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 | | | ONLY PROOF OF SERVICE UPLOAD | 01/12/2021 |
| 1830 | 0710102111092020/4 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 | | | ONLY PROOF OF SERVICE UPLOAD | 01/12/2021 |
| 1831 | 0710102111122020/2 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 | | | ONLY PROOF OF SERVICE UPLOAD | 01/12/2021 |
| 1832 | 0710102111122020/3 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 | | | ONLY PROOF OF SERVICE UPLOAD | 01/12/2021 |
| 1833 | 0710102114682020/2 | SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/504(ND)2020 | Sec 252 (3) | | | INCOME TAX SERVICE MISSING | 01/12/2021 |
| 1834 | 0710102116942020/1 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED | COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020 | Rule 11 of NCLT | | | E-STAMP MISSING | 01/12/2021 |
| 1835 | 0710102130252019/6 | ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2500(ND)2019 | IBC under Sec 7 | | | IB NUMBER NOT MENTION IN DOCUMENT | 01/12/2021 |
| 1836 | 0710102150482019/7 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | COMPANY APPLICATION(IBC)/1608(ND)2019 | Application under any other provisions- IBC | | | NEED TO IA FILE | 01/12/2021 |
| 1837 | 0710102412382017/13 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | COMPANY PETITION IB (IBC)/343(ND)2017 | IBC Under Sec 9 | | | ONLY PROOF OF SERVICE UPLOAD | 01/12/2021 |
| 1838 | 0710102080262020/7 | FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 13/01/2021 |
| 1839 | 0710102095442020/1 | SRICALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD. | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021 | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 | | | INDEX MISSING | 13/01/2021 |
| 1840 | 0710102097082020/2 | FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1013(ND)2020 | IBC Under Sec 9 | | | AFFIDAVIT MISSING | 13/01/2021 |
| 1841 | 0710102097182020/2 | COMMISSIONER Vs. ASHWANI KUMAR GUPTA | INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020 | Rule 11 of NCLT, 2016 | | | NEED TO IA FILLING | 13/01/2021 |

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|------|---------------------|---|--|---|--|-------------------------|--|------------|
| 1842 | 0710102097712020/1 | SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/438(ND)2020 | Sec 252 (3) | | | E-STMAP MISSING | 13/01/2021 |
| 1843 | 0710102116822019/12 | ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2158(ND)2019 | IBC Under Sec 9 | | | NEED TO SIGN EVERY PAGES | 13/01/2021 |
| 1844 | 710102002802021 | RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)2019 | VINEET AGGARWAL | sign missing | 13/01/2021 |
| 1845 | 710102003002021 | AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/334(ND)2019 | ADVOCATE GAUTAM SINGHAL | 54 to 56 not clear page and due payment section19(2) | 13/01/2021 |
| 1846 | 710102003302021 | AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/415(PB)2019 | SHEKHAR KUMAR | e-stamp paper missing | 14/01/2021 |
| 1847 | 710102003432021 | ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/816(PB)2018 | ABHISHEK | 146 not clear page | 14/01/2021 |
| 1848 | 710102002642021 | RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Anurag Bhatt | Brief synopsis/ list of dates & events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltname | 13/01/2021 |
| 1849 | 710102101212020 | GAURAV KUMAR VS PARSNATH DEVELOPERS LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/65(ND)2019 | Nithin | e-stamp /affidavit back date | 21/10/2020 |
| 1850 | 710102022232020 | CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/263(PB)2018 | Gaurav Joshi | case type wrong | 18/02/2020 |
| 1851 | 710102004342021 | MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Deepika | case not connect/ wrong filing file in CA | 16/01/2021 |
| 1852 | 710102003662021 | IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/446(ND)2017 | Dharmendra Kumar | 3,4,5,9 blur page | 15/01/2021 |
| 1853 | 710102004032021 | ROHIT SEHGAL VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/786(PB)2018 | ROHIT SEHGAL | 85,86,90 not clear page | 15/01/2021 |
| 1854 | 710102004022021 | ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/547(PB)2018 | ROHIT SEHGAL | 53-56,68-69 NOT CLEAR PAGE | 15/01/2021 |
| 1855 | 710102004092021 | RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/210(ND)2017 | RAMIT RASTOGI | true copy sing missed | 15/01/2021 |
| 1856 | 0710102015022020/1 | ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1013(ND)2020 | Sec 60(5) | | | Index m | 13/01/2021 |
| 1857 | 0710102016152019/6 | ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED | COMPANY PETITION IB (IBC)/578(ND)2019 | IBC Under Sec 9 | | | Wrong document | 13/01/2021 |
| 1858 | 0710102022622020/1 | ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1412(ND)2020 | Sec 60(5) | | | Page numbering missed in file,Index missed in file | 13/01/2021 |
| 1859 | 0710102025802018/20 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018 | IBC Under Sec 9 | | | Sign missed in reply,Proof of service missed | 13/01/2021 |
| 1860 | 0710102060722020/2 | IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL | INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020 | 19(2) | | | pg-8 not clear | 13/01/2021 |
| 1861 | 0710102128042019/14 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | Supporting affidavit missed with e stamp paper | 13/01/2021 |
| 1862 | 0710102128042019/15 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | Supporting affidavit missed with e stamp paper | 13/01/2021 |
| 1863 | 0710102030002020/2 | MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED | COMPANY PETITION IB (IBC)/749(ND)2020 | IBC Under Sec 9 | | | Supporting affidavit missed with e stamp paper | 14/01/2021 |
| 1864 | 0710102090662020/1 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD. | INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020 | Sec 60(5) | | | INDEX MISSING | 14/01/2021 |
| 1865 | 0710102095442020/2 | SRICALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD. | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021 | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 | | | NEED TO UPLOAD ONE PDF AND NO INDEX | 14/01/2021 |
| 1866 | 0710102119092020/1 | STATE BANK OF INDIA Vs. STATE BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020 | Rule 11 of NCLT, 2016 | | | ONLY ORDER UPLOAD | 14/01/2021 |
| 1867 | 0710102170452019/4 | ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED | COMPANY PETITION IB (IBC)/88(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 14/01/2021 |
| 1868 | 0710120001492018/15 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/398(PB)2017 | IBC Under Sec 9 | | | NEED TO IA FILLING | 14/01/2021 |
| 1869 | 0710200410842017/16 | M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED | COMPANY PETITION IB (IBC)/419(ND)2017 | IBC Under Sec 9 | | | NEED TO IA FILLING | 14/01/2021 |

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|------|---------------------|---|--|---|---------------|--|--|------------|
| 1870 | 0710200421392018/20 | AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD. | COMPANY PETITION IB (IBC)/183(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILLING | 14/01/2021 |
| 1871 | 0710102018372020/2 | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED | COMPANY PETITION IB (IBC)/535(ND)2020 | IBC Under Sec 9 | | | pg-17 not clear | 15/01/2021 |
| 1872 | 0710102092342020/1 | SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020 | Application under any other provisions- IBC | | | Wrong Document (Progress report filed) | 15/01/2021 |
| 1873 | 0710102113542020/1 | ANJU JAIN Vs. VIKRAM BAJAJ | INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020 | Sec 60(5) | | | Wrong Document(application filed) | 15/01/2021 |
| 1874 | 0710102118152020/4 | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED | COMPANY PETITION IB (IBC)/7(ND)2021 | IBC Under Sec 9 | | | Wrong Document(no vakalatnama) | 15/01/2021 |
| 1875 | 0710102415722018/37 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | COMPANY PETITION IB (IBC)/37(PB)2018 | IBC under Sec 7 | | | need to la filling | 15/01/2021 |
| 1876 | 0710200412802017/9 | MUSADDI LAL KISHAN LAL Vs. RAJ DEV PVT LTD | COMPANY PETITION IB (IBC)/178(PB)2017 | IBC Under Sec 9 | | | NEED TO IA FILE | 15/01/2021 |
| 1877 | 0710204000182016/5 | MS. PUJITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS. | COMPANY PETITION (COMPANIES ACT)/3(ND)2016 | Sec 272 of the Companies Act , 2013 | | | NEED TO SIGN EVERY PAGES | 15/01/2021 |
| 1878 | 0710102018372020/3 | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED | COMPANY PETITION IB (IBC)/535(ND)2020 | IBC Under Sec 9 | | | TRUE COPY SING MISSING | 17/01/2021 |
| 1879 | 0710102096542020/1 | NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020 | Sec 60(5) | | | NEED TO IA FILE | 18/01/2021 |
| 1880 | 0710102096542020/2 | NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020 | Sec 60(5) | | | need TO IA FILE | 18/01/2021 |
| 1881 | 0710102113582020/3 | DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2021 | IBC under Sec 7 | | | only proof of service upload | 18/01/2021 |
| 1882 | 0710102107682020/1 | MR.PAWAN SETHI & S Vs. PCL OIL AND SOLVENTS LTD & S. | COMPANY PETITION (COMPANIES ACT)/165(ND)2020 | Sec. 241(1),Sec. 242(4) | | | pg-49,50 not clear,pg-299-301 cut | 13/01/2021 |
| 1883 | 0710200421652018/6 | M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/492(ND)2018 | IBC Under Sec 9 | | | Need to file as IA | 14/01/2021 |
| 1884 | 0710102013952019/4 | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD | COMPANY APPLICATION(IBC)/159(PB)2019 | Application under any other provisions- IBC | | | Need to file as IA | 15/01/2021 |
| 1885 | 0710102021062020/4 | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/567(ND)2020 | IBC Under Sec 9 | | | Need to file as IA | 15/01/2021 |
| 1886 | 0710102023802018/19 | VISTRA TOL INDIA LIMITED Vs. AMBIENCE PVT LTD | COMPANY PETITION IB (IBC)/1600(ND)2018 | IBC under Sec 7 | | | Need to file as IA | 15/01/2021 |
| 1887 | 0710102028362020/2 | AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020 | Application under any other provisions- IBC | | | Need to file as IA | 15/01/2021 |
| 1888 | 0710102029882020/4 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/782(ND)2020 | IBC Under Sec 9 | | | Application will be file separately and file as IA | 15/01/2021 |
| 1889 | 0710102075082020/1 | DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/983(ND)2020 | IBC under Sec 7 | | | Court fee and welfare missed | 15/01/2021 |
| 1890 | 0710102075082020/2 | DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/983(ND)2020 | IBC under Sec 7 | | | Court fee and welfare missed | 15/01/2021 |
| 1891 | 0710102103842020/2 | ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020 | Sec 60(5) | | | Need to file as IA | 15/01/2021 |
| 1892 | 0710102120372019/5 | SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY | COMPANY APPLICATION(IBC)/1833(PB)2019 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | NEED TO IA FILE | 15/01/2021 |
| 1893 | 0710102126942019/1 | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED | COMPANY APPLICATION(IBC)/1901(PB)2019 | Application under any other provisions- IBC | | | NEED TO IA FILE | 15/01/2021 |
| 1894 | 0710120005252018/17 | GROMAX INDIA Vs. SBO EXPORTS PVT. LTD. | COMPANY PETITION IB (IBC)/560(ND)2018 | Application under any other provisions | | | NEED TO IA FILE | 15/01/2021 |
| 1895 | 071020000062017/17 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/495(ND)2017 | Application under any other provisions | | | NEED IA FILE | 15/01/2021 |
| 1896 | 0710102014932020/5 | M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/500(ND)2020 | IBC Under Sec 9 | | | NEED TO IA FILE | 15/01/2021 |
| 1897 | 710102004742021 | SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | Abhishek Garg | | uttar pardesh e-stamp paper 100 rupees | 18/01/2021 |

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| 1898 | 710102004842021 | HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | Nidhi Saini | Pg-101 to 103 not clear | 18/01/2021 |
| 1899 | 710102100792020 | HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Vikrant Pachnanda | Double E filling | 21/10/2020 |
| 1900 | 710102112212020 | AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 441 | | MOHIT | Roc report missed | 02/12/2020 |
| 1901 | 710102117152020 | ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Prashant Jain | kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed | 18/12/2020 |
| 1902 | 710102004642021 | POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | Akash Panwar | main case number not link | 18/01/2021 |
| 1903 | 710102004632021 | POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | Akash Panwar | main case not link | 18/01/2021 |
| 1904 | 710102005102021 | ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/94(ND)2020 | Eshna Kumar | e-stamp missed | 19/01/2021 |
| 1905 | 0710102003372020/5 | INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/579(ND)2020 | | Wrong Doc.(application filed) | 15/01/2021 |
| 1906 | 0710102118212020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020 | | Proof of Service | 20/01/2021 |
| 1907 | 0710102157232019/6 | M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/49(ND)2020 | | Wrong Doc.(application filed) | 20/01/2021 |
| 1908 | 710102014692019 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED | | IBC under Sec 7 | | | Wrong Document (rejoinder filed) | 12/01/2021 |
| 1909 | 710102014692019 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED | | IBC under Sec 7 | | | Wrong Document (rejoinder filed) | 13/01/2021 |
| 1910 | 710102410272017 | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. | | IBC Under Sec 10 | | | Wrong Document (Quarterly report filed) should be file as IA | 16/01/2021 |
| 1911 | 0710102112122019/8 | RAJAT MITRA Vs. PERFACCT COLOR DIGITAL PRINTS PVT. LTD. | COMPANY PETITION IB (IBC)/1974(ND)2019 | IBC Under Sec 9 | | | Wrong Doc.(should be filed as application) | 16/01/2021 |
| 1912 | 0710102116312019/3 | ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1665(PB)2019 | Sec 43(1) r/w Sec 44 (1) | | | INDEX MISSING | 16/01/2021 |
| 1913 | 0710102407072018/32 | COL. SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED | COMPANY PETITION IB (IBC)/297(PB)2018 | IBC under Sec 7 | | | BLANK DOCUMENTS | 16/01/2021 |
| 1914 | 0710200420362018/71 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | COMPANY PETITION IB (IBC)/456(ND)2018 | IBC under Sec 7 | | | e-stamp, Supporting affidavit missed | 16/01/2021 |
| 1915 | 0710200420362018/72 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | COMPANY PETITION IB (IBC)/456(ND)2018 | IBC under Sec 7 | | | e-stamp, Supporting affidavit missed | 16/01/2021 |
| 1916 | 0710102001782019/5 | EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD. | COMPANY PETITION IB (IBC)/157(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 17/01/2021 |
| 1917 | 0710102002262020/2 | VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/519(PB)2020 | Rule 11 of NCLT, 2016 | | | Wrong Doc.(Status report filed) Wrong Jurisdiction chosen | 18/01/2021 |
| 1918 | 0710102009342020/2 | OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD | COMPANY APPLICATION(IBC)/958(ND)2020 | Sec 54(1) | | | Proof of Service | 18/01/2021 |
| 1919 | 0710102022622020/2 | ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1412(ND)2020 | Sec 60(5) | | | pg-19 not clear,true copy stamp missed | 18/01/2021 |
| 1920 | 0710102025802018/21 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018 | IBC Under Sec 9 | | | pg-34,35 not clear | 18/01/2021 |
| 1921 | 0710102030762018/5 | B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD | COMPANY PETITION IB (IBC)/1752(ND)2018 | IBC Under Sec 9 | | | Need to file as IA | 18/01/2021 |
| 1922 | 0710102033152020/2 | JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1086(PB)2020 | IBC under Sec 7 | | | Index missed | 18/01/2021 |
| 1923 | 0710102081192019/5 | TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/372(ND)2019 | Sec 252 (3) | | | INDEX MISSING | 18/01/2021 |
| 1924 | 0710102086982019/9 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | COMPANY PETITION IB (IBC)/1198(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 18/01/2021 |

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|------|---------------------|---|--|---|--|---------------------------------|------------|
| 1925 | 0710102094922020/1 | ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021 | Regulation 33 | | True copy sign and stamp missed | 18/01/2021 |
| 1926 | 0710102109222020/1 | TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/494(ND)2020 | Sec 252 (3) | | INCOME TAX SERVICE MISSING | 18/01/2021 |
| 1927 | 0710102111552020/1 | ADITY THAKRAN Vs. CHD DEVELOPERS | COMPANY PETITION (COMPANIES ACT)/2(ND)2021 | Sec. 73(4) | | ONLY PROOF OF SERVICE | 18/01/2021 |
| 1928 | 0710102113582020/4 | DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2021 | IBC under Sec 7 | | Wrong document | 18/01/2021 |
| 1929 | 0710120004442018/6 | M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD. | COMPANY PETITION IB (IBC)/1340(ND)2018 | IBC Under Sec 9 | | SUPPORTING AFFIDAVIT MISSING | 18/01/2021 |
| 1930 | 0710120004512018/20 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/637(PB)2018 | Application under any other provisions | | NEED TO IA FILE | 18/01/2021 |
| 1931 | 0710200412652017/14 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | COMPANY PETITION IB (IBC)/546(ND)2017 | IBC Under Sec 9 | | NEED TO IA FILE | 18/01/2021 |
| 1932 | 0710102016252018/35 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | COMPANY PETITION IB (IBC)/1411(ND)2018 | IBC Under Sec 9 | | e-stamp missed | 19/01/2021 |
| 1933 | 0710102027062020/3 | FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020 | Sec. 230-232 - Second Motion | | PAGE 11-13 NOT CLEAN | 19/01/2021 |
| 1934 | 0710102087092020/10 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/939(ND)2020 | IBC Under Sec 9 | | NEED TO IA FILE | 19/01/2021 |
| 1935 | 0710102093662020/3 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020 | Application under any other provisions- IBC | | NEED TO IA FILE | 19/01/2021 |
| 1936 | 0710102095682019/1 | SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/410(ND)2019 | Sec 60(5) | | NEED TO IA FILE | 19/01/2021 |
| 1937 | 0710102110392019/10 | NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS | COMPANY PETITION IB (IBC)/2069(ND)2019 | IBC Under Sec 9 | | E-STAMP PAPER OF RUPEES 100 | 19/01/2021 |
| 1938 | 0710102112562019/1 | FE (INDIA) LTD Vs. FE (INDIA) LTD | COMPANY PETITION IB (IBC)/1074(ND)2019 | Application under any other provisions- IBC | | NEED TO IA FILE | 19/01/2021 |
| 1939 | 0710102116512020/1 | S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/529(ND)2020 | Sec 252 (3) | | Income tax service missing | 19/01/2021 |
| 1940 | 0710102120122019/6 | SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED | COMPANY PETITION (COMPANIES ACT)/132(ND)2019 | Sec. 58(3),Sec. 241(1),Sec. 242(4) | | NEED TO IA FILE | 19/01/2021 |
| 1941 | 0710102128042019/16 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | NEED TO IA FILE | 19/01/2021 |
| 1942 | 0710102131602019/5 | WISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD. | COMPANY PETITION IB (IBC)/3017(ND)2019 | IBC Under Sec 9 | | NEED TO IA FILE | 19/01/2021 |
| 1943 | 0710102136342019/9 | ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED | COMPANY PETITION IB (IBC)/2626(ND)2019 | IBC Under Sec 9 | | E-STAMP PAPER OF RUPEES 100 | 19/01/2021 |
| 1944 | 0710102155432019/4 | DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/966(ND)2019 | Sec 252 (1) | | SERVICE MISSING | 19/01/2021 |
| 1945 | 0710102161022019/9 | ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON | COMPANY APPLICATION(IBC)/2801(PB)2019 | Sec 60(5) | | PROOF OF SERVICE MISSING | 19/01/2021 |
| 1946 | 0710102172392019/5 | PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/426(ND)2020 | IBC Under Sec 9 | | PAGE 8 TYPE COPY | 19/01/2021 |
| 1947 | 0710102001962019/17 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019 | IBC Under Sec 10 | | NEED TO IA FILE | 20/01/2021 |
| 1948 | 0710102003992021/1 | NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/337(I)2021 | Sec. 12A | | NEED TO IA FILE | 20/01/2021 |
| 1949 | 0710102013952019/5 | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD | COMPANY APPLICATION(IBC)/159(PB)2019 | Application under any other provisions- IBC | | NEED TO IA FILE | 20/01/2021 |
| 1950 | 0710102034482018/5 | PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/117(PB)2019 | IBC under Sec 7 | | NEED TO IA FILE | 20/01/2021 |
| 1951 | 0710102064462020/7 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020 | IBC Under Sec 9 | | NEED TO IA FILE | 20/01/2021 |
| 1952 | 0710102118152020/6 | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED | COMPANY PETITION IB (IBC)/7(IND)2021 | IBC Under Sec 9 | | AFFIDAVIT MISSING | 20/01/2021 |
| 1953 | 0710102118152020/7 | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED | COMPANY PETITION IB (IBC)/7(IND)2021 | IBC Under Sec 9 | | INDEX MISSING | 20/01/2021 |
| 1954 | 0710102133212019/9 | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD. | COMPANY PETITION IB (IBC)/2552(ND)2019 | IBC Under Sec 9 | | 72-76 88 NOT CLEAR 77 TRANSLATE | 20/01/2021 |

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| 1955 | 0710102150482019/8 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | COMPANY APPLICATION(IBC)/1608(ND)2019 | Application under any other provisions- IBC | | | NEED TO IA FILE | 20/01/2021 |
| 1956 | 0710102161172019/4 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3458(ND)2019 | IBC Under Sec 9 | | | not found | 20/01/2021 |
| 1957 | 0710102166352019/2 | PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRA CON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3403(ND)2019 | IBC Under Sec 9 | | | INDEX MISSING | 20/01/2021 |
| 1958 | 0710120003962018/5 | STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/768(ND)2018 | Application under any other provisions | | | NEED TO PETITION FILE | 20/01/2021 |
| 1959 | 0710200410952018/19 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/893(ND)2018 | IBC Under Sec 9 | | | NO INDEX | 20/01/2021 |
| 1960 | 0710200410952018/20 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/893(ND)2018 | IBC Under Sec 9 | | | not found | 20/01/2021 |
| 1961 | 0710102009772020/2 | UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD. | COMPANY PETITION IB (IBC)/327(ND)2020 | IBC Under Sec 9 | | | e-stamp missing | 21/01/2021 |
| 1962 | 710102085812020 | RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED | Company Petition (Companies Act) | Rule 11 of NCLT | | NIRAJ PREET | Wrong case type select | 09/06/2020 |
| 1963 | 710102119182020 | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Maneesh Kumar | page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf | 28/12/2020 |
| 1964 | 710102119052020 | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Maneesh Kumar | page:32-34, 234-235 missed, page35-36, 41-44, 46, 47, 49, 55-59, 61-64, 67-70, 78, 81, 103-107, 173, 185, 188, 195 etc page not clear | 26/12/2020 |
| 1965 | 710102002882021 | VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Srinivasan Ramaswamy | claim amount less than 1 cr/Advocate welfare & court fees miss | 13/01/2021 |
| 1966 | 710102003392021 | A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Srinivasan Ramaswamy | claim amount less than 1 cr/Advocate welfare & court fees miss | 14/01/2021 |
| 1967 | 710102005132021 | ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nithin | Pages not clear-30,31/Claim amount less than 1 Cr | 19/01/2021 |
| 1968 | 710102004912021 | MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD | Company Petition IB (IBC) | Rule16(d),NCLT Rules,2016 IBC | | RANJANA ROY GAWAI | Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare & court fees missing | 18/01/2021 |
| 1969 | 710102004952021 | RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD | Company Petition IB (IBC) | IBC under Sec 7 | | Sandeep Devashish Das | Proof of service | 18/01/2021 |
| 1970 | 710102005912021 | ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHAILENDER KUMAR | Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc | 21/01/2021 |
| 1971 | 710102001242021 | B S DESWAL VS M/S SHREEM WIRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/645(ND)2018 | B S Deswal | document Not Upload | 01/07/2021 |
| 1972 | 710102001302021 | M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED | Cross Application (IBC) | Sec 49(2) | COMPANY PETITION IB (IBC)/71(ND)2020 | Rohit Kumar | due payment for rule 11, or you can write read with rule-11 | 01/08/2021 |
| 1973 | 710102005502021 | INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR | 139-153 not clear and section wrong | 20/01/2021 |
| 1974 | 710102005022021 | PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT | Interlocutory Application (I.B.C) | Sec 60(2) | COMPANY PETITION IB (IBC)/985(ND)2018 | PRADEEP MISRA | wrong e stamp papers | 19/01/2021 |
| 1975 | 0710102005132020/4 | LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/255(ND)2020 | | | Wrong file upload in rejoinder corner | 21/01/2021 |
| 1976 | 0710102101302020/4 | STATE BANK OF INDIA Vs. ARVIND DHAM | Section 95(1) | COMPANY PETITION IB (IBC)/1038(ND)2020 | | | E stamp paper and affidavit missed | 21/01/2021 |
| 1977 | 0710102104842019/13 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1717(ND)2019 | | | Index missed | 21/01/2021 |
| 1978 | 0710102105952019/7 | CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1861(ND)2019 | | | Court fee and welfare missed | 21/01/2021 |
| 1979 | 0710102107182020/2 | AJAY GOYAL Vs. RAJESH MAHAJAN (SUSPENDED) DIRECTORI | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020 | | | Stamp paper not notrized | 21/01/2021 |
| 1980 | 0710102112552019/9 | GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2001(ND)2019 | | | Welfare missed of Rs15 | 21/01/2021 |

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| 1981 | 0710102151952019/5 | INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/355(ND)2020 | | | Index missed and page numbering not mention | 21/01/2021 |
| 1982 | 0710102155762019/2 | BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD. | Application under any other provisions- IBC | INTERLOCATORY APPLICATION(COMPANIES ACT)/107(ND)2019 | | | True copy sign and stamp missed | 21/01/2021 |
| 1983 | 0710102165812019/3 | NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3436(ND)2019 | | | Need to file as IA | 21/01/2021 |
| 1984 | 0710102410042018/19 | INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/373(PB)2018 | | | sign missed of advocate in index | 21/01/2021 |
| 1985 | 0710102412382017/14 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 1986 | 0710102412382017/15 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 1987 | 0710102412382017/16 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | | Stamp paper missed | 21/01/2021 |
| 1988 | 0710120005022018/10 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/985(ND)2018 | | | Worning document | 21/01/2021 |
| 1989 | 0710200014262017/11 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | Sec. 7(7) | COMPANY PETITION IB (IBC)/575(ND)2017 | | | Need to file as IA | 21/01/2021 |
| 1990 | 0710102003522020/5 | INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/216(ND)2020 | | | pg-13,17,20,21 not clear | 22/01/2021 |
| 1991 | 0710102150482019/9 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1608(ND)2019 | | | need to ia file | 24/01/2021 |
| 1992 | 0710102154292019/2 | PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3144(ND)2019 | | | 47-52 54 56 NOT CLEAR | 23/01/2021 |
| 1993 | 0710120006752018/11 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | | NEED TO IA FILE | 23/01/2021 |
| 1994 | 0710102077352019/17 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/984(ND)2019 | | | TRUE COPY SIGN MISSING | 24/01/2021 |
| 1995 | 0710102116312019/4 | ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED | Sec 43(1) r/w Sec 44 (1) | COMPANY APPLICATION(IBC)/1665(PB)2019 | | | NEED TO IA FILE | 24/01/2021 |
| 1996 | 710102006132021 | NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/818(ND)2018 | Nishi | 41-43,46-49,86,115,116,135 not clear page | 21/01/2021 |
| 1997 | 710102006502021 | IFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/654(PB)2019 | Shreeya Tandon | SIGN MISSING | 22/01/2021 |
| 1998 | 710102006072021 | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Pankaj Paliwal | Claim amount less than 1 Cr/Advocate welfare & Court fees miss | 20/01/2021 |
| 1999 | 710102005902021 | VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | chirag deswal | Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Court fees miss/etc | 21/01/2021 |
| 2000 | 710102006172021 | YUDHISHTER PAL VS VERINDER KUMAR CHHABRA | Intervention Petition (IBC) | Sec 60(5) | | Malak Bhatt | List of Date And Events & Brief Synopsis Missing | 21/01/2021 |
| 2001 | 710102006642021 | INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | PARDEEP DAHIYA | Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124 | 23/01/2021 |
| 2002 | 710102071612020 | VIJAY KUMAR VS | Company Application(Companies Act) | | | Nishi | Main case not link | 17/07/2020 |
| 2003 | 710102006822021 | VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/180(ND)2020 | shreya kohli | wrong section please mention properly | 23/01/2021 |
| 2004 | 710102006532021 | STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/546(PB)2018 | Sunil Prakash Sharma | " Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us 24363846&quot; | 22/01/2021 |
| 2005 | 710102006942021 | HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT, 2016 | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | Atul Singh | Payment Not Done | 25/01/2021 |
| 2006 | 710102118602020 | SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED | Interlocutory Application (I.B.C) | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/819(ND)2019 | Siddharth Bhatti | document Not Upload | 24/12/2020 |

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|------|---------------------|---|--|---|--|-------------------|---|------------|
| 2007 | 710102004152021 | LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI) | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1071(ND)2018 | SANJAY | please choose section any other provision please call us 24363846 | 15/01/2021 |
| 2008 | 710102007172021 | RISHAB KOHLI VS JEY KAY PRIVATE LIMITED | Company Application(Companies Act) | Sec. 59 | COMPANY APPEAL(COMPANIES ACT)/31(PB)2018 | Sanjeev Mahajan | sign missing and true copy missing and section wrong service missing roc and income tax | 26/01/2021 |
| 2009 | 710102007502021 | SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2011(PB)2019 | SHYAM | wrong filing | 27/01/2021 |
| 2010 | 710102007422021 | RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/800(ND)2020 | RAJESH RAMNANI | sign missing and section wrong | 27/01/2021 |
| 2011 | 710102117532020 | RAJ KUMAR VS KKSPUN INDIA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | RAHUL LAL AKHRIYA | index not fill, council sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3) is missed, etc | 19/12/2020 |
| 2012 | 710102005762021 | ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | TUSHAR | Court fees & amp; amp; 100 Rs. Missing of Affidavit/sign miss-2 to 6 | 20/01/2021 |
| 2013 | 071010206532020/1 | KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BUIJL VITRAN NIGAM LTD (DHBVN) | INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020 | Sec 60(5) | | | AFFIDAVIT MISSING | 25/01/2021 |
| 2014 | 0710102102722019/5 | MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED | COMPANY PETITION IB (IBC)/1771(ND)2019 | IBC Under Sec 9 | | | NEED TO SIGN ALL PAGES | 25/01/2021 |
| 2015 | 0710102132372019/12 | KRIBHCO FERTILIZERS LIMITED Vs. | COMPANY PETITION (COMPANIES ACT)/155(ND)2019 | Sub-Section (1) of Section 66. | | | 100 RUPPEE E STAMP MISSED | 25/01/2021 |
| 2016 | 0710102019662020/5 | SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED | COMPANY PETITION IB (IBC)/545(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 27/01/2021 |
| 2017 | 0710102026532020/1 | M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD. | COMPANY PETITION IB (IBC)/696(ND)2020 | ---IBC Under Sec 9 | | | NEED TO ALL PAGES SIGN | 27/01/2021 |
| 2018 | 0710102026622020/2 | FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/694(ND)2020 | IBC Under Sec 9 | | | NEED TO ALL PAGES SIGN | 27/01/2021 |
| 2019 | 0710102062032020/4 | UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 27/01/2021 |
| 2020 | 0710102099052020/3 | MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 27/01/2021 |
| 2021 | 0710102121362019/7 | BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2223(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 27/01/2021 |
| 2022 | 0710102128042019/18 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | ONLY ORDER UPLOAD | 27/01/2021 |
| 2023 | 0710102151312019/37 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | Sec. 241(1) | | | PAGE-50-88 NOT CLEAR | 27/01/2021 |
| 2024 | 0710102002292021/1 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS | INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | | | PAGE- 14 NOT CLEAR | 28/01/2021 |
| 2025 | 0710102091572020/2 | ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD | COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020 | Rule 11 of NCLT | | | PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I | 01/08/2021 |
| 2026 | 0710200410572018/2 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)/271(ND)2018 | IBC Under Sec 9 | | | Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no. | 19/01/2021 |
| 2027 | 0710200410572018/3 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)/271(ND)2018 | IBC Under Sec 9 | | | Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no. | 19/01/2021 |
| 2028 | 0710102104842019/12 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1717(ND)2019 | IBC Under Sec 9 | | | Stamp paper missed & true copy sign missed | 20/01/2021 |
| 2029 | 0710102118892019/8 | VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERENCE ALLOYS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2262(ND)2019 | IBC Under Sec 9 | | | Wrong Document(Application filed) | 20/01/2021 |

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| 2030 | 0710102068922020/2 | PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD | COMPANY PETITION (COMPANIES ACT)/84(ND)2020 | Sec. 271-273 | | | Index not signed/e-stamp missing | 21/01/2021 |
| 2031 | 0710102119472020/1 | IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL (COMPANIES ACT)/9(ND)2021 | Sec 252 (3) | | | Pg-2 is cut | 21/01/2021 |
| 2032 | 0710102031072018/8 | MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD | COMPANY PETITION IB (IBC)/1518(ND)2018 | Rule 11 of NCLT, 2016 | | | Index not signed | 22/01/2021 |
| 2033 | 0710102033542020/3 | CORPORATION BANK Vs. DMC | COMPANY PETITION IB (IBC)/804(ND)2020 | IBC under Sec 7 | | | e-stamp missing | 22/01/2021 |
| 2034 | 0710102068222020/2 | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI | COMPANY PETITION IB (IBC)/904(ND)2020 | IBC Section 59 | | | Pg-28 to 32 not clear | 22/01/2021 |
| 2035 | 0710102084642020/2 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020 | 19(2) | | | Wrong Document(Application filed) | 22/01/2021 |
| 2036 | 0710102114752020/1 | RITA GUPTA Vs. MR. INDER PAL SINGH | INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020 | Sec 60(5) | | | e-stamp, Supporting affidavit missed | 16/01/2021 |
| 2037 | 0710102033012020/4 | JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/986(ND)2020 | IBC Under Sec 9 | | | Pg-5,7,14,15,19,21,23,33,35,37 not clear | 18/01/2021 |
| 2038 | 0710120005102018/6 | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/990(ND)2018 | IBC Under Sec 9 | | | Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No. | 18/01/2021 |
| 2039 | 0710102007022020/1 | SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | COMPANY APPLICATION (IBC)/539(ND)2020 | Application under any other provisions- IBC | | | Wrong Document (progress report filed) | 19/01/2021 |
| 2040 | 0710102016152019/7 | ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED | COMPANY PETITION IB (IBC)/578(ND)2019 | IBC Under Sec 9 | | | No index/Stamp paper missed & not uploaded in one PDF | 19/01/2021 |
| 2041 | 0710102128042019/17 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019 | IBC Under Sec 9 | | | Wrong Document(Incomplete Docs.) | 21/01/2021 |
| 2042 | 0710102031632020/3 | M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD. | COMPANY PETITION IB (IBC)/808(ND)2020 | IBC Under Sec 9 | | | Proof of service and its pagination is missing | 26/01/2021 |
| 2043 | 0710102137062019/6 | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | COMPANY PETITION IB (IBC)/2688(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 20/03/2020 |
| 2044 | 0710102063312020/2 | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED | COMPANY PETITION IB (IBC)/835(ND)2020 | IBC under Sec 7 | | | true copy sign missing | 10/12/2020 |
| 2045 | 0710102113782019/5 | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2083(ND)2019 | IBC under Sec 7 | | | need to ia file | 12/12/2020 |
| 2046 | 0710102098132019/27 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | COMPANY PETITION IB (IBC)/1896(ND)2019 | IBC under Sec 7 | | | e stamp miss | 24/12/2020 |
| 2047 | 0710102029882020/4 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/782(ND)2020 | IBC Under Sec 9 | | | sign miss | 15/01/2021 |
| 2048 | 0710120003962018/5 | STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL (COMPANIES ACT)/768(ND)2018 | Application under any other provisions | | | NEED TO [PETITION FILE | 20/01/2021 |
| 2049 | 0710102111042020/2 | PANKAJ NARANG Vs. AMAN AGARWAL | INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020 | 19(2) | | | 50 RUPEES E STAMP MISSED | 22/01/2021 |
| 2050 | 0710102114492020/1 | LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020 | Sec 60(5) | | | 50 rupee stamp missed | 22/01/2021 |
| 2051 | 0710102117152019/7 | APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD | INTERLOCUTORY APPLICATION (IBC)/294(ND)2019 | Application under any other provisions- IBC | | | need to saperate filling | 22/01/2021 |
| 2052 | 0710102117152019/8 | APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD | INTERLOCUTORY APPLICATION (IBC)/294(ND)2019 | Application under any other provisions- IBC | | | need to saperate filling | 22/01/2021 |
| 2053 | 0710102153972019/7 | NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED | COMPANY PETITION IB (IBC)/3428(ND)2019 | IBC Under Sec 9 | | | STAMP MISSING | 22/01/2021 |
| 2054 | 0710102166352019/2 | PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3403(ND)2019 | IBC Under Sec 9 | | | SUPPORTING AFFIDAVIT MISSED | 22/01/2021 |
| 2055 | 0710102170542019/3 | CYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/71(ND)2020 | IBC under Sec 7 | | | need to saperate pdf after 200 pages | 22/01/2021 |

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|------|---------------------|---|--|---|--|---------------------|---|------------|
| 2056 | 0710120005022018/11 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018 | IBC Under Sec 9 | | | Index missing | 22/01/2021 |
| 2057 | 0710102002332020/1 | MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD | COMPANY APPLICATION(IBC)/295(ND)2020 | Application under any other provisions- IBC | | | NEED TO IA FILE | 23/01/2021 |
| 2058 | 0710102003632021/1 | SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021 | Application under any other provisions- IBC | | | affidavit missed | 23/01/2021 |
| 2059 | 0710102067622020/6 | KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD. | COMPANY PETITION IB (IBC)/873(ND)2020 | IBC under Sec 7 | | | NEED TO UPLOAD ONE TIME | 28/01/2021 |
| 2060 | 0710102078032020/14 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/94(ND)2020 | Sec. 241(1) | | | INDEX MISSED IN AFFIDAVIT | 28/01/2021 |
| 2061 | 0710102108292020/1 | CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED | COMPANY PETITION (COMPANIES ACT)/179(PB)2020 | Sec. 241(1),Sec. 244(1) | | | INDEX MISSING | 28/01/2021 |
| 2062 | 0710102111042020/3 | PANKAJ NARANG Vs. AMAN AGARWAL | INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020 | 19(2) | | | 50 RUPEES E STAMP MISSING | 28/01/2021 |
| 2063 | 0710102117362020/1 | M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020 | Sec 60(5) | | | TRUE COPY SIGN MISSING | 28/01/2021 |
| 2064 | 0710102148542019/10 | POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD. | COMPANY PETITION IB (IBC)/248(ND)2020 | IBC Under Sec 9 | | | NEED TO SAPERATE FILLING | 28/01/2021 |
| 2065 | 0710102159262019/1 | SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/946(ND)2019 | Sec 60(5) | | | E STAMP MISSING | 28/01/2021 |
| 2066 | 0710102015852020/2 | KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/460(ND)2020 | IBC Under Sec 9 | | | e-stamp missed | 29/01/2021 |
| 2067 | 0710102033212020/6 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | COMPANY PETITION IB (IBC)/791(ND)2020 | IBC Under Sec 9 | | | TRUE COPY SIGN MISSING | 29/01/2021 |
| 2068 | 0710102154662019/2 | STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD | COMPANY PETITION IB (IBC)/3186(ND)2019 | IBC Under Sec 9 | | | E-STAMP MISSED | 29/01/2021 |
| 2069 | 0710102154662019/3 | STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD | COMPANY PETITION IB (IBC)/3186(ND)2019 | IBC Under Sec 9 | | | Index missing | 29/01/2021 |
| 2070 | 710102005812021 | LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/189(PB)2018 | AJAY | Please separte file both application or call 24363846 | 20/01/2021 |
| 2071 | 710102007092021 | POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/310(ND)2019 | Akash Panwar | WRONG EFILE | 25/01/2021 |
| 2072 | 710102008012021 | ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/893(ND)2018 | RAKHI RAY | e-stamp missed | 29/01/2021 |
| 2073 | 710102007762021 | M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/375(PB)2018 | Satya Prakash Gupta | due payment other section | 28/01/2021 |
| 2074 | 710102007692021 | RUPESH DAS VS GAURAV KATIYAR RP | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | Dhruv Gupta | section wrong and sign missing | 28/01/2021 |
| 2075 | 710102007282021 | B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/202(PB)2017 | Yash | Back date affidavit | 27/01/2021 |
| 2076 | 710102008612021 | M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | R N Karanjwala | section wrong and main case not link | 31/01/2021 |
| 2077 | 710102008552021 | JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1006(ND)2019 | CA ANIL KUMAR | 44-45,51 not clear page | 30/01/2021 |
| 2078 | 710102033682020 | ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | HARSHAL KUMAR | page:103, 113, 116, 165-172 etc pages not clear | 17/03/2020 |
| 2079 | 710102034952020 | BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Pallav Mongia | wrong e-file | 20/03/2020 |
| 2080 | 710102115442020 | EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | SHANTANU KUMAR | kindly make one pdf after that upload petition | 13/12/2020 |
| 2081 | 710102005782021 | CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD. | Company Petition (Companies Act) | Sec. 74(2) | | Alok Kumar Tripathi | Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,218,325,326,344,388,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 &&& 2 divide after 200 pages &&& make separate index, Vol 2 index missed, Advance service not mentioned in index | 20/01/2021 |
| 2082 | 710102006592021 | ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Prashant Jain | Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent | 23/01/2021 |

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|------|---------------------|---|-----------------------------------|---|--|-------------------|---|------------|
| 2083 | 710102007782021 | RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SIDDHARTH ACHARYA | Blur & Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending Index/Supporting Affidavit/9(3) b certificate miss | 28/01/2021 |
| 2084 | 710102007592021 | KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA | Company Appeal(Companies Act) | Sec. 73(4) | | MANOJ KUMAR PATHY | Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28 | 28/01/2021 |
| 2085 | 710102007272021 | UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | TARUN MADAN | NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed | 27/01/2021 |
| 2086 | 710102102782020 | RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/431(ND)2019 | RISHI | 79,83,78,26,29,41,43-46 not clear page and 28 page translate | 27/10/2020 |
| 2087 | 710102002112021 | RAJINDER WALI VS TIGER CAMP PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | | Rajinder | main case not link | 12/01/2021 |
| 2088 | 710102006222021 | SUMIT BANSAL VS GAURAV HOTA | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/1048(ND)2019 | Abhishek Garg | up stamp paper needed of Rs100 not valid 10 rs | 22/01/2021 |
| 2089 | 710102008362021 | M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1042(ND)2020 | SOHAIB | RS 100 E-STAMP PAPER REQUIRED | 30/01/2021 |
| 2090 | 710102008662021 | KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA | Company Appeal(Companies Act) | Sec. 421 | | renugupta | Wrong e file | 01/02/2021 |
| 2091 | 0710102078572019/16 | OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/968(PB)2019 | | NF | 21/09/2020 |
| 2092 | 0710102060732020/7 | STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020 | | ONLY PROOF OF SERVICE UPLOAD | 12/10/2020 |
| 2093 | 0710102137402019/4 | PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2700(ND)2019 | | ONLY PROOF OF SERVICE UPLOAD | 21/12/2020 |
| 2094 | 0710102128612019/4 | KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2667(PB)2019 | | STAMP MISSING | 31/12/2020 |
| 2095 | 0710102416272018/30 | ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/25(PB)2018 | | NEED TO ALL PAGES SIGN | 01/05/2021 |
| 2096 | 0710102009812020/2 | PACKET DESIGN INDIA PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020 | | NEED TO IA FILE | 23/01/2021 |
| 2097 | 0710102013352019/10 | SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/431(ND)2019 | | NEED TO IA FILE | 23/01/2021 |
| 2098 | 0710102013352019/11 | SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/431(ND)2019 | | INDEX MISSING | 23/01/2021 |
| 2099 | 0710102013582020/2 | HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/919(ND)2020 | | NEED TO IA FILE | 23/01/2021 |
| 2100 | 0710102017972020/3 | SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/493(ND)2020 | | NEED TO IA FILE | 23/01/2021 |
| 2101 | 0710102021522020/3 | FOSECO INDIA LTD Vs. D C M LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1096(ND)2020 | | sign on reply missed,pg-26,30-32,38-56 not clear | 23/01/2021 |
| 2102 | 0710102107432020/2 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR | | Section 95(1) | COMPANY PETITION IB (IBC)/1097(ND)2020 | | Supporting affidavit and stamp paper missed | 24/01/2021 |
| 2103 | 0710102005532021/1 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | | Sec. 12A | INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021 | | Wrong document | 25/01/2021 |
| 2104 | 0710102014592019/11 | HARI RAM Vs. SHILPA GARMENTS PVT. LTD | | Sec 424 (3) | COMPANY PETITION (COMPANIES ACT)/286(ND)2017 | | sign missed on reply,stamp paper of Rs100 of UP | 25/01/2021 |
| 2105 | 071010201625018/31 | AS TECHNOSSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1411(ND)2018 | | Sign missed on reply,pg-11 repeated,true copy sign and stamp missed | 25/01/2021 |
| 2106 | 0710102024802020/7 | BHAVYA PRAKASH Vs. DD MOTORS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/765(ND)2020 | | True copy sign and stamp missed | 25/01/2021 |
| 2107 | 0710102062102020/3 | ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/825(ND)2020 | | sign missed on reply,pg-5 not clear,separately file the application as IA | 25/01/2021 |
| 2108 | 0710102063262020/2 | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/903(ND)2020 | | pg-33 not clear,stamp paper page number missed | 25/01/2021 |
| 2109 | 0710102084432020/2 | KUSHMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER | | IBC Section 59 | COMPANY PETITION IB (IBC)/431(ND)2020 | | stamp paper and affidavit missed,pg-14,18,23,25,26 not clear,pag-24 missed,true copy written in full not tc | 25/01/2021 |
| 2110 | 0710102116142020/1 | AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL | | Sub-section (l) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021 | | Separately file all document | 25/01/2021 |

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| 2111 | 0710102117842020/1 | BPTP LIMITED Vs. | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021 | | sign missed of council in index,true copy stamp missed | 25/01/2021 |
| 2112 | 0710200410432018/4 | M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/774(ND)2018 | | Need to file as IA | 25/01/2021 |
| 2113 | 0710102009812020/3 | PACKET DESIGN INDIA PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020 | | Need to file as IA | 27/01/2021 |
| 2114 | 0710102014492020/1 | NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020 | | Need to file as IA | 27/01/2021 |
| 2115 | 0710102023802018/20 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1600(ND)2018 | | Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed | 27/01/2021 |
| 2116 | 0710102029922020/3 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/760(ND)2020 | | sign missed on reply,pg-15,16 wrong arrange,pg-40,171,329,335,399,458,573,575, not clear | 27/01/2021 |
| 2117 | 0710102003382020/2 | POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/206(ND)2020 | | Sign on reply missed,stamp paper missed,true copy sign and stamp missed | 28/01/2021 |
| 2118 | 0710102004052020/4 | DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/340(ND)2020 | | Need to file as IA | 28/01/2021 |
| 2119 | 0710102004832021/1 | JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021 | | Need to file as IA | 28/01/2021 |
| 2120 | 0710102020462018/1 | RUPAK GUPTA Vs. BANARAS HOUSE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/112(ND)2012 | | 3 court fee missed in vakalatanama | 28-01-2021 |
| 2121 | 0710102022752020/1 | SANTOSH KUMAR CHOUDHARY Vs. ROC | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/207(ND)2020 | | E stamp paper missed | 28-01-2021 |
| 2122 | 0710102024802020/8 | BHAVYA PRAKASH Vs. DD MOTORS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/765(ND)2020 | | true copy sign and stamp missed | 28-01-2021 |
| 2123 | 0710102033212020/5 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/791(ND)2020 | | Sign missed on reply,court fee and welfare missed in vakalatnama | 28-01-2021 |
| 2124 | 0710102061262019/13 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/712(ND)2019 | | Need to file as IA | 28-01-2021 |
| 2125 | 0710102082222020/5 | INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/952(ND)2020 | | True copy sign and stamp missed | 28-01-2021 |
| 2126 | 0710102029152020/2 | M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1084(ND)2020 | | page numbering missed | 29-01-2021 |
| 2127 | 0710102030772018/6 | STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTELLINE SPR LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/33(ND)2019 | | Upload all reply separately | 29-01-2021 |
| 2128 | 0710102031072018/9 | MIR. K SABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1518(ND)2018 | | pg-106 missed,pg-200 not clear | 29-01-2021 |
| 2129 | 0710102036292020/1 | BHARAT ALUMINIUM CO.LTD Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020 | | Wrong document | 29-01-2021 |
| 2130 | 0710102083162019/8 | OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1185(ND)2019 | | Index missed | 29-01-2021 |
| 2131 | 0710102100462020/11 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1023(ND)2020 | | Index missed | 29-01-2021 |
| 2132 | 0710102101302020/5 | STATE BANK OF INDIA Vs. ARVIND DHAM | | Section 95(1) | COMPANY PETITION IB (IBC)/1038(ND)2020 | | Stamp paper and affidavit missed | 29-01-2021 |
| 2133 | 0710102118552020/1 | SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020 | | true copy sign and stamp missed | 29-01-2021 |
| 2134 | 0710102119242020/1 | YOGESH SETHI Vs. PUNJAB NATIONAL BANK | | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020 | | Court fee and welfare missed | 29-01-2021 |
| 2135 | 0710102120182020/2 | RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/4(ND)2021 | | Court fee and welfare missed | 29-01-2021 |
| 2136 | 0710102140402019/2 | M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2836(ND)2019 | | Stamp paper of Rs100 | 29-01-2021 |
| 2137 | 0710102160992019/7 | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3(ND)2020 | | stamp paper and affidavit missed | 29-01-2021 |
| 2138 | 0710102002222021/1 | MANJIT RAJAIN Vs. SAPAN MOHAN GARG | | Sec 60(5) | INTERVENTION PETITION (IBC)/2(1)2021 | | Wrong document | 30-01-2021 |
| 2139 | 0710102003902020/3 | B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/268(ND)2020 | | Stamp paper missed and sign missed in starting | 30-01-2021 |
| 2140 | 0710102065612020/3 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 | | need to ia file | 30-01-2021 |
| 2141 | 0710102065612020/4 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 | | need to ia file | 30-01-2021 |

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| 2142 | 0710102066742020/3 | KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS. | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020 | | Stamp paper missed | 30-01-2021 |
| 2143 | 0710102116972020/1 | TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/512(ND)2020 | | Index missed | 30-01-2021 |
| 2144 | 0710102119242020/3 | YOGESH SETHI Vs. PUNJAB NATIONAL BANK | | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020 | | page numbering missed in file | 30-01-2021 |
| 2145 | 0710102093402020/1 | AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020 | | page numbering missed | 31-01-2021 |
| 2146 | 0710102107642020/1 | NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1068(ND)2020 | | Council signature missed in index | 31-01-2021 |
| 2147 | 0710102107652020/1 | BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1069(ND)2020 | | Council signature missed in index | 31-01-2021 |
| 2148 | 0710102118152020/8 | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/7(ND)2021 | | stamp paper and affidavit missed | 31-01-2021 |
| 2149 | 0710102146352019/3 | AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/1532(ND)2019 | | sign missed on reply | 31-01-2021 |
| 2150 | 0710102002122021/1 | SUDHANSHU AGARWAL Vs. PANKAJ NARANG | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021 | | true copy sign and stamp missed | 02/01/2021 |
| 2151 | 0710102011972019/4 | M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1487(ND)2018 | | Wrong page numbering after pg-209 | 02/01/2021 |
| 2152 | 0710102016332020/2 | VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/470(ND)2020 | | True copy sign and stamp missed in some pages | 02/01/2021 |
| 2153 | 0710102024412020/3 | S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/623(ND)2020 | | Stamp paper of Rs 50 | 02/01/2021 |
| 2154 | 0710102075122019/6 | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/879(ND)2019 | | Need to file as IA | 02/01/2021 |
| 2155 | 0710102078882020/3 | MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020 | | True copy stamp missed in some pages | 02/01/2021 |
| 2156 | 0710102078882020/4 | MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020 | | True copy stamp missed | 02/01/2021 |
| 2157 | 0710102080192020/5 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | | Supporting affidavit and stamp paper missed | 02/01/2021 |
| 2158 | 0710102093752020/4 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/379(ND)2020 | | Wrong document only 1 page uploaded | 02/01/2021 |
| 2159 | 0710102104292020/1 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/700(ND)2020 | | DOCUMENT INCOMPLETE | 02/01/2021 |
| 2160 | 0710102109512020/1 | RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021 | | NEED TO ONE TIME FILE | 02/01/2021 |
| 2161 | 0710102137062019/8 | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2688(ND)2019 | | STAMP MISSING | 02/01/2021 |
| 2162 | 0710102005352021/1 | ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021 | | pg-188,190,192,194-196,198,201,202,203,206,208,213 cut | 02/02/2021 |
| 2163 | 0710102011322020/3 | AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/166(ND)2020 | | Index and court fee and welfare missed | 02/02/2021 |
| 2164 | 0710102119312020/1 | IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020 | | 50 RUPEE E STAMP MISSING | 02/02/2021 |
| 2165 | 0710102142642019/4 | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2886(ND)2019 | | STAMP MISSING | 02/02/2021 |
| 2166 | 0710102144842019/3 | RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY APPLICATION(IBC)/518(ND)2019 | | ONLY PROOF OF SERVICE MISSING | 02/02/2021 |
| 2167 | 0710102144842019/4 | RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY APPLICATION(IBC)/518(ND)2019 | | 18-23 NOT CLEAR | 02/02/2021 |
| 2168 | 0710102150482019/10 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1608(ND)2019 | | NEED TO IA FILE | 02/02/2021 |

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|------|---------------------|---|--|---|--|---------------------|---|------------|
| 2169 | 0710120013782018/2 | ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1294(ND)2018 | | 17 19 NOT CLEAR | 02/02/2021 |
| 2170 | 0710200401392016/2 | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/28(ND)2016 | | NEED TO SIGN ALL PAGES | 02/02/2021 |
| 2171 | 0710200424652018/1 | DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/141(ND)2018 | | AFFIDAVIT MISSING | 02/02/2021 |
| 2172 | 0710102095442020/3 | SRICALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD. | | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021 | | Only one page is uploaded, please upload all documents | 02/03/2021 |
| 2173 | 0710120005102018/8 | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/990(ND)2018 | | NEED TO SAPERATE FILLING | 02/03/2021 |
| 2174 | 0710120007832018/1 | M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRA TECH PVT. LTD. | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/138(ND)2018 | | NEED TO IA FILE | 02/03/2021 |
| 2175 | 0710120009092018/6 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | 50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING | 02/03/2021 |
| 2176 | 0710120009092018/7 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | TRUE COPY SIGN ALL PAGES | 02/03/2021 |
| 2177 | 0710120009092018/8 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | 50 RUPEE STAMP MISSING | 02/03/2021 |
| 2178 | 0710120009092018/9 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | 50 RUPEE STAMP MISSING | 02/03/2021 |
| 2179 | 0710200410822017/3 | M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/122(ND)2017 | | AFFIDAVIT MISSING | 02/03/2021 |
| 2180 | 0710102412382017/18 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | INDEX MISSING | 02/04/2021 |
| 2181 | 710102035402020 | M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Kartik | missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc | 25/03/2020 |
| 2182 | 710102113042020 | JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | ANUBHAV RASTOGI | Main case no missed, wrong case type select | 12/04/2020 |
| 2183 | 710102118942020 | KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nikhil Palli | Please Don't Refile this your same matter is ongoing other diary no | 25/12/2020 |
| 2184 | 710102118952020 | KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nikhil Palli | Please Don't Refile this your same matter is ongoing other diary no | 25/12/2020 |
| 2185 | 710102004312021 | M/S. AJRA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dhaval Deshpande | page:19-23 not clear/Wrong section choose/Blur Page-19 to 23 | 16/01/2021 |
| 2186 | 710102006972021 | M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Harshit | brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b | 25/01/2021 |
| 2187 | 710102008592021 | T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | | R N Karanjwala | main case number not link | 30/01/2021 |
| 2188 | 710102008762021 | MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1397(PB)2019 | Siddharth Bhatli | WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED | 02/01/2021 |
| 2189 | 710102008912021 | NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/558(ND)2020 | MANISH MALHOTRA | case type wrong | 02/01/2021 |
| 2190 | 710102009282021 | JITENDER AHUJA VS ARCH CONCEPT PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/133(ND)2020 | Sandeep Bajaj | sign missing | 02/02/2021 |
| 2191 | 710102008672021 | SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD. | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | | ISHA BHALLA | Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing | 02/01/2021 |
| 2192 | 710102009532021 | KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/564(ND)2019 | kashi viswanthan si | 34-38 not clear page | 02/03/2021 |
| 2193 | 710102009512021 | SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD | Company Application(Companies Act) | Rule 11 of NCLT | | Jitesh | Wrong Section Chosen/Application not linked with main case no. | 02/03/2021 |
| 2194 | 710102008032021 | NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | | GOVIND | stamp paper need to 100 rps for Uttar Pradesh main case not link | 28/01/2021 |

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| 2195 | 710102009182021 | SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | HEMAL RAJESH PATEL | NCLAT | 02/02/2021 |
| 2196 | 710102010202021 | SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1175(ND)2019 | NITIN MEHTA | E-stamp missing/True copy sign missing | 02/05/2021 |
| 2197 | 710102097632020 | M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Kshitij | Board Resolution/Advocate welfare &&& court fees missed/Pagination not done after page no.17 | 13/10/2020 |
| 2198 | 710102118522020 | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | PRAVEEN SEHRAWAT | Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226 | 23/12/2020 |
| 2199 | 0710102020982018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018 | | pg-2 not clear | 04/02/2021 |
| 2200 | 0710102020982018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018 | | pg-6,7 not clear | 04/02/2021 |
| 2201 | 0710102075922020/4 | KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS. | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020 | | Main case number not correct in file | 04/02/2021 |
| 2202 | 0710102014852018/4 | MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1329(ND)2018 | | PG-1 NOT CLEAR | 05/02/2021 |
| 2203 | 0710102088902019/5 | JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/88(ND)2019 | | Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate | 05/02/2021 |
| 2204 | 0710102079882020/1 | INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/478(ND)2020 | | Index missing | 02/08/2021 |
| 2205 | 0710102008332020/1 | AMIT BASIA Vs. | | Section 94(1) | COMPANY PETITION IB (IBC)/408(PB)2020 | | Wrong Document (IA filed) | 01/06/2021 |
| 2206 | 0710102007102020/5 | VIJENDER SHARMA Vs. AMIT BASIA | | Sec 66(1) | COMPANY APPLICATION(IBC)/884(PB)2020 | | pg-618 translation/Pg-657 to 659 not clear | 01/06/2021 |
| 2207 | 0710102005122020/5 | UTPAL KANT Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/377(ND)2020 | | pg-35,36,44,45 not clear | 22/01/2021 |
| 2208 | 0710102066822020/4 | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS. | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020 | | NEED TO ALL PAGES SIGN | 02/08/2021 |
| 2209 | 0710102074272020/1 | HARI SINGH Vs. DYNAMIC AURA LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/30(PB)2021 | | NEED TO IA FILE | 02/08/2021 |
| 2210 | 0710102008152019/13 | MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/307(ND)2019 | | NEED TO FILE SAPERATE | 02/09/2021 |
| 2211 | 710102005742021 | ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2694(ND)2019 | A Mahesh | stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages | 20/01/2021 |
| 2212 | 710102009152021 | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019 | RAKESH KUMAR JAIN | WRONG CASE LINKED please check your case reminder/ 3/5 | 02/02/2021 |
| 2213 | 710102009132021 | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019 | RAKESH KUMAR JAIN | WRONG CASE LINKED PLEASE CHECK REMINDER 3/5 | 02/02/2021 |
| 2214 | 710102010882021 | MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED | Miscellaneous Application (IBC) | Sec 60(2) | COMPANY PETITION IB (IBC)/378(PB)2017 | Fidel Sebastian | Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ Case type wrong | 07/02/2021 |
| 2215 | 710102010872021 | MANIK SINGH VS INDU KUMAR AND ORS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1781(ND)2018 | MALLIKA PARMAR | No index/no pagination/No Stamp, Affidavit/True copy sign missing | 08/02/2021 |
| 2216 | 710102010332021 | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019 | RAKESH KUMAR JAIN | main case number wrong | 05/02/2021 |
| 2217 | 710102010362021 | MARINAINDIA TRAXIM PRIVATE LIMITED VS MARINAINDIA TRAXIM PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/343(PB)2019 | Mohit Seth | stamp paper missing and sign missing | 05/02/2021 |
| 2218 | 710102011072021 | SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019 | RAKESH KUMAR | 47-translate 47-53 not clear page section wrong | 08/02/2021 |
| 2219 | 710102010892021 | ADITI JAIN VS INDU KUMAR AND ORS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1781(ND)2018 | MALLIKA PARMAR | No index/no pagination/No Stamp, Affidavit/True copy sign missing | 08/02/2021 |
| 2220 | 710102010652021 | MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1722(ND)2018 | LOKESH | 10-37 not clear page and sign missing | 06/02/2021 |
| 2221 | 710102010442021 | CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD. | Interlocutory Application (I.B.C) | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3199(ND)2019 | Smriti | section wrong | 05/02/2021 |
| 2222 | 710102010622021 | LIQUIDATOR OF LANCO INFRA TECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/3199(ND)2019 | MISHA | wrong filing, file link from Hyderabad bench | 06/02/2021 |
| 2223 | 710102011092021 | OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3098(ND)2019 | ARUN AGGARWAL | main case number missing | 08/02/2021 |

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|------|---------------------|---|--|---|--|-------------------|--|------------|
| 2224 | 710102113032020 | MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD. | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | ANUBHAV RASTOGI | no main case no. | 09/02/2021 |
| 2225 | 710102001582021 | THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | SUMIT | kindly upload final pdf in proper index with sequence and proper numbering in all pages | 09/02/2021 |
| 2226 | 710102008132021 | EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD | Company Petition (Companies Act) | Rule16(d),NCLT Rules,2016 | | LZAFEER AHMAD B F | Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed | 09/02/2021 |
| 2227 | 710102008422021 | VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Shantanu | Blur page-142 to 170,196,198,215,216,418/etc | 09/02/2021 |
| 2228 | 710102011222021 | OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2413(ND)2019 | Pratik Malik | sign missing and e-stamp paper missing | 09/02/2021 |
| 2229 | 710102011492021 | HARI SINGH VS RESHMA MITTAL | Miscellaneous Application (IBC) | Rule 154 (1) | COMPANY PETITION IB (IBC)/30(PB)2021 | BHARAT | case type wrong | 09/02/2021 |
| 2230 | 710102011372021 | CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD. | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3199(ND)2019 | Smriti | CASE TYPE WRONG | 09/02/2021 |
| 2231 | 710102011692021 | M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1487(ND)2018 | Sai | e-stamp paper missing | 10/02/2021 |
| 2232 | 710102011502021 | HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD | Miscellaneous Application (IBC) | Rule 154 (1) | COMPANY PETITION IB (IBC)/30(PB)2021 | BHARAT | case type wrong | 09/02/2021 |
| 2233 | 710102032312020 | DAPEL INVESTMENTS LLP VS | CA(A) Merger and Amalgamation(Companies Act) | Sec 60-62 LLP Act 2008 | | Prashant Jain | Page missed 72,page not clear 118, | 13/03/2020 |
| 2234 | 710102119042020 | VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | NIRAJ PREET | No vakaltname, kindly link with first motion | 25/12/2020 |
| 2235 | 710102010472021 | PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHREY ASHAT | Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72 | 05/02/2021 |
| 2236 | 710102011082021 | RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | RAJINDER | Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 && True copy Sign miss/Merge into one PDF/Incomplete documents | 08/02/2021 |
| 2237 | 0710102082552020/3 | EAST INDIA UDYOG LIMITED Vs. SPHIL INFRA LTD. | COMPANY PETITION IB (IBC)/966(ND)2020 | IBC Under Sec 9 | | | 50 rupee E STAMP MISSING | 22/01/2021 |
| 2238 | 0710102097082020/3 | FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1013(ND)2020 | IBC Under Sec 9 | | | STAMP MISSING | 05/02/2021 |
| 2239 | 0710102101922020/1 | TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021 | Sec. 230-232, Sec 234 | | | INDEX MISSING | 05/02/2021 |
| 2240 | 0710102107492020/2 | MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN | COMPANY PETITION IB (IBC)/1111(ND)2020 | Section 95(1) | | | NEED TO IA FILE | 05/02/2021 |
| 2241 | 0710102116002020/1 | PJS ENERGY PRIVATE LIMITED Vs. | COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020 | Rule 11 of NCLT,Rule 154, NCLT 2016 | | | 50 RUPEE STAMP MISSING | 05/02/2021 |
| 2242 | 0710102136162019/12 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | COMPANY APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING | 05/02/2021 |
| 2243 | 0710102136162019/13 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | COMPANY APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING | 05/02/2021 |
| 2244 | 0710102136162019/14 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | COMPANY APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING | 05/02/2021 |
| 2245 | 0710102170612019/2 | INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD | COMPANY APPEAL(COMPANIES ACT)/7(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | PAGE 7 NOT CLEAR | 05/02/2021 |
| 2246 | 0710102406072018/11 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | COMPANY PETITION IB (IBC)/449(PB)2018 | IBC under Sec 7 | | | 100 RUPEES STAMP MISSING | 05/02/2021 |
| 2247 | 0710102406072018/12 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | COMPANY PETITION IB (IBC)/449(PB)2018 | IBC under Sec 7 | | | 100 RUPEES STAMP MISSING | 05/02/2021 |
| 2248 | 0710120005102018/9 | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/990(ND)2018 | IBC Under Sec 9 | | | Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.) | 05/02/2021 |

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|------|---------------------|---|--|-------------------------------|--|---|------------|
| 2249 | 071012000902018/10 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | COMPANY PETITION IB (IBC)/1342(ND)2018 | IBC under Sec 7 | | 50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING | 05/02/2021 |
| 2250 | 0710102087232020/6 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | Sec. 241(1) | | PG-99 100 NOT CLEAR | 06/02/2021 |
| 2251 | 0710102103152020/2 | MAXWELL Vs. ASP SEALING PRODUCTS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020 | Rule 11 of NCLT, 2016 | | AFFIDAVIT WITH STAMP MISSING | 06/02/2021 |
| 2252 | 0710102105632020/2 | TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/471(ND)2020 | Sec 252 (3) | | INDEX MISSING | 06/02/2021 |
| 2253 | 0710102116332020/1 | SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1120(PB)2020 | IBC under Sec 7 | | INDEX MISSING | 06/02/2021 |
| 2254 | 0710102129472019/10 | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2485(ND)2019 | IBC Under Sec 9 | | NEED TO FILE SAPERATE WITH INDEX | 06/02/2021 |
| 2255 | 0710102129472019/11 | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2485(ND)2019 | IBC Under Sec 9 | | NEED TO FILE SAPERATE WITH INDEX | 06/02/2021 |
| 2256 | 0710120013612018/2 | HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD. | COMPANY PETITION IB (IBC)/1282(ND)2018 | IBC Under Sec 9 | | IN REJOINER SHOULD BE SIGN EVERY PAGES | 06/02/2021 |
| 2257 | 0710102001502021/1 | KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021 | Sec 60(5) | | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07/02/2021 |
| 2258 | 0710102001752021/1 | RAJIV MUKUL Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021 | Sec 60(5) | | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07/02/2021 |
| 2259 | 0710102001842021/1 | BIPUL VIVEK Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021 | Sec 60(5) | | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07/02/2021 |
| 2260 | 0710102002212021/2 | JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED | TRANSFER PETITION (IBC)/2(PB)2021 | Rule16(d),NCLT Rules,2016 IBC | | page-13 14 15 17 18 23 24 NOT CLEAR | 07/02/2021 |
| 2261 | 0710102003402021/1 | SUNIL GUPTA Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2262 | 0710102003412021/1 | RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2263 | 0710102003442021/1 | MALVIKA SINGH Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2264 | 0710102003452021/1 | PEEYUSH BOHRA Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2265 | 0710102003472021/1 | RATNESH VERMA Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2266 | 0710102003492021/1 | ROSELINE LUKE Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2267 | 0710102003502021/1 | SHAILY NIGAM Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2268 | 0710102005662021/1 | SHARAD SOLANKI Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2269 | 0710102010962020/5 | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020 | Sec. 230-232 - Second Motion | | PAGE-46 47 53 NOT CLEAR | 07/02/2021 |
| 2270 | 0710102114972020/1 | ASHU GUPTA Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021 | Sec 60(5) | | IA not required in written submission | 07/02/2021 |
| 2271 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL | INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021 | Sec 60(5) | | NEED TO IA FILE | 07/02/2021 |
| 2272 | 0710102004652021/1 | NITIN GUPTA Vs. SANDEEP KUMAR BHATT | INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021 | Sec 60(5) | | NEED TO ALL PAGES SIGN | 08/02/2021 |
| 2273 | 0710102073502020/3 | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | Sec 60(5) | | NEED TO EVERY PAGES SIGN | 08/02/2021 |
| 2274 | 0710102080192020/6 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | Sec 252 (3) | | NEED TO ALL PAGES SIGN | 08/02/2021 |
| 2275 | 0710102087232020/7 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | Sec. 241(1) | | PAGE 99 100 NOT CLEAR | 08/02/2021 |

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| 2276 | 0710102100462020/10 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | Sign missing on Both index (Arguments & Judgement) | 08/02/2021 |
| 2277 | 0710102100462020/12 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020 | IBC Under Sec 9 | | Sign missing on Both index (Arguments & Judgement) | 08/02/2021 |
| 2278 | 0710102102612020/2 | NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/153(ND)2020 | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1) | | Wrong Document(application Filed) | 08/02/2021 |
| 2279 | 0710102142742019/3 | HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/174(PB)2020 | IBC under Sec 7 | | UP stamp paper should be of RS. 100/ | 08/02/2021 |
| 2280 | 0710102170962019/5 | DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD. | COMPANY PETITION IB (IBC)/58(ND)2020 | IBC Under Sec 9 | | No index/No memo of Parties/No affidavit | 08/02/2021 |
| 2281 | 0710102172152019/3 | GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/63(ND)2020 | Sec 252 (3) | | Stamp/Affidavit missing | 08/02/2021 |
| 2282 | 0710102411722017/1 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | NEED TO DELETE | 08/02/2021 |
| 2283 | 0710102411722017/2 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | Wrong Doc.(Application,Reply,Rejoinder,Cou nter affidavit,affidavit All are filed with same slash no.) | 08/02/2021 |
| 2284 | 0710102028682018/10 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | | e-stamp missing | 09/02/2021 |
| 2285 | 0710102031402018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED | COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018 | Sec 252 (1) - By Government Body | | Pg-5 not clear | 09/02/2021 |
| 2286 | 0710102077422020/4 | GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. | COMPANY PETITION IB (IBC)/922(ND)2020 | IBC Under Sec 9 | | main case not metion and true copy sign missing | 09/02/2021 |
| 2287 | 0710102090322020/11 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5) | | UP stamp should be of 100/-Rs. | 09/02/2021 |
| 2288 | 0710102105782020/2 | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020 | Rule 11 of NCLT, 2016 | | UP stamp should be of 100/-Rs./Pg- 24,26,27 translation | 09/02/2021 |
| 2289 | 0710102109832020/2 | NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020 | Sub-section (l) of section 230 | | Wrong Doc.(Joint Petition Filed) | 09/02/2021 |
| 2290 | 0710102114232020/1 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear | 09/02/2021 |
| 2291 | 0710102128632019/5 | BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2702(ND)2019 | IBC Under Sec 9 | | Pg-7,22 not clear | 09/02/2021 |
| 2292 | 0710102128662019/3 | MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2666(PB)2019 | IBC Under Sec 9 | | Index Blank | 09/02/2021 |
| 2293 | 0710102135102019/7 | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2759(ND)2019 | IBC under Sec 7 | | UP stamp should be of 100/-Rs./Pg- 27,29,30, Translation/Pg-35 to 44,59,62 not clear | 09/02/2021 |
| 2294 | 0710102139442019/4 | M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED | COMPANY PETITION IB (IBC)/2838(ND)2019 | IBC Under Sec 9 | | e stamp paper missing | 09/02/2021 |
| 2295 | 0710102140412019/9 | NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD. | COMPANY PETITION IB (IBC)/2806(ND)2019 | IBC Under Sec 9 | | No pagination | 09/02/2021 |
| 2296 | 0710102145872019/6 | TARUN KHANNA Vs. DELTRONIX INDIA LIMITED | COMPANY PETITION IB (IBC)/2963(ND)2019 | IBC Under Sec 9 | | need to file IA | 09/02/2021 |
| 2297 | 0710102155912019/4 | PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3185(ND)2019 | IBC under Sec 7 | | online proof of service uploaded | 09/02/2021 |
| 2298 | 0710102163412019/4 | MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/115(ND)2020 | Sec 252 (1) | | counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc | 09/02/2021 |
| 2299 | 0710102170622019/1 | INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD | COMPANY APPEAL(COMPANIES ACT)/13(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | page:20-21 translation eng | 09/02/2021 |
| 2300 | 0710102411722017/4 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | supporting affidavit missed | 09/02/2021 |
| 2301 | 0710102007342019/22 | RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED | COMPANY PETITION IB (IBC)/272(PB)2019 | IBC under Sec 7 | | need to IA file | 10/02/2021 |

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| 2302 | 0710102011972019/5 | M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED | COMPANY PETITION IB (IBC)/1487(ND)2018 | IBC Under Sec 9 | | | | NEED TO IA FILE | 10/02/2021 |
| 2303 | 0710102015702020/3 | HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD. | COMPANY PETITION IB (IBC)/452(ND)2020 | IBC Under Sec 9 | | | | sign missing on rejoinder | 10/02/2021 |
| 2304 | 0710102017432020/1 | NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL | COMPANY APPLICATION(IBC)/1135(ND)2020 | Sec 25(j) | | | | page:14-15, 39 not clear | 10/02/2021 |
| 2305 | 0710102019562020/4 | SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/521(ND)2020 | IBC Under Sec 9 | | | | Index is missing | 10/02/2021 |
| 2306 | 0710102077032020/6 | PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020 | Sec. 230-232 - Second Motion | | | | Index is missing | 10/02/2021 |
| 2307 | 071010208552019/10 | BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD. | COMPANY PETITION IB (IBC)/1189(ND)2019 | IBC Under Sec 9 | | | | page numbering missed on pages and index, reply not sign | 10/02/2021 |
| 2308 | 0710102114322019/6 | ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD. | COMPANY PETITION IB (IBC)/2078(ND)2019 | IBC Under Sec 9 | | | | Reply and rejoinder need to file separately | 10/02/2021 |
| 2309 | 0710102117502020/2 | EUROTAINER S.A. Vs. PANOLI PRODUCTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1141(ND)2020 | IBC Under Sec 9 | | | | page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear | 10/02/2021 |
| 2310 | 0710200001852016/5 | BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/78(ND)2016 | Application under any other provisions | | | | need to file application | 10/02/2021 |
| 2311 | 0710102090982020/3 | ZOOM INN PRIVATE LIMITED Vs. ROC DELHI | COMPANY APPEAL(COMPANIES ACT)/432(ND)2020 | Sec 252 (1) | | | | filed in one pdf, index missing, translation eng, document missed, etc | 11/02/2021 |
| 2312 | 0710102110302020/1 | KG SOMANI Vs. RPM BANQUETS | INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020 | Sec 60(5) | | | | Affidavit is of back date | 14/02/2021 |
| 2313 | 0710102110302020/2 | KG SOMANI Vs. RPM BANQUETS | INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020 | Sec 60(5) | | | | Affidavit is of back date | 14/02/2021 |
| 2314 | 0710200014262017/12 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | COMPANY PETITION IB (IBC)/575(ND)2017 | Sec. 7(7) | | | | Index and pagination is missing | 14/02/2021 |
| 2315 | 710102008152021 | PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD | Company Application(Companies Act) | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/830(ND)2019 | VIBHOOTI MALHOTRA | | section wrong section wrong | 29/01/2021 |
| 2316 | 710102008172021 | PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD | Company Application(Companies Act) | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019 | VIBHOOTI MALHOTRA | | section wrong | 29/01/2021 |
| 2317 | 710102008162021 | INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD | Company Application(Companies Act) | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/831(ND)2019 | VIBHOOTI MALHOTRA | | section wrong | 29/01/2021 |
| 2318 | 710102011892021 | ROHIT SEGHAL VS ANJU KHURANA | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1499(PB)2019 | shivani kadam | | 82-83 not clear page | 11/02/2021 |
| 2319 | 710102012242021 | GITA TALWAR VS SATYA PRAKASH GUPTA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | SAURABH | | stamp paper missing and ib not mention in soft copy | 12/02/2021 |
| 2320 | 710102012132021 | S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/378(PB)2017 | JAYA S | | payment | 11/02/2021 |
| 2321 | 710102012252021 | VIPIN KAPOOR VS SATYA PRAKASH GUPTA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | SAURABH | | e-stamp paper missing and ib number not mention in soft copy | 12/02/2021 |
| 2322 | 710102012922021 | CHANDRAPRAKASH VS SANDEEP MEHNDIRATTA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar | | due payment other section and supporting affidavit missing | 14/02/2021 |
| 2323 | 710102013262021 | DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | Prasouk | | main case not link application blank upload | 15/02/2021 |
| 2324 | 710102000882021 | M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD | Contempt Petition(Companies Act) | Sec 425 | | Shadman Ahmed Siddiqui | | Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit | 06/01/2021 |
| 2325 | 0710102161172019/5 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3458(ND)2019 | IBC Under Sec 9 | | | | Wrong Document(application Filed) | 08/02/2021 |
| 2326 | 0710102411722017/3 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | | | wrongdoc | 09/02/2021 |
| 2327 | 0710102004672020/5 | B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/238(ND)2020 | IBC Under Sec 9 | | | | UP stamp should be of Rs.100/- | 10/02/2021 |
| 2328 | 0710102006532020/4 | VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/419(ND)2020 | IBC Under Sec 9 | | | | E-stamp missing/True copy sign && service also | 10/02/2021 |
| 2329 | 0710102018302020/1 | SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD | COMPANY APPLICATION(IBC)/1195(PB)2020 | Rule 11 of NCLT, 2016 | | | | Wrong Docs. (IA uploaded) | 10/02/2021 |
| 2330 | 0710102077862020/9 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | COMPANY PETITION IB (IBC)/925(PB)2020 | IBC under Sec 7 | | | | e-Stamp missing | 10/02/2021 |

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| 2331 | 0710102087492020/1 | TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/21(ND)2021 | Sec 252 (3) | | | Pg-14 translation/Pg-17 to 21 not clear | 10/02/2021 |
| 2332 | 0710102092132020/2 | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/998(ND)2020 | IBC Under Sec 9 | | | Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages | 10/02/2021 |
| 2333 | 0710102107412020/1 | JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020 | Sec 60(5) | | | Wrong Docs.(IBC U/s-9 petition Uploaded) | 10/02/2021 |
| 2334 | 0710102114302019/6 | RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD | COMPANY PETITION IB (IBC)/2079(ND)2019 | IBC Under Sec 9 | | | NEED TO SAPERATE FILLING | 10/02/2021 |
| 2335 | 0710102117502020/1 | EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1141(ND)2020 | IBC Under Sec 9 | | | 40 41-43 45 48 65 77 NOT CLEAR | 10/02/2021 |
| 2336 | 0710102411722017/6 | MIS MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/437(PB)2017 | IBC Under Sec 9 | | | Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.) | 10/02/2021 |
| 2337 | 0710102061532019/2 | INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD. | COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019 | Rule 11 of NCLT | | | NEED TO SAPERATE FILLING | 11/02/2021 |
| 2338 | 0710102004832020/2 | ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD | COMPANY PETITION IB (IBC)/258(ND)2020 | IBC Under Sec 9 | | | No Index/no Pagination | 12/02/2021 |
| 2339 | 0710102026682020/1 | VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD. | COMPANY PETITION IB (IBC)/674(ND)2020 | IBC Under Sec 9 | | | Remove Extra files or file it seprately | 13/02/2021 |
| 2340 | 0710102082142020/4 | KRISHNA VRIND JAIN Vs. WORKSPACE CONSULTING PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020 | Application under any other provisions- IBC | | | Affidavit is of back date | 13/02/2021 |
| 2341 | 0710102104312020/4 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020 | Sec 252 (3) | | | Supporting affidavit is missing | 13/02/2021 |
| 2342 | 0710102138742019/3 | SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2745(ND)2019 | IBC Under Sec 9 | | | E stamp date is wrong | 13/02/2021 |
| 2343 | 0710102165882019/5 | WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNICRAFT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/3455(ND)2019 | IBC Under Sec 9 | | | pg no. 23-33 are not clear | 13/02/2021 |
| 2344 | 0710102167372019/2 | J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD. | COMPANY PETITION IB (IBC)/94(ND)2020 | IBC Under Sec 9 | | | E stamp is missing | 13/02/2021 |
| 2345 | 0710102113982019/7 | SURESH YADAV Vs. S P CONTRACTS PVT. LTD. | COMPANY PETITION IB (IBC)/2004(ND)2019 | IBC Under Sec 9 | | | Proof of Service | 15/02/2021 |
| 2346 | 0710102114232020/2 | WINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | Wrong Docs.(Application Uploaded) | 15/02/2021 |
| 2347 | 0710102145002019/2 | PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2917(ND)2019 | IBC Under Sec 9 | | | No Index/no Pagination/No stamp, affidavit | 15/02/2021 |
| 2348 | 0710102413022017/4 | AJAY FINCAP CONSULTANTS PVT LTD Vs. MIS DYNAMIC SHELLS INDIA PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017 | Sub-section (I) of section 230,Application under any other provisions | | | Wrong Docs.(Merger petition Uploaded) | 15/02/2021 |
| 2349 | 0710200400582012/2 | PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD | COMPANY PETITION (COMPANIES ACT)/58(ND)2012 | Application under any other provisions | | | Wrong Docs.(petition Uploaded) | 15/02/2021 |
| 2350 | 0710200424652018/2 | DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD. | COMPANY PETITION (COMPANIES ACT)/141(ND)2018 | Sec. 241(1),Sec. 242(4) | | | STAMP AND SUPPORTING AFFIDAVIT MISSING | 15/02/2021 |
| 2351 | 710102007892021 | WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD | Company Petition (Companies Act) | Application under any other provisions | | Ananda Gomathy | Wrong section & ; ; ; ; ; wrong case type select | |
| 2352 | 710102007652021 | KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SHREY ASHAT | index title, estamp paper misseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear | |
| 2353 | 710102013282021 | JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) - By Government Body | | ANJALI SHARMA | 113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee | |
| 2354 | 0710102061182019/16 | SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED | COMPANY PETITION IB (IBC)/777(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 13/01/2021 |
| 2355 | 0710102089332019/8 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD | COMPANY PETITION IB (IBC)/1265(ND)2019 | IBC Under Sec 9 | | | NEED TO IA FILE | 02/11/2021 |
| 2356 | 0710102093512020/2 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020 | Sec 43(1) r/w Sec 44 (1) | | | Wrong Proof of Service | 15/02/2021 |
| 2357 | 0710102448572018/17 | STATE BANK OF INDIA Vs. MIS ADVANCE SURFACTANTS INDIA LIMITED | COMPANY PETITION IB (IBC)/922(PB)2018 | IBC under Sec 7 | | | Need to file as IA | 15/02/2021 |

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|------|---------------------|---|--|--|----------------------|--|---|------------|
| 2358 | 0710200410432018/5 | M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD. | COMPANY PETITION IB (IBC)/774(ND)2018 | IBC Under Sec 9 | | | Wrong Document(Application uploaded) | 15/02/2021 |
| 2359 | 0710102006792021/1 | SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED | COMPANY PETITION (COMPANIES ACT)/29(ND)2021 | Sec. 241(1),Sec. 242(4) | | | DOCUMENT Not Upload | 16/02/2021 |
| 2360 | 0710102011782021/1 | AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL | INTERLOCUTORY APPLICATION (I.B.C)/817(I)2021 | Sec 60(5) | | | WRONG E FILE | 16/02/2021 |
| 2361 | 0710102096832020/2 | KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD. | COMPANY PETITION IB (IBC)/16(ND)2021 | IBC Under Sec 9 | | | ONLY PROOF OF SERVICE UPLOAD | 02/11/2021 |
| 2362 | 0710200431502018/11 | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD. | COMPANY PETITION IB (IBC)/1022(ND)2018 | IBC under Sec 7 | | | pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation | 16/02/2021 |
| 2363 | 0710102007082021/1 | FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD. | COMPANY PETITION IB (IBC)/77(ND)2021 | IBC Under Sec 9 | | | E stamp paper is missing | 17/02/2021 |
| 2364 | 0710102035322020/3 | MIS R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD. | COMPANY PETITION IB (IBC)/838(ND)2020 | IBC Under Sec 9 | | | Remove extra files or file it separately | 17/02/2021 |
| 2365 | 0710102104552020/1 | NILESH SHARMA Vs. PRAMOD GOEL | INTERLOCUTORY APPLICATION (I.B.C)/255(ND)2021 | Sec 25(j) | | | Sign missing on reply | 17/02/2021 |
| 2366 | 0710102108762019/10 | SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/118(ND)2019 | Sec. 59,Sec. 241(1),Sec. 242(4) | | | Sign missing on every page of written submission | 17/02/2021 |
| 2367 | 0710200400582012/8 | PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD | COMPANY PETITION (COMPANIES ACT)/58(ND)2012 | Application under any other provisions | | | Wrong pagination after page number 15 | 17/02/2021 |
| 2368 | 710102004002021 | M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD | Interlocutory Application (I.B.C) | Sec 60(5) | kundanlatwal | | DOCUMENT Not Upload | 15/01/2021 |
| 2369 | 710102006872021 | RAJNATH SINGH VS VIVEK RAHEJA | Company Appeal (IBC) | Sec 42 | Shivank Pratap Singh | | Pagination not done from page no-104 to 115/Cut Line page no- 123,124/Vakalatnama | 25/01/2021 |
| 2370 | 710102006512021 | SANJAY GUPTA VS VIVEK RAHEJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | Sanjay Gupta | | DOCUMENT Not Upload | 22/01/2021 |
| 2371 | 710102013242021 | DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | Prasouk | | document not showing blank page | 15/02/2021 |
| 2372 | 710102013462021 | NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | Naresh Kumar Bansal | | sign missing | 15/02/2021 |
| 2373 | 710102013722021 | DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS. | Interlocutory Application (I.B.C) | Sec 60(5) | Ritesh Khare | | section not mention in soft copy and 42 page -translate page43,88-93 not clear page | 16/02/2021 |
| 2374 | 710102013802021 | M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | Kumar Anurag | | sign missing | 16/02/2021 |
| 2375 | 0710102003512019/2 | COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED | COMPANY PETITION IB (IBC)/140(ND)2019 | IBC under Sec 7 | | | supporting affidavit with 10rs stamp paper missed | 22/01/2021 |
| 2376 | 0710102078392020/2 | OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020 | Sub-section (I) of section 230 | | | NEED TO IA FILE | 11/02/2021 |
| 2377 | 0710102105992020/1 | ASAS TEC PRIVATE LIMITED Vs. MIS ABW INFRASTRUCTURE LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020 | Sec. 230-232 - Second Motion | | | NEED TO APPLICATION FILE | 11/02/2021 |
| 2378 | 0710102113072019/5 | AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1976(ND)2019 | IBC Under Sec 9 | | | Index is missing | 16/02/2021 |
| 2379 | 0710102113072019/6 | AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1976(ND)2019 | IBC Under Sec 9 | | | Sign missing on every page of written submission | 16/02/2021 |
| 2380 | 0710102114702020/1 | M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD. | COMPANY PETITION IB (IBC)/1103(ND)2020 | IBC under Sec 7 | | | E stamp paper is missing | 16/02/2021 |
| 2381 | 0710102116742020/1 | KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/18(ND)2021 | IBC under Sec 7 | | | E stamp paper is missing | 16/02/2021 |
| 2382 | 0710102116762020/2 | MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/515(ND)2020 | Sec 252 (1) | | | E stamp paper is missing | 16/02/2021 |
| 2383 | 0710102136162019/16 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | COMPANY APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | Supporting affidavit with E stamp paper | 16/02/2021 |
| 2384 | 0710102136162019/17 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | COMPANY APPLICATION(IBC)/1342(ND)2019 | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | Index is missing | 16/02/2021 |
| 2385 | 0710102133062019/6 | SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/722(ND)2019 | Sec 252 (3) | | | wrong document(Kindly upload all document separately | 25/01/2021 |
| 2386 | 0710102077662020/1 | RADHE CONSTRUCTION Vs. SPML INFRA LIMITED | COMPANY PETITION IB (IBC)/1019(ND)2020 | IBC Under Sec 9 | | | Notary date not show | 10/02/2021 |

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|------|---------------------|--|--|---|--|--|--|------------|
| 2387 | 071010272232018/16 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1665(PB)2018 | IBC under Sec 7 | | | NEED TO ALL PAGES SIGN | 11/02/2021 |
| 2388 | 0710200410172018/25 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9 | | | NEED TO IA FILE | 11/02/2021 |
| 2389 | 0710200410572018/4 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)/27 | IBC Under Sec 9 | | | DOCUMENT NOT IN NUMBERING | 12/02/2021 |
| 2390 | 0710102151922019/5 | VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/153 | IBC Under Sec 9 | | | pg no 22 is not clear and pg no 38 is missing | 16/02/2021 |
| 2391 | 0710102164162019/1 | INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019 | Sec 252 (1),Sec 252 (3) - By Government Body | | | Pg. no. 13-14 are not clear | 16/02/2021 |
| 2392 | 0710102113722019/4 | MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2081(ND)2019 | IBC under Sec 7 | | | numbering missed in document and blank pages removed | 11/02/2021 |
| 2393 | 0710102113962020/1 | M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020 | Application under any other provisions- IBC | | | If volume index missed 202-208 not clear | 11/02/2021 |
| 2394 | 0710102121812019/15 | RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2270(ND)2019 | IBC under Sec 7 | | | Kindly application file to separately with fee and mentioned rule | 11/02/2021 |
| 2395 | 0710102128602019/7 | RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2697(ND)2019 | IBC Under Sec 9 | | | 10rs stamp paper missed advance service missed | 11/02/2021 |
| 2396 | 0710102142562019/2 | O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD. | COMPANY PETITION IB (IBC)/2908(ND)2019 | IBC under Sec 7 | | | stamp paper and affidavit missed | 11/02/2021 |
| 2397 | 0710102164582019/1 | INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD | COMPANY PETITION (COMPANIES ACT)/1001(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | Roc service missed | 11/02/2021 |
| 2398 | 0710102003422020/4 | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020 | Sec 252 (3) | | | kindly application filed separately with fee | 12/02/2021 |
| 2399 | 0710102028682018/11 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | | | 26 page not clear 44 page missed | 12/02/2021 |
| 2400 | 0710102157272019/2 | GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED | COMPANY PETITION IB (IBC)/3253(ND)2019 | IBC Under Sec 9 | | | No index | 12/02/2021 |
| 2401 | 0710102158172019/5 | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED | COMPANY PETITION IB (IBC)/3386(ND)2019 | IBC under Sec 7 | | | No index | 12/02/2021 |
| 2402 | 0710102169212019/1 | DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD) | COMPANY APPEAL(COMPANIES ACT)/78(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | Page no 9 missed | 12/02/2021 |
| 2403 | 0710120004642018/13 | SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD | COMPANY PETITION IB (IBC)/1018(ND)2018 | IBC under Sec 7 | | | Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service | 12/02/2021 |
| 2404 | 0710200410572018/7 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)/271(ND)2018 | IBC Under Sec 9 | | | NEED TO ALL PAGES SIGN | 12/02/2021 |
| 2405 | 0710102000822021/1 | ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021 | Sec. 230-232 - Second Motion | | | ONLY PROOF OF SERVICE UPLOAD | 15/02/2021 |
| 2406 | 0710102028682018/12 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | | | NEED TO UPLOAD IN ONE PDF | 15/02/2021 |
| 2407 | 0710102028682018/13 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)/1718(PB)2018 | IBC under Sec 7 | | | NEED TO UPLOAD IN ONE PDF | 15/02/2021 |
| 2408 | 0710102029292020/2 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR | COMPANY PETITION IB (IBC)/722(ND)2020 | Section 95(1) | | | NEED TO IA FILE | 15/02/2021 |
| 2409 | 0710102030162020/1 | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2(ND)2021 | IBC Under Sec 9 | | | NEED TO IA FILE | 15/02/2021 |
| 2410 | 0710102073662020/1 | HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/12(ND)2021 | Sec. 241(1),Sec. 242(4) | | | 50 RUPEE E STAMP MISSING | 15/02/2021 |
| 2411 | 0710102077272020/6 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | Application under any other provisions- IBC | | | PAGE-11-15 17 23 32 56-59 NOT CLEAR | 15/02/2021 |
| 2412 | 0710102077272020/7 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | Application under any other provisions- IBC | | | PAGE-17 23 32 56-59 NOT CLEAR | 15/02/2021 |
| 2413 | 0710102096832020/1 | KRISHAN PAL Vs. S.D. ENGINEERSTECH PVT. LTD. | COMPANY PETITION IB (IBC)/16(ND)2021 | IBC Under Sec 9 | | | ONLY PROOF OF SERVICE UPLOADED | 15/02/2021 |
| 2414 | 0710102101312020/4 | FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1055(ND)2020 | IBC Under Sec 9 | | | 50 RUPEE STAMP MISSING | 15/02/2021 |
| 2415 | 0710102105662020/1 | PANKAJ SABHARWAL & ORS Vs. SUPRETECH LIMITED | COMPANY PETITION IB (IBC)/1090(ND)2020 | IBC under Sec 7 | | | PAGE-4 5 6 NOT CLEAR | 15/02/2021 |

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| 2416 | 0710102105662020/2 | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED | COMPANY PETITION IB (IBC)/1090(ND)2020 | IBC under Sec 7 | | | STAMP MISSING | 15/02/2021 |
| 2417 | 0710102111102020/1 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | affidavit on back date | 16/02/2021 |
| 2418 | 0710102111102020/3 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | vaffidavit on back date | 16/02/2021 |
| 2419 | 0710102111102020/4 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | affidavit on back date | 16/02/2021 |
| 2420 | 0710102134752019/6 | M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2677(ND)2019 | IBC Under Sec 9 | | | wrong document upload(sec-9 + written submission) | 16/02/2021 |
| 2421 | 0710102006682021/1 | MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/821(J)2021 | Sec 12(2) | | | need to file IA | 17/02/2021 |
| 2422 | 0710102016862020/4 | G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/529(PB)2020 | IBC under Sec 7 | | | estamp paper missed | 17/02/2021 |
| 2423 | 0710102017362020/2 | DEEPAK SOLANKI Vs. FIITJEE LIMITED | COMPANY PETITION IB (IBC)/554(ND)2020 | IBC Under Sec 9 | | | page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284 | 17/02/2021 |
| 2424 | 0710102073662020/2 | HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/12(ND)2021 | Sec. 241(1),Sec. 242(4) | | | page numbering missed, true copy sign missed, etc | 17/02/2021 |
| 2425 | 0710102093562020/1 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020 | Application under any other provisions- IBC | | | need to IA filled | 17/02/2021 |
| 2426 | 0710102102572020/2 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD | INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020 | Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1) | | | e-stamp paper missed and affidavit not verified | 17/02/2021 |
| 2427 | 0710102112722020/2 | HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED | COMPANY PETITION IB (IBC)/1087(ND)2020 | IBC Under Sec 9 | | | DOCUMENT Not Upload | 17/02/2021 |
| 2428 | 0710102114492020/1 | LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020 | Sec 60(5) | | | affidavit not notary | 17/02/2021 |
| 2429 | 0710102117622020/2 | VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED | COMPANY PETITION IB (IBC)/89(ND)2021 | IBC under Sec 7 | | | supporting affidavit missed | 17/02/2021 |
| 2430 | 0710102152262019/7 | MANISH GUPTA Vs. FIITJEE LIMITED | COMPANY PETITION IB (IBC)/3230(ND)2019 | IBC Under Sec 9 | | | page:177, 180-183, 185-188 | 17/02/2021 |
| 2431 | 0710102406072018/11 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | COMPANY PETITION IB (IBC)/449(PB)2018 | IBC under Sec 7 | | | affidavit on 100 rs and affidavit on back date | 17/02/2021 |
| 2432 | 710102033832020 | NAVNEET KUMAR GUPTA VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1038(PB)2018 | Navneet | Volume wise index is Compulsory | 17/03/2020 |
| 2433 | 710102027362020 | CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD | Interlocutory Application (I.B.C) | Section 42 - Submitted by Government Body | | Canbank Factors Limited | Wrong Document(Affidavit filed) and main case not linked | 02/03/2020 |
| 2434 | 710102009282021 | JITENDER AHUJA VS ARCH CONCEPT PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/133(ND)2020 | Sandeep Bajaj | Old Document Not Delete | 02/02/2021 |
| 2435 | 710102010212021 | M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1175(ND)2019 | NITIN MEHTA | sign missing and stamp paper missing case type wrong | 05/02/2021 |
| 2436 | 710102012522021 | MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/845(ND)2018 | Mahavir Parshad Jain | e-stamp paper missing please document upload | 11/02/2021 |
| 2437 | 710102012522021 | ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/578(ND)2019 | Ankush Soni | affidavit back date | 12/02/2021 |
| 2438 | 710102013642021 | PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1526(PB)2018 | kundanlatwal | section not mention in soft copy | 16/02/2021 |
| 2439 | 710102013952021 | INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA | Company Application(Companies Act) | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/26(ND)2021 | Anant Ram Mishra | sign missing and stamp paper missing section wrong | 17/02/2021 |
| 2440 | 710102007252020 | SANWARIA BARTER PRIVATE LIMITED VS | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | VIDEH VAISH | Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nct certified order copy missed, vakaltnama missed | 15/01/2020 |
| 2441 | 710102013942021 | AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4 | Company Petition (Companies Act) | Sec 241 (2) | | Mr. Suhas Jalinder Shinde | fees missed, document missed , no petition uploaded | 17/02/2021 |

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| 2442 | 710102014122021 | BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE | Company Petition IB (IBC) | IBC under Sec 7 | | Nishant | Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538 | 17/02/2021 |
| 2443 | 0710102006742019/14 | SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)252(ND)2019 | IBC Under Sec 9 | | | NEED TO SAPERATE FILLING | 16/02/2021 |
| 2444 | 0710102077172020/2 | SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD | COMPANY PETITION IB (IBC)913(ND)2020 | IBC under Sec 7 | | | page:222-293, 355 | 16/02/2021 |
| 2445 | 0710102080192020/7 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)292(ND)2020 | Sec 252 (3) | | | affidavit on 100 each | 16/02/2021 |
| 2446 | 0710102086362019/5 | AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD | COMPANY PETITION IB (IBC)1205(ND)2019 | IBC Under Sec 9 | | | advocate welfare and court fee missed | 16/02/2021 |
| 2447 | 0710102088442020/2 | SUMIT BANSAL Vs. MOHINDER JAIN | INTERLOCUTORY APPLICATION (I.B.C)389(ND)2020 | ---Sec 66(1) | | | estamp paper missed | 16/02/2021 |
| 2448 | 0710102096852020/1 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)4386(ND)2020 | 22(3)a | | | need to File IA | 16/02/2021 |
| 2449 | 0710102107402020/1 | JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)5034(ND)2020 | Sec 60(5) | | | wrong file | 16/02/2021 |
| 2450 | 0710102107402020/2 | JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)5034(ND)2020 | Sec 60(5) | | | need to file fresh(ibc 9) | 16/02/2021 |
| 2451 | 0710102107412020/2 | JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)5024(ND)2020 | Sec 60(5) | | | need to file fresh(ibc 9) | 16/02/2021 |
| 2452 | 0710102004772021/1 | KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA | INTERLOCUTORY APPLICATION (I.B.C)298(PB)2021 | Sec 60(5) | | | NEED TO IA FILE | 17/02/2021 |
| 2453 | 0710102080922020/3 | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED | COMPANY PETITION IB (IBC)1071(ND)2020 | IBC Under Sec 9 | | | NEED TO SIGN ALL PAGES | 02/12/2021 |
| 2454 | 0710102092152020/1 | MR. HARISH TANEJA Vs. MR. ASHWANI ARYA | INTERLOCUTORY APPLICATION (I.B.C)4187(ND)2020 | Sec 43(1) r/w Sec 44 (1) | | | STAMP MISSING | 02/12/2021 |
| 2455 | 0710102078022019/7 | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED | COMPANY PETITION IB (IBC)976(ND)2019 | IBC under Sec 7 | | | NEED TO FILE SAPERATE | 02/09/2021 |
| 2456 | 0710102113782019/7 | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)2083(ND)2019 | IBC under Sec 7 | | | 50 STAMP MISSING | 02/12/2021 |
| 2457 | 0710102116522020/1 | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)9(ND)2021 | Sec. 230-232 - Second Motion | | | NEED TO IA FILE | 02/12/2021 |
| 2458 | 0710102123842019/4 | RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD | COMPANY PETITION IB (IBC)2818(ND)2019 | IBC Under Sec 9 | | | nf | 02/12/2021 |
| 2459 | 710102141192019 | NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT I LTD | COMPANY PETITION IB (IBC)25(ND)2020 | IBC Under Sec 9 | | | NEED TO IA FILE | 02/12/2021 |
| 2460 | 0710200410572018/6 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | COMPANY PETITION IB (IBC)271(ND)2018 | IBC Under Sec 9 | | | NEED TO ONE TIME UPLOAD | 02/12/2021 |
| 2461 | 0710102024902020/3 | PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED | COMPANY PETITION IB (IBC)759(ND)2020 | IBC Under Sec 9 | | | 50 RUPEE STAMP MISSING | 16/02/2021 |
| 2462 | 0710102028682018/15 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | COMPANY PETITION IB (IBC)1718(PB)2018 | IBC under Sec 7 | | | 11-19 NEED TO TRANSLATE | 16/02/2021 |
| 2463 | 0710102072872020/3 | M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD | COMPANY PETITION IB (IBC)906(ND)2020 | ---- | | | Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed | 18/02/2021 |
| 2464 | 0710102079252020/1 | IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)3296(ND)2020 | Rule 11 of NCLT, 2016 | | | Page no. 18-19 translation | 18/02/2021 |
| 2465 | 0710102035132020/7 | AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED | COMPANY PETITION IB (IBC)920(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING | 16/02/2021 |
| 2466 | 0710102035132020/8 | AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED | COMPANY PETITION IB (IBC)920(ND)2020 | IBC Under Sec 9 | | | INDEX MISSING AND NEED TO UPLOAD ONE TIME | 16/02/2021 |
| 2467 | 0710102061292019/6 | M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD. | COMPANY PETITION IB (IBC)930(ND)2019 | IBC Under Sec 9 | | | NEED TO ALL PAGES SIGN | 16/02/2021 |
| 2468 | 0710102000532021/1 | SYED HASAN KAZIM Vs. NILESH SHARMA | INTERLOCUTORY APPLICATION (I.B.C)349(ND)2021 | Rule 11 of NCLT, 2016 | | | Index and affidavit is missing | 18/02/2021 |
| 2469 | 0710102000532021/2 | SYED HASAN KAZIM Vs. NILESH SHARMA | INTERLOCUTORY APPLICATION (I.B.C)349(ND)2021 | Rule 11 of NCLT, 2016 | | | Index and affidavit is missing | 18/02/2021 |

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|------|---------------------|--|---|---|---|----------------------|--|------------|
| 2470 | 0710102001332020/9 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | Sec 252 (3) | | | Index missing | 18/02/2021 |
| 2471 | 0710102003022021/3 | SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/17(ND)2021 | Sec. 242(4),Sec. 241(1) | | | NEED TO SIGN ALL PAGES | 18/02/2021 |
| 2472 | 0710102004652021/3 | NITIN GUPTA Vs. SANDEEP KUMAR BHATT | INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021 | Sec 60(5) | | | Pagination from pg no. 33-36, 39-41 are missing | 18/02/2021 |
| 2473 | 0710102019562020/3 | SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/521(ND)2020 | IBC Under Sec 9 | | | Affidavit is of back date | 18/02/2021 |
| 2474 | 0710102062722020/6 | PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020 | Sec. 230-232, Sec 234 | | | E stamp is missing | 18/02/2021 |
| 2475 | 0710102084922019/14 | KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED | COMPANY PETITION IB (IBC)/1191(ND)2019 | IBC Under Sec 9 | | | VOLUME 1 UPLOADED ONLY | 18/02/2021 |
| 2476 | 0710102108912020/1 | PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/5(PB)2021 | Sec. 241(1),Sec. 242(4) | | | Index is missing | 18/02/2021 |
| 2477 | 0710102135102019/8 | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2759(ND)2019 | IBC under Sec 7 | | | pg no. 8,26,27,29-30 translation, double pagination is not allowed | 18/02/2021 |
| 2478 | 0710102166592019/4 | UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED | COMPANY PETITION (COMPANIES ACT)/30(ND)2020 | Sec. 271-273 | | | E stamp paper is missing | 18/02/2021 |
| 2479 | 0710102150872019/3 | RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA | COMPANY PETITION (COMPANIES ACT)/168(ND)2019 | Sec. 140(5) | | | Index and affidavit is missing | 19/02/2021 |
| 2480 | 0710102150872019/4 | RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA | COMPANY PETITION (COMPANIES ACT)/168(ND)2019 | Sec. 140(5) | | | pg .no. 8 is missing | 19/02/2021 |
| 2481 | 0710102169272019/1 | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/70(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | Pg no. 4 is not clear | 19/02/2021 |
| 2482 | 0710102171382019/6 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD) | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | | | Merge in one pdf | 19/02/2021 |
| 2483 | 710102011962021 | OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | DHRITIMAN | kindly link with first motion, file condonation delay application in 2nd motion | 11/02/2021 |
| 2484 | 710102014472021 | M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI | Company Petition (Companies Act) | Sec 252 (1) | | S N PANDEY | case type wrong,52-53 page not clear true copy missed | 18/02/2021 |
| 2485 | 710102014492021 | JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT & MACHINERIES PVT. LTD | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/405(ND)2020 | | sign missing stamp paper missing | 18/02/2021 |
| 2486 | 710102001332020 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | INDEX MISSING | 19/02/2021 |
| 2487 | 710102103662020 | RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED | | Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016 | | SHITAL KHATRI | DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5 | 30/10/2020 |
| 2488 | 710102008852021 | SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD. | | Rule 11 of NCLT, 2016 | | ISHA BHALLA | case type wrong | 01/02/2021 |
| 2489 | 710102012002021 | MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD | | Application under any other provisions- IBC | | Mahavir Parshad Jain | e-stamp paper missing please document upload reminder 4/5 | 11/02/2021 |
| 2490 | 710102012752021 | A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE | | Rule 11 of NCLT | | Sanjay | MAIN CASE NOT LINK | 14/02/2021 |
| 2491 | 710102013532021 | OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD. | | Application under any other provisions- IBC | | Bhushan M Oza | Wrong case type/ PG- 7 to 11,13not clear remindr 3/5 | 16/02/2021 |
| 2492 | 710102013542021 | OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD. | | Application under any other provisions- IBC | | Bhushan M Oza | Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5 | 16/02/2021 |
| 2493 | 710102015212021 | METAL TECH CORPORATION VS AVL INDIA PVT. LTD. | | Application under any other provisions- IBC | | MADHAV DADHICH | Proof of Service missing | 21/02/2021 |
| 2494 | 0710102001962019/13 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | need to ia file | 20/04/2020 |
| 2495 | 0710102001962019/15 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | NEED TO IA FILE | 23/07/2020 |

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| 2496 | 0710102001962019/16 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | NEED TO IA FILE | 22/10/2020 |
| 2497 | 0710102105782020/3 | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020 | | NEED TO SIGN ALL PAGES | 18/02/2021 |
| 2498 | 0710102107282019/6 | SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1816(ND)2019 | | STAMP MISSING | 18/02/2021 |
| 2499 | 0710102168622019/6 | INDSAO INTRATECH Vs. MARS BUILDSMART PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/251(ND)2020 | | Pg. no. 14-23 are not clear | 18/02/2021 |
| 2500 | 0710102171382019/3 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMM PVT. LTD) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020 | | all files merge into one pdf, pdf need to divide into another volume after pg no. 200 | 18/02/2021 |
| 2501 | 0710102171382019/4 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMM PVT. LTD) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020 | | all files merge into one pdf, pdf need to divide into another volume after pg no. 200 | 18/02/2021 |
| 2502 | 0710102171382019/5 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMM PVT. LTD) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020 | | all files merge into one pdf, pdf need to divide into another volume after pg no. 200 | 18/02/2021 |
| 2503 | 710102001332020 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | INDEX MISSING | 19/02/2021 |
| 2504 | 0710102001332020/8 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | PETITION ALLREADY | 19/02/2021 |
| 2505 | 0710102013402020/1 | MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES | | ---- | COMPANY APPEAL(COMPANIES ACT)/491(ND)2020 | | INDEX MISSING | 19/02/2021 |
| 2506 | 0710102068222020/1 | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI | | IBC Section 59 | COMPANY PETITION IB (IBC)/904(ND)2020 | | DOCUMENT NOT IN PROPER INDEX MISSING | 19/02/2021 |
| 2507 | 0710102115282020/1 | EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/38(ND)2021 | | Remove extra files or file it separately | 19/02/2021 |
| 2508 | 0710102116522020/2 | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021 | | Remove extra files or file it separately | 19/02/2021 |
| 2509 | 0710102118912020/1 | SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/536(ND)2020 | | supporting affidavit is missing | 19/02/2021 |
| 2510 | 0710102165752019/7 | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/93(ND)2020 | | NEED TO IA FILE | 19/02/2021 |
| 2511 | 0710102165752019/8 | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/93(ND)2020 | | NEED TO IA FILE | 19/02/2021 |
| 2512 | 0710102119992019/14 | KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2322(ND)2019 | | NEED TO IA FILE | 18/02/2021 |
| 2513 | 0710102020662020/1 | UMESH GARG Vs. ORIENTAL BANK OF COMMERCE | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1380(PB)2020 | | NEED TO IA FILE | 19/02/2021 |
| 2514 | 0710102025202020/2 | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020 | | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |
| 2515 | 0710102025202020/3 | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020 | | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |
| 2516 | 0710102025202020/4 | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020 | | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |
| 2517 | 0710102027622020/1 | CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M.VINYLE PVT. LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/703(ND)2020 | | PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE | 19/02/2021 |
| 2518 | 0710102029102020/3 | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/762(ND)2020 | | STAMP RUPEE SHOULD BE RUPEE 50 | 19/02/2021 |
| 2519 | 0710102083932019/18 | M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1373(ND)2019 | | NEED TO SIGN ALL PAGES | 19/02/2021 |
| 2520 | 0710102083932019/19 | M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1373(ND)2019 | | NEED TO SIGN ALL PAGES | 19/02/2021 |
| 2521 | 0710102096432020/1 | SADEEP CHANDNA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4369(12)2020 | | STAMP RUPEE 50 | 19/02/2021 |
| 2522 | 0710102106872020/1 | IHC SHOPS OWNERS ASSOCIATION Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020 | | AFFIDAVIT MISSING | 19/02/2021 |

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| 2523 | 0710102108532020/2 | Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020 | | NEED TO IA FILE | 19/02/2021 |
| 2524 | 0710102108532020/3 | Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020 | | NOTARY MISSING | 19/02/2021 |
| 2525 | 0710102116192020/1 | ASHOK KRIPLANI Vs. ICICI BANK | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021 | | 50 RUPEE E STAMP MISSING | 19/02/2021 |
| 2526 | 0710102118332020/1 | SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED | | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/22(ND)2021 | | INDEX MISSING | 19/02/2021 |
| 2527 | 0710102171592019/4 | HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED | | Sec. 230-232 - Second Motion | COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020 | | SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately | 19/02/2021 |
| 2528 | 0710102011832021/1 | AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021 | | 100 RUPEE STAMP MISSING | 20/02/2021 |
| 2529 | 0710102014512021/1 | CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/962(j)2021 | | DOCUMENT NOT IN PROPER INDEX MISSING | 20/02/2021 |
| 2530 | 0710102065582020/5 | KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020 | | pg-8 not clear,stamp paper of Rs50 | 22/02/2021 |
| 2531 | 0710102087232020/8 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | | Merged into one pdf | 22/02/2021 |
| 2532 | 0710102153972019/9 | NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3428(ND)2019 | | Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct | 22/02/2021 |
| 2533 | 0710102172522019/5 | MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/131(ND)2020 | | Supporting affidavit and stamp paper missed | 22/02/2021 |
| 2534 | 0710102401342016/39 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2535 | 0710102401342016/40 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2536 | 0710102401342016/41 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2537 | 0710102401342016/42 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2538 | 0710102401342016/43 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2539 | 0710102401342016/44 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2540 | 0710102401342016/45 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2541 | 0710102401342016/46 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2542 | 0710102401342016/47 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2543 | 0710102401342016/48 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2544 | 0710102401342016/49 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2545 | 0710102401342016/50 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 | | Stamp paper of Rs100 | 22/02/2021 |
| 2546 | 071020000062017/19 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/495(ND)2017 | | Index missed | 22/02/2021 |
| 2547 | 0710200412522017/21 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | Page numbering missed in index | 22/02/2021 |
| 2548 | 710102009262021 | PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED | Company Application(Companies Act) | Application under any other provisions | | Prince Kumar | Dont refile your new file same filed in new diary no | 02/02/2021 |
| 2549 | 710102014002021 | NARINDER SINGH AZAD VS BANK OF BARODA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/793(ND)2020 | Om Pal | section wrong please choose sec 60-5 and you can write as read with sec 98 | 17/02/2021 |
| 2550 | 710102014202021 | SATYA PRAKASH VS ARVIND GARG | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/2422(ND)2019 | SATYA | stamp paper missing | 18/02/2021 |
| 2551 | 710102014582021 | ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/276(ND)2020 | DEPAISH | 10-11 not clear page and section n wrong | 19/02/2021 |
| 2552 | 710102015352021 | UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/596(ND)2020 | Gaurav | , memo of parties missed | 22/02/2021 |
| 2553 | 710102014632021 | ARVIND GUPTA VS VIJENDER SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/73(PB)2017 | abhay gupta | section wrong wrong doc on call | 19/02/2021 |

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| 2554 | 710102001402021 | EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S | Company Appeal(Companies Act) | Sec 252 (3) | | PAWAN KUMAR GUPTA | Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition | 08/01/2021 |
| 2555 | 710102014762021 | VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Petition (Companies Act) | Sec 252 (3) | | Komal | Judication Haryana | 19/02/2021 |
| 2556 | 710102015432021 | STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Ashish | Jurisdiction UP | 22/02/2021 |
| 2557 | 0710102005682021/1 | HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021 | | NEED TO IA FILE | 13/02/2021 |
| 2558 | 0710102093102019/7 | MIS V A A Z & ASSOCIATES Vs. MIS SCHNEIDER PROTOTYPING INDIA PVT. LTD. | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1463(ND)2019 | | NEED TO IA FILE | 22/02/2021 |
| 2559 | 710102033332020 | CHIRAG SHAH VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/33(ND)2019 | CHIRAG | need index for every volume | 16/03/2020 |
| 2560 | 710102008752021 | MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1397(PB)2019 | Siddharth Bhatli | affidavit back date | 01/02/2021 |
| 2561 | 710102012462021 | MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | SINHA SHREY | stamp paper missing | 12/02/2021 |
| 2562 | 710102015392021 | TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/722(ND)2020 | SHASHWAT PANDA | section wrong and sign missing | 22/02/2021 |
| 2563 | 710102015512021 | SANJIV MARWAH VS S.K. MATHUR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/543(ND)2017 | Akul Mehandru | FILE SEPRATELY BOTH FILE | 23/02/2021 |
| 2564 | 710102015312021 | JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP | Company Application(Companies Act) | Rule 11 of NCLT | | MAHJABEEN | main case not link kindly changed basic detail in parties name 1,3-12 page cut No document | 22/02/2021 |
| 2565 | 710102015682021 | SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/93(ND)2020 | ANOOP DAWAR | vakalatnama missing and stamp paper u.p. 100 rs. | 23/02/2021 |
| 2566 | 710102015722021 | CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/801(ND)2020 | Smriti | true copy missing case type wrong memo parties and vakaltnama missing | 23/02/2021 |
| 2567 | 710102015712021 | BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/933(ND)2020 | SIDDHARTH DUTTA | section wrong and memo parties and vakalatnama missing | 23/02/2021 |
| 2568 | 710102015622021 | BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/933(ND)2020 | SIDDHARTH DUTTA | section wrong | 23/02/2021 |
| 2569 | 710102016282021 | EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD. | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2781(ND)2019 | Neeraj | case type wrong | 24/02/2021 |
| 2570 | 710102016302021 | FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/269(ND)2020 | Prasouk | memo parties missing and vakaltnama missing | 24/02/2021 |
| 2571 | 710102016162021 | SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3173(ND)2019 | SANJAY JAIN | memo parties missing and vakaltnama | 24/02/2021 |
| 2572 | 710102015952021 | RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Sandeep Devashish Das | Page not clear-59 to 118,141 | 23/02/2021 |
| 2573 | 0710102159212019/1 | BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/160(ND)2020 | | stamp paper missing | 24/06/2020 |
| 2574 | 0710102421352018/3 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/309(ND)2018 | | need to IA file | 22/07/2020 |
| 2575 | 0710102076942020/1 | UJJAWAL GARMENTS PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/282(ND)2020 | | stamp paper missing | 09/10/2020 |
| 2576 | 0710102009232020/1 | SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA | | Sec. 7(7) | COMPANY PETITION (COMPANIES ACT)/29(ND)2020 | | supporting affidavit missing | 15/09/2020 |
| 2577 | 0710102105652020/2 | VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/465(ND)2020 | | supporting affidavit missing | 17/12/2020 |
| 2578 | 0710102108242020/1 | MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/483(ND)2020 | | supporting affidavit missing | 17/12/2020 |
| 2579 | 0710102092902020/1 | LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/467(ND)2020 | | supporting affidavit missing | 21/12/2020 |

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| 2580 | 0710102104252020/1 | A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)482(ND)2020 | | supporting affidavit missing | 21/12/2020 |
| 2581 | 0710102108472020/1 | SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)468(ND)2020 | | supporting affidavit missing | 21/12/2020 |
| 2582 | 0710102096312020/1 | RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)433(ND)2020 | | supporting affidavit missing | 22/12/2020 |
| 2583 | 0710102100972020/2 | MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)419(ND)2020 | | supporting affidavit missing | 22/12/2020 |
| 2584 | 0710102078412020/2 | TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)477(ND)2020 | | supporting affidavit | 23/12/2020 |
| 2585 | 0710102076562020/1 | GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)355(ND)2020 | | E-STAMP MISSED | 01/01/2021 |
| 2586 | 0710102088332020/1 | RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3883(ND)2020 | | PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR | 16/02/2021 |
| 2587 | 0710102060712020/3 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)900(ND)2020 | | Index is missing | 23/02/2021 |
| 2588 | 0710102101702020/5 | GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)4708(PB)2020 | | file to file in one pdf file not upload properly | 23/02/2021 |
| 2589 | 0710102115312020/1 | ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)829(PB)2020 | | Pg. no. 19 is missing, pg. no. 40,41-49 is not clear | 23/02/2021 |
| 2590 | 0710102117562020/2 | MRS. NISHITHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)31(ND)2021 | | Affidavit and index is missing | 23/02/2021 |
| 2591 | 0710102141282019/1 | INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.) | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)817(ND)2019 | | E stamp paper is missing | 23/02/2021 |
| 2592 | 0710102152382019/4 | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)90(ND)2020 | | PETITION NOT CONSIDER | 23/02/2021 |
| 2593 | 0710102152422019/3 | AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)175(ND)2020 | | PETITION NOT CONSIDER | 23/02/2021 |
| 2594 | 0710102152452019/4 | AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)177(ND)2020 | | PETITION NOT CONSIDER IN ADDITIONAL | 23/02/2021 |
| 2595 | 0710102152492019/4 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)178(ND)2020 | | PETITION NOT CONSIDER IN ADDITIONAL | 23/02/2021 |
| 2596 | 710102008682021 | DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)2549(ND)2019 | ANKIT ANANDRAJ SHAH | same matter file other diary no please dont refile it | 01/02/2021 |
| 2597 | 710102016072021 | WUKAJ SONG VS DO MOBILE INDIA PVT LTD | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)377(PB)2018 | SANDEEP CHOUDHARY | stamp paper missing and vakalatnama and memo parties missing | 24/02/2021 |
| 2598 | 710102016022021 | SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Application(Companies Act) | Rule 11 of NCLT | | VIPUL | main case not link | 24/02/2021 |
| 2599 | 710102016392021 | ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)115(ND)2019 | Mohit Seth | section wrong | 25/02/2021 |
| 2600 | 710102016512021 | AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)2414(ND)2019 | KARMA LAW | sign missing and stamp paper missing date not verified in affidavit | 25/02/2021 |
| 2601 | 710102029332020 | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Mohit | same matter file is new diary no | 05/03/2020 |
| 2602 | 710102015822021 | MEHER MADON VS UNITECH LIMITED | Company Petition (Companies Act) | Sec. 73(4) | | Meher Madon | Memo of parties/List of dates &amp;amp; events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed | 23/02/2021 |
| 2603 | 710102015672021 | ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD. | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | Lakshya Kampani | Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates &amp;amp; events / synopsis missed, main case no. missed | 23/02/2021 |
| 2604 | 0710102022422018/2 | M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)1651(ND)2018 | | file as a application | 17/02/2021 |
| 2605 | 0710102024452020/1 | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)652(ND)2020 | | NEED TO IA FILE | 18/02/2021 |
| 2606 | 0710102015662020/2 | SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY | | Sec 60(5) | COMPANY APPLICATION(IBC)1044(ND)2020 | | NEED TO ALL PAGES SIGN | 20/02/2021 |

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|------|---------------------|--|--|----------------------------------|--|--|--|------------|
| 2607 | 0710204000282017/3 | ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/588(ND)2017 | | contact to court officer | 20/02/2021 |
| 2608 | 0710102152482019/3 | AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/89(ND)2020 | | contact to court officer | 23/02/2021 |
| 2609 | 0710102152692019/3 | AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/202(ND)2020 | | PETITION NOT CONSIDER IN ADDITIONAL | 23/02/2021 |
| 2610 | 0710102155142019/2 | PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD. | | Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/177(ND)2019 | | E stamp paper is missing | 23/02/2021 |
| 2611 | 0710102168642019/4 | CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/112(ND)2020 | | Sign missing on written submissions | 23/02/2021 |
| 2612 | 0710102171602019/1 | INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/ S GUJRAL BUILDTECHPVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/45(ND)2020 | | E stamp paper is missing | 23/02/2021 |
| 2613 | 0710102174012019/7 | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/138(ND)2020 | | wrong e filing | 23/02/2021 |
| 2614 | 0710120005022018/13 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/985(ND)2018 | | E stamp- paper is missing, pg. no. 7,8,11 are not clear | 23/02/2021 |
| 2615 | 0710102005012020/10 | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/294(ND)2020 | | INDEX MISSING | 24/02/2021 |
| 2616 | 0710102005012020/5 | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/294(ND)2020 | | INDEX MISSING | 24/02/2021 |
| 2617 | 0710102006172020/6 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/1304(ND)2020 | | Supporting affidavit and service is missing | 24/02/2021 |
| 2618 | 0710102008412021/1 | SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021 | | Supporting affidavit and service is missing | 24/02/2021 |
| 2619 | 0710102011982020/5 | MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/409(ND)2020 | | INDEX MISSING | 24/02/2021 |
| 2620 | 0710102015662020/3 | SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY | | Sec 60(5) | COMPANY APPLICATION(IBC)/1044(ND)2020 | | PAGE-13-15 23 NOT CLEAR | 24/02/2021 |
| 2621 | 0710102018952020/1 | INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/194(ND)2020 | | STAMP PAPER MISSING | 24/02/2021 |
| 2622 | 0710102023912020/1 | THREE C PROJECTS PVT LTD Vs. MIS THREE C GREEN DEVELOPERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/97(ND)2021 | | STAMP MISSING | 24/02/2021 |
| 2623 | 0710102025352020/1 | STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/629(ND)2020 | | STAMP MISSING | 24/02/2021 |
| 2624 | 0710102030042020/2 | VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 131(1) | COMPANY PETITION (COMPANIES ACT)/60(ND)2020 | | Document Not Upload | 24/02/2021 |
| 2625 | 0710102031352020/2 | DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2020 | | 10rs stamp paper missed | 24/02/2021 |
| 2626 | 0710102075662019/15 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/913(ND)2019 | | kindly application file separately and pay the fee with choose the section | 24/02/2021 |
| 2627 | 0710102091302019/1 | AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/403(ND)2020 | | Wrong e filing | 24/02/2021 |
| 2628 | 0710102002722019/7 | INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/177(ND)2019 | | pg. no. 95,96 typed copy | 25/02/2021 |
| 2629 | 0710102092372020/4 | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/995(PB)2020 | | PAGE NO 26 NOT CLEAR | 25/02/2021 |
| 2630 | 0710102104462020/2 | SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020 | | file as application | 25/02/2021 |
| 2631 | 0710102106292019/4 | GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/639(ND)2019 | | NEED TO IA FILE | 25/02/2021 |
| 2632 | 0710102004572021/1 | RUPESH DAS Vs. GAURAV KATIYAR RP | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/257(ND)2021 | | STAMP PAPER MISSING | 26/02/2021 |
| 2633 | 0710102105992020/3 | ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020 | | NEED TO IA FILE | 26/02/2021 |
| 2634 | 0710102152292019/5 | PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3332(ND)2019 | | e-stamp paper missed | 26/02/2021 |

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|------|---------------------|--|---|---|---|-------------------|---|------------|
| 2635 | 710102029192020 | MUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/452(PB)2018 | Prateek Kushwaha | don't refile | 05/03/2020 |
| 2636 | 710102001792021 | GULSHAN GABA VS SH. RAJIV MALIK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/622(ND)2018 | Gulshan Gaba | submit DD | 11/01/2021 |
| 2637 | 710102009992021 | FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020 | PRADEEP K MITTAL | Document Not Upload | 04/02/2021 |
| 2638 | 710102010412021 | OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED | Restoration Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3098(ND)2019 | ARUN AGGARWAL | Document Not Upload | 05/02/2021 |
| 2639 | 710102012642021 | SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/413(PB)2017 | RANJANA ROY GAWAI | Document Not Upload | 13/02/2021 |
| 2640 | 710102012312021 | SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD. | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/436(ND)2017 | RANJANA ROY GAWAI | Document Not Upload | 12/02/2021 |
| 2641 | 710102011762021 | SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/78(ND)2016 | Animesh Sinha | Document Not Upload | 10/02/2021 |
| 2642 | 710102012292021 | SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/403(ND)2017 | RANJANA ROY GAWAI | Document Not Upload | 12/02/2021 |
| 2643 | 710102012342021 | SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD. | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/420(ND)2017 | RANJANA ROY GAWAI | Document Not Upload | 12/02/2021 |
| 2644 | 710102012672021 | SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED. | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/440(ND)2017 | RANJANA ROY GAWAI | Document Not Upload | 13/02/2021 |
| 2645 | 710102013132021 | REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1083(PB)2018 | NARESH GUPTA | need to sign every pages of application | 15/02/2021 |
| 2646 | 710102012632021 | SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/412(ND)2017 | RANJANA ROY GAWAI | Document Not Upload | 13/02/2021 |
| 2647 | 710102010502021 | KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Manish Dhir | form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc | 05/02/2021 |
| 2648 | 710102013802021 | M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/51(ND)2020 | Kumar Anurag | Please delete previous document and need to every pages sign | 16/02/2021 |
| 2649 | 710102016332021 | PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/899(ND)2020 | Vijay Kaundal | sign missing and stamp paper up 100 rs. | 25/02/2021 |
| 2650 | 710102016712021 | M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | ABHISHEK | Page not clear-43,44,52,53/Board resolution missed/ | 26/02/2021 |
| 2651 | 710102016802021 | COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/02(PB)2017 | Mohit Singh | 40 to 85 not clear page | 26/02/2021 |
| 2652 | 710102017032021 | AMARPAL VS AMR INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/2721(ND)2019 | Sonal Alagh | 105,107,109,111 translate 118-122 not clear page | 27/02/2021 |
| 2653 | 710102016882021 | EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Restoration Application (Companies Act) | Rule 11 of NCLT | | DILIP | main case not link wrong filing | 26/02/2021 |
| 2654 | 710102016642021 | RABINDRA KUMAR MINTRI VS MSA DEVELOPERS | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/806(PB)2019 | APOORV AGARWAL | stamp paper missed | 25/02/2021 |
| 2655 | 710102017452021 | JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | SIDDHARTH ACHARYA | jurisdiction faridabad | |
| 2656 | 0710102085852020/1 | PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 | | STAMP MISSING | 20/02/2021 |
| 2657 | 0710102026332020/1 | GUNJIT KALRA Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERVENTION PETITION (IBC)/7(ND)2020 | | NEED TO FILE SAPERATLY kindly separately file any other document | 28/02/2021 |
| 2658 | 0710102026342020/1 | SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERVENTION PETITION (IBC)/3(ND)2020 | | kindly separately all file in any other document | 28/02/2021 |
| 2659 | 0710102026502020/2 | SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020 | | kindly separately all file any other document | 28/02/2021 |
| 2660 | 0710102026552020/2 | GUNJIT KALRA Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020 | | NEED TO FILE SAPERATLY | 28/02/2021 |
| 2661 | 0710102033012018/27 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/17(ND)2019 | | sign missing every pages | 28/02/2021 |
| 2662 | 0710102070032020/2 | NARESH BASIA Vs. | | Section 94(1) | COMPANY PETITION IB (IBC)/1128(ND)2020 | | need to ia file | 28/02/2021 |
| 2663 | 0710102152292019/7 | PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3332(ND)2019 | | Document Not Upload | 28-02-2021 |
| 2664 | 0710102171122019/5 | TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/64(ND)2020 | | contact to court officer | 28-02-2021 |
| 2665 | 0710120011352018/18 | DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1218(PB)2018 | | Document Not Upload | 28-02-2021 |
| 2666 | 0710200417922018/17 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/945(ND)2018 | | 17,23,25-26,29,32,34,35-49,51-105,111-120 not clear | 28-02-2021 |

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|------|---------------------|---|-----------------------------------|--|--|-------------------|--|------------|
| 2667 | 0710102002302021/1 | BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021 | | stamp paper missed | 03/01/2021 |
| 2668 | 071010200332021/1 | RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021 | | affidavit with stamp paper missed | 03/01/2021 |
| 2669 | 0710102004122021/1 | EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/81(ND)2021 | | need to file petition | 03/01/2021 |
| 2670 | 0710102004442020/7 | STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/376(ND)2020 | | affidavit with stamp paper missed | 03/01/2021 |
| 2671 | 0710102005122021/1 | RANJIT KAPOOR Vs. WHITE METALS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021 | | proof of service missed | 03/01/2021 |
| 2672 | 0710102007372021/1 | M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED | | Rule16(d),NCLT Rules,2016 IBC | TRANSFER PETITION (IBC)/8(PB)2021 | | stamp paper missed | 03/01/2021 |
| 2673 | 0710102007962021/2 | RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | Sec 30,Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021 | | sign and true copy missed stamp paper and affidavit missed | 03/01/2021 |
| 2674 | 0710102033492018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/18(ND)2019 | | NEED TO APPLICATION FILE | 03/01/2021 |
| 2675 | 0710102033512020/1 | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020 | | PAGE FIRST NOT IN FILE | 03/01/2021 |
| 2676 | 0710102033512020/2 | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020 | | INDEX MISSING | 03/01/2021 |
| 2677 | 0710102035922020/5 | DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/861(ND)2020 | | NEED TO IA FILE | 03/01/2021 |
| 2678 | 0710102060562020/1 | BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/106(ND)2021 | | NEED TO IA FILE | 03/01/2021 |
| 2679 | 0710102100592020/1 | PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020 | | NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER | 03/01/2021 |
| 2680 | 0710102102572020/3 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD | | Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020 | | 23 A NEED TO TRANSLATE | 03/01/2021 |
| 2681 | 0710102107432020/3 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR | | Section 95(1) | COMPANY PETITION IB (IBC)/1097(ND)2020 | | NEED TO SIGN EVERY PAGES | 03/01/2021 |
| 2682 | 0710102108082020/1 | PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/5993(ND)2020 | | INDEX MISSING | 03/01/2021 |
| 2683 | 0710102111312020/2 | MR. AMIT MAVI Vs. INDIA INFOLINE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020 | | PAGE-225-230 276 NOT CLEAR | 03/01/2021 |
| 2684 | 0710102126052019/10 | SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2558(ND)2019 | | ALREADY SHOW | 03/01/2021 |
| 2685 | 0710102147062019/1 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/844(ND)2019 | | STAMP MISSING | 03/01/2021 |
| 2686 | 0710102150762019/1 | PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD. | | Sec. 230-232, Sec 234 | COMPANY PETITION (COMPANIES ACT)/174(ND)2019 | | INDEX MISSING | 03/01/2021 |
| 2687 | 0710102105782020/4 | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020 | | PAGE-22-25 TRANSLATE | 03/02/2021 |
| 2688 | 0710120006752018/12 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | stamp missing | 03/02/2021 |
| 2689 | 0710120006752018/13 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | stamp missing | 03/02/2021 |
| 2690 | 710102032712020 | SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1385(ND)2019 | YASHMEET KAUR-601 | Please check section /wrong section call 24363846 | 14/03/2020 |
| 2691 | 710102017252021 | JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2582(ND)2019 | MAHJABEEN | stamp paper missing | 01/03/2021 |
| 2692 | 710102017092021 | SANJAY JULKA & ANR. VS ATUL KUMAR KANSAL & ANR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | Anjaneya | 93 not clear page | 27/02/2021 |
| 2693 | 710102017222021 | L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/694(PB)2018 | Harish | 85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page) | 01/03/2021 |

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| 2694 | 710102017502021 | INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/48(ND)2021 | D KISHORE | document properly upload | 01/03/2021 |
| 2695 | 710102017242021 | JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2582(ND)2019 | MAHJABEEN | sign missing and stamp paper missing | 01/03/2021 |
| 2696 | 710102015742021 | ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI | Company Petition IB (IBC) | IBC Section 59 | | Ashish | haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc | 23/02/2021 |
| 2697 | 0710102112542020/1 | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020 | | NEED TO SAPERATE FILLING | 22/02/2021 |
| 2698 | 0710102016372021/1 | ANUP SOOD Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2021 | | NEED TO IA FILE | 25/02/2021 |
| 2699 | 0710120013612018/3 | HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR SGLOBAL INDUSTRIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1282(ND)2018 | | CONTACT TO COURT OFFICER | 01/03/2021 |
| 2700 | 0710102000342020/2 | SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/167(ND)2020 | | Affidavit applicant name overwriting | 02/03/2021 |
| 2701 | 0710102012472020/5 | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/410(ND)2020 | | 100 RUPEE STAMP MISSING | 02/03/2021 |
| 2702 | 0710102013402021/1 | ASHOK KUMAR Vs. MAHESH KUMAR SINGH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021 | | NEED TO IA FILE | 02/03/2021 |
| 2703 | 0710102014692019/13 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/671(ND)2019 | | notary missing | 02/03/2021 |
| 2704 | 0710102015382021/1 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR | | Sec 49(2) | INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021 | | need to ia file | 02/03/2021 |
| 2705 | 0710102018642020/5 | ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/496(ND)2020 | | NEED TO IA FILE | 02/03/2021 |
| 2706 | 0710102020852020/1 | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/632(ND)2020 | | PETITION NOT CONSIDER | 02/03/2021 |
| 2707 | 0710102020852020/2 | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/632(ND)2020 | | PETITION NOT CONSIDER | 02/03/2021 |
| 2708 | 0710102070032020/3 | NARESH BASIA Vs. | | Section 94(1) | COMPANY PETITION IB (IBC)/1128(ND)2020 | | NEED TO IA FILE | 02/03/2021 |
| 2709 | 0710102085852020/2 | PVM INNVSYS PRIVATE LIMITED Vs. SHYAM ARORA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 | | Only proof of service uploaded | 02/03/2021 |
| 2710 | 0710102090972019/6 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1356(ND)2019 | | Index missed | 02/03/2021 |
| 2711 | 0710102090972019/7 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1356(ND)2019 | | Index missed and sign missed | 02/03/2021 |
| 2712 | 0710102093852019/2 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1),Sec. 242(4),Sec. 213 | COMPANY PETITION (COMPANIES ACT)/94(PB)2019 | | sign missed on reply | 02/03/2021 |
| 2713 | 0710102115682020/1 | FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1134(ND)2020 | | Stamp paper missed | 02/03/2021 |
| 2714 | 0710102117092020/2 | KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020 | | Stamp paper missed | 02/03/2021 |
| 2715 | 0710102161132019/4 | PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/135(ND)2020 | | pg-5 not clear,proof of service missed | 02/03/2021 |
| 2716 | 0710102161152019/4 | PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/136(ND)2020 | | pg-5 not clear,proof of service missed | 02/03/2021 |
| 2717 | 0710102161192019/3 | PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/134(ND)2020 | | pg-5 not clear,proof of service missed | 02/03/2021 |
| 2718 | 0710102406212018/6 | MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/123(PB)2018 | | sign missed on reply,volume not more than 200pages | 02/03/2021 |

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| 2719 | 0710120006752018/14 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | Financial creditor name incorrect in Index | 02/03/2021 |
| 2720 | 0710120006752018/15 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | Financial creditor name incorrect in Index | 02/03/2021 |
| 2721 | 0710120013122018/8 | BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1280(ND)2018 | | page numbering missed and stamp paper and affidavit missed | 02/03/2021 |
| 2722 | 0710200117292019/9 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/266(ND)2019 | | 106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH | 02/03/2021 |
| 2723 | 0710200411852018/5 | HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/199(PB)2018 | | Petition will be filled as Petition and separately file the rejoinder | 02/03/2021 |
| 2724 | 0710102001282021/2 | MR. PRADEEP KUMAR Vs. 1. BUOYANT LOGISTICS SERVICES PRIVATE LIMITED | | Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/14(PB)2021 | | Index missed | 03/03/2021 |
| 2725 | 0710102004872021/1 | SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021 | | Merged into one pdf | 03/03/2021 |
| 2726 | 0710102004872021/2 | SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021 | | Merged into one pdf | 03/03/2021 |
| 2727 | 0710102012532020/7 | THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/494(ND)2020 | | Index missed | 03/03/2021 |
| 2728 | 0710102018372020/4 | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/535(ND)2020 | | sign missed on reply.pg-21 overwriting.pg-150,152,174, in hindi | 03/03/2021 |
| 2729 | 0710102028672020/1 | K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/971(ND)2020 | | NEED TO ALL PAGES SIGN | 03/03/2021 |
| 2730 | 0710102061462020/2 | DHARAM SINGH Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/396(ND)2020 | | INDEX MISSING | 03/03/2021 |
| 2731 | 0710102064462020/8 | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/833(ND)2020 | | NEED TO SIGN EVERY PAGES | 03/03/2021 |
| 2732 | 0710102075142019/8 | ARUN GOEL Vs. D. V. EXPORTS PVT. LTD. | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/61(ND)2019 | | NEED TO IA FILE | 03/03/2021 |
| 2733 | 0710102104312020/6 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020 | | ALLREADY FILE | 03/03/2021 |
| 2734 | 0710102092072020/1 | POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020 | | 100 rupees E stamp is missing | 04/03/2021 |
| 2735 | 0710102093642019/27 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | E stamp of 50 is required | 04/03/2021 |
| 2736 | 0710102142012019/1 | TDI COPPER LTD Vs. SUPERTECH LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/1440(ND)2019 | | Remove extra files or file them Separately | 04/03/2021 |
| 2737 | 0710102160942019/5 | ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/276(ND)2020 | | kindly file separately with choose section and pay fee | 04/03/2021 |
| 2738 | 0710102161182019/12 | K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3420(ND)2019 | | Document Not Upload | 04/03/2021 |
| 2739 | 0710200417362018/41 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/29(ND)2018 | | Affidavit is of back date | 04/03/2021 |
| 2740 | 0710200429542018/17 | M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/114(ND)2018 | | kindly file separately with pay the fee | 04/03/2021 |
| 2741 | 710102069442020 | ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS | Restoration Application (Companies Act) | Sec 252 (3) | | Shivangi Jain | jurisdiction in guwahati | 10/07/2020 |
| 2742 | 710102117812020 | G.R.S ISPAT COMPANY PVT LTD VS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2590(ND)2019 | Navjit Singh | wrong efilling please file as additional document | 21/12/2020 |
| 2743 | 710102018512021 | VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1 | Company Petition IB (IBC) | IBC Under Sec 9 | | vinay | Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure) | 04/03/2021 |
| 2744 | 0710102018162020/7 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | NO index, No true copy sign | 16/02/2021 |
| 2745 | 0710102149292019/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2976(ND)2019 | | Need to file as IA | 25/02/2021 |
| 2746 | 0710120004802018/6 | MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1025(ND)2018 | | Wrong Document (petition Uploaded | 03/01/2021 |

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| 2747 | 0710102014582021/1 | ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021 | Application under any other provisions- IBC | | | Wrong Efling (file it as IA) | 03/04/2021 |
| 2748 | 0710102022362020/1 | M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/574(ND)2020 | IBC Under Sec 9 | | | E stamp is missing | 03/04/2021 |
| 2749 | 0710102032872020/1 | DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021 | Sec 60-62 LLP Act 2008 | | | Pagination not done | 03/04/2021 |
| 2750 | 0710102036172020/8 | NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED | COMPANY PETITION IB (IBC)/827(ND)2020 | IBC Under Sec 9 | | | E stamp is missing | 03/04/2021 |
| 2751 | 0710102075842020/6 | JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/349(ND)2020 | Sec 252 (1) | | | E stamp paper is missing | 03/04/2021 |
| 2752 | 0710102079162020/3 | THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED | COMPANY PETITION IB (IBC)/936(ND)2020 | IBC under Sec 7 | | | E stamp is missing | 03/04/2021 |
| 2753 | 0710102089872020/1 | M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD. | COMPANY PETITION IB (IBC)/86(ND)2021 | IBC Under Sec 9 | | | Index and e stamp paper is missing | 03/04/2021 |
| 2754 | 0710102075822020/4 | LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/388(ND)2020 | Sec 252 (1) | | | E-stamp missing | 03/05/2021 |
| 2755 | 0710102114232020/4 | WIND SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | | Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut | 03/08/2021 |
| 2756 | 0710102004122021/1 | EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED | COMPANY PETITION IB (IBC)/81(ND)2021 | IBC Under Sec 9 | | | Court Order Not attached | 03/09/2021 |
| 2757 | 710102101282020 | RABINDRA KUMAR MINTRI VS AJAY SOOD | Interlocutory Application (I.B.C) | Sec 50(1) | COMPANY PETITION IB (IBC)/923(PB)2018 | APOORV AGARWAL | section wrong e-stamp [paper missed need to service all respondent | 22/10/2020 |
| 2758 | 710102002942021 | M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED | Company Appeal (IBC) | IBC Under Sec 9 | | Rashmi Chopra | Document Not Upload | 13/01/2021 |
| 2759 | 710102018212021 | M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD. | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/330(ND)2018 | KARUNESH | sign missing and stamp paper missing | 03/03/2021 |
| 2760 | 710102018602021 | SANYOG HEALTHCARE LTD. VS BISON BIOTECH PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SIKHA PODDAR | adocate welfare and court fee missed, vakalatnama not clear, page:78 not clear | 05/03/2021 |
| 2761 | 710102018592021 | SANYOG HEALTHCARE LTD. VS INFINITY HEALTH CARE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SIKHA PODDAR | page:91 not clear, advocate welfare and court fee missed | 05/03/2021 |
| 2762 | 710102102822020 | SANJEEV AHUJA VS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/530(ND)2018 | KARAN MALHOTRA | wrong filing you can file as additional document | 27/10/2020 |
| 2763 | 710102019042021 | IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1348(ND)2019 | PRANAV | index not signed/True copy sign missing in some pages | 06/03/2021 |
| 2764 | 710102019062021 | WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1348(ND)2019 | PRANAV | index not signed/True copy sign missing in some pages | 06/03/2021 |
| 2765 | 710102018892021 | SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1348(ND)2019 | PRANAV | True copy sign missing | 06/03/2021 |
| 2766 | 710102019232021 | STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/925(PB)2020 | ARV CHAMBERS LAW | Wrong File | 08/03/2021 |
| 2767 | 710102019252021 | INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1913(ND)2019 | REEMA KHORANA | Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also | 08/03/2021 |
| 2768 | 710102019052021 | SANGHA INFRA TECH VS GAURAV KATIYAR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1348(ND)2019 | PRANAV | index not signed/True copy sign missing in some pages | 06/03/2021 |
| 2769 | 710102019902021 | RAVI BANSAL VS M K S OIL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1164(ND)2019 | Ravi | wrong filing | 10/03/2021 |
| 2770 | 0710200410882018/8 | SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/702(ND)2018 | | Wrong File Need To File IA | 01/02/2021 |
| 2771 | 0710102085862020/3 | SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020 | | index wrong arrange | 05/03/2021 |
| 2772 | 0710102085862020/4 | SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020 | | stamp paper missed and index wrong arrange | 05/03/2021 |
| 2773 | 0710102090972019/8 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1356(ND)2019 | | true copy and sign missed | 05/03/2021 |

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| 2774 | 0710102093742020/6 | BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/382(ND)2020 | | sign missed | 05/03/2021 |
| 2775 | 0710102150092019/5 | SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3060(ND)2019 | | pagination is not done | 05/03/2021 |
| 2776 | 0710102003282021/1 | ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2021 | | Stamp paper is missing | 06/03/2021 |
| 2777 | 0710102003322020/2 | DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/384(ND)2020 | | Wrong Documents | 06/03/2021 |
| 2778 | 0710102005122020/6 | UTPAL KANT Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/377(ND)2020 | | Stamp paper is missing and sign is missing on rejoinder | 06/03/2021 |
| 2779 | 0710102012092021/1 | TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMIAN COMMISSIONERATE | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1014(I)2021 | | Need to file as IA | 06/03/2021 |
| 2780 | 0710102012652020/6 | RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/478(ND)2020 | | Pg-60 to 63 not clear/Proof of Service missing | 06/03/2021 |
| 2781 | 0710102066822020/5 | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS. | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020 | | Affidavit Verified Date Missing | 06/03/2021 |
| 2782 | 0710102080942020/1 | AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020 | | E Stamp Paper Missing | 06/03/2021 |
| 2783 | 0710102080952020/1 | SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020 | | E STAMP paper Missing | 06/03/2021 |
| 2784 | 0710102080962020/1 | GUNJIT KALRA Vs. ROHTAS PROJECTS LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020 | | E STAMP paper Missing | 06/03/2021 |
| 2785 | 0710102123702019/1 | SHIV RAJ SINGH Vs. KEMPTON KONSTRUCTIONS PVT. LTD | | Application under any other provisions | TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019 | | Page No 102,103,104,116 | 08/03/2021 |
| 2786 | 0710102138362019/6 | RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2829(ND)2019 | | E-Stamp Paper Missing & True Copy Signature | 08/03/2021 |
| 2787 | 0710102161132019/4 | PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/135(ND)2020 | | Page No 10 Not CLEAR | 08/03/2021 |
| 2788 | 0710200401392016/3 | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/28(ND)2016 | | e-stamp/Supporting Affidavit missing/True copy sign missing in some pages | 08/03/2021 |
| 2789 | 0710102001992020/5 | ADINATH INTERNATIONALPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/348(ND)2020 | | pg-25-74 translate,upload in one pdf | 09/03/2021 |
| 2790 | 0710102007042020/8 | ABHISHEK GUPTA Vs. FIITJEE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/335(ND)2020 | | pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear | 09/03/2021 |
| 2791 | 0710102009592021/1 | SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/88(ND)2021 | | Wrong Document(Petition uploaded | 09/03/2021 |
| 2792 | 0710102090712020/1 | DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD. | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020 | | Need to file as CA | 09/03/2021 |
| 2793 | 0710102161182019/13 | K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3420(ND)2019 | | No index attached | 09/03/2021 |
| 2794 | 0710200401392016/4 | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/28(ND)2016 | | Wrongly e-filed(Petition, Amended petition, Reply, rejoinder, affidavit) All uploaded with same Slash no. | 09/03/2021 |
| 2795 | 0710102003292020/3 | KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/153(ND)2020 | | Proof of Service missing | 10/03/2021 |
| 2796 | 0710102004302020/3 | THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/260(ND)2020 | | Need to file as IA | 10/03/2021 |
| 2797 | 0710102004942021/2 | INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/133(ND)2021 | | E-stamp missing | 10/03/2021 |
| 2798 | 0710102026062020/4 | RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/145(ND)2020 | | Proof of Service missing | 10/03/2021 |
| 2799 | 0710102027922020/3 | JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/237(ND)2020 | | Proof of Service missing | 10/03/2021 |
| 2800 | 0710102032622020/8 | M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/797(ND)2020 | | Not uploaded in single PDF | 10/03/2021 |

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|------|---------------------|---|--|--|---|--|---|------------|
| 2801 | 071010208062020/7 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Need to file as CA | 10/03/2021 |
| 2802 | 0710102089572019/9 | CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1392(ND)2019 | | E-stamp missing | 10/03/2021 |
| 2803 | 0710102105692020/3 | SANJEEV JAIN Vs. SANJEEV JAIN | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/156(PB)2020 | | E-stamp missing | 10/03/2021 |
| 2804 | 0710102110052020/1 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021 | | Need to file asIA | 10/03/2021 |
| 2805 | 071010211092020/7 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | | Wrong file | 10/03/2021 |
| 2806 | 0710102116522020/11 | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021 | | pg-9 missed in index | 10/03/2021 |
| 2807 | 0710102118122020/3 | NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1116(ND)2020 | | Stamp paper missed | 10/03/2021 |
| 2808 | 0710102124952019/3 | SHARAD SURI Vs. KRRISH REAL TECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2303(ND)2019 | | Need to file as IA | 10/03/2021 |
| 2809 | 0710102136992019/3 | MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2693(ND)2019 | | Index missed | 10/03/2021 |
| 2810 | 0710102142722019/10 | AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED | | Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | | Volume 2 will be upload separately,pg-203 | 10/03/2021 |
| 2811 | 0710102150942019/6 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3243(ND)2019 | | Only proof of service uploaded | 10/03/2021 |
| 2812 | 0710102150942019/7 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3243(ND)2019 | | Need to file as IA | 10/03/2021 |
| 2813 | 0710102166032019/6 | OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3466(ND)2019 | | Index missed | 10/03/2021 |
| 2814 | 0710102172312019/1 | INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI & S (IN THE MATTER OF:M/S GLITZ ALLOYS PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/81(ND)2020 | | service missed | 10/03/2021 |
| 2815 | 0710102407172018/9 | INDIAN OVERSEAS BANK Vs. MIS PIXION MEDIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/438(PB)2018 | | sign missed on reply | 10/03/2021 |
| 2816 | 0710120005622018/1 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | page numbering missed in index | 10/03/2021 |
| 2817 | 0710200401192016/1 | PAWAN KUMAR B. ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/137(ND)2016 | | sign missed on reply | 10/03/2021 |
| 2818 | 0710102003732020/4 | MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/215(ND)2020 | | back date affidavit | 11/03/2021 |
| 2819 | 0710102007172019/10 | AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/294(ND)2019 | | Stamp paper missed | 11/03/2021 |
| 2820 | 0710102007222021/11 | PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/87(ND)2021 | | pg-10 missed | 11/03/2021 |
| 2821 | 0710102015112020/2 | NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/188(ND)2020 | | Stamp paper missed | 11/03/2021 |
| 2822 | 0710102018502021/11 | REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1296(I)2021 | | Need to file as IA | 11/03/2021 |
| 2823 | 0710102022662020/8 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/49(PB)2020 | | Wrong file | 11/03/2021 |
| 2824 | 0710102022832020/1 | TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/209(ND)2020 | | Stamp paper missed | 11/03/2021 |
| 2825 | 0710102077172020/3 | SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/913(ND)2020 | | Written with pen in vakalatnama | 11/03/2021 |
| 2826 | 0710102080922020/2 | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1071(ND)2020 | | Need to file as IA | 11/03/2021 |
| 2827 | 0710102091752020/6 | SACHIN GUPTA Vs. UNION OF INDIA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/514(ND)2020 | | stamp paper missed | 11/03/2021 |
| 2828 | 0710102094092020/1 | NAVEEN KUMAR JAIN (RP) Vs. KJAN INC & COMPANY & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020 | | true copy sign and stamp missed | 11/03/2021 |
| 2829 | 0710102097382020/8 | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD | | Sec 42 | COMPANY APPEAL (IBC)/7(ND)2020 | | Stamp paper missed | 11/03/2021 |

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|------|--------------------|---|------------------------------------|---|--|-------------------------|--|------------|
| 2830 | 0710102101542020/3 | FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1115(ND)2020 | | Stamp paper of Rs100 | 11/03/2021 |
| 2831 | 0710102103922020/2 | SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/18(ND)2021 | | Stamp paper missed | 11/03/2021 |
| 2832 | 0710102104182020/1 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/172(PB)2020 | | pg-146 missed,proof of service missed | 11/03/2021 |
| 2833 | 0710102111092020/8 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | | page numbering missed after pg-9 | 11/03/2021 |
| 2834 | 0710102111782020/1 | KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/34(ND)2021 | | Stamp paper missed | 11/03/2021 |
| 2835 | 0710102114232020/5 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67 | 11/03/2021 |
| 2836 | 0710102114232020/6 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | page missed after pg 85,155,156,pg-122,123,158 not clear | 11/03/2021 |
| 2837 | 0710102117622020/3 | VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED) | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/89(ND)2021 | | Index missed | 11/03/2021 |
| 2838 | 0710102117882020/1 | SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/92(ND)2021 | | pg-2,3 missed | 11/03/2021 |
| 2839 | 0710102137722019/4 | MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2854(ND)2019 | | page numbering missed in file | 11/03/2021 |
| 2840 | 0710102172412019/1 | INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/83(ND)2020 | | stamp paper and affidavit not notrized and true copy sign and stamp missed | 11/03/2021 |
| 2841 | 0710200412002017/5 | PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/246(ND)2017 | | pg-9-11 not clear | 11/03/2021 |
| 2842 | 0710200413652018/9 | M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/391(ND)2018 | | Stamp paper missed | 11/03/2021 |
| 2843 | 0710102065042020/3 | GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020 | | Index missed | 12/03/2021 |
| 2844 | 710102019912020 | GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/432(ND)2019 | Gaurav Katiyar | case type wrong and section wrong | 10/01/2020 |
| 2845 | 710102030282020 | KAVYA TRADERS VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/995(ND)2018 | Kartik | page 24 not clear | 07/03/2020 |
| 2846 | 710102084252020 | DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal (IBC) | Rule 11 of NCLT, 2016 | | Prateek Gangwani | Wrong section | 01/09/2020 |
| 2847 | 710102119982020 | PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | Company Appeal (IBC) | Sec 42 | COMPANY PETITION IB (IBC)/712(ND)2019 | Sunil Shukla | Page miss-48,85/Application 60 (5) file seperately/merge into one pdf | 30/12/2020 |
| 2848 | 710102016612021 | DEVENDRA SINGH VS MR. MOHAN LAL JAIN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1082(PB)2018 | DEVENDRA | Index missed las t 2 volume | 25/02/2021 |
| 2849 | 710102016632021 | DEVENDRA SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1082(PB)2018 | DEVENDRA | volume vise index missing and true copy missing | 25/02/2021 |
| 2850 | 710102019952021 | M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3190(ND)2019 | RAGHAVENDRA MOHAN BAJAJ | section wrong | 10/03/2021 |
| 2851 | 710102020582021 | WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/160(PB)2018 | Neeraj@1996 | 13-14 not clear page and section wrong page numbering missing | 12/03/2021 |
| 2852 | 710102020442021 | M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED) | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1106(PB)2020 | Priya Soni | sign missing | 12/03/2021 |
| 2853 | 710102020152021 | AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2721(ND)2019 | Sonal Alagh | sign missing and stamp paper and affidavit missing | 11/03/2021 |
| 2854 | 710102020272021 | SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2572(ND)2019 | Rahul | section wrong | 11/03/2021 |
| 2855 | 710102020632021 | RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Application(Companies Act) | Rule 32 | COMPANY PETITION (COMPANIES ACT)/302(ND)2018 | RAKTIM GOGOI | sign missing | 12/03/2021 |

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|------|---------------------|--|--------------------------------------|--|--|-------------------------|---|------------|
| 2856 | 710102020692021 | JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2590(ND)2019 | rohit | sign missing stamp date missing | 12/03/2021 |
| 2857 | 710102016852021 | DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD | Intervention Petition(Companies Act) | Intervention Application | | SARTHAK | Kindly link the case from main case no.,Brief synopsis/list of dates & & & ; events missed,no sign in every page of petition,Page 210 in hindi | 26/02/2021 |
| 2858 | 710102019492021 | HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD. | Contempt Petition(Companies Act) | Rule 11 of NCLT | | Atul Singh | Wrong section select,Vakaltnama missed. | 09/03/2021 |
| 2859 | 710102010902021 | VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Ranjan | 471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed. | 08/02/2021 |
| 2860 | 710102018832021 | TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dhruvik Patel | Advocate welfare & & & ; court fees miss/client signature miss/Notary back date | 05/03/2021 |
| 2861 | 710102018862021 | TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dhruvik Patel | Advocate welfare & & & ; court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date & & & ; events missed,estamp paper missed with affidavit, advocate welfare and court fee missed | 05/03/2021 |
| 2862 | 710102019852021 | THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/260(ND)2020 | Astha Nigam | case type wrong | 10/03/2021 |
| 2863 | 710102020252021 | IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/173(PB)2021 | BINDU DAS | Section Not Mention in Soft Copy | 11/03/2021 |
| 2864 | 710102021352021 | VINEET AGGARWAL VS KOTAK MAHINDRA BANK | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1226(ND)2019 | VINEET AGGARWAL | section wrong please choose sec 35 | 16/03/2021 |
| 2865 | 710102021142021 | CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA BANK | Company Appeal (IBC) | Section 42 - Submitted by Government Body | | KINJAL | wrong document , wrong file | 15/03/2021 |
| 2866 | 710102021182021 | CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS KOTAK MAHINDRA BANK | Company Appeal (IBC) | Section 42 - Submitted by Government Body | | KINJAL | main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and vakalatnama pages number missed, etc | 15/03/2021 |
| 2867 | 710102021092021 | ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED | Company Application(Companies Act) | Application under any other provisions | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019 | Mr. Suman Jyoti Khaitan | section wrong | 15/03/2021 |
| 2868 | 710102093892020 | M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | MD ZUNAID | wrong arrange-23 to 25/Advocate welfare miss | 30/09/2020 |
| 2869 | 710102013972021 | AMODA IRON AND STEEL LIMITED VS SHAKTI INTERNATIONAL PRIVATE LIMITED | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | Shyam sunder | memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf | 17/02/2021 |
| 2870 | 710102021342021 | SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Petition (Companies Act) | Sec. 441 | | BCG & CO LLP | No page number mentioned in index, council sign missed in index.In application many section mention 39,42,62 and fees missed,no sign in every page petition, no page no. in every page of petition,welfare & & & ; court fees missed in vakaltnama.AoA missed,many pages not clear, E stamp and affidavit no notarize,Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures | 16/03/2021 |
| 2871 | 710102021172021 | CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES | Company Petition IB (IBC) | Section 42 - Submitted by Government Body | | KINJAL | wrong document , wrong file | 15/03/2021 |
| 2872 | 0710102136162019/17 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | Supporting affidavit is missing | 23/02/2021 |
| 2873 | 0710102102772019/6 | DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1666(ND)2019 | | Wrong Document uploaded | 15/03/2021 |
| 2874 | 0710102105672020/2 | NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/481(ND)2020 | | Wrong Doc. Uploaded only proof of service is there | 15/03/2021 |
| 2875 | 0710102109442020/4 | PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/509(ND)2020 | | Index is blank & & & ; not signed/ no pagination/no stamp paper/Affidavit not Notarized. | 15/03/2021 |
| 2876 | 0710102114232020/3 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | pagination missing after page 56 till 61 | 15/03/2021 |
| 2877 | 0710102116582020/2 | FLUIDMASTER INDIA PRIVATE LIMITED Vs. | | Sub-Section (1) Of Section 66. | COMPANY PETITION (COMPANIES ACT)/3(ND)2021 | | Affidavit Missing | 15/03/2021 |

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|------|---------------------|--|--|--|--|--|---|------------|
| 2878 | 0710102163862019/4 | RELIVANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3423(ND)2019 | | Need to file as IA | 15/03/2021 |
| 2879 | 0710102171602019/1 | INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRAL BUILDTECHPVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/45(ND)2020 | | PAGE No 15,16 nOT CLEAR | 01/03/2021 |
| 2880 | 0710200410952018/21 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | No index, NO pagination | 15/03/2021 |
| 2881 | 0710102087802020/5 | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/976(ND)2020 | | Stamp missing/true copy sign missing in some pages | 15/03/2021 |
| 2882 | 0710102116722020/1 | ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1140(ND)2020 | | Index missing/stamp missing | 16/03/2021 |
| 2883 | 0710102000022016/2 | PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018 | | Wrong Docs.(Petition,affidavit & memo of parties uploaded with same slash no. | 16/03/2021 |
| 2884 | 0710102010632021/1 | JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD. | | Rule16(d),NCLT Rules,2016 IBC | TRANSFER PETITION (IBC)/6(PB)2021 | | Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.) | 16/03/2021 |
| 2885 | 0710102068402020/1 | CHANDRA PRAKASH Vs. KAPIL DEV REHANI | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020 | | Pg-25 to 28/41,69 to 72 not clear & not uploaded in single PDF | 16/03/2021 |
| 2886 | 0710102077862020/11 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/925(PB)2020 | | Need to file as IA | 16/03/2021 |
| 2887 | 0710102085632020/2 | STAR MAXX PROPERTIES Vs. NILESH SHARMA RP | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020 | | Proof of Service missing | 08/02/2021 |
| 2888 | 0710102172012019/1 | INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/84(ND)2020 | | Stamp missing | 16/03/2021 |
| 2889 | 0710102412382017/24 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Need to file as IA | 16/03/2021 |
| 2890 | 0710120002042018/15 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | Need to file as IA | 16/03/2021 |
| 2891 | 0710200412002017/4 | PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/246(ND)2017 | | Wrongly filed (too many affidavit & petition uploaded with same slash no.) | 16/03/2021 |
| 2892 | 0710102007702020/3 | OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/288(ND)2020 | | STAMP AND AFFIDAVIT MISSED | 15/03/2021 |
| 2893 | 0710102020852020/1 | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/632(ND)2020 | | Application(Need to file as IA) & affidavit cannot filed together | 09/03/2021 |
| 2894 | 0710102023902020/1 | THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/96(ND)2021 | | FILE AS APPLICATION | 15/03/2021 |
| 2895 | 0710102081192019/5 | TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/372(ND)2019 | | FILE AS A FRESH APPLICATION | 10/02/2021 |
| 2896 | 0710102086982019/10 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | FILE AS FRESH | 15/03/2021 |
| 2897 | 0710102117092020/3 | KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020 | | file as fresh application | 15/03/2021 |
| 2898 | 0710102157222019/4 | NEHIT BANTHIA Vs. FIITJEE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3266(ND)2019 | | page 122,123, not clear | 15/03/2021 |
| 2899 | 0710102007572020/4 | RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/286(ND)2020 | | INDEX MISSING AND FILE IN TWO PARTS | 15/03/2021 |
| 2900 | 0710102013372020/9 | MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/414(PB)2020 | | Index and supporting affidavit is missing | 15/03/2021 |
| 2901 | 0710102018812021/1 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021 | | Pg no. 1,2 and 3 are missing | 15/03/2021 |
| 2902 | 0710102026682020/2 | VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/674(ND)2020 | | Merge pdf or file them separately | 15/03/2021 |
| 2903 | 0710102027572020/2 | INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/756(ND)2020 | | Affidavit date is missing | 15/03/2021 |
| 2904 | 0710102032622020/10 | M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/797(ND)2020 | | Index and supporting affidavit missing | 15/03/2021 |

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|------|---------------------|---|--|---|--|--|---|------------|
| 2905 | 0710102033152020/3 | JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1086(PB)2020 | | page 318,417,420,425-428, not clear | 15/03/2021 |
| 2906 | 0710102075822020/4 | LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/388(ND)2020 | | Remove extra files or file them separately | 09/03/2021 |
| 2907 | 0710102082872020/3 | SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/965(PB)2020 | | Stamp paper is missing | 28/12/2020 |
| 2908 | 0710102087232020/6 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | | pg. no. 70,72,99,100 are not clear and stamp paper is missing | 15/02/2021 |
| 2909 | 0710102091752020/7 | SACHIN GUPTA Vs. UNION OF INDIA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/514(ND)2020 | | Supporting affidavit is issuing | 16/03/2021 |
| 2910 | 0710102103722020/2 | NK JAIN & CO Vs. EMAAR INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/70(ND)2021 | | stamp paper is missing | 16/03/2021 |
| 2911 | 0710102111512020/3 | NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/487(ND)2020 | | Affidavit notarized date is missing | 16/03/2021 |
| 2912 | 0710102112322020/1 | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2020 | | Stamp missing | 16/03/2021 |
| 2913 | 0710102119462020/3 | SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/7(ND)2021 | | Supporting affidavit is missing | 16/03/2021 |
| 2914 | 0710102137722019/5 | MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2854(ND)2019 | | Index is missing | 16/03/2021 |
| 2915 | 0710102150872019/4 | RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA | | Sec. 140(5) | COMPANY PETITION (COMPANIES ACT)/168(ND)2019 | | Pg. no. 8 is missing | 19/02/2021 |
| 2916 | 0710102150902019/6 | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019 | | Stamp paper is missing | 03/09/2020 |
| 2917 | 0710102169602019/2 | HEMANT KUMAR Vs. EDUCOMPARAFFLES HIGHER EDUCATION LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/31(PB)2020 | | Affidavit is of back date | 16/03/2021 |
| 2918 | 0710102407022018/19 | ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/731(PB)2018 | | Remove extra files or file them separately | 16/03/2021 |
| 2919 | 0710102701602018/10 | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/160(PB)2018 | | Wrong E-filing | 16/03/2021 |
| 2920 | 0710102000142021/4 | DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/8(ND)2021 | | Page no. 5 - 11 not clear | 16/03/2021 |
| 2921 | 0710102002622019/18 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | | page numbering missed in index | 15/03/2021 |
| 2922 | 0710102014882021/1 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021 | | page no. 103-104 page cut | 16/03/2021 |
| 2923 | 0710102018812021/2 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021 | | Index Missing, Page no. missing, True copy sign missing | 16/03/2021 |
| 2924 | 0710102021202020/1 | MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/638(ND)2020 | | Stamp paper Should be of Rs 100 in UP | 16/03/2021 |
| 2925 | 0710102033922020/1 | ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/820(ND)2020 | | Document Not Upload | 16/03/2021 |
| 2926 | 0710102062802020/4 | RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED | | Sub-section (l) of section 230 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020 | | No Pagination | 16/03/2021 |
| 2927 | 0710102075662019/15 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/913(ND)2019 | | Wrong e-filing, need file in IA | 12/03/2021 |
| 2928 | 0710102078372020/1 | VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020 | | True Copy sign Missing | 16/03/2021 |
| 2929 | 0710102082542020/1 | SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020 | | Index Missing, No Pagenation, True Copy Sign Missing | 16/03/2021 |
| 2930 | 0710102105442020/1 | NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020 | | Wrong E-filing | 16/03/2021 |
| 2931 | 0710102116222020/1 | BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED | | Sec. 97(1) | COMPANY PETITION (COMPANIES ACT)/26(ND)2021 | | page numbering missed in affidavit | 15/03/2021 |
| 2932 | 0710102121312019/3 | PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NARAYANA UNNATI PROJECTS PVT LTD | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/670(ND)2019 | | Supporting affidavit and stamp missed,proof of service missed | 15/03/2021 |
| 2933 | 0710102147272019/4 | ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/2518(PB)2019 | | Court fee missed in vakalatnama | 15/03/2021 |
| 2934 | 0710102147282019/3 | ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/2517(PB)2019 | | Court fee missed in vakalatnama | 15/03/2021 |

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| 2935 | 0710102171572019/3 | DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI & S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/23(ND)2020 | | service missed to income tax and roc | 15/03/2021 |
| 2936 | 0710102173792019/5 | GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/424(ND)2020 | | sign missed on reply | 15/03/2021 |
| 2937 | 0710102407942018/20 | S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/755(PB)2018 | | Page no. 61-63, 78- 105, 112- 116, 123-124, 128- 132 true copy sign missing | 16/03/2021 |
| 2938 | 0710102410282017/21 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/409(PB)2017 | | true copy sign and stamp missed | 15/03/2021 |
| 2939 | 0710204000262017/10 | P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/435(ND)2017 | | back date affidavit | 15/03/2021 |
| 2940 | 0710102034772020/9 | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/819(ND)2020 | | Need to file as IA | 15/03/2021 |
| 2941 | 0710102073672020/5 | CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020 | | Supporting affidavit missed and stamp paper missed | 15/03/2021 |
| 2942 | 0710102075842020/6 | JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/349(ND)2020 | | page number missed after page 12,back date affidavit | 09/03/2021 |
| 2943 | 0710102000102020/3 | DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/162(ND)2020 | | Court fee missed in vakalatnama | 16/03/2021 |
| 2944 | 0710102000122020/3 | P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/166(ND)2020 | | Court fee missed in vakalatnama | 16/03/2021 |
| 2945 | 0710102001152021/4 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR | | Section 95(1) | COMPANY PETITION IB (IBC)/25(ND)2021 | | wrong file report fee 1000 | 16/03/2021 |
| 2946 | 0710102001152021/5 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR | | Section 95(1) | COMPANY PETITION IB (IBC)/25(ND)2021 | | wrong file report fee 1000 | 16/03/2021 |
| 2947 | 0710102001332020/8 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | WRONG EFILE | 22/02/2021 |
| 2948 | 0710102002762021/1 | TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED | | Rule 154 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021 | | WRONG EFILE | 16/03/2021 |
| 2949 | 0710102006382021/1 | ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED | | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/47(ND)2021 | | Document Not Upload | 16/03/2021 |
| 2950 | 0710102007962021/2 | RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | Sec 30,Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021 | | SIGN MISSED WITH TRUE COPY | 15/03/2021 |
| 2951 | 0710102008592020/2 | SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/172(ND)2020 | | PAGE 1 TO 30 IN HINDI AND SIGN MISSED | 12/03/2021 |
| 2952 | 0710102009442021/1 | SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/46(ND)2021 | | STAMP PAPER MISSED | 16/03/2021 |
| 2953 | 0710102012122019/3 | P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/542(ND)2019 | | TRUE COPY SIGN MISSED | 16/03/2021 |
| 2954 | 0710102012472020/8 | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/410(ND)2020 | | STAMP PAPER WRONG UP 100RS NOT 50RS | 16/03/2021 |
| 2955 | 0710102013752021/1 | GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021 | | STAMP PAPER MISSED | 16/03/2021 |
| 2956 | 0710102024392020/2 | GEOKNO INDIA LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/605(ND)2020 | | 54 not clear | 16/03/2021 |
| 2957 | 0710102024402020/2 | GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/604(ND)2020 | | page 52-56 not clear | 16/03/2021 |
| 2958 | 0710102027262020/2 | NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1048(ND)2020 | | index missed | 16/03/2021 |
| 2959 | 0710102027272020/3 | REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1047(ND)2020 | | supporting affidavit missend and index missed | 16/03/2021 |
| 2960 | 0710102032052020/1 | AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020 | | index missed | 12/03/2021 |
| 2961 | 0710102035252020/8 | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/821(ND)2020 | | sign missed | 16/03/2021 |
| 2962 | 0710102035562020/1 | AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020 | | index missed | 12/03/2021 |
| 2963 | 0710102065422020/4 | VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/889(ND)2020 | | sign missed | 16/03/2021 |

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|------|--------------------|---|-----------------------------------|---|--|---------------------|--|------------|
| 2964 | 0710102095022020/2 | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020 | | E Stamp Paper Missing | 03/12/2020 |
| 2965 | 0710102096492020/2 | SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/385(ND)2020 | | E Stamp Paper Missing | 18/12/2020 |
| 2966 | 0710102103922020/2 | SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/18(ND)2021 | | E Stamp Paper Missing | 15/03/2021 |
| 2967 | 0710102107132020/2 | AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/458(ND)2020 | | E Stamp Paper Missing | 22/12/2020 |
| 2968 | 0710102107232020/1 | MAZDA CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/461(ND)2020 | | E Stamp Paper Missing | 26/02/2021 |
| 2969 | 0710102107252019/6 | ALMIET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2059(ND)2019 | | Index Missing | 16/03/2021 |
| 2970 | 0710102107282019/7 | SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1816(ND)2019 | | Index Missing | 16/03/2021 |
| 2971 | 0710102108242020/1 | MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/483(ND)2020 | | E Stamp PAPER MISSING | 26/02/2021 |
| 2972 | 0710102108532020/2 | Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020 | | wrong File | 22/02/2021 |
| 2973 | 0710102108532020/3 | Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020 | | Wrong Pages Done | 25/02/2021 |
| 2974 | 0710102111782020/1 | KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/34(ND)2021 | | E Stamp Paper Missing | 15/03/2021 |
| 2975 | 0710102113682019/5 | ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1992(PB)2019 | | E Stamp Missing | 16/03/2021 |
| 2976 | 710102075432020 | TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD | Contempt Petition(Companies Act) | Rule 11 of NCLT | | SONAL ANAND | Wrong case & wrong section select, kindly link with main case no. Wrong section , case not link | 31/07/2020 |
| 2977 | 7101020111312021 | NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Shubham Bhatia | petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed. | 09/02/2021 |
| 2978 | 710102016752021 | PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gursat | 9 (3)b certificate missed/Master index new objection vol 2 missed and proof of service missed(document uncompleted) | 26/02/2021 |
| 2979 | 710102022592021 | CANARA BANK VS M/S. SPML INFRA LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Ichchha Kalash | Advocate welfare & court fees miss/Page miss-188 to 512Incomplete documents/Proof of service | 19/03/2021 |
| 2980 | 710102022772021 | REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Harshad S Deshpande | council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed, | 20/03/2021 |
| 2981 | 710102021442021 | ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2121(ND)2019 | alok kumar | true and sign missing and stamp paper up 100 rupees | 16/03/2021 |
| 2982 | 710102021982021 | MUKESH GUPTA VS AJAY LOGANI AND NEERU LOGANI | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/1022(ND)2018 | ABHISHEK | Wrong section chosen/Proof of service missing | 17/03/2021 |
| 2983 | 710102021462021 | CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1641(PB)2018 | kundanlatwal | section wrong | 16/03/2021 |
| 2984 | 710102021762021 | JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/36(ND)2018 | Jayashree Shukla | Wrong File | 17/03/2021 |
| 2985 | 710102022042021 | DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1251(ND)2018 | Milind Garg | true copy stamp and sign missed,court fee and welfare missed in vakalatanama | 18/03/2021 |
| 2986 | 710102022002021 | KINOBEQ SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/45(ND)2020 | NITTIN BHATIA | Wrong case type | 18/03/2021 |
| 2987 | 710102022072021 | WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1047(ND)2020 | RAKESH AGRAWAL | main case not match with file,proof of service not mention in index | 18/03/2021 |
| 2988 | 710102021862021 | FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1013(ND)2020 | Gurnoor Kaur | Section Not Mention in Soft Copy | 17/03/2021 |
| 2989 | 710102022732021 | ARVIND GARG VS APPLE INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/138(ND)2018 | Arvind Garg | Wrong section chosen | 20/03/2021 |

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|------|---------------------|---|--|---|--|--------------------------|---|------------|
| 2990 | 710102022392021 | DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1665(PB)2018 | Manish kumar | page number missing affidavit date in over writing | 19/03/2021 |
| 2991 | 710102005852021 | PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD. | Restoration Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2741(ND)2019 | AMIT | fluid index | 21/01/2021 |
| 2992 | 710102018572021 | ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/452(PB)2018 | Ashutosh | case type wrong | 05/03/2021 |
| 2993 | 710102019402021 | SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO) | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Sec 60(5) | COMPANY PETITION IB (IBC)/1075(ND)2018 | s k bhatt and associates | Please delete Previous Document | 08/03/2021 |
| 2994 | 710102019752021 | SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1718(PB)2018 | Jatin S Sethi | due payment for other section | 09/03/2021 |
| 2995 | 710102020012021 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1665(PB)2018 | Jatin S Sethi | Index Pagination Not Done Properly Last Two Serial Number Fluding Use | 10/03/2021 |
| 2996 | 710102020232021 | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/998(ND)2020 | Pranaya | section wrong | 11/03/2021 |
| 2997 | 710102021802021 | SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/3210(ND)2019 | Pradeep | stamp paper missing | 17/03/2021 |
| 2998 | 710102021622021 | ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD. | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/78(PB)2019 | ANGAD MEHTA | Wrong case type/Wrong section please call us regarding you objection 24363846 | 17/03/2021 |
| 2999 | 710102023412021 | NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA | Interlocutory Application (I.B.C) | Sec 60(5),19(2) | COMPANY PETITION IB (IBC)/455(ND)2019 | NARESH | section wrong | 23/03/2021 |
| 3000 | 710102023172021 | VINEET AGGARWAL VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1226(ND)2019 | VINEET AGGARWAL | 23,25,27,28 translate page | 22/03/2021 |
| 3001 | 710102023082021 | GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/964(ND)2019 | Nithin | stamp paper missing and section wrong | 22/03/2021 |
| 3002 | 710102013882021 | M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SACHIN DHAMA | 9 (3)b certificate missed/Form 3 miss/Blur page-48 | 17/02/2021 |
| 3003 | 710102022652021 | IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | BINDU DAS | Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition | 20/03/2021 |
| 3004 | 0710102149292019/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2976(ND)2019 | | NEED TO IA FILE | 20/01/2021 |
| 3005 | 0710102149292019/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2976(ND)2019 | | NEED TO IA FILE | 25/02/2021 |
| 3006 | 0710102025642020/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/651(ND)2020 | | NEED TO IA FILE | 08/03/2021 |
| 3007 | 0710102025802018/22 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1683(ND)2018 | | 7 8 NOT CLEAR | 15/03/2021 |
| 3008 | 0710102168862019/3 | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | | E Stamp Paper Missing | 15/03/2021 |
| 3009 | 0710102010542021/1 | KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021 | | INDEX MISSING | 16/03/2021 |
| 3010 | 0710102012642019/8 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | NEED TO IA FILE | 16/03/2021 |
| 3011 | 0710102066962020/7 | PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020 | | NEED TO ALL PAGES SIGN | 16/03/2021 |
| 3012 | 0710102080062020/9 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Document Not Upload | 16/03/2021 |
| 3013 | 0710102097652020/1 | GANGA RAM AGARWAL Vs. DAYANAND & ORS. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020 | | NEED TO SIGN ALL PAGES | 16/03/2021 |
| 3014 | 0710102102262019/4 | MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1675(PB)2019 | | NEED TO IA FILE | 16/03/2021 |
| 3015 | 0710102111312020/5 | MR AMIT MAVI Vs. INDIA INFOLINE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020 | | NEED TO IA FILE | 16/03/2021 |
| 3016 | 071010211442019/6 | CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEEES FROZEN FOOD EXPORTS PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2128(ND)2019 | | NEED TO IA FILE | 16/03/2021 |
| 3017 | 0710102130362019/4 | M/S NIMIT BHLIDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2469(ND)2019 | | INDEX NOT IN PROPER | 16/03/2021 |

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|------|---------------------|---|--|--|---|--|--|------------|
| 3018 | 0710102154132019/5 | ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3101(ND)2019 | | STAMP MISSING | 16/03/2021 |
| 3019 | 0710102161722019/7 | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3372(ND)2019 | | NEED TO IA FILE | 16/03/2021 |
| 3020 | 0710102410382017/46 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/540(PB)2017 | | True Copy Sign Missing on every page | 16/03/2021 |
| 3021 | 0710102417442018/7 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/302(ND)2018 | | Wrong E-filing | 16/03/2021 |
| 3022 | 0710120005482018/33 | VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/995(ND)2018 | | NEED TO SEPARATE FILLING | 16/03/2021 |
| 3023 | 0710120006322018/7 | MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1023(ND)2018 | | pages are missing and application is not need to file as additional document | 16/03/2021 |
| 3024 | 0710120006322018/8 | MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1023(ND)2018 | | Wrong E-filing | 16/03/2021 |
| 3025 | 0710102026592020/2 | M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/695(ND)2020 | | True Copy sign Missing | 17/03/2021 |
| 3026 | 0710102026642020/2 | M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/697(ND)2020 | | True Copy sign Missing | 17/03/2021 |
| 3027 | 0710102068392020/12 | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/89(ND)2020 | | Wrong E-Filing | 17/03/2021 |
| 3028 | 0710102075822020/4 | LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL (COMPANIES ACT)/388(ND)2020 | | Back Date Affidavit | 17/03/2021 |
| 3029 | 0710102080062020/11 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1), Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | NEED TO SIGN ALL PAGES | 17/03/2021 |
| 3030 | 0710102080062020/12 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1), Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | NEED TO SIGN ALL PAGES | 17/03/2021 |
| 3031 | 0710102092602019/11 | ARUN GOEL Vs. SPG BUILDCON PVT. LTD. | | Sec. 241(1), Sec. 242(4), Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/91(ND)2019 | | True Copy sign missing | 17/03/2021 |
| 3032 | 0710102095932020/3 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | No Pagination, Court fess and welfare missing | 17/03/2021 |
| 3033 | 0710102099052020/7 | MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/69(PB)2020 | | STAMP MISSING | 17/03/2021 |
| 3034 | 0710102102622019/4 | SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1744(ND)2019 | | Proof Of Service Missing | 17/03/2021 |
| 3035 | 0710102107582020/7 | INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1061(ND)2020 | | Wrong Pagination | 17/03/2021 |
| 3036 | 0710102109252019/3 | GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/254(PB)2019 | | Stamp paper is missing | 17/03/2021 |
| 3037 | 0710102113152020/3 | SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA | | Sec. 241(1), Sec. 242(4), Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/176(PB)2020 | | True Copy Sign Missing on Every page | 17/03/2021 |
| 3038 | 0710102118222020/1 | WIRENDER SINGH Vs. THEME EXPORT PVT LTD | | Sec 42 | COMPANY APPEAL (IBC)/1(ND)2021 | | Page no. 10 is missing (Proof of service) | 17/03/2021 |
| 3039 | 0710102125842019/7 | AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2355(ND)2019 | | True Copy Sign missing | 17/03/2021 |
| 3040 | 0710102125842019/8 | AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2355(ND)2019 | | True Copy sign Missing | 17/03/2021 |
| 3041 | 0710102150942019/7 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3243(ND)2019 | | Wrong E-filing | 17/03/2021 |
| 3042 | 0710200412612017/3 | M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/432(ND)2017 | | Affidavite Miss | 17/03/2021 |
| 3043 | 0710200421992018/2 | MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD | | Application under any other provisions | COMPANY APPEAL (COMPANIES ACT)/272(ND)2018 | | Wrong E-filing | 17/03/2021 |
| 3044 | 0710102002302021/3 | BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/17(PB)2021 | | Wrong e-filing | 18/03/2021 |
| 3045 | 0710102007962021/2 | RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | Sec 30, Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021 | | Page no. 11 - 99 true copy sign missing | 18/03/2021 |
| 3046 | 0710102018812021/4 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021 | | NEED TO SAPARATE FILLING | 18/03/2021 |
| 3047 | 0710102018822020/3 | SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/515(ND)2020 | | ONLY PROOF OF SERVICE UPLOAD | 18/03/2021 |

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| 3048 | 0710102026682020/2 | VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/674(ND)2020 | | INDEX MISSING | 18/03/2021 |
| 3049 | 071010202682018/10 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1718(PB)2018 | | NEED TO SEPARATE FILLING | 18/03/2021 |
| 3050 | 0710102028792018/7 | SARIKA SOMVANSI Vs. R S STONE | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1788(ND)2018 | | NEED TO IA FILE | 18/03/2021 |
| 3051 | 0710102063902020/1 | ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/455(ND)2020 | | INDEX MISSING | 18/03/2021 |
| 3052 | 0710102068222020/1 | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI | | IBC Section 59 | COMPANY PETITION IB (IBC)/904(ND)2020 | | NEED TO SAPARATE FILLING | 18/03/2021 |
| 3053 | 0710102075662019/15 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/913(ND)2019 | | NEED TO IA FILE | 18/03/2021 |
| 3054 | 0710102076562020/2 | GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/355(ND)2020 | | ONLY PROOF OF SERVICE UPLOAD | 18/03/2021 |
| 3055 | 0710102080062020/13 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Only Volume 2 Uploaded | 18/03/2021 |
| 3056 | 0710102080062020/14 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Wrong documents uploaded | 18/03/2021 |
| 3057 | 0710102099052020/8 | MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020 | | ONLY PROOF OF SERVICE UPLOAD | 18/03/2021 |
| 3058 | 0710102115852019/7 | 3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2107(ND)2019 | | ONLY PROOF OF SERVICE UPLOAD | 18/03/2021 |
| 3059 | 0710102144062019/1 | PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NEHA EXPORTS LTD | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/830(ND)2019 | | PAGE-9 NOT CLEAR | 18/03/2021 |
| 3060 | 0710102146862019/7 | SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019 | | INDEX MISSING | 18/03/2021 |
| 3061 | 0710200413772017/4 | INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD. | | Sec 252 (1),Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/297(ND)2017 | | PAGE-7 NOT CLEAR | 18/03/2021 |
| 3062 | 0710200418542018/3 | INCOME TAX OFFICER, WARD Vs. M/S CREATIVE FINANCIAL SERVICES PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/684(ND)2018 | | CONTACT TO COURT OFFICER | 18/03/2021 |
| 3063 | 0710200431842018/6 | INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/802(ND)2018 | | wrong filing | 18/03/2021 |
| 3064 | 0710200432722018/23 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | Document Not Upload | 18/03/2021 |
| 3065 | 0710102000822021/2 | ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021 | | STAMP MISSING 50 | 19/03/2021 |
| 3066 | 0710102005882021/1 | SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | ---Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/50(ND)2021 | | NEED TO IA FILE | 19/03/2021 |
| 3067 | 0710102008722021/4 | SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021 | | NEED TO SAPRATE FILLING | 19/03/2021 |
| 3068 | 0710102020992020/4 | RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/596(ND)2020 | | Page no. 1 - 14 true Copy sign missing | 19/03/2021 |
| 3069 | 0710102021062020/7 | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/567(ND)2020 | | NEED TO IA FILE | 19/03/2021 |
| 3070 | 0710102022422018/3 | M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1651(ND)2018 | | Welfare and Court Fess missing on vakalatnama | 19/03/2021 |
| 3071 | 0710102028922020/1 | M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/741(ND)2020 | | True Copy sign Missing | 19/03/2021 |
| 3072 | 0710102077272020/5 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | | Wrong e-filing, Additional and application should be filed separately | 19/03/2021 |
| 3073 | 0710102095932020/4 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama | 19/03/2021 |
| 3074 | 0710102096402019/5 | COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1531(ND)2019 | | True Copy sign Missing True Copy sign Missing | 19/03/2021 |
| 3075 | 0710102096682020/2 | DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1066(ND)2020 | | Master index and volume wise index should be separate, volume have more than 200 pages | 19/03/2021 |
| 3076 | 0710102100562019/7 | IL&S FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1649(ND)2019 | | Page no. 4 not clear | 19/03/2021 |
| 3077 | 0710102104182020/1 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/172(PB)2020 | | Page no. 102 not clear, | 19/03/2021 |

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| 3078 | 0710102104182020/2 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/172(PB)2020 | Welfare missing | 19/03/2021 |
| 3079 | 0710102104182020/3 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/172(PB)2020 | Welfare missing | 19/03/2021 |
| 3080 | 0710102110142020/4 | TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/28(ND)2021 | true copy missing on every page | 19/03/2021 |
| 3081 | 0710102110482020/4 | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1126(ND)2020 | Page no. 1 - 41 True copy sign missing | 19/03/2021 |
| 3082 | 0710102117252020/2 | HEMANT SHARMA Vs. SANDEEP TYAGI | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020 | True Copy missing on every page | 19/03/2021 |
| 3083 | 0710102118552020/2 | SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD. | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020 | Page no. 1 - 8 True Copy sign missing | 19/03/2021 |
| 3084 | 0710102119382020/2 | BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs. | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/72(ND)2021 | More than 200 Pages in single volume | 19/03/2021 |
| 3085 | 0710102122462019/2 | PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD | Sec 252 (3) - By Government Body | COMPANY APPEAL (COMPANIES ACT)/671(ND)2019 | Page no. 4 page cut | 19/03/2021 |
| 3086 | 0710102152112019/3 | AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3206(ND)2019 | Index missing in vol-2, True Copy sign missing on every page | 19/03/2021 |
| 3087 | 0710102171622019/1 | ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.) | Sec 252 (1) - By Government Body | COMPANY APPEAL (COMPANIES ACT)/22(ND)2020 | Page no. 11 missing | 19/03/2021 |
| 3088 | 0710102411722017/8 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | need to file only respondents document | 19/03/2021 |
| 3089 | 0710200000812018/3 | BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/342(ND)2018 | Index Missing | 19/03/2021 |
| 3090 | 0710102019362021/1 | CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021 | True Copy Sign Missing On every Page | 20/03/2021 |
| 3091 | 0710102001552021/1 | SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/37(ND)2021 | STAMP FEE 50 MISSING | 22/03/2021 |
| 3092 | 0710102002772020/4 | BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED | Sec. 58(3) | COMPANY PETITION (COMPANIES ACT)/25(ND)2020 | STAMP MISSING | 22/03/2021 |
| 3093 | 07101020007262020/2 | GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA | 19(2) | COMPANY APPLICATION(IBC)/674(ND)2020 | INDEX MISSING | 22/03/2021 |
| 3094 | 07101020007412020/2 | GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED | Sec 60(5) | COMPANY APPLICATION(IBC)/642(ND)2020 | INDEX MISSING | 22/03/2021 |
| 3095 | 0710102065422020/5 | VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/899(ND)2020 | Page no. 1- 5 true copy sign missing | 22/03/2021 |
| 3096 | 0710102067522020/1 | MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020 | No index, No pagination, no welfare and court fees | 22/03/2021 |
| 3097 | 0710102076312019/11 | SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1125(ND)2019 | wrong e-filing | 22/03/2021 |
| 3098 | 0710102088862020/3 | TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/996(ND)2020 | true copy missing on every page | 22/03/2021 |
| 3099 | 0710102093492020/1 | INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/1041(ND)2020 | True Copy sign missing on every page | 22/03/2021 |
| 3100 | 0710102093512020/2 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020 | stamp paper missing | 22/03/2021 |
| 3101 | 0710102093812020/4 | ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1026(PB)2020 | No Index, No pagination,document not properly upload | 22/03/2021 |
| 3102 | 0710102095932020/5 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | 15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess | 22/03/2021 |
| 3103 | 071010209832020/1 | MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD. | Application under any other provisions | RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020 | stamp and affidavit missing | 22/03/2021 |
| 3104 | 0710102098942019/11 | BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1572(ND)2019 | Court fees missing in vakalatnama | 22/03/2021 |
| 3105 | 0710102112552019/11 | GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2001(ND)2019 | STAMP FEE 50 MISSING | 22/03/2021 |
| 3106 | 0710102112552019/12 | GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2001(ND)2019 | STAMP FEE 50 MISSING | 22/03/2021 |

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|------|---------------------|---|--|---|--|--|---|------------|
| 3107 | 0710102138062019/9 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2721(ND)2019 | | STAMP MISSING | 22/03/2021 |
| 3108 | 0710102142442019/5 | VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2848(ND)2019 | | TRUE COPY SIGN MISSING | 22/03/2021 |
| 3109 | 0710102150872019/5 | RUDDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA | | Sec. 140(5) | COMPANY PETITION (COMPANIES ACT)/168(ND)2019 | | SIGN IN ALL PAGES | 22/03/2021 |
| 3110 | 0710102170012019/9 | KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/237(ND)2020 | | PAGE- 18-19 NOT CLEAR | 22/03/2021 |
| 3111 | 0710102173792019/6 | GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/424(ND)2020 | | NEED TO ALL PAGES SIGN | 22/03/2021 |
| 3112 | 0710102409372018/3 | MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/101(PB)2018 | | NEED TO IA FILE | 22/03/2021 |
| 3113 | 0710102409372018/4 | MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/101(PB)2018 | | NEED TO IA FILE | 22/03/2021 |
| 3114 | 0710120013122018/6 | BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1280(ND)2018 | | DOCUMENT INCOMPLETE | 22/03/2021 |
| 3115 | 0710120013612018/5 | HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1282(ND)2018 | | CONTACT TO COURT OFFICER | 22/03/2021 |
| 3116 | 0710200412002017/6 | PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/246(ND)2017 | | CONTACT TO COURT OFFICER | 22/03/2021 |
| 3117 | 0710200718642018/7 | EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/1606(ND)2018 | | CONTACT TO COURT OFFICER | 22/03/2021 |
| 3118 | 0710102001332020/8 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT | 23/03/2021 |
| 3119 | 0710102001342020/1 | SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/170(ND)2020 | | PETITION NOT CONSIDER IN ADDITIONAL | 23/03/2021 |
| 3120 | 0710102001342020/2 | SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/170(ND)2020 | | PETITION NOT CONSIDER IN ADDITIONAL | 23/03/2021 |
| 3121 | 0710102001402021/1 | EMG HOSPITALITY PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/59(ND)2021 | | ONLY PROOF OF SERVICE UPLOAD | 23/03/2021 |
| 3122 | 0710102014592019/13 | HARI RAM Vs. SHILPA GARMENTS PVT. LTD | | Sec 424 (3) | COMPANY PETITION (COMPANIES ACT)/288(ND)2017 | | Documents Wrong arrange | 23/03/2021 |
| 3123 | 0710102014622021/1 | INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/161(ND)2021 | | True copy sign missing on every page | 23/03/2021 |
| 3124 | 0710102014702018/42 | ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1367(PB)2018 | | Document Not Uplaod | 23/03/2021 |
| 3125 | 0710102015692021/2 | NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021 | | no index, no pagination | 23/03/2021 |
| 3126 | 0710102033012018/28 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/17(ND)2019 | | NEED TO APPLICATION FILE | 23/03/2021 |
| 3127 | 0710102033502020/2 | BURLINGTON FINANCE Vs. VIPUL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/796(ND)2020 | | STAMP MISSING | 23/03/2021 |
| 3128 | 0710102082682020/5 | CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs. | | Sub-Section (1) of Section 66. | COMPANY PETITION (COMPANIES ACT)/106(ND)2020 | | NEED TO SAPARATE FILLING | 23/03/2021 |
| 3129 | 0710102096162020/2 | RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020 | | NEED TO IA FILE | 23/03/2021 |
| 3130 | 0710102103232020/2 | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020 | | true copy sign missing on every page | 23/03/2021 |
| 3131 | 0710102105662020/3 | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1090(ND)2020 | | Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama | 23/03/2021 |
| 3132 | 0710102106742019/6 | ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1840(ND)2019 | | Index missing, no pagnation | 23/03/2021 |
| 3133 | 0710102124042019/5 | JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2299(ND)2019 | | STAMP MISSING OF RUPEE 50 | 23/03/2021 |
| 3134 | 0710102137612019/1 | HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2661(ND)2019 | | NEED TO IA FILE | 23/03/2021 |

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| 3135 | 0710102423672018/2 | SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/145(ND)2012 | | No Index, No pagination | 23/03/2021 |
| 3136 | 0710102701602018/12 | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/160(PB)2018 | | NEED TO IA FILE | 23/03/2021 |
| 3137 | 0710102001742020/2 | ANKIT NARANG Vs. NIKKO AUTO LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020 | | Page no. not mention on vakalatnama | 24/03/2021 |
| 3138 | 0710102007642021/1 | SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/76(ND)2021 | | stamp papar missing | 24/03/2021 |
| 3139 | 0710102142722019/10 | AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMITED | | Sec. 59,Application under any other provisions Application under any other provisions Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | | documents incomplete, not properly arranged | 24/03/2021 |
| 3140 | 0710200425572018/10 | ALLAHABAD BANK Vs. M/S RUMNECHA TEXTILES LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/45(PB)2018 | | Page no. 116 page cut, Page no. 120 not mention in Index | 24/03/2021 |
| 3141 | 0710200718642018/5 | EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/1606(ND)2018 | | NO index, no pagination | 24/03/2021 |
| 3142 | 0710102137252019/5 | PPS ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3105(ND)2019 | | INDEX MISSING | 17/02/2021 |
| 3143 | 0710102412382017/22 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | 342 344 345 357 358 359 370-376 not clear | 06/03/2021 |
| 3144 | 0710102080062020/8 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing. | 12/03/2021 |
| 3145 | 0710102116142020/9 | AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021 | | pg-7 missed | 13/03/2021 |
| 3146 | 0710102077862020/13 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/925(PB)2020 | | Page no. 7-11 true copy sign missing | 15/03/2021 |
| 3147 | 0710102080062020/7 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Wrong E-filing | 15/03/2021 |
| 3148 | 0710102082552020/3 | EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/966(ND)2020 | | Back Date Affidavit | 15/03/2021 |
| 3149 | 0710102083112020/1 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Rs 3 court fees missing in Vakalatnama | 15/03/2021 |
| 3150 | 0710102083112020/2 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Rs 3 Court fees missing | 15/03/2021 |
| 3151 | 0710102083112020/3 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Vakalatnama Missing | 15/03/2021 |
| 3152 | 0710102112882020/1 | V R ASHOK RAO Vs. TDT COPPER LIMITED | | ---IBC under Sec 7 | COMPANY PETITION IB (IBC)/1093(ND)2020 | | STAMP RUPEE 50 MISSING | 15/03/2021 |
| 3153 | 0710102142722019/10 | AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMITED | | Sec. 59,Application under any other provisions Application under any other provisions Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | | wrong File | 15/03/2021 |
| 3154 | 0710102154632019/4 | TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3154(ND)2019 | | 65B Certificate File as a Affidavit Form | 15/03/2021 |
| 3155 | 0710102155432019/4 | DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/966(ND)2019 | | E Stamp Paper Missing | 15/03/2021 |
| 3156 | 0710102168862019/3 | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | | Document Not Upload | 15/03/2021 |
| 3157 | 0710102172912019/2 | DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/135(ND)2020 | | E Stamp Paper Missing | 15/03/2021 |
| 3158 | 0710102421352018/3 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/309(ND)2018 | | Wrong File | 15/03/2021 |
| 3159 | 0710120009092018/6 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Volume Wise Index Missing | 15/03/2021 |
| 3160 | 0710120009092018/7 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Volume Wise Index Missing | 15/03/2021 |
| 3161 | 0710120009092018/8 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Volume Wise Index Missing | 15/03/2021 |

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|------|---------------------|--|--|-----------------------------------|--|--|--|--|------------|
| 3162 | 0710200432722018/21 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | Page No 1-2 Missing | 15/03/2021 | |
| 3163 | 0710102004302020/3 | THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/260(ND)2020 | | Wrong Filing | 16/03/2021 | |
| 3164 | 0710102008452021/1 | APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021 | | True Copy and sign is missing on annexures | 16/03/2021 | |
| 3165 | 0710102008992021/1 | ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021 | | Document Not Upload | 16/03/2021 | |
| 3166 | 0710102010322021/2 | MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/40(ND)2021 | | NEED TO SIGN ALL PAGES | 16/03/2021 | |
| 3167 | 0710102010542021/1 | KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021 | | Document Not Upload | 16/03/2021 | |
| 3168 | 0710102010542021/2 | KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021 | | Document Not Upload | 16/03/2021 | |
| 3169 | 0710102014672020/2 | DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/481(ND)2020 | | Index is missing | 16/03/2021 | |
| 3170 | 0710102017082021/1 | SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021 | | Pg no 32,33 are not clear | 16/03/2021 | |
| 3171 | 0710102018812021/3 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021 | | Index is missing | 16/03/2021 | |
| 3172 | 0710102023352020/3 | SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/218(ND)2020 | | Wrong e-filing | 16/03/2021 | |
| 3173 | 0710102027922020/3 | JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/237(ND)2020 | | Notarized date is missing on affidavit | 16/03/2021 | |
| 3174 | 0710102064842020/3 | SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020 | | NEED TO IA FILE | 16/03/2021 | |
| 3175 | 0710102065042020/3 | GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020 | | Remove extra files or file them separately | 16/03/2021 | |
| 3176 | 0710102078022019/8 | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/976(ND)2019 | | need to sign all pages | 16/03/2021 | |
| 3177 | 0710102078022019/9 | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/976(ND)2019 | | need to sign all pages | 16/03/2021 | |
| 3178 | 0710102080062020/10 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | NEED TO SIGN ALL PAGES | 16/03/2021 | |
| 3179 | 0710102093642019/28 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | 669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH | 16/03/2021 | |
| 3180 | 710102009432021 | JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED | | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2299(ND)2019 | Prasouk | e-stamp paper need to 100 rps for tamilnadu | 02/02/2021 |
| 3181 | 710102018072021 | S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD | | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/378(PB)2017 | JAYA S | 41-47 not clear page , pagination not done after pg no. 52 | 03/03/2021 |
| 3182 | 710102021882021 | M/S VEDA CHEM PRIVATE LIMITED VS MM AQUA TECHNOLOGIES LIMITED | | Interlocutory Application (I.B.C) | Sec 49(2) | COMPANY PETITION IB (IBC)/450(ND)2020 | VIDEH VAISH | Section 49 Fees Missing and Technically also Not Select your section not match please check pdf and technically section need to payment for both section or call 324363846 | 17/03/2021 |
| 3183 | 710102023262021 | KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI | | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/806(PB)2019 | Aditya Nayyar | 50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume | 23/03/2021 |
| 3184 | 710102023242021 | KAILASH CHAND KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED | | Company Appeal(Companies Act) | Sec. 58(3),Sec. 59 | | CHAND KARAN LOHIYA | case type wrong MOA and AOA missed master data missed | 23/03/2021 |
| 3185 | 710102023712021 | K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED | | Company Petition IB (IBC) | IBC under Sec 7 | | SUNIL KUMAR GANDHI | Page not clear-74,91,111,112 to 117,123,140,144,146,150,152,183,196,212,213,227,228/Small font-107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,193,195/Uploaded pdf per-200 page with proper index/etc | 24/03/2021 |

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|------|-----------------|--|--|---|--|---------------------|--|------------|
| 3186 | 710102022562021 | PAWAN TRIVEDI VS MR. P GURUPRASAD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3383(ND)2019 | Aman | due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this | 19/03/2021 |
| 3187 | 710102023962021 | DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1396(PB)2019 | Sameer Kumar | wrong filing | 25/03/2021 |
| 3188 | 710102024092021 | DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1077(PB)2020 | Wamika Trehan | Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately | 25/03/2021 |
| 3189 | 710102028402020 | DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | Charu Sangwan | Memo of parties,brief synopsis, list of date and event, roc and income tax service missed | 03/03/2020 |
| 3190 | 710102009922021 | MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCARE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | lkgiri | jurisdiction Punjab | 02/04/2021 |
| 3191 | 710102019602021 | R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | ANKIT AGGARWAL | index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed | 03/09/2021 |
| 3192 | 710102024782021 | SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1717(ND)2019 | Aditya Nayyar | due payment other section | 27/03/2021 |
| 3193 | 710102024432021 | GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Sec 60(5) | | Manoj Kumar Malik | CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,,65,76,77, | 26/03/2021 |
| 3194 | 710102022362021 | M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/741(ND)2020 | KARMA LAW | affidavit back date | 19/03/2021 |
| 3195 | 710102024872021 | INDEX LOGISTICS PVT. LTD. VS NO.1 WORLDWIDE EXPRESS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Animesh Kumar | page:26-44, pageE:57, 63-79, advocate welfare and court fee missed, sign and true copy missed. | 27/03/2021 |
| 3196 | 710102025192021 | SAI SIDH PACKAGING VS LEXUS INDIA LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHIV KHORANA | 26-29, 31-40, 43,all invoice not clear (typed copy) | 29/03/2021 |
| 3197 | 710102025252021 | EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Sumesh | file ok but payment not received | 30/03/2021 |
| 3198 | 710102119732020 | INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA | Company Petition (Companies Act) | Sec 252 (3) | | RajBalaSaroja | Wrong section, please check your document need to upload proper file AOA missed vakaitnama missed index missed advance service not proper show | 30/12/2020 |
| 3199 | 710102025152021 | COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Siddharth Rajkonwar | page wrong arrange after 33-A, | 29/03/2021 |
| 3200 | 710102024862021 | MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Neeraj@1996 | 242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakaitnama 3rs court fee and 10rs welfare missed | 27/03/2021 |
| 3201 | 710102024662021 | SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD. | Company Petition (Companies Act) | Application under any other provisions | | Alok Verma | Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates &&&& events missed, Many pages are without serial no.Kindly serve the petition to all respondent | 26/03/2021 |
| 3202 | 710102025002021 | BALAJI IMPORTS PRIVATE LIMITED VS CYBER MEDIA RESEARCH & SERVICE LTD. | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | Maroti | Pages not clear 89,108,275,304,306 to 310,316,317,330,335,338,339 to 346,349 to 356,359,361 to 369,387,388,393,395,439 to 447,488,Page no 704,722,953, missed, kindly anex 50 rupees e stamp of haryana,50 rupees e stamp missed with PoA in page no 933 to 937, Volume wise index missed, company master data missed, NCLT form 12 missed | 27/03/2021 |
| 3203 | 710102024902021 | SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD | Company Petition (Companies Act) | Sec. 230-232 - Second Motion | | Shree Sinha | Two times files are uploaded with different e file no.0710102024912021 in same matter | 27/03/2021 |

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|------|-----------------|--|------------------------------------|-----------------------|--|---------------------|---|------------|
| 3204 | 710102021482021 | DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | GAURAV KUMAR | case type wrong | 16/03/2021 |
| 3205 | 710102025012021 | LAKSHMI FLOAT GLASS LTD. VS SANDEEP CHODHARY | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/902(ND)2019 | Vibhor Garg | Fees not paid of 3 more sections mention in application | 27/03/2021 |
| 3206 | 710102025272021 | GARDENIA INDIA LIMITED VS RAVINDER KUMAR MITTAL PROPRIETOR M/S CEMENT SYNDICATE | Interlocutory Application (I.B.C) | Sec 49(2) | COMPANY PETITION IB (IBC)/523(ND)2020 | Anuj Tiwari | Signature Missing | 30/03/2021 |
| 3207 | 710102024272021 | UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | EKTA CHOUDHARY | brief of synopsis missed and payment not received | 25/03/2021 |
| 3208 | 710102025592021 | PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS. | Company Petition (Companies Act) | Sec. 241(1) | | RAHUL GUPTA | sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear | 31/03/2021 |
| 3209 | 710102101162020 | KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | | Shashwat Anand | main case not link | 22/10/2020 |
| 3210 | 710102009432021 | JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2299(ND)2019 | Prasouk | Payment due | 02/02/2021 |
| 3211 | 710102013722021 | DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1022(ND)2018 | Ritesh Khare | E-STAMP PAPER MISSED | 16/02/2021 |
| 3212 | 710102025482021 | MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD. | Interlocutory Application (I.B.C) | Sec 49(2) | COMPANY PETITION IB (IBC)/311(ND)2020 | Rahul Shrma | Back date Affidavit attached/cannot file reply along with IA | 31/03/2021 |
| 3213 | 710102025752021 | CHANDRA KANT CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/17(ND)2019 | Arpit Mishra | back date in affidavit | 31/03/2021 |
| 3214 | 710102025712021 | CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1117(ND)2018 | RAKESH KUMAR | Main case no. not mentioned on IA | 31/03/2021 |
| 3215 | 710102025802021 | RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1667(ND)2019 | Nithin | Stamp missing | 31/03/2021 |
| 3216 | 710102025372021 | MANISH BHARDWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/281(PB)2019 | SINHA SHREY | stamp paper missing | 30/03/2021 |
| 3217 | 710102025792021 | PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1090(ND)2020 | Nithin | true copy missing and stamp paper missing | 31/03/2021 |
| 3218 | 710102025762021 | SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/965(PB)2020 | Nithin | Index blank & amp; amp; not signed/Pagination & amp; amp; not signed/true copy sign missing and stamp and affidavit missing and page number not mention in index | 31/03/2021 |
| 3219 | 710102026732021 | SATYAN NAYAR VS TGB REALITY PVT. LTD. | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1215(ND)2019 | Dushyant | case type wrong and affidavit and stamp paper missing index missing | 04/04/2021 |
| 3220 | 710102026722021 | BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD. | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1116(ND)2019 | Dushyant | sign missing and affidavit, stamp paper missing and index missing and case type wrong | 04/03/2021 |
| 3221 | 710102026612021 | DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/867(PB)2019 | aditya gauri | Payment due | 04/03/2021 |
| 3222 | 710102026132021 | HARI BABU THOTA VS JITENDER ARORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/89(ND)2018 | HARI BABU THOTA | Payment due for other section please see your application due payment for 35(1)n call on 24363846 | 04/01/2021 |
| 3223 | 710102027332021 | M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1373(ND)2019 | Sameer | Upload proper document and payment due | 04/06/2021 |
| 3224 | 710102027272021 | PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1526(PB)2018 | kundanlatwal | Wrong section chosen | 04/06/2021 |
| 3225 | 710102026952021 | COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1531(ND)2019 | RAJIV KUMAR VIRMANI | affidavit back date and wrong section in mention on page no 2 | 04/05/2021 |
| 3226 | 710102026882021 | PNEN VS INDIRAPURAM HABITAT CENTRE | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Abhishek Yadav | case type wrong and sign missing main case no not mention in soft copy | 04/05/2021 |
| 3227 | 710102027952021 | MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1518(ND)2018 | Ribhu | Affidavit is back dated | 04/08/2021 |
| 3228 | 710102027812021 | M/S. MAGPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2924(ND)2019 | Ichchha Kalash | Payment due | 04/08/2021 |
| 3229 | 710102028152021 | INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/687(PB)2020 | REEMA KHORANA | Affidavit is of back date and section is not mentioned in index as well as in application | 04/09/2021 |

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|------|-----------------|--|------------------------------------|---|--|----------------------|--|------------|
| 3230 | 710102027932021 | GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1947(ND)2019 | Ribhu | affidavit back date 6 page cut | 04/08/2021 |
| 3231 | 710102027962021 | MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1656(ND)2018 | Ribhu | affidavit back date | 04/08/2021 |
| 3232 | 710102027972021 | MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEINDIA PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1624(ND)2018 | Ribhu | affidavit back date | 04/08/2021 |
| 3233 | 710102027892021 | MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1007(ND)2018 | Ribhu | affidavit back date | 04/08/2021 |
| 3234 | 710102028622021 | M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3498(PB)2019 | Anuj Bhandari | Index is missing,stamp paper required with affidavit and reply need to file separately | 04/09/2021 |
| 3235 | 710102011152021 | INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD. | | IBC Under Sec 9 | | SHREY ASHAT | Page miss-145,157,185,214,235,263/Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/atsc | 02/08/2021 |
| 3236 | 710102012682021 | M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD | | IBC Under Sec 9 | | RAJIV RANJAN DWIVEDI | Page not clear-39,48/Master data/Bank Statement | 13/02/2021 |
| 3237 | 710102024482021 | SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | | Gursat | 269 after wrong arrange,306 after wrong arrange,350 page missed, master data missed | 26/03/2021 |
| 3238 | 710102025162021 | COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | | Siddharth Rajkonwar | Pagination not in sequence/Please contact to Registry/Payment not received | 29/03/2021 |
| 3239 | 710102024942021 | SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD. | | Sec. 230-232, Sec 234 | | Shree Sinha | Consent affidavit missed and payment due | 27/03/2021 |
| 3240 | 710102024932021 | SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD | | Sec. 230-232, Sec 234 | | Shree Sinha | Consent affidavit missed and payment due | 27/03/2021 |
| 3241 | 710102024952021 | SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD. | | Sec. 230-232, Sec 234 | | Shree Sinha | Consent affidavit missed and payment due | 27/03/2021 |
| 3242 | 710102024912021 | SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD | | Sec. 230-232, Sec 234 | | Shree Sinha | Consent affidavit missed and payment due | 27/03/2021 |
| 3243 | 710102027112021 | MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD. | | IBC Under Sec 9 | | SANKET GUPTA | Page miss-40/Advocate welfare & court fees miss/Notary date not clear | 04/06/2021 |
| 3244 | 710102026992021 | MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED | | Sub-section (l) of section 230 | | SANJEEV | Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278,279,301,Company master data missed | 04/05/2021 |
| 3245 | 710102027602021 | SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD. | | Sec. 213 | | Puneet Goel | petition every page not sign, 10 rs stamp paper missed | 04/07/2021 |
| 3246 | 710102027662021 | GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | | Jitesh | No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application | 04/07/2021 |
| 3247 | 710102027942021 | M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD | | IBC under Sec 7 | | Adit Singh | Jurisdiction haryana | 04/08/2021 |
| 3248 | 710102028222021 | ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH | | Rule16(d),NCLT Rules,2016 IBC | | RAJEEV | Please mention full IB no. on every heading | 04/09/2021 |
| 3249 | 710102028832021 | NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | | Chaitanyashil | Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit. | 04/10/2021 |
| 3250 | 710102028732021 | AMIT SHARMA VS SATISH SHARMA | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/408(ND)2018 | Shrey | UP stamp should be of Rs 100/- | 04/10/2021 |
| 3251 | 710102028752021 | MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/2375(ND)2019 | PARTHO | Wrong section chosen/Index Blank/True copy sign missing/No stamp,affidavit not notarised/no pagination/Vol. wise Index is Mandator/Not uploaded in one PDF | 04/10/2021 |
| 3252 | 710102008082021 | MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | SANJAY JAIN | Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft | 29/01/2021 |

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|------|---------------------|---|---------------------------|--|---|----------------------|---|------------|
| 3253 | 710102012662021 | M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | RAJIV RANJAN DWIVEDI | True copy signature and mater data missing | 13/02/2021 |
| 3254 | 710102029072021 | BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | jurisdiction noida | 04/12/2021 |
| 3255 | 710102029402021 | RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD. | Company Petition IB (IBC) | Application under any other provisions- IBC | | Rajkumar Vinod Vachh | need to file IA, wrong section | 13/04/2021 |
| 3256 | 0710102004722021/1 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | Rule16(d),NCLT Rules,2016 | TRANSFER PETITION(COMPANIES ACT)/3(PB)2021 | | True Copy sign missing on every page | 31/03/2021 |
| 3257 | 0710102008142021/1 | SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/75(ND)2021 | | Wrong e-filing | 31/03/2021 |
| 3258 | 0710102018082021/1 | M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021 | | Page no. 118 not clear , mention page no. on proof of service | 31/03/2021 |
| 3259 | 0710102018702021/1 | BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD. | | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/69(ND)2021 | | INDEX MISSING | 31/03/2021 |
| 3260 | 0710102018792021/1 | ANIL RUSTGI Vs. HARISH GOPALANI | | Application under any other provisions- IBC,Sec 66(1),Section 74 | INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021 | | Stamp Paper missing | 31/03/2021 |
| 3261 | 0710102022452021/2 | KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021 | | True Copy sign missing on every page | 31/03/2021 |
| 3262 | 0710102028022020/3 | AVANI MINING PRIVATE LIMITED Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/724(ND)2020 | | True Copy sign missing on every page | 31/03/2021 |
| 3263 | 0710102078142020/1 | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020 | | wrong e-filing | 31/03/2021 |
| 3264 | 0710102099922020/5 | SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED | | Sec. 213 | COMPANY PETITION (COMPANIES ACT)/167(ND)2020 | | stamp paper missing, page no. 4 not clear | 31/03/2021 |
| 3265 | 0710102105442020/2 | NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020 | | Wrong e-filing | 31/03/2021 |
| 3266 | 0710102109462020/3 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | Wrong e-filing | 31/03/2021 |
| 3267 | 0710102117352020/5 | PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021 | | NEED TO IA FILE | 31/03/2021 |
| 3268 | 0710102411722017/11 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | | Remove extra files or file them separately | 31/03/2021 |
| 3269 | 0710102411722017/12 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | | Service is missing | 31/03/2021 |
| 3270 | 0710102411722017/13 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | | Index, pagination and service is missing | 31/03/2021 |
| 3271 | 0710102411722017/14 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | | Remove extra files or file them separately with proper index and pagination in it | 31/03/2021 |
| 3272 | 0710102411722017/15 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/437(PB)2017 | | Index is missing | 31/03/2021 |
| 3273 | 0710120006752018/17 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | STAMP MISSING | 31/03/2021 |
| 3274 | 0710102001542021/1 | BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021 | | Wrong e-filing | 04/01/2021 |
| 3275 | 0710102005302019/4 | RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/234(PB)2019 | | Page no. 1 stamp paper missing in affidavit | 04/01/2021 |
| 3276 | 0710102009942021/1 | SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/180(ND)2021 | | Page no. 5 not clear | 04/01/2021 |
| 3277 | 0710102022362020/3 | M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/574(ND)2020 | | page no. 16-41, True copy sign missing | 04/01/2021 |

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| 3278 | 0710102087802020/6 | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/976(ND)2020 | | more than 200 pages in single volume, master index and volume wise index missing | 04/01/2021 |
| 3279 | 0710102093642019/31 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | Wrong e-filing | 04/01/2021 |
| 3280 | 0710102093642019/32 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | Wrong e-filing | 04/01/2021 |
| 3281 | 0710102094302020/8 | WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020 | | Need Rs 10 welfare fees on vakalatnama | 04/01/2021 |
| 3282 | 0710102094302020/9 | WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020 | | Need Rs 10 welfare fees on vakalatnama | 04/01/2021 |
| 3283 | 0710102099772019/1 | RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/857(ND)2019 | | No Pagination | 04/01/2021 |
| 3284 | 0710102099922020/6 | SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED | | Sec. 213 | COMPANY PETITION (COMPANIES ACT)/167(ND)2020 | | True Copy Sign missing on every page | 04/01/2021 |
| 3285 | 0710102113742020/1 | LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD | | Sub-section (l) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020 | | Stamp paper missing in affidavit, true copy sign missing on every page | 04/01/2021 |
| 3286 | 0710102119342020/1 | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT, Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/43(ND)2021 | | Stamp paper missing | 04/01/2021 |
| 3287 | 0710102143432019/6 | RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3077(ND)2019 | | Welfare missing on vakalatnama, page no. 12 not clear | 04/01/2021 |
| 3288 | 0710102146782019/2 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/848(ND)2019 | | Pg. no. 20 is not clear | 04/01/2021 |
| 3289 | 0710102147062019/2 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/844(ND)2019 | | Pg. no. 22 is not clear | 04/01/2021 |
| 3290 | 0710102153752019/3 | YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3476(ND)2019 | | Page no. not mention in index | 04/01/2021 |
| 3291 | 0710102160382019/1 | RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/2767(PB)2019 | | Page no. 21 page not clear | 04/01/2021 |
| 3292 | 0710200411212018/38 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | No index, no pagination | 04/01/2021 |
| 3293 | 0710200411212018/39 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| 3294 | 0710200411212018/40 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| 3295 | 0710200411212018/41 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| 3296 | 0710200411212018/42 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | No index, no pagination, no true copy sign | 04/01/2021 |
| 3297 | 0710102002452020/3 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020 | | Wrong filing | 04/05/2021 |
| 3298 | 0710102092052020/4 | RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS. | | Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/142(ND)2020 | | Index is missing | 04/05/2021 |
| 3299 | 0710102095282019/6 | SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1456(PB)2019 | | NEED TO IA FILE | 04/02/2021 |
| 3300 | 0710102013952019/6 | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/159(PB)2019 | | NEED TO FILE ONE TIME | 04/03/2021 |
| 3301 | 0710102029572020/3 | MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/723(ND)2020 | | NEED TO TRANSLATE HINDI PAGES | 04/03/2021 |
| 3302 | 0710102093642019/28 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | Volume 2 uploaded 2 times, incomplete docs uploaded | 04/05/2021 |
| 3303 | 0710102086982019/8 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | No Pagination | 04/06/2021 |

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|------|---------------------|--|--|--|---|--|--|------------|
| 3304 | 0710102088942019/11 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1348(ND)2019 | | True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut, | 04/06/2021 |
| 3305 | 0710102088942019/12 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1348(ND)2019 | | True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama | 04/06/2021 |
| 3306 | 0710102091072019/9 | AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1396(PB)2019 | | True Copy sign missing on every page | 04/06/2021 |
| 3307 | 0710102107442020/1 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR | | Section 95(1) | COMPANY PETITION IB (IBC)/1109(ND)2020 | | Wrong e-filing | 04/06/2021 |
| 3308 | 0710102111552020/4 | ADITY THAKRAN Vs. CHD DEVELOPERS | | Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/2(ND)2021 | | True copy sign missing on every page | 04/06/2021 |
| 3309 | 0710102112882020/1 | V R ASHOK RAO Vs. TDT COPPER LIMITED | | ---IBC under Sec 7 | COMPANY PETITION IB (IBC)/1093(ND)2020 | | Page no. not mention on proof of service | 04/06/2021 |
| 3310 | 0710102114972020/1 | ASHU GUPTA Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021 | | Wrong e-filing, need to file separately | 04/06/2021 |
| 3311 | 0710102116652020/2 | NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/508(ND)2020 | | Notary Date missing | 04/06/2021 |
| 3312 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021 | | Wrong e-filing | 04/06/2021 |
| 3313 | 0710102136162019/24 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | Notary date missing on affidavit, welfare and court fees missing on vakalatnama | 04/06/2021 |
| 3314 | 0710102152112019/3 | AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3206(ND)2019 | | Need to file separately | 04/06/2021 |
| 3315 | 0710200411212018/38 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Coy Sign Missing on every Page | 04/06/2021 |
| 3316 | 0710200411212018/39 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy Sign Missing on every page | 04/06/2021 |
| 3317 | 0710200411212018/40 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy Sign Missing on every page | 04/06/2021 |
| 3318 | 0710200411212018/41 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy Sign Missing on every page | 04/06/2021 |
| 3319 | 0710200411212018/42 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy Sign Missing on every page | 04/06/2021 |
| 3320 | 0710120009092018/7 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Volume wise index missing, true copy sign missing on every page | 04/07/2021 |
| 3321 | 0710200420362018/75 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Stamp paper missing in affidavit | 04/07/2021 |
| 3322 | 0710200423452018/1 | M/S PEREGRINE GUARDING PVT LTD Vs. | | Sec. 131(1) | COMPANY PETITION (COMPANIES ACT)/208(ND)2018 | | Wrong e-filing | 04/07/2021 |
| 3323 | 0710200418512018/3 | INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/683(ND)2018 | | Wrong e-filing | 04/08/2021 |
| 3324 | 0710102003372021/3 | EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2021 | | wrong index format | 04/07/2021 |
| 3325 | 0710102019942021/1 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021 | | Rs 3 court fees and welfare is missing in vakalatnama | 04/07/2021 |
| 3326 | 0710102021372018/10 | AMIT SHARMA Vs. CAPT. SATISH SHARMA | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/408(ND)2018 | | Wrong e-filing | 04/07/2021 |
| 3327 | 0710102022232021/1 | PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2021 | | Proof of service missing | 04/07/2021 |
| 3328 | 0710102024742021/1 | ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER) | | Section 94(1) | COMPANY PETITION IB (IBC)/202(ND)2021 | | Index missing, no pagination | 04/07/2021 |
| 3329 | 0710102028662020/2 | LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/122(ND)2021 | | Page no. 3 is not clear | 04/07/2021 |
| 3330 | 0710102061392019/8 | PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/699(ND)2019 | | True Copy Sign missing on every page | 04/07/2021 |
| 3331 | 0710102073192019/6 | SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1991(ND)2019 | | Wrong e-filing | 04/07/2021 |
| 3332 | 0710102083582020/3 | MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020 | | True Copy sign missing on every page | 04/07/2021 |

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| 3333 | 0710102083582020/4 | MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020 | | True copy sign missing on every page, proof of service not mention in index | 04/07/2021 |
| 3334 | 0710102084232020/1 | MANTRA MICROTREL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/457(ND)2020 | | No index, no pagination | 04/07/2021 |
| 3335 | 0710102087542020/5 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA | | Sec. 241(1),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/118(PB)2020 | | Page no. 89, 90 stamp paper missing | 04/07/2021 |
| 3336 | 0710102093582020/1 | UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP. | | Sec. 140(5) | COMPANY PETITION (COMPANIES ACT)/33(ND)2021 | | Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear | 04/07/2021 |
| 3337 | 0710102099772019/1 | RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/857(ND)2019 | | Wrong Pagination | 04/07/2021 |
| 3338 | 0710102104442020/1 | NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRASTRUCTURES LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020 | | True Copy sign missing on every page | 04/07/2021 |
| 3339 | 0710102111032019/6 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2135(ND)2019 | | True Copy sign missing on every page | 04/07/2021 |
| 3340 | 0710102112492020/2 | ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021 | | true copy sign missing on every page | 04/07/2021 |
| 3341 | 0710102113742020/1 | LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020 | | Stamp paper missing, true copy sign missing on every page, proof of service missing | 04/07/2021 |
| 3342 | 0710102116742020/3 | KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/18(ND)2021 | | Index missing, Rs 3 court fees missing on vakalatnama | 04/07/2021 |
| 3343 | 0710102116742020/4 | KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/18(ND)2021 | | Wrong e-filing | 04/07/2021 |
| 3344 | 0710102134452019/5 | HELPLINE HOSPITALITY PRIVATE LIMITED Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1384(ND)2019 | | wrong e-filing, Need to file in IA | 04/07/2021 |
| 3345 | 0710102139062019/2 | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2739(ND)2019 | | Index Missing | 04/07/2021 |
| 3346 | 0710102146212019/6 | M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2924(ND)2019 | | Rs 3 court fee missing on vakalatnama | 04/07/2021 |
| 3347 | 0710102147182019/1 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/856(ND)2019 | | Page no. 11, 13 not clear | 04/07/2021 |
| 3348 | 0710102166742019/3 | SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3498(PB)2019 | | Application need to file separately | 04/07/2021 |
| 3349 | 0710102166742019/4 | SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3498(PB)2019 | | application need to file separately | 04/07/2021 |
| 3350 | 0710102166742019/6 | SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3498(PB)2019 | | Index missing | 04/07/2021 |
| 3351 | 0710102412382017/28 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Wrong e-filing, need to file in IA | 04/07/2021 |
| 3352 | 0710102412382017/29 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Wrong e-filing, need to file in IA | 04/07/2021 |
| 3353 | 0710120009092018/6 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Volume wise index missing, need master index and volume wise index | 04/07/2021 |
| 3354 | 0710102066962020/7 | PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020 | | No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit. | 04/08/2021 |
| 3355 | 0710200412592017/53 | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/401(ND)2017 | | Proof of service missing | 04/08/2021 |
| 3356 | 0710200702692018/37 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/418(ND)2018 | | Both reply documents need to file separately | 04/08/2021 |
| 3357 | 0710102093852020/1 | MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020 | | True copy sign missing on every page, both written submission need file separately | 04/09/2021 |
| 3358 | 0710120008172018/20 | M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1089(ND)2018 | | True copy sign missing on every page | 04/09/2021 |
| 3359 | 710102000132021.00 | RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/9(ND)2021 | | DELETED BY USER | 01/04/2021 |

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| 3360 | 0710102025642020/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/651(ND)2020 | | Need to file as IA | 02/10/2021 |
| 3361 | 0710102025642020/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/651(ND)2020 | | Need to file as IA | 03/08/2021 |
| 3362 | 7.10102E+14 | SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/75(ND)2021 | | DELETED BY USER | 26/03/2021 |
| 3363 | 0710102006232019/1 | NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/278(ND)2019 | | Vakalatnama not attached | 04/02/2021 |
| 3364 | 0710102089332019/9 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1265(ND)2019 | | NEED TO IA FILE | 04/02/2021 |
| 3365 | 0710102011872021/1 | VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/111(ND)2021 | | File not opening,please Refile | 04/06/2021 |
| 3366 | 0710102074462020/1 | SHRI VISHWANATH AGRAWALLA Vs. EICHER MOTORS LIMITED | | Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32 | COMPANY PETITION (COMPANIES ACT)/134(ND)2020 | | True Copy Sign Missing on every Page | 04/07/2021 |
| 3367 | 0710120006752018/18 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | True Copy sign missing on every page | 04/07/2021 |
| 3368 | 0710102006932021/2 | SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED) | | Section 95(1) | COMPANY PETITION IB (IBC)/116(ND)2021 | | NEED TO IA FILE | 04/02/2021 |
| 3369 | 0710102012642019/9 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | No index, no pagination | 04/02/2021 |
| 3370 | 0710102149292019/6 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2976(ND)2019 | | NEED TO IA FILE | 04/02/2021 |
| 3371 | 0710200411852018/7 | HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/199(PB)2018 | | CONTACT TO COURT OFFICER | 04/02/2021 |
| 3372 | 0710102021902020/1 | ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED | | Sec 241 (2) | COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020 | | CONTACT TO COURT OFFICER | 04/03/2021 |
| 3373 | 0710102034972020/5 | PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/960(ND)2020 | | NEED TO IA FILE | 04/03/2021 |
| 3374 | 0710102060712020/5 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/900(ND)2020 | | STAMP MISSING | 04/03/2021 |
| 3375 | 0710102068592020/8 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | | NEED TO IA FILE | 04/03/2021 |
| 3376 | 0710102068592020/9 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | | NEED TO IA FILE | 04/03/2021 |
| 3377 | 0710102104762020/1 | MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020 | | 123-143 NOT CLEAR | 04/03/2021 |
| 3378 | 0710102105312020/2 | KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020 | | PAGE 6 NOT CLEAR | 04/03/2021 |
| 3379 | 0710102116522020/2 | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021 | | NEED TO FILE SAPERATLY | 04/04/2021 |
| 3380 | 0710102125782019/7 | BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2465(ND)2019 | | True copy sign missing on every page | 04/04/2021 |
| 3381 | 0710102002732020/6 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Wrong e-filing | 04/05/2021 |
| 3382 | 0710102007572019/12 | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/449(PB)2019 | | Index missing, welfare and court fees missing | 04/05/2021 |
| 3383 | 0710102008102020/3 | M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/358(ND)2020 | | Stamp paper missing | 04/05/2021 |
| 3384 | 0710102012642019/10 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | NEED TO IA FILE | 04/05/2021 |
| 3385 | 0710102014722021/3 | RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/55(ND)2021 | | INDEX MISSING | 04/05/2021 |
| 3386 | 0710102014722021/5 | RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/55(ND)2021 | | INDEX MISSING | 04/05/2021 |
| 3387 | 0710102154132019/6 | ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3101(ND)2019 | | No Index, no pagination | 04/05/2021 |

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| 3388 | 0710102156442019/5 | MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3328(ND)2019 | | Wrong e-filing | 04/05/2021 |
| 3389 | 0710102161182019/14 | K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3420(ND)2019 | | True copy sign missing on every page, proof of service missing in index | 04/05/2021 |
| 3390 | 0710102173902019/1 | INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/79(ND)2020 | | True copy sign missing on every page | 04/05/2021 |
| 3391 | 0710120007302018/70 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | Proof of service missing | 04/05/2021 |
| 3392 | 0710200412612017/4 | M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/452(ND)2017 | | Both affidavit need to file separately | 04/05/2021 |
| 3393 | 0710200413592018/1 | M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/277(ND)2018 | | True copy sign missing on every page | 04/05/2021 |
| 3394 | 0710204000262017/11 | P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/435(ND)2017 | | Rs 3 court fees missing | 04/05/2021 |
| 3395 | 0710204000262017/12 | P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/435(ND)2017 | | Rs 3 court fees missing | 04/05/2021 |
| 3396 | 0710102000792021/2 | SCHABLONA INDIA LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021 | | Proof of service missing | 04/06/2021 |
| 3397 | 0710102001502021/1 | KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3398 | 0710102001752021/1 | RAJIV MUKUL Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3399 | 0710102001842021/1 | BIPUL VIVEK Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3400 | 0710102003402021/1 | SUNIL GUPTA Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3401 | 0710102011872021/1 | VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/111(ND)2021 | | wrong e-filing, need to file in IA | 04/08/2021 |
| 3402 | 0710102015852020/2 | KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/460(ND)2020 | | Index should be put on the top | 04/08/2021 |
| 3403 | 0710102020172021/1 | ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD. | | Rule16(d),NCLT Rules,2016 | TRANSFER PETITION(COMPANIES ACT)/10(PB)2021 | | NO Index, no pagination | 04/08/2021 |
| 3404 | 0710102079222020/4 | VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/980(ND)2020 | | Stamp paper missing | 04/08/2021 |
| 3405 | 0710102087802020/6 | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/976(ND)2020 | | Master index and volume wise index need to put separately, true copy sign missing on every page | 04/08/2021 |
| 3406 | 0710102091752020/7 | SACHIN GUPTA Vs. UNION OF INDIA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/514(ND)2020 | | True copy sign missing on every page | 04/08/2021 |
| 3407 | 0710102093642019/28 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004- 1012, 2281-2282. not clear, need true type copy of all hindi documents | 04/08/2021 |
| 3408 | 0710102101102020/1 | RBS BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/506(ND)2020 | | Index missing | 04/08/2021 |
| 3409 | 0710102103542020/3 | SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020 | | Wrong e-filing | 04/08/2021 |
| 3410 | 0710102107982020/3 | INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1058(PB)2020 | | True copy missing on every page | 04/08/2021 |
| 3411 | 0710102114972020/1 | ASHU GUPTA Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021 | | Wrong e-filing, application need to file separately | 04/08/2021 |
| 3412 | 0710102115722020/3 | RAGHUDHA PROPERTIES PVT LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020 | | Wrong e-filing | 04/08/2021 |
| 3413 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021 | | Wrong e-filing, applicationNeed to file separately in IA | 04/08/2021 |
| 3414 | 0710102136162019/27 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | True copy sign missing on every page | 04/08/2021 |
| 3415 | 0710102136162019/28 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | True copy sign missing on every page | 04/08/2021 |
| 3416 | 0710102136162019/29 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | True copy sign missing on every page | 04/08/2021 |

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| 3417 | 0710102138362019/6 | RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2829(ND)2019 | | Page no. 1 - 5 true copy sign missing | 04/08/2021 |
| 3418 | 0710102148392019/7 | PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD | | Sec 30 | COMPANY APPLICATION(IBC)/1550(ND)2019 | | True Copy sign missing on every page | 04/08/2021 |
| 3419 | 0710102170052019/4 | PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/208(ND)2020 | | No Pagination | 04/08/2021 |
| 3420 | 0710200411212018/49 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True copy sign missing on every page | 04/08/2021 |
| 3421 | 0710200411212018/50 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy sign missing on every page | 04/08/2021 |
| 3422 | 0710200411212018/51 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | True Copy Sign missing on every page | 04/08/2021 |
| 3423 | 0710200412202017/1 | SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS | | Sec. 241(1),Sec. 59 | COMPANY PETITION (COMPANIES ACT)/437(ND)2017 | | Rs 3 court fees missing | 04/08/2021 |
| 3424 | 0710102003412021/1 | RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3425 | 0710102003442021/1 | MALVIKA SINGH Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3426 | 0710102003452021/1 | PEEYUSH BOHRA Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3427 | 0710102003472021/1 | RATNESH VERMA Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3428 | 0710102003492021/1 | ROSELINE LUKE Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3429 | 0710102003502021/1 | SHAILY NIGAM Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3430 | 0710102003792019/11 | PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED | | | COMPANY PETITION IB (IBC)/558(ND)2019 | | Proof of service | 04/06/2021 |
| 3431 | 0710102005662021/1 | SHARAD SOLANKI Vs. AKASH SINGHAL | | | INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021 | | Wrong e-filing, need to file application separately in IA | 04/06/2021 |
| 3432 | 0710102006452020/2 | KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | | COMPANY APPEAL(COMPANIES ACT)/152(ND)2020 | | Stamp paper missing | 04/06/2021 |
| 3433 | 0710102014722021/6 | RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS | | | COMPANY PETITION (COMPANIES ACT)/55(ND)2021 | | No Index, No pagination, welfare and court fees missing | 04/06/2021 |
| 3434 | 0710102014722021/7 | RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS | | | COMPANY PETITION (COMPANIES ACT)/55(ND)2021 | | No Index, No pagination, welfare and court fees missing | 04/06/2021 |
| 3435 | 0710102015102021/1 | SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS. | | | TRANSFER PETITION(COMPANIES ACT)/8(PB)2021 | | Rs 3 court fees missing, true copy sign missing on every page | 04/06/2021 |
| 3436 | 0710102064502020/2 | DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED | | | COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020 | | Wrong e-filing | 04/06/2021 |
| 3437 | 0710102070162020/1 | ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP | | | INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020 | | Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing | 04/06/2021 |
| 3438 | 0710102070722020/3 | DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED | | | COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020 | | Wrong e-filing | 04/06/2021 |
| 3439 | 0710102074472019/7 | M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD | | | COMPANY PETITION IB (IBC)/868(ND)2019 | | Index missing, no pagination | 04/06/2021 |
| 3440 | 0710102088942019/13 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/1348(ND)2019 | | True copy sign missing on every page, Court fees missing on vakalatnama | 04/06/2021 |
| 3441 | 0710102088942019/14 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/1348(ND)2019 | | True copy sign missing on every page, Court fees missing on vakalatnama | 04/06/2021 |
| 3442 | 0710102108582020/5 | ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/1113(ND)2020 | | Wrong e-filing | 04/06/2021 |
| 3443 | 0710102001302019/4 | M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD | | | COMPANY PETITION IB (IBC)/90(ND)2019 | | Wrong e-filing | 04/07/2021 |
| 3444 | 0710102003322020/2 | DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED | | | COMPANY APPLICATION(IBC)/384(ND)2020 | | Wrong documents uploaded | 04/07/2021 |
| 3445 | 0710102013242019/6 | ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/428(ND)2019 | | Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama | 04/07/2021 |
| 3446 | 0710102015422021/1 | ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR | | | INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021 | | Proof of service missing | 04/07/2021 |

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| 3447 | 0710102001932021/1 | AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED | | | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)49(ND)2021 | | Proof of service missing | 04/08/2021 |
| 3448 | 0710102004462021/5 | DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED | | | INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021 | | Proof of service missing | 04/08/2021 |
| 3449 | 0710102005272021/3 | PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL | | | INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021 | | Page no. 89, 90, 101, 102, 103, 104 not clear | 04/08/2021 |
| 3450 | 0710102007882021/4 | SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/101(ND)2021 | | Wrong e-filing | 04/08/2021 |
| 3451 | 0710102008512021/4 | KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED | | | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)19(ND)2021 | | Index missing. no pagination | 04/08/2021 |
| 3452 | 0710102009442020/4 | SKG INFRA TECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/356(ND)2020 | | No index, no pagination. proof of service missing | 04/08/2021 |
| 3453 | 0710102009562020/3 | JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT. LTD PRATA | | | COMPANY PETITION IB (IBC)/405(ND)2020 | | True copy sign missing on every page | 04/08/2021 |
| 3454 | 0710102009732021/1 | SANJEETA THAPA Vs. REGISTRAR OF COMPANIES | | | COMPANY APPEAL(COMPANIES ACT)58(ND)2021 | | Stamp paper missing | 04/08/2021 |
| 3455 | 0710102012752020/1 | M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD. | | | COMPANY PETITION IB (IBC)/411(ND)2020 | | Need to file both documents separately | 04/08/2021 |
| 3456 | 0710102012882021/1 | MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED | | | INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021 | | Court fees missing on vakalatnama | 04/08/2021 |
| 3457 | 0710102025332020/2 | RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L. | | | COMPANY PETITION IB (IBC)/830(ND)2020 | | True copy sign missing, index should be acc. to pagination | 04/10/2021 |
| 3458 | 0710102060712020/4 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED | | | COMPANY PETITION IB (IBC)/900(ND)2020 | | Page no. 14-21 true copy sign missing | 04/05/2021 |
| 3459 | 0710102103302020/1 | ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED | | | INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020 | | Page no. 5 not clear | 04/05/2021 |
| 3460 | 0710102106162020/2 | BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | | COMPANY APPEAL(COMPANIES ACT)526(ND)2020 | | Page no. 4 - 5 true copy sign missing | 04/05/2021 |
| 3461 | 0710102111712020/4 | ELLORA COMPOSABLES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND | | | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)93(ND)2020 | | True copy sign missing on every page | 04/05/2021 |
| 3462 | 0710102112492020/1 | ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED | | | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)116(ND)2021 | | True copy sign missing on every page | 04/05/2021 |
| 3463 | 0710102113782019/9 | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/2083(ND)2019 | | True copy sign missing on every page | 04/05/2021 |
| 3464 | 0710102115422020/1 | BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL) | | | INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020 | | Need stamp paper of Rs 100, true copy sign missing on every page | 04/05/2021 |
| 3465 | 0710102116452020/1 | GALLANTT METAL LIMITED Vs. | | | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)11(PB)2021 | | True copy sign missing on every page | 04/05/2021 |
| 3466 | 0710102133392019/3 | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD | | | COMPANY PETITION IB (IBC)/2612(ND)2019 | | No index, no pagination | 04/05/2021 |
| 3467 | 0710102133392019/4 | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD | | | COMPANY PETITION IB (IBC)/2612(ND)2019 | | No Index, no pagination | 04/05/2021 |
| 3468 | 0710102012892021/1 | PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED | | | INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021 | | Rs 3 court fees missing on vakalatnama | 04/08/2021 |
| 3469 | 0710102098132019/36 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | | COMPANY PETITION IB (IBC)/1896(ND)2019 | | Wrong e-filing | 04/08/2021 |
| 3470 | 0710102001582020/2 | VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED | | | COMPANY PETITION IB (IBC)/181(PB)2020 | | True copy sign missing on every page, welfare and court fees missing on vakalatnama | 04/09/2021 |
| 3471 | 0710102007702020/3 | OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. | | | COMPANY PETITION IB (IBC)/288(ND)2020 | | True copy sign missing on every page | 04/09/2021 |

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| 3472 | 0710102008422021/1 | VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/113(ND)2021 | | Stamp paper missing in affidavit | 04/09/2021 |
| 3473 | 0710102008512020/1 | TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | | COMPANY APPEAL(COMPANIES ACT)/527(ND)2020 | | Proof of service missing | 04/09/2021 |
| 3474 | 0710102008512020/4 | TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | | COMPANY APPEAL(COMPANIES ACT)/527(ND)2020 | | Proof of service missing | 04/09/2021 |
| 3475 | 0710102014802021/1 | ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD | | | INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021 | | True copy sign missing on every page, proof of service missing | 04/09/2021 |
| 3476 | 0710102018872021/1 | ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI | | | TRANSFER PETITION(COMPANIES ACT)/9(PB)2021 | | Stamp paper missing | 04/09/2021 |
| 3477 | 0710102024562018/12 | CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD | | | COMPANY PETITION IB (IBC)/1641(PB)2018 | | Proof of service missing | 04/09/2021 |
| 3478 | 0710102024672020/2 | ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/687(PB)2020 | | True copy sign missing on every page | 04/09/2021 |
| 3479 | 0710102033272018/2 | M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES | | | COMPANY APPEAL(COMPANIES ACT)/50(ND)2019 | | Wrong e-filing | 04/09/2021 |
| 3480 | 0710102063902020/3 | ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED | | | COMPANY APPEAL(COMPANIES ACT)/455(ND)2020 | | No Index | 04/09/2021 |
| 3481 | 0710102077292020/2 | DHIRAJ GOEL Vs. ANIL MATTA | | | INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020 | | Wrong e-filing | 04/09/2021 |
| 3482 | 0710102081822019/5 | M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED | | | COMPANY PETITION IB (IBC)/1150(ND)2019 | | Stamp paper missing | 04/09/2021 |
| 3483 | 0710102086982019/8 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOLOGY PVT. LTD. | | | COMPANY PETITION IB (IBC)/1198(ND)2019 | | True copy sign missing | 04/09/2021 |
| 3484 | 0710102094892020/2 | M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | | COMPANY APPEAL(COMPANIES ACT)/384(ND)2020 | | Stamp paper missing | 04/09/2021 |
| 3485 | 0710102095932020/6 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | Stamp paper missing | 04/09/2021 |
| 3486 | 0710102097682020/2 | SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED | | | INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020 | | Stamp paper missing | 04/09/2021 |
| 3487 | 0710102109462020/3 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/1077(PB)2020 | | True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits | 04/09/2021 |
| 3488 | 710102069602020 | BHARTI AIRTEL LIMITED VS | Company Application(Companies Act) | Sec. 230-232 - Second Motion | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | Tanmay | doc wrong | 07/10/2020 |
| 3489 | 710102026962021 | M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/808(ND)2020 | Ravi Krishan Chandna | main case not link | 04/05/2021 |
| 3490 | 710102014102021 | J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Siddharth | Jurisdiction in Gurgaon/Affidavit back date/Blur page-51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc | 17/02/2021 |
| 3491 | 710102020322021 | SANJAY KUMAR GOEL VS SARIKA INDUSTRIES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | VIRENDER NAGPAL | Blur page-86 /Double pagination from Page no-30/Advocate welfare &&& court fees miss/Merge into 2 PDF | 03/11/2021 |
| 3492 | 710102029352021 | AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | SANKET GUPTA | Synopsis missed,Pages cut 56,57,63, | 04/12/2021 |
| 3493 | 710102029972021 | GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | PREM NARAYAN KHANDELWAL | Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify BR. | 14/04/2021 |
| 3494 | 710102025352021 | THREE C FACILITY MANAGEMENT PRIVATE LIMITED VS KONE ELEVATOR INDIA PRIVATE LIMITED | Company Petition IB (IBC) | Rule 11 of NCLT, 2016 | | shreya kohli | Need to file IA | 30/03/2021 |

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| 3495 | 0710102114622019/11 | ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/128(ND)2019 | | Back date affidavit | |
| 3496 | 0710102111092020/9 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | | 50 RUPEE STAMP FEE MISSING | |
| 3497 | 0710102153612019/5 | PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3168(ND)2019 | | Documrnt Not Upload | |
| 3498 | 0710200426542018/1 | REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/291(ND)2018 | | CONTACT COURT OFFICER | |
| 3499 | 0710102008252019/12 | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/297(ND)2019 | | 50 RUPEE STAMP MISSING | |
| 3500 | 0710102009272021/1 | NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021 | | 46-65 NOT CLEAR | |
| 3501 | 0710102015182021/2 | INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH | | Section 95(1) | COMPANY PETITION IB (IBC)/143(ND)2021 | | need to ia file | |
| 3502 | 0710102025082021/1 | PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/199(ND)2021 | | MAIN CASE NUMBER NOT MENTION | |
| 3503 | 0710102131542019/5 | ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2599(PB)2019 | | STAMP OF 100 RUPEE MISSING | |
| 3504 | 0710102131542019/6 | ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2599(PB)2019 | | STAMP OF 100 RUPEE MISSING | |
| 3505 | 0710102005122020/1 | UTPAL KANT Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/377(ND)2020 | | NEED TO SIGN ALL PAGES | |
| 3506 | 0710102062082020/3 | RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021 | | NEED TO SAPERATLY FILLING | |
| 3507 | 0710102108502020/2 | VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/19(ND)2021 | | NEED TO SAPRATELY FILLING | |
| 3508 | 0710102108502020/6 | VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/19(ND)2021 | | NEED TO SAPERATLY FILLING | |
| 3509 | 0710102090312020/13 | GANDHARY GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | | Page no. 1 - 9 true copy sign missing | |
| 3510 | 0710102006452020/3 | KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/152(ND)2020 | | stamp missing | |
| 3511 | 710102026462021 | UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD. | Company Application(Companies Act) | Sec. 55(3) | COMPANY PETITION (COMPANIES ACT)/18(PB)2019 | amar | section wrong | 04/02/2021 |
| 3512 | 710102026442021 | UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD. | Company Application(Companies Act) | Sec. 55(3) | COMPANY PETITION (COMPANIES ACT)/19(PB)2019 | amar | section wrong | 04/02/2021 |
| 3513 | 710102029152021 | NITIN JAIN VS PRIYANKA CHAHAL | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/2095(ND)2019 | Mrinali | 66 not clear page and ib not mention in soft copy | 04/12/2021 |
| 3514 | 710102028312021 | SRA STEELS PVT LTD VS REGISTRAR OF COMPANY | Restoration Application (Companies Act) | Rule 11 of NCLT | | shivam shukla | main case not link sign missing and income tax service missing | 04/09/2021 |
| 3515 | 710102030372021 | KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1440(ND)2018 | Sanjay Bhatt | Sign is missing on Report | 15/04/2021 |
| 3516 | 710102029092021 | RAJ KUMAR GUPTA VS KWALITY LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/258(ND)2020 | Raj | 17,39,57,58,68,82 not clear page | 04/12/2021 |
| 3517 | 710102029552021 | SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/847(ND)2019 | Vibhor | Back date affidavit, True copy sign mssing on every page | 13/04/2021 |
| 3518 | 710102029042021 | MAGMA AUTOLINKS PVT. LTD. VS NA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION (COMPANIES ACT)/84(ND)2018 | GOVIND RISHI | wrong filing | 04/12/2021 |
| 3519 | 710102029392021 | YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3256(ND)2019 | RAJEEV | sign missing and stamp paper missing 14-409 not clear page 411-430 translate page | 04/12/2021 |
| 3520 | 710102029872021 | SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECTRICALS & ANR | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/57(ND)2020 | Sonali Malhotra | case type wrong True copy and sign missed on every pages and stamp paper missed | 14/04/2021 |
| 3521 | 710102029752021 | ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1493(PB)2018 | RAJIV MALIK | True copy and sign missed, prayer missed | 14/04/2021 |

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| 3522 | 710102030452021 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED VS GUARDIAN LIFECARE PVT. LTD. | Company Petition (Companies Act) | Sec. 230-232 - Second Motion | | Maroti | Wrong case type select,link the 2nd motion from 1st motion,Original nct certified order copy missed, kindly file condonation delay application | 15/04/2021 |
| 3523 | 710102030612021 | INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | VIVEK SARIN | Blur page-32 to 38,81 to 84,111 to 114 | 15/04/2021 |
| 3524 | 0710102116512020/2 | S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/529(ND)2020 | | ONLY PROOF OF SERVICE UPLOADED | 04/10/2021 |
| 3525 | 0710102020542018/27 | ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1493(PB)2018 | | NEED TO IA FILE | 04/12/2021 |
| 3526 | 0710102023292021/1 | VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021 | | need to file separately | 04/12/2021 |
| 3527 | 0710102033492020/2 | NARINDER SINGH AZAD Vs. BANK OF BARODA | | Section 94(1) | COMPANY PETITION IB (IBC)/793(ND)2020 | | DOCUMENT INCOMPLETE | 04/12/2021 |
| 3528 | 0710102084152019/7 | I.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL | | Application under any other provisions Application under any other provisions Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/81(ND)2019 | | 87-93 NOT CLEAR | 04/12/2021 |
| 3529 | 0710102086712020/1 | BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | | Rule 11 of NCLT | RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020 | | INDEX MISSING | 04/12/2021 |
| 3530 | 0710102088942019/15 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1348(ND)2019 | | STAMP 100 MISSING | 04/12/2021 |
| 3531 | 0710102090302020/1 | NARMDHESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020 | | STAMP MISSING | 04/12/2021 |
| 3532 | 0710102092132020/3 | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/998(ND)2020 | | 702 721 NOT CLEAR | 04/12/2021 |
| 3533 | 0710102002452020/4 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020 | | NEED TO IA FILE | 13/04/2021 |
| 3534 | 0710102002452020/5 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020 | | NEED TO IA FILE | 13/04/2021 |
| 3535 | 0710102009162020/4 | MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/373(ND)2020 | | IA NOT CONSIDER IN ADDITIONAL | 13/04/2021 |
| 3536 | 0710102009372020/4 | RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/325(ND)2020 | | STAMP MISSING | 13/04/2021 |
| 3537 | 0710102010582021/1 | M V IMPEX PRIVATE LIMITED Vs. CHANDORALEKHA CONSTRUCTIONS PVT. LTD | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021 | | INDEX MISSING | 13/04/2021 |
| 3538 | 0710102090982020/4 | ZOOM INN PRIVATE LIMITED Vs. ROC DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/432(ND)2020 | | MENTION THE NUMBER OF TRANSLATED PAGES | 16/04/2021 |
| 3539 | 710102062742020 | INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED | Company Appeal (IBC) | Sec 60(5) | | MEHARIA & COMPANY | CASE TYPE WRONG,ONLY PROOF OF SERVICE | 05/10/2021 |
| 3540 | 710102062872020 | PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED | Company Appeal (IBC) | Sec 60(5) | | MEHARIA & COMPANY | "CASE TYPE WRONG,ONLY PROOF OF SERVICE" | 05/10/2021 |
| 3541 | 710102022122021 | GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/315(ND)2020 | Arvind Bansal | sign missed of deponent | 18/05/2021 |
| 3542 | 710102026602021 | STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATION LIMITED | Company Appeal (IBC) | Sec 42 | | Prajapati Savan | Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf | 17/05/2021 |
| 3543 | 710102026642021 | STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATION LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/418(ND)2018 | Prajapati Savan | affidavit back date | 19/04/2021 |
| 3544 | 710102029762021 | RISHABH CHAND LODHA VS ROHIT SEHGAL | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2976(ND)2019 | RISHABH CHAND LODHA | page 4 translate a | 20/04/2021 |
| 3545 | 710102030212021 | ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/786(PB)2018 | ROHIT SEHGAL | 55-59,74 blur page | 22/04/2021 |
| 3546 | 710102030192021 | WUKAI SONG VS DO MOBILE INDIA PVT LTD | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/377(PB)2018 | SANDEEP CHOUHDARY | sign missing in application and pb not mention in main case soft copy | 20/04/2021 |
| 3547 | 710102030942021 | TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/627(ND)2018 | Maya Gupta | Page No 22 Missing | 22/04/2021 |
| 3548 | 710102030302021 | GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/627(ND)2018 | GULSHAN KUMAR GUPTA | wrong efling | 20/04/2021 |
| 3549 | 710102030622021 | HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/16(PB)2017 | RAKESH KUMAR | section wrong | 22/04/2021 |
| 3550 | 710102030742021 | BETA INFRTech P LTD VS BETA INFRTech P LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/117(PB)2019 | RAJA | section wrong | 20/04/2021 |

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|------|-----------------|--|---|---|---|--------------------------|---|------------|
| 3551 | 710102030752021 | ROHIT SEHGAL VS BETA INFRTech P LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | ROHIT SEHGAL | main case not link | 22/04/2021 |
| 3552 | 710102031042021 | SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/3328(ND)2019 | Siddharth | SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR | 22/04/2021 |
| 3553 | 710102029272021 | QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS | Company Application(Companies Act) | Rule 11 of NCLT | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020 | Vikrant | Wrong section | 18/05/2021 |
| 3554 | 710102029922021 | NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRA TECH PVT.LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2354(ND)2019 | GOVIND | please separately file report and application | 20/04/2021 |
| 3555 | 710102031562021 | INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | RAJIV MALIK | Application is not linked with main case, sign on every page of report is missing | 22/04/2021 |
| 3556 | 710102031542021 | ALOK JAIN VS PAWAN KUMAR SINGAL | Company Application(Companies Act) | Application under any other provisions | | Utkarsh Joshi | Application is not linked with main case, sign on every page of application is missing | 22/04/2021 |
| 3557 | 710102031282021 | AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2414(ND)2019 | KARMA LAW | PAGE 1 TO 8 SIGN MISSED | 22/04/2021 |
| 3558 | 710102031062021 | ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/260(ND)2017 | Abhishek | PAGE 11-19 IN HINDI | 22/04/2021 |
| 3559 | 710102032052021 | M/S VEDIKA NUT CRAFTS PVT. LTD. VS UNION BANK OF INDIA | Miscellaneous Application (IBC) | Sec 54(1) | COMPANY PETITION IB (IBC)/40(PB)2017 | PRIYANKA SWAMI | case type wrong | 26/04/2021 |
| 3560 | 710102031612021 | REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2013(ND)2019 | UDIT KISHAN & | Overwriting on index, sign is missing on application and annexures | 22/04/2021 |
| 3561 | 710102031442021 | PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1) | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/818(ND)2018 | Surabhi Sinha | HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link | 05/04/2021 |
| 3562 | 710102030472021 | M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/420(ND)2017 | UTSAV TRIVEDI | main case wrong | 23/04/2021 |
| 3563 | 710102032382021 | VIJENDER SHARMA VS MR. CHARANJEET SINGH | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/1362(PB)2018 | Vijender | Pg-23 to 30,71,79 not clear/Wrong section chosen | 28/04/2021 |
| 3564 | 710102032972021 | SHALU KHANNA VS MR. CHARANJEET SINGH | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/114(ND)2018 | Shalu | Wrong File | 05/05/2021 |
| 3565 | 710102032532021 | DEVENDRA SINGH VS MR. CHARANJEET SINGH | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/717(ND)2019 | DEVENDRA | 8 TO 22 SIGN MISSED | 20/05/2021 |
| 3566 | 710102033372021 | WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/197(PB)2021 | RAGHAV CHADHA | pg. no. 16 translate | 05/03/2021 |
| 3567 | 710102033892021 | SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED | Company Appeal (IBC) | Application under any other provisions- IBC | | SAURABH GUPTA | Wrong section/No Index | 05/06/2021 |
| 3568 | 710102033802021 | PANKAJ NARANG VS MANISH GOEL | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/246(ND)2019 | PANKAJ NARANG | PAGE 63-71 NOT CLEAR AND IDIFFERNT SECTION MENTION IN INDEX | 05/06/2021 |
| 3569 | 710102033932021 | CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/451(PB)2018 | ADITYA | proof of service missing | 05/06/2021 |
| 3570 | 710102034312021 | SUMI SHARMA VS JAYPEE INFRA TECH LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/77(PB)2017 | Kushank Sindhu | 23-26,47-50 not clear page | 05/10/2021 |
| 3571 | 710102034962021 | BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD | Miscellaneous Application(Companies Act) | Application under any other provisions | | Omar Hoda | section and case type wrong | 21/05/2021 |
| 3572 | 710102034972021 | AMIT GOENKA VS EARTHCON INFRACON PVT LTD | Miscellaneous Application(Companies Act) | Application under any other provisions | | Omar Hoda | Case type is wrong, application is not linked with main case, wrong section | 21/05/2021 |
| 3573 | 710102035022021 | SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1251(ND)2018 | Sandeep | wrong file file as additional main petition | 19/05/2021 |
| 3574 | 710102099172020 | SUMAN SEHGAL VS SUMAN SEHGAL | Contempt Petition(Companies Act) | Application under any other provisions | | Sudeep Dey | Brief synopsis, list of dates &&& events missed, wrong section select,e stamp &&& affidavit dates mismatched, vakaltnama missed | 06/05/2020 |
| 3575 | 710102106992020 | HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY | Company Appeal(Companies Act) | Sec 252 (3) | | Shivani Jain | Page no 60,100,101,116,137, not clear,page 66 cut | 17/11/2020 |
| 3576 | 710102001002021 | ABT ASSOCIATES INDIA PRIVATE LIMITED VS PATEL ENGINEERING LIMITED | Company Petition (Companies Act) | Sec. 441 | | Divesh | page no 99 &&& 100 wrong arrange,after page no. 131 pagination missed | 26/02/2021 |
| 3577 | 710102003262021 | ANAND MOHAN VS PATEL ENGINEERING LIMITED | Transfer Petition (IBC) | Rule 16(d),NCLT Rules,2016 IBC | | SAIKRISHNA ASSOCIATES | Please mention full IB no. on every heading/Page not clear-235,342 to 345,465,476/Wrong arrange after page no.452 to 454/Translated page-479,497/Cut page-481 etc | 28/02/2021 |
| 3578 | 710102008342021 | BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Petition (Companies Act) | Sec 252 (3) | | TARUN SAINI & ASSOCIATES | Wrong case type select,no sign in every pages of petitions,true copy sign missed in annexures, NCLT form 12 missed | 18/03/2021 |
| 3579 | 710102010002021 | CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | MOHD AKBAR | wrong serial no after p. no. 300 | 04/03/2021 |

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|------|-----------------|---|---|---|--|-----------------------|---|------------|
| 3580 | 710102017512021 | ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | ASHISH | Fess missed of condonation delay application, Kindly select 2nd motion and rule 11 | 04/08/2021 |
| 3581 | 710102019762021 | UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD | Intervention Petition (IBC) | Sec 60(5) | | ALOK | Wrong section choose/Please mention in index-intervene case type wrong | 15/04/2021 |
| 3582 | 710102022162021 | RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB | Company Petition (Companies Act) | Rule 11 of NCLT | | Sanyam | Wrong case type select | 15/04/2021 |
| 3583 | 710102025862021 | AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Section 59 | | Anand Mohan Mishra | document repeated multiple time.. (delete old document and upload fresh document) | 16/04/2021 |
| 3584 | 710102026382021 | PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Adv | need to file in volume wise (200 page per volume), etc | 16/04/2021 |
| 3585 | 710102029612021 | INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA | Company Petition IB (IBC) | Sec 60(2) | | D KISHORE | Wrong section/Index miss/Blank paper | 17/04/2021 |
| 3586 | 710102029702021 | AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS NARENDER KUMAR BAVEJA | Company Petition IB (IBC) | IBC Section 59 | | Anand Mohan Mishra | Blur page-27 to 49,114,175,176,185,186,195 to 198,206,207,260 | 17/04/2021 |
| 3587 | 710102030802021 | ANIL KAUSHAL VS NARENDER KUMAR BAVEJA | Intervention Petition (IBC) | Rule 11 of NCLT, 2016 | | SAIKRISHNA ASSOCIATES | Case type wrong/List of dates & events/Brief of synopsis wrong sectional | 16/04/2021 |
| 3588 | 710102031472021 | M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | PRATEEK | Jurisdiction is Haryana according to Master data | 19/04/2021 |
| 3589 | 710102031492021 | RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | NIRAJ PREET | Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion | 22/04/2021 |
| 3590 | 710102032082021 | VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS | Contempt Petition(Companies Act) | Rule 11 of NCLT | | Shubhankar | wrong case type select, link with main case no. | 17/04/2021 |
| 3591 | 710102032232021 | TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS | CP(AA) Merger and Amalgamation(Companies Act) | Rule 11 of NCLT | | TILAK RAJ | CASE TYPE WRONG AND MAIN CASE NOT LINK | 23/04/2021 |
| 3592 | 710102032702021 | PRAGATI IMPEX INDIA PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | RAVI | Pagination not done in index & soft copy/sign miss in index & soft copy/only 18 pages in soft copy/Form 1 incomplete/incomplete documents/Proof of service | 15/04/2021 |
| 3593 | 710102033042021 | CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED | Company Petition (Companies Act) | Rule16(d),NCLT Rules,2016 | | Ichchha Kalash | cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp, paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index | 27/04/2021 |
| 3594 | 710102032652021 | UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN | Contempt Petition (IBC) | Sec 60(5) | | KESHAV SAINI | CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & events/Vakalatnama/Page not clear-30,42,54 to 73 | 25/04/2021 |
| 3595 | 710102014922021 | RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED | Intervention Petition(Companies Act) | Application under any other provisions | | Pradeep Kumar Pandey | Wrong section select, true copy sign missed in annexures. | 05/08/2021 |
| 3596 | 710102024332021 | BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Sanyam Goel | Blur page-46 to 104 | 05/11/2021 |
| 3597 | 710102025992021 | CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | KAPIL GOEL | Volume Wise Index Missing | 13/05/2021 |
| 3598 | 710102035212021 | S V CREDITLINE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Petition (Companies Act) | Sub-Section (1) Of Section 66. | | Zorawar | section 52 mentioned and fees missed,synopsis/memo of parties /dates & events missed, company master data missed | 13/05/2021 |
| 3599 | 710102108282020 | K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1198(ND)2019 | KSubhra | pg-89 missed according index | 17/11/2020 |
| 3600 | 710102030722021 | BALWANT SINGH VS ABHISHEK GARG | Company Application(Companies Act) | Rule 65, NCLT 2016 | | Zeba Khair | IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Val-3 missing | 15/04/2021 |
| 3601 | 710102029142021 | STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2712(ND)2019 | Sanjay Bhatt | main case not link section wrong | 04/12/2021 |

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|------|-----------------|--|--|---|--|-------------------------|---|------------|
| 3602 | 710102032172021 | PARK NETWORK PVT. LTD. VS SHALEEN JAIN | Interlocutory Application (I.B.C) | Sec 47 (1) | COMPANY PETITION IB (IBC)/1717(ND)2019 | TUSHAR | payment due sec-47 according index section wrong according to application and technically | 22/04/2021 |
| 3603 | 710102036012021 | VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR | Company Application(Companies Act) | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/496(ND)2020 | Depaish | wrong file need to additional document | 20/05/2021 |
| 3604 | 710102036182021 | NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/197(PB)2021 | Sourav Roy | WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA | 21/05/2021 |
| 3605 | 710102036672021 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1665(PB)2018 | Shweta Dubey | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 25/05/2021 |
| 3606 | 710102036322021 | STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5),Sec 60(5) | COMPANY PETITION IB (IBC)/2721(ND)2019 | Vaibhav Gaggar | PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED | 21/05/2021 |
| 3607 | 710102036412021 | NARESH KUMAR MUNJAL VS LAKSHI FOODS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1181(ND)2018 | NARESH | Technically Section 54 Not Select | 22/05/2021 |
| 3608 | 710102036562021 | LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | Anurag Bhatt | main case not link | 24/05/2021 |
| 3609 | 710102036492021 | GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACTIVITY DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/432(ND)2019 | RISHABH JAIN | Page no. 28 missing | 22/05/2021 |
| 3610 | 710102037102021 | ANSHU SARAN VS ACE INFRACTIVITY DEVELOPERS PRIVATE LIMITED | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/197(PB)2021 | Rakesh Taneja | Case type and section are wrong | 27/05/2021 |
| 3611 | 710102036882021 | GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | | MOHIT SINGH KHARAYAT | Case type is wrong, application is not linked with main case | 26/05/2021 |
| 3612 | 710102037202021 | M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/525(ND)2017 | TANIA SHARMA | Wrong section chosen | 28/05/2021 |
| 3613 | 710102036602021 | DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | | DEEPA GUPTA | wornig main case number link | 24/05/2021 |
| 3614 | 710102036862021 | NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/2130(ND)2019 | Aditi Sharma | true copy missing in annexure page | 25/05/2021 |
| 3615 | 710102036972021 | KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2612(ND)2019 | DEEPA GUPTA | MAIN CASE NUMBER WRONG | 26/05/2021 |
| 3616 | 710102036782021 | SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/224(ND)2017 | RAHUL MALHOTRA | SERVICE TO ALL RESPONDENT | 25/05/2021 |
| 3617 | 710102037722021 | DIGS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/102(PB)2017 | RITU | Wrong section chosen(kindly choose any either provision IBC) | 31/05/2021 |
| 3618 | 710102036942021 | VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD. | Company Application(Companies Act) | Application under any other provisions | | Sudeepta Kumar | MAIN CASE NOT LINK , SECTION NOT MENTION IN INDEX AND PAGE 7 , 9 IN HINDI | 26/05/2021 |
| 3619 | 710102037542021 | MOHAN LAL JAIN VS VIVEK SHUKLA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1373(ND)2018 | Inder Paul Singh Oberoi | main case year wrong please check linked and soft copy 18/19 | 30/05/2021 |
| 3620 | 710102037152021 | RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/710(PB)2019 | Gautam | page no.11 to 13 translation missing | 28/05/2021 |
| 3621 | 710102038132021 | CHANDRA PRAKASH VS PRADEEP GUPTA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/921(ND)2020 | Sanju Kumar | Pagination is missing on index and as well as on application | 06/02/2021 |
| 3622 | 710102038272021 | IDBI BANK LIMITED VS JAYPEE INFRA TECH LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/77(PB)2017 | Sanjay Bhatt | true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service column | 06/02/2021 |
| 3623 | 710102038152021 | ANIL TAYAL VS NARESH SABHARWAL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/266(ND)2019 | ABHISHEK | 195-199 NOT CLEAR | 06/02/2021 |
| 3624 | 710102038502021 | M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/92(ND)2021 | vijay kumar singh | case type wrong and nd not mention in main case | 06/04/2021 |
| 3625 | 710102038242021 | ANIL TAYAL VS NARESH SABHARWAL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/266(ND)2019 | ABHISHEK | Pg. no. 154,155 are not clear and Two sections are mentioned in application and fees is paid for only one section | 06/02/2021 |
| 3626 | 710102038842021 | ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2721(ND)2019 | Jyoti Taneja | 106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy | 06/06/2021 |
| 3627 | 710102038852021 | REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/102(PB)2020 | Jyoti Taneja | section wrong and due payment other section | 06/06/2021 |
| 3628 | 710102038762021 | NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1295(ND)2019 | Ashutosh | affidavit missed,prayer missed | 06/06/2021 |

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|------|-----------------|--|-----------------------------------|---|--|-------------------------|--|------------|
| 3629 | 710102039132021 | SHRUTY SAINI VS THREE C SHELTERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2721(ND)2019 | CHAHAT AGGARWAL | main case type wrong in pdf | 06/08/2021 |
| 3630 | 710102038982021 | CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar | SECTION NOT MENTION IN INDEX | 06/07/2021 |
| 3631 | 710102024762021 | SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD. | Company Petition (Companies Act) | Application under any other provisions | | Alok Verma | case type wrong,wrong documents uploaded | 27/03/2021 |
| 3632 | 710102026662021 | TARUN RASTOGI VS CHARMS INDIA PVT. LTD. | Company Petition IB (IBC) | IBC under Sec 7 | | RAHUL MALHOTRA | Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27 | 04/03/2021 |
| 3633 | 710102032902021 | RAKESH TANEJA VS BHUSHAN AVIATION LIMITED | Intervention Petition (IBC) | Application under any other provisions- IBC,Application under any other provisions- IBC | | Rakesh Taneja | Wrong Section Select Technically Plz Select 60(5) In Soft Copy and Technically | 27/04/2021 |
| 3634 | 710102038822021 | WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI | Intervention Petition (IBC) | Application under any other provisions- IBC | | EKANSH AGARWAL | CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE | 06/06/2021 |
| 3635 | 710102082752020 | SHRI DORNA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020 | SANKET GUPTA | wrong Section please file in Rule -11 and Pay Fees for Rule -11. | 27/08/2020 |
| 3636 | 710102013662021 | BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED | | Rule 11 of NCLT, 2016 | | Vaibavh Luthra | Main case not link section wrong, page 32 not clear | 16/02/2021 |
| 3637 | 710102026392021 | DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/2130(ND)2019 | Atul Sharma | Payment Not Received | 02/04/2021 |
| 3638 | 710102028032021 | KHUSHBOO AGARWAL VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2376(PB)2019 | Sanchit Garga | case type wrong need to select restoration application | 08/04/2021 |
| 3639 | 710102028542021 | TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3154(ND)2019 | RAKSHITA GOYAL | Section Not Mentioned in Index | 09/04/2021 |
| 3640 | 710102030462021 | M/S PADIA TIMBER COMPANY PVT. LTD. VS CLOVER FORGING & MACHINING PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/559(PB)2017 | Pankaj Bhagat | Payment Not Received | 15/04/2021 |
| 3641 | 710102031572021 | FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/437(PB)2018 | Sameer Parekh | Payment Not Received | 19/04/2021 |
| 3642 | 710102033762021 | ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/25(PB)2018 | Huzefa F. Sitabkhan | Payment Not Received | 04/05/2021 |
| 3643 | 710102035712021 | DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD) | | Rule 11 of NCLT, 2016 | | Gulshan Kr. | main case not link | 18/05/2021 |
| 3644 | 710102035472021 | SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021 | Sandeep | wrong file(you should file as additional document) 4/5 | 17/05/2021 |
| 3645 | 710102039872021 | INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/409(PB)2017 | animesh Rastogi | PAGE NO 6,7, NOT CLEAR | 10/06/2021 |
| 3646 | 710102039902021 | VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1031(ND)2020 | HARSHAL KUMAR | spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed. | 10/06/2021 |
| 3647 | 710102039632021 | INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD. | | Rule 11 of NCLT | COMPANY APPEAL(COMPANIES ACT)/91(ND)2021 | Zoheb | Main Case Not Link & amp; amp; Technically Wrong Section Select | 09/06/2021 |
| 3648 | 710102017012021 | SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | Prateek Gangwani | Payment Not Received | 10/06/2021 |
| 3649 | 710102038162021 | LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Shilpi Rastogi | income tax service wrong kindly serve dcit cell delhi high court | 09/06/2021 |
| 3650 | 710102035282021 | BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Prabhat | Main Case Also Not Link Reminder 5/5 | 16/05/2021 |
| 3651 | 710102038462021 | SAJEVE BHUSHAN DEORA VS S N MODAK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | pg-81,82,133,137,152,154 not clear page due payment other section stamp paper missed | 4/6/2021 |
| 3652 | 710102039542021 | THE STATE BANK OF INDIA VS MIS ACTION ISPAT AND POWER PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1096(PB)2018 | RAGHAVENDRA MOHAN BAJAJ | application not upload | 8/6/2021 |
| 3653 | 710102039492021 | VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1416(ND)2019 | Astha | section wrong | 27/05/2021 |
| 3654 | 710102040672021 | SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS CHIEF ENGINEER HQ URBAN AND NRW | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | PAGE 35 NOT CLEAR AND E STAMP MISSED | 12/6/2021 |

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|------|---------------------|--|---|---|--|----------------------|---|------------|
| 3655 | 710102019472020 | NAVSPAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS | Company Petition IB (IBC) | Application under any other provisions- IBC | | 9888003303 | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 12/2/2020 |
| 3656 | 710102011052019 | GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | | Payment Not Received | 13/02/2019 |
| 3657 | 710102035792021 | SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/84(ND)2021 | 9311010090 | case type wrong need to notarized case type wrong need to notarized | 19/05/2021 |
| 3658 | 710102041412021 | MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/256(ND)2019 | 9015332650 | stamp paper notary missing | 16/06/2021 |
| 3659 | 710102041342021 | M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/512(ND)2020 | 9731821307 | page 1 cut and true copy missing | 16/06/2021 |
| 3660 | 710102040902021 | ANURAG RAJPAL VS THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2516(ND)2019 | 9811081491 | STAMP PAPER AFFIDAVIT MISSED | 14/06/2021 |
| 3661 | 710102040562021 | ZEECO INC VS PUNJ LLYOD LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | 9867444044 | main case not linked | 12/6/2021 |
| 3662 | 710102041622021 | SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/29(ND)2018 | 9811903450 | 158-160,313-315,318-319 not clear page | 17/06/2021 |
| 3663 | 710102023332021 | SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Petition (Companies Act) | Sec. 441 | | 8076508282 | kindly make one pdf after that upload the petition, Upload only final petition and delete all | 23/03/2021 |
| 3664 | 710102038512021 | M/S SANVIK ENGINEERS (INDIA) PVT LTD VS ENTERTAINMENT CITY LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | 9811122114 | memo of parties missed, estamp paper missed with affidavit, advocate welfare and court fee missed | 4/6/2021 |
| 3665 | 710102038362021 | RITEESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | 9654277409 | Wrong Documents upload | 3/6/2021 |
| 3666 | 710102039362021 | M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | 9560480489 | Advocate welfare & court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper | 8/6/2021 |
| 3667 | 710102041712021 | PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | 9910445771 | Section 242 fees not paid,list of dates and event missed | 18/06/2021 |
| 3668 | 710102036452021 | GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/1348(ND)2019 | RISHABH JAIN | true copy sign missed true copy sign missed, need to every pages and please short title name, reminder 5/5 affidavit back date | 22/05/2021 |
| 3669 | 710102040682021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2) | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan Deora | STAMP PAPER MISSED NOTARY MISSED | 12/6/2021 |
| 3670 | 710102041442021 | SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan Deora | Pg-58,60,77,78,79,90,91,95 to 102 207-211, 272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut | 16/06/2021 |
| 3671 | 710102041702021 | CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/281(PB)2019 | RAKESH KUMAR | Page No 74& 75 Missing | 18/06/2021 |
| 3672 | 710102029782021 | ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD. | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Dhruv | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 14/04/2021 |
| 3673 | 710102038212021 | MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | Sanjay | small font page no. 358,359, page 576, 633 to 635 missed, | 2/6/2021 |
| 3674 | 710102039672021 | LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | GOPINATH NAYAK | Blur page-49,50,60,62,64,72,214/cut page-70/Volume wise index/etc | 9/6/2021 |
| 3675 | 710102040272021 | ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | nabi hasan | Advocate welfare & court fees miss/9 (3)b certificate miss | 12/6/2021 |
| 3676 | 0710102014702018/42 | ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1367(PB)2018 | | Page Nos 54 to 63 Not Clear,Pages size not clear | 15/06/2021 |
| 3677 | 0710102000732020/8 | AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/182(ND)2020 | | Affidavit is missing, Sign is missing in each page | 17/06/2021 |
| 3678 | 0710102014182021/1 | GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/65(ND)2021 | | E-stamp missing, Service to ROC missing | 17/06/2021 |
| 3679 | 0710102030222021/2 | VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/77(PB)2021 | | NEED TO IA FILE | 21/06/2021 |
| 3680 | 0710102023172021/1 | VINEET AGGARWAL Vs. STATE BANK OF INDIA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021 | | Notarisation missing in E-stamp | 22/06/2021 |

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|------|---------------------|--|--|---|---|-------------------|---|------------|
| 3681 | 71010203872021 | LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/18(ND)2021 | Rule 11 of NCLT | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/18(ND)2021 | Kamal | E-stamp is missing | 5/6/2021 |
| 3682 | 710102041162021 | UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED | | Application under any other provisions- IBC | | Kamal | application is not linked with main case and wrong section | 15/06/2021 |
| 3683 | 710102041992021 | GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED | COMPANY PETITION IB (IBC)/731(PB)2018 | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/731(PB)2018 | Tishampati Sen | sign missing and affidavit back date and notary missing | 20/06/2021 |
| 3684 | 710102027142021 | THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED | | IBC under Sec 7 | | Jatin S Sethi | Board of Resolution and Vakalatnama missed court fees and welfare missed | 6/4/2021 |
| 3685 | 710102027152021 | THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED | | IBC under Sec 7 | | Jatin S Sethi | Advocate welfare & court fees missed /Board Resolution missed | 6/4/2021 |
| 3686 | 710102027132021 | THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED | | IBC under Sec 7 | | Jatin S Sethi | same File in diary no 0710102027142021 please contact to registry | 6/4/2021 |
| 3687 | 710102042032021 | VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED | | IBC Section 59 | | Rohan Jaitley | brief of synopsis and list of dates and events missed. | 21/06/2021 |
| 3688 | 710102042152021 | MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES | | Sec 252 (3) - By Government Body | | Mukund Rawat | wrong case type(its not a govt. body) | 21/06/2021 |
| 3689 | 0710102131472019/5 | M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2528(ND)2019 | | Sign missing in each pages | 13/06/2021 |
| 3690 | 0710102027712021/1 | NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021 | | upload retry | 18/06/2021 |
| 3691 | 0710102013912019/14 | LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2019 | | Blank document | 22/06/2021 |
| 3692 | 0710102000822021/3 | ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021 | | 50 rupee stamp missing | 23/06/2021 |
| 3693 | 0710102007332019/26 | M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/281(PB)2019 | | COURT FEE AND WELFARE MISSING | 23/06/2021 |
| 3694 | 0710102024292021/6 | WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/197(PB)2021 | | NEED TO IA FILE | 23/06/2021 |
| 3695 | 710102030512020 | DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED | Interlocutory Application (I.B.C) | Sec. 12A | COMPANY PETITION IB (IBC)/3029(ND)2019 | RHEA LUTHRA | please delete extra document prar ,missed stamp paper, affidavit missed need to notarized pagination missed | 8/3/2020 |
| 3696 | 710102031282020 | SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/995(ND)2018 | Kartik | stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf ,please check all pages | 11/3/2020 |
| 3697 | 710102033702020 | HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/381(ND)2020 | RAJUL | document Not Upload | 17/03/2020 |
| 3698 | 710102032092020 | NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1671(ND)2019 | Veena Sharma | case type wrong in index section wrong pg-56,57 not clear prar missed | 13/03/2020 |
| 3699 | 710102042682021 | DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1672(ND)2019 | DEVENDRA | STAMP PAPER & NOTARY MISSED | 23/06/2021 |
| 3700 | 710102042612021 | ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Nithin | STAMP PAPER & NOTARY MISSED | 23/06/2021 |
| 3701 | 710102031802020 | HARI SINGH PALI VS ADEL LANDMARKS LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1083(PB)2018 | piyush pathak | stamp paper need to Rs100 for uttar pradesh Pg 10 not clear | 12/3/2020 |
| 3702 | 710102034082020 | SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gulshan Kr. | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 17/03/2020 |
| 3703 | 710102009002021 | CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Ashutosh | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 1/2/2021 |
| 3704 | 710102041292021 | MITHLESH VARSHNEY VS UNITECH LTD | Company Petition (Companies Act) | Sec. 73(4) | | MITHLESH VARSHNEY | Wrong Document upload | 16/06/2021 |
| 3705 | 0710102128172019/3 | NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2401(ND)2019 | | E-stamp missing, Defective Proof of service | 24/06/2021 |
| 3706 | 0710102406072018/13 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/449(PB)2018 | | E-stamp missing | 15/02/2021 |
| 3707 | 0710120005622018/19 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | NEED TO IA FILE | 24/06/2021 |

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|------|---------------------|---|--|--------------------------|---|--|---|------------|
| 3708 | 0710102003072021/2 | KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/55(ND)2021 | | CONTACT TO COURT OFFICER | 24/06/2021 |
| 3709 | 0710102019662021/2 | NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/80(ND)2021 | | APPEAL NO NOT MENTION | 24/06/2021 |
| 3710 | 0710102008842021/1 | SARIKA SOMVANSHI Vs. R S STONE | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021 | | Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear. | |
| 3711 | 0710102157872019/5 | PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/189(ND)2020 | | Wrong e-filing | |
| 3712 | 0710200412022017/14 | S.E. INVESTMENTS LTD. Vs. MIS SONI REALTORS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/609(ND)2017 | | Page no. 1-19 true copy sign missing | |
| 3713 | 0710102105662020/4 | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1090(ND)2020 | | True copy sign missing on every page, page no. 32 and 38 are blank | |
| 3714 | 0710102005412021/5 | G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/85(ND)2021 | | Wrong e-filing | |
| 3715 | 0710102005412021/6 | G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/85(ND)2021 | | Wrong e-filing | |
| 3716 | 0710102152112019/7 | AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3206(ND)2019 | | Wrong e-filing | |
| 3717 | 0710102156952019/6 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3213(ND)2019 | | Documents not found | |
| 3718 | 0710102011362021/4 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3719 | 0710102030272020/4 | TARUN KUMAR Vs. FIITJEE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/735(ND)2020 | | True copy sign missing on every page | |
| 3720 | 0710102033952020/2 | NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021 | | Index missing, true copy sign missing on every page | |
| 3721 | 0710102110482020/7 | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1126(ND)2020 | | Index missing | |
| 3722 | 0710102110482020/8 | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1126(ND)2020 | | Page no, 55 page cut | |
| 3723 | 0710120005482018/35 | VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/995(ND)2018 | | True copy sign missing on every page | |
| 3724 | 0710102011362021/2 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3725 | 0710102011362021/3 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3726 | 0710102012082021/1 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021 | | True copy sign missing on every page | |
| 3727 | 0710102028132021/1 | MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD | | Sec 49(2) | INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021 | | True copy sign missing on every page | |
| 3728 | 0710102023802018/21 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1600(ND)2018 | | Wrong e-filing, need to file in IA | |
| 3729 | 0710102032302018/6 | SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1788(PB)2018 | | Page no. 30 - 44, 60 - 63 true copy sign missing | |
| 3730 | 0710102023882021/1 | MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/226(ND)2021 | | Wrong e-filing, need to file in IA, No Index, No Pagination | |
| 3731 | 0710102116452020/1 | GALLANTT METAL LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021 | | Wrong e-filing | |
| 3732 | 0710102086692020/2 | M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD. | | ---Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020 | | Wrong e-filing | |
| 3733 | 0710102086982019/10 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | Wrong e-filing | |
| 3734 | 0710102086982019/11 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | Wrong e-filing | |
| 3735 | 0710102086982019/9 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | Wrong e-filing | |

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| 3736 | 0710102116282020/1 | KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | Rule 34 | INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020 | | Wrong e-filing | |
| 3737 | 0710102405202018/12 | M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/45(PB)2018 | | True copy sign missing on every page | |
| 3738 | 0710120004512018/19 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | | Application under any other provisions | COMPANY PETITION IB (IBC)/637(PB)2018 | | Wrong e-filing | |
| 3739 | 0710102026982021/3 | AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021 | | Wrong e-filing | |
| 3740 | 0710200410952018/24 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Proof of service missing | |
| 3741 | 0710102000252021/1 | PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021 | | Wrong e-filing | |
| 3742 | 0710102012752020/2 | M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/411(ND)2020 | | align documents according to the index | |
| 3743 | 0710102026222021/1 | AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021 | | NO index , no pagination | |
| 3744 | 0710120009092018/6 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Page no. 3 - 62 true copy sign missing | |
| 3745 | 0710120009092018/7 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Page no. 3 - 62 true copy sign missing | |
| 3746 | 0710102008572021/1 | MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(PB)2021 | | Index missing | |
| 3747 | 0710102012882021/2 | MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021 | | Wrong e-filing | |
| 3748 | 0710102012892021/2 | PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021 | | Wrong e-filing | |
| 3749 | 0710102016972021/1 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3750 | 0710102016972021/2 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3751 | 0710102016972021/3 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3752 | 0710102110632019/5 | YOKOGAWA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE | | Sec 60(5) | COMPANY APPLICATION (COMPANIES ACT)/309(ND)2019 | | True copy sign missing on every page | |
| 3753 | 0710120009092018/10 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | True copy sign missing on every page | |
| 3754 | 0710102002452020/6 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION (COMPANIES ACT)/53(ND)2020 | | Wrong e-filing | |
| 3755 | 0710102024822021/1 | PIYUSH MOONA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021 | | Wrong e-filing | |
| 3756 | 0710102075392019/15 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | volume wise index missing, page no. 1 - 20 true copy sign missing | |
| 3757 | 0710102002452020/7 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION (COMPANIES ACT)/53(ND)2020 | | Wrong e-filing | |
| 3758 | 0710102002452020/8 | P.VENU GOPAL Vs. | | Sec. 73(4) | COMPANY APPLICATION (COMPANIES ACT)/53(ND)2020 | | Wrong e-filing | |
| 3759 | 0710102028132021/1 | MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD | | Sec 49(2) | INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021 | | True copy sign missing on every page | |
| 3760 | 0710102012872021/1 | VIVEK GARG Vs. EVERSINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021 | | Page no. 42 - 50 true copy sign missing | |
| 3761 | 0710102012882021/1 | MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021 | | Page no. 43 - 51 true copy sign missing | |
| 3762 | 0710102012892021/1 | PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021 | | Page no. 42 - 50 true copy sign missing | |

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| 3763 | 0710102149722019/8 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | | Wrong e-filing | |
| 3764 | 0710200431842018/7 | INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/802(ND)2018 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | |
| 3765 | 0710102034582021/2 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021 | | Master index missing, Page no. 1 - 36 true copy sign missing, | |
| 3766 | 0710200432722018/26 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | No Index | |
| 3767 | 0710200432722018/27 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | Written synopsis and status report should be file separately | |
| 3768 | 0710102000652021/2 | GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PREETI KUMAR | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021 | | True copy sign missing on every page | |
| 3769 | 0710102032192018/15 | INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | Page no. 1 - 24, 106 - 117 true copy sign missing | |
| 3770 | 0710102011362021/5 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3771 | 0710102012642019/13 | PUNJAB NATIONAL BANK Vs. MIS SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | Index missing, volume does not contain more than 200 pages | |
| 3772 | 0710102016972021/1 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3773 | 0710102016972021/2 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3774 | 0710102016972021/3 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 3775 | 0710102018032020/1 | LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/566(PB)2020 | | Wrong e-filing | |
| 3776 | 0710102026982021/4 | AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021 | | Wrong e-filing | |
| 3777 | 0710102032192018/4 | INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | True copy sign missing on every page | |
| 3778 | 0710102061262019/14 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/712(ND)2019 | | Wrong e-filing | |
| 3779 | 0710102027792021/1 | CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1805(J)2021 | | Index missing | |
| 3780 | 0710102115602020/3 | ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1123(ND)2020 | | No index, no pagination | |
| 3781 | 0710120005622018/18 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | Wrong e-filing | |
| 3782 | 0710102011362021/2 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3783 | 0710102011362021/3 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3784 | 0710102011362021/4 | KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | | Wrong e-filing | |
| 3785 | 0710102011452021/1 | PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021 | | Wrong e-filing, need to file in IA | |
| 3786 | 0710102006452020/3 | KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/152(ND)2020 | | In index it is mention as report but it is reply, please do correction in index accordingly | |
| 3787 | 0710102017052021/1 | PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021 | | File both affidavit separately | |
| 3788 | 0710102118042020/1 | CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021 | | Page no. 17 - 37 page font very light | |
| 3789 | 0710102118042020/2 | CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021 | | Page no. 17 - 37 page font light | |

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| 3790 | 0710200432722018/27 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | Written synopsis and status report should be file separately | |
| 3791 | 0710102016322021/1 | SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN | | Sec 42 | COMPANY APPEAL (IBC)/14(ND)2021 | | Page no. 88 page cut, | |
| 3792 | 0710102017062021/5 | GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021 | | Need to file all reports separately | |
| 3793 | 0710102017062021/6 | GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021 | | Need to file all reports separately | |
| 3794 | 0710102083582020/5 | MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020 | | Wrong e-filing | |
| 3795 | 0710102013462021/3 | NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021 | | Volume wise index missing, | |
| 3796 | 0710120005072018/17 | M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/991(ND)2018 | | Wrong e-filing | |
| 3797 | 0710102031952020/3 | REKHA SHARMA Vs. RAJ KISHORE | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020 | | Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear. | |
| 3798 | 0710102032192018/5 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | True copy sign missing on every page | |
| 3799 | 0710102115552019/11 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2027(ND)2019 | | No Index, No pagination | |
| 3800 | 071010202532021/2 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021 | | Need to file both documents separately | |
| 3801 | 0710102005942019/6 | BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/241(ND)2019 | | Page no. 1-11, 78 - 97 true copy sign missing | |
| 3802 | 0710102022802021/1 | GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021 | | True copy sign missing | |
| 3803 | 0710102002732020/7 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Documents not available | |
| 3804 | 0710102083612020/8 | REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/102(PB)2020 | | True copy sign missing on every page, both documents should be file separately | |
| 3805 | 0710102097212020/2 | M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/521(ND)2020 | | NO Index, No pagination | |
| 3806 | 0710102097742020/1 | VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs. | | Sec. 131(1) | COMPANY PETITION (COMPANIES ACT)/189(ND)2020 | | No Pagination | |
| 3807 | 0710102101482020/2 | CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec. 441 | COMPANY PETITION (COMPANIES ACT)/155(ND)2020 | | Index missing | |
| 3808 | 0710102106542020/2 | TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/171(ND)2020 | | Index missing, documents should be upload in single pdf | |
| 3809 | 0710102108202020/2 | ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/500(ND)2020 | | Index missing | |
| 3810 | 0710102115422020/1 | BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL) | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020 | | Need stamp paper of Rs 100 for UP affidavit | |
| 3811 | 0710102116452020/2 | GALLANTT METAL LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021 | | Master index missing, volume wise index missing | |
| 3812 | 0710102139162019/17 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | Index missing | |
| 3813 | 0710102148942019/3 | RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3209(ND)2019 | | Stamp paper missing | |
| 3814 | 0710102157872019/4 | PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/189(ND)2020 | | NO index, no pagination | |
| 3815 | 0710102165262019/2 | NEETU CHANDAK Vs. FUTEC SHELTERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3404(ND)2019 | | Notary missing on affidavit | |

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| 3816 | 0710102415722018/38 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | Documents not available | |
| 3817 | 0710200412522017/23 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | Court fees missing | |
| 3818 | 0710200412522017/24 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | Court fees missing | |
| 3819 | 0710200412592017/54 | DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/401(ND)2017 | | Proof of service missing | |
| 3820 | 0710200422432018/55 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | No Index, no pagination | |
| 3821 | 0710200422432018/56 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | No index, no pagination | |
| 3822 | 0710200411352018/37 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | NO pagination | |
| 3823 | 0710102027702021/1 | RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/238(PB)2021 | | Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim, | |
| 3824 | 0710120007812018/10 | M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1075(ND)2018 | | No Index, No pagination | |
| 3825 | 0710102024792021/1 | ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021 | | True copy sign missing on every page, page no. 26 - 27 page cut, | |
| 3826 | 0710102028682021/1 | ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/202(ND)2021 | | Wrong e-filing | |
| 3827 | 0710102412382017/21 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut, | |
| 3828 | 0710102093852019/3 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1),Sec. 242(4),Sec. 213 | COMPANY PETITION (COMPANIES ACT)/94(PB)2019 | | 1-23, 93-94, True Copy Sign missing | |
| 3829 | 0710102074512019/4 | SRJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE LIMITED | | IBC Section 59 | COMPANY PETITION IB (IBC)/876(ND)2019 | | Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18, | |
| 3830 | 0710102080062020/8 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Page no. 164-167, 344, 428-471 page not clear. Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing, | |
| 3831 | 0710102077862020/13 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/925(PB)2020 | | Page no. 7-11 true copy sign missing | |
| 3832 | 0710102080062020/7 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Wrong E-filing | |
| 3833 | 0710102082552020/3 | EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/966(ND)2020 | | Back Date Affidavit | |
| 3834 | 0710102083112020/1 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Rs 3 court fees missing in Vakalatnama | |
| 3835 | 0710102083112020/2 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Vakalatnama Missing | |
| 3836 | 0710102083112020/3 | PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD. | | Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020 | | Rs 3 Court fees missing in Vakalatnama | |
| 3837 | 0710102080062020/13 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Only Volume 2 Uploaded | |
| 3838 | 0710102080062020/14 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Wrong documents uploaded | |
| 3839 | 0710102020852020/1 | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/632(ND)2020 | | Wrong E-filing | |
| 3840 | 0710102026592020/2 | M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/695(ND)2020 | | True Copy sign Missing | |
| 3841 | 0710102026642020/2 | M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/697(ND)2020 | | True Copy sign Missing | |

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| 3842 | 0710102068392020/12 | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/89(ND)2020 | | Wrong E-Filing | |
| 3843 | 0710102075822020/4 | LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/388(ND)2020 | | Back Date Affidavite | |
| 3844 | 0710102080062020/11 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | True Copy Sign Missing | |
| 3845 | 0710102080062020/12 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | True Copy sign Missing | |
| 3846 | 0710102092602019/11 | ARUN GOEL Vs. SPG BUILDCON PVT. LTD. | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/91(ND)2019 | | True Copy sign missing | |
| 3847 | 0710102095932020/3 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | No Pagination, Court fess and welfare missing | |
| 3848 | 0710102102622019/4 | SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1744(ND)2019 | | Proof Of Service Missing | |
| 3849 | 0710102107582020/7 | INTEC CAPITAL LIMITED Vs. R. S. M. DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1061(ND)2020 | | Wrong Pagination | |
| 3850 | 0710102113152020/3 | SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/176(PB)2020 | | True Copy Sign Missing on Everypage | |
| 3851 | 0710102125842019/7 | AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2355(ND)2019 | | True Copy Sign missing | |
| 3852 | 0710102125842019/8 | AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2355(ND)2019 | | True Copy sign Missing | |
| 3853 | 0710102128142019/21 | DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2391(ND)2019 | | True Copy Sign Missing On Every page | |
| 3854 | 0710102146862019/5 | SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019 | | Index Missing | |
| 3855 | 0710102150942019/7 | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3243(ND)2019 | | Wrong E-filing | |
| 3856 | 0710200411562018/12 | JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/742(ND)2018 | | No Documents Found by /12 | |
| 3857 | 0710200412612017/3 | M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/432(ND)2017 | | Affidavite Miss | |
| 3858 | 0710200421992018/2 | MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/272(ND)2018 | | Wrong E-filing | |
| 3859 | 0710102002302021/3 | BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021 | | Wrong e-filing | |
| 3860 | 0710102007962021/2 | RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | Sec 30,Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021 | | Page no. 11 - 99 true copy sign missing | |
| 3861 | 0710102001232021/3 | SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021 | | Documents not available | |
| 3862 | 0710102015222021/1 | RAJNISH JHA Vs. VINEET AGGARWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021 | | Documents not open | |
| 3863 | 0710102100562019/10 | IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1649(ND)2019 | | True copy sign missing on every page | |
| 3864 | 0710102105602020/3 | PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS. | | Sec. 213 | COMPANY PETITION (COMPANIES ACT)/30(ND)2021 | | Documents not available | |
| 3865 | 0710102106542020/3 | TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/171(ND)2020 | | Need Rs 100 stamp paper in affidavit for UP | |
| 3866 | 0710102113742020/2 | LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020 | | Wrong e-filing | |
| 3867 | 0710102118562020/1 | BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/65(ND)2021 | | Page no. 17 not clear | |
| 3868 | 0710102118572020/1 | BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/66(ND)2021 | | Page no. 17 not clear | |
| 3869 | 0710102118692020/1 | NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/69(ND)2021 | | No Index | |
| 3870 | 0710102155612019/15 | SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/170(ND)2019 | | No index in written submission, file both documents separately | |

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| 3871 | 0710102156952019/5 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)3213(ND)2019 | | Documents not available | |
| 3872 | 0710102410042018/20 | INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)373(PB)2018 | | Wrong e-filing | |
| 3873 | 0710200014262017/15 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | | Sec. 7(7) | COMPANY PETITION IB (IBC)575(ND)2017 | | Documents not available | |
| 3874 | 0710200412652017/15 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)546(ND)2017 | | Wrong e-filing | |
| 3875 | 0710200417362018/41 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)29(ND)2018 | | Back date affidavit, | |
| 3876 | 0710200419922018/3 | SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)622(ND)2018 | | Index should be put on top of the file | |
| 3877 | 0710102000792021/2 | SCHABLONA INDIA LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)42(PB)2021 | | Proof of service missing | |
| 3878 | 0710102009642021/3 | DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED | | Sec 60(5),Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)796(ND)2021 | | Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama | |
| 3879 | 0710102010102021/1 | MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)62(ND)2021 | | Index missing, no welfare and court fees | |
| 3880 | 0710102013972020/2 | ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)23(PB)2020 | | Wrong e-filing | |
| 3881 | 0710102020892021/1 | EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)1342(ND)2021 | | Page no. 90 - 93 not clear | |
| 3882 | 0710102022332021/1 | BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)41(PB)2021 | | No index, no pagination | |
| 3883 | 0710102026592021/1 | SANTOSH SHARMA Vs. KAPIL GUPTA | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)1700(ND)2021 | | Wrong e-filing | |
| 3884 | 0710102034972020/5 | PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)960(ND)2020 | | Need to file both documents separately | |
| 3885 | 0710102018812021/5 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)1228(PB)2021 | | Page no. 1 - 11 true copy sign missing | |
| 3886 | 0710102020992020/4 | RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)596(ND)2020 | | Page no. 1 - 14 true Copy sign missing | |
| 3887 | 0710102022422018/3 | M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)1651(ND)2018 | | Welfare and Court Fess missing on vakalatnama | |
| 3888 | 0710102028922020/1 | M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)741(ND)2020 | | True Copy sign Missing | |
| 3889 | 0710102077272020/5 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)3316(ND)2020 | | Wrong e-filing, Additional and application should be filed separately | |
| 3890 | 0710102095932020/4 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)4346(ND)2020 | | Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama | |
| 3891 | 0710102096402019/5 | COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)1531(ND)2019 | | True Copy sign Missing | |
| 3892 | 0710102096682020/2 | DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)1066(ND)2020 | | Master index and volume wise index should be separate, volume have more than 200 pages | |
| 3893 | 0710102096802019/6 | COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)1529(ND)2019 | | Wrong E-filing | |
| 3894 | 0710102100562019/7 | IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)1649(ND)2019 | | Page no. 4 not clear | |
| 3895 | 0710102104182020/1 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)172(PB)2020 | | Page no. 102 not clear | |
| 3896 | 0710102104182020/2 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)172(PB)2020 | | Welfare missing | |
| 3897 | 0710102104182020/3 | AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED | | Sec. 242(4),Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)172(PB)2020 | | Welfare missing | |
| 3898 | 0710102110142020/4 | TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)28(ND)2021 | | true copy missing on every page | |
| 3899 | 0710102110482020/4 | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)1126(ND)2020 | | Page no. 1 - 41 True copy sign missing | |

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| 3900 | 0710102117252020/2 | HEMANT SHARMA Vs. SANDEEP TYAGI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020 | | True Copy missing on every page | |
| 3901 | 0710102118552020/2 | SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020 | | Page no. 1 - 8 True Copy sign missing | |
| 3902 | 0710102119382020/2 | BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/72(ND)2021 | | More than 200 Pages in single volume | |
| 3903 | 0710102122462019/2 | PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/671(ND)2019 | | Page no. 4 page cut | |
| 3904 | 0710102152112019/3 | AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3206(ND)2019 | | Index missing in vol-2, True Copy sign missing on every page | |
| 3905 | 0710102171622019/1 | ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/22(ND)2020 | | Page no. 11 missing | |
| 3906 | 071020000812018/3 | BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/342(ND)2018 | | Index Missing | |
| 3907 | 0710102019362021/1 | CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021 | | True Copy Sign Missing On every Page | |
| 3908 | 0710102076342019/8 | M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1184(ND)2019 | | Page no. 52 not clear | |
| 3909 | 0710102077272020/6 | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | | Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear | |
| 3910 | 0710102085382020/2 | MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020 | | Page no. 1 - 8, 11 - 57 true copy sign missing | |
| 3911 | 0710102086982019/8 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | Index Missing, No Pagination, Documents not clear | |
| 3912 | 0710102108042020/2 | AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/480(ND)2020 | | No Pagination | |
| 3913 | 0710102109962019/3 | CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1899(ND)2019 | | Index Missing, No pagination, court fees missing | |
| 3914 | 0710102113662020/1 | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020 | | Index Missing, No Pagination, No welfare, Rs 3 court fees missing | |
| 3915 | 0710102116792019/3 | ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2161(ND)2019 | | Page no. 1 - 9 true copy sign missing, Page no. 35 - 37 not clear | |
| 3916 | 0710102125042019/6 | DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2480(PB)2019 | | Index missing, True copy sign missing on every page | |
| 3917 | 0710102139162019/15 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | True Copy sign missing on every page | |
| 3918 | 0710102139162019/16 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | True Copy Sign Missing on every page | |
| 3919 | 0710102161032019/4 | VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/162(ND)2020 | | Wrong e-filing | |
| 3920 | 0710102065422020/5 | VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/889(ND)2020 | | Page no. 1- 5 true copy sign missing | |
| 3921 | 0710102067522020/1 | MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020 | | No index, No pagination, no welfare and court fees | |
| 3922 | 0710102076312019/11 | SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1125(ND)2019 | | wrong e-filing | |
| 3923 | 0710102084152019/7 | 1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL | | Application under any other provisions ,Application under any other provisions ,Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/81(ND)2019 | | Page no. 50 - 69, 87 - 93, 117 - 28, not clear, | |
| 3924 | 0710102088862020/3 | TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/996(ND)2020 | | true copy missing on every page | |
| 3925 | 0710102093492020/1 | INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/1041(ND)2020 | | True Copy sign missing on every page | |
| 3926 | 0710102093812020/4 | ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT.LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1026(PB)2020 | | No Index, No pagination | |
| 3927 | 0710102095932020/5 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | no Welfare and rs 3 court fess | |

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| 3928 | 0710102098942019/11 | BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1572(ND)2019 | | Court fees missing in vakalatnama | |
| 3929 | 0710102103232020/2 | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020 | | true copy sign missing on every page | |
| 3930 | 0710102105662020/3 | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1090(ND)2020 | | Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama | |
| 3931 | 0710102106742019/6 | ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1840(ND)2019 | | Index missing, no pagination | |
| 3932 | 0710102423672018/2 | SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/145(ND)2012 | | No Index, No pagination | |
| 3933 | 0710102014622021/1 | INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/161(ND)2021 | | True copy sign missing on every page | |
| 3934 | 0710102015692021/2 | NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021 | | no index, no pagination | |
| 3935 | 0710102062852020/3 | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | | Need master index and volume wise index volume separately, volume does not contain more than 200 pages | |
| 3936 | 0710102086982019/11 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | Wrong e-filing | |
| 3937 | 0710102105402019/12 | ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1812(ND)2019 | | Wrong e-filing | |
| 3938 | 0710102107732020/2 | ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/178(PB)2020 | | Index missing | |
| 3939 | 0710102115722020/3 | RAGHUDHA PROPERTIES PVT LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020 | | Wrong e-filing | |
| 3940 | 0710102147832019/3 | PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3125(ND)2019 | | Index missing | |
| 3941 | 0710102149722019/7 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | | Wrong e-filing | |
| 3942 | 0710120004512018/21 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | | Application under any other provisions | COMPANY PETITION IB (IBC)/637(PB)2018 | | Wrong e-filing | |
| 3943 | 0710200410172018/26 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | Wrong e-filing | |
| 3944 | 0710200412802017/10 | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/178(PB)2017 | | Wrong e-filing | |
| 3945 | 0710102021902020/1 | ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED | | Sec 241 (2) | COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020 | | Wrong e-filing | |
| 3946 | 0710102033942018/13 | ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/107(PB)2019 | | Wrong e-filing | |
| 3947 | 0710102080762019/3 | MORELLE DEALERS LLP Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019 | | No stamp paper, Affidavit not notarised | |
| 3948 | 0710102080762019/4 | MORELLE DEALERS LLP Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019 | | No stamp paper, Affidavit not notarised | |
| 3949 | 0710102080762019/5 | MORELLE DEALERS LLP Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019 | | No stamp paper, Affidavit not notarised | |
| 3950 | 0710102080762019/6 | MORELLE DEALERS LLP Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019 | | No stamp paper, Affidavit not notarised | |
| 3951 | 0710102083842020/6 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | | No Index, no pagination | |
| 3952 | 0710102095932020/6 | SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020 | | True copy sign missing on every page | |
| 3953 | 0710102106542020/4 | TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/171(ND)2020 | | No Index | |
| 3954 | 0710102018812021/2 | VIKRAM BAJAJ Vs. NET 4 INDIA LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021 | | No Index, No pagination, True copy sign missing on every page | |
| 3955 | 0710102077422020/7 | GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/922(ND)2020 | | Master index missing, True copy sign missing on every page | |
| 3956 | 0710102029162020/5 | AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED | | Section 94(1) | COMPANY PETITION IB (IBC)/773(ND)2020 | | Documents not showing | |
| 3957 | 0710102098132019/31 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1896(ND)2019 | | Documents not showing | |

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| 3958 | 0710102009442021/3 | SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/46(ND)2021 | | Court fees missing on vakalatnama |
| 3959 | 0710102012532020/8 | THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/494(ND)2020 | | Page no. 42, 58, 59, 62, 65, 66, 68, 69, 70- 80, 83- 92, 122, 156, 166, 190, 191, 264, 293. |
| 3960 | 0710102020292020/1 | GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/563(ND)2020 | | Proof of service missing |
| 3961 | 0710102021902020/1 | ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED | | Sec 241 (2) | COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020 | | Page no. 5 - not clear, volume wise index missing |
| 3962 | 0710102077862020/14 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/925(PB)2020 | | Page no. 8 not clear, welfare and court fees missing |
| 3963 | 0710102108532020/2 | Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020 | | Wrong e-filing |
| 3964 | 0710102154292019/4 | PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3144(ND)2019 | | Need to file separately |
| 3965 | 0710102166592019/5 | UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED | | Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/30(ND)2020 | | Stamp Paper missing |
| 3966 | 0710102173902019/1 | INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/79(ND)2020 | | True Copy sign missing |
| 3967 | 0710102001742020/2 | ANKIT NARANG Vs. NIKKO AUTO LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020 | | Page no. not mention on vakalatnama |
| 3968 | 0710102007642021/1 | SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/76(ND)2021 | | stamp papar missing |
| 3969 | 0710102014702018/42 | ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1367(PB)2018 | | Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear |
| 3970 | 0710102142722019/10 | AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED | | Sec. 69,Application under any other provisions ,Application under any other provisions ,Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | | documents incomplete, not properly arranged |
| 3971 | 0710200425572018/10 | ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/451(PB)2018 | | Page no. 116 page cut, Page no. 120 not mention in index |
| 3972 | 0710200718642018/5 | EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/1606(ND)2018 | | NO index, no pagination |
| 3973 | 0710102012122019/3 | P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/542(ND)2019 | | Proof of service missing |
| 3974 | 0710102082682020/6 | CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs. | | Sub-Section (1) of Section 66. | COMPANY PETITION (COMPANIES ACT)/106(ND)2020 | | True copy sign missing |
| 3975 | 0710102082682020/7 | CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs. | | Sub-Section (1) of Section 66. | COMPANY PETITION (COMPANIES ACT)/106(ND)2020 | | True Copy Sign missing on every page |
| 3976 | 0710102099202019/6 | M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1623(ND)2019 | | True Copy sign missing on every page |
| 3977 | 0710102116102020/3 | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020 | | True Copy Sign missing |
| 3978 | 0710102118302020/3 | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020 | | True Copy Sign Missing |
| 3979 | 0710102146782019/2 | INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/848(ND)2019 | | Back Date affidavit |
| 3980 | 0710102147062019/2 | INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.) | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/844(ND)2019 | | Back date affidavit , page no. 15 not clear |
| 3981 | 0710102174042019/3 | MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/139(ND)2020 | | No Index, No pagination |
| 3982 | 0710102412382017/27 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Stamp paper missing, page no. 4 not clear |
| 3983 | 0710120011332018/3 | BRJESH SAHU Vs. KDP BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1369(ND)2018 | | Stamp paper missing |
| 3984 | 0710200421402018/1 | REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD. | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/228(ND)2018 | | Court fees missing on vakalatnama |
| 3985 | 0710102070282020/2 | USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD. | | Sec 42,Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020 | | File rejoinder and application separately |
| 3986 | 0710200410882018/11 | SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/702(ND)2018 | | True copy sign missing on every page, more than 200 pages in single volume |

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| 3987 | 0710102021292021/1 | RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021 | | True copy sign missing on every page | |
| 3988 | 0710200412592017/56 | DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/401(ND)2017 | | single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut. | |
| 3989 | 0710102031522021/1 | DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021 | | True copy sign missing on every page | |
| 3990 | 0710102115552019/12 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2027(ND)2019 | | Wrong e-filing | |
| 3991 | 0710102133062019/6 | SAMEEKSHA INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/722(ND)2019 | | Wrong e-filing | |
| 3992 | 0710102019842021/1 | GIRWAR SINGH JAKHAR Vs. EARTH INFRFASTRUCTURES LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021 | | Volume wise index missing, true copy sign missing on every page | |
| 3993 | 0710102069572020/1 | INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD. | | Sec. 131(1) | COMPANY PETITION (COMPANIES ACT)/82(ND)2021 | | Need to file documents separately | |
| 3994 | 0710102034512018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL (COMPANIES ACT)/20(ND)2019 | | Wrong e-filing | |
| 3995 | 0710102060922020/5 | SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/901(ND)2020 | | Index missing, true copy sign missing | |
| 3996 | 0710102063012020/4 | ELLMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | IBC Section 59 | COMPANY PETITION IB (IBC)/1043(ND)2020 | | Page no. 7, page cut | |
| 3997 | 0710102086612020/3 | HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020 | | Notary date missing on affidavit | |
| 3998 | 0710102095282019/5 | SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1456(PB)2019 | | Wrong e-filing | |
| 3999 | 0710102097692019/2 | ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE | | Sec. 45 (1) | COMPANY APPLICATION (IBC)/891(ND)2019 | | Page no. not mention in index, volume contain more than 200 pages, true copy sign missing | |
| 4000 | 0710102100592020/2 | PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020 | | Index Missing | |
| 4001 | 0710102102412020/3 | VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1031(ND)2020 | | No pagination | |
| 4002 | 0710102109342020/2 | DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1079(PB)2020 | | wrong e-filing | |
| 4003 | 0710102109342020/3 | DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1079(PB)2020 | | Wrong e-filing | |
| 4004 | 0710102109462020/3 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama. | |
| 4005 | 0710102109462020/4 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | Wrong e-filing | |
| 4006 | 0710102109962019/3 | CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1899(ND)2019 | | Rs 3 court fees missing | |
| 4007 | 0710102113742020/1 | LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/128(ND)2020 | | Stamp paper missing, true copy sign missing on every page | |
| 4008 | 0710102116822020/1 | PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/51(ND)2021 | | Proof of service missing | |
| 4009 | 0710102117092020/2 | KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020 | | Stamp paper missing, notary missing | |
| 4010 | 0710200410782018/1 | M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/898(ND)2018 | | Wrong e-filing | |
| 4011 | 0710102005832021/2 | | | | | | Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut, | |
| 4012 | 0710102003942020/1 | RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/311(ND)2020 | | Wrong e-filing | |
| 4013 | 0710102007882021/1 | SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/101(ND)2021 | | Wrong e-filing | |

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| 4014 | 0710102007882021/3 | SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/101(ND)2021 | | Wrong e-filing | |
| 4015 | 0710102015702020/3 | HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/452(ND)2020 | | True copy sign missing on every page | |
| 4016 | 0710102019992021/1 | DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/65(ND)2021 | | Rs 100 stamp paper needed | |
| 4017 | 0710102021902020/1 | ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED | | Sec 241 (2) | COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020 | | Volume wise index missing | |
| 4018 | 0710102156952019/5 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3213(ND)2019 | | Proof of service missing | |
| 4019 | 0710200014262017/15 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | | Sec. 7(7) | COMPANY PETITION IB (IBC)/575(ND)2017 | | Wrong e-filing | |
| 4020 | 0710102012142021/1 | RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/808(ND)2021 | | Wrong e-filing | |
| 4021 | 0710102023802021/2 | GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/212(ND)2021 | | No index | |
| 4022 | 0710102410042018/21 | INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/373(PB)2018 | | True copy sign missing on every page | |
| 4023 | 0710102012642019/11 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | Wrong e-filing | |
| 4024 | 0710102012642019/12 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | Wrong e-filing | |
| 4025 | 0710102017062021/2 | GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021 | | Volume have more than 200 pages | |
| 4026 | 0710102029242020/3 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR | | Section 95(1) | COMPANY PETITION IB (IBC)/726(ND)2020 | | Wrong e-filing | |
| 4027 | 0710102081822019/6 | M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1150(ND)2019 | | Index and court fees missing | |
| 4028 | 0710102007022020/2 | SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/539(ND)2020 | | Wrong e-filing | |
| 4029 | 0710102007072020/1 | SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/538(ND)2020 | | Wrong e-filing | |
| 4030 | 0710102105312020/2 | KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020 | | Documents not available | |
| 4031 | 0710102004622021/1 | DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD | | Sec. 71(10) | COMPANY PETITION (COMPANIES ACT)/68(ND)2021 | | Index missing, welfare and court fees missing | |
| 4032 | 0710102026592021/2 | SANTOSH SHARMA Vs. KAPIL GUPTA | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021 | | Stamp paper missing | |
| 4033 | 0710102090272019/1 | TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/1008(PB)2019 | | Stamp paper missing, notary missing, proof of service missing | |
| 4034 | 0710102090292019/1 | BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/1007(PB)2019 | | Stamp paper missing, notary missing, proof of service missing | |
| 4035 | 0710102169962019/12 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | Documents not available | |
| 4036 | 0710102022452021/4 | KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021 | | Welfare and court fees missing | |
| 4037 | 0710102025612021/1 | PANKAJ KHETAN Vs. ATUL TANDON | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021 | | Back date affidavit | |
| 4038 | 0710102087232020/12 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | | Index missing | |
| 4039 | 0710102118362020/6 | SANT ANAND INDUSTRIES PRIVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020 | | Translation copy missing of hindi documents | |
| 4040 | 0710102141282019/1 | INCOME TAX OFFICER WARD 6 (I) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF .M/ S. CHETAK ENGINEERING PVT. LTD.) | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/817(ND)2019 | | Stamp paper missing, notary missing | |

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| 4041 | 0710102024292021/1 | WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/197(PB)2021 | | Stamp paper missing, notary missing, true copy sign missing on every page | |
| 4042 | 0710102026982021/2 | AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021 | | Proof of service missing | |
| 4043 | 0710102117242020/4 | KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1122(ND)2020 | | Volume wise index missing | |
| 4044 | 0710102410382017/48 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/540(PB)2017 | | Wrong e-filing | |
| 4045 | 0710102021362021/1 | STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)2021 | | Wrong e-filing | |
| 4046 | 0710102022502021/1 | PNB HOUSING FINANCE LTD. Vs. RAJESHA DEVELOPERS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/215(PB)2021 | | True copy sign missing on every page | |
| 4047 | 0710102027582021/1 | LSF10 ROSE INVESTMENTS S.& R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/76(ND)2021 | | Master index missing | |
| 4048 | 0710102062082020/4 | RITEESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED | | Sub-section (l) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021 | | Wrong e-filing | |
| 4049 | 0710102086692020/2 | M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD. | | ---Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020 | | True copy sign missing on every page | |
| 4050 | 0710102102072020/3 | ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/24(ND)2021 | | Page no. 4 - 5 True copy sign missing | |
| 4051 | 0710102105662020/4 | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1090(ND)2020 | | True copy sign missing on every page | |
| 4052 | 0710102105992020/3 | ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020 | | Proof of service missing | |
| 4053 | 0710102114622019/12 | ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/128(ND)2019 | | Wrong e-filing | |
| 4054 | 0710102115602020/2 | ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1123(ND)2020 | | True copy sign missing on every page | |
| 4055 | 0710102122452019/7 | UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2260(ND)2019 | | Documents not available | |
| 4056 | 0710102129912019/4 | NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/146(ND)2019 | | Wrong e-filing | |
| 4057 | 0710102427572018/19 | ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/31(PB)2018 | | Wrong e-filing | |
| 4058 | 0710102016972021/1 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 4059 | 0710102016972021/2 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 4060 | 0710102016972021/3 | HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021 | | Wrong e-filing | |
| 4061 | 0710102068312020/4 | ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/878(ND)2020 | | No index, no pagination | |
| 4062 | 0710102096442020/1 | M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020 | | File documents in single pdf with proper index | |
| 4063 | 0710102109462020/5 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | True copy sign missing on every page | |
| 4064 | 0710102410282017/24 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/409(PB)2017 | | True copy sign missing on every page | |
| 4065 | 0710102028952021/1 | ID SERVE SOLUTIONS Vs. PCI LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1813(I)2021 | | Wrong e-filing | |
| 4066 | 0710102035812020/14 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | File both reply separately | |
| 4067 | 0710102109462020/3 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | True copy sign missing on every page | |
| 4068 | 071020000062017/23 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMPI INDUSTRIES LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/495(ND)2017 | | Wrong e-filing | |

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| 4069 | 0710102012872021/2 | VIVEK GARG Vs. EVERSHPINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021 | | Wrong e-filing | |
| 4070 | 0710102012882021/2 | MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHPINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021 | | Wrong e-filing | |
| 4071 | 0710102012892021/2 | PRIYANKA AGGAWAL Vs. EVERSHPINE BUILDWELL PVT LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021 | | Wrong e-filing | |
| 4072 | 0710102087232020/11 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | | Index missing | |
| 4073 | 710102030222020 | DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | COMPANY PETITION IB (IBC)/456(ND)2018 | Sec 60(5) | Prerna | Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy | 7/3/2020 |
| 4074 | 710102042922021 | VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED | Miscellaneous Application (IBC) | COMPANY PETITION IB (IBC)/699(ND)2019 | Sec 60(5) | Rahul | File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200) | 25/06/2021 |
| 4075 | 0710102007332019/25 | M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/281(PB)2019 | | Document filed four times.. Same document | 23/06/2021 |
| 4076 | 0710102036022021/1 | BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/273(PB)2021 | | E-stamp is missing | 22/06/2021 |
| 4077 | 0710102090312020/14 | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | | Sign is missing from Page Nos. 3 to 12 | 25/06/2021 |
| 4078 | 710102042372021 | MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/755(PB)2018 | TANIA SHARMA | section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy | 22/06/2021 |
| 4079 | 710102043322021 | REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1731(ND)2019 | Manish Dhir | Wrong case type nature, sign missing on application and sign and true copy is missing on annexures | 26/06/2021 |
| 4080 | 710102043182021 | REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN | Miscellaneous Application (IBC) | Sec 42 | COMPANY PETITION IB (IBC)/1731(ND)2019 | Manish Dhir | CASE TYPE WRONG | 25/06/2021 |
| 4081 | 0710102031552021/4 | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021 | | Same Document filed twice, Sign miss | 25/06/2021 |
| 4082 | 0710102014442021/2 | LENA BUILDCON PVT LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(PB)2021 | | Proof of service missing | 26/06/2021 |
| 4083 | 0710102014552021/1 | GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED Vs. WASEEM AHMAD | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021 | | Sign missing in Page Nos. 3 to 14, 28 to 30 | 26/06/2021 |
| 4084 | 0710102035812020/1 | HITESH BHAROWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | true copy sign missed in all pages | |
| 4085 | 0710102080192020/2 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020 | | incomplete document | |
| 4086 | 0710102082812020/2 | AMIT GEONKA Vs. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | | true copy missed in all pages | |
| 4087 | 0710102083942019/8 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNPAK ADVISORS (P) LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1141(ND)2019 | | wrong e fill | |
| 4088 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | need to file in one volume | |
| 4089 | 0710102149722019/5 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | | wrong e fill | |
| 4090 | 0710102149722019/6 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | | wrong e fill | |
| 4091 | 0710102072952020/2 | ANKITA MITHAL Vs. CHD DEVELOPERS | | Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/100(ND)2020 | | not complete document | |
| 4092 | 0710102091162020/2 | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | | No Pagination, No Index | |
| 4093 | 0710102136682019/6 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2694(ND)2019 | | wrong e fill | |
| 4094 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | true copy missed in all pages | |
| 4095 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | true copy missed | |
| 4096 | 0710102074782020/5 | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS | | Rule 11 of NCLT, 2016,Section 74 | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | | wrong e fill | |

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| 4097 | 0710102087092020/1 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/939(ND)2020 | | Index missed | |
| 4098 | 0710120005022018/5 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/985(ND)2018 | | pg 5 need to translate | |
| 4099 | 0710102063852020/1 | POOJA BAHRY vsBINAY SARAWGI | | | INTERLOCUTORY APPLICATION (I.B.C)/3758(I)2020 | | True copy sign missed | |
| 4100 | 0710102160992019/6 | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED | | | COMPANY PETITION IB (IBC)/3(ND)2020 | | True copy sign missed | |
| 4101 | 0710102417442018/6 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED | | | COMPANY PETITION (COMPANIES ACT)/302(ND)2018 | | Wrong e-filed Document (Application filed) | |
| 4102 | 0710102421442018/5 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED | | | COMPANY PETITION (COMPANIES ACT)/135(ND)2018 | | Wrong e-filed Document (Application filed) | |
| 4103 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | True copy sign missed | |
| 4104 | 0710102032752018/9 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | True copy sign missed | |
| 4105 | 0710102091162020/3 | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN | | | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | | No Pagination, No Index | |
| 4106 | 0710102011492020/1 | INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/465(ND)2020 | | Pg: 69,72,not clear ,true copy signe missed | |
| 4107 | 0710102098132019/17 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1896(ND)2019 | | Index, paging ,sign missed true copy | |
| 4108 | 0710102152502019/4 | ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3108(ND)2019 | | Pg: 16 not clear , some true copy sign missed | |
| 4109 | 0710200400532012/3 | SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/63(ND)2012 | | Wrong doc (IA) | |
| 4110 | 07101020117922020/1 | R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/548(ND)2020 | | Index missed paging missed | |
| 4111 | 0710102024492018/8 | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1650(ND)2018 | | Wrong file Application | |
| 4112 | 0710102140122019/6 | ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2734(ND)2019 | | Pg 165 small font | |
| 4113 | 0710102003752020/4 | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/220(ND)2020 | | Wrong file Application | |
| 4114 | 0710102012792020/1 | TAIPACK LIMITED Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/869(ND)2020 | | incomplete document | |
| 4115 | 0710102076582019/4 | MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/118(ND)2019 | | wrong file consent letter form filed By Irp | |
| 4116 | 0710102145102019/5 | ANUSH FINLEASE AND CONSTRUCTION Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2483(PB)2019 | | Wrong Doc Upload | |
| 4117 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | Wrong file Application | |
| 4118 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | Wrong file Application | |
| 4119 | 0710102146212019/5 | M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2924(ND)2019 | | Wrong file Application | |
| 4120 | 0710102001962019/12 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | Wrong file Application | |
| 4121 | 0710120007702018/22 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | Wrong file Application | |
| 4122 | 0710102406262018/9 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/661(PB)2018 | | Wrong file Application | |
| 4123 | 0710102412382017/2 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Wrong file Application | |
| 4124 | 0710200412802017/6 | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/178(PB)2017 | | Wrong file Application | |
| 4125 | 0710102134582019/7 | MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2584(ND)2019 | | Index Missing Etc | |
| 4126 | 0710102002242020/4 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | Wrong File | |

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| 4127 | 0710102001962019/13 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | Wrong file Application | |
| 4128 | 0710102011542019/4 | RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW | | Sec 60(5) | MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019 | | wrong File | |
| 4129 | 0710102146272019/2 | TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2932(ND)2019 | | Wrong file Application | |
| 4130 | 0710102158502019/2 | NIDHI SINGH Vs. UNITECH LIMITED | | Application under any other provisions | EXECUTION PETITION/144(ND)2019 | | Wrong file Application | |
| 4131 | 0710200404622018/6 | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/589(PB)2018 | | Wrong file Application | |
| 4132 | 0710102027462020/2 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD | | Application under any other provisions | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020 | | Wrong file Application | |
| 4133 | 0710102027462020/3 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD | | Application under any other provisions | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020 | | Wrong file Application | |
| 4134 | 0710102149722019/4 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCATORY APPLICATION (IBC)/85(ND)2019 | | Uncomplete doc | |
| 4135 | 0710102013952019/2 | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/159(PB)2019 | | Wrong file Application | |
| 4136 | 0710102141882019/8 | BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019 | | Wrong file Application | |
| 4137 | 0710102003692020/3 | KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/140(ND)2020 | | Uncomplete doc | |
| 4138 | 0710102035962020/1 | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/68(PB)2020 | | sign,true copy missed | |
| 4139 | 0710102035962020/2 | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/68(PB)2020 | | sign,true copy missed | |
| 4140 | 0710102107222019/3 | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1794(ND)2019 | | Wrong Doc Upload | |
| 4141 | 0710102107222019/4 | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1794(ND)2019 | | Wrong Doc Upload | |
| 4142 | 0710102412262017/4 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/40(PB)2017 | | Wrong file Application | |
| 4143 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | Wrong file Application | |
| 4144 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | Wrong file Application | |
| 4145 | 0710102001962019/14 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | Wrong file Application | |
| 4146 | 0710102004382020/8 | JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020 | | Paging true copy sign missed, index missed | |
| 4147 | 0710102013222020/9 | ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020 | | Paging true copy sign missed, index missed | |
| 4148 | 0710102021862020/2 | SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020 | | Paging true copy sign missed, index missed | |
| 4149 | 0710102031572020/1 | WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50/2020 | | Paging true copy sign missed, index missed | |
| 4150 | 0710102130862019/9 | ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2484(ND)2019 | | inedx missed | |
| 4151 | 0710102412262017/5 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/40(PB)2017 | | Wrong file Application | |
| 4152 | 0710102412262017/6 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/40(PB)2017 | | Wrong file Application | |
| 4153 | 0710102035812020/1 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213, Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | Some pages true copy sing missed | |
| 4154 | 0710102147942019/7 | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | | Sec 30 | COMPANY APPLICATION(IBC)/856(ND)2019 | | Paging true copy sign missed | |
| 4155 | 0710102036092020/1 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | Some pages true copy sing missed | |

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| 4156 | 0710102018992020/1 | MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020 | | POS not upload | |
| 4157 | 0710102119142019/5 | ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2157(ND)2019 | | Wrong file Application | |
| 4158 | 0710102130382019/1 | MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES | | Sec 60(5) | COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019 | | Uncomplete doc | |
| 4159 | 0710102004682019/10 | VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/332(ND)2019 | | Uncomplete doc | |
| 4160 | 0710102036092020/4 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | index and pagination is missing | |
| 4161 | 0710102036092020/5 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | index and pagination is missing | |
| 4162 | 0710102026152020/1 | HIND POCKET BOOKS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | | index is missing | |
| 4163 | 0710102036092020/6 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/71(PB)2020 | | documents are not completed and index is missing | |
| 4164 | 0710102091722019/9 | SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019 | | index and pagination is missing | |
| 4165 | 0710102169762019/12 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/36(PB)2020 | | index missing | |
| 4166 | 0710200411492017/6 | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/189(ND)2017 | | pg no. 13,15,17,19,21,23,25,27 are not clear | |
| 4167 | 0710102020202020/1 | LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEK SHELTERS PVT. LIMITED | | IBC Section 59 | COMPANY PETITION IB (IBC)/564(ND)2020 | | pagination is missing on index and as well as every page of service | |
| 4168 | 0710102003192020/3 | M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/223(ND)2020 | | pagination is missing | |
| 4169 | 0710102105272019/4 | STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019 | | all pages are not clear | |
| 4170 | 0710102035812020/2 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | translation 747,75,76,77,82 | |
| 4171 | 0710102130692019/7 | GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019 | | pg no. 1-3 are not clear | |
| 4172 | 0710102093642019/17 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | index and pagination is missing | |
| 4173 | 0710102043802020/1 | PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020 | | index is missing | |
| 4174 | 0710102017952020/1 | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | | Volume need to divide after page 200 | |
| 4175 | 0710102061252020/1 | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/72(PB)2020 | | pg no 8,9,10 are missing and pg no 18-25 are not clear | |
| 4176 | 0710102169732019/1 | V.N. PROPERTIES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | | pdf need to merge into one | |
| 4177 | 0710102151312019/20 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | wrong e filing | |
| 4178 | 0710102151312019/21 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | wrong e filing | |
| 4179 | 0710102169732019/2 | V.N. PROPERTIES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | | pdf need to merge in one | |
| 4180 | 0710102031332020/1 | NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1909(I)2020 | | index is missing | |
| 4181 | 0710102074202019/9 | JACHANA ESTATE PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019 | | wrong e filing | |
| 4182 | 0710102151312019/22 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | index missing | |
| 4183 | 0710102003752020/5 | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/220(ND)2020 | | wrong e filing | |
| 4184 | 0710102093642019/18 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/94(ND)2019 | | index missing | |
| 4185 | 0710102165752019/2 | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/93(ND)2020 | | wrong e filing | |

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| 4186 | 0710120008462018/5 | G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1093(ND)2018 | | rejected wrong file | |
| 4187 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | wrong index,file not according to index | |
| 4188 | 0710102002242020/7 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | written submission sign missed,true copy sign and stamp missed,service to all respondent | |
| 4189 | 0710102009192020/1 | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020 | | wrong document | |
| 4190 | 0710102009192020/2 | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020 | | true copy sign and stamp missed,Income tax service missed | |
| 4191 | 0710102039702020/1 | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | | Only proof of service | |
| 4192 | 0710102131702019/3 | STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2580(PB)2019 | | Wrong filing | |
| 4193 | 0710102422882018/8 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed | |
| 4194 | 0710102422882018/9 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed | |
| 4195 | 0710102031812020/1 | SUNIL KUMAR GUPTA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2040(I)2020 | | wrong document,Index missed,document not properly uploaded. | |
| 4196 | 0710102062252020/1 | NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2134(I)2020 | | Only vakalatnama | |
| 4197 | 0710102132232019/1 | INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD | | Sec 252 (1) - By Government Body | COMPANY PETITION (COMPANIES ACT)/709(ND)2019 | | Pg-5,7,9 not clear,service missed | |
| 4198 | 0710102151312019/23 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | wrong document | |
| 4199 | 0710102164562019/1 | INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/1017(ND)2019 | | Pg-3,4,14,15 not clear,pg-17,18 translate,service missed | |
| 4200 | 0710102017202018/5 | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/395(PB)2018 | | wrong page numbering | |
| 4201 | 0710102017202018/6 | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/395(PB)2018 | | service missed | |
| 4202 | 0710102024492018/9 | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1650(ND)2018 | | wrong file application | |
| 4203 | 0710102422882018/10 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | document not upload properly | |
| 4204 | 0710200411352018/27 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | wrong file application | |
| 4205 | 0710200411352018/28 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | wrong file application | |
| 4206 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | wrong file application | |
| 4207 | 0710200411352018/30 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | wrong file application | |
| 4208 | 0710102007062020/1 | VEDIKA NUT CRAFTS PRIVATE LIMITED Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/548(PB)2020 | | wrong file application | |
| 4209 | 0710102031562020/1 | RAKESH KUMAR JAIN Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1919(I)2020 | | wrong file application | |
| 4210 | 0710102062262020/1 | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(I)2020 | | wrong document | |
| 4211 | 0710102062392020/1 | ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020 | | document not properly uploaded | |
| 4212 | 0710102115222019/4 | PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2095(ND)2019 | | Wrong file application | |
| 4213 | 0710102161222019/2 | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019 | | roc service missed | |
| 4214 | 0710102412262017/7 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/40(PB)2017 | | wrong file application | |
| 4215 | 0710120004072018/27 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | | Wrong document | |

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| 4216 | 0710200722442018/2 | INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)992(ND)2018 | | service missed | |
| 4217 | 0710102000802020/1 | MUKUL KUMAR Vs. A M VINYL PVT. LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/209(ND)2020 | | True copy stamp missed | |
| 4218 | 0710102036292020/1 | BHARAT ALUMINIUM CO.LTD Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020 | | true copy sign and stamp missed | |
| 4219 | 0710102094442019/3 | INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019 | | Wrong file application | |
| 4220 | 0710102096182019/4 | AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019 | | wrong document case type. | |
| 4221 | 0710102106352019/3 | R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019 | | Document not properly uploaded,Index missed | |
| 4222 | 0710102131712019/5 | PARAJIT SINGH SAINI Vs. PUIMA REALTORS PRIVATE LIMITED | | Sec 30 | COMPANY APPLICATION(IBC)/2083(PB)2019 | | Wrong file application | |
| 4223 | 0710102158172019/4 | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3386(ND)2019 | | wrong documnet | |
| 4224 | 0710102159702019/11 | MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020 | | wrong document type | |
| 4225 | 0710102173502019/2 | MUFIN FINANCE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020 | | Wrong file application | |
| 4226 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | Wrong file application | |
| 4227 | 0710102025292020/3 | PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020 | | uncomplete document | |
| 4228 | 0710102031452020/1 | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/61(ND)2020 | | pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed | |
| 4229 | 0710102031452020/2 | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/61(ND)2020 | | pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed | |
| 4230 | 0710102101192019/11 | ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1651(ND)2019 | | page numbering not mention,document not properly uploaded | |
| 4231 | 0710102105692019/3 | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1753(ND)2019 | | Wrong file application | |
| 4232 | 0710102115902019/5 | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019 | | Wrong file application | |
| 4233 | 0710120007302018/57 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | Sign missed on reply,Proof of service missed | |
| 4234 | 0710102006172020/4 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/1304(ND)2020 | | Only proof of service | |
| 4235 | 0710102008232020/4 | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020 | | Wrong document | |
| 4236 | 0710102063842020/1 | TARUN BATRA Vs. RAMBHAJ JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020 | | Wrong file application | |
| 4237 | 0710102126352019/4 | BHAVYAM FABTRADING LIMITED Vs. | | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019 | | true copy sign and stamp missed | |
| 4238 | 0710102128782019/9 | SANDARBH FOOD PVT LTD Vs. | | Sub-section (I) of section 230 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019 | | page numbering missed | |
| 4239 | 0710102145852019/5 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019 | | Only index | |
| 4240 | 0710102145852019/6 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019 | | pg-3 not clear | |
| 4241 | 0710102155412019/3 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/926(ND)2019 | | service missed of roc | |
| 4242 | 0710102167232019/1 | SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD | | Sec 12(2) | COMPANY APPLICATION(IBC)/1672(ND)2019 | | Wrong document | |
| 4243 | 0710102169272019/1 | INCOME TAX OFFICER WARD20(3) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/70(ND)2020 | | pg-4,proof of service roc missed | |

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| 4244 | 0710102169302019/1 | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/50(ND)2020 | | Proof of service missed of roc | |
| 4245 | 0710102169372019/1 | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/89(ND)2020 | | proof of service missed | |
| 4246 | 0710102171992019/3 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | | page numbering missed after pg-8 | |
| 4247 | 0710102171992019/4 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | | page numbering missed after pg-8,pg- 9,10,11 not clear | |
| 4248 | 0710102000912020/3 | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020 | | Proof of service to income tax | |
| 4249 | 0710102003412020/5 | GAUTAM MULLICK Vs. VIKRAM BAJAJ | | Sec 60(5) | COMPANY APPLICATION(IBC)/418(PB)2020 | | Wrong document | |
| 4250 | 0710102008232020/5 | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED | | Sub-section (l) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020 | | pg-6 not clear | |
| 4251 | 0710102009892019/3 | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/336(ND)2019 | | page numbering missed,income tax service missed | |
| 4252 | 0710102013352020/2 | FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/167(ND)2020 | | Proof of service missed | |
| 4253 | 0710102022262018/22 | DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1528(PB)2018 | | Wrong file application | |
| 4254 | 0710102024272020/1 | RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/211(ND)2020 | | page numbering missed,service missed of income tax | |
| 4255 | 0710102096102019/2 | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD. | | Sec 60(5) | COMPANY APPLICATION(IBC)/1151(PB)2019 | | Index missed,wrong file | |
| 4256 | 0710102149262019/1 | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD. | | Sec 30 | COMPANY APPLICATION(IBC)/1526(ND)2019 | | sign on reply,pg-7,8 wrong arrange | |
| 4257 | 0710102149262019/2 | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD. | | Sec 30 | COMPANY APPLICATION(IBC)/1526(ND)2019 | | sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering | |
| 4258 | 0710102171922019/3 | MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/58(ND)2020 | | page numbering missed,income tax service | |
| 4259 | 0710200410622018/3 | M/S BLS POLYMERS LIMITED Vs. M/S SHREOM WIRES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/645(ND)2018 | | Wrong file application | |
| 4260 | 0710102091372019/4 | EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT | | Sec 60(5) | COMPANY APPLICATION(IBC)/700(ND)2019 | | Sign missed in index of advocate,True copy sign and stamp missed,wrong index | |
| 4261 | 0710102151642019/1 | ASHTBHJJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/545(ND)2019 | | Wrong file application | |
| 4262 | 0710102423592018/10 | M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/940(ND)2018 | | TRUE COPY SING MISSED | |
| 4263 | 0710102117612019/8 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | PG 151-153 NOT CLEAR | |
| 4264 | 0710102003822020/4 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/363(ND)2020 | | wrong filing | |
| 4265 | 0710102027322020/1 | SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | | INDEX MISSING PAGE NUMBER NOT MENTION | |
| 4266 | 0710102150242019/2 | INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/863(ND)2019 | | Pg 5,7,8,10,11 cut 15-20 not clear | |
| 4267 | 0710102156912019/4 | JAI PUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED | | Sub-Section (1) Of Section 66. | COMPANY PETITION (COMPANIES ACT)/176(ND)2019 | | wrong filing | |

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| 4268 | 0710102168442019/1 | SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2857(PB)2019 | | wrong filing | |
| 4269 | 0710102136992019/3 | MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2693(ND)2019 | | UPLOAD AGAIN CLEARLY | |
| 4270 | 0710102142572019/1 | MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/76(ND)2019 | | NCOMPLETE DOC | |
| 4271 | 0710102413022017/3 | AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD. | | Application under any other provisions ,Sub-section (I) of section 230 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017 | | PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE | |
| 4272 | 0710102001842020/1 | ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/119(ND)2020 | | page numbering not mention and all pages cut | |
| 4273 | 0710102003492020/1 | CLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020 | | page 6,7 cut | |
| 4274 | 0710102027082020/1 | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020 | | TRUE COPY SING MISSED | |
| 4275 | 0710102028082020/1 | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020 | | PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR | |
| 4276 | 0710102158302019/3 | TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3369(ND)2019 | | WRONG DOCS | |
| 4277 | 0710102036292020/2 | BHARAT ALUMINIUM CO.LTD Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020 | | TRUE COPY SING MISSED | |
| 4278 | 0710102104432019/11 | PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1799(ND)2019 | | WRONG FILING | |
| 4279 | 0710102039702020/2 | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | | UPLOAD PROPERLY | |
| 4280 | 0710120007702018/25 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | WRONG FILING | |
| 4281 | 0710102012172020/6 | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/413(ND)2020 | | DOCS UPLOAD PROPERLY | |
| 4282 | 0710102019032020/1 | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | | TRUE COPY MISSED | |
| 4283 | 0710102026152020/2 | HIND POCKET BOOKS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | | page numbering not mention and INDEX MISSED | |
| 4284 | 0710102026152020/3 | HIND POCKET BOOKS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | | page numbering not mention and INDEX MISSED | |
| 4285 | 0710102035812020/3 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | WRONG FILING | |
| 4286 | 0710102061552020/1 | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED | | Regulation 30, CIRP Regulations, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020 | | TRUE COPY SING MISSED | |
| 4287 | 0710102159672019/4 | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2(ND)2020 | | WRONG FILING | |
| 4288 | 0710102172492019/1 | JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/69(ND)2020 | | PAGE NUMBER NOT MENTION AND SONE PAGES CUT | |
| 4289 | 0710102429652018/2 | A B MEDICOS PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018 | | STAMP PAPER AND VERIFICATION DATE MISSED | |
| 4290 | 0710102079552019/9 | KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1136(ND)2019 | | WRONG FILING | |
| 4291 | 0710102085512019/7 | SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD. | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/84(ND)2019 | | WRONG FILING | |
| 4292 | 0710102159212019/1 | BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/160(ND)2020 | | PAGES CUT | |
| 4293 | 0710200421002018/1 | FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD. | | Application under any other provisions ,Sub-section (I) of section 230 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018 | | PROOF OF SERVICE MISSED | |
| 4294 | 0710102008392020/1 | ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/624(ND)2020 | | PAGE 21 CUT | |
| 4295 | 0710102014152019/2 | MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019 | | AFFIDAVIT MISSED | |

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| 4296 | 0710102061192020/1 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | PG-29 CUT PG 32-41 NOT CLEAR | |
| 4297 | 0710102061192020/2 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR | |
| 4298 | 0710102098132019/18 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1896(ND)2019 | | WRONG FILING | |
| 4299 | 0710102105522019/4 | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/1111(PB)2019 | | DOCS UPLOAD PROPERLY | |
| 4300 | 0710102105522019/5 | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/1111(PB)2019 | | DOCS UPLOAD PROPERLY | |
| 4301 | 0710102410362017/21 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/190(PB)2017 | | TRUE COPY SING MISSED & AFFIDAVIT MISSED | |
| 4302 | 0710102061552020/2 | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED | | Regulation 30, CIRP Regulations, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020 | | UPLOAD IN ONE FOLDER | |
| 4303 | 0710102164052019/1 | LIFESTYLE MAGAZINES PRIVATE LIMITED Vs. SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/848(ND)2019 | | APPLICATION FILED IN ADDEITIONAL | |
| 4304 | 0710102139462019/6 | SCOOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED | | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019 | | document properly not upload | |
| 4305 | 0710102150832019/1 | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK | | Section 74 | COMPANY APPLICATION(IBC)/2614(PB)2019 | | wrong document upload | |
| 4306 | 0710102150832019/2 | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK | | Section 74 | COMPANY APPLICATION(IBC)/2614(PB)2019 | | wrong doc upload | |
| 4307 | 0710102021332020/2 | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020 | | index missing | |
| 4308 | 0710102027262018/4 | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1756(PB)2018 | | sign missing and affidavit missing | |
| 4309 | 0710102031732020/1 | MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/240(I)2020 | | wrong doc upload | |
| 4310 | 0710102062852020/2 | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | | sign missing | |
| 4311 | 0710102408922018/63 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | document properly not upload | |
| 4312 | 0710102000912020/4 | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020 | | document properly not upload | |
| 4313 | 0710102005072020/7 | EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD | | Sec. 242(4) | COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020 | | sign missing | |
| 4314 | 0710102066122020/1 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | | doc incomplete | |
| 4315 | 0710102145072019/4 | RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT | | Sec 60(5) | COMPANY APPLICATION(IBC)/2576(PB)2019 | | SIGN MISSED | |
| 4316 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | SIGN MISSING ON EVERY PAGE | |
| 4317 | 0710102151312019/25 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | SIGN MISSING | |
| 4318 | 0710102151312019/26 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | SIGN MISSING | |
| 4319 | 0710102008612020/1 | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020 | | WRONG EFILE | |
| 4320 | 0710102011472020/2 | SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD. | | ---IBC under Sec 7 | COMPANY PETITION IB (IBC)/382(ND)2020 | | INDEX AND SIGNMISSED | |
| 4321 | 0710102012472020/3 | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/410(ND)2020 | | INDEX AND SIGNMISSED | |
| 4322 | 0710102013582020/1 | HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/919(ND)2020 | | WRONG EFILE | |
| 4323 | 0710102028992020/1 | SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020 | | SIGN MISSED | |
| 4324 | 0710102149872019/5 | SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3059(ND)2019 | | INDEX , PAGE NUMBER, SIGN MISSED | |
| 4325 | 0710102408922018/65 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | INCORRECT DOC | |
| 4326 | 0710102007092020/1 | GEMINI SOLUTIONS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | COMPANY APPLICATION(COMPANIES ACT)/84(I)2020 | | incomplete doc | |
| 4327 | 0710102007092020/2 | GEMINI SOLUTIONS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | COMPANY APPLICATION(COMPANIES ACT)/84(I)2020 | | incomplete doc | |
| 4328 | 0710102022342020/1 | RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020 | | WRONG EFILE | |
| 4329 | 0710102121532019/25 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | | sign missed | |

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| 4330 | 0710102006592019/6 | RATAN SINGH Vs. THEME EXPORT PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/323(ND)2019 | | SIGN MISSED | |
| 4331 | 0710102029532020/1 | R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/48(ND)2020 | | vol break | |
| 4332 | 0710102064032020/1 | HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020 | | index missed | |
| 4333 | 0710102066832020/1 | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS. | | 22(3)(b) | INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020 | | index missed and incomplete doc | |
| 4334 | 0710102152252019/5 | M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3231(ND)2019 | | sign miss in rejoinder | |
| 4335 | 0710102722542018/16 | DENA BANK Vs. RATHI SUPER STEEL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1446(PB)2018 | | sign missing in reply | |
| 4336 | 0710102722542018/17 | DENA BANK Vs. RATHI SUPER STEEL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1446(PB)2018 | | sign missing in reply | |
| 4337 | 0710120007702018/32 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | true copy missing page 12 not clear and page 21 cut | |
| 4338 | 0710120007702018/33 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | true copy missing page 12 not clear and page 21 cut | |
| 4339 | 0710120007702018/35 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | progress report wrong document upload | |
| 4340 | 0710200412652017/8 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | progress report wrong doc upload | |
| 4341 | 0710102028682018/6 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1718(PB)2018 | | sign missing every page | |
| 4342 | 0710102034882020/1 | TCM-UTM (JV) Vs. MR. RAJESH JANGRA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020 | | application file 53-55,70,103,201,203-212,222-253,326-338 page not clear | |
| 4343 | 0710102127602019/7 | AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2414(ND)2019 | | sign missing in reply and affidavit missing | |
| 4344 | 0710102410362017/24 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/190(PB)2017 | | 89-100, 107-180 ,405 not clear page | |
| 4345 | 0710120001492018/7 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/398(PB)2017 | | wrong doc upload | |
| 4346 | 0710102024662020/2 | GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1599(j)2020 | | application file wrong doc upload | |
| 4347 | 0710102060932020/1 | ANIL KOHLI Vs. BHAGWAN SINGH RAWAT | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020 | | application wrong doc upload | |
| 4348 | 0710102063532020/3 | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD | | Rule 11 of NCLT, Rule 11 of NCLT, Rule 11 of NCLT, Sec 425 | COMPANY APPLICATION (COMPANIES ACT)/281(ND)2020 | | wrong doc upload | |
| 4349 | 0710102064702020/1 | ARUNAV PANKAJ Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | | wrong doc upload | |
| 4350 | 0710102065272020/1 | AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020 | | wrong doc upload | |
| 4351 | 0710102065922020/2 | AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020 | | wrong doc upload | |
| 4352 | 0710102070532020/1 | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020 | | wrong doc upload | |
| 4353 | 0710102098562019/8 | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/1573(ND)2019 | | wrong doc upload | |
| 4354 | 0710102422882018/15 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | affidavit and estamp paper missing | |
| 4355 | 0710200412802017/7 | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/178(PB)2017 | | wrong document upload | |
| 4356 | 0710102015832018/1 | ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/48(ND)2014 | | service missing | |
| 4357 | 0710102017832020/1 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL (COMPANIES ACT)/187(ND)2020 | | numer missing and cut page | |
| 4358 | 0710102117612019/10 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | in annexure true copy missing | |
| 4359 | 0710102166532019/5 | SANDARBH FOODS PVT LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/171(ND)2019 | | 1-6 not clear page | |
| 4360 | 0710102023002020/1 | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/633(ND)2020 | | service and e-stamp missing | |
| 4361 | 0710102025802018/15 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1683(ND)2018 | | 1-20 page missing and properly document upload | |

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| 4362 | 0710102063712020/1 | VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020 | | 1-5 page missing | |
| 4363 | 0710102141832019/4 | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD | | Sec 30 | INTERLOCATORY APPLICATION (IBC)/2605(PB)2019 | | wrong document upload | |
| 4364 | 0710102006892019/3 | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019 | | index missing | |
| 4365 | 0710102069012020/1 | MAHESH BANSAL Vs. SUBHASH CHAND GOEL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020 | | wrong document upload | |
| 4366 | 0710102117612019/11 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | true copy missing | |
| 4367 | 0710102422882018/16 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | true copy and affidavit missing | |
| 4368 | 0710102064692020/1 | STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020 | | true copy and sign missing | |
| 4369 | 0710102070482020/1 | ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020 | | sign missing | |
| 4370 | 0710102130002019/7 | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019 | | sign and true copy missing and index missing | |
| 4371 | 0710102132562019/2 | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/765(ND)2019 | | index missing | |
| 4372 | 0710102132562019/3 | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/765(ND)2019 | | service missing | |
| 4373 | 0710102012172020/7 | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/413(ND)2020 | | wrong document upload | |
| 4374 | 0710102022662020/2 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/49(PB)2020 | | 24 25 26 27 NOT CLEAR | |
| 4375 | 0710102033012018/19 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/17(ND)2019 | | PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED | |
| 4376 | 0710102089482019/11 | JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1295(ND)2019 | | PAGE 14 15 NOT CLEAR | |
| 4377 | 0710102104502019/5 | E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1721(PB)2019 | | NEED TO VOLUME PARTITION AFTER 200 PAGES | |
| 4378 | 0710102166562019/4 | JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | | PROOF OF SERVICE MISSED | |
| 4379 | 0710102168402019/7 | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/115(ND)2020 | | 13 14 15 16 17 18 19 not clear | |
| 4380 | 0710102424672018/18 | ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/786(PB)2018 | | page 19 24 25 30 not clear | |
| 4381 | 0710102003422020/1 | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020 | | all pages cut | |
| 4382 | 0710102003642020/3 | JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020 | | all pages cut | |
| 4383 | 0710102006122019/9 | PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/385(ND)2019 | | PROOF OF SERVICE MISSED | |
| 4384 | 0710102008952020/2 | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/138(ND)2020 | | PROOF OF SERVICE MISSED | |
| 4385 | 0710102015112020/2 | NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/188(ND)2020 | | ALL PAGES CUT | |
| 4386 | 0710102015772020/1 | COMPETENT INFRA CON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/182(ND)2020 | | ALL PAGES CUT | |
| 4387 | 0710102016812020/1 | ROHIT SHARMA Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/183(ND)2020 | | ALL PAGES CUT | |
| 4388 | 0710102017042020/3 | DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED | | 19(2) | COMPANY APPLICATION(IBC)/1164(ND)2020 | | 52 53 54 55 NOT CLEAR | |
| 4389 | 0710102146712019/2 | JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/127(ND)2020 | | ALL PAGE CUT | |
| 4390 | 0710102172912019/2 | DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/135(ND)2020 | | ALLPAGES CUT AND LINE | |

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| 4391 | 0710102408922018/66 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | PAGINATION NOT MENTION | |
| 4392 | 0710102008382019/2 | M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/110(PB)2019 | | PAGE 1 TRANSLATION | |
| 4393 | 0710102012792020/2 | TAIPACK LIMITED Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/869(ND)2020 | | INDEX MISSING | |
| 4394 | 0710102013802020/2 | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020 | | ALL PAGES CUT | |
| 4395 | 0710102013932020/1 | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020 | | ALL PAGES CUT | |
| 4396 | 0710102015812020/1 | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs. | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020 | | ALL PAGES CUT | |
| 4397 | 0710102016762020/1 | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020 | | ALL PAGES CUT | |
| 4398 | 0710102024912020/1 | PINKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020 | | PAGINATION NOT MENTION,TRUE COPY MISSED | |
| 4399 | 0710102025062020/1 | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020 | | PAGINATION NOT MENTION,TRUE COPY MISSED | |
| 4400 | 0710102061312020/1 | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | | WRONG E FILL | |
| 4401 | 0710102172152019/2 | GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/53(ND)2020 | | ALL PAGES CUT | |
| 4402 | 0710102421352018/3 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/309(ND)2018 | | ALL PAGES CUT | |
| 4403 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | PG-56-65 NOT CLEAR | |
| 4404 | 0710120003722018/7 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | TRUE COPY MISSED | |
| 4405 | 0710120003722018/8 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | PG-56-65 NOT CLEAR | |
| 4406 | 0710120003722018/9 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | FILE NOT IN PROPER INDEX ETC | |
| 4407 | 0710200410172018/15 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | FILE NOT UPLOAD IN PROPER | |
| 4408 | 0710200410172018/16 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | E FILL WRONG | |
| 4409 | 0710200410172018/17 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | DOCUMENT NOT UPLOADED PROPER | |
| 4410 | 0710200410172018/19 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | WRONG E FILL | |
| 4411 | 0710200410172018/20 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | WRONG E FILL | |
| 4412 | 0710102001962019/15 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/136(ND)2019 | | WRONG E FILL | |
| 4413 | 0710102022462020/2 | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/581(ND)2020 | | WRONG E FILL | |
| 4414 | 0710102027802020/1 | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020 | | INDEX MISSED | |
| 4415 | 0710102086512019/6 | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1270(ND)2019 | | TRUE COPY MISSED | |
| 4416 | 0710102098222019/10 | PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1563(ND)2019 | | WRONG E FILL | |
| 4417 | 0710102117612019/12 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | PAGE 3 TO 9 IN HINDI | |
| 4418 | 0710102151312019/29 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | | PAGE 31 32 35 NOT CLEAR | |

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| 4419 | 0710102151402019/4 | GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/3055(ND)2019 | | TRUE COPY MISSED |
| 4420 | 0710102158902019/7 | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | | NEED TO VOLUME BREAK AFER PAGES200 |
| 4421 | 0710120004512018/1 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | | Application under any other provisions | COMPANY PETITION IB (IBC)/637(PB)2018 | | INDEX MISSED |
| 4422 | 0710102064572020/1 | CHANDRA PRAKASH Vs. DULI CHAND | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020 | | PAGE NUMBER NOT MENTION IN INDEX. |
| 4423 | 0710102023082020/1 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020 | | DOCUMENT NOT clear and index not mentioned |
| 4424 | 0710102063032020/2 | SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020 | | Index not mention |
| 4425 | 0710102066312020/2 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020 | | index not mention |
| 4426 | 0710102066492020/2 | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH | | Sec. 213 | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020 | | document incomplete |
| 4427 | 0710102066492020/3 | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH | | Sec. 213 | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020 | | document incomplete |
| 4428 | 0710102035752020/2 | JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020 | | INDEX NOT MENTIONED |
| 4429 | 0710102128042019/7 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2413(ND)2019 | | Index not mentioned. |
| 4430 | 0710102002242020/8 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | page no 14-25 not clear |
| 4431 | 0710102149462019/1 | BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD. | | Sec 60(5) | COMPANY APPLICATION(IBC)/2715(PB)2019 | | Fluid In Index Page Not Clear,10,11,12 to 24 & advance service |
| 4432 | 0710102154612019/3 | AARKEEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/891(ND)2019 | | Advance of Service |
| 4433 | 0710102169732019/10 | V.N. PROPERTIES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | | Pagination Not Done & Index Missing |
| 4434 | 0710102004562020/2 | VIJENDER SHARMA Vs. MANOJ KUMAR | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/397(PB)2020 | | Page No Clear 55, |
| 4435 | 0710102019982020/2 | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | | Pagination Not Done in Index and Documents ALSO |
| 4436 | 0710102019982020/3 | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | | after 24 page no Pagination not Mention in Index |
| 4437 | 0710102027802020/2 | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020 | | Incomplete Document |
| 4438 | 0710102028792018/7 | SARIKA SOMVANSHI Vs. R S STONE | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1788(ND)2018 | | Page Not Clear-203,230-232,240 / One Volume Merge |
| 4439 | 0710102065552020/1 | KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020 | | Index Missing |
| 4440 | 0710102072092020/2 | INTERUPS INC. Vs. K.K. BASSI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020 | | Wrong Document |
| 4441 | 0710102097082019/6 | SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1527(ND)2019 | | Wrong Document |
| 4442 | 0710102105692019/4 | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1753(ND)2019 | | Pages Blur-3,5,7,9,11,13,14,15,16, |
| 4443 | 0710120006752018/9 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | Wrong Document |
| 4444 | 0710102034342020/1 | ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020 | | Pages Not Clear-8-84 |
| 4445 | 0710102063742020/1 | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/272(ND)2020 | | Wrong Document |
| 4446 | 0710102067482020/1 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020 | | Proof of Service |
| 4447 | 0710102067482020/2 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020 | | Reply every pages sign |
| 4448 | 0710102068942020/1 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED | | ---Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/86(ND)2020 | | Wrong Document |
| 4449 | 0710102068942020/3 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED | | ---Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/86(ND)2020 | | Wrong Document |

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| 4450 | 0710102407892018/3 | IDBI BANK LIMITED Vs. ACIL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/170(PB)2018 | | Reply every pages sign | |
| 4451 | 0710200117292019/3 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/266(ND)2019 | | Wrong Document | |
| 4452 | 0710102008962020/1 | AMFIZ INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/136(ND)2020 | | Affidavit Not Upload | |
| 4453 | 0710102011792019/5 | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2019 | | Wrong Document | |
| 4454 | 0710102156132019/2 | SPY INFRASTRUCTURE PRIVATE LIMITED Vs. | | Rule 153, NCLT 2016 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/912(ND)2019 | | Incomplete Document | |
| 4455 | 0710102067062020/2 | K.K GOLYAN Vs. NULON INDIA | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/78(PB)2020 | | Every Pages Not Signature | |
| 4456 | 0710102035752020/3 | JNC CONSTRUCTIONS PVT LTD Vs. RUDRA BHISHEK ENTERPRISES LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020 | | Wrong Document | |
| 4457 | 0710102036152020/1 | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020 | | Pages Missing-57-129 | |
| 4458 | 0710102036152020/2 | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020 | | Wrong Document | |
| 4459 | 0710102071082020/1 | M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED | | Sec 54(1) | INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020 | | Wrong Document | |
| 4460 | 0710102422882018/17 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | Seprate Filling Reply & Affidavit | |
| 4461 | 0710102422882018/19 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | Seprate Filling Reply & Affidavit | |
| 4462 | 0710120007302018/59 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | Proof of Service | |
| 4463 | 0710100409382017/3 | SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/447(ND)2017 | | Index Missing | |
| 4464 | 0710102002732020/4 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Wrong Document | |
| 4465 | 0710102012462020/1 | M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPLICATION (COMPANIES ACT)/126(ND)2020 | | Wrong Document | |
| 4466 | 0710102020782020/2 | M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR | | Sec 252 (1) | COMPANY APPEAL (COMPANIES ACT)/203(ND)2020 | | Wrong Document | |
| 4467 | 0710102039662020/1 | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020 | | Wrong Document | |
| 4468 | 0710102039702020/3 | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | | wrong file | |
| 4469 | 0710102060442019/16 | M/S RENU PROPTech PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/667(ND)2019 | | Index No Page Numbering | |
| 4470 | 0710102061312020/3 | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | | Incomplete Document | |
| 4471 | 0710102061312020/4 | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | | Incomplete Document | |
| 4472 | 0710102068972020/1 | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | | Wrong Document | |
| 4473 | 0710102069092020/1 | G.R . BATHLA Vs. VISHWANATH BATHLA | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/312(ND)2020 | | Wrong E-Filing | |
| 4474 | 0710102069712020/1 | MOHD NAZIM KHAN Vs. NAVNEET JAIN | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020 | | Wrong Page Numbering | |
| 4475 | 0710102072092020/3 | INTERUPS INC. Vs. K.K. BASSI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020 | | Every Pages Not Signature | |
| 4476 | 0710102093492019/3 | ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1443(ND)2019 | | Wrong Document | |
| 4477 | 0710102108442019/2 | DILIP BUILDCON LIMITED Vs. NISHA MALLPANI | | Application under any other provisions- IBC | COMPANY APPLICATION (IBC)/1630(PB)2019 | | Reply every pages sign | |
| 4478 | 0710102111782019/5 | TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1937(ND)2019 | | Reply every pages sign | |

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| 4479 | 0710102129092019/1 | GITANJALI KAPOOR Vs. ANAND SONBHADRA | | Sec 60(5) | COMPANY PETITION IB (IBC)/372(ND)2019 | | Wrong Document | |
| 4480 | 0710102143992019/4 | RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD | | Sec 30 | INTERLOCUTORY APPLICATION (IBC)/2435(PB)2019 | | Proof of Service | |
| 4481 | 0710102145472019/4 | M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/835(ND)2019 | | Wrong Document | |
| 4482 | 0710102166482019/3 | AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA | | Sec 252 (3) | COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019 | | Wrong Document | |
| 4483 | 0710200400542011/1 | M/S MMTTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/123(ND)2011 | | Index missed | |
| 4484 | 0710102003072020/5 | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020 | | Wrong document | |
| 4485 | 0710102014682020/1 | VASABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/177(ND)2020 | | Annexure every pages sign-6 to 11 /Translated page-8 | |
| 4486 | 0710102016842020/1 | SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/186(ND)2020 | | Affidavit & Pagination | |
| 4487 | 0710102019572020/3 | TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD. | | Sec 60(5) | COMPANY APPLICATION(IBC)/1411(PB)2020 | | Page not clear-67,36,39,40,41,100 to 154,166 | |
| 4488 | 0710102028082020/2 | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020 | | Affidavit missing /pagination/pages not clear | |
| 4489 | 0710102029102020/1 | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/762(J)2020 | | Pages not clear-39,41,42,113,114 | |
| 4490 | 0710102035372020/1 | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2216(J)2020 | | Index missed | |
| 4491 | 0710102065802020/1 | AAKASH SINGHAL Vs. MORE RETAIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | | Index missed | |
| 4492 | 0710102108652019/9 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1874(ND)2019 | | Index missed | |
| 4493 | 0710102168402019/8 | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/115(ND)2020 | | Application every pages sign-1 to 4 | |
| 4494 | 0710102408922018/74 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | Application every pages sign-1 to 19 | |
| 4495 | 0710102003072020/6 | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020 | | Application filed in Additional document | |
| 4496 | 0710102016052019/10 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/659(ND)2019 | | Index missed & Page not clear | |
| 4497 | 0710102035372020/2 | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2216(J)2020 | | Index missed & Page not clear | |
| 4498 | 0710102062852020/3 | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | | Application every pages sign-1 to 23,29 to 171,181 to 274 | |
| 4499 | 0710102068592020/3 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | | Pages not clear-93 to 125 | |
| 4500 | 0710102105962019/6 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911 | |
| 4501 | 0710102065052020/1 | SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020 | | Wrong document uploaded | |
| 4502 | 0710102065802020/2 | AAKASH SINGHAL Vs. MORE RETAIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | | Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney . | |
| 4503 | 0710102092162019/10 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD | | Sec. 58(3),Sec. 59 | COMPANY PETITION IB (IBC)/1696(ND)2019 | | signature missing on every pages at bottom of the pages | |
| 4504 | 0710200430842018/3 | M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/651(ND)2018 | | Document Incomplete | |
| 4505 | 0710102009832019/4 | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/364(ND)2019 | | Wrong Document Uploaded (Application) | |
| 4506 | 0710102033582020/1 | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/242(J)2020 | | Wrong Document Uploaded (Application) | |

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| 4507 | 0710102146102019/5 | GMS AHMED SYED Vs. EICHER LTD | | Sec. 58(3) | COMPANY PETITION (COMPANIES ACT)/853(ND)2019 | | Incomplete Document | |
| 4508 | 0710102157942019/1 | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2746(PB)2019 | | Four Pages Missed according to Court Login | |
| 4509 | 0710102158222019/1 | UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2747(PB)2019 | | Four Pages Missed according to Court Login | |
| 4510 | 0710102171142019/1 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/202(PB)2020 | | Wrong Document | |
| 4511 | 0710102171152019/1 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/203(PB)2020 | | Wrong Document | |
| 4512 | 0710102408922018/75 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | No Index | |
| 4513 | 0710102006382020/1 | RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/478(ND)2020 | | Supporting Affidavit Missed | |
| 4514 | 0710102007032020/13 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020 | | No Index | |
| 4515 | 0710102022652018/8 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1565(PB)2018 | | Wrong Document | |
| 4516 | 0710102032742020/1 | VISHAL GUPTA Vs. K R F LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/770(I)2020 | | Wrong Documents | |
| 4517 | 0710102064662020/1 | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020 | | No Number in Index and no Pagination No sign in annexures no Roc and Income Tax Advance Service | |
| 4518 | 0710102068752020/1 | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020 | | Page 75 to 86,89,90,91 Not Clear | |
| 4519 | 0710102157942019/2 | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2746(PB)2019 | | wrong Documents | |
| 4520 | 0710102171132019/1 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/200(PB)2020 | | Wrong Document | |
| 4521 | 0710102171142019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/202(PB)2020 | | Wrong Documents | |
| 4522 | 0710102171152019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/203(PB)2020 | | Wrong Documents | |
| 4523 | 0710102415722018/31 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | Page 12,20 Not Clear & No Sign in every Pages | |
| 4524 | 0710102415722018/32 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | Page 19 not clear, No Sign in every Pages | |
| 4525 | 0710102427912018/8 | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/441(PB)2018 | | Wrong Document | |
| 4526 | 0710102001342020/6 | SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/170(ND)2020 | | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service | |
| 4527 | 0710102011322020/2 | AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/166(ND)2020 | | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service | |
| 4528 | 0710102011862020/1 | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/157(ND)2020 | | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service | |
| 4529 | 0710102016512020/1 | KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/204(ND)2020 | | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service | |

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| 4530 | 0710102022482018/6 | METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1520(ND)2018 | | Wrong Documents | |
| 4531 | 0710102073632019/26 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/889(ND)2019 | | Page 21, 28 to 33 not clear | |
| 4532 | 0710102074032020/1 | LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020 | | Wrong Documents | |
| 4533 | 0710102076482020/1 | REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020 | | Document not uploaded properly | |
| 4534 | 0710102006792020/1 | VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/492(ND)2020 | | Wrong Documents | |
| 4535 | 0710102069162020/1 | VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/887(I)2020 | | Wrong Documents | |
| 4536 | 0710102069712020/2 | MOHD NAZIM KHAN Vs. NAVNEET JAIN | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020 | | Main case no. wrong | |
| 4537 | 0710102160632019/3 | ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (IBC)/13(ND)2020 | | No Supporting Affidavit | |
| 4538 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2017 | | No Sign in reply | |
| 4539 | 0710102061252020/2 | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/72(PB)2020 | | Wrong Document | |
| 4540 | 0710102064902020/1 | RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020 | | No True Copy sign in Annexure | |
| 4541 | 0710102065802020/3 | AAKASH SINGHAL Vs. MORE RETAIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | | No Index, No Supporting Affidavit | |
| 4542 | 0710102067232020/1 | MAHESH BANSAL Vs. | | Sec 12(2) | INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020 | | Wrong Document | |
| 4543 | 0710102070772020/1 | VIVEK PARTI Vs. PREM CHAND GUPTA | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020 | | Main Case Wrong | |
| 4544 | 0710102070772020/2 | VIVEK PARTI Vs. PREM CHAND GUPTA | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020 | | Wrong Main Case | |
| 4545 | 0710102408922018/76 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | No Index, No sign in Written Submission | |
| 4546 | 0710102412722018/25 | BANK OF INDIA Vs. M/S BASIC INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/397(PB)2018 | | Page No. 27,28,56,57 cut | |
| 4547 | 0710120001322018/4 | SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/512(ND)2017 | | Document not uploaded properly | |
| 4548 | 0710120006752018/10 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | | Wrong Document | |
| 4549 | 0710120009092018/3 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Wrong Documents | |
| 4550 | 0710102010962020/3 | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020 | | Page 14 Missed, page 22, 23 Not Clear | |
| 4551 | 0710102017792020/1 | MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/549(ND)2020 | | Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur... | |
| 4552 | 0710102070072020/1 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020 | | 65-B Certificate missed | |
| 4553 | 0710102070652020/2 | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020 | | E stamp missed with affidavit | |
| 4554 | 0710102070652020/3 | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020 | | E stamp missed with affidavit | |
| 4555 | 0710102071862020/2 | OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020 | | wrong e-filing | |
| 4556 | 0710102117612019/14 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | 65- B certificate missed with affidavit | |
| 4557 | 0710102128042019/8 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2413(ND)2019 | | wrong e-filing | |
| 4558 | 0710102408922018/77 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | wrong e-filing | |

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| 4559 | 0710120006752018/11 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1032(ND)2018 | wrong document uploaded | |
| 4560 | 0710102069782020/1 | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020 | Proof of service missed | |
| 4561 | 0710102083112019/8 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1164(ND)2019 | index missed, page numbering missing. | |
| 4562 | 0710102084772019/4 | LEE FININVEST PRIVATE LIMITED Vs. ROC | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/399(ND)2019 | wrong e-filing | |
| 4563 | 0710120011302018/15 | STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1275(PB)2018 | Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed. | |
| 4564 | 0710102035242020/3 | PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020 | Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email), wrong e-filing | |
| 4565 | 0710102066152020/2 | SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020 | | |
| 4566 | 0710102129312019/9 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | Supporting affidavit missed | |
| 4567 | 0710102007032020/14 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020 | wrong document uploaded | |
| 4568 | 0710102015452020/4 | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/44(PB)2020 | sign on reply and proof of service, and true copy and sign missed | |
| 4569 | 0710102018752020/1 | PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD. | | Sec 60(5) | COMPANY APPLICATION(IBC)/1208(PB)2020 | Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service. | |
| 4570 | 0710102034682018/10 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/206(ND)2019 | wrong e-filing | |
| 4571 | 0710102066472020/1 | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/268(I)2020 | wrong e-filing | |
| 4572 | 0710102076232020/1 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | E-stamp missed with affidavit and 65-B certificate missed with proof of service. | |
| 4573 | 0710102128042019/9 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2413(ND)2019 | wrong e-filing and sign on report every pages and annexure also | |
| 4574 | 0710102132562019/4 | VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/765(ND)2019 | Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service. | |
| 4575 | 0710102133712019/3 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4576 | 0710102133712019/4 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4577 | 0710102133712019/5 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4578 | 0710102133712019/6 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4579 | 0710102133712019/7 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4580 | 0710102133752019/2 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2185(PB)2019 | Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed | |
| 4581 | 0710102134502019/1 | CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3087(ND)2019 | wrong e-filing | |
| 4582 | 0710102151062019/3 | PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3074(ND)2019 | Supporting affidavit missed with document and 65-B certificate missed with proof of service. | |
| 4583 | 0710102427912018/9 | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/441(PB)2018 | wrong e-filing or wrong document uploaded. | |
| 4584 | 0710102034682018/11 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/206(ND)2019 | wrong e-filing | |
| 4585 | 0710102064702020/8 | ARUNAV PANKAJ Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | volume break pages 280 | |

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| 4586 | 0710102067942020/3 | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | Proof of service missed |
| 4587 | 0710102070652020/4 | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020 | wrong e-filing |
| 4588 | 0710102072902020/1 | MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020 | True copy and sign missed, 453,457,462-463,465,466,470-471 not clear |
| 4589 | 0710102075182020/1 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020 | wrong e-filing |
| 4590 | 0710102075182020/2 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020 | wrong e-file |
| 4591 | 0710102121532019/27 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed. |
| 4592 | 0710102131302019/1 | ANKUR KASHYAP Vs. | Rule 154 (1) | COMPANY APPLICATION(IBC)/1326(ND)2019 | wrong file |
| 4593 | 0710102170642019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/196(PB)2020 | wrong e-file |
| 4594 | 0710102170642019/3 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/196(PB)2020 | wrong e-filing |
| 4595 | 0710102272332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1665(PB)2018 | Supporting affidavit missed with the documents and proof of service missed. |
| 4596 | 0710102004222020/11 | CA METALS PRIVATE LIMITED Vs. UNITECH LTD. | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020 | sign missed on the affidavit in the deponent portion. |
| 4597 | 0710102020082020/3 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020 | Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service. |
| 4598 | 0710102066312020/3 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020 | no document upload |
| 4599 | 0710102066922020/1 | M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020 | page:41 not clear, rejoinder sign missed and true copy sign missed |
| 4600 | 0710102084982019/6 | ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/486(ND)2019 | wrong case type, (as a fresh application filed) and page 9 not clear |
| 4601 | 0710102123862019/3 | SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2297(ND)2019 | wrong e-filing (prayer 1000rs) |
| 4602 | 0710102135032019/2 | SAMHITA NEHRU Vs. | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2000(ND)2019 | true copy sign missed |
| 4603 | 0710102154852019/5 | NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI | Sec 252 (3) | COMPANY PETITION (COMPANIES ACT)/951(ND)2019 | page:17-53 not clear |
| 4604 | 0710102170642019/4 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/196(PB)2020 | page:4-155 not clear |
| 4605 | 0710102170642019/5 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/196(PB)2020 | page:4-155 not clear, file same as above and file pass by mistake |
| 4606 | 0710102066302020/1 | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD | Sec 60(2) | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020 | 200rs estam-paper missed |
| 4607 | 0710102074162020/1 | CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED | Application under any other provisions- IBC,19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020 | wrong file (application) |
| 4608 | 0710102074682020/1 | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/289(j)2020 | Wrong document |
| 4609 | 0710102097182019/5 | ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1584(ND)2019 | pages not sign |
| 4610 | 0710102026142020/2 | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020 | document not properly uploaded |

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| 4611 | 0710102036112020/1 | SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/883(I)2020 | | wrong efile (case type change) | |
| 4612 | 0710102036152020/3 | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020 | | reply sign cut page:, 85, 88, 89 not clear etc | |
| 4613 | 0710102063842020/7 | TARUN BATRA Vs. RAMBHAJ JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020 | | reply not sign on every pages and date of file in index missed | |
| 4614 | 0710102072512020/1 | RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020 | | page:74, 76, translate | |
| 4615 | 0710102121532019/28 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | | page:47, 49, not clear and supporting affidavit missed | |
| 4616 | 0710102134962019/3 | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2560(ND)2019 | | document not found | |
| 4617 | 0710102143442019/5 | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3171(ND)2019 | | document not properly upload | |
| 4618 | 0710102012862020/5 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/419(PB)2020 | | wrong e-file | |
| 4619 | 0710102024942020/1 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020 | | wrong e-file | |
| 4620 | 0710102075872020/1 | HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/284(I)2020 | | wrong e-file | |
| 4621 | 0710200411582018/6 | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/197(ND)2018 | | wrong e-file | |
| 4622 | 0710102014692019/8 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/671(ND)2019 | | wrong e-file | |
| 4623 | 0710102035962020/3 | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/68(PB)2020 | | reply sign missed on every page and true copy sign missed | |
| 4624 | 0710102064102020/2 | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED | | Sec 425 | COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020 | | reply sign missed on every page and true copy sign missed | |
| 4625 | 0710102126622019/4 | INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019 | | document not found | |
| 4626 | 0710102008962020/2 | AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/136(ND)2020 | | page 10 -13 translate | |
| 4627 | 0710102012862020/6 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/419(PB)2020 | | wrong e-file | |
| 4628 | 0710102015252020/1 | PANKAJ NARANG Vs. SUDHANSH AGARWAL | | Sec 43(1) r/w Sec 44 (1) | COMPANY APPLICATION(IBC)/1025(I)2020 | | affidavit verified date wrong | |
| 4629 | 0710102022652018/9 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1565(PB)2018 | | proof of service missed and true copy sign missed | |
| 4630 | 0710102074472020/1 | LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020 | | page:34, 36, 38, 40, 42, 44, 46 etc pages not clear | |
| 4631 | 0710102121532019/29 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | | page:146, 171, 178, etc page not clear please check these page | |
| 4632 | 0710102121532019/30 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | | page:146A, 159, 178 etc pages not clear | |
| 4633 | 0710102133012019/1 | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019 | | signature missed on ever pages | |
| 4634 | 0710102133012019/3 | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019 | | signature missed on ever pages | |
| 4635 | 0710102140202019/4 | APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED | | Sec. 230-232 - Second Motion | COMPANY PETITION (COMPANIES ACT)/146(ND)2019 | | reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed | |
| 4636 | 0710102150902019/6 | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019 | | page 5, 7 translate | |
| 4637 | 0710120006412018/23 | M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/498(ND)2018 | | wrong e-file | |
| 4638 | 0710102133012019/4 | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019 | | True copy sign missed | |
| 4639 | 0710102064602020/1 | VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2328(ND)2020 | | Wrong document | |

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| 4640 | 0710102066722020/1 | M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020 | | no sign on index/true copy sign missed/ no sign on affidavit | |
| 4641 | 0710102076492019/9 | VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/917(ND)2019 | | Wrong Document | |
| 4642 | 0710102011722020/2 | NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/384(ND)2020 | | Wrong Filing | |
| 4643 | 0710102018012018/10 | KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1440(ND)2018 | | Uncomplete Doc | |
| 4644 | 0710102019202020/2 | NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/508(ND)2020 | | Wrong Filing | |
| 4645 | 0710102100092019/6 | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1593(ND)2019 | | Wrong Filing | |
| 4646 | 0710102108482019/5 | VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS | | Sec. 243(1) (b) | COMPANY PETITION (COMPANIES ACT)/120(ND)2019 | | Uncomplete Doc | |
| 4647 | 0710102136162019/10 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD. | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | COMPANY APPLICATION(IBC)/1342(ND)2019 | | Wrong Filing | |
| 4648 | 0710102141892019/6 | TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2975(ND)2019 | | Wrong Filing | |
| 4649 | 0710102147412019/6 | MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019 | | Paging Not Mention | |
| 4650 | 0710102148652019/2 | BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/73(ND)2019 | | True Copy Sign Missed | |
| 4651 | 0710102000092020/3 | RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/170(ND)2020 | | Uncomplete Doc | |
| 4652 | 0710102015452020/1 | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/44(PB)2020 | | Uncomplete Doc | |
| 4653 | 0710102078022019/5 | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/976(ND)2019 | | wrong Filing | |
| 4654 | 0710102091012019/12 | SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/92(PB)2019 | | Uncomplete Doc | |
| 4655 | 0710102102712019/3 | MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1685(ND)2019 | | Wrong Filing | |
| 4656 | 0710102108652019/8 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1874(ND)2019 | | Wrong Filing | |
| 4657 | 0710102112142019/8 | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019 | | Page 4,5,6 not clear | |
| 4658 | 0710102150692019/2 | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD. | | Sec 43(1) r/w Sec 44 (1) | COMPANY APPLICATION(IBC)/2588(PB)2019 | | Page 22,24,27,35,39,40 to 91,101 not clear | |
| 4659 | 0710102150692019/3 | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD. | | Sec 43(1) r/w Sec 44 (1) | COMPANY APPLICATION(IBC)/2588(PB)2019 | | Page 27,29,35, 38 to 86, 102, 101 not clear | |
| 4660 | 0710200117292019/1 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/266(ND)2019 | | wrong Filing | |
| 4661 | 0710102003162020/1 | MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020 | | sign missed of advocate in index | |
| 4662 | 0710102006982020/3 | KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/283(ND)2020 | | reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed | |
| 4663 | 0710102027782020/1 | GRID INFRA TECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED | | Sec 12(2) | INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020 | | Wrong file application | |
| 4664 | 0710102061452019/3 | KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD. | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019 | | volume break after 200 pages,Index not proper to file. | |
| 4665 | 0710102091342019/2 | ANAND SONBHADRA Vs. | | Sec 12(2) | COMPANY APPLICATION(IBC)/176(ND)2019 | | Proof of service missed,pg-11-13 not clear and font small | |
| 4666 | 0710102109802019/2 | ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TAX & ANR. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/256(ND)2019 | | pg-14,15 blur | |
| 4667 | 0710102112142019/9 | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019 | | Income tax service missed | |
| 4668 | 0710102122082019/3 | MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/138(ND)2019 | | Wrong file application | |
| 4669 | 0710102123522019/2 | BALRAM SINGH Vs. SONI INFRA TECH PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2239(ND)2019 | | Wrong file application | |
| 4670 | 0710102134492019/1 | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2952(ND)2019 | | wrong file application | |

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| 4671 | 0710102424522018/19 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/936(PB)2018 | | Only 1 volume | |
| 4672 | 0710102424522018/21 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/936(PB)2018 | | Wrong file application | |
| 4673 | 0710120007302018/55 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | pg-14,15 blur | |
| 4674 | 0710102014422017/12 | IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/489(PB)2017 | | Document not properly uploaded | |
| 4675 | 0710102016972020/2 | GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/475(ND)2020 | | Wrong document type | |
| 4676 | 0710102017572020/2 | MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/491(ND)2020 | | true copy sign and stamp missed | |
| 4677 | 0710102021292020/1 | SUNGIL INDIA PVT LTD Vs. | | Application under any other provisions- IBC | INTERLOCATORY APPLICATION (IBC)/15(ND)2020 | | no supporting affidavit | |
| 4678 | 0710102023762020/1 | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | | Wrong file application | |
| 4679 | 0710102079752019/9 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1121(ND)2019 | | Wrong file application | |
| 4680 | 0710102140272019/4 | CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2752(ND)2019 | | no supporting affidavit | |
| 4681 | 0710200417922018/15 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/945(ND)2018 | | Only proof of service | |
| 4682 | 0710102014622020/1 | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/962(ND)2020 | | Wrong file application | |
| 4683 | 0710102014622020/2 | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/962(ND)2020 | | Wrong file application | |
| 4684 | 0710102017082020/1 | INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/1261(PB)2020 | | Wrong file application | |
| 4685 | 0710102079752019/7 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1121(ND)2019 | | Wrong file application | |
| 4686 | 0710102079752019/8 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1121(ND)2019 | | Wrong file application | |
| 4687 | 0710102105712019/4 | BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1905(ND)2019 | | only proof of service | |
| 4688 | 0710102117992019/3 | M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2131(PB)2019 | | sign missed on reply | |
| 4689 | 0710102148542019/7 | POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2020 | | wrong document upload | |
| 4690 | 0710102156512019/5 | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3194(ND)2019 | | Wrong e fill | |
| 4691 | 0710200417922018/2 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/945(ND)2018 | | wrong e fill | |
| 4692 | 0710102008172020/1 | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY | | Sec 60(5) | COMPANY APPLICATION(IBC)/601(ND)2020 | | wrong e fill | |
| 4693 | 0710102022332020/1 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1387(ND)2020 | | wrong e fill | |
| 4694 | 0710102024412020/1 | S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/623(ND)2020 | | Incomplete document no index | |
| 4695 | 0710102097212019/16 | SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1617(ND)2019 | | Wrong e fill and incomplete documents | |
| 4696 | 0710102114592019/8 | KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2025(ND)2019 | | Document not in proper no index | |
| 4697 | 0710102147562019/3 | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3132(ND)2019 | | wrong e fill | |

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| 4698 | 0710102007742019/6 | MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/340(ND)2019 | | Only proof of service | |
| 4699 | 0710102076412019/11 | ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD. | | Sec 60(5) | COMPANY APPLICATION(IBC)/658(PB)2019 | | Wrong e fill | |
| 4700 | 0710102079752019/10 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1121(ND)2019 | | wrong e fill | |
| 4701 | 0710102143202019/4 | SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2902(ND)2019 | | index missed | |
| 4702 | 0710102408922018/55 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/50(PB)2018 | | proof of service missed | |
| 4703 | 0710102008632020/5 | JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/321(ND)2020 | | wrong e fill | |
| 4704 | 0710102009942020/5 | RJ PACKWELLS PVT. LTD. Vs. KARN L LAMINATORS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/433(ND)2020 | | wrong e fill | |
| 4705 | 0710102015602020/1 | SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/453(ND)2020 | | Page 81 82 83 not clear | |
| 4706 | 0710102019142020/2 | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/519(ND)2020 | | page 102-112 not clear | |
| 4707 | 0710102024632020/2 | RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD. | | Regulation 33 | INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020 | | proof of service missed | |
| 4708 | 0710102029202020/1 | RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020 | | Wrong e fill | |
| 4709 | 0710102075122019/6 | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/879(ND)2019 | | wrong e fill | |
| 4710 | 0710102075122019/7 | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/879(ND)2019 | | wrong e fill | |
| 4711 | 0710102424522018/24 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/936(PB)2018 | | 161-181,202-207 not lear | |
| 4712 | 0710102011482020/1 | RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(COMPANIES ACT)/242(I)2020 | | page 34-44,53-62 not clear. | |
| 4713 | 0710102116932019/2 | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/634(ND)2019 | | pg 6 not clear and true copy missed | |
| 4714 | 0710102125672019/9 | NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2428(PB)2019 | | APPLICATION UPLOAD IN ADDESTIONAL | |
| 4715 | 0710102128702019/4 | FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2454(ND)2019 | | APPLICATION UPLOAD IN ADDESTIONAL | |
| 4716 | 0710102144852019/2 | D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (1) | COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019 | | pg NUMBERING MISSED | |
| 4717 | 0710102153032019/2 | PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (IBC)/1556(ND)2019 | | PG- 10,12,22,23 NOT CLEAR | |
| 4718 | 0710102156512019/6 | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3194(ND)2019 | | APPLICATION FILED IN ADDESTIONAL | |
| 4719 | 0710102168862019/2 | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | | PG NUMBERING MISSED | |
| 4720 | 0710102168862019/3 | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | | PG NUMBERING MISSED | |
| 4721 | 0710102406842018/35 | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/694(PB)2018 | | IRP REPORT FILE IN ADDESTIONAL | |
| 4722 | 0710120004492018/28 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/967(PB)2018 | | VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE | |
| 4723 | 0710200425222018/1 | ASHOK KUMAR GARG Vs. RENUKA INFRA TECH PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/166(ND)2017 | | TRUE COPY SING MISSED | |
| 4724 | 0710102135052019/2 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2617(ND)2019 | | APPLICATION FILE IN ADDESTIONAL | |

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| 4725 | 0710102139062019/2 | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2739(ND)2019 | | APPLICATION FILED IN ADDESTIONAL | |
| 4726 | 0710102001332020/7 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 | | PAGES CUT | |
| 4727 | 0710102011422020/4 | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD. | | ---IBC Under Sec 9 | COMPANY PETITION IB (IBC)/381(ND)2020 | | APPLICATION FILE INADDESTIONAL | |
| 4728 | 0710102012742020/2 | GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/401(PB)2020 | | REPLY'S FORMAT WRONG | |
| 4729 | 0710102027852020/1 | SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/677(PB)2020 | | PAGE 5,6 NOT CLEAR | |
| 4730 | 0710102108872019/6 | ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1882(ND)2019 | | APPLICATION FILE IN AS A ADDESTIONAL | |
| 4731 | 0710102138742019/2 | SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2745(ND)2019 | | APPLICATION FILED AS A ADDESTIONAL | |
| 4732 | 0710102154282019/5 | MANISH SAINI Vs. JMD LIMITD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3163(ND)2019 | | NO DOCS | |
| 4733 | 0710102166182019/2 | AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/22(ND)2020 | | WRONG EFILE | |
| 4734 | 0710102172242019/1 | RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/81(PB)2020 | | PG 54-55 NOT CLEAR | |
| 4735 | 0710120004492018/16 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/967(PB)2018 | | WRONG EFILE | |
| 4736 | 0710102005642020/2 | SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/261(ND)2020 | | WRONG EFILE | |
| 4737 | 0710102006902019/5 | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/365(ND)2019 | | SIGN MISSED | |
| 4738 | 0710102023752020/1 | CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/642(ND)2020 | | PG-4MISSED | |
| 4739 | 0710102024812020/1 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/610(PB)2020 | | WRONG EFILE | |
| 4740 | 0710102024812020/2 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/610(PB)2020 | | WRONG EFILE | |
| 4741 | 0710102030852020/1 | RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/750(ND)2020 | | index missed | |
| 4742 | 0710102105952019/4 | CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1861(ND)2019 | | sign missed on annexure | |
| 4743 | 0710102116932019/3 | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/634(ND)2019 | | pg 6-7 not clear | |
| 4744 | 0710102122482019/3 | S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2866(ND)2019 | | WRONG EFILE | |
| 4745 | 0710102150902019/5 | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019 | | incomplete doc | |
| 4746 | 0710102170832019/7 | INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/150(ND)2020 | | wrong index | |
| 4747 | 0710120006832018/14 | IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1038(PB)2018 | | incomplete doc | |
| 4748 | 0710200426982018/5 | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/20(ND)2018 | | index missed and pg no 1 not cleatr | |
| 4749 | 0710204174062019/1 | NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/179(ND)2019 | | sign missed on every page | |
| 4750 | 0710102004032020/1 | MIDLAND VINCOM PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020 | | pg 16 not clear | |
| 4751 | 0710102005012020/5 | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/294(ND)2020 | | index missed | |
| 4752 | 0710102071502019/3 | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/300(ND)2019 | | Pg Not 1 & Income Tax Service Missing | |
| 4753 | 0710102083542019/12 | RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/403(ND)2019 | | Signature Missing in Index & Reply & Income Tax Service Missing / Reply | |
| 4754 | 0710102122952019/7 | SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2269(ND)2019 | | Wrong File / Application | |

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| 4755 | 0710102133412019/1 | SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY | | Sec 60(5) | COMPANY APPLICATION(IBC)/2100(PB)2019 | | Wrong File / Report | |
| 4756 | 0710102134682019/3 | AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2592(ND)2019 | | wrong file | |
| 4757 | 0710102158122019/2 | ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. BRAHMAFORCES COM PVT. LTD) | | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/947(ND)2019 | | Roc & Income Tax Service | |
| 4758 | 0710102160562019/1 | ADITYA AHALAWAT Vs. FIITJEE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/75(ND)2020 | | Index Missing/ Reply | |
| 4759 | 0710102005182020/5 | DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/304(ND)2020 | | Affidavit And Estamp Date Paper Not Match | |
| 4760 | 0710102006592019/4 | RATAN SINGH Vs. THEME EXPORT PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/323(ND)2019 | | reply every pages signature missing | |
| 4761 | 0710102008952020/1 | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/138(ND)2020 | | Incomplete documents & index missing | |
| 4762 | 0710102009742020/3 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/128(ND)2020 | | Signature Missing In Reply & Page 4 Not Clear | |
| 4763 | 0710102009902020/2 | LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/332(ND)2020 | | Signature Missing in Reply & Main Case No Missing | |
| 4764 | 0710102012862020/4 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/419(PB)2020 | | wrong e-file | |
| 4765 | 0710102018032020/3 | LAKHAN SINGH Vs. ALAKNANDA BUILDTech PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/566(PB)2020 | | wrong document | |
| 4766 | 0710102022332020/2 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1387(ND)2020 | | Index Missing & Pagination Not Done | |
| 4767 | 0710102024532020/1 | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/618(I)2020 | | Signature Missing In Index | |
| 4768 | 0710102024532020/2 | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/618(I)2020 | | Signature Missing In Index | |
| 4769 | 0710102025332020/1 | RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/630(ND)2020 | | wrong application | |
| 4770 | 0710102028502020/1 | MR. LAVAKESH Vs. | | 22(3)(b) | INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020 | | Page No Clear 1 to 3,6 to 7 | |
| 4771 | 0710102079752019/11 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1121(ND)2019 | | Document Not Upload Properly | |
| 4772 | 0710102095082019/3 | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1587(ND)2019 | | Pagination Not Done & Wrong File | |
| 4773 | 0710102095082019/4 | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1587(ND)2019 | | Pagination Not Done & Wrong File | |
| 4774 | 0710102119992019/11 | KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2322(ND)2019 | | wrong File | |
| 4775 | 0710102144522019/2 | M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2949(ND)2019 | | 14, 15 not clear page | |
| 4776 | 0710102146192019/7 | NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3084(ND)2019 | | wrong doc upload | |
| 4777 | 0710102152382019/3 | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/90(ND)2020 | | page numer missing | |
| 4778 | 0710102159752019/1 | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED | | Sec 30 | COMPANY APPLICATION(IBC)/2778(PB)2019 | | wrong doc upload | |
| 4779 | 0710102159752019/2 | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED | | Sec 30 | COMPANY APPLICATION(IBC)/2778(PB)2019 | | wrong doc upload | |
| 4780 | 0710102166682019/6 | UNION OF INDIA THROUGH SFO Vs. TAVISHI ENTERPRISES PVT LTD | | Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/32(ND)2020 | | service missing | |
| 4781 | 0710102170992019/7 | NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/5(ND)2020 | | document not properly upload | |
| 4782 | 0710102137062019/6 | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2688(ND)2019 | | wrong document upload | |

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| 4783 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | document wrong upload | |
| 4784 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | document wrong upload | |
| 4785 | 0710102406262018/9 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/661(PB)2018 | | wrong document upload | |
| 4786 | 0710120004132018/30 | PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/302(ND)2017 | | wrong document upload | |
| 4787 | 0710102169762019/11 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/36(PB)2020 | | wrong doc upload | |
| 4788 | 0710102107222019/3 | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1794(ND)2019 | | wrong doc upload | |
| 4789 | 0710102028082020/1 | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020 | | document properly upload | |
| 4790 | 0710102028092018/2 | INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018 | | Reject (wrong file name) | |
| 4791 | 0710102035812020/4 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | wrong E-filing (application) | |
| 4792 | 0710102062592020/1 | RAJNISH GUPTA Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020 | | wrong E-filing | |
| 4793 | 0710102035812020/5 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | wrong E-filing | |
| 4794 | 0710102006902019/7 | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/365(ND)2019 | | wrong E-filing | |
| 4795 | 0710102063532020/1 | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD. | | Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425 | COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020 | | sign on reply missed, true copy and sign missed. exemption application also move in this reply. | |
| 4796 | 0710102115422019/9 | ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD. | | Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/615(ND)2019 | | page no. 11-12 missed i.e. proof of service and 65-B Certificate | |
| 4797 | 0710102031902020/4 | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1990(J)2020 | | wrong E-filing | |
| 4798 | 0710102077242019/8 | BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1096(PB)2019 | | Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear | |
| 4799 | 0710102098562019/5 | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/1573(ND)2019 | | wrong e-filing | |
| 4800 | 0710102169762019/15 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/36(PB)2020 | | sign on reply and index not numbered (fil). | |
| 4801 | 0710102062852020/1 | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | | proof of service missed, true copy and sign missed | |
| 4802 | 0710102171852019/1 | INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/72(ND)2020 | | Service MISSING/ (Vakalatnama & Memo Parties) | |
| 4803 | 0710102412382017/3 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Wrong File / Report Filed By Liquidtor | |
| 4804 | 0710102021332020/3 | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020 | | Wrong File /Joint Petition | |
| 4805 | 0710102001212020/7 | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/207(PB)2020 | | Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply | |
| 4806 | 0710102070532020/1 | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020 | | Index Missing & Affidavit Missing & Signature Missing / Short Reply | |
| 4807 | 0710120007702018/36 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | wrong File / Report Filed By irp | |
| 4808 | 0710102023002020/1 | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/633(ND)2020 | | Affidavit Missing | |
| 4809 | 0710102130002019/7 | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019 | | Pagination Missing IN index | |
| 4810 | 0710102061312020/2 | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | | Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission | |
| 4811 | 0710102078142019/16 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED | | 19(2) | COMPANY APPLICATION(IBC)/703(PB)2019 | | One Page upload Only / Written Submission | |
| 4812 | 0710102158902019/7 | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | | Volume Will Divided After 200 Pages True Copy Signature | |

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| 4813 | 0710102014502020/2 | VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD. | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/955(ND)2020 | | True Copy Missing | |
| 4814 | 0710102096972019/5 | AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1526(ND)2019 | | True Copy Signature Missing & Volume Will Be Divided After 200 Pages | |
| 4815 | 0710102159692019/4 | GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/973(ND)2019 | | Wrong Filed& Index missing & Pagination Missing /Urgent Application | |
| 4816 | 0710102117612019/13 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | Page No Clear 150 To 165 Not Clear File Have Doubt | |
| 4817 | 0710102029102020/1 | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/762(j)2020 | | court log Also But Documents Not Match Fully wrong Documents / Showing Petition | |
| 4818 | 0710102065852020/1 | ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00 | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020 | | Every Pages Signature Missing / Minutes Of Meeting | |
| 4819 | 0710102105962019/7 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply | |
| 4820 | 0710102030762018/3 | B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1752(ND)2018 | | wrong File / Report Filed By IRP | |
| 4821 | 0710102075772020/1 | M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3116(j)2020 | | wrong File / Report Filed By liquidtor | |
| 4822 | 0710102090872019/5 | ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1359(ND)2019 | | True Copy Signature Missing in Annexure | |
| 4823 | 0710102025802018/16 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1683(ND)2018 | | wrong File | |
| 4824 | 0710102117612019/16 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | Index Missing | |
| 4825 | 0710200411582018/6 | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/197(ND)2018 | | Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply | |
| 4826 | 0710102027422018/4 | JEEVANTIKA ORGANIC FARMING LLP Vs. | | Sec. 230-232, Sec 234 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018 | | Index Missing & Pagination Missing | |
| 4827 | 0710102158532019/3 | M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD. | | 22(3)(b) | COMPANY APPLICATION(IBC)/2782(PB)2019 | | wrong e-file | |
| 4828 | 0710102016872020/1 | COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/572(ND)2020 | | reply sign missed on every pages | |
| 4829 | 0710102105962019/8 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | true copy sign missed | |
| 4830 | 0710102105962019/9 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | true copy sign missed Same file | |
| 4831 | 0710102142612019/3 | AVINEESH MATTA Vs. KRISHAN BANSAL | | Sec 30 | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019 | | wrong document | |
| 4832 | 0710102067062020/3 | K.K GOLYAN Vs. NULON INDIA | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/78(PB)2020 | | wrong efile | |
| 4833 | 0710102000722018/9 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/361(PB)2018 | | wrong File Report Filed By Liquidtor | |
| 4834 | 0710102029062020/5 | ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/725(ND)2020 | | true copy sign missed | |
| 4835 | 0710102035762020/2 | SUMIT BANSAL Vs. MOHINDER JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020 | | proof of service missed | |
| 4836 | 0710102066952020/3 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020 | | repy , and true copy sign missed | |
| 4837 | 0710102006892019/4 | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019 | | Document not uploaded proper | |
| 4838 | 0710102034502018/2 | DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/53(ND)2019 | | Page 2 Missed | |
| 4839 | 0710102067862020/1 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020 | | Page 116,117 not clear, page 120 Repeat | |
| 4840 | 0710102068432020/1 | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020 | | Main Case Type Wrong | |

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| 4841 | 0710102078032020/5 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)94(ND)2020 | | Wrong Document |
| 4842 | 0710102081402020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3421(PB)2020 | | Wrong Main Case No. |
| 4843 | 0710102081402020/2 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3421(PB)2020 | | Wrong Main Case No. & No sign on Written Submission |
| 4844 | 0710102081402020/3 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3421(PB)2020 | | Wrong Main Case No. & no sign on Written Submission |
| 4845 | 0710102082352020/1 | HEMANT KHADELWAL Vs. | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)428(ND)2020 | | page no 43,44,47 not clear |
| 4846 | 0710102082352020/2 | HEMANT KHADELWAL Vs. | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)428(ND)2020 | | Page no. 43,47 not clear, no true copy |
| 4847 | 0710102082512020/2 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3482(PB)2020 | | Documents not uploaded proper |
| 4848 | 0710102143292019/4 | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)2448(PB)2019 | | Wrong Document |
| 4849 | 0710102147452019/3 | AKUATE INTERNET SERVICES LTD. Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)173(ND)2019 | | Document not uploaded proper |
| 4850 | 0710102423182018/2 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)639(PB)2018 | | Advance Service Missed |
| 4851 | 0710102423182018/4 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)639(PB)2018 | | Page no. 307 to 312 not clear, No sign in every page of petition |
| 4852 | 071020000622018/3 | RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)1388(ND)2018 | | not sign in reply |
| 4853 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA | | Section 95(1) | COMPANY PETITION IB (IBC)514(ND)2020 | | Wrong Document |
| 4854 | 0710102027262018/5 | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)1756(PB)2018 | | No Index |
| 4855 | 0710102061222020/3 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD | | Sec. 69,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)74(ND)2020 | | Proof of service not clear, No sign in reply |
| 4856 | 0710102066302020/2 | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD | | Sec 60(2) | INTERLOCUTORY APPLICATION (I.B.C)2475(ND)2020 | | no index |
| 4857 | 0710102067862020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)2555(PB)2020 | | No Index |
| 4858 | 0710102068442020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)2578(PB)2020 | | no index |
| 4859 | 0710102073762020/1 | VIKRAM TULI Vs. ONE GROUP (CONSORTIUM) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3410(PB)2020 | | no sign in reply |
| 4860 | 0710102076482020/3 | REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3139(ND)2020 | | Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed |
| 4861 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)3493(ND)2020 | | Wrong Document |
| 4862 | 0710102082512020/3 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)3482(PB)2020 | | no Sign in written submission |
| 4863 | 0710102124112019/2 | AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)2321(ND)2019 | | page 95-99,101 not clear |
| 4864 | 0710102162062019/4 | NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)3385(ND)2019 | | true copy sign missed |
| 4865 | 0710102165052019/4 | BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)190(ND)2020 | | true copy sign missed |
| 4866 | 0710102009892019/4 | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)336(ND)2019 | | index missing |
| 4867 | 0710102032072018/4 | ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)5(ND)2019 | | true copy sign missed |
| 4868 | 0710102065952020/11 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)77(ND)2020 | | Pg- 4 to 13 / 26 to 29 not clear |
| 4869 | 0710120012082018/37 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)1248(PB)2018 | | true copy missed & Reply With Final Report Also Filed Wrong Filed |
| 4870 | 0710102134492019/1 | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)2952(ND)2019 | | wrong file application |
| 4871 | 0710102173792019/3 | GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)424(ND)2020 | | Document Not Clear |
| 4872 | 0710102014522020/1 | RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)482(ND)2020 | | Index Missing |

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| 4873 | 0710102016602020/2 | SUDHANSHU GUPTA Vs. ASHFAQ ALAM | | 19(2) | COMPANY APPLICATION(IBC)/1093(0)2020 | | wrong File |
| 4874 | 0710102023502018/12 | ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1644(PB)2018 | | Annexes Not Clear (Bank Statement Cut in Light Side) |
| 4875 | 0710102126262019/11 | VINDAL STEEL Vs. FLEXO FOAM PVT.LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2440(ND)2019 | | Index Missing |
| 4876 | 0710102161032019/3 | VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/162(ND)2020 | | Incomplete Document |
| 4877 | 0710102004722019/22 | ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/479(ND)2019 | | wrong File |
| 4878 | 0710102168862019/3 | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | | PG NUMBERING MISSED |
| 4879 | 0710102007952020/2 | SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/574(ND)2020 | | wrong file |
| 4880 | 0710102139062019/2 | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2739(ND)2019 | | APPLICATION FILED IN ADDITIONAL wrong File |
| 4881 | 0710102173552019/3 | BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/115(ND)2020 | | Pagination Missing In Index |
| 4882 | 0710102071502019/3 | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/300(ND)2019 | | Page No 1 Not Clear & Income Tax Service Missing |
| 4883 | 0710102172562019/4 | ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/207(ND)2020 | | hard and soft amount cut 93-96 97-109 110-122 |
| 4884 | 0710102115252019/6 | M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2028(ND)2019 | | PAGE NUMBERING MISED AND 2PAGES ARE CUT |
| 4885 | 0710102147942019/6 | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | | Sec 30 | COMPANY APPLICATION(IBC)/856(ND)2019 | | Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy |
| 4886 | 0710102130352019/3 | MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE | | Sec 60(5) | COMPANY APPLICATION(IBC)/1289(ND)2019 | | wrong efling |
| 4887 | 0710120011462018/2 | VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015 | | wrong filing |
| 4888 | 0710102030122020/1 | PANKAJ BATRA Vs. MR. ADITYA AGARWAL | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | | wrong efling |
| 4889 | 0710102030122020/2 | PANKAJ BATRA Vs. MR. ADITYA AGARWAL | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | | wrong efling |
| 4890 | 0710102149972019/3 | MOHD NAZIM KHAN Vs. GUNEET BHASIN | | Sec. 45 (1) | COMPANY APPLICATION(IBC)/872(ND)2019 | | wrong file |
| 4891 | 0710102170342019/2 | VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/42(ND)2020 | | wrong efling |
| 4892 | 0710102119722019/1 | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019 | | wrong efling |
| 4893 | 0710102119722019/2 | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019 | | wrong efling |
| 4894 | 0710102119722019/3 | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/1147(ND)2019 | | wrong efling |
| 4895 | 0710102021392020/1 | JAYRCN BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/1328(PB)2020 | | wrong efling |
| 4896 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | wrong index,file not according to index. |
| 4897 | 0710102168612019/3 | MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/44(ND)2020 | | wrong file |
| 4898 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | wrong file application |
| 4899 | 0710102031562020/1 | RAKESH KUMAR JAIN Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1919(I)2020 | | wrong file application |
| 4900 | 0710102158172019/4 | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3386(ND)2019 | | wrong documnet |
| 4901 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | Wrong file |
| 4902 | 0710102115902019/5 | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019 | | wrong file |
| 4903 | 071010200042020/1 | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/109(PB)2020 | | STATUS REPORT FILLED IN ADDITIONAL |
| 4904 | 0710120004072018/81 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | | Index Missing and Pagination Missing |

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| 4905 | 0710102003492020/1 | GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020 | page 6,7 cut |
| 4906 | 0710102097112019/18 | GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019 | PROOF OF SERVICE MISSED |
| 4907 | 0710120001682018/7 | BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/461(PB)2017 | wrong file |
| 4908 | 0710102096652019/5 | GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED | Sub-section (I) of section 230 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019 | WRONG FILE IA |
| 4909 | 0710102010492020/1 | HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/473(ND)2020 | INDEX MISSING |
| 4910 | 0710102013372020/4 | MIACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/414(PB)2020 | 138,139,146,147,172,180,183,187 NOT VISIBLE |
| 4911 | 0710102024812020/3 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/610(PB)2020 | index missing |
| 4912 | 0710102109702019/9 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1894(ND)2019 | WRONG FILE |
| 4913 | 0710200400962016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD. | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/103(ND)2016 | WRONG DOC |
| 4914 | 0710200401412016/57 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD. | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | WRONG DOC |
| 4915 | 0710200401412016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD. | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | WRONG DOC |
| 4916 | 0710200401412016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD. | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | WRONG DOC |
| 4917 | 0710200401442016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHATTELS PRIVATE LIMITED | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/104(ND)2016 | wrong doc |
| 4918 | 0710200401442016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHATTELS PRIVATE LIMITED | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/104(ND)2016 | wrong doc |
| 4919 | 0710102000902020/1 | AMIT AGRAWAL Vs. SURINDER VASUDEVA | 19(2) | COMPANY APPLICATION(IBC)/183(PB)2020 | INDEX MISSING |
| 4920 | 0710102014352020/1 | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020 | 2,3,4 NOT CLEAR AND PAGE NUMBERING MISS |
| 4921 | 0710102028142020/1 | DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES, OF NCT OF DELHI | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/222(ND)2020 | 1,2 PAGE CUT AND PAGE NUMBERING MISSING |
| 4922 | 0710102013802020/2 | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020 | ALL PAGES CUT |
| 4923 | 0710102013932020/1 | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD. | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020 | ALL PAGES CUT |
| 4924 | 0710102015812020/1 | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs. | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020 | ALL PAGES CUT |
| 4925 | 0710102016762020/1 | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020 | ALL PAGES CUT |
| 4926 | 0710102024912020/1 | PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020 | TRUE COPY, PAGINATION AND PAGES CUT |
| 4927 | 0710102025062020/1 | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020 | PAGINATION NOT MENTION, TRUE COPY MISSED |
| 4928 | 0710120003722018/7 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | TRUE COPY MISSED |
| 4929 | 0710102066492020/3 | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH | Sec. 213 | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020 | document incomplete |
| 4930 | 0710102091932019/2 | GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED | Sec 60(5) | COMPANY APPLICATION(IBC)/39(ND)2019 | page number missing document not proper |
| 4931 | 0710102120822019/7 | VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY | Sec 43(1) r/w Sec 44 (1) | COMPANY APPLICATION(IBC)/1756(PB)2019 | Wrong E-Filing |
| 4932 | 0710102064702020/5 | ARUNAV PANKAJ Vs. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | 91-94 135-144 158-163 207-209 not clear page true copy missed |
| 4933 | 0710102016512020/1 | KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/204(ND)2020 | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service |

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| 4934 | 0710102066472020/1 | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/268(J)2020 | wrong e-filing | |
| 4935 | 0710102133712019/6 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA | | Sec 66(1) | COMPANY APPLICATION(IBC)/2184(PB)2019 | 65-B Certificate missed and all respondents service missed | |
| 4936 | 0710102016052019/11 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/659(ND)2019 | 19-34,37,46,65-83,102-104 not clear page | |
| 4937 | 0710102722332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1665(PB)2018 | Supporting affidavit missed with the documents and proof of service missed. | |
| 4938 | 0710102074682020/1 | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/289(J)2020 | Wrong document | |
| 4939 | 0710102064662020/2 | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020 | e-stamp paper uttar pradesh 100 rupees | |
| 4940 | 0710102019032020/2 | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Pag 125 to 128 not clear | |
| 4941 | 0710102062212020/1 | CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020 | Index missing and document properly upload | |
| 4942 | 0710102035962020/2 | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED | | Sec 241 (2) | COMPANY PETITION (COMPANIES ACT)/68(PB)2020 | SIGN MISSED | |
| 4943 | 0710102062852020/2 | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR | |
| 4944 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | PG 19-20 NOT CLEAR | |
| 4945 | 0710200410462018/21 | M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/330(ND)2018 | Wrong Documents | |
| 4946 | 0710102075952020/1 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Documents not uploaded proper | |
| 4947 | 0710102076972020/1 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | | Sec. 45 (1) | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020 | Document not uploaded proper | |
| 4948 | 0710102105962019/9 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | Document not uploaded proper | |
| 4949 | 0710102142612019/3 | AVINEESH MATTA Vs. KRISHAN BANSAL | | Sec 30 | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019 | Wrong Documents | |
| 4950 | 0710102035762020/2 | SUMIT BANSAL Vs. MOHINDER JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020 | Wrong Document | |
| 4951 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PRO.JECTS PVT LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020 | Wrong Documents | |
| 4952 | 0710102082512020/3 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020 | no Sign in Written Submisson | |
| 4953 | 0710102143292019/5 | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/2448(PB)2019 | Supporting Affidavit Missed | |
| 4954 | 0710102067482020/2 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020 | affidavit and index is missing | |
| 4955 | 0710102081362020/1 | ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/298(J)2020 | index is missing | |
| 4956 | 0710102001722020/5 | SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED | | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/36(PB)2020 | True copy sign missed | |
| 4957 | 0710102005122020/4 | UTPAL KANT Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/377(ND)2020 | Wrong filing | |
| 4958 | 0710102019032020/2 | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Pag 125 to 128 not clear | |
| 4959 | 0710102030212020/1 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020 | Only one page wrong document | |
| 4960 | 0710102030212020/2 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020 | Only one page wrong document | |
| 4961 | 0710102135052019/2 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2617(ND)2019 | Wrong file application | |
| 4962 | 0710102009742020/2 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/128(ND)2020 | Wrong file application | |

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| 4963 | 0710102009742020/3 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/128(ND)2020 | | sign on reply,proof of service not clear | |
| 4964 | 0710102061192020/1 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | PAGE 40,58 NOT CLEAR | |
| 4965 | 0710102061192020/2 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | | PAGE 40,58 NOT CLEAR | |
| 4966 | 0710102146102019/5 | GMS AHMED SYED Vs. EICHER LTD | | Sec. 58(3) | COMPANY PETITION (COMPANIES ACT)/853(ND)2019 | | INCOMPLETE DOC | |
| 4967 | 0710102077362020/1 | BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3736(I)2020 | | INDEX MISSED | |
| 4968 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020 | | wrong efile | |
| 4969 | 0710102008172020/1 | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY | | Sec 60(5) | COMPANY APPLICATION(IBC)/601(ND)2020 | | progress report wrong efile | |
| 4970 | 0710102076922020/1 | KUNAL SINGH Vs. AMEREX PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020 | | index missed incomplete doc | |
| 4971 | 0710102001172020/3 | SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/188(ND)2020 | | index missed | |
| 4972 | 0710102001212020/9 | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/207(PB)2020 | | sign missed with true copy | |
| 4973 | 0710102008612020/1 | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020 | | index missed | |
| 4974 | 0710102022662020/4 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/49(PB)2020 | | true copy sign | |
| 4975 | 0710102024812020/2 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/610(PB)2020 | | wrong e fill | |
| 4976 | 0710102025252020/2 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020 | | wrong e fill | |
| 4977 | 0710102083112019/11 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1164(ND)2019 | | WRONG E FILL | |
| 4978 | 0710102137862019/4 | CLEARMDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.) | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019 | | DOC NOT PROPER INDEX | |
| 4979 | 0710102139162019/6 | MR. NIKHIL RAI AND ANOTHER Vs. MIS VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | TRUE COPY SIGN MISSED | |
| 4980 | 0710200412652017/3 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | Progress Report-wrong e-filing | |
| 4981 | 0710200412652017/4 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | Progress Report-wrong e-filing | |
| 4982 | 0710200412652017/5 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | progress report -wrong e-filing | |
| 4983 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | Brief facts of written submission Index is missing | |
| 4984 | 0710102002242020/9 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | Sign is missing on every page of written submission | |
| 4985 | 0710102002622019/15 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | | pagination is missing | |
| 4986 | 0710102009432019/8 | STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/324(ND)2019 | | Index is missing | |
| 4987 | 0710102021292020/2 | SUNGLI INDIA PVT LTD Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (IBC)/15(ND)2020 | | Valuation Report have to file as IA, Wrong e-filing | |
| 4988 | 0710102027802020/3 | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020 | | True copy and signature is missing | |
| 4989 | 0710102033412020/1 | RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2021(I)2020 | | Report have to file as IA, Wrong e-filing | |
| 4990 | 0710102066012020/1 | DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020 | | wrong e-filing | |
| 4991 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED | | 19(2) | COMPANY APPLICATION(IBC)/703(PB)2019 | | Doc not showing | |
| 4992 | 0710102079052019/3 | ATS SERVICES PVT. LTD. Vs. N.A | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/69(ND)2019 | | Page 3 not clear | |

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| 4993 | 0710102080182020/1 | ALLURI SITARAMA RAJU Vs. CHIRON INFRAHEIGHTS PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/399(I)2020 | | Uncomplete doc | |
| 4994 | 0710102133212019/5 | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2552(ND)2019 | | Wrong filing | |
| 4995 | 0710102009192020/3 | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020 | | Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear | |
| 4996 | 0710102018082020/1 | ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/228(ND)2020 | | Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear | |
| 4997 | 0710102035812020/2 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | Page 81,82,84 Cut | |
| 4998 | 0710102035812020/3 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | Document not uploaded proper | |
| 4999 | 0710102035812020/4 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | Document not uploaded proper | |
| 5000 | 0710102035812020/5 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. | | Sec. 213,Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | | Document not uploaded proper | |
| 5001 | 0710102063842020/10 | TARUN BATRA Vs. RAMBHAJ JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020 | | no Sign in written submission | |
| 5002 | 0710102065212020/2 | ANIL KUMAR SHARMA Vs. VLIENDER SINGH & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | | Page No 83,84,92,93,96,97,98,99 not Clear | |
| 5003 | 0710102067942020/5 | MIS SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | | File not uploaded proper | |
| 5004 | 0710102068972020/4 | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | | File not uploaded proper | |
| 5005 | 0710102069912020/1 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020 | | Page No. 32,34,36,38,40 in Hindi | |
| 5006 | 0710102071362020/1 | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/279(ND)2020 | | File not upload proper | |
| 5007 | 0710102071762020/1 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020 | | Supporting Affidavit Missed | |
| 5008 | 0710102083112019/12 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1164(ND)2019 | | Document not upload proper | |
| 5009 | 0710102083192020/1 | REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3545(I)2020 | | Wrong Document | |
| 5010 | 0710102129312019/10 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | | No sign in annexures | |
| 5011 | 0710102070182020/1 | ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/274(ND)2020 | | TRUE COPY SING MISSED | |
| 5012 | 0710102070532020/2 | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020 | | INDEX MISSED UPLOAD PROPERLY | |
| 5013 | 0710102073502020/3 | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | | TRUE COPY SING MISSED | |
| 5014 | 0710102076942020/1 | UJJAWAL GARMENTS PRIVATE LIMITED Vs. | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/282(ND)2020 | | TRUE COPY SING MISSED | |
| 5015 | 0710102091032019/8 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1404(ND)2019 | | INDEX MISSED | |
| 5016 | 0710102112472019/10 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | PG 20,21,22,24,25 NOT CLEAR | |
| 5017 | 0710102112472019/9 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | PG 20,21,22,24,25 NOT CLEAR | |
| 5018 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | | TRUE COPY MISSED & VOLUME BREAK | |
| 5019 | 0710120005282018/15 | GROMAX INDIA Vs. SBO EXPORTS PVT. LTD. | | Application under any other provisions | COMPANY PETITION IB (IBC)/560(ND)2018 | | ALPPLICATION FILE IN ADDESSIONAL | |
| 5020 | 0710102071962020/1 | MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | | true copy sign missed | |
| 5021 | 0710102083202020/1 | SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD. | | Sec. 213 | COMPANY PETITION (COMPANIES ACT)/107(I)2020 | | wrong file | |
| 5022 | 0710102135052019/3 | MIS JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2617(ND)2019 | | wrong file | |

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| 5023 | 0710102171192019/9 | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)2020 | | different document wrong file | |
| 5024 | 0710200404622018/6 | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/589(PB)2018 | | wrong file | |
| 5025 | 0710102407942018/18 | S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/755(PB)2018 | | no doc | 9/14/2020 |
| 5026 | 0710102015092018/7 | MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1383(PB)2018 | | Sign is missing on written submission | 9/15/2020 |
| 5027 | 0710102132562019/7 | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (1) | COMPANY PETITION (COMPANIES ACT)/765(ND)2019 | | All pages are not clear | 9/15/2020 |
| 5028 | 0710200412652017/6 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | Wrong e-filing | 9/12/2020 |
| 5029 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | Index is missing | 9/11/2020 |
| 5030 | 0710102002242020/7 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/274(PB)2020 | | True copy is missing on annexures | 9/3/2020 |
| 5031 | 0710102008172020/1 | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY | | Sec 60(5) | COMPANY APPLICATION(IBC)/601(ND)2020 | | Wrong e-filing | 9/12/2020 |
| 5032 | 0710102014352020/2 | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL (COMPANIES ACT)/171(ND)2020 | | wrong e-filing | 9/15/2020 |
| 5033 | 0710102015752019/2 | SURINDER KUMAR Vs. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/148(ND)2019 | | True copy is missing on annexures | 9/15/2020 |
| 5034 | 0710102031562020/1 | RAKESH KUMAR JAIN Vs. | | Application under any other provisions- IBC | | | File report as an IA, wrong e-filing | 9/10/2020 |
| 5035 | 0710102065512020/2 | SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020 | | True Copy is missing | 9/15/2020 |
| 5036 | 0710102066382020/2 | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/857(PB)2020 | | Pagination is missing on index | 9/15/2020 |
| 5037 | 0710102066382020/3 | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/857(PB)2020 | | Pagination is missing on index | 9/15/2020 |
| 5038 | 0710102068972020/4 | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | | Index is missing | 9/12/2020 |
| 5039 | 0710102069912020/1 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020 | | NOT FOUND | 9/12/2020 |
| 5040 | 0710102072952020/1 | ANKITA MITHAL Vs. CHD DEVELOPERS | | Sec. 73(4) | COMPANY PETITION (COMPANIES ACT)/100(ND)2020 | | Index is missing | 9/15/2020 |
| 5041 | 0710102076382020/1 | ATUL MITTAL Vs. SANJAY JAIN | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020 | | Application -wrong e-filing | 9/15/2020 |
| 5042 | 0710102078592020/2 | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | | Sign on every page of Reply | 9/15/2020 |
| 5043 | 0710102078592020/3 | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | | Sign is missing on every page of reply | 9/15/2020 |
| 5044 | 0710102109492019/3 | KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/992(ND)2019 | | PG-22-28 NOT CLEAR | 9/15/2020 |
| 5045 | 0710102141832019/5 | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD | | Sec 30 | INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019 | | true copy sing | 9/15/2020 |
| 5046 | 0710102423182018/6 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/639(PB)2018 | | index missed sing missed client and adv | 9/15/2020 |
| 5047 | 0710200408562018/10 | VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/1(ND)2018 | | pg 117 not clear | 9/15/2020 |
| 5048 | 0710102065212020/2 | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | | pg -134-148 cut | 9/12/2020 |
| 5049 | 0710102073502020/3 | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | | prof of service missed & vol break | 9/12/2020 |
| 5050 | 0710102075132020/2 | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | | application file in addestional wrong filing | 9/15/2020 |
| 5051 | 0710102076232020/4 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | | PG-17 ,62,124 , NOT CLEAR 352 CUT | 9/15/2020 |
| 5052 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED | | 19(2) | COMPANY APPLICATION(IBC)/703(PB)2019 | | TRUE COPY SING MISSED | 9/11/2020 |
| 5053 | 0710102080082020/1 | AAV PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/296(ND)2020 | | PG- 6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR . WRONG AFFIDAVIT | 9/15/2020 |

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| 5054 | 0710102092162019/11 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD | Sec. 58(3),Sec. 59 | COMPANY PETITION IB (IBC)/1696(ND)2019 | TRUE COPY SING MISSED | 9/15/2020 |
| 5055 | 0710102163082019/2 | NITIN SRIVASTAVA Vs. MANISH GUPTA | Sec 60(2) | COMPANY APPLICATION(IBC)/2773(PB)2019 | TRUE COPY SING MISSED | 9/15/2020 |
| 5056 | 071020000062017/10 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | Application under any other provisions | COMPANY PETITION IB (IBC)/495(ND)2017 | wrong e-filing | 9/16/2020 |
| 5057 | 710102019112020 | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTKIRAN UDYOG PVT LTD | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/528(ND)2020 | wrong filing | 9/21/2020 |
| 5058 | 0710102078242020/1 | ORATOR MARKETING PVT. LTD Vs. SAMTEX DESINZ PVT LTD | IBC under Sec 7 | COMPANY PETITION IB (IBC)/908(ND)2020 | TRUE COPY SING EVERY PAGE && DEPONENT SING MISSED AFFEDAVIT NOT VERIFY | 9/17/2020 |
| 5059 | 0710102079492020/1 | CHANDRA PRAKASH Vs. RAVINDER KUMAR | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020 | TRUE COPY SING EVERY PAGE | 9/17/2020 |
| 5060 | 0710102163202019/4 | M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3433(ND)2019 | PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER | 9/17/2020 |
| 5061 | 0710102163342019/3 | BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3430(ND)2019 | PG 51 NOT CLEAR | 9/17/2020 |
| 5062 | 0710102149722019/5 | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019 | INDEX MISSED | 9/18/2020 |
| 5063 | 0710102023592020/1 | ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1502(ND)2020 | WRONG EFILE | 9/21/2020 |
| 5064 | 0710102061532020/2 | VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/246(ND)2020 | INDEX MISSED | 9/21/2020 |
| 5065 | 0710102068862020/1 | PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020 | VOL-2 BREAK | 9/21/2020 |
| 5066 | 0710102079132020/3 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | wrong e filing | 9/21/2020 |
| 5067 | 0710102068752020/2 | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020 | sign miss0710102068752020/2 | 9/21/2020 |
| 5068 | 0710102117932019/2 | ANAND SAHOO Vs. SUPERTECH LIMITED | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2186(ND)2019 | SIGN MISSED | 9/21/2020 |
| 5069 | 0710200409982018/6 | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/55(ND)2018 | index missed | 9/21/2020 |
| 5070 | 0710200409982018/7 | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/55(ND)2018 | index missed | 9/21/2020 |
| 5071 | 0710102030412020/1 | CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1848(J)2020 | Page end signature missing | 9/22/2020 |
| 5072 | 710102079052019 | ATS SERVICES PVT. LTD. Vs. N.A | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/69(ND)2019 | Wrong e-filing | 9/22/2020 |
| 5073 | 0710102093852019/1 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/94(PB)2019 | PAGE NUMBERING MISSED TRUE COPY SING MISSED | 9/22/2020 |
| 5074 | 0710102128122019/7 | TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2417(ND)2019 | APPLICATION FILE IN ADDESTIONAL WRONG FILING | 9/22/2020 |
| 5075 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | INDEX MISSED | 9/22/2020 |
| 5076 | 0710102139162019/9 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | PG-45,47-50 NOT CLEAR | 9/16/2020 |
| 5077 | 0710102146482019/5 | TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2968(ND)2019 | APPLICATION FILE IN ADDESTIONAL WRONG FILING | 9/22/2020 |
| 5078 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | AFFIDAVIT VERIFIED DATE MISSED | 9/22/2020 |
| 5079 | 0710102166692019/4 | UMESH GARG Vs. BANK OF BARODA | Sec 60(5) | COMPANY APPLICATION(IBC)/2861(PB)2019 | AFFIDAVIT VERIFIED DATE MISSED | 9/22/2020 |
| 5080 | 0710102007572019/9 | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD. | IBC under Sec 7 | COMPANY PETITION IB (IBC)/449(PB)2019 | INDEX MISSED | 9/22/2020 |
| 5081 | 0710102007612020/3 | FOCUS BUILDWELL PRIVATE LIMITED Vs. | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020 | TRUE COPY SING MISSED | 9/22/2020 |
| 5082 | 0710102018582020/2 | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/497(ND)2020 | INDEX MISSED SERVICE MISSED | 9/22/2020 |
| 5083 | 0710102028842020/1 | SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD. | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020 | NOT UPLOAD PROPERLY | 9/22/2020 |
| 5084 | 0710102079132020/4 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | wrong e-fill | 9/22/2020 |

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|------|---------------------|---|--|--|---|------------------------|--|-----------|
| 5085 | 0710102409572018/4 | USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/486(PB)2018 | | pg 14-18 not clear | 9/22/2020 |
| 5086 | 0710102033072020/1 | RELIGARE FINVEST LIMITED Vs. PARSNATH DEVELOPERS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/959(ND)2020 | | Wrong e-file Document (Application Filed) | 9/24/2020 |
| 5087 | 0710102068392020/5 | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/89(ND)2020 | | No index, true copy sign missed | 9/24/2020 |
| 5088 | 0710102082882020/1 | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS. | | Sec. 12A | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020 | | NO Index , NO Pagination | 9/24/2020 |
| 5089 | 0710102107652019/7 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1808(ND)2019 | | No documents uploaded | 9/24/2020 |
| 5090 | 0710102160992019/5 | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3(ND)2020 | | True copy sign missed | 9/24/2020 |
| 5091 | 0710102009832019/5 | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/364(ND)2019 | | NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign | 9/24/2020 |
| 5092 | 0710102025572018/6 | FLEXTUFF VENTURES INTERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1694(ND)2018 | | page no. 16 to 35 page cut | 9/24/2020 |
| 5093 | 0710102032752018/8 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | Section 420 | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | True Copy Sign is missing in whole documents | 9/24/2020 |
| 5094 | 0710102033472020/2 | GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/795(ND)2020 | | True copy sign missing | 9/24/2020 |
| 5095 | 0710102036082020/1 | PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/899(ND)2020 | | True copy sign missed on annexure | 9/24/2020 |
| 5096 | 0710102063872020/2 | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/834(PB)2020 | | True Copy sign missing | 9/24/2020 |
| 5097 | 0710102068392020/6 | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/89(ND)2020 | | Index is missing, True copy sign is missing in whole document | 9/24/2020 |
| 5098 | 0710102068942020/4 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED | | Sec. 213, Sec. 241(1), Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/86(ND)2020 | | Wrong e-filing | 9/24/2020 |
| 5099 | 0710102075952020/2 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | | page no. 25 to 42 small fonts and data is not cleared | 9/24/2020 |
| 5100 | 0710102079052019/3 | ATS SERVICES PVT. LTD. Vs. N.A | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/69(ND)2019 | | Wrong application filed , small fonts and unreadable data | 9/24/2020 |
| 5101 | 0710102081722020/1 | KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/422(ND)2020 | | document not properly upload | 9/24/2020 |
| 5102 | 0710102100492019/3 | HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/605(ND)2019 | | page no. 18 to 20 translate missing | 9/24/2020 |
| 5103 | 0710102103352019/17 | MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1731(ND)2019 | | page no. 25 to 42, small fonts and uncleared data. | 9/24/2020 |
| 5104 | 0710102108652019/10 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1874(ND)2019 | | Wrong filed application, true copy sign missing | 9/24/2020 |
| 5105 | 710102123382019 | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (3) | COMPANY APPEAL (COMPANIES ACT)/666(ND)2019 | | Wrong filed | 9/24/2020 |
| 5106 | 0710102161722019/6 | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3372(ND)2019 | | page no. 13 unreadable data, page no. 16 tickets are not cleared | 9/24/2020 |
| 5107 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | page no. 30, 31, 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared. | 9/3/2020 |
| 5108 | 0710120003722018/7 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | True Copy Sign Missing | 9/10/2020 |
| 5109 | 0710120003722018/8 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | page no. 116 is not clear. | 9/3/2020 |
| 5110 | 0710120003722018/9 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | True Copy Sign missing in whole documents | 9/3/2020 |
| 5111 | 0710200404622018/6 | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/589(PB)2018 | | Wrong filed application | 9/12/2020 |
| 5112 | 0710200420362018/51 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Page no. 3, 4, 5 are missing | 9/1/2020 |
| 5113 | 710102007222019 | Punjab National Bank Vs. General Power Company Pvt. Ltd. | | | IB/637/PB/2018 | Dhir & Dhir Associates | [Hard+Soft]-Advance Service / Application Not Signed | 30-Jan-19 |
| 5114 | 710102009802019 | APPL Industries Ltd. Vs. Auto Décor Pvt. Limited | | | IB/530/ND/2018 | M.P SAHAY | [Hard+Soft]-Advance Service | 8-Feb-19 |

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|------|--------------------|--|--|--|----------------------------|----------------------|---|-----------|
| 5115 | 710102004572019 | Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited | | | Section-9 | Subhash Mahangare | E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare | 23-Jan-19 |
| 5116 | 710102013072019 | Standard Chartered Bank V/s. Woolways (India) Limited | | | IB/29/ND/2018 | Yogesh Goyal | [Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break | 19-Feb-19 |
| 5117 | 0710102024652018/4 | MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD | | | APPLICATION | CHHANDA DAS | OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR | 6-Mar-19 |
| 5118 | 710102012332019/1 | Mohit Kalkhade V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited | | | IB/461/2019 | Amit Srivastava | [Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date | 11-Mar-19 |
| 5119 | 710102062032019 | Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd. | | | IB/137/ND/2018 | Sunder Khatri | [Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper | 15-Mar-19 |
| 5120 | 710102060902019/1 | Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd. | | | CP. No.44/2005 | Mahesh Agarwal | [Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit | 28-Mar-19 |
| 5121 | 710102078082019 | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited | | | IB/456/ND/2018 | Himanshu Kapoor | [Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62 | 12-Apr-19 |
| 5122 | 710102078102019 | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited | | | IB/456/ND/2018 | Himanshu Kapoor | [Hard+Soft] Missing Pg-114 / Repeated Pg-120 | 12-Apr-19 |
| 5123 | 710102078092019 | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited | | | IB/456/ND/2018 | Himanshu Kapoor | [Hard+Soft]-Translate Pg-48,65,69 | 12-Apr-19 |
| 5124 | 710102006732019 | Technologies Plus India Pvt. Ltd. V/s. ROC | | | Section-252 | Nitika Goel | Two Volumes Missing | 29-Jan-19 |
| 5125 | 710102093752019 | SICOM Ltd. V/s. Udayraj Patwardhan | | | IB/1083/PB/2018 | Rajpal Singh | Document Not Upload | 4-Jun-19 |
| 5126 | 710102097202019 | GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd. | | | IB/1792/ND/18 | Rohit Sharma | [Soft]-Index Not Property / Document Not Uploaded | 20-Jun-19 |
| 5127 | 710102076632019 | Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors. | | | Section-245/242/447 | Mani Bhushan Sinha | [Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500 | 16-Jul-19 |
| 5128 | 710102104172019 | Aditi Engineering V/s. Tecpro Engineers Ltd. | | | IB/300/PB/17 | S.K Sharma | Document Not Upload | 17-Jul-19 |
| 5129 | 710102092532019/1 | BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd. | | | IB/401/ND/17 | Rakesh Kumar | [Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / [Soft]-Whitner Pg-12-28 | 31-Jul-19 |
| 5130 | 710102107992019 | Great India Creative Pvt Ltd | | | 1st Motion Section-230-232 | Ashish Middha | [Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231 | 7-Aug-19 |
| 5131 | 710102079912019/4 | JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd. | | | IB/1049/ND/19 | Adarsh Kumar Tiwari | [Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc.... | 29-Aug-19 |
| 5132 | 710102096432019/2 | Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd. | | | IB/786/PB/18 | Ranjana Roy Gawai | [Hard]-Missing-48 | 30-Aug-19 |
| 5133 | 710102119962019 | Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd. | | | Section-9 | Suwarn Rajan Chauhan | [Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192,202,205,312,313 / Pg Cut-171-172 | 5-Sep-19 |
| 5134 | 710102003222019 | Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd. | | | Section-9 | Ayush Sharma | Case Withdrawl By Advocate | 16-Jan-19 |
| 5135 | 710102122362019 | Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd. | | | Section-9 | Dr. Sarvam Khare | Jurisdiction Gurugram | 12-Sep-19 |
| 5136 | 710102116962019 | Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd. | | | IB/288/ND/19 | Raj Kamal | [Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document | 16-Sep-19 |
| 5137 | 710102124182019 | Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd. | | | Section-9 | Siddharth Mittal | Registered Office Gujarat | 16-Sep-19 |
| 5138 | 710102124252019 | Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd. | | | Section-7 | PSP Legal | [Hard+Soft]-Pg Not Clear-94,107-111,86-96 | 17-Sep-19 |
| 5139 | 710102119512019 | Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd. | | | Section-9 | NIL | [Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94 | 17-Sep-19 |
| 5140 | 710102112152019/2 | Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd. | | | IB/1958/PB/19 | Ranjana Roy Gawai | [Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing | 18-Sep-19 |
| 5141 | 710102081982019/1 | Vidvayathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd. | | | IB/1055/PB/19 | Ranjana Roy Gawai | [Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing | 18-Sep-19 |
| 5142 | 710102074022019/1 | Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd. | | | IB/818/PB/19 | Mayank Sharma | [Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45 | 19-Sep-19 |
| 5143 | 710102125032019 | Allahabad Bank V/s. Roneecha Textiles Pvt. Ltd. | | | IB/451/PB/18 | Nalini | [Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161 | 18-Sep-19 |
| 5144 | 710102118182019 | Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd. | | | Section-9 | Manish Kumar | Jurisdiction West Bengal | 19-Sep-19 |
| 5145 | 710102090922019/4 | Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd. | | | IB/1361/2019 | Ranjana Roy Gawai | [Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94 | 23-Sep-19 |

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| 5146 | 710102085372019/6 | Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd. | | CAA/60/PB/18 | Pankaj Jain | Wrong Document | 24-Sep-19 |
| 5147 | 710102128072019 | Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited | | IB/76/PB/2018 | Videh Vaish | [Hard+Soft]-Original Order | 24-Sep-19 |
| 5148 | 710102106552019/6 | Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd. | | IB/1811/ND/19 | Sudeep Singh | [Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign | 25-Sep-19 |
| 5149 | 710102097842019/3 | State Bank Of India V/s. JKM Infra Projects Ltd. | | IB/1693/ND/19 | UKCA & Partners | [Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,857 etc... | 27-Sep-19 |
| 5150 | 710102131102019 | Arjun Vitthal Pawar V/s. Bhanu Ram & Ors. | | IB/547/PB/2018 | Priyaranjan Dubey | Document Not Upload | 1-Oct-19 |
| 5151 | 710102075872019/2 | Pawan V/s. Supertech Township Project Ltd. | | IB/904/ND/2019 | Rishi Kapoor | [Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21 | 3-Oct-19 |
| 5152 | 710102106642019/3 | Ashish Bankar V/s. NU Tek India Ltd. | | IB/1226/ND/19 | Arun Jain | Document Not Upload | 9-Oct-19 |
| 5153 | 710102133022019 | R.L Buildtech V/s. Kindle Developers Pvt. Ltd. | | IB/470/ND/2017 | Naveen Bhardwaj | [Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing | 14-Oct-19 |
| 5154 | 710102087572019/1 | Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd. | | CP.No.365/ND/19 | Pratibha Sinha | Document Not Upload / Pg Not Clear-68,83,138 | 15-Oct-19 |
| 5155 | 710102090682019/3 | Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd. | | IB/1405/2019 | Rachit Aggarwal | [Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ... | 3-Oct-19 |
| 5156 | 710102139382019 | Income Tax V/s. Omni Commotrade Pvt Ltd Ors | | Section-252 | Laxmi gurung | Registered Office Haryana | 21-Oct-19 |
| 5157 | 0710102126262019/2 | Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd | | IB/2440/ND/ 2019 | Rakesh Kumar | [Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft | 21-Oct-19 |
| 5158 | 710102033012018/8 | Intellcity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd. | | CP.No.217/ND/17 | Sarevesh Kashyap | [Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87 | 22-Oct-19 |
| 5159 | 710102139632019 | Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd. | | IB/452/ND/2017 | Debashish Nanda | [Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22 | 22-Oct-19 |
| 5160 | 710102125922019/1 | Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd. | | IB/2347/2019 | PSP Legal | [Hard]-Original Affidavit & E-Stamp Paper | 22-Oct-19 |
| 5161 | 710102002702019/6 | Sanjay Kapoor V/s. TDI Infrastructure Ltd. | | IB/134/ND/2019 | Rajnish Singh | Document Not Properly Uploaded | 23-Oct-19 |
| 5162 | 710102135492019 | Suresh Kumar Arora V/s. BPTP Ltd. | | Section-7 | Pawan Kumar Ray | Registered Office Haryana | 24-Oct-19 |
| 5163 | 710102134642019 | Toolika Bhargava & Ors. V/s. BPTP Ltd | | Section-7 | Pawan Kumar Ray | Registered Office Haryana | 24-Oct-19 |
| 5164 | 710102140552019 | Arihant Evergreen Agro Plast And Textiles Pvt. Ltd. | | IB/329/ND/2019 | Rajendra K. Salecha | [Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87 | 23-Oct-19 |
| 5165 | 710200415812018/1 | Ultrakhand Projects Pvt. Ltd. V/s. ROC | | CA.No.288/252/ND/2018 | M. Yadunushana Rao | Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign | 31-Oct-19 |
| 5166 | 710102142672019 | Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd. | | IB/1751/ND/2019 | Kapoor & Company | [Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187,191 | 31-Oct-19 |
| 5167 | 0710102119002019/1 | Deepak Khurana V/s. Earth Infrastructure Ltd. | | CP No. (IB) 401 (ND) 2017 | Anurag Bhatt/Ishita Srivastava | [Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service | 5-Nov-19 |
| 5168 | 710102143942019 | Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors. | | Section 252 | Vibhooti Malhotra | [Hard]-All Respondents Services / ROC | 5-Nov-19 |
| 5169 | 710102118802019/5 | Ghan Shyam Sharma V/s. Anurag Kumar Sinha | | IB/2218/ND/2019 | Vishal Mishra | [Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload | 6-Nov-19 |
| 5170 | 710102143022019 | Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd. | | Section-9 | Kamlesh Mahajan | [Hard]-Sec-7 Wrong Format | 5-Nov-19 |
| 5171 | 710102017202019/5 | Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd. | | IB/688/ND/2019 | Ranjana Roy Gawai | [Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc... | 7-Nov-19 |
| 5172 | 710102136622019 | Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda | | IB/559/ND/2017 | Pankaj Bhagat | [Hard+Soft]-Translate-60 / True Copy Sign | 6-Nov-19 |
| 5173 | 710102135612019/1 | Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India | | IB/1140/ND/2018 | Madhu Singhania | [Hard+Soft]-True Copy Sign / Translate-109 | 13-Nov-19 |
| 5174 | 710102148252019 | Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd. | | IB/2297/ND/2019 | Singh & Associates | Document Not Upload | 14-Nov-19 |
| 5175 | 710102143642019 | Aggon Equipments International Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd. | | Section-9 | Gautam Singh | Document Not Upload | 14-Nov-19 |
| 5176 | 710102149412019 | Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd. | | IB/470/ND/2017 | Kashi Viswanathan Sivaraman | Wrong Document | 18-Nov-19 |
| 5177 | 710102148902019 | Mayukh Hazarika & Anr. V/s. BPTP Ltd | | Section-7 | Ananyaa Mazumdar | Jurisdiction Chandigarh | 15-Nov-19 |
| 5178 | 710102150332019 | JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta | | IB/373/PB/2018 | Sandeep Kumar Gupta | [Soft]-Uncomplete Document / [Hard]-Pagination Not Mention | 18-Nov-19 |

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| 5179 | 710102149622019 | Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors | | | Section-9 | Ashish Chauhan & Kushagra Bansal | [Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc. | 18-Nov-19 |
| 5180 | 710102002812019/2 | Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd. | | | IB/165/ND/2019 | Vijay Nair | [Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169 | 20-Nov-19 |
| 5181 | 710102150492019 | Hemant Khatri Ors V/s. Raheja Developers Ltd | | | Section 7 | Adesh Tandon | [Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237 | 20-Nov-19 |
| 5182 | 710102156562019 | Sentinals Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd | | | Section-9 | Abhay Raj Verma | [Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc | 29-Nov-19 |
| 5183 | 710102155952019 | Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd. | | | IB/1374/ND/2018 | Vikas Chhabra | Document Not Upload | 2-Dec-19 |
| 5184 | 710102142392019/4 | Deepraj Investmen Ltd. V/s. Sai Precious Traaxim Pvt. Ltd. | | | IB/2845/ND/2019 | Sudhir Sinha | [Hard+Soft]-Pg Not Clear-33-40 | 2-Dec-19 |
| 5185 | 710102156732019 | Capl. Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd. | | | Section-9 | Sohaib Alam | [Hard+Soft]-Demand Notice Not In Legal Format | 29-Nov-19 |
| 5186 | 710102102082019/3 | Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd. | | | IB/2148/ND/2019 | CS Gupta | [Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135 | 2-Dec-19 |
| 5187 | 710102158432019 | Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd. | | | IB/2405/ND/2019 | NIL | Document Not Upload | 3-Dec-19 |
| 5188 | 710102158572019 | Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd. | | | IB/1803/ND/2018 | NIL | Document Not Upload | 3-Dec-19 |
| 5189 | 710102138592019/1 | SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd. | | | IB/112/ND/2018 | Anurag Nirbhaya | [Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16 | 3-Dec-19 |
| 5190 | 710102159122019 | Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors | | | IB/932/PB/2019 | Pardeep Dhingra & Praveen Kumar | [Hard+Soft]-Soft Not Upload Etc | 4-Dec-19 |
| 5191 | 0710102009132019/3 | Amit Bhasin V/s. Parsvnath Developers Pvt Ltd | | | IB/349/ND/2019 | KNM & Partners Law Offices | [Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251 Etc | 4-Dec-19 |
| 5192 | 710102156122019 | SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd. | | | Section Motion (CAA/167/ND/2018) | Anjani Kumar | [Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc... | 5-Dec-19 |
| 5193 | 710102162592019 | Shinoy Koshy V/s. Granite Gate Properties Pvt. Ltd. | | | IB/1248/PB/2018 | Nitin Mishra | [Hard+Soft]-Translate-9 | 9-Dec-19 |
| 5194 | 710102077912019/1 | S.Kapoor V/s. Unitech Ltd. | | | CP.No.94/73(4)/ND/2019 | NIL | Uncomplete Document | 6-Dec-19 |
| 5195 | 710102124272019/2 | Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd. | | | IB/2317/PB/2019 | Ranjana Roy Gawai | [Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25 | 11-Dec-19 |
| 5196 | 710102142362019/2 | Soni Sharma V/s. Orris Infrastructure Pvt. Ltd. | | | IB/2842/2019 | Ranjana Roy Gawai | [Hard+Soft]-Pg Not Clear-33-80 / Missing-18 | 11-Dec-19 |
| 5197 | 710102411582017/28 | Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd. | | | IB/22/ND/2018 | Pranav Verma | [Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312 | 11-Dec-19 |
| 5198 | 710102165102019 | Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd. | | | CA/CAA/146/PB/2018 2nd Motion | Ravinder Sharma | [Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133 | 11-Dec-19 |
| 5199 | 710102165452019 | Shri Tek Chand V/s. Premia Projects Ltd. | | | IB/104/PB/2018 | Jitender Arora | [Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign | 12-Dec-19 |
| 5200 | 710102152862019/1 | RQS Engineering Pvt. Ltd. V/s.. Reliable Insupacks Pvt. Ltd. | | | CA No.1117/2018 | Abhishek Garg | [Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95 | 12-Dec-19 |
| 5201 | 7710102161562010 | Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd. | | | Section-9 | Abhijeet Gupta | [Hard+Soft]-Pg Not Clear-26-43 | 12-Dec-19 |
| 5202 | 710102142642019/1 | Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd. | | | IB/2896/ND/2019 | KNM & Partners Law Offices | Original File Missing | 12-Dec-19 |
| 5203 | 710102165462019 | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd. | | | IB/601/2019 | Avinash Bhati | Document Not Upload / Missing-19 | 13-Dec-19 |
| 5204 | 710102165662019 | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd. | | | IB/601/2019 | Avinash Bhati | [Hard+Soft]-Missing-53-56,65 | 13-Dec-19 |
| 5205 | 710102165652019 | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd. | | | IB/601/2019 | Avinash Bhati | [Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare | 13-Dec-19 |
| 5206 | 710102109082019/2 | Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd. | | | IB/1059/ND/2018 | hossain | [Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply | 13-Dec-19 |
| 5207 | 710102157862019 | Bajrang Traders V/s. Raipur Power & Steel | | | Section-9 | Tanmay Mishra | [Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana | 13-Dec-19 |
| 5208 | 710102008742019/3 | Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd. | | | IB/315/ND/2019 | KNM & Partners Law Offices | [Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign | 16-Dec-19 |
| 5209 | 710102145992019/2 | JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd. | | | IB/565/ND/2019 | KNM & Partners Law Offices | [Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303 | 16-Dec-19 |
| 5210 | 710102166772019 | Shri Amit Kumar Malik v/s Kindie Developer pvt ltd | | | IB/470/ND/2017 | Kashi Viswanathan Sivaraman | Soft Copy Not Properly | 16-Dec-19 |

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| 5211 | 710102114242019/3 | Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel | | IB/2015/ND/2019 | Mukesh Kumar Gupta | Document Not Upload | 16-Dec-19 |
| 5212 | 710102128932019/3 | Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd. | | IB/2573/ND/2019 | Akshat Kumar | [Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102 | 17-Dec-19 |
| 5213 | 710102060262019/1 | Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd. | | IB/137/ND/2018 | Sanjay Gupta | [Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filing | 18-Dec-19 |
| 5214 | 710102168242019 | Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd. | | Section-7 | Anup Kumar D Sayare | [Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc.... | 18-Dec-19 |
| 5215 | 710102169032019 | Dr. P.L. Agrawal V/s. Unitech Ltd. | | CP.No.54/73(4)/ND/2019 | Amit Agarwal | Document Not Upload | 24-Dec-19 |
| 5216 | 710102169002019 | Usha Agarwal V/s. Unitech Pvt Ltd | | CP/53/73(4)/2019 | Amit Aggarwal | [Hard+Soft]-Index Wroong / Soft Not Upload Etc | 24-Dec-19 |
| 5217 | 710102172702019 | Income Tax Officer V/s. Pal Logistics Pvt. Ltd. | | Section-252 | Zoheb Hossain | Registered Office Haryana | 27-Dec-19 |
| 5218 | 710102172352019 | Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd. | | Section-252 | Zoheb Hossain | [Hard+Soft]-STK-7 Missing | 27-Dec-19 |
| 5219 | 710102166002019/1 | SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd. | | IB/967/PB/2018 | Preetika Mishra | Soft Copy Wrong | 31-Dec-19 |
| 5220 | 710102169322019 | Income Tax Officer V/s. Banana Marketing Pvt. Ltd. | | Section-252 | Ajit Sharma | [Hard]-Flueding Index / Original Proof Of Service / Court Fees | 30-Dec-19 |
| 5221 | 710102173732019 | Standard Chartered Bank V/s. Woolways (India) Limited | | IB/29/ND/2018 | Sajeve Bhushan Deora | [Hard+Soft]-Pg Not Clear-126-131,137-139 | 31-Dec-19 |
| 5222 | 710102173572019 | Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd. | | IB/241/2019 | Vikas Garg | Document Not Upload | 31-Dec-19 |
| 5223 | 710102172742019 | Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd. | | IB/866/PB/2018 | Rajender Kumar Girdhar | [Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc..... | 27-Dec-19 |
| 5224 | 710102141602019/2 | Deepak Khanna V/s. Earth Infrastructures Ltd. | | IB/401/ND/2017 | Ishita Srivastava | [Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc.. | 3-Jan-20 |
| 5225 | 710200410462018/18 | Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd. | | IB/330/2018 | GP Madaan | [Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc..... | 2-Jan-20 |
| 5226 | 710102143442019/2 | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd. | | IB/3171/ND/2019 | Mayuri Nayyar | [Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc.... | 6-Jan-20 |
| 5227 | 710102170932019 | Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd. | | IB/1083/PB/2018 | Udayraj Patwardhan | [Hard]-Duplicate Set Missing | 3-Jan-20 |
| 5228 | 710102426702018/7 | Renu Kumar V/s. Solutions Business Centre Pvt. Ltd. | | IB/475/ND/2018 | M Yadubhushan Rao | Wrong Document | 9-Jan-20 |
| 5229 | 710102002672020 | Income Tax Officer V/s. RSA Estate Pvt. Ltd. | | Section-252 | Zoheb Hossain | [Hard+Soft]-Pg Not Clear-25,35,47 | 9-Jan-20 |
| 5230 | 710102088232019/9 | RBCL Projects Pvt. Ltd. V/s. BPTP Ltd. | | IB/1316/ND/2019 | NIL | [Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary | 10-Jan-20 |
| 5231 | 710102125712019/6 | AP Trading Company V/s. Kanodia Technoplast Ltd. | | IB/2353/ND/2019 | Vineet Arora | Document Not Upload | 10-Jan-20 |
| 5232 | 710102003262020 | L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd. | | IB/694/PB/2018 | Harish Taneja | [Soft]-Pg Numbering Not Mention | 10-Jan-20 |
| 5233 | 0710102026712018/5 | Sanjay Goel Anr V/s. Puri Construction Pvt Ltd | | IB/1662/PB/2018 | Pravin Bahadur | [Hard+Soft]- 1 To 3 & 5 Not Uploaded | 13-Jan-20 |
| 5234 | 0710102128572019/2 | Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd | | IB/2408/ND2019 | Ayush Negi | [Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc | 14-Jan-20 |
| 5235 | 0710102125112019/5 | Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd | | IB/2349/PB/2019 | M Sruthi P.S Sridhar Raj | [Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc | 13-Jan-20 |
| 5236 | 0710102082042019/24 | Ritu Tandon V/s. Rain Automotive India Pvt Ltd | | IB/1095/ND/2019 | J L J Law Offices | [Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69 | 14-Jan-20 |
| 5237 | 0710102130722019/1 | SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd | | CA(CAA)110 (ND) 2019 | B Mishra | [Hard+Soft]- Wrong Document | 15-Jan-20 |
| 5238 | 710102153652019/6 | Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd. | | IB/73/PB/2017 | Harsh Sinha | Document Not Upload | 16-Jan-20 |
| 5239 | 710102151012019 | Chandrabhushan vs Gaursons Realtech Pvt. Ltd | | IB/3045/ND/2019 | Sidharth Joshi | [Soft]- Uncomplete Document | 17-Jan-20 |
| 5240 | 0710102131982019/4 | Hyatt Petrochemical Pvt Ltd V/s. Roc | | CA/557/252/2019 | Raghvendra k Singh | [Hard+Soft]-Wrong E File | 16-Jan-20 |
| 5241 | 710200412992017/6 | Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd. | | IB/625/ND/2017 | Anurag Ojha | [Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc..... | 20-Jan-20 |
| 5242 | 710102090252019/3 | Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd. | | IB/1292/ND/2019 | Rajnish Singh | [Soft]-Pagination Not Mention / Not Properly Document | 23-Oct-19 |
| 5243 | 0710102023802018/6 | Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd | | IB/1600/ND/2018 | Vikky | [Hard+Soft]- Soft Not Matching With Hard Copy | 23-Jan-20 |
| 5244 | 710102010542020 | Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd | | IB/272/PB/2019 | Shobhit Chaudhary | [Hard+Soft]-Document Not Uploadd | 23-Jan-20 |
| 5245 | 710102108632019/3 | Chakarvoty Enterpsries V/s. Supercity Developers Pvt Ltd Ors | | IB/1983/PB/2019 | Ashish Chauhan & Kushagra Bansal | [Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange | 23-Jan-20 |

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| 5246 | 710102011092020 | Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd | | | Section-9 | Abhijeet Gupta & Associates | [Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc .. | 27-Jan-20 |
| 5247 | 710102013032019 | Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited | | | IB/127/NCLT/AHM/2017 | NIL | To Be Returned | 19-Feb-19 |
| 5248 | 710102000812019 | State Bank of India V/s. Bhushan Steel Pvt Ltd | | | IB/201/PB/2017 | Tushar Thareja | [Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc .. | 15-Feb-19 |
| 5249 | 0710102138332019/8 | Metenere Ltd V/S. Baddi Foils Pvt Ltd | | | IB/2680/2019 | Shalini Kapoor | [Hard+Soft]-Pg Not Clear-3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ... | 28-Jan-20 |
| 5250 | 710102103012019 | BSA Polycatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd | | | IB/89/ND/2019 | Mangaljit Mukherjee | [Hard+Soft]-Wrong Document Upload | 26-Aug-19 |
| 5251 | 0710102061182019/14 | Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd | | | IB/777/PB/2018 | Shankari Mishra | [Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc | 28-Jan-20 |
| 5252 | 710102138542019 | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors | | | CP /116/241/242/19 | Sanya Lamba | [Hard+Soft]-Original Order Copy Etc | 21-Oct-19 |
| 5253 | 0710102143622019/2 | Accelerated IT Solutions Pvt Ltd | | | IB/2912/ND/2019 | Avdhesh Bairwa | [Hard+Soft]-Pg Not Clear-3,4,6,9,8-9,54-101, Etc | 29-Jan-20 |
| 5254 | 710102013132020 | Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd | | | IB/137/ND/2018 | Sanjay Gupta | [Hard+Soft]-Pg Not Clear-68-77 Etc | 29-Jan-20 |
| 5255 | 710102132752019/5 | Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors | | | IB/3086/PB/2019 | Legal Options | [Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc .. | 30-Jan-20 |
| 5256 | 710102014242020 | Shruti Sud V/s. Jalesh Kumar Grover | | | IB/55/ND/2018 | Achal Gupta / Annie Rais | [Hard+Soft]-Document Not Upload | 3-Feb-20 |
| 5257 | 710102007252020 | Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd | | | CP(CAA)181/ND/2019 2ND Motion | Sanwara Barter | [Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc .. | 4-Feb-20 |
| 5258 | 710102014822020 | Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd | | | IB/569/ND/2019 | Rajiv Malik | [Hard+Soft]-Document Not Upload Etc .. | 4-Feb-20 |
| 5259 | 0710102144702019/1 | Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd | | | IB/330/ND/2018 | Tandon Law Associates | [Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc .. | 6-Feb-20 |
| 5260 | 0710102414062017/12 | India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd | | | IB/455/PB/2017 | Karan Gandhi | [Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc.. | 7-Feb-20 |
| 5261 | 710102008512020 | Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc | | | Section-252 | Nitesh Aggarwal | [Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagnation Not Done in Soft Copy | 7-Feb-20 |
| 5262 | 0710102132892019/3 | HCL Eagle Ltd | | | CA(CAA)138(ND)2019 | Vaish Associates | [Hard+Soft]-Original File Missing Etc .. | 21-Nov-19 |
| 5263 | 0710102156602019/8 | Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd | | | CA(CAA)164/PB/2019 | Sunil Agarwal | [Hard+Soft]-E Stamp Paper With Affidavit Missing Etc .. | 10-Feb-20 |
| 5264 | 071020000102017/9 | IDBI Bank Ltd V/s. Jaypee Inftratech Ltd | | | IB/77/PB/2017 | Kesar Dass B And Associates | [Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc .. | 11-Feb-20 |
| 5265 | 710102017802020 | J .H Jewels Pvt Ltd And Shivshakti Commercial Pvt Ltd | | | Section-230-232 1st Motion | Arani Guha | [Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242-240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc ... | 11-Feb-20 |
| 5266 | 710102018222020 | S.P Builders V/s. Adore Realtech Pvt Ltd | | | IB/2731/ND/2019 | Rohan Gupta | [Hard+Soft]-Pg No 6-14 Not Upload Etc .. | 11-Feb-20 |
| 5267 | 710102017622020 | Union If India V/s. Sunart Hotels Ltd SHL Ors | | | Section-241 | G.L Meena | [Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc | 13-Feb-20 |
| 5268 | 0710102014472020/3 | Riyal Packers V/s. Benlon India Ltd | | | IB/1612/ND/2018 | Ankur Mittal | [Hard+Soft]-Main Have Objection | 7-Feb-20 |
| 5269 | 0710102092602019/9 | Arun Goel SPG Buildcon Pvt Ltd Ors | | | CP/91/241/242/2019 | Prashant Jain | [Hard+Soft]-Pg Not Clear-182,354,355/ Pg No 317-352 Etc .. | 13-Feb-20 |
| 5270 | 0710102034372018/6 | Bank Of India V/s. Brys Agro Procurement Pvt Ltd | | | IB/238/ND/2019 | Edge Law Partners | [Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc .. | 13-Feb-20 |
| 5271 | 0710102034372018/6 | Bank Of India V/s. Brys Agro Procurement Pvt Ltd | | | IB/238/ND/2019 | Edge Law Partners | [Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc .. | 13-Feb-20 |
| 5272 | 710102118132019 | Sun Control Systems V/s. Aarcity Infrastrurtre Pvt Ltd | | | IB/2185/ND/2019 | Pawan Kumar Choudhary | [Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc | 17-Feb-20 |
| 5273 | 0710102152932019/5 | UPI Polymers Pvt Ltd V/s. SPML Infra Ltd | | | IB/3210/ND/2019 | Pradeep Gupta | [Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223,226,29,232,234 / Wrong Document Etc .. | 17-Feb-20 |
| 5274 | 710102020982020 | Dynamic Security V/s. Ajit Automotive Services Pvt Ltd | | | IB/1525/ND/2019 | Nipun Gautam | [Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191 | 17-Feb-20 |
| 5275 | 0710200408532018/1 | Choice Clothing Company Pvt Ltd Ors V/s. Roc | | | CP/07/441/ND/2019 | Alishan Naqvee | [Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc .. | 17-Feb-20 |

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| 5276 | 710102021442020 | Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd | | | Section-9 | Nilesh Deep | [Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc .. | 18-Feb-20 |
| 5277 | 710102022002020 | Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd | | | Section-9 | Rakesh Kumar | [Hard+Soft]-Pg No 22 Missed / Sole Proprietor | 18-Feb-20 |
| 5278 | 0710102128072019/2 | OBC V/s Pellet Energy System Pvt Ltd | | | IB/76/PB/2018 | Videsh Vaish | [Hard+Soft]-Wrong E File | 18-Feb-20 |
| 5279 | 07102000002002/12 | Manjeet Singh Bast Ors V/s. Continental Constructions Ors | | | CP/44/2002 | Ashim Vachher | [Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc .. | 19-Feb-20 |
| 5280 | 0710102133062019/1 | Sameeksha Infratecl Pvt Ltd | | | CP/722/252/2019 | Rohit Sharma | [Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc .. | 19-Feb-20 |
| 5281 | 710102020372020 | Dikshit Aqua Pvt Ltd V/s. Roc | | | Section-252 | Ajai Kumar Assocaites | [Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc .. | 19-Feb-20 |
| 5282 | 710102023482020 | Pashupati Jewellers V/s. Marigold Overseas Ltd | | | IB/1458/PB/2019 | Sanyan Jain | [Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc .. | 21-Feb-20 |
| 5283 | 0710102092692019/5 | Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd | | | IB/1662/ND/2019 | Anchit Sharma | [Hard+Soft]-Wrong Document Etc .. | 20-Feb-20 |
| 5284 | 0710200410172018/12 | Platina Bulkors Pvt Ltd V/s. Star Mineral Resources Pvt Ltd | | | IB/807/ND/2018 | Arvind Kumar | [Hard+Soft]-Estamp Paper Not Show in Soft Etc .. | 24-Feb-20 |
| 5285 | 0710102016972020/1 | Gleam Finance Pvt Ltd V/s. Ovarnite Express Ltd | | | IB/475/OF/2020 | Sandeep Bajaj | [Hard+Soft]-Wrong Document | 24-Feb-20 |
| 5286 | 0710102105272019/2 | Avni Securities Pvt Ltd | | | CA/CAA/97/ND/2019 | Saurabh Kalia | [Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc .. | 24-Feb-20 |
| 5287 | 710102024152020 | Nikhil Rai V/s. V CARE Technologies Pvt Ltd | | | CP/157/241/242/2019 | Hrishikesh Baruh | [Hard+Soft]-Pg Not Clear-7-12 | 24-Feb-20 |
| 5288 | 710102023912020 | Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd | | | Section-7 | GS Law Attorney | [Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc .. | 24-Feb-20 |
| 5289 | 0710102088682019/3 | K N Sampark Pvt Ltd V/s. Roc | | | CA/677/252/2019 | Kripa Nan Prasad | [Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc .. | 25-Feb-20 |
| 5290 | 710102024732020 | Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd | | | IB/1718/PB/2018 | Tannya Baranwal Gupta | [Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc .. | 25-Feb-20 |
| 5291 | 071010243822019/5 | Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd | | | CA(CAA)151/ND/2019 | Deepak Anand | [Hard+Soft]-Estamp Paper Etc .. | 25-Feb-20 |
| 5292 | 0710102158732019/3 | Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors | | | CP/175/ND/2019 | UKCA & Partners | [Hard+Soft]-Pg Not Clear-33-83 Etc .. | 26-Feb-20 |
| 5293 | 7.10102E+14 | Raj Hardware Electricals V/s. Janglid Interior Décor Pvt Ltd | | | Section-9 | Ravinder Kumar | [Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc .. | 26-Feb-20 |
| 5294 | 710102024772020 | Tarun Ahuja Ors V/s. Puri Contruccion Pvt Ltd | | | Section-7 | Psp Legal | [Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc .. | 26-Feb-20 |
| 5295 | 710102023902020 | Cloud 9 Projects Pvt Ltd Ors | | | Section-7 | GS Law Attorney | [Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc .. | 24-Feb-20 |
| 5296 | 710102025362020 | Arcee Trading Corporation V/s. Dev Landon Pvt Ltd | | | IB/1238/ND/2019 | Vinay Kumar Jairath | [Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc .. | 27-Feb-20 |
| 5297 | 071010200592020/1 | Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd | | | Section-9 | Vishal Ranjan | [Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc .. | 28-Feb-20 |
| 5298 | 0710102016362020/1 | Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc | | | CA/180/252/2020 | Ankit Sharama | [Hard+Soft]-Wrong E Filing Etc .. | 21-Feb-20 |
| 5299 | 710102026372020 | Janki Parshad Company V/s. Sunder Agromills Pvt Ltd | | | IB/1175/ND/2019 | Parateek Kushwaha | [Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc .. | 28-Feb-20 |
| 5300 | 710102026432020 | Truform Engineers V/s. Technofab Engineering Ltd | | | Section-9 | Arun S Agarwal | [Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc .. | 28-Feb-20 |
| 5301 | 710102027242020 | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors | | | IB/116/2019 | Brijesh Kumar Tandon | [Hard+Soft]-Pg Not Clear-24,27,36,54,65,70,85,86,103,111,118,121,128-130 Etc .. | 2-Mar-20 |
| 5302 | 710102025722020 | Usha Devi V/s. Praveer Constructions Pvt Ltd | | | IB/486/PB.2019 | Alok Kashik | [Hard+Soft]-Case Type Wrong Etc .. | 27-Feb-20 |
| 5303 | 710102026082020 | AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd | | | IB/519/PB/2017 | Mohd Nizam Khan | [Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc .. | 28-Feb-20 |
| 5304 | 710102027992020 | Deepak Walia Ors V/s Amil Matta | | | IB/995/ND/2018 | Animseh Rastogi | [Hard+Soft]-Soft Not Uploaded Etc ... | 3-Mar-20 |
| 5305 | 710102026232020 | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors | | | CP/255/241/242/2018 | Rakesh Kumar | [Hard+Soft]-All Respondent Service Missed Etc .. | 2-Mar-20 |
| 5306 | 710102027572020 | India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd | | | Section-9 | Siddharth Nath | [+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc .. | 2-Mar-20 |
| 5307 | 0710102139832019/1 | Income Tax Officer V/s. Mukim Infotech Pvt Ltd | | | CA/798/252/ND/2019 | Laxmi gurung | [Hard+Soft]-Proof of Service Etc .. | 2-Mar-20 |
| 5308 | 710102023182020 | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors | | | CP/252/241/242/2018 | Rakesh Kumar | [Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc .. | 2-Mar-20 |
| 5309 | 710102149522019 | Gupta Sales Corporation V/s. ARM Tech India Ltd | | | Section-9 | Deepesh Gupta | [Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc .. | 2-Mar-20 |

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| 5310 | 0710102007572020/2 | Rajnikant Nanubhai Kapadi | | IB/286/ND/2020 | Aniruddha Deshmukh | [Hard+Soft]- Proof of Service Etc .. | 3-Mar-20 |
| 5311 | 7.10102E+14 | Endless Services Pvt Ltd V/s. SLR Conruction Pvt Ltd | | Section-7 | Nikshubha Sethi | [Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc .. | 4-Mar-20 |
| 5312 | 0710102136702019/2 | Maxwell V/s ASP Sealing Products Ltd | | IB/296/ND/2019 | Aditya Nayyar | [Hard+Soft]- Wrong Document Etc .. | 3-Mar-20 |
| 5313 | 0710102137702019/5 | SCSL Buildwell Pvt Ltd V/s. Pal Infrastrtrure Developers Pvt Ltd | | IB/755/PB/2018 | NA | [Hard+Soft]Document Not Upload | 4-Mar-20 |
| 5314 | 0710102163592019/1 | Attika Gupta V/s. Supertech Ltd | | IB/2934/ND/2019 | Mareesh Pravir Sahay | [Hard+Soft]-Document Not Upload | 3-Mar-20 |
| 5315 | 0710102146712019/1 | Kishor Shiriram Ghar Ors V/s. Roc | | CA/127252/2019 | Harish Damani Associates | [Hard+Soft]-Pg No 3 Missed Etc .. | 4-Mar-20 |
| 5316 | 071010213652019/3 | Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd | | IB/2776/PB/2019 | Praveen Kumar Singh | [Hard+Soft]-Pg No 1 To 3 Missed Etc .. | 4-Mar-20 |
| 5317 | 0710102017412020/1 | DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd | | IB/486/ND/2020 | Ashish | [Hard+Soft]-E Stamp Paper Missed Etc .. | 4-Mar-20 |
| 5318 | 0710200433122018/1 | Exel Media Pvt Ltd Ors V/s. Roc | | CP/727/252/2018 | Yadubhushan Rao | [Hard+Soft]-Proof of Service | 4-Mar-20 |
| 5319 | 710102026292020 | Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd | | IB/936/PB/2018 | Yogesh Kumar | [Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc | 4-Mar-20 |
| 5320 | 710102028852020 | Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd | | IB/413/OF/2019 | Ritesh Aggarwal | [Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc .. | 5-Mar-20 |
| 5321 | 0710102149872019/4 | Syndicate Bank V/s. Supreme Alleys Ltd | | IB/3059/ND/2019 | Manohar Malik | [Hard+Soft]-Document Not Upload Etc .. | 5-Mar-20 |
| 5322 | 0710102013492020/3 | Navair International Pvt Ltd V/s Entrainment City Ltd | | IB/490/PB/2020 | Ocean Law Firm | [Hard+Soft]-Soft Not Upload Etc .. | 6-Mar-20 |
| 5323 | 0710102408922018/47 | State Bank Of India V/s. Asian Colour oated Ispat Ltd | | IB/50/PB/2018 | Vikas Mishra | [Hard+Soft]-Soft Not Upload Etc .. | 6-Mar-20 |
| 5324 | 0710102072752019/4 | Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd | | IB/1589/ND/2019 | Gaurav Choudhary | [Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc .. | 6-Mar-20 |
| 5325 | 710102027272020 | Rexsona Tiles Pvt Ltd V/s. Waaman Products Pvt Ltd | | Section-9 | Dharmik Barot | [Hard+Soft]-Pg Not Clear-30-3g, 20-26, | 6-Mar-20 |
| 5326 | 710102029022020 | L&T Finance Ltd V/s. Neeraj Singhal | | Section-7 | Triumph Legal | [Hard+Soft]-Section Not Verify Clearly / Sign On Pettion/ Case Type Change / Document Not Upload Etc .. | 5-Mar-20 |
| 5327 | 710102027262020 | New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd | | Section-9 | Dharmik Barot | [Hard+Soft]-Pg Not Clear-39-50 | 6-Mar-20 |
| 5328 | 710102029672020 | Punjab National Bank V/s. Radico Trading Ltd | | Section-7 | Jitendra Sharma | [Hard+Soft]-Pg Not Clear-38-42,76,79-88,90,128,135,150 Etc .. | 6-Mar-20 |
| 5329 | 710102027292020 | Infoedge Solutions Pvt Ltd V/s. Roc | | Section-252 | Ashutosh Senger | [Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc | 5-Mar-20 |
| 5330 | 0710102023192020/3 | Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd | | IB/600/ND/2020 | Ocean Law Firm | [Hard+Soft]-Soft Not Upload Etc .. | 6-Mar-20 |
| 5331 | 710102029762020 | Rajeev Kumar V/s. Kee Projects Ltd | | Section-9 | Manish Raghav | [Hard+Soft]-Uncomplete Document in Soft Etc .. | 11-Mar-20 |
| 5332 | 0710102166692019/1 | OBC V/s Piyush Colonisers Ltd | | IB/449/PB/2019 | Ankit Raj | [Hard+Soft]-Wrong Document Etc .. | 11-Mar-20 |
| 5333 | 0710102173792019/3 | Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd | | IB/424/2020 | Sachit Kumar Sahilpal | [Hard+Soft]-Soft Not Upload Etc .. | 5-Mar-20 |
| 5334 | 710102029192020 | Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors | | IB/452/ND/2018 | Nipun Gautam | [Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc | 6-Mar-20 |
| 5335 | 710102031302020 | Tejas Mahesh Doshi V/s. Imeco Mchahines Pvt Ltd Ors | | Section-9 | Tejas Mohan Doshi | [Hard+Soft]-Soft Not Upload Etc .. | 12-Mar-20 |
| 5336 | 710102029642020 | Agarwal Marketing And Services Energy Pvt Ltd | | IB/48/PB/2017 | Anil Kohil | [Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ... | 6-Mar-20 |
| 5337 | 710102028972020 | Punjabi Accessoriezz Pvt Ltd V/s Kreda Beauty Pvt Ltd | | Section-9 | Ravi Bansal | [Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc | 12-Mar-20 |
| 5338 | 710102018292020 | Sprint Consys Pvt Ltd V/s. Akona Engineering Pvt Ltd | | Section-9 | Santosh Pandey | [Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152 | 11-Mar-20 |
| 5339 | 0710102107562019/3 | Veronica Fashions Pvt Ltd Ors | | CA/554/252/2020 | Ajit Sharama | [Hard+Soft]-Soft Copy Not Match With Hard File Etc | 5-Mar-20 |
| 5340 | 710102031042020 | ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd | | Section-7 | Sanjeev Kumar | [Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc .. | 12-Mar-20 |
| 5341 | 710102028662020 | Lalit Grover V/s. CVC Opticals OPC Pvt Ltd | | Section-9 | Mimansa Law | [Hard+Soft]-Document Not Upload Etc .. | 12-Mar-20 |
| 5342 | 0710102019142020/3 | Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd | | IB/519/2020 | R Sundar Ramanathan | [Hard+Soft]-Pg NoT Clear-94-103,304 | 12-Mar-20 |
| 5343 | 0710102082052019/7 | IHC Shops Owners Assocaltion V/s. Narendar Kumar Sharma Anr | | IB/1397/PB/2019 | Kanti Mohan Rustagi | [Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc .. | 12-Mar-20 |
| 5344 | 710102030502020 | Tuf Metallurgical P Ltd V/s. Albus India Ltd | | IB/1089/ND/2018 | Sandeep Kumar Bhatt | [Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc | 12-Mar-20 |

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| 5345 | 71010203292020 | Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd | | IB/2262/ND2019 | Nitesh Kumar Sinha | [Hard+Soft]-Case Type Wrong Etc .. | 13-Mar-20 |
| 5346 | 710102032292020 | Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors | | IB/543/PB/2018 | Niti Arora Sachar | [Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc .. | 13-Mar-20 |
| 5347 | 0710102025972020/1 | Edelwess Asset Reconstruction Company Ltd V/s. Tecpro Systems Ltd | | IB/197/PB/2017 | India Law LLP | [Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc | 13-Mar-20 |
| 5348 | 0710102017082020/2 | Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd | | IB/654/PB/2019 | Abhishek Anand | [Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc .. | 13-Mar-20 |
| 5349 | 0710102020542018/25 | Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd | | IB/1493/PB/2018 | Law Intellect Harish Katyal | [Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201, 204,210,278,279 Etc | 16-Mar-20 |
| 5350 | 710102031482020 | Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors | | IB/456/2018 | Swapnil Gupta | [Hard+Soft]-Pg No- 2,4,6,8,10,12,14,16,18,20,22,24,28,31,3 2,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc .. | 12-Mar-20 |
| 5351 | 710102032262020 | Dinesh Kumar Goel V/s. Nice Projects Ltd | | Section-9 | Kartickay Mathur | [Hard+Soft]-Pg No-30-33,46 Etc .. | 13-Mar-20 |
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| 5353 | 710102030942020 | A.G Associates V/s. Trading Intentional Ltd | | Section-9 | A.G Associates | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc | 13-Mar-20 |
| 5354 | 710102030952020 | Piyush Engineering PSL Engineering Pvt Ltd | | Section-9 | A.G Associates | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc | 13-Mar-20 |
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| 5356 | 710102030992020 | Grand Arch Resident Welfare Association Garwa V/s. IREO Vt Ltd | | Section-9 | KSA Law Offices | [Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Translation Etc .. | 13-Mar-20 |
| 5357 | 710102031792020 | Shivam Enterprises V/s. GRV Kreations Pvt Ltd | | Section-9 | Tushar Parashar | [Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86, Pg No 106 Missed / True Copy & Sign Misled Etc .. | 13-Mar-20 |
| 5358 | 710102030432020 | Vipreender Aggarwal Ors V/s. Shreejee Metapa Ltd | | Section-7 | Sharma | [Hard+Soft]-Pg Not Clear-94-100 Etc | 13-Mar-20 |
| 5359 | 710102031412020 | Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc | | Section-252 | Chetana Law Solutions | [Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc .. | 16-Mar-20 |
| 5360 | 710102032552020 | APIS Natural Products Pvt Ltd and APIS India Ltd | | Section-230-232 1st Motion | Sameer Gupta | [Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,2 55,257,259,266,272,273,274,275,281, Etc.... | 16-Mar-20 |
| 5361 | 0710102030982020/1 | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd. | | IB/3171/2020 | Aniruddha Deshmukh | [Hard+Soft]-Pg No 148,150,172 Translation etc .. | 16-Mar-20 |
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| 5363 | 0710102007042020/6 | Abhishek Gupta V/s. Filitee Ltd | | IB/332/OF/2020 | Govind Rishi | [Hard+Soft]-Soft Copy Incomplete Etc .. | 17-Mar-20 |
| 5364 | 710102031982020 | Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd | | CP /408/ND/2018 | Zeba Khair | [Hard+Soft]-Soft Copy Incomplete Etc .. | 13-Mar-20 |
| 5365 | 0710102012472020/2 | Clarion Township Pvt Ltd | | IB/410/2020 | Dhruv Mathur | [Hard+Soft]-Index Not Match From Hard & Wrong Document Etc .. | 16-Mar-20 |
| 5366 | 710102031422020 | Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd | | IB/2082/ND/2019 | Sunil Kumar Agarwal | [Hard+Soft]-Wrong Document Etc .. | 16-Mar-20 |
| 5367 | 710102031432020 | Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors | | IB/1443/ND/2019 | Sunil Kumar Agarwal | [Hard+Soft]-Wrong Document Etc .. | 16-Mar-20 |
| 5368 | 710102032822020 | Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd | | IB/654/PB/2018 | u n Singh | [Hard+Soft]-Pg No 40-62 Not Upload Etc .. | 16-Mar-20 |
| 5369 | 0710102007572020/2 | Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd | | IB/283/2020 | Aniruddha Deshmukh | [Hard+Soft]-document Not Upload Etc .. | 5-Mar-20 |
| 5370 | 710102033152020 | Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd | | Section-7 | Khaitan & Khaitan | [Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583. | 16-Mar-20 |
| 5371 | 710102033102020 | Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr | | Section-7 | ASA Legal Services LLP | [Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,2572, Etc .. | 16-Mar-20 |
| 5372 | 710102033352020 | Win Holt India Pvt Ltd | | IB/1782/ND/2019 | Rafia Nazir | [Hard+Soft]-document Not Upload Etc .. | 17-Mar-20 |
| 5373 | 710102033572020 | SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd. | | Section-9 | Pardeep | [Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload | 3/17/2020 |
| 5374 | 710102033482020 | Rupinder Singh Khurana V/s. ICICI Bank Ltd. | | Section-9 | Narinder Singh Azad | [Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc.... | 3/17/2020 |
| 5375 | 710102033012020 | JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd. | | Section-9 | Shantam | [Hard+Soft]-Pg No Clear-396 | 3/17/2020 |
| 5376 | 710102033652020 | Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd. | | Section-7 | Gayatri Verma | [Soft]-Pg Not Clear-88-103 | 3/17/2020 |
| 5377 | 710102024782020/4 | Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd. | | IB/616/ND/2020 | Nikhil Singhvi | [Soft]-document Not Upload Etc .. | 3/17/2020 |

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|------|-------------------|---|---------------------------|---|--|-------------------------|---|------------|
| 5378 | 710102033682020 | SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd. | | | Section-9 | Harshal Kumar | [Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc .. | 3/17/2020 |
| 5379 | 710102032352020 | ERA Infrastructure India Ltd. V/s. ROC | | | Section-441 | Nakul Bharana | [Hard+Soft]-Translate-95,97,96-99 | 3/17/2020 |
| 5380 | 710102033762020 | Victorian Buldwell Pvt. Ltd. V/s. ROC | | | Section-252 | Shashi Bala | [Hard]-Translate-121,122,127 / Soft Copy Not Match etc... | 3/17/2020 |
| 5381 | 710102026142020/1 | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd. | | | IB/3171/2019 | Aniruddha Deshmukh | [Hard+Soft]-Translate-150,152,174 / Sign On Reply | 3/16/2020 |
| 5382 | 710102032872020 | Dapel Investments LLP V/s. Grandeur Travels And Tours LLP | | | Section-60 | KNM Partners | [Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong | 3/16/2020 |
| 5383 | 710102033202020 | Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd. | | | Section-9 | Nishi Chaudhary | [Soft]-document Not Upload Etc .. | 3/18/2020 |
| 5384 | 710102034072020 | Hulas Rahul Gupta V/s. Union Bank Of India | | | Section-7 | Abhishek Anand | [Hard+Soft]-Missing-25-27 | 3/18/2020 |
| 5385 | 710102024562020/1 | T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd. | | | IB/615/ND/2020 | Pankaj Katia | [Hard+Soft]-Pg Numbering Format Wrong | 3/16/2020 |
| 5386 | 710102030512020 | Amit Mehta V/s. Franchise India Brands Ltd. | | | IB/3029/ND/2019 | Devvart Rana | [Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper | 3/17/2020 |
| 5387 | 710102034082020 | Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd. | | | Section-9 | Charu Sachdev | Soft Copy Not Match | 3/18/2020 |
| 5388 | 710102033912020 | Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd. | | | Section-9 | Arvind Kumar Shukla | Soft Copy Not Match | 3/18/2020 |
| 5389 | 710102034302020 | ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd. | | | Section-230-232 1st Motion | Suman Kumar Jha | [Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87 | 3/18/2020 |
| 5390 | 710102165652019/1 | SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd. | | | IB/1432/ND/2019 | Ajit Yadav | Wrong E-Filing | 2/10/2020 |
| 5391 | 710102032442020 | Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd. | | | Section-9 | Ahsan Ahmad | [Soft]-Vakalatnama Missing | 3/18/2020 |
| 5392 | 710102034412020 | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd. | | | Section-425 | Swarup | Wrong Document | 3/19/2020 |
| 5393 | 71010203442020 | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd. | | | Section-425 | Swarup | Wrong Document | 3/19/2020 |
| 5394 | 710102158652019/1 | Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd. | | | IB/1718/2018 | R.K Gupta | Wrong E-Filing | 3/18/2020 |
| 5395 | 710102148852019/1 | Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd. | | | CP.No.398/ND/2019 | Ankur Aggarwal | Wrong E-Filing / [Hard]-Original Advance Service / True Copy Sign | 3/6/2020 |
| 5396 | 710102171082019/3 | Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd. | | | IB/2689/ND/2019 | Nishant Awana | Wrong E-Filing | 2/14/2020 |
| 5397 | 710102171082019/2 | Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd. | | | IB/2689/ND/2019 | Nishant Awana | Wrong E-Filing | 2/14/2020 |
| 5398 | 710102043132021 | SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS PROJECT MANAGER CIVIL | | Sec 60(5),Sec 25(j) | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | due payment other section | 25/06/2021 |
| 5399 | 710102043712021 | SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/811(ND)2019 | Preeti singh | Case Type is wrong, sign is missing on application, stamp paper and pagination are missing | 29/06/2021 |
| 5400 | 710102043672021 | TIMES INNOVATIVE MEDIA LIMITED VS RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED & ANR | | Sec 60(5) | | Manish Kumar Srivastava | Application is not linked with main case, pagination is missing, Stamp paper and service are missing | 28/06/2021 |
| 5401 | 710102084512020 | LONGOWAL TRADERS VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed. | 1/9/2020 |
| 5402 | 710102084562020 | VEER BHAN SONS (HUF) VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | "volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72- 73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages." | 2/9/2020 |
| 5403 | 710102084542020 | VEER BHAN VS DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SANYAM JAIN | advocate welfare and court fee missed. | 2/9/2020 |

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|------|---------------------|---|-----------------------------------|---|--|-----------------|---|------------|
| 5404 | 710102043782021 | GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2484(ND)2019 | Sanjay Bhatt | Main Case Not Linked | 29/06/2021 |
| 5405 | 710102043812021 | CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/1120(ND)2018 | AKSHAY | Payment Not Done | 29/06/2021 |
| 5406 | 710102025672020 | SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI | Contempt Petition (IBC) | Sec 60(5) | | SHANKARI MISHRA | case type wrong | 26/02/2020 |
| 5407 | 710102042382021 | MAHABIR SINGH VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | Mukund Rawat | pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakalatnama | 22/06/2021 |
| 5408 | 0710102037802021/1 | VIKAS GARG Vs. OSWAL MINERALS LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021 | | Sign missing in Page Nos. 3 to 7 | 30/06/2021 |
| 5409 | 0710102102622019/7 | SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1744(ND)2019 | | Proof of service missing | 30/06/2021 |
| 5410 | 0710102119782020/2 | LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/5(ND)2021 | | Wrongly filed and filed twice | 28/06/2021 |
| 5411 | 0710102119782020/3 | LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/5(ND)2021 | | Wrongly filed | 28/06/2021 |
| 5412 | 0710102119782020/5 | LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/5(ND)2021 | | Main File document not available | 28/06/2021 |
| 5413 | 0710102024322021/6 | M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1665(ND)2021 | | E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear | 30/06/2021 |
| 5414 | 0710102016322021/2 | SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN | | Sec 42 | COMPANY APPEAL (IBC)/14(ND)2021 | | Page no. 41 - 323 true copy sign missing | 30/06/2021 |
| 5415 | 0710102145932019/2 | SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (IBC)/1510(ND)2019 | | d | 30/06/2021 |
| 5416 | 710102044032021 | DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/1006(ND)2019 | KARMA LAW | 42-146 not clear page and section wrong | 30/06/2021 |
| 5417 | 710102044342021 | LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/197(PB)2021 | NCLTAC | PG-14,15 not clear/Sign missing on PAGE no.9 | 1/7/2021 |
| 5418 | 0710102030102018/5 | AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1464(PB)2018 | | Index missing, court fees missing, welfare missing | 1/7/2021 |
| 5419 | 0710102036092021/1 | SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021 | | Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102 | 1/7/2021 |
| 5420 | 0710102077422020/9 | GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/922(ND)2020 | | E-stamp missing | 1/7/2021 |
| 5421 | 0710102400532013/1 | RODEMADAN HOLDINGS LTD. Vs. M.S. INTERNATIONAL TRADE EXPOCENTRE LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/66(PB)2013 | | Contact Helpdesk 011-24363846 e-filing@nclt.gov.in | 1/7/2021 |
| 5422 | 0710120001442018/23 | MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/64(PB)2017 | | Proof of service missing | 1/7/2021 |
| 5423 | 0710200415372018/1 | INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/843(ND)2018 | | Affidavit missing, Wrong Alignment done, Same document filed twice | 29/01/2021 |
| 5424 | 0710102012202021/1 | KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021 | | Proof of service missing | 1/7/2021 |
| 5425 | 0710102024292021/8 | WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/197(PB)2021 | | Wrong e-filing , need to file in IA | 1/7/2021 |
| 5426 | 0710102026562021/1 | HANERY HARISH GUPTA Vs. SUPERTECH LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021 | | Page no. 2-7 true copy sign missing | 1/7/2021 |
| 5427 | 0710102032912018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1265(ND)2018 | | Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama | 1/7/2021 |
| 5428 | 0710102070952020/1 | YOGESH KUMAR GUPTA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020 | | Wrong e-filing, need to file in IA | 5/11/2020 |
| 5429 | 0710000044432021 | Suraksha Asset Reconstruction limited | | | | | Welfare missing on vakalatnama/NCLT form 3C not written on Memo | |
| 5430 | 0710000043242021 | 99 ALGORITHMS PVT LTD. | | | | | Stamp paper Missing | |
| 5431 | 0710000042072021 | SLV SECURITY SERVICES PVT. LIMITED | | | | | Page No 10 Missing | |
| 5432 | 0710000041892021 | MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD. | | | | | NCLT form 3C missing (Not written anywhere) | |

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|------|------------------|---|--|--|--|--|---|
| 5433 | 0710000041522021 | M/s C to C Services Consultants Private Limited | | | | | Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs |
| 5434 | 0710000037732021 | Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director) | | | | | NCLT form 3C and affidavit missing |
| 5435 | 0710000037392021 | BULAT PHARMACEUTICAL PRIVATE LIMITED | | | | | Index and pagination missing |
| 5436 | 0710000033162021 | VINOD KUMAR MITTAL | | | | | NCLT form 3C missing & proof of service |
| 5437 | 0710000027772021 | Anadi Investments Private Limited | | | | | NCLT form 3C missing |
| 5438 | 0710000027252021 | Innotarget Fashalot Retail Private Limited and Ors | | | | | Stamp/Supporting affidavit & Proof of service missing |
| 5439 | 0710000026172021 | TUI India Pvt Ltd | | | | | NCLT form 3C missing/court fee & welfare missing on vakalatnama |
| 5440 | 0710000024692021 | New Okhla Industrial Development Authority | | | | | NCLT form 3C missing/court fee & welfare missing on vakalatnama |
| 5441 | 0710000023832021 | ASR MARKET VENTURES PRIVATE LIMITED | | | | | Court fee & welfare missing on vakalatnama |
| 5442 | 0710000023812021 | ASR MARKET VENTURES PRIVATE LIMITED | | | | | Court fee & welfare missing on vakalatnama |
| 5443 | 0710000023792021 | ASR MARKET VENTURES PRIVATE LIMITED | | | | | Court fee & welfare missing on vakalatnama |
| 5444 | 0710000022152021 | MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD. | | | | | NCLT form 3C missing |
| 5445 | 0710102016772021 | Amakan Overseas Private Limited | | | | | E-stamp missing |
| 5446 | 0710000014712021 | Lex Sportel Vision Private Ltd. | | | | | NCLT Form 3C missing |
| 5447 | 0710000008392021 | M/s. Super Restaurant Pvt. Ltd. | | | | | NCLT form 3C missing/No e-stamp, No Affidavit/No true copy sign & Service |
| 5448 | 0710000004452021 | m/s Padmakriti Creations private limited | | | | | NCLT FORM 3C MISSED |
| 5449 | 0710000001222021 | Roinet Solutions Private Ltd | | | | | No memo of Parties, No index, No Supporting Affidavit, No e-stamp, No service |
| 5450 | 0710000118862020 | MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD. | | | | | NCLT form 3C missed |
| 5451 | 0710000111292020 | Mankind Pharma Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5452 | 0710000111282020 | Magnet Labs Private Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5453 | 0710000111272020 | Lifestar Pharma Private Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5454 | 0710000111262020 | Mankind Pharma Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5455 | 0710000111252020 | Magnet Labs Private Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5456 | 0710000111232020 | Lifestar Pharma Private Limited | | | | | Court fee & welfare missed on vakalatnama |
| 5457 | 0710000111032020 | Western Hotels Private Limited | | | | | NCLT Form 3C missed |
| 5458 | 0710000107122020 | Usha Breco Limited | | | | | No court fee and welfare on vakalatnama |
| 5459 | 0710102105912020 | Spire Techpark Private Limited | | | | | NCLT Form 3C Missed/No court fee and welfare on vakalatnama |
| 5460 | 0710000102922020 | M/s. Insilco Merchants Pvt. Ltd. | | | | | No court fee and welfare on vakalatnama/NCLT Form 3C Missed |
| 5461 | 0710102101582020 | Ashvar Automobiles Pvt. Ltd. | | | | | NCLT Form 3C Missed |
| 5462 | 0710102101552020 | Ashvar Cars India Pvt. Ltd. | | | | | NCLT Form 3C Missed |
| 5463 | 0710000101612020 | ISGEC Heavy Engineering Ltd | | | | | NCLT Form 3C Missed/Service |
| 5464 | 0710000098402020 | VIKAS BISHNOI | | | | | NCLT form 3C missed |
| 5465 | 0710000096902020 | Anand Engineering Limited | | | | | No pagination on Demand notice & 4 pages not clear |
| 5466 | 0710000096452020 | Nexgen Fluoropolymers Pvt. Ltd | | | | | NCLT form 3C missed/proof of service missed |
| 5467 | 0710000096052020 | Shallendra Aggarwal | | | | | proof of service/Supporting Affidavit missed |
| 5468 | 0710000096042020 | Pradeep Arora | | | | | proof of service/Supporting Affidavit missed |
| 5469 | 0710000096032020 | Piya Puri | | | | | proof of service/Supporting Affidavit missed |
| 5470 | 0710000095922020 | Satyadeep Bishnoi | | | | | proof of service/Supporting Affidavit missed |
| 5471 | 0710000094692020 | Amazon.com NV Investment Holdings LLC | | | | | proof of service |
| 5472 | 0710102093822020 | IST Green Power Private Limited | | | | | NCLT form 3C missed |
| 5473 | 0710102093722020 | IST Green Power Private Limited | | | | | NCLT form 3C missed |
| 5474 | 0710000092402020 | Bank of Baroda | | | | | Form 3C missed, Proof of service missed |
| 5475 | 0710000090422020 | M/s Saya Cementation Limited | | | | | NCLT FORM 3C MISSED |

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|------|--------------------|---|---|---|---------------------------------------|---------------------|--|------------|
| 5476 | 0710102088932020 | Nandita Sharma | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5477 | 0710102088912020 | Nandita Sharma | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5478 | 0710102088892020 | Nandita Sharma | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5479 | 0710102088882020 | Nandita Sharma | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5480 | 0710102088872020 | Nandita Sharma | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5481 | 0710102087922020 | Aqualite Industries Private Limited | | | | | NCLT FORM 3C MISSED AND PROOF OF SERVICE | |
| 5482 | 0710000084682020 | Green Channel publications (India) Pvt Ltd | | | | | Supporting Affidavit missed Advance Service Missed , vakaltnama Missed | |
| 5483 | 0710102080792020 | Sushen Gupta | | | | | FORM 3C MISSED | |
| 5484 | 0710000080602020 | Trinity Cleantech Private Limited | | | | | FORM 3C MISSED | |
| 5485 | 0710000080072020 | Hem Singh Bharana | | | | | FORM 3C MISSED | |
| 5486 | 0710000074832020 | IDBI Bank Limited | | | | | No Advance Service & No Vakaltnama | |
| 5487 | 710102029482021 | ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED | Review Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/160(PB)2017 | ADITYA | memo of parties and wrong section please written in the application Rule 11 (Read with 11 not mentioned) | 13/04/2021 |
| 5488 | 710102044172021 | ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/863(PB)2020 | Kairav | wrong filing | 30/06/2021 |
| 5489 | 710102009532020 | TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gursat | Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy | 20/01/2020 |
| 5490 | 710102011312020 | SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | CA VIRAL SHAH | page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed | 24/01/2020 |
| 5491 | 710102002692020 | PREETI JAIN VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | Please upload correct pdf file | 7/1/2020 |
| 5492 | 710102004182020 | DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | sanjay sahni | Please upload correct PDF | 10/1/2020 |
| 5493 | 710102006842020 | M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | ARVIND KUMAR SHUKLA | No Documents uploaded please upload correct PDF Format | 15/01/2020 |
| 5494 | 710102013902020 | ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED | Company Petition IB (IBC) | Application under any other provisions- IBC | | Rajneesh Singhvi | need to file IA | 30/01/2020 |
| 5495 | 710102015912020 | AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED | Company Petition (Companies Act) | Sec 252 (1) | | SHOBHIT RASTOGI | case type wrong | 4/2/2020 |
| 5496 | 710102017592020 | PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED | Company Petition IB (IBC) | Application under any other provisions- IBC | | rakesh | Wrong section | 7/2/2020 |
| 5497 | 710102018542020 | NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED | Company Petition IB (IBC) | 19(2) | | Ashutosh | Wrong section | 11/2/2020 |
| 5498 | 710102027142020 | ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | GAUTAM S BADANI | Memo of party/Pagination not done after page no-76/Board Resolution/Supporting affidavit notary with E stamp paper/Advocate welfare & stamp paper miss/etc | 29/02/2020 |
| 5499 | 710102016102020 | SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | PANKHURI | wrong file upload.. (file as document) | 5/2/2020 |
| 5500 | 710102040312021 | RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED | Company Petition IB (IBC) | Sec 66(1) | | Rajesh Ahlawat | Wrong section | 12/6/2021 |
| 5501 | 710102017842020 | SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD | Company Petition IB (IBC) | Application under any other provisions- IBC | | DIVANSHU | Wrong section | 9/2/2020 |
| 5502 | 710102013872020 | ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Petition IB (IBC) | Application under any other provisions- IBC | | Rajneesh Singhvi | need to file IA | 30/01/2020 |
| 5503 | 710102044482021 | EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | RITU | need to file IA | 1/7/2021 |
| 5504 | 0710102027582021/2 | LSF10 ROSE INVESTMENTS S.A R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/76(ND)2021 | | | Sign missing in each pages, Affidavit missing, Proof of service missing | 25/06/2021 |
| 5505 | 0710102030382021/2 | BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD. | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/236(ND)2021 | | | Reply Vol 2 Document filed twice | 2/7/2021 |
| 5506 | 0710102032792018/6 | SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/195(ND)2019 | | | Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF | 2/7/2021 |

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|------|---------------------|--|---|--|--|-------------------------|--|------------|
| 5507 | 0710102034372021/2 | ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL | Sec 60(5),22(3)(b) | INTERLOCUTORY APPLICATION (I.B.C.)2195(ND)2021 | | | Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing | 2/7/2021 |
| 5508 | 0710102001992020/8 | ADINATH INTERNATIONALPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/348(ND)2020 | | | Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page | 2/7/2021 |
| 5509 | 0710102016322021/3 | SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN | Sec 42 | COMPANY APPEAL (IBC)/14(ND)2021 | | | True copy sign missing on every page | 2/7/2021 |
| 5510 | 0710102016582021/2 | BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN | Sec 42 | COMPANY APPEAL (IBC)/10(ND)2021 | | | True copy sign missing on every page | 2/7/2021 |
| 5511 | 0710102017542021/2 | REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI | IBC Section 59 | COMPANY PETITION IB (IBC)/145(ND)2021 | | | Stamp paper missing, affidavit not notarised | 2/7/2021 |
| 5512 | 0710102022322020/1 | MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL | Application under any other provisions ,Application under any other provisions ,Sec 425 | COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020 | | | No Index, No pagination, Court fee and welfare missing | 2/7/2021 |
| 5513 | 0710102028982018/15 | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1700(ND)2018 | | | Stamp paper missing, affidavit not notarized, True copy sign missing on every page | 2/7/2021 |
| 5514 | 0710102032092021/1 | ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1) | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021 | | | No Index, No Pagination | 2/7/2021 |
| 5515 | 0710102147322019/2 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD. | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/855(ND)2019 | | | Stamp paper missing, affidavit not notarized, | 2/7/2021 |
| 5516 | 710102028902021 | KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/516(ND)2020 | Kirtikar Sukul | Plz Mention Section and Technically Plz select Section Contact No 011-24361890 | 11/4/2021 |
| 5517 | 710102039862021 | M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/90(ND)2019 | ASHISH | section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama | 10/6/2021 |
| 5518 | 710102044652021 | SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | (128-132,134-142 ,157-170,174-177,203-208,218-220,227-228,231,275-361,365 not clear page) (387,389,391,406,404 translate page) (696,699,706,897-900,902,955-966,973-983 not clear page) | 2/7/2021 |
| 5519 | 710102044522021 | MOHAN LAL JAIN VS NATH MOTORS PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1373(ND)2019 | Inder Paul Singh Oberoi | stamp and notary missing | 2/7/2021 |
| 5520 | 710102044112021 | PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/80(ND)2020 | Praveen Kumar | section wrong | 30/06/2021 |
| 5521 | 710102009892020 | PRISM JOHNSON LIMITED VS COMIT CONSTRUCTIONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Abhijeet | petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed | 21/01/2020 |
| 5522 | 710102002682020 | PREETI JAIN VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION | 7/1/2020 |
| 5523 | 710102002632020 | PREETI JAIN VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | Kindly upload correct pdf | 7/1/2020 |
| 5524 | 710102002662020 | PREETI JAIN VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep Mishra | THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION | 7/1/2020 |
| 5525 | 710102001482020 | BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Mukesh Kumar | list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed. | 5/1/2020 |
| 5526 | 710102019932020 | MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | DHARMENDRA SHARMA | kindly merge all documents in pdf | 13/02/2020 |
| 5527 | 710102019802020 | UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED | Company Petition (Companies Act) | Sec. 271-273 | | sfionclt | estamp paper missed with page 27-28 , page: 201-202, 242-243, 270, 864, not clear | 13/02/2020 |
| 5528 | 710102020752020 | I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED | Company Petition IB (IBC) | Sec 60(5) | | Bharat | need to file IA | 14/02/2020 |
| 5529 | 710102021792020 | DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD | Intervention Petition (IBC) | Application under any other provisions- IBC | | HITENDRA NATH RATH | Wrong section/Memo of party/Brief of synopsis/list dates & ; events/ E stamp paper with notaryetc | 17/02/2020 |
| 5530 | 710102026782020 | MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD | Company Appeal(Companies Act) | Sec 252 (3) - By Government Body | | Swarnika Agarwal | Wrong section select and fees missed | 28/02/2020 |

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|------|---------------------|---|---|---|--|----------------------|--|------------|
| 5531 | 710102044942021 | M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | VIDEH VAISH | Brief of synopsis,List dates &&& Events Mention in Index/Advocate welfare &&& court fees miss/E stamp paper miss/etc | 3/7/2021 |
| 5532 | 710102020392020 | SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (1) | | AKSHANSH SINGHAL | 65 page missed | 14/02/2020 |
| 5533 | 710102022122020 | DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD | Intervention Petition (IBC) | Application under any other provisions- IBC | | HITENDRA NATH RATH | Wrong section/Memo of party/Brief of synopsis/list dates &&& events/ Page not clear-22/etc | 18/02/2020 |
| 5534 | 710102044412021 | MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Neeraj Arora | Kindly annex e filing receipt of chairperson report | 1/7/2021 |
| 5535 | 0710102002732020/10 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE CILRUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Wrong e-filing, need to file in IA | 5/7/2021 |
| 5536 | 0710102031552021/3 | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021 | | NO index, no pagination | 28/06/2021 |
| 5537 | 0710102038142021/1 | HDFC BANK LTD Vs. MR. VINEET AGGARWAL | | Sec 52 (5) | INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021 | | Stamp paper missing , true copy sign missing on every page | 5/7/2021 |
| 5538 | 0710102038472021/1 | ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021 | | Stamp paper missing, true copy sign missing | 5/7/2021 |
| 5539 | 0710102041422021/1 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021 | | more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume | 5/7/2021 |
| 5540 | 0710102088132020/2 | JANKI RAWAT & ORS. Vs. ANIL MATTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020 | | Affidavit is missing, E-stamp missing | 5/7/2021 |
| 5541 | 0710102115602020/6 | ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1123(ND)2020 | | Sign missing in each pages, Index missing in Annexures document | 5/7/2021 |
| 5542 | 0710102406772018/8 | MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/50(PB)2018 | | Wrong e-filing, need to file in IA | 5/7/2021 |
| 5543 | 0710102037782021/3 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | Page no. 89 - 170 true copy sign missing | 1/7/2021 |
| 5544 | 710102014312021 | M/S DRJ CHEMICALS LIMITED VS NA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1640(ND)2018 | Sameer | ib not mention in soft copy | 18/02/2021 |
| 5545 | 710102031462021 | RAHUL JAIN VS SBI BANK SOUTH EX-2 | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/01(PB)2017 | RAKESH KUMAR | PG 66,68,70 NOT CLEAR need to sign every pages on application | 17/04/2021 |
| 5546 | 710102043822021 | JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRA TECH LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/77(PB)2017 | Divyanshu | main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf | 29/06/2021 |
| 5547 | 710102044632021 | DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 25(j) | COMPANY PETITION IB (IBC)/1006(ND)2019 | KARMA LAW | 24-25 ,41-145 not clear page | 2/7/2021 |
| 5548 | 710102044882021 | PRIVANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD | Miscellaneous Application(Companies Act) | Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/74(ND)2020 | MANISH | stamp paper and notary missing main case not link | 3/7/2021 |
| 5549 | 710102005012021 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Envitech Consultants | document not upload properly | |
| 5550 | 710102030062021 | NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Rupal Patel | Memo of party mention in Index//Vakalatnama &&& welfare miss | |
| 5551 | 0710102028682018/17 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1718(PB)2018 | | Proof of service missing, Page Nos are missing in each pages and also Sign missing | 6/7/2021 |
| 5552 | 0710102142642019/5 | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2886(ND)2019 | | Sign is missing in All the Volumes | 6/7/2021 |
| 5553 | 0710102164642019/3 | ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1(ND)2020 | | Wrong e-filing | 6/7/2021 |
| 5554 | 0710102021842021/1 | HAGURU ENGINEERS Vs. CLUTCH AUO | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021 | | Plz contact Helpdesk Some Technical Issue That's Why Comment Box is Blank Contact :011-24363846,e-filing@nclt.gov.in | 6/7/2021 |
| 5555 | 0710102030302020/1 | JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/747(ND)2020 | | Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document | 4/12/2020 |
| 5556 | 0710102041272021/2 | FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING) | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/290(ND)2021 | | True copy sign missing on every page | 6/7/2021 |
| 5557 | 0710102069002020/1 | CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020 | | No Pagination | 2/7/2021 |

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|------|---------------------|---|------------------------------------|---|---|-------------------------|---|------------|
| 5558 | 0710102070802020/9 | DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED | | IBC under Sec 7,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/876(ND)2020 | | True copy sign missing on every page | 1/7/2021 |
| 5559 | 0710102115612020/2 | KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | | Stamp paper missing, True copy sign missing on every page | 6/7/2021 |
| 5560 | 0710102131472019/6 | M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2528(ND)2019 | | Wrong e-filing, need to file in IA | 6/7/2021 |
| 5561 | 0710102160992019/9 | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3(ND)2020 | | Affidavit is missing, Proof of service Not clear at all | 2/7/2021 |
| 5562 | 710102043832021 | HEM SINGH VS DARSHAN SINGH ANAND | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/71(ND)2019 | Vaibhav Manu Srivastava | delete extra files and please mention for every typed copy pg-93,97,98,100 to 105 not clear | 29/06/2021 |
| 5563 | 710102043572021 | ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1059(ND)2018 | NIPUN GAUTAM | Payment not done | 28/06/2021 |
| 5564 | 710102021652021 | SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Chaitanyashil | pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,(200 pages per volume,) | 17/03/2021 |
| 5565 | 710102045572021 | SONAL ALAGH VS THREE C SHELTERS PVT. LTD. | Contempt Petition (IBC) | Sec 60(5) | | Sonal Alagh | wrong section | 7/7/2021 |
| 5566 | 710102045682021 | BANK OF MAHARASHTRA VS FUTEK SHELTERS PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | AMIT MAHALIYAN | page:108 hindi translation, 110 , 112, 114, 134, not clear | 7/7/2021 |
| 5567 | 710102041792021 | MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Rule 11 of NCLT | | Sheetal | main case not link pagination not done in index affidavit and stamp paper not notarized | 18/06/2021 |
| 5568 | 710102041362021 | SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Sec 424 (3) | COMPANY APPEAL(COMPANIES ACT)/205(ND)2017 | PULKIT MANUJA | section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files | 16/06/2021 |
| 5569 | 710102045292021 | SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED | Miscellaneous Application (IBC) | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar | Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in | 6/7/2021 |
| 5570 | 710102045802021 | DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/446(ND)2017 | ROHIT RATHI | Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in | 7/7/2021 |
| 5571 | 0710102015482020/3 | SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/462(ND)2020 | | True copy sign missing on every page, | 7/7/2021 |
| 5572 | 0710102019402021/2 | SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIIC) | | Application under any other provisions- IBC,Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021 | | Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents | 2/7/2021 |
| 5573 | 0710102029872020/1 | AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/742(ND)2020 | | E-stamp missing | 8/7/2021 |
| 5574 | 0710102035922020/6 | DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/861(ND)2020 | | Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50 | 8/7/2021 |
| 5575 | 0710102038212021/1 | MINDA I CONNECT PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021 | | Same Affidavit document filed twice | 8/7/2021 |
| 5576 | 0710102042352021/1 | LIFESTAR PHARMA PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021 | | Document not properly filed | 2/7/2021 |
| 5577 | 0710102117612019/29 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2122(ND)2019 | | Affidavit is missing | 8/7/2021 |
| 5578 | 0710102171652019/2 | ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/65(ND)2020 | | No index, no pagination | 8/7/2021 |
| 5579 | 0710102406162018/6 | ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/706(PB)2018 | | Wrong e-filing, need to file in IA | 8/7/2021 |
| 5580 | 0710120004922018/17 | ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/974(PB)2018 | | Affidavit not notarized | 8/7/2021 |
| 5581 | 0710102002732020/11 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Affidavit is missing, Proof of service missing | 9/7/2021 |
| 5582 | 0710102010712021/4 | SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL | | Application under any other provisions- IBC | REVIEW APPLICATION (IBC)/1(PB)2021 | | Index missing, Affidavit missing | 9/7/2021 |
| 5583 | 0710102019692021/1 | UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/209(ND)2021 | | Wrong e-filing, need to file in IA | 9/7/2021 |

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| 5584 | 0710102025802018/25 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1683(ND)2018 | | E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper | 9/7/2021 |
| 5585 | 0710102027922021/1 | PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021 | | Same Document filed twice, Proof of service missing | 5/7/2021 |
| 5586 | 0710102032192018/11 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | True copy sign missing on every page | 4/6/2021 |
| 5587 | 0710102032192018/14 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | True copy sign missing on every page | 4/6/2021 |
| 5588 | 0710102032192018/21 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | Affidavit missing | 9/7/2021 |
| 5589 | 0710102034262021/2 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021 | | Affidavit missing, Sign missing in each pages | 18/05/2021 |
| 5590 | 0710102133632019/5 | M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3240(ND)2019 | | Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40. | 8/7/2021 |
| 5591 | 710102036112021 | ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS | Company Application(Companies Act) | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/455(ND)2020 | Depaish | Case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional | 20/05/2021 |
| 5592 | 710102044322021 | SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/197(PB)2021 | Akshat Shrivastava | case type wrong bench not mention in case number | 1/7/2021 |
| 5593 | 710102045482021 | SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/46(ND)2021 | ANKUR | case type wrong | 6/7/2021 |
| 5594 | 710102045972021 | SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/281(PB)2019 | SINHA SHREY | section wrong | 8/7/2021 |
| 5595 | 710102046162021 | MAHAVIR PARSHAD JAIN VS KULDEEP VERMA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/249(ND)2018 | Mahavir Parshad Jain | 11,9 blur page | 8/7/2021 |
| 5596 | 710102009602021 | TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dushyant | "Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc " | 12/7/2021 |
| 5597 | 710102017522021 | THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Prashant Kumar | E stamp paper missing/Board Resolution/Sign miss in form 5/etc | 12/7/2021 |
| 5598 | 710102035752021 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Atul Sharma | IRP registration certificate/Advocate welfare 25 court fees miss/etc | 9/7/2021 |
| 5599 | 710102045872021 | STATE BANK OF INDIA VS ARCHANA AGGARWAL | Company Petition IB (IBC) | Section 95(1) | | mital and mital advocates | page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed. | 9/7/2021 |
| 5600 | 0710102012652020/7 | RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/478(ND)2020 | | Stamp paper miss on all affidavit | 5/7/2021 |
| 5601 | 0710102035872021/2 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021 | | Remove blank pages from the file | 9/7/2021 |
| 5602 | 0710102036122018/3 | KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/93(ND)2019 | | No Index, No pagination | 9/7/2021 |
| 5603 | 0710102090132020/3 | NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/126(ND)2020 | | Court fee and welfare missing on vakalatnama | 12/7/2021 |
| 5604 | 0710102098812019/3 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1714(ND)2019 | | Wrong e-filing, need to file in IA | 5/7/2021 |
| 5605 | 0710102106122020/3 | RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020 | | True Copy Sign missing in each pages, Notarization missing in E-stamp | 12/7/2021 |
| 5606 | 0710102171132019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/200(PB)2020 | | True Copy sign missing in each pages, Proof of service missing | 12/7/2021 |
| 5607 | 0710102171142019/3 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/202(PB)2020 | | Wrong E-filing, Need to file in IA | 12/7/2021 |
| 5608 | 0710102171152019/3 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/203(PB)2020 | | Wrong E-filing, Need to file in IA | 12/7/2021 |

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| 5609 | 071010242282018/22 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | E-stamp missing, True Copy sign missing, Proof of service missing | 12/7/2021 |
| 5610 | 710102041902021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1031(ND)2018 | Sajeve Bhushan Deora | 260,261,translate page | 19/06/2021 |
| 5611 | 710102047022021 | ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/569(ND)2019 | RAJIV MALIK | Affidavit & e-stamp Paper Notary Missing | 12/7/2021 |
| 5612 | 710102047072021 | UNION BANK OF INDIA VS GEOK LAN TAY | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2311(ND)2019 | ANIRUTH | service missing | 12/7/2021 |
| 5613 | 710102047082021 | AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/133(ND)2021 | Ankit Parhar | sign missing and separate file vakalatnama | 12/7/2021 |
| 5614 | 710102046512021 | PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/702(ND)2018 | SARAN SURI | 36-41 not clear page and double numbering after 36 page | 9/7/2021 |
| 5615 | 710102043022021 | BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition (Companies Act) | Sec. 441 | | K GAURAV & CO. | Roc advance service missed, GLN form missed | 25/06/2021 |
| 5616 | 0710200431502018/12 | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1022(ND)2018 | | No Index, No pagination | 12/7/2021 |
| 5617 | 0710102000062021/1 | PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED | | Application under any other provisions ,Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/42(ND)2021 | | Wrong e-filing, need to file in IA | 19-04-2021 |
| 5618 | 0710102008442021/1 | THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT. LTD. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021 | | True copy sign missing on every page | 13-07-2021 |
| 5619 | 0710102018352020/3 | M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/544(ND)2020 | | True copy sign missing on every page | 13-07-2021 |
| 5620 | 0710102029572020/4 | MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/723(ND)2020 | | More than 200 pages in single volume, | 13-07-2021 |
| 5621 | 0710102029572020/5 | MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/723(ND)2020 | | More than 200 pages in single volume, | 13-07-2021 |
| 5622 | 0710102033462021/4 | VIKAS GARG Vs. AJAY KUMAR | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021 | | True copy sign missing on every page, stamp paper missing | 13-07-2021 |
| 5623 | 0710102037782021/3 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | True copy sign missing on every page | 5/7/2021 |
| 5624 | 0710102068902020/7 | M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/848(ND)2020 | | No index, no pagination | 13-07-2021 |
| 5625 | 0710102104502019/7 | E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1721(PB)2019 | | Stamp paper missing | 13-07-2021 |
| 5626 | 0710102113272020/1 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020 | | Wrong e-filing, need to file in IA | 13-07-2021 |
| 5627 | 0710102126052019/13 | SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2558(ND)2019 | | True copy sign missing on every page | 13-07-2021 |
| 5628 | 0710102139162019/1 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019 | | File proper documents | 21-04-2021 |
| 5629 | 0710102016862020/5 | G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/529(PB)2020 | | E-stamp missing, True Copy sign missing | 13-07-2021 |
| 5630 | 0710102034742021/1 | TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021 | | True Copy sign missing in Page Nos 2 to 5 | 13-07-2021 |
| 5631 | 0710102039322021/1 | VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021 | | True Copy sign missing in each pages, Affidavit missing | 8/7/2021 |
| 5632 | 0710102041272021/3 | FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING) | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/290(ND)2021 | | True Copy sign missing in each pages | 13-07-2021 |
| 5633 | 0710102161722019/9 | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3372(ND)2019 | | Please File Right Document its here only Volume -3, | 7/5/2021 |
| 5634 | 0710102400522014/1 | LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/179(PB)2014 | | True copy signed missed | 13-07-2021 |

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| 5635 | 0710102427572018/20 | ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/31(PB)2018 | | Wrong filing please file as a application | 13-07-2021 |
| 5636 | 0710102427572018/21 | ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/31(PB)2018 | | Wrong E filing Pls File as a application. | 13-07-2021 |
| 5637 | 0710200410172018/27 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/607(ND)2018 | | wrong E Filing | 13-07-2021 |
| 5638 | 0710102013872018/19 | RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1293(ND)2018 | | Wrong e-filing , need to file in IA | 13/07/2021 |
| 5639 | 0710102148162019/2 | SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2578(PB)2019 | | Delete extra documents which are not mention in Index | 14/07/2021 |
| 5640 | 0710102412382017/31 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/343(ND)2017 | | Wrong e-filing, need to file in IA | 14/07/2021 |
| 5641 | 0710120004072018/110 | PARAJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/934(PB)2018 | | No pagination, court fees missing | 14/07/2021 |
| 5642 | 0710200410952018/27 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Stamp paper missing | 14/07/2021 |
| 5643 | 0710200410952018/28 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Stamp paper missing | 14/07/2021 |
| 5644 | 0710200410952018/29 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Stamp paper missing | 14/07/2021 |
| 5645 | 0710200410952018/30 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Stamp paper missing | 14/07/2021 |
| 5646 | 0710200410952018/31 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | Stamp paper missing | 14/07/2021 |
| 5647 | 0710102021042021/2 | PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021 | | True Copy sign missing in each pages | 13/07/2021 |
| 5648 | 0710102016252018/39 | AS TECHNOLOGIES PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1411(ND)2018 | | Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in | 14/07/2021 |
| 5649 | 0710102033412021/2 | M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021 | | True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF | 14/07/2021 |
| 5650 | 0710102040112021/1 | GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD. | | Sec 42 | COMPANY APPEAL (IBC)/24(ND)2021 | | Document not filed properly, True Copy sign missing in each pages | 14/07/2021 |
| 5651 | 0710102025642020/8 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/651(ND)2020 | | Documents not available, please refile | 14/07/2021 |
| 5652 | 0710102045822021/1 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021 | | Documents not available, please refile | 14/07/2021 |
| 5653 | 0710102105602020/4 | PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS. | | Sec. 213 | COMPANY PETITION (COMPANIES ACT)/30(ND)2021 | | Court fees and welfare missing on vakalatnama | 14/07/2021 |
| 5654 | 0710102108782020/1 | P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020 | | Back date affidavit, | 17/03/2021 |
| 5655 | 0710102117872019/15 | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2115(ND)2019 | | No index , no pagination | 14/07/2021 |
| 5656 | 0710102120172019/7 | HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2240(ND)2019 | | No index, stamp paper missing | 14/07/2021 |
| 5657 | 0710102131472019/7 | M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2528(ND)2019 | | No index, no pagination, Rs court fees and Rs 25 welfare missing | 14/07/2021 |
| 5658 | 0710102133632019/3 | M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3240(ND)2019 | | Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf | 5/1/2021 |
| 5659 | 0710102146882019/1 | INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/847(ND)2019 | | Page no. 26, 27 not clear, | 16/06/2021 |
| 5660 | 0710102164172019/2 | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019 | | True copy sign missing on every page | 24/03/2021 |
| 5661 | 0710200411352018/38 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | Page 16 not clear, | 14/07/2021 |

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| 5662 | 0710200413772017/2 | INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD. | | Sec 252 (1),Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)297(ND)2017 | | True copy sign missing, stamp paper missing | 6/7/2021 |
| 5663 | 0710102027492021/1 | LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021 | | Volume-2 Not Clear | 14/07/2021 |
| 5664 | 0710102093842020/2 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable | 14/07/2021 |
| 5665 | 0710102093842020/3 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable | 14/07/2021 |
| 5666 | 0710102093842020/4 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable | 14/07/2021 |
| 5667 | 0710102093842020/5 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | Double Pagination and Proof of service missed | 14/07/2021 |
| 5668 | 0710102093842020/6 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable | 14/07/2021 |
| 5669 | 0710102093842020/7 | NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)5(PB)2021 | | double pagination in vol-2 | 14/07/2021 |
| 5670 | 0710102118802019/10 | GHANSHYAM SHARMA Vs. SH. ANURAG SINHA | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2218(ND)2019 | | True Copy sign missing in Page Nos 9 to 14 | 14/07/2021 |
| 5671 | 0710102145502019/4 | UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2906(ND)2019 | | Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable | 26/03/2021 |
| 5672 | 0710102146212019/7 | M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2924(ND)2019 | | Pls Merge File in two volume 1 vol is upto 200 pages | 14/07/2021 |
| 5673 | 0710102169962019/13 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | True Copy sign missing in each pages, Vakalatnama Not filed properly | 14/07/2021 |
| 5674 | 710102046612021 | BAHL PAPER MILLS LTD. VS MRPL | | Rule 11 of NCLT | | S.JANANI | main case number not link,true copy stamp missed | 10/7/2021 |
| 5675 | 710102046982021 | PRAVEEN DUA VS MRPL | | Sec 60(5) | COMPANY PETITION IB (IBC)/185(PB)2017 | Sh PRAVEEN DUA | 25-26 not clear page | 12/7/2021 |
| 5676 | 710102046962021 | ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2375(ND)2019 | MUKESH | wrong filing need to additional file | 12/7/2021 |
| 5677 | 710102046732021 | GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHASHANK | page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673 | |
| 5678 | 710102046912021 | MR. POOJA BAHRY VS LIQUIDATOR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/250(ND)2017 | Pooja Bahry | Fees Not Paid | 12/7/2021 |
| 5679 | 710102046922021 | B S DESWAL VS AVJ INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/208(PB)2019 | B S Deswal | Fees Not Paid | 12/7/2021 |
| 5680 | 710102047262021 | RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2488(PB)2019 | ABHISHEK | section wrong | 13/07/2021 |
| 5681 | 710102047942021 | PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/718(ND)2019 | Pankaj Khaitan | pg46,47,59-61 blur | 14/07/2021 |
| 5682 | 710102047742021 | SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/569(ND)2018 | HRISHIKESH BARUAH | proof of service missed & amp; amp; file upload in one folder | 14/07/2021 |
| 5683 | 710102048302021 | ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/991(ND)2018 | Asiya Khan | true copy & amp; amp; court fees welfare missed | 15/07/2021 |
| 5684 | 710102047382021 | DBS BANK LTD. VS DBS BANK LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/102(PB)2017 | RITU | Pagination Not Done Properly and Plz Correct BP TO PB Bench | 13/07/2021 |
| 5685 | 710102048362021 | RAJIV BAJAJ VS ELPH PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/508(PB)2017 | RAJIV BAJAJ | notary missed true copy sign missed | 15/07/2021 |
| 5686 | 710102048212021 | K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KQUALITY LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1440(ND)2018 | Sanjay Bhatt | back date affidavit,true copy sign and stamp missed in some pages | 14/07/2021 |
| 5687 | 710102014692021 | JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA | Company Petition IB (IBC) | Section 95(1) | | Ashutosh | page:73-76, 82, 87, 111, 112, 123- 125, not clear | |
| 5688 | 710102014682021 | JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA | Company Petition IB (IBC) | Section 95(1) | | Ashutosh | page cut, 102, 142, 158, 160, 191, 192, not clear | |
| 5689 | 710102046092021 | LUNA TECHNOLOGIES PVT. LTD. VS AKASH PACKTECH PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Prasad Sarvankar | council Detail Missing in Index and last Page in Petition | |
| 5690 | 0710102065772020/7 | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS. | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020 | | Documents not available, please refile | 14-07-2021 |
| 5691 | 0710102066822020/7 | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS. | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020 | | Documents not available, please refile | 14-07-2021 |

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| 5692 | 0710200413412017/3 | INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD. | | Sec 252 (1),Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/314(ND)2017 | | E-stamp missing | 14-07-2021 |
| 5693 | 0710102018162020/9 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | No index, Court fees and welfare missing on vakalatnama, | 15-07-2021 |
| 5694 | 0710102028682018/18 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1718(PB)2018 | | Documents not available please refile | 15-07-2021 |
| 5695 | 0710102038672021/1 | BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE LIMITED | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021 | | No Index, No pagination | 15-07-2021 |
| 5696 | 0710102080192019/14 | WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1048(ND)2019 | | Stamp paper missing, True copy sign missing on every page, | 15-07-2021 |
| 5697 | 0710102082052019/8 | DIAMOND TRAXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1397(PB)2019 | | Stamp paper missing | 15-01-2021 |
| 5698 | 0710102152042019/3 | KERRY INDEEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3113(ND)2019 | | True copy sign missing on every page, proof of service missing | 15-07-2021 |
| 5699 | 0710200431362018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - MIS GC TECHNOLOGY (INDIA) PVT. LTD | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/806(ND)2018 | | Stamp paper missing | 15-07-2021 |
| 5700 | 0710102018042021/1 | PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | RESTORATION APPLICATION (IBC)/11(ND)2021 | | Stamp paper missing, True copy sign missing | 15-07-2021 |
| 5701 | 0710102018162020/10 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | No index, no pagination | 15-07-2021 |
| 5702 | 0710102033992021/1 | MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021 | | 88-99 NEED TO TRANSLATE | 8/7/2021 |
| 5703 | 0710102037782021/2 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | NEED TO SIGN ALL PAGES | 12/7/2021 |
| 5704 | 0710102016842021/1 | DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021 | | True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly | 15/07/2021 |
| 5705 | 0710102022472021/2 | INTARVO TECHNOLOGIES PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/228(ND)2021 | | True Copy sign missing in each pages, Proof of service missing | 15/07/2021 |
| 5706 | 0710102023172021/2 | VINEET AGGARWAL Vs. STATE BANK OF INDIA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021 | | True Copy sign missing in each pages | 15/07/2021 |
| 5707 | 0710102024342020/3 | GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/636(ND)2020 | | True Copy sign missing in each pages | 15/07/2021 |
| 5708 | 0710102024392020/3 | GEOKNO INDIA LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/605(ND)2020 | | True Copy sign missing in each pages | 15/07/2021 |
| 5709 | 0710102024402020/3 | GEOKNO INDIA PVT LTD Vs. WAPCOS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/604(ND)2020 | | True Copy sign missing in each pages | 15/07/2021 |
| 5710 | 0710102026512021/1 | SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER | | Sec 60(5),Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021 | | Same Document filed twice, True Copy sign missing in each pages | 15/07/2021 |
| 5711 | 0710102027682020/3 | SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/753(ND)2020 | | True Copy sign missing in Page Nos from 1 to 18 | 14/07/2021 |
| 5712 | 0710102032462020/3 | MAKWEILL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/771(ND)2020 | | True Copy sign missing in each pages, E-stamp missing | 15/07/2021 |
| 5713 | 0710102035082020/4 | BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/829(ND)2020 | | Index missing, True Copy sign missing in each pages, Affidavit missing | 15/07/2021 |
| 5714 | 0710102038492021/1 | H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021 | | Index missing, E-stamp missing, Proof of service missing, | 15/07/2021 |
| 5715 | 0710102022472021/1 | INTARVO TECHNOLOGIES PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/228(ND)2021 | | No pagination | 16-07-2021 |
| 5716 | 0710102035282021/1 | M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD. | | Sec. 242(4),Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021 | | Proof of service missing | 9/7/2021 |
| 5717 | 0710102036612021/2 | UMESH GARG Vs. PUNEET GEOL | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2450(PB)2021 | | Affidavit not notarized | 16-07-2021 |
| 5718 | 0710102036612021/3 | UMESH GARG Vs. PUNEET GEOL | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021 | | Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear. | 16-07-2021 |
| 5719 | 0710102089772020/1 | MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020 | | True copy sign missing on every page | 16-07-2021 |

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| 5720 | 0710102100212020/2 | SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020 | | No pagination, | 16-07-2021 |
| 5721 | 0710102097362019/14 | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1499(PB)2019 | | NEED TO IA FILE | 15-07-2021 |
| 5722 | 0710102098242019/6 | COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1637(ND)2019 | | NEED TO IA FILE | 15-07-2021 |
| 5723 | 0710102415722018/39 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing | 16-07-2021 |
| 5724 | 0710102415722018/40 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/37(PB)2018 | | True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing | 16-07-2021 |
| 5725 | 0710102421772018/5 | ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/76(PB)2018 | | True Copy sign missing in each pages | 16-07-2021 |
| 5726 | 0710120005622018/25 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | True Copy sign missing in each pages, Affidavit missing, Proof of service missing | 16-07-2021 |
| 5727 | 0710120007702018/39 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing | 16-07-2021 |
| 5728 | 0710200401372016/1 | MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/55(ND)2016 | | Vakalatnama not Printed properly | 16-07-2021 |
| 5729 | 0710200401372016/2 | MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/55(ND)2016 | | Vakalatnama not Printed properly | 16-07-2021 |
| 5730 | 0710200413682017/2 | INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED. | | Sec 252 (1),Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/301(ND)2017 | | Wrongly filed | 16-07-2021 |
| 5731 | 0710200415372018/3 | INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/843(ND)2018 | | Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice | 16-07-2021 |
| 5732 | 0710200418572018/3 | INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/681(ND)2018 | | Wrongly Filed | 24-03-2021 |
| 5733 | 0710102002422020/3 | DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/318(ND)2020 | | True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all | 16-07-2021 |
| 5734 | 0710102002622019/19 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | | True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing | 27-05-2021 |
| 5735 | 0710102013842020/4 | JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/445(ND)2020 | | Affidavit missing, True Copy sign missing in each pages | 16-07-2021 |
| 5736 | 0710102014352020/4 | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020 | | Affidavit missing | 16-07-2021 |
| 5737 | 0710102015462021/4 | IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021 | | True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice | 16-07-2021 |
| 5738 | 0710102038892021/1 | ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 | | Wrongly filed | 15-07-2021 |
| 5739 | 0710102038932021/1 | OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021 | | True Copy sign missing in each pages, Vakalatnama missing | 15-07-2021 |
| 5740 | 0710102039922021/1 | RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021 | | Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF | 15-07-2021 |
| 5741 | 0710102041312021/1 | MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/103(ND)2021 | | True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF. Not clear | 15-07-2021 |
| 5742 | 0710102041322021/1 | RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/105(ND)2021 | | True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF. Not clear | 15-07-2021 |
| 5743 | 0710102042572021/1 | STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2656(I)2021 | | Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages | 15-07-2021 |
| 5744 | 0710102044092021/1 | SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021 | | True Copy sign missing in each pages | 16-07-2021 |

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| 5745 | 0710102128702019/5 | FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2454(ND)2019 | | Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama | 15-07-2021 |
| 5746 | 0710102419722018/6 | RELINANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/818(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5747 | 0710102419722018/7 | RELINANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/818(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5748 | 0710120004512018/22 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. | | Application under any other provisions | COMPANY PETITION IB (IBC)/637(PB)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5749 | 0710120005072018/18 | M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/991(ND)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5750 | 0710120007702018/40 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1071(ND)2018 | | NEED TO IA FILE | 16-07-2021 |
| 5751 | 0710102006292021/1 | BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021 | | ONLY PROOF OF SERVICE UPLOAD | 16-07-2021 |
| 5752 | 0710102010572021/1 | BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021 | | ONLY PROOF OF SERVICE UPLOAD | 16-07-2021 |
| 5753 | 0710102028982018/17 | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1700(ND)2018 | | NOTARY MISSING | 16-07-2021 |
| 5754 | 0710200411212018/52 | RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in | 16-07-2021 |
| 5755 | 0710200423482018/34 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/334(ND)2018 | | page-175 180 222 224 226 228 264 265 translate in english | 16-07-2021 |
| 5756 | 710102029452021 | MARS INFRA ENGINEERING PVT LTD VS NAVIIN GUPTAA | | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | ISHA BHALLA | affidavit back date proof of service missed | 13/04/2021 |
| 5757 | 710102042982021 | GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/892(ND)2020 | JEET MALA | Wrong Section Select Technically Plz Check multiple section in application | 25/06/2021 |
| 5758 | 710102047912021 | ROHIT SEHGAL VS VINEET AGGARWAL | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/547(PB)2018 | ROHIT SEHGAL | main case not link with application and 51 page not clear | 14/07/2021 |
| 5759 | 710102048052021 | M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/94(ND)2019 | CHANDRA | Prayer Missed, | 14/07/2021 |
| 5760 | 710102048882021 | GIAN CHAND NARANG VS VHV BEVRAGES PVT. LTD | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/254(PB)2017 | ABHISHEK | 45-56 , 58ranslate page) (110-114,132-153,164-179 not clear page) | 15/07/2021 |
| 5761 | 710102038402021 | SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY | | IBC Under Sec 9 | | PARISH KUMAR | Page not clear-66/Cut line page-65-81,83-87/Advocate welfare & court fees miss/Master data of corporate debtor/etc | 16/07/2021 |
| 5762 | 710102029062021 | AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL) | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | Siddharth Bhatil | document payment | 12/4/2021 |
| 5763 | 710102041142021 | POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/204(ND)2019 | ANAND | Technically Wrong Section Mention pagination not done in index and pdf | 15/06/2021 |
| 5764 | 710102047832021 | VIJENDER SHARMA VS CHARANJEET SINGH | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1362(PB)2018 | Vijender | Please Written in the application under section 66(1). | 14/07/2021 |
| 5765 | 710102048192021 | NAVNEET KUMAR GUPTA VS CHARANJEET SINGH | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/451(PB)2018 | ABHISHEK | Page no-61,77 Not Clear | 14/07/2021 |
| 5766 | 710102048172021 | LAKSHMI VILAS BANK VS HARISH TANEJA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1626(PB)2019 | Akul Mehandru | Affidavit Notary back Date | 14/07/2021 |
| 5767 | 710102048342021 | CHANDRA PRAKASH VS SUMIT KUMAR KHANNA | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar | Stamp Paper missing and please merge in two vome with seprate volume index | 15/07/2021 |
| 5768 | 710102048842021 | PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/170(ND)2020 | J SAGAR ASSOCIATES DELHI | Stamp paper missing of Second affidavit | 15/07/2021 |
| 5769 | 710102048542021 | ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/875(PB)2020 | Vijay | Wrong Section mentioned in application , Notary missed,True copy sign missed | 15/07/2021 |
| 5770 | 710102049432021 | FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX | Company Petition (Companies Act) | Rule 11 of NCLT | | Adv | Wrong section select, Please Brief you filed the petition in which section. | 19/07/2021 |
| 5771 | 0710102116222020/2 | BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED | | Sec. 97(1) | COMPANY PETITION (COMPANIES ACT)/26(ND)2021 | | Page no. 20-21 not clear | 19/07/2021 |
| 5772 | 0710102146752019/5 | M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/3109(ND)2019 | | Wrong e-filing , need to file in IA | 19/07/2021 |
| 5773 | 0710102161722019/10 | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3372(ND)2019 | | True copy sign missing on every page | 19/07/2021 |
| 5774 | 0710102017002018/3 | M/S RAM SWARUP NATHOMAL Vs. KHARWALA INTERNATIONAL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1410(ND)2018 | | Documents not available, please refile | 19/07/2021 |

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|------|---------------------|---|------------------------------------|---|--|---------------------|--|------------|
| 5775 | 0710102021752020/1 | KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD. | | Rule16(d),NCLT Rules,2016 | TRANSFER PETITION(COMPANIES ACT)/7(PB)2020 | | Documents not available, please refile | 19/07/2021 |
| 5776 | 0710102045592021/1 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021 | | Affidavit missing, Judgement document filed twice | 13/07/2021 |
| 5777 | 0710102087542020/6 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA | | Sec. 241(1),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/118(PB)2020 | | Index missing in Notice and Agenda document, True Copy sign missing in each documents | 16/07/2021 |
| 5778 | 0710102087662020/1 | EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD. | | Sec. 59,Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/143(PB)2020 | | Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam | 16/07/2021 |
| 5779 | 0710102126942019/2 | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1901(PB)2019 | | True Copy sign missing in each pages | 16/07/2021 |
| 5780 | 0710102065772020/5 | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS. | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020 | | True Copy sign missing in each pages | 15/03/2021 |
| 5781 | 0710102080062020/18 | SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | | Welfare Fee stamp and Court Fee stamp missing in Vakalatnama | 19/07/2021 |
| 5782 | 0710102086982019/12 | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1198(ND)2019 | | True Copy sign missing in each pages, Proof of service missing | 19/07/2021 |
| 5783 | 0710102100592020/4 | PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020 | | True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing | 19/07/2021 |
| 5784 | 0710102400532013/2 | RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/66(PB)2013 | | Proof of srvice missing | 12/7/2021 |
| 5785 | 0710102421772018/6 | ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/76(PB)2018 | | Stamp paper missing, Page no. 34 - 62 true copy sign missing | 19/07/2021 |
| 5786 | 0710102448572018/19 | STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/922(PB)2018 | | Wrong e-filing, progress report should be file in IA | 19/07/2021 |
| 5787 | 0710120005022018/15 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/985(ND)2018 | | Page no. 3,46,47 not clear | 19/07/2021 |
| 5788 | 0710200014262017/16 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | | Sec. 7(7) | COMPANY PETITION IB (IBC)/575(ND)2017 | | Wrong e-filing, need to file in IA | 19/07/2021 |
| 5789 | 0710200412652017/16 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/546(ND)2017 | | Wrong e-filing, need to file in IA | 19/07/2021 |
| 5790 | 0710200412802017/11 | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/178(PB)2017 | | Wrong e-filing, need to file in IA | 19/07/2021 |
| 5791 | 0710102102772020/2 | INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020 | | True Copy sign missing in Page Nos 1 to 40 according to PDF | 19/07/2021 |
| 5792 | 0710102040922021/1 | THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/302(ND)2021 | | True Copy sign missing in Page Nos 1 to 2 according to PDF | 16/07/2021 |
| 5793 | 0710102164542019/3 | INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/1009(ND)2019 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 9/7/2021 |
| 5794 | 710102022192021 | GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/315(ND)2020 | Arvind Bansal | Wrong filing need to additional | 18/03/2021 |
| 5795 | 710102022622021 | VISHNU DUTT VS B CHOKSHI CHEM PVT LTD | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/1752(ND)2018 | Vishnu Dutt | Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear | 20/03/2021 |
| 5796 | 710102022842021 | RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/204(ND)2019 | ANAND | Stamp Paper Missing section wrong | 20/03/2021 |
| 5797 | 710102023722021 | SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1443(ND)2019 | MANOJ | section wrong technically chosse wrong please check | 24/03/2021 |
| 5798 | 710102024802021 | VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1748(PB)2019 | Priya | no document | 27/03/2021 |
| 5799 | 710102049502021 | GURUMEHAR HOSPITALITY AND PROJECTS LLP VS PARSVNATH DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2898(ND)2019 | Nithin | Notary missed ,True copy sign missed | 17/07/2021 |
| 5800 | 710102049142021 | M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD | Cross Application (IBC) | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/420(ND)2017 | RAJEEV | case type wrong | 16/07/2021 |
| 5801 | 710102049062021 | MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/84(PB)2021 | TANIA SHARMA | not clear page after 6 and due payment other section | 16/07/2021 |
| 5802 | 710102049562021 | HUZEFA FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/64(PB)2017 | Huzefa F. Sitabkhan | 29-30 not clear page | 17/07/2021 |

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|------|---------------------|---|-----------------------------------|---|--|----------------------|--|------------|
| 5803 | 710102049232021 | MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/299(ND)2019 | Deepika | 58-61,64-67 not clear page | 16/07/2021 |
| 5804 | 710102049182021 | NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1038(PB)2018 | Navneet | after 200 pages volume will be divided AND volume wise index compulsory | 16/07/2021 |
| 5805 | 710102049512021 | PREM CHAND CHANDNA & ORS VS PARSVNATH DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/76(ND)2020 | Nithin | 28,29,31-34,36-37,39-42 not clear page and stamp paper and notary missing | 17/07/2021 |
| 5806 | 710102049412021 | MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1372(PB)2018 | Deepika | page no. not mention in index 33,34 and pb and ib not mention main case in soft copy | 17/07/2021 |
| 5807 | 710102049292021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan Deora | main case wrong | 17/07/2021 |
| 5808 | 710102049302021 | SAURABH GARG VS STANDARD CHARTERED BANK | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/306(ND)2020 | Pankaj Jain | page 10 not clear page | 17/07/2021 |
| 5809 | 710102049322021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1031(ND)2018 | Sajeve Bhushan Deora | 156-157 translate page | 17/07/2021 |
| 5810 | 710102045402021 | RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES | Contempt Petition (IBC) | Application under any other provisions- IBC | | MOHIT NANDWANI | Wrong section choose/List dates & Events/Brief of synopsis/Advocate welfare & court fees miss/etc | |
| 5811 | 0710200420362018/79 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Affidavit not notarized, court fees and welfare missing on vakalatnama | 17/07/2021 |
| 5812 | 0710200420362018/80 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Affidavit not notarises, court fees and welfare fees missing on vakalatnama | 13/07/2021 |
| 5813 | 0710200426542018/2 | REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/291(ND)2018 | | Documents not available, please refill documents | 19/07/2021 |
| 5814 | 0710200426542018/3 | REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/291(ND)2018 | | Documents not available, please refill | 19/07/2021 |
| 5815 | 0710200431842018/3 | INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED | | Application under any other provisions | COMPANY APPEAL (COMPANIES ACT)/802(ND)2018 | | Wrong e-filing, appeal and affidavit should be file separately | 16/03/2021 |
| 5816 | 0710102139962019/7 | NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2740(ND)2019 | | True Copy sign missing in each pages, Affidavit missing | 19/07/2021 |
| 5817 | 0710102149872019/9 | SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3059(ND)2019 | | NOC document filed twice | 19/07/2021 |
| 5818 | 0710102152922019/6 | CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3383(ND)2019 | | True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamps | 19/07/2021 |
| 5819 | 0710102157292019/2 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) - By Government Body | COMPANY APPEAL (COMPANIES ACT)/1022(ND)2019 | | True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice | 19/07/2021 |
| 5820 | 0710102002732020/12 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Wrong e-filing, need to file in IA | 20/07/2021 |
| 5821 | 0710102061262019/15 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/712(ND)2019 | | NEED TO IA FILE | 20/07/2021 |
| 5822 | 0710102114552020/1 | AMEET KHANDEWAL Vs. POOJA GOELA | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/53(ND)2021 | | NEED TO SIGN EVERY PAGES | 20/07/2021 |
| 5823 | 0710102033212020/9 | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/791(ND)2020 | | True Copy sign missing in each pages, Affidavit missing | 20/07/2021 |
| 5824 | 0710102003862021/1 | M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD | | Rule 11 of NCLT | COMPANY APPLICATION (COMPANIES ACT)/49(ND)2021 | | True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing | 20/07/2021 |
| 5825 | 0710102011772021/1 | ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/170(ND)2021 | | True Copy sign missing in each pages | 20/07/2021 |
| 5826 | 0710102016412021/1 | V M ENGINEERS Vs. KULDEEP VERMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 | | True Copy sign missing in each pages | 20/07/2021 |
| 5827 | 0710102023102021/2 | CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/207(ND)2021 | | True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable | 20/07/2021 |
| 5828 | 0710102023892021/1 | RAM RATAN JAGATI SOLE PROPRIETOR OF JJ TRADING FZE Vs. ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/192(ND)2021 | | Page no. 16-26 not clear | 19/07/2021 |
| 5829 | 0710102023182021/3 | SUKHDEV MADNANI Vs. VISHAL GOEL | | Sec. 45 (1), Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021 | | True Copy sign missing in Page Nos 6 to 144 according to PDF | 20/07/2021 |

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| 5830 | 0710102030102021/1 | SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 | | True Copy sign missing in Page No 4 and 5 according to PDF | 20/07/2021 |
| 5831 | 0710102030102021/2 | SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 | | True Copy sign missing in Page No 4 and 5 according to PDF | 20/07/2021 |
| 5832 | 0710102018612021/3 | SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | | COMPANY APPEAL(COMPANIES ACT)/67(ND)2021 | | true copy sign missing | 22/07/2021 |
| 5833 | 710102026562020 | PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | | HARSHAL KUMAR | SECTION WRONG | 28/02/2020 |
| 5834 | 710102109532020 | AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/63(ND)2020 | Parveen | Payment Not Done | 21/11/2020 |
| 5835 | 710102018902021 | SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/849(PB)2020 | Kartavya Batra | Payment Not Done | 6/3/2021 |
| 5836 | 710102031742021 | UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1671(ND)2019 | Priya | Payment Not Done | 19/04/2021 |
| 5837 | 710102047552021 | UMESH GARG VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/394(ND)2019 | MUKESH | PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume | 13/07/2021 |
| 5838 | 710102049202021 | PUNJAB NATIONAL BANK VS K.K. JAJODIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/132(PB)2017 | Sanjay | Payment Not Done | 16/07/2021 |
| 5839 | 710102049742021 | MR MOHAN AGARWAL VS K.K. JAJODIA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | Siddharth Bhatli | application missing | 19/07/2021 |
| 5840 | 710102050122021 | VIKRAM MANCHANDA VS TARUN AHUJA& ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/755(PB)2020 | Ashish Choudhury | notary date not clear,Proof of service page number not match with index | 20/07/2021 |
| 5841 | 710102049952021 | SANDEEP MEHTA VS SUPER RESTAURANT PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/17(ND)2021 | Anjaneya | main case number missing in soft copy and stamp paper and notary missing or section wrong | 19/07/2021 |
| 5842 | 710102050152021 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/192(PB)2019 | UDAYRAJ | 6-7 not clear page | 20/07/2021 |
| 5843 | 710102049942021 | MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1342(PB)2019 | NISHANT | TRUE COPY MISSED | 19/07/2021 |
| 5844 | 710102050342021 | SURENDRA RAJ GANG VS RAMAN GUPTA | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/639(PB)2018 | MISHA | section wrong | 20/07/2021 |
| 5845 | 710102050612021 | SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/274(ND)2018 | SHASHI SHARMA | Council Detail Missing & Notary and Verified Missing | 21/07/2021 |
| 5846 | 710102050602021 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1083(PB)2018 | UDAYRAJ | 155,157,159 not clear page and page numbering cut | 21/07/2021 |
| 5847 | 710102050642021 | AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/288(PB)2019 | Mrinali | double pagination after page no. 38 and section wrong | 21/07/2021 |
| 5848 | 710102050622021 | SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/598(ND)2020 | RISHI | notary missing in affidavit and stamp paper | 21/07/2021 |
| 5849 | 710102050142021 | ATUL KUMAR KANSAL VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/456(ND)2018 | Atul Kansal | section wrong | 20/07/2021 |
| 5850 | 710102046112021 | JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI | Company Petition IB (IBC) | Section 95(1) | | Ashutosh | dms issue(document not upload properly) | |
| 5851 | 710102046752021 | GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | SHASHANK | page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/E stamp paper missed/etc Master Data Missing | |
| 5852 | 710102049422021 | ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | AMIT KUMAR GUPTA | Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurisdiction according to company master data | |
| 5853 | 710102049602021 | INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Aabhas | page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25 advocate welfare and 3rs court fee missed | |
| 5854 | 710102050752021 | SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | ANKIT | compliance affidavit missed 9 (3)b or reply | |
| 5855 | 0710102060092020/4 | CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1053(PB)2020 | | document not in proper | 22-Jul-21 |

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| 5856 | 0710102142642019/6 | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2886(ND)2019 | | NEED TO NUMBERING ALL PAGES PROPERLY | 6-Jul-21 |
| 5857 | 0710102017022018/11 | RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1413(ND)2018 | | NOTARY MISSING | 4-Jun-21 |
| 5858 | 0710102020432021/1 | MOHAN LAL DHAKAD & ORS. Vs. B N G GLOBAL INDIA LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1770(ND)2021 | | IA NUMBER NOT MENTION | 22-Jul-21 |
| 5859 | 0710102035272021/2 | UMESH GARG Vs. PUNEET GEOL | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021 | | Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF | 20-Jul-21 |
| 5860 | 0710102038532021/1 | DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN LIQUIDATION | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021 | | Vakalatnama not Filed properly | 20-Jul-21 |
| 5861 | 0710102170402019/2 | PR.CIT 6 Vs. NAWAB BUILDCON CO.PVT.LTD | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/109(ND)2020 | | True Copy sign missing in each pages, Same document filed twice | 22-Jul-21 |
| 5862 | 0710102005582021/2 | HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021 | | Index missing, True Copy sign missing in each pages | 22-Jul-21 |
| 5863 | 0710102005582021/3 | HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021 | | Index missing, True Copy sign missing in each pages | 22-Jul-21 |
| 5864 | 0710102014702018/48 | ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1367(PB)2018 | | Same Document filed twice, True Copy sign missing in each pages | 22-Jul-21 |
| 5865 | 0710102018242020/1 | SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/1179(ND)2020 | | True Copy sign missing in each pages | 22-Jul-21 |
| 5866 | 0710102039822021/1 | QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED | | Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2021 | | WRONG DOCUMENT | 22-Jul-21 |
| 5867 | 0710120011332018/3 | BRJESH SAHU Vs. KDP BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1369(ND)2018 | | STAMP MISSING | 25-Mar-21 |
| 5868 | 0710102109252019/4 | GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/254(PB)2019 | | Wrongly filed | 23-Jul-21 |
| 5869 | 0710102113592019/14 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2130(ND)2019 | | Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document | 23-Jul-21 |
| 5870 | 0710102113632020/1 | SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/15(ND)2021 | | True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing | 23-Jul-21 |
| 5871 | 0710102113632020/2 | SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/15(ND)2021 | | Document not Filed properly | 23-Jul-21 |
| 5872 | 0710102116852020/5 | M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/530(ND)2020 | | True Copy sign missing in Page Nos 6 and 7 according to PDF | 23-Jul-21 |
| 5873 | 0710102145002019/3 | PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2917(ND)2019 | | Vakalatnama not filed properly | 23-Jul-21 |
| 5874 | 0710102077542020/1 | ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/100(ND)2021 | | index missing | 23-Jul-21 |
| 5875 | 0710102092032020/3 | REGALIA INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/378(ND)2020 | | Vakalatnama Not filed properly | 26/07/2021 |
| 5876 | 0710102102622019/9 | SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1744(ND)2019 | | Vakalatnama Not filed properly | 26/07/2021 |
| 5877 | 0710102137062019/11 | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2688(ND)2019 | | Vakalatnama Not filed properly, Index missing | 26/07/2021 |
| 5878 | 0710102164052019/2 | LIFESTYLE MAGAZINES PRIVATE LIMITED Vs. | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019 | | True Copy sign missing in Page Nos 3 to 8 according to PDF, Proof of service missing | 26/07/2021 |
| 5879 | 0710102167492019/7 | HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3494(ND)2019 | | Index missing | 26/07/2021 |
| 5880 | 0710120007302018/71 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | True Copy sign missing in Page Nos 14 to 90 according to PDF, Vakalatnama missing | 26/07/2021 |
| 5881 | 0710120007302018/72 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama missing, Page No 12 according to PDF Not clear | 26/07/2021 |
| 5882 | 0710200419762018/2 | M/R. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/570(ND)2018 | | True Copy sign missing in Page Nos 4 to 8 according to PDF | 23/07/2021 |

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| 5883 | 0710102002952020/4 | M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/349(ND)2020 | | Case Number missing, True Copy sign missing in each pages | 23/07/2021 |
| 5884 | 0710102002952020/5 | M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/349(ND)2020 | | True Copy sign missing in Page Nos 2 to 19 according to PDF | 23/07/2021 |
| 5885 | 0710102013722020/4 | M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/628(ND)2020 | | Proof of service missing | 23/07/2021 |
| 5886 | 0710102018352020/2 | M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/544(ND)2020 | | Proof of service missing | 4/5/2021 |
| 5887 | 0710102024592021/1 | ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1579(ND)2021 | | Proof of service missing | 23/07/2021 |
| 5888 | 0710102406312018/8 | M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/375(PB)2018 | | Wrong e-filing, need to file in IA | 26/07/2021 |
| 5889 | 0710102406312018/9 | M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/375(PB)2018 | | Wrong e-filing, need to file in IA | 26/07/2021 |
| 5890 | 0710102427572018/22 | ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/31(PB)2018 | | Wrong e-filing, need to file in IA | 26/07/2021 |
| 5891 | 0710102020242020/2 | NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/536(PB)2020 | | NEED TO VOLUME 2 AFTER 200 PAGES | 26/07/2021 |
| 5892 | 0710102020242020/3 | NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/536(PB)2020 | | NEED TO VOLUME 2 AFTER 200 PAGES | 26/07/2021 |
| 5893 | 0710102020242020/4 | NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/536(PB)2020 | | NEED TO VOLUME 2 AFTER 200 PAGES | 26/07/2021 |
| 5894 | 0710102139242019/8 | CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2844(ND)2019 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 19/07/2021 |
| 5895 | 0710200413722017/2 | INCOME TEX OFFICER-WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/305(ND)2017 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 26/07/2021 |
| 5896 | 0710200429542018/19 | M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/114(ND)2018 | | Index missing | 16/07/2021 |
| 5897 | 0710200429542018/21 | M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/114(ND)2018 | | Index missing | 26/07/2021 |
| 5898 | 0710102002052020/7 | WORKSPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/253(ND)2020 | | True Copy sign missing in each pages | 15/03/2021 |
| 5899 | 0710102032942021/1 | ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021 | | True Copy sign missing in each pages, Same document filed twice | 26/07/2021 |
| 5900 | 0710102033402021/2 | VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021 | | Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, Vakalatnama missing | 21/05/2021 |
| 5901 | 0710102033942018/14 | ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/107(PB)2019 | | Index missing, Page No 16 Not clear | 26/07/2021 |
| 5902 | 0710102034622021/3 | SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021 | | Wrongly filed | 26/07/2021 |
| 5903 | 0710102036792021/4 | SANJAY LAMBA Vs. ASHOK KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021 | | Vakalatnama Not filed properly | 26/07/2021 |
| 5904 | 0710102041032021/2 | R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/313(ND)2021 | | True Copy sign missing in Page Nos 4 to 6 according to PDF | 26/07/2021 |
| 5905 | 0710102083052020/5 | BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020 | | True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5 | 16/02/2021 |
| 5906 | 0710102083052020/7 | BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020 | | Vakalatnama not Filed properly in R-4 and R-5 document | 26/07/2021 |
| 5907 | 0710102088212019/1 | RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/956(PB)2019 | | Index missing in both the Affidavit documents | 26/07/2021 |
| 5908 | 0710102090092020/4 | NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/129(PB)2020 | | Welfare fee stamp and Court fees stamp missing in Vakalatnama | 26/07/2021 |

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|------|--------------------|---|------------------------------------|---|--|---------------------|--|------------|
| 5909 | 0710102090262020/4 | NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/124(PB)2020 | | Welfare fee stamp and Court fees stamp missing In Vakalatnama | 26/07/2021 |
| 5910 | 0710102095242020/2 | SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/104(ND)2021 | | Vakalatnama missing | 11/6/2021 |
| 5911 | 0710102014852018/6 | MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1329(ND)2018 | | Wrong e-filing | 26/07/2021 |
| 5912 | 0710102036462021/2 | ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021 | | More than 200 pages in single volume , page no. 26, 39, 133-134 , 137-138, 256, 258 Hindi translation missing, page no. 55 - 119, 231- 292 true copy sign missing. | 26/07/2021 |
| 5913 | 0710102046032021/1 | ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED | | Sec 60(5),Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021 | | Page no. 62, 66 hindi translation missing, | 26/07/2021 |
| 5914 | 0710102046672021/1 | SUMESH SOOD Vs. SYSCOM ORGANIC WORLD PRIVATE LIMITED | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/299(ND)2021 | | Page no. 45 not clear | 26/07/2021 |
| 5915 | 7.10E+14 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3113(ND)2021 | | Wrong e-filing, need to file in IA | 26/07/2021 |
| 5916 | 0710102068192020/2 | CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020 | | No index, no pagination, wrong e-filing, need to file in IA | 26/07/2021 |
| 5917 | 0710102088222020/3 | M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD. | | Rule 11 of NCLT, 2016,Section 74 | INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020 | | True copy sign missing on every page, remove duplicate volume | 26/07/2021 |
| 5918 | 0710102090072020/5 | NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/123(ND)2020 | | Court fees and welfare missing on vakalatnama | 26/07/2021 |
| 5919 | 0710102090072020/6 | NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/123(ND)2020 | | Court fees and welfare missing on vakalatnama | 26/07/2021 |
| 5920 | 0710102021722021/2 | POOJA BAHRY Vs. JHARKHAND BIJLI VITRAN NIGAM LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1520(ND)2021 | | NEED TO SIGN ALL PAGES | 26/07/2021 |
| 5921 | 710102014802020 | ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/569(ND)2019 | RAJIV MALIK | prar ,affidavit, e-stamp paper missed , | 1/2/2020 |
| 5922 | 710102014832020 | ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/569(ND)2019 | RAJIV MALIK | prar ,affidavit, e-stamp paper missed , | 1/2/2020 |
| 5923 | 710102025812020 | PRAVIN R NAVANDAR- IRP- INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1782(ND)2019 | Pravin R. Navandar | document not openable | 27/02/2020 |
| 5924 | 710102016362021 | JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT LTD | Company Application(Companies Act) | Rule 11 of NCLT | | MAHJABEEN | wrong filing | 25/02/2021 |
| 5925 | 710102050962021 | ANIL KUMAR VS M/S PEARL VISION PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/419(PB)2018 | CA ANIL KUMAR | 52-54 not clear page | 23/07/2021 |
| 5926 | 710102051142021 | PR. COMMISSIONER OF INCOME TAX-6 VS M/S. NETFOCUS TECH COMPRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT,Rule 48 | COMPANY APPEAL(COMPANIES ACT)/943(ND)2018 | VIBHOOTI MALHOTRA | stamp and notary missing | 23/07/2021 |
| 5927 | 710102051362021 | MR. AJIT SINGH BHANDARI & ORS. VS M/S. BHANDARI BUILDERS PRIVATE LIMITED | Company Application(Companies Act) | Application under any other provisions | | Sanjay Bhatt | main case not link | 23/07/2021 |
| 5928 | 710102051452021 | MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1045(ND)2020 | Manohar Lal Vij | Technically Wrong Section Mention | 24/07/2021 |
| 5929 | 710102051132021 | PR. COMMISSIONER OF INCOME TAX-6 VS M/S NUMITOR CONSULTANCY PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT,Rule 48 | COMPANY APPEAL(COMPANIES ACT)/934(ND)2018 | VIBHOOTI MALHOTRA | stamp paper missing and notary missing | 23/07/2021 |
| 5930 | 710102051782021 | GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/315(ND)2020 | ASHISH | Prayer missed ,page 21-26 translate need | 25/07/2021 |
| 5931 | 710102051872021 | SATYA PRAKASH GUPTA VS ANAND CHANDRA SWAIN | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/375(PB)2018 | Satya Prakash Gupta | Wrong section | 26/07/2021 |
| 5932 | 710102051202021 | LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED | Company Petition (Companies Act) | Application under any other provisions | | vishal gohri | case type wrong and sign missing in application page | 23/07/2021 |
| 5933 | 710102025982020 | SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Prashant Sharma | document uncompleted,(petition not upload) | 27/02/2020 |
| 5934 | 710102049882021 | PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Mayank Wadhwa | Section 242 mentioned in petition and fees missed | 19/07/2021 |
| 5935 | 710102000592020 | SHIV DYAL SHARMA VS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/178(PB)2018 | Jatin S Sethi | case type wrong | 2/1/2020 |
| 5936 | 710102007332020 | RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/178(PB)2017 | PRABHJIT | case type wrong pg no 23-27 not translatedpg no 23-27 not translated | 16/01/2020 |

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| 5937 | 710102010612020 | ROHIT SEGAL VS BOHAR SINGH SRAN | Company Application(IBC) | Sec 66(1) | COMPANY PETITION IB (IBC)/547(PB)2018 | Mrinali | Pg Not Clear-231,232,242,243,254,262,268Pg Not Clear-231,232,242,243,254,262,268 case type wrong | 23/01/2020 |
| 5938 | 710102010192020 | REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/509(PB)2017 | Anju Bhushan Gupta | Pg Not Clear-1-6,65-69,72,73,82 | 22/01/2020 |
| 5939 | 710102003602020 | ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED | Company Application(IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/470(ND)2017 | Sanyam Goel | pg 38-41 44 46 48 49 not clear | 9/1/2020 |
| 5940 | 710102000982020 | LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/902(ND)2019 | Ashutosh | Page-17 not Clear, Pg nos. mismatch in soft and Hard both | 3/1/2020 |
| 5941 | 710102003772020 | PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA | Company Application(IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/76(ND)2020 | Prashant Jain | doc not upload | 9/1/2020 |
| 5942 | 710102017522020 | IFCI VS HI POINT INVESTMENT | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/478(ND)2017 | APOORV AGARWAL | case type wrong | 7/2/2020 |
| 5943 | 710102020012020 | NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT | Company Application(Companies Act) | Rule 154, NCLT 2016 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | RAJEEV | document not open case type wrong | 13/02/2020 |
| 5944 | 710102090842020 | JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/694(PB)2018 | SIDHARTH | Only annexure uploaded document not upload | 22/09/2020 |
| 5945 | 710102115662020 | MANOJ KULSHRESTHA VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 54(1) | COMPANY PETITION IB (IBC)/360(PB)2016 | Manoj Kulshrestha | IB not mention in main case need to 100rs stamp paper for U.P | 14/12/2020 |
| 5946 | 710102020752021 | KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/818(ND)2020 | Rohit Bohra | please delete previous document | 13/03/2021 |
| 5947 | 710102026232021 | SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD. | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION IB (IBC)/456(ND)2018 | Gursat | wrong e - filing | 1/4/2021 |
| 5948 | 710102048832021 | GYANESHWAR SAHAI VS CMA SANDEEP GOEL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/597(ND)2018 | Gyaneshwar Sahai | Page No 4 Missing | 16/07/2021 |
| 5949 | 710102051442021 | ARVIND KUMAR RAY VS VINEET AGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)2019 | Dhrubajit Saikia | UP Stamp paper of affidavit minimum duty 100 rs | 24/07/2021 |
| 5950 | 710102002572020 | VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER | Company Application(IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1291(PB)2018 | Vivek | PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED | 7/1/2020 |
| 5951 | 710102010532020 | RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/558(ND)2019 | Raj | SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong | 22/01/2020 |
| 5952 | 710102051942021 | PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | | Sandeep | 11-22 not clear page and main case not link | 26/07/2021 |
| 5953 | 710102051862021 | FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/269(ND)2020 | Kewal Krishan Saini | stamp paper missing | 26/07/2021 |
| 5954 | 710102052122021 | SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/521(ND)2020 | ABHISHEK KUMAR | 51-52 not clear page main case wrong 51-52 not clear page main case wrong | 26/07/2021 |
| 5955 | 710102039802021 | PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED | Cross Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2695(ND)2019 | KUSHAL | WRONG SECTION ,STAMP PAPER & & ; & ; & ; NOTARY MISSED | 9/6/2021 |
| 5956 | 710102034222020 | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS PRIVATE LIMITED | Company Petition IB (IBC) | Application under any other provisions- IBC | | ROHIT GANDHI | case type in companies act and wrong section | 18/03/2020 |
| 5957 | 710102052162021 | VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI | Company Petition (Companies Act) | Sec 252 (1) | | Abhishek Sharma | Wrong section select, Page no 24,122, missed, page 101 cut, Roc & ; & ; & ; Income tax advance service missed | 26/07/2021 |
| 5958 | 710102051812021 | M/S SEABORN VS ASIAN HOTELS NORTH LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Mr. Viplav Acharya | page:222-245, 429-452, not clear | 26/07/2021 |
| 5959 | 0710102096462019/10 | ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1510(ND)2019 | | Page No 28 according to PDF Not clear | 26/07/2021 |
| 5960 | 0710102101102019/8 | STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1838(ND)2019 | | Index missing | 26/07/2021 |
| 5961 | 0710102172872019/6 | YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/250(ND)2020 | | Index missing | 26/07/2021 |
| 5962 | 0710120011802018/3 | TATA STEEL LTD. Vs. NEERAJ SINGAL | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/897(ND)2018 | | True Copy sign missing in each pages | 9/1/2020 |

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|------|---------------------|---|--|---|--|--|---|------------|
| 5963 | 0710102032412021/1 | RAKESH TANEJA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021 | | E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents | 20/07/2021 |
| 5964 | 0710102032912021/2 | ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021 | | Same document filed twice | 26/07/2021 |
| 5965 | 0710102034152021/1 | ANIL KUMAR TYAGI Vs. VIVEK RAHEJA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2021 | | Same document filed twice | 26/07/2021 |
| 5966 | 0710102080012020/3 | ASHOK KUMAR Vs. VIKRAM SINGH | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020 | | Affidavit not notarized | 27/07/2021 |
| 5967 | 0710102087622020/1 | PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020 | | Wrong e-filing, need to file in IA | 1/10/2020 |
| 5968 | 0710102088222020/2 | M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD. | | Rule 11 of NCLT, 2016,Section 74 | INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020 | | True copy sign missing on every page | 27/07/2021 |
| 5969 | 0710102096282020/4 | ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020 | | Affidavit not notarised | 27/07/2021 |
| 5970 | 0710102098942019/12 | BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1572(ND)2019 | | True copy sign missing on every page | 27/07/2021 |
| 5971 | 0710102105712019/5 | BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1905(ND)2019 | | Wrong e-filing, need to file in IA | 27/07/2021 |
| 5972 | 0710102105962019/12 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | Stamp paper missing, True copy sign missing on every page | 27/07/2021 |
| 5973 | 0710102105962019/13 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED | | Sec. 241(1),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/110(PB)2019 | | File all reply separately | 27/07/2021 |
| 5974 | 0710102111762019/7 | PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2058(ND)2019 | | Wrong e-filing, need to file in single pdf | 12/7/2021 |
| 5975 | 0710102165052019/7 | BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/190(ND)2020 | | Wrong e-filing, need to file in IA | 27/07/2021 |
| 5976 | 0710102075392019/18 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | No index, no pagination | 27/07/2021 |
| 5977 | 0710102105452020/2 | KULBHUSHAN KOHLI Vs. MASCON HEALTHCARE PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/163(PB)2020 | | Stamp paper missing, page no. 1 - 57 true copy sign missing, | 26/03/2021 |
| 5978 | 0710102109372019/8 | CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1887(ND)2019 | | Wrong e-filing, need to file in IA | 30/06/2021 |
| 5979 | 0710102111002020/1 | ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL (COMPANIES ACT)/502(ND)2020 | | Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF | 18/02/2021 |
| 5980 | 0710102166622019/6 | UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED | | Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/31(ND)2020 | | E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit document filed twice | 27/07/2021 |
| 5981 | 0710102167212019/4 | MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3488(ND)2019 | | E-stamp missing, Proof of service missing | 27/07/2021 |
| 5982 | 0710102168552019/2 | INCOME TAX OFFICER WARD 20.1 Vs. ROC. PINK PROJECTS PVT. LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL (COMPANIES ACT)/21(ND)2020 | | True Copy sign missing in Page Nos 3 to 7 according to PDF, Proof of service missing | 24/03/2021 |
| 5983 | 0710102722542018/11 | DENA BANK Vs. RATHI SUPER STEEL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1446(PB)2018 | | Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not filed properly | 9/1/2020 |
| 5984 | 0710120007302018/73 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1059(ND)2018 | | True Copy sign missing in each pages in both the Volumes, Proof of service missing | 27/07/2021 |
| 5985 | 0710102021452021/2 | DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)2021 | | Stamp paper missing, | 27/07/2021 |
| 5986 | 0710102075392019/19 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | Index missing | 27/07/2021 |
| 5987 | 0710102075392019/20 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | index missing | 27/07/2021 |
| 5988 | 7.10E+14 | NISHANT GAURAV GUPTA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 27/07/2021 |
| 5989 | 0710102137252019/6 | PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3105(ND)2019 | | Wrong e-filing, need to file in IA | 24/03/2021 |
| 5990 | 0710102137252019/7 | PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3105(ND)2019 | | Wrong e-filing, need to file in IA | 20/07/2021 |
| 5991 | 0710102138062019/11 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2721(ND)2019 | | True copy sign missing on every page | 24/05/2021 |

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| 5992 | 0710102155562019/7 | SWASTIK PIPE LIMITED Vs. EMKAY AUTOMOBILES INDUSTRIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3173(ND)2019 | | Wrong e-filing | 27/07/2021 |
| 5993 | 0710120011422018/11 | STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1291(PB)2018 | | Rs 25 welfare fees missing on vakalatnama | 27/07/2021 |
| 5994 | 0710102007022020/3 | SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/539(ND)2020 | | Wrong e-filing , need to file in IA | 27/07/2021 |
| 5995 | 0710102007072020/2 | SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/538(ND)2020 | | Wrong e-filing , need to file in IA | 27/07/2021 |
| 5996 | 0710102011422021/2 | S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/167(ND)2021 | | Stamp paper missing | 20/07/2021 |
| 5997 | 0710102014852018/5 | MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1329(ND)2018 | | Index missing | 27/07/2021 |
| 5998 | 0710200412592017/31 | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/401(ND)2017 | | Judgement document filed twice. Proof of service missing. True Copy sign missing in each pages | 15/10/2020 |
| 5999 | 0710200419762018/5 | MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/570(ND)2018 | | Index missing in Basant document | 27/07/2021 |
| 6000 | 0710200419762018/7 | MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/570(ND)2018 | | True Copy sign missing in Page Nos 3 to 20 according to PDF | 27/07/2021 |
| 6001 | 0710200420362018/28 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Vakalatnama not Filed properly | 14/01/2020 |
| 6002 | 0710102002552020/4 | VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/436(PB)2020 | | True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of service missing | 27/07/2021 |
| 6003 | 0710102012712021/1 | SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/118(ND)2021 | | True Copy sign missing in Page Nos 3 to 13 according to PDF | 23/07/2021 |
| 6004 | 0710102012732021/3 | ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/129(ND)2021 | | Proof of service missing | 23/07/2021 |
| 6005 | 0710102104092020/5 | ECLEAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1035(PB)2020 | | NOTARY MISSING | 27/07/2021 |
| 6006 | 0710102111762019/8 | PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2058(ND)2019 | | NEED TO IA FILE | 23/07/2021 |
| 6007 | 0710102114232020/9 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | NEED TO IA FILE | 27/07/2021 |
| 6008 | 0710102116922020/1 | KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/507(ND)2020 | | STAMP MISSING | 27/07/2021 |
| 6009 | 710102020702021 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/913(ND)2019 | SHAILESH KUMAR PRASAD | Payment Not Done | 12/3/2021 |
| 6010 | 710102040492021 | ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/731(PB)2018 | ANISH GHOSHAL | please upload clear pdf not \\\\clear | 12/6/2021 |
| 6011 | 710102041502021 | CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/731(PB)2018 | Divyanshu | SIGN MISSED ON APPLICATION e-stamp paper missed section wrong | 17/06/2021 |
| 6012 | 710102043042021 | COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/132(PB)2017 | Vidhan | case type wrong e-stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear-please need to type every hindi pages | 25/06/2021 |
| 6013 | 710102045022021 | NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1022(ND)2018 | TRIVENDRA | marge file into one pdf | 5/7/2021 |
| 6014 | 710102045302021 | SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED | Miscellaneous Application (IBC) | Sec 66(1),Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar | Wrong Case Type | 6/7/2021 |
| 6015 | 710102046182021 | AKHILESH GUPTA VS PAWAN KUMAR SINGAL | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | Akhilesh Kumar Gupta | main case not link with application | 8/7/2021 |
| 6016 | 710102050462021 | KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS | Interlocutory Application (I.B.C) | Sec 60(5),Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/197(PB)2021 | Divyanshu Sarswat | case type wrong please choose intervention petition and 23-28, 58-64 not clear page | 21/07/2021 |
| 6017 | 710102050422021 | C. VITTAL VS TECPRO SYSTEM LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/197(PB)2017 | DIBYADYUTI BANERJEE | file is in doubt about intervention sign missing in application page and 28 page not clear | 20/07/2021 |
| 6018 | 710102050832021 | CANARA BANK VS VIJAY KUMAR GUPTA (LIQUIDATOR) | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/420(ND)2017 | Ichhha Kalash | section wrong | 22/07/2021 |
| 6019 | 710102051752021 | VANEET BHATIA VS SEED SUSTAINABILITY SERVICES PRIVATE LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/75(ND)2021 | JYOTI KUMAR CHAUDHARY | case type wrong ,Stamp paper back date , Page-39 page no-41, stamp paper missing,94,page 118 need translation | 25/07/2021 |
| 6020 | 710102052582021 | SHAGEER KHAN VS DANISH IRFAN | Interlocutory Application (I.B.C) | Sec. 12A | COMPANY PETITION IB (IBC)/318(ND)2020 | Kumar Mihir | case type wrong s | 27/07/2021 |

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| 6021 | 710102052492021 | PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/863(PB)2020 | Nithin | pg-43-46,53,54,56 not clear | 27/07/2021 |
| 6022 | 710102052442021 | PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/956(ND)2020 | SANGEETA BOHRA | 3-4,16-20 cut page | 27/07/2021 |
| 6023 | 710102034922021 | PANKAJ MEHTA & ORS. VS M/S ANSAL HI-TECH TOWNSHIPS LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | SAIKRISHNA ASSOCIATES | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 12/5/2021 |
| 6024 | 710102044662021 | HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Ahsan Ahmad | Wrong case type select, link 2nd motion with first motion | 2/7/2021 |
| 6025 | 0710102028392021/1 | COLLEGE DUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/328(ND)2021 | | Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing | 27/07/2021 |
| 6026 | 0710102034632021/1 | SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/321(ND)2021 | | Wrongly filed | 27/07/2021 |
| 6027 | 0710102038882021/1 | ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2482(ND)2021 | | True Copy sign missing in Page Nos 283 to 293 according to PDF in Vol II | 27/07/2021 |
| 6028 | 0710102039142021/1 | DEBASHIS NANDA Vs. SANJAY AGARWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2021 | | Vakalatnama missing | 27/07/2021 |
| 6029 | 0710102039882021/1 | OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/291(ND)2021 | | Vol I cannot exceed more than 200 pages; It should be filed in two Volumes | 23/07/2021 |
| 6030 | 0710102101182019/12 | ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1625(ND)2019 | | True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear | 27/07/2021 |
| 6031 | 0710102101182019/13 | ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1625(ND)2019 | | True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear | 27/07/2021 |
| 6032 | 0710102117962020/2 | MADHU JUNEJA Vs. SATKAR LOGISTICS PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020 | | True Copy sign missing in Page Nos 9 to 12 according to PDF | 12/7/2021 |
| 6033 | 0710120009322018/17 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1140(ND)2018 | | E-stamp missing | 27/07/2021 |
| 6034 | 0710200411352018/39 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/846(ND)2018 | | True Copy sign missing in Page No 4 according to PDF, Welfare Fee stamp missing in Vakalatnama | 27/07/2021 |
| 6035 | 0710102007592020/8 | RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/379(ND)2020 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 27/07/2021 |
| 6036 | 0710102033262021/1 | BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/330(ND)2021 | | Stamp paper missing | 15/07/2021 |
| 6037 | 0710102033262021/2 | BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/330(ND)2021 | | Stamp paper missing | 28/07/2021 |
| 6038 | 0710102033262021/3 | BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/330(ND)2021 | | Stamp paper missing | 28/07/2021 |
| 6039 | 0710102034622021/2 | SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021 | | No index, no pagination | 20/07/2021 |
| 6040 | 0710102035832021/1 | INDU KUMAR AND ORS Vs. SAHA INFRASTRUCTURE PRIVATE LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021 | | Stamp paper missing | 9/7/2021 |
| 6041 | 0710102035832021/2 | INDU KUMAR AND ORS Vs. SAHA INFRASTRUCTURE PRIVATE LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021 | | Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing | 9/7/2021 |
| 6042 | 0710102035832021/3 | INDU KUMAR AND ORS Vs. SAHA INFRASTRUCTURE PRIVATE LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021 | | Page no. 1 - 47, 66, 73 - 75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no, 1048 - 1051 wrong e-filing application should be file in IA | 12/7/2021 |
| 6043 | 0710102037782021/1 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | Rs 3 Court fees and Rs 25 welfare missing on vakalatnama, Page no. 177 wrong e-filing need to file in IA | 8/7/2021 |
| 6044 | 0710204000182016/6 | MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. | | Sec 272 of the Companies Act , 2013 | COMPANY PETITION (COMPANIES ACT)/3(ND)2016 | | Vakalatnama Not Filed properly | 28/07/2021 |
| 6045 | 0710102006102020/4 | NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/504(ND)2020 | | Page No 3 Proof of service according to PDF Not clear | 26/07/2021 |

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|------|---------------------|--|--|---|--|--|--|------------|
| 6046 | 0710102006622021/3 | VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/40(ND)2021 | | Index and E-stamp missing in Reply document | 28/07/2021 |
| 6047 | 0710102008572021/2 | MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021 | | E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly | 28/07/2021 |
| 6048 | 0710102008572021/3 | MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021 | | E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly | 28/07/2021 |
| 6049 | 0710102010192021/2 | STELLA INDUSTRIES LIMITED Vs. CASABLANCA INDUSTRIES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/45(ND)2021 | | Same Affidavit document filed twice | 28/07/2021 |
| 6050 | 0710102018462021/1 | GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/233(ND)2021 | | Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF | 28/07/2021 |
| 6051 | 0710102021042021/3 | PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021 | | Page Nos 20 to 35 according to PDF Not clear, True Copy sign missing in Page Nos 18 to 46 according to PDF, Same Reply document filed thrice | 28/07/2021 |
| 6052 | 0710102168452019/4 | ASHU GUPTA Vs. SUNIL TANGRI | | Sec. 45 (1) | COMPANY APPLICATION(IBC)/327(ND)2020 | | NEED TO ONE TIME FILE | 28/07/2021 |
| 6053 | 0710102169962019/14 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | index missing | 28/07/2021 |
| 6054 | 0710200420362018/83 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | NEED TO ALL PAGES SIGN | 28/07/2021 |
| 6055 | 0710102017822021/1 | TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/72(ND)2021 | | STAMP MISSING | 26/07/2021 |
| 6056 | 0710102018242020/3 | SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD | | Sec 60(5) | COMPANY APPLICATION(IBC)/1179(ND)2020 | | No Index , No pagination | 28/07/2021 |
| 6057 | 0710102020922021/1 | TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/78(ND)2021 | | STAMP MISSING | 26/07/2021 |
| 6058 | 0710102102622019/10 | SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1744(ND)2019 | | INDEX MISSING | 28/07/2021 |
| 6059 | 7.10E+14 | NISHANT GAURAV GUPTA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021 | | Wrong e-filing, need to file in IA | 27/07/2021 |
| 6060 | 0710102060022019/2 | SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/343(ND)2019 | | Stamp paper missing | 24/03/2021 |
| 6061 | 0710102075392019/14 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | True copy sign missing on every page | 19/02/2021 |
| 6062 | 0710102085852020/4 | PVM INNVENYS PRIVATE LIMITED Vs. SHYAM ARORA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 | | Wrong index, no pagination | 23/07/2021 |
| 6063 | 0710102097842019/3 | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1693(ND)2019 | | Page no. 657 hindi translation missing | 20/07/2021 |
| 6064 | 0710102043922021/1 | SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/341(ND)2021 | | Stamp paper missing | 28/07/2021 |
| 6065 | 0710102079912019/10 | JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1049(ND)2019 | | No Index , no pagination | 28/07/2021 |
| 6066 | 0710102158182019/7 | YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3256(ND)2019 | | True copy sign missing on every page | 28/07/2021 |
| 6067 | 0710102002242021/1 | ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021 | | Stamp paper missing, file both documents separately | 6/7/2021 |
| 6068 | 0710102006382021/2 | ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED | | Sec. 69,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/47(ND)2021 | | No index, no pagination, rs 3 court fees missing | 28/07/2021 |
| 6069 | 0710102007482021/1 | VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)2021 | | Wrong e-filing, need to file in IA | 28/07/2021 |
| 6070 | 0710102007592020/9 | RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/379(ND)2020 | | No index no pagination in written submission, True copy sign missing on every page, file both documents separately | 28/07/2021 |
| 6071 | 0710102014202017/9 | LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/160(PB)2017 | | Wrong e-filing , need to file in IA | 20/07/2021 |
| 6072 | 0710102022662020/10 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/49(PB)2020 | | True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice | 28/07/2021 |
| 6073 | 0710102022662020/9 | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/49(PB)2020 | | True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing | 28/07/2021 |
| 6074 | 0710102023782021/1 | MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED | | Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016 | CONTEMPT PETITION (IBC)/4(ND)2021 | | Wrongly filed | 5/7/2021 |

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| 6075 | 0710102157722019/4 | SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/307(ND)2020 | | stamp missing | 28/07/2021 |
| 6076 | 710102016792021 | KARISHMA SINGH VS THE DRAWING ROOM PVT. LTD. | | Sec. 241(1) | TRANSFER PETITION(COMPANIES ACT)/7(PB)2020 | Sonal Mashankar | page wrong arrange case type wrong section wrong affidavit back date e-stamp & affidavit missed need to notarized need to sign and true copy very pages (case type and section wrong) stamp paper and affidavit missing | 26/02/2021 |
| 6077 | 710102035672021 | UMESH GARG VS PUNEET GEOL | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/449(PB)2019 | ABHISHEK | master index missed master index missed please delete previous document | 18/05/2021 |
| 6078 | 710102041092021 | RAJ KUMAR GUPTA VS MS.NANDANI SINGH | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/258(ND)2020 | Raj | Plz. Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 15/06/2021 |
| 6079 | 710102043892021 | ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1251(ND)2018 | Yash Agarwal | wrong filing | 29/06/2021 |
| 6080 | 710102044512021 | PARMESH KUMAR VS ORIOR DEVELOPERS & INFRASTRUCTURE PVT. LTD. | | Application under any other provisions | | Kanhalya Maheshwari | main case not linked and page pagination wrong in index page-9 doubled/repeated | 1/7/2021 |
| 6081 | 710102051002021 | ASHOK KUMAR VS SHYATTO RAHA | | Sec 66(1) | COMPANY PETITION IB (IBC)/1411(ND)2018 | ASHOK KUMAR | if you file in section 66(1) please write complete section in the petition Section mismatch: | 23/07/2021 |
| 6082 | 710102050812021 | M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED | | Application under any other provisions- IBC | | MAHJABEEN | MAIN CASE NOT LINK | 22/07/2021 |
| 6083 | 710102018522021 | BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Sec 252 (1) | | Manish | Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates & events missed, index missed, Supporting affidavit missed, Vakaltnama missed, kindly make one pdf after that upload petition | 4/3/2021 |
| 6084 | 710102023362021 | PLAZA GRANITE LIMITED VS PRABHAT KUMAR SRIVASTAVA | Company Petition (Companies Act) | Sec. 55(3) | | VIVEK SHARMA | Page not clear 89,98,pages cut 72,74,Page 114 repeated,memo of parties/brief synopsis/List of dates & events missed, Supporting affidavit missed,Kindly make one pdf after that upload the petition | 23/03/2021 |
| 6085 | 710102023742021 | SANJAY BHATIA VS ROC | Company Appeal(Companies Act) | Sec 252 (3) | | RAKESH KUMAR | Pages not clear 104,107,140 to 142,145,146,149 to 153,155,156,157,159,160 to 168,171,174,182, Pages in Hindi 183 to 191, Advance service missed roc & income tax | 24/03/2021 |
| 6086 | 710102024892021 | ANGAD DEEP SINGH VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | JEETAM | Pages not clear 66,70,81,127,Page 79 missed, STK 07 notice missed,court fees and welfare missed in vakaltnama, kindly annex all correct page in petition | 27/03/2021 |
| 6087 | 710102028842021 | S D TECHNICAL SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (1) of section 230 | | PARVEEN RASTOGI | page 99 missed | 10/4/2021 |
| 6088 | 710102052712021 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED VS LOGIX CITY DEVELOPERS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Rule 11 of NCLT | | Maroti | main case not link and case type wrong | 28/07/2021 |
| 6089 | 0710102106902019/20 | UCO BANK Vs. SASI POWER PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1790(ND)2019 | | Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF | 29/07/2021 |
| 6090 | 0710102027902020/2 | SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/709(ND)2020 | | Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed properly | 29/07/2021 |
| 6091 | 0710102032752018/40 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED | | Section 420 | COMPANY PETITION (COMPANIES ACT)/144(ND)2016 | | Vakalatnama missing | 29/07/2021 |
| 6092 | 0710102034202018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/51(ND)2019 | | Proof of service missing | 29/07/2021 |
| 6093 | 0710102041672021/1 | DREAM PROCON PVT LTD Vs. NILESH SHARMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021 | | Wrongly filed, Separately filed in Caveat Folder | 29/07/2021 |
| 6094 | 0710102041672021/2 | DREAM PROCON PVT LTD Vs. NILESH SHARMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021 | | Wrongly filed, Separately filed in Caveat Folder | 29/07/2021 |
| 6095 | 0710102048432021/1 | ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021 | | Index missing | 29/07/2021 |

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| 6096 | 0710102048432021/2 | ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021 | | Index missing | 29/07/2021 |
| 6097 | 0710102060782020/2 | POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/75(ND)2020 | | Page No 18 Stamp paper according to PDF Wrongly filed;it should be of Rs.100, Vakalatnama missing | 23/07/2021 |
| 6098 | 0710102126052019/14 | SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2558(ND)2019 | | Affidavit document cannot be filed more than 200 pages;as a document should contain 200 pages;so it should be filed in two volumes | 29/07/2021 |
| 6099 | 0710102122482019/4 | S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2866(ND)2019 | | NEED TO SIGN ALL PAGES | 28/07/2021 |
| 6100 | 0710102147362019/3 | R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD. | | Sec 30 | COMPANY APPLICATION(IBC)/1512(ND)2019 | | NOTARY MISSING | 28/07/2021 |
| 6101 | 0710102009932021/1 | NITESH BHARDWAJ Vs. SAMITA BHARDWAJ | | Sec. 242(4),Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/44(ND)2021 | | CA NO NOT MENTION | 28/07/2021 |
| 6102 | 0710102028982018/19 | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1700(ND)2018 | | 15 16 NOT CLEAR | 29/07/2021 |
| 6103 | 0710102030102020/1 | UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020 | | NEED TO IA FILE | 23/07/2021 |
| 6104 | 0710102118632020/1 | VISTA CONSOLES AND ELECTRONICS PRIVATE LIMITED Vs. PAN ASIA PROJECT DEVELOPMENT FUND INDIA | | IBC Section 59 | COMPANY PETITION IB (IBC)/187(ND)2021 | | No Index, no pagination | 29/07/2021 |
| 6105 | 0710102119042020/2 | VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED | | Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(PB)2021 | | True copy sign missing on every page | 29/07/2021 |
| 6106 | 0710102126072019/8 | SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2561(ND)2019 | | Wrong e-filing | 29/07/2021 |
| 6107 | 0710102131602019/7 | VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3017(ND)2019 | | Wrong e-filing, need to file in IA | 29/07/2021 |
| 6108 | 0710102142782019/3 | EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2884(ND)2019 | | True copy sign missing on every page | 29/07/2021 |
| 6109 | 0710102149532019/3 | M/S BS GLOBAL Vs. BHURJI SUPTER TEK INDUSTRIES LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/472(ND)2020 | | CONTACT TO COURT OFFICER | 28/07/2021 |
| 6110 | 0710102159062019/4 | NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3370(ND)2019 | | True copy sign missing on every page | 29/07/2021 |
| 6111 | 0710102169962019/22 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | Page no. 125-137, 161-165, 168-195 not clear, | 29/07/2021 |
| 6112 | 0710102169962019/24 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | No Index, No pagination | 29/07/2021 |
| 6113 | 0710200420362018/84 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | True copy sign missing on every page | 29/07/2021 |
| 6114 | 0710102143672019/1 | INCOME TAX OFFICER WARD 12 (1) Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/162(ND)2020 | | No Index, No Pagination | 27/04/2021 |
| 6115 | 0710102165222019/2 | ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED | | Sub-Section (1) of Section 66. | COMPANY PETITION (COMPANIES ACT)/181(ND)2019 | | True Copy sign missing in Page Nos 14 to 140 according to PDF | 29/07/2021 |
| 6116 | 0710102406072018/14 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/449(PB)2018 | | True COpY sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing | 29/07/2021 |
| 6117 | 0710102027432021/1 | AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/239(ND)2021 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 29/07/2021 |
| 6118 | 0710102027432021/2 | AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/239(ND)2021 | | True Copy sign missing in Page Nos 4 & 5 according to PDF, Same Affidavit of service document filed twice | 29/07/2021 |
| 6119 | 0710102032912021/1 | ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021 | | 23 24 NOT CLEAR | 27/07/2021 |
| 6120 | 0710102032912021/2 | ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021 | | 23 24 NOT CLEAR | 27/07/2021 |
| 6121 | 0710102073662020/3 | HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/12(ND)2021 | | NEED TO SIGN ALL PAGES | 29/07/2021 |
| 6122 | 0710102096832020/4 | KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/16(ND)2021 | | Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear. | 29/07/2021 |

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|------|---------------------|---|-----------------------------------|---|--|---------------------|---|------------|
| 6123 | 0710102102072020/2 | ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)24(ND)2021 | | Stamp paper missing | 21/04/2021 |
| 6124 | 0710102103172020/4 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)479(ND)2020 | | Merge documents in single pdf with index and pagination | 29/07/2021 |
| 6125 | 0710102103852020/2 | DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTech LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1044(ND)2020 | | More than 200 pages in single volume, need true copy sign on every page | 29/07/2021 |
| 6126 | 0710102107982019/7 | ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1806(ND)2019 | | Index missing | 29/07/2021 |
| 6127 | 0710102112472019/12 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | Page no. 40 - 49 Pages not clear, True copy sign missing on every page | 29/07/2021 |
| 6128 | 710102026492021 | MANISH AGARWAL VS JITENDER ARORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/104(PB)2018 | Manoj Kumar Pandey | Main case both PB/ND your pdf all pages not clear please check pg-72-76 not clear | 3/4/2021 |
| 6129 | 710102046142021 | RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1757(PB)2018 | Ravinder Pal Singh | e-stamp paper missed pg-25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed | 9/7/2021 |
| 6130 | 710102046222021 | VJENDER SHARMA VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1362(PB)2018 | Vjender | Master Index Missing | 9/7/2021 |
| 6131 | 710102047582021 | SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL | Interlocutory Application (I.B.C) | Sec 60(5),Rule 11 of NCLT, 2016,Section 74 | COMPANY PETITION IB (IBC)/202(PB)2017 | Vaibhav | 269-270 not clear and some page is cut right side | 14/07/2021 |
| 6132 | 710102049192021 | EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/160(PB)2017 | B. B. Pradhan Adv | case type wrong and marge into one pdf | 16/07/2021 |
| 6133 | 710102050512021 | MANORAMA SHANDILYA VS AASHISH GUPTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1705(PB)2018 | Nidhi Vardhan | main case not link | 21/07/2021 |
| 6134 | 710102052972021 | PANKAJ NARANG VS ESSAR POWER M.P LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/236(ND)2020 | PANKAJ NARANG | sign and true copy missing section wrong | 29/07/2021 |
| 6135 | 710102053212021 | ANIL GOEL VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/281(PB)2019 | SINHA SHREY | application missing | 29/07/2021 |
| 6136 | 710102053072021 | UNION BANK OF INDIA VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2728(ND)2019 | vikas jadon | 42,44,45 not clear page | 29/07/2021 |
| 6137 | 710102053512021 | ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1493(PB)2018 | RAJIV MALIK | Notary and Verified Missing in Affidavit and Stamp Paper | 30/07/2021 |
| 6138 | 710102053952021 | BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2574(ND)2019 | BRIJ | wrong section and case type wrong | 1/8/2021 |
| 6139 | 710102053812021 | SATYA PRAKASH GUPTA VS AXIS BANK | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | Satya Prakash Gupta | PAGE NO 18 TO 21 NOT CLEAR | 31/07/2021 |
| 6140 | 710102053832021 | SATYA PRAKASH GUPTA VS CBI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | Satya Prakash Gupta | PAGE NO 126 TO 131 NOT CLEAR | 31/07/2021 |
| 6141 | 710102053882021 | MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/343(PB)2019 | ABHISHEK | AFFIDAVIT MISSED STAMP PAPER NEED RS100 | 1/8/2021 |
| 6142 | 710102053922021 | SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2421(ND)2019 | Pankaj | AFFIDAVIT MISSED AND SECTION WRONG | 1/8/2021 |
| 6143 | 710102008322021 | DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dushyant | page miss-141 to 156/Wrong pagination in volume 2/etc | |
| 6144 | 710102010522021 | THREE C INFRA TECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Abhay Gupta | section 242,244 fee not paid, No welfare and court fees in vakalatnama | |
| 6145 | 710102022542021 | MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Ritesh Khare | 100Rs. stamp paper file with power of Attorney | |
| 6146 | 710102052622021 | BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD. | Intervention Petition (IBC) | Sec 60(5) | | Dushyant | volume wise index missed, brief of synopsis and list of dates events missed, estamp&amp;affidavit notarized, 160-161, 167-192, 196, not clear page 304,306, 308, blank 309-342 double page numbering, 400, 405, 407, 410-433 double page numbering(and not clear), 25rs advocate welfare and 3rs court fee missed on every vakalatnama. etc | |

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|------|---------------------|--|---------------------------|--|--|----------------|---|------------|
| 6147 | 710102053192021 | UNION BANK OF INDIA VS AMIT KATYAL | Company Petition IB (IBC) | Section 94(1) | | EKTA CHOUDHARY | 200 pages per volume with index, index form 1 wrong, affidavit wrong arrange, 169-171, not clear etc | |
| 6148 | 710102053282021 | STATE BANK OF INDIA VS KAPIL GUPTA | Company Petition IB (IBC) | Section 95(1) | | Arjun Narang | 219, 220, 223, 234, not clear | |
| 6149 | 710102053272021 | A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gagan Chawla | 25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed. | |
| 6150 | 0710102027412020/1 | AXIS BANK LIMITED Vs. UNIVERSAL BUILDWELL PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2020 | | Page No 55 Stamp paper wrongly filed;it should be of Rs 10 | 22/07/2021 |
| 6151 | 0710102031642021/1 | VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/78(PB)2021 | | Page No 25 and 26 Not Clear, Vakalatnama not Filed properly | 26/07/2021 |
| 6152 | 0710102035732021/2 | SHASHI KANT NEMANI Vs. AMIT ARORA | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021 | | True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed properly | 29/07/2021 |
| 6153 | 0710102035962021/1 | SHASHI KANT NEMANI Vs. AMIT ARORA | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021 | | True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed properly | 30/07/2021 |
| 6154 | 0710102037232021/3 | GOVINDAM DRESSES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021 | | Index missing | 29/07/2021 |
| 6155 | 0710102038532021/2 | DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021 | | Index missing | 29/07/2021 |
| 6156 | 0710102046292021/1 | STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED) | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2021 | | Vakalatnama not Filed properly | 30/07/2021 |
| 6157 | 0710102052092021/1 | KRITI NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)2021 | | Short form of True Copy sign not applicable in Page Nos 3 to 5 according to PDF | 30/07/2021 |
| 6158 | 0710102063932020/5 | WARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/496(ND)2020 | | True Copy sign missing in MOA document | 30/07/2021 |
| 6159 | 0710102082502020/1 | PARVESH KUMAR Vs. NILESH SHARMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/467(ND)2021 | | Counter Affidavit filed twice | 30/07/2021 |
| 6160 | 0710102088212019/2 | RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD. | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/956(PB)2019 | | Affidavit document filed twice | 30/07/2021 |
| 6161 | 0710102090052020/4 | NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/125(ND)2020 | | Index Page Not filed properly, True COPY sign missing in Page Nos 47 to 61 according to PDF | 30/07/2021 |
| 6162 | 0710102096602020/3 | LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/190(ND)2021 | | Wrongly filed | 30/07/2021 |
| 6163 | 0710102098252020/8 | ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED | | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/148(PB)2020 | | Vakalatnama missing | 30/07/2021 |
| 6164 | 0710102119562020/1 | LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/1(ND)2021 | | E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16 according to PDF | 27/07/2021 |
| 6165 | 0710102120592019/2 | DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1847(PB)2019 | | Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign missing in Page Nos 8 to 39 according to PDF | 20/07/2021 |
| 6166 | 0710102138062019/12 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2721(ND)2019 | | Same Document filed twice | 30/07/2021 |
| 6167 | 0710200410572018/12 | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/271(ND)2018 | | E-stamp missing | 30/07/2021 |

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| 6168 | 0710102013302021/1 | JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/70(ND)2021 | | E-stamp missing, Short form of True Copy sign not applicable in Page Nos 5 to 11 according to PDF | 26/07/2021 |
| 6169 | 0710102013332021/1 | SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/75(ND)2021 | | E-stamp missing | 20/07/2021 |
| 6170 | 0710102013402020/2 | MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES | | ---- | COMPANY APPEAL(COMPANIES ACT)/49(ND)2020 | | E-stamp missing | 27/07/2021 |
| 6171 | 0710102014182021/1 | GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/65(ND)2021 | | E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF | 22/06/2021 |
| 6172 | 0710102017002021/2 | M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/68(ND)2021 | | E-stamp missing | 27/07/2021 |
| 6173 | 0710102032572018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND FINANCIERS LTD | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/980(ND)2018 | | Wrongly filed | 30/07/2021 |
| 6174 | 0710102000852021/2 | SHALLU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021 | | Document not Filed properly | 30/07/2021 |
| 6175 | 0710102002292021/2 | SHALLU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021 | | Affidavit Document not filed properly | 30/07/2021 |
| 6176 | 0710102002772020/8 | BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED | | Sec. 58(3) | COMPANY PETITION (COMPANIES ACT)/25(ND)2020 | | Index missing, Proof of service missing | 30/07/2021 |
| 6177 | 0710102006742019/17 | SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/252(ND)2019 | | Synopsis document filed twice | 30/07/2021 |
| 6178 | 0710102009722021/2 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021 | | Affidavit Document not filed properly | 30/07/2021 |
| 6179 | 0710102018462021/2 | GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/233(ND)2021 | | Page No 7 according to PDF Not clear, Court Fee stamp missing in Vakalatnama. | 30/07/2021 |
| 6180 | 0710102021892021/2 | RAJEEV RANJAN Vs. SUPERTECH LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/240(ND)2021 | | True Copy sign missing in Page Nos 3 to 7 according to PDF | 30/07/2021 |
| 6181 | 0710102023302020/1 | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/597(ND)2020 | | True Copy sign missing in Page Nos 3 to 7 according to PDF | 25/02/2021 |
| 6182 | 0710102024162021/1 | GEETA ANAND Vs. KIRAN MARTIN GOLLA | | Sec 42 | COMPANY APPEAL (IBC)/18(ND)2021 | | True Copy sign missing in Page Nos 19 to 93 according to PDF | 8/7/2021 |
| 6183 | 0710102024162021/2 | GEETA ANAND Vs. KIRAN MARTIN GOLLA | | Sec 42 | COMPANY APPEAL (IBC)/18(ND)2021 | | Vakalatnama Not filed properly | 8/7/2021 |
| 6184 | 0710102024532021/1 | A.G INDUSTRIES PVT. LTD. Vs. KIRAN MARTIN GOLLA | | Sec 42 | COMPANY APPEAL (IBC)/19(ND)2021 | | Reply document not Filed properly and it has been filed twice also same document | 13/07/2021 |
| 6185 | 0710102028402021/1 | VICTORY INTERNATIONAL Vs. KIRAN MARTIN GOLLA | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1812(ND)2021 | | Page no. 1 - 8 true copy sign missing | 29/07/2021 |
| 6186 | 0710102034832021/1 | GEETA ANAND Vs. KIRAN MARTIN GOLLA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2021 | | Page no. 1 - 9 true copy sign missing | 8/7/2021 |
| 6187 | 0710102042842021/1 | KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/314(PB)2021 | | Back date affidavit, | 30/07/2021 |
| 6188 | 0710102047612021/1 | MACHINO PLASTICS BECHRAJI LTD. Vs. KIRAN MARTIN GOLLA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2995(ND)2021 | | Page no. 1 - 11 true copy sign missing. | 28/07/2021 |
| 6189 | 0710102102212019/5 | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1671(ND)2019 | | Page no. 5 translation copy missing, true copy sign missing | 30/07/2021 |
| 6190 | 0710102102572020/4 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD | | Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020 | | Page no. 5 translation copy missing, true copy sign missing | 30/07/2021 |
| 6191 | 0710102110112020/2 | STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020 | | Court fees and welfare missing on vakalatnama | 12/4/2021 |
| 6192 | 0710102110112020/3 | STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020 | | Court fees and welfare missing on vakalatnama | 12/4/2021 |
| 6193 | 0710102139912019/2 | LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2737(ND)2019 | | Page no. 1 - 34 true copy sign missing | 30/07/2021 |
| 6194 | 0710102406882018/13 | SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/740(PB)2018 | | Wrong e-filing, need to file in IA | 28/07/2021 |
| 6195 | 0710102409372018/5 | MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED | | Sec. 241(1), Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/101(PB)2018 | | Wrong e-filing, need to file in IA | 30/07/2021 |
| 6196 | 0710120005622018/26 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | True copy sign missing on every page | 30/07/2021 |

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| 6197 | 0710120005622018/27 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | True copy sign missing on every page | 30/07/2021 |
| 6198 | 0710102007592020/10 | RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/379(ND)2020 | | More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index | 30/07/2021 |
| 6199 | 0710102091552020/2 | RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2020 | | True copy sign missing on every page, Make index same as hard copy index | 26/07/2021 |
| 6200 | 0710102117642020/2 | SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1136(ND)2020 | | True Copy sign missing in Page Nos 3 to 7 according to PDF | 30/07/2021 |
| 6201 | 0710102119832020/1 | COMPETENT ELECTRONICS PVT LTD Vs. | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2021 | | Vakalatnama not Filed properly | 26/07/2021 |
| 6202 | 0710102023302020/1 | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/597(ND)2020 | | True Copy sign missing in Page Nos 2 to 4 according to PDF | 25/02/2021 |
| 6203 | 0710102044222021/1 | NILESH SHARMA Vs. | | Sec. 45 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021 | | True Copy sign missing in Page Nos 5 to 41 according to PDF | 2/8/2021 |
| 6204 | 0710102008502020/9 | BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/407(ND)2020 | | Same document filed twice | 2/8/2021 |
| 6205 | 0710102022042020/2 | BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/173(PB)2020 | | Page No 172 to 182 according to PDF in Vol 1 Not CLear | 13/07/2021 |
| 6206 | 0710102025352020/3 | STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/629(ND)2020 | | True Copy sign missing in Page Nos 15 to 20 according to PDF | 2/8/2021 |
| 6207 | 0710102026142021/1 | M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA | | IBC Section 59 | COMPANY PETITION IB (IBC)/261(ND)2021 | | Proof of service missing | 28/07/2021 |
| 6208 | 0710102037782021/7 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | True Copy sign missing in Page Nos 35 to 65 according to PDF | 23/07/2021 |
| 6209 | 0710102037782021/8 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF | 23/07/2021 |
| 6210 | 0710102042802021/1 | SIX SIGMA SOFT WARE PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2021 | | Wrongly filed Merger petition here | 2/8/2021 |
| 6211 | 0710102045052021/1 | INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021 | | Proof of service filed twice | 2/8/2021 |
| 6212 | 0710102045822021/2 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021 | | Judgement document Vol 9 filed twice | 15/07/2021 |
| 6213 | 0710102045822021/5 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021 | | VOLUME 3 MISSING IN HARD COPY | 2/8/2021 |
| 6214 | 0710102113182020/1 | DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020 | | NEED TO IA FILE | 28/12/2020 |
| 6215 | 0710102005502019/11 | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/204(ND)2019 | | NEED TO FILE SAPERATE FILLING | 8/6/2021 |
| 6216 | 0710102034512021/2 | HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD. | | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/84(ND)2021 | | NEED TO IA FILE | 2/8/2021 |
| 6217 | 0710102108222020/2 | SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/723(ND)2020 | | PAGE-12 NOT CLEAR STAMP PAPER MISSING | 2/8/2021 |
| 6218 | 0710102172372019/4 | IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/274(ND)2020 | | stamp paper missing | 2/8/2021 |
| 6219 | 0710000052012021 | Sanjay Jain | | | | | Stamp paper missing, Proof of service missing, Rs 3 court fess missing on vakalatnama | 26/07/2021 |
| 6220 | 0710000047472021 | M/s. Craft Infrastructure Pvt. Ltd. | | | | | Order missing, Proof of service missing, Court fees and welfare fees missing on vakalatnama | 13/07/2021 |
| 6221 | 0710000046052021 | Suraksha Asset Reconstruction Ltd. | | | | | Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and welfare fees missing on vakalatnama. | 08/07/2021 |
| 6222 | 0710000043172021 | Mr. Narender Kumar Sharma | | | | | Vakalatnama missing | 25/06/2021 |
| 6223 | 710102002512019 | CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI) | | Sec 252 (3) | | | Page no. to mention in Index, no pagination | |
| 6224 | 710102003222020 | CAMP SMA PVT. LTD. Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6225 | 710102003422020 | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI | | Sec 252 (3) | | | No index, no pagination | |

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| 6226 | 710102004732021 | DAWAR BUILDERS PRIVATE LIMITED Vs. | | Sec 252 (3) | | | No Index, No Pagination | |
| 6227 | 710102007032020 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. | | Sec. 230-232, Sec 234 | | | Order copy missing | |
| 6228 | 710102010112019 | INDIA EDUCATION SERVICES PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | | | No Pagination | |
| 6229 | 710102011862020 | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA | | Sec 252 (1) | | | No Index, No pagination | |
| 6230 | 710102013582019 | ADITI AUTOMATION Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Wrong pagination | |
| 6231 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES | | IBC Under Sec 9 | | | Documents not available, please refile | |
| 6232 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES | | IBC Under Sec 9 | | | Documents not available, please refile | |
| 6233 | 710102014522018 | BROOK WEALTH MANAGEMENT PVT LTD Vs. | | Sub-section (I) of section 230 | | | Documents not available, Please refile | |
| 6234 | 710102014522018 | BROOK WEALTH MANAGEMENT PVT LTD Vs. | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| 6235 | 710102016952021 | M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | No Index, No pagination | |
| 6236 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Documents not available, please refile | |
| 6237 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Documents not available, please refile | |
| 6238 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Documents not available, please refile | |
| 6239 | 710102017952020 | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs. | | Sec. 230-232 - Second Motion | | | Index missing | |
| 6240 | 710102020422021 | SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED | | Sec. 230-232, Sec 234 | | | Documents not available, please refile | |
| 6241 | 710102020792018 | MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED | | Application under any other provisions- IBC | | | True copy sign missing on every page, need index on every volume, | |
| 6242 | 710102027872021 | SAMSUNG SDS INDIA PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6243 | 710102030072020 | M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| 6244 | 710102031492021 | RITESH SPINNING MILLS LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6245 | 710102034022018 | INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD | | Sec 252 (1) - By Government Body | | | Stamp paper missing | |
| 6246 | 710102037232021 | GOVINDAM DRESSES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6247 | 710102039952021 | ROBUST CAST & GEARS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Affidavit not verified | |
| 6248 | 710102039952021 | ROBUST CAST & GEARS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6249 | 710102061462020 | DHARAM SINGH Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Documents not available, please refile | |
| 6250 | 710102061892019 | NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | | | Documents not available, please refile | |
| 6251 | 710102062032020 | UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6252 | 710102062232019 | UJJWAL REALTORS PVT LTD Vs. | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| 6253 | 710102062232019 | UJJWAL REALTORS PVT LTD Vs. | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| 6254 | 710102064542020 | ARVIV LIFESCENCES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6255 | 710102064542020 | ARVIV LIFESCENCES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6256 | 710102069932020 | GREEN LINE CHEMICALS PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | |
| 6257 | 710102074452019 | FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | | | Documents not available, please refile | |
| 6258 | 710102032892021 | SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/985(ND)2018 | ANAND | Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut | 27/04/2021 |
| 6259 | 710102052292021 | MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/41(PB)2019 | Adv | 40-70 not clear page need to type cop for some pages b/w 40 to 70 | 27/07/2021 |
| 6260 | 710102053552021 | RAJESH WADHWA VS RAJESH WADHWA | Restoration Application (Companies Act) | Sec 252 (1) - By Government Body | | Pranav | stamp paper notary missing and case type wrong | 30/07/2021 |
| 6261 | 710102054252021 | SAROHA PRINTING AND PACKAGING PRIVATE LIMITED VS ATISHAY JAIN | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/825(ND)2020 | Parveen | page no 25,31,34 not clear | 2/8/2021 |
| 6262 | 710102054292021 | PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/842(ND)2020 | KUSHAL | true copy sign missed on ANNEXURS | 2/8/2021 |

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|------|---------------------|---|------------------------------------|---|---|----------------|--|------------|
| 6263 | 710102053562021 | MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/72(ND)2021 | KUSHAL | due payment other section | 30/07/2021 |
| 6264 | 710102053742021 | DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Section 42 - Submitted by Government Body | | Amar S. Mishra | merge into one pdf and main case not link with application section wrong | 31/07/2021 |
| 6265 | 710102053852021 | KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED | Company Application(Companies Act) | Rule 32 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021 | Megha | sign and true copy missing and section wrong or stamp paper affidavit notary missing | 31/07/2021 |
| 6266 | 710102054042021 | BEANS & MORE HOSPITALITY PVT. LTD. VS M/S. SOHO FOUNDATION | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/512(ND)2017 | PRABHJIT SINGH | main case year wrong & page no 12- 28 true copy missed | 2/8/2021 |
| 6267 | 710102054122021 | AXIS BANK LTD. VS JMT AUTO LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1088(PB)2020 | PBA LEGAL. | technically wrong section select | 2/8/2021 |
| 6268 | 710102039912021 | FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Rishi Sehgal | After 200 Pages Volume Will Be Divided | 10/6/2021 |
| 6269 | 0710102037782021/9 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021 | | Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF | 23/07/2021 |
| 6270 | 0710102065222020/3 | S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS. | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020 | | True Copy sign missing in Page Nos 8 to 31 according to PDF | 2/8/2021 |
| 6271 | 0710102075392019/21 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | Index missing | 3/8/2021 |
| 6272 | 0710102075392019/22 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | Index missing | 3/8/2021 |
| 6273 | 0710102092592020/2 | BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/600(PB)2020 | | More than 200 pages in single volume | 13/07/2021 |
| 6274 | 0710102118512020/1 | GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 2/8/2021 |
| 6275 | 0710102139962019/6 | NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2740(ND)2019 | | True Copy sign missing in Both the Volumes | 30/07/2021 |
| 6276 | 0710102166622019/5 | UNION OF INDIA THROUGH SPIO Vs. MOHAN INDIA PRIVATE LIMITED | | Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/31(ND)2020 | | Notary missing in E-stamp | 27/07/2021 |
| 6277 | 0710120007562018/2 | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1061(ND)2018 | | Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed properly | 16/04/2019 |
| 6278 | 0710102012532020/9 | THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/494(ND)2020 | | Index missing | 3/8/2021 |
| 6279 | 0710102017082021/1 | SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021 | | Vakalatnama Not filed properly | 22/03/2021 |
| 6280 | 0710102031892020/4 | ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020 | | Vakalatnama Not filed properly | 3/8/2021 |
| 6281 | 0710102045342021/2 | PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/104(ND)2021 | | Page No 98 according to PDF Not clear, Vakalatnama missing | 3/8/2021 |
| 6282 | 0710102044472021/2 | ADIISH JAIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021 | | True copy sign missing on every page | 23/07/2021 |
| 6283 | 0710102045052021/2 | INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021 | | Stamp paper missing | 3/8/2021 |
| 6284 | 0710102045272021/1 | BKP ENTERPRISE Vs. AIR INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/332(ND)2021 | | Stamp paper missing | 14/07/2021 |
| 6285 | 0710102071642020/1 | ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/3023(PB)2020 | | Index not clear, Page no. 20 - 24 pages not clear, Pagination not clear, Court fees and welfare missing on vakalatnama | 3/8/2021 |
| 6286 | 0710102080662019/5 | UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD. | | Application under any other provisions | COMPANY APPLICATION(IBC)/777(PB)2019 | | Wrong e-filing, need to file in IA | 29/07/2021 |
| 6287 | 0710102091302019/3 | AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/403(ND)2020 | | Page no. 56 - 57 hindi translation missing. | 3/8/2021 |
| 6288 | 0710102097212019/20 | SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1617(ND)2019 | | True copy sign missing on every page | 3/8/2021 |
| 6289 | 0710102101842019/2 | MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1689(ND)2019 | | No index, no pagination, rs 3 court fees missing and rs 25 welfare missing on vakalatnama | 3/8/2021 |
| 6290 | 0710102106162020/6 | BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/526(ND)2020 | | Wrong e-filing, need to file in IA | 3/8/2021 |

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| 6291 | 0710102118472019/2 | HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD. | | Rule 32 | COMPANY APPLICATION(COMPANIES ACT)/1159(ND)2019 | | Wrong e-filing, file documents separately | 2/8/2021 |
| 6292 | 0710102134582019/9 | MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2584(ND)2019 | | No Index, no pagination | 5/3/2021 |
| 6293 | 0710102400532013/4 | RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/66(PB)2013 | | Documents not available, please refile | 3/8/2021 |
| 6294 | 0710200401102016/1 | MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/117(ND)2016 | | Wrong e-filing, file documents separately | 3/8/2021 |
| 6295 | 0710102045342021/1 | PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/104(ND)2021 | | Page No 98 according to PDF Not clear, Vakalatnama missing, Reply document filed twice | 3/8/2021 |
| 6296 | 0710102063312020/3 | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/835(ND)2020 | | Page Nos 71 to 77 according to PDF Not clear in Vol 1, Page 74 according to PDF is in Hindi so wrongly filed,it should be in English in Vol 1, Reply Vol 2, Vol 3 and Vol 4 Not Clear, Page Nos 725 to 818 according to PDF in Vol 5 Not clear, No link given in Proof of service. | 27/07/2021 |
| 6297 | 0710102089292020/2 | RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1032(ND)2020 | | Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137 according to PDF, Vakalatnama Not filed properly | 3/8/2021 |
| 6298 | 0710102091982019/14 | CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1504(PB)2019 | | NO index, no pagination, court fees and welfare missing on vakalatnama | 3/8/2021 |
| 6299 | 0710102103172020/5 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020 | | Page no. 21 hindi translation missing | 3/8/2021 |
| 6300 | 0710102007332019/27 | M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/281(PB)2019 | | Wrongly filed here | 4/8/2021 |
| 6301 | 0710102008352021/2 | MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND ORS. | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2021 | | True Copy sign missing in each pages | 3/8/2021 |
| 6302 | 0710102011702021/1 | DEVINDER ARORA Vs. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/806(ND)2021 | | Affidavit filed twice, Proof of service missing | 3/8/2021 |
| 6303 | 0710102015482020/4 | SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/462(ND)2020 | | True Copy sign missing in Page Nos 2 to 5 according to PDF | 3/8/2021 |
| 6304 | 0710102023592021/2 | REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021 | | Vakalatnama Not filed properly | 3/8/2021 |
| 6305 | 0710102023802021/4 | GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION) | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/212(ND)2021 | | True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and Court fee stamp missing in Vakalatnama document | 3/8/2021 |
| 6306 | 0710102033542020/5 | CORPORATION BANK Vs. DMC | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/804(ND)2020 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 4/8/2021 |
| 6307 | 0710102033542020/6 | CORPORATION BANK Vs. DMC | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/804(ND)2020 | | True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing | 4/8/2021 |
| 6308 | 0710102169242019/5 | SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED | | Rule 11 of NCLT,Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/12(ND)2020 | | Page no. 27 to 32 Hindi translation missing, | 29/07/2021 |
| 6309 | 0710102010682021/2 | PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/49(ND)2021 | | E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF | 28/07/2021 |
| 6310 | 0710102012372021/2 | JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/85(ND)2021 | | Rejoinder filed twice | 4/8/2021 |
| 6311 | 0710102012842021/1 | PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/232(ND)2021 | | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 2/8/2021 |
| 6312 | 0710102025072021/1 | PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH & SERVICE LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/254(PB)2021 | | True Copy sign missing in Page Nos 4 to 10 according to PDF | 4/8/2021 |
| 6313 | 0710102026002021/1 | EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021 | | Page No 88 to 91 and 100 to 129 according to PDF Not filed properly, Vakalatnama document Not filed properly | 15/07/2021 |
| 6314 | 0710102033542020/7 | CORPORATION BANK Vs. DMC | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/804(ND)2020 | | True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing, Vakalatnama Not filed properly | 4/8/2021 |
| 6315 | 0710102142582019/4 | GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/2357(PB)2019 | | Affidavit not notarized | 4/8/2021 |

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|------|---------------------|---|--|---|---|---------------------|--|------------|
| 6316 | 0710200401142016/2 | SH PRABHADIT SINGH BATRA Vs. M/S ARRENA OVERSEAS PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/46(ND)2016 | | Court fees and welfare missing on vakalatnama | 4/8/2021 |
| 6317 | 0710200401152016/1 | SH PRABHADIT SINGH BATRA Vs. M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/47(ND)2016 | | Court fees and welfare fees missing on vakalatnama | 4/8/2021 |
| 6318 | 0710102028982018/20 | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1700(ND)2018 | | Stamp paper missing | 4/8/2021 |
| 6319 | 0710102029662020/4 | SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/231(ND)2020 | | Index missing, pages not clear | 4/8/2021 |
| 6320 | 0710102089872020/3 | M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/86(ND)2021 | | True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama | 4/8/2021 |
| 6321 | 0710102089872020/4 | M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/86(ND)2021 | | True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama | 4/8/2021 |
| 6322 | 0710102098152019/4 | CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1789(ND)2019 | | Wrong e-filing, need to file in IA | 2/8/2021 |
| 6323 | 0710102106292019/5 | GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/639(ND)2019 | | Wrong e-filing, need to file in IA | 20/07/2021 |
| 6324 | 0710200432722018/28 | WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/408(ND)2018 | | Written submission missing | 9/6/2021 |
| 6325 | 710102036502021 | DR. ER. RAJAINDERR JAINA VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | | E stamp missed with affidavit and no notarize,wrong income tax advance service serve to delhi dcit cell delhi high court, and divide volume after 200 pages and make seprate index of 2nd volume | 23/05/2021 |
| 6326 | 710102039002021 | DR ER RAJAINDERR JAINA VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | | E stamp and affidavit not notraize,kindly remove exemption application from DMS. | 7/6/2021 |
| 6327 | 710102053372021 | BANK OF INDIA VS MURARI LAL SONI | Company Petition IB (IBC) | Application under any other provisions- IBC | | | wrong section &amp;amp;amp;amp; | 30/07/2021 |
| 6328 | 710102053392021 | BANK OF INDIA VS SITA DEVI | Company Petition IB (IBC) | Application under any other provisions- IBC | | | wrong section &amp;amp;amp;amp; | 30/07/2021 |
| 6329 | 710102053542021 | D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD. | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230 | | | Page 83,95 missed, after p no. 282 two pages without serial no. pages 381 repeated. | 30/07/2021 |
| 6330 | 710102039182021 | PARISI GRAND SMOOTH LOGISTICS LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1799(ND)2019 | Nithin | pg-240 to 247 not clear | 8/6/2021 |
| 6331 | 710102044622021 | JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA | Restoration Application (Companies Act) | Rule 154, NCLT 2016 | | AJIT | main case not linked | 2/7/2021 |
| 6332 | 710102053752021 | ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/284(ND)2019 | SHITAL KHATRI | Fees Not Paid | 31/07/2021 |
| 6333 | 710102054352021 | RAJESH KUMAR SHARMA VS RAJIV BAJAJ | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1689(PB)2019 | Ankush Kumar | 15-19 not clear page and notary missing in stamp paper | 3/8/2021 |
| 6334 | 710102054332021 | RAM NIWAS & SONS VS SUBHAS KUMAR KUNDR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/894(ND)2019 | Krit Narayan Mishra | index missing page number missing | 3/8/2021 |
| 6335 | 710102054132021 | M/S SATKAR LOGISTICS PVT LTD VS M/S PJS OVERSEAS PVT LTD | Restoration Application (IBC) | Application under any other provisions- IBC | | Sukhbir Singh | 10-11 not clear page and section wrong | 2/8/2021 |
| 6336 | 710102054322021 | KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/659(ND)2019 | KAMAL AGARWAL | 50-51,53-55 not clear page | 3/8/2021 |
| 6337 | 710102054282021 | ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED | Miscellaneous Application (IBC) | Sec. 12A | | ATUL KUMAR | case type wrong ,main case not link , true copy missed, please write section on the application | 2/8/2021 |
| 6338 | 710102054632021 | SHRI RAM GURJAR VS RAJIV CHAKRABORTY | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/190(PB)2017 | Mahima Khandelwal | pg- 31 to 32 | 4/8/2021 |
| 6339 | 710102074852020 | JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep | Brief synopsis/list of dates &amp; events misse, form 11 missed,page 07 not clear | 29/07/2020 |
| 6340 | 710102074882020 | SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep | Brief synopsis/list of dates &amp; events missed, form 11 missed | 29/07/2020 |

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|------|---------------------|---|---|--|---|---------------------|---|------------|
| 6341 | 710102074872020 | PREETI W/O SUNIL ARORA VS UNITECH. LTD | Company Petition (Companies Act) | Sec. 73(4) | | Sandeep | Brief synopsis/list of dates && events misse, form 11 missed, page 07 not clear | 29/07/2020 |
| 6342 | 710102049872021 | SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Kartavya Batra | no index/no pagination | 19/07/2021 |
| 6343 | 710102053472021 | SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD. | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Alok Kumar Tripathi | Page no. 65,69,77,103,246,missed,divide volume after 200 pages and make separate index of 2nd volume | 30/07/2021 |
| 6344 | 710102053762021 | ABHINAV MITHAL VS CHD DEVELOPERS | Execution Petition | Sec 424 (3) | | Aneesh | Link with main case no. | 31/07/2021 |
| 6345 | 710102053772021 | SUDHA MITHAL VS CHD DEVELOPERS | Execution Petition | Sec 424 (3) | | Aneesh | Link with main case no. | 31/07/2021 |
| 6346 | 710102054582021 | RAMESH KUMAR CHAUDHARY VS ABW INFRASTRUCTURE LIMITED | Company Petition IB (IBC) | Sec 60(5) | | Nimmi Sharma | wrong section and case type wrong need to file I.A | 4/8/2021 |
| 6347 | 710102054552021 | NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Amol Sinha | proof of service missed, volume wise index missed, counsil sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed. | 3/8/2021 |
| 6348 | 710102020302021 | KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Sec 50(1) | COMPANY PETITION IB (IBC)/450(PB)2018 | Prateek Kushwaha | need to service all respondent 12 respondent please serve to all | 11/3/2021 |
| 6349 | 710102048052021 | M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/94(ND)2019 | CHANDRA | Main case wrong link . | 14/07/2021 |
| 6350 | 710102053112021 | MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/117(ND)2016 | ABHISHEK | seprat affidavit file check | 29/07/2021 |
| 6351 | 710102054762021 | ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1799(ND)2019 | Aishwarya | Notary and Stamp Paper Missing | 4/8/2021 |
| 6352 | 0710102037412021/1 | SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/372(ND)2021 | | True Copy sign missing in each pages | 3/8/2021 |
| 6353 | 0710102038552021/1 | M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/289(ND)2021 | | Affidavit of service filed twice | 4/8/2021 |
| 6354 | 0710102041032021/3 | R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/313(ND)2021 | | True Copy sign missing in Page Nos 14 to 63 according to PDF | 4/8/2021 |
| 6355 | 0710102041032021/4 | R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/313(ND)2021 | | True Copy sign missing in Page Nos 14 to 63 according to PDF | 4/8/2021 |
| 6356 | 0710102042962021/3 | PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA | | Application under any other provisions- IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2021 | | Page No 51 and 52 according to PDF Not Clear in Supplementary Affidavit document | 4/8/2021 |
| 6357 | 0710102045822021/4 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021 | | True Copy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2 | 2/8/2021 |
| 6358 | 0710102045822021/6 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Sec 30 | INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021 | | True Copy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2 | 2/8/2021 |
| 6359 | 0710102046822021/1 | BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE BANK) | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021 | | Proof of service missing | 4/8/2021 |
| 6360 | 0710102071912020/1 | PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED | | ----Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021 | | True Copy sign missing in Page Nos 6 to 16 according to PDF | 2/8/2021 |
| 6361 | 0710102090112020/19 | SURESH KUMAR JAIN Vs. YES BANK & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020 | | Vakalatnama Not filed properly | 5/8/2021 |
| 6362 | 0710102090112020/21 | SURESH KUMAR JAIN Vs. YES BANK & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020 | | Page No 45 Not clear according to PDF, True Copy sign missing in Page Nos 48 to 50 and 52 to 54 according to PDF | 5/8/2021 |
| 6363 | 0710102107412020/4 | JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020 | | Wrongly filed here | 5/8/2021 |
| 6364 | 0710102109112019/6 | AHLUWALIA CONTRACTS (INDIA) LIMITED Vs. JASMINE BUILDMART PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1941(ND)2019 | | SC Order filed twice | 5/8/2021 |
| 6365 | 0710102114292020/5 | MIR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/47(ND)2021 | | True Copy sign missing in each Volumes | 5/8/2021 |
| 6366 | 0710200702692018/39 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/418(ND)2018 | | True Copy sign missing in Page Nos 6 to 19 according to PDF, Proof of service missing | 5/8/2021 |

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|------|---------------------|--|---|---|--|-------------------|---|------------|
| 6367 | 0710102000852021/4 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021 | | Index not match with pagination, court fees and welfare missing on vakalatnama | 5/8/2021 |
| 6368 | 0710102002292021/4 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021 | | Court fees and welfare missing on vakalatnama | 5/8/2021 |
| 6369 | 0710102002732020/13 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Report document filed twice, True COpy sign missing in Page Nos 3 to 54 according to PDF | 5/8/2021 |
| 6370 | 0710102009722021/3 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021 | | Stamp paper should be put after Index, Court fees and welfare missing on vakalatnama | 5/8/2021 |
| 6371 | 0710102016052019/12 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/659(ND)2019 | | No Index, No pagination | 29/12/2020 |
| 6372 | 0710102024622021/1 | SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2021 | | Court fees and welfare missing on vakalatnama | 5/8/2021 |
| 6373 | 0710102080192019/16 | WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1048(ND)2019 | | Written Submission filed twice | 5/8/2021 |
| 6374 | 710102047892021 | ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/786(PB)2018 | | Please Written in the application Proper Main case no with IB in pdf | 14/07/2021 |
| 6375 | 710102053002021 | RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1757(PB)2018 | | 24-27,32-35,56-58 not clear page 39,44,131-135 translate page please upload proper pdf with complete Index | 29/07/2021 |
| 6376 | 710102055172021 | EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/933(PB)2019 | | case type and section wrong | 5/8/2021 |
| 6377 | 710102055142021 | APOORV SARVARIA VS UMBRELLA INFOCARE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2553(ND)2019 | | sign missing in application and section wrong | 5/8/2021 |
| 6378 | 710102055042021 | SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD | Restoration Application (Companies Act) | Rule 11 of NCLT | | | wrong file | 5/8/2021 |
| 6379 | 710102055052021 | MR. SURESH GOEL MANOHAR LAL VS M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/40(ND)2021 | | section wrong | 5/8/2021 |
| 6380 | 710102055012021 | PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS. | Company Application(Companies Act) | Rule 11 of NCLT | | | 13-18 translate page and sign missing in application | 5/8/2021 |
| 6381 | 710102020712021 | VISHWANATH JHABARMALJI BHOOT VS AKASYA INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | RISHI | Advocate welfare & pagination/Date of incorporation not match/etc | 12/3/2021 |
| 6382 | 710102054702021 | SUBSTRATAL SOLUTIONS PVT LTD VS PRIYANKA UPPAL | Contempt Petition(Companies Act) | Sec 425 | | RAJESH SRIVASTAVA | E stamp missed with affidavit and notraize it,Page 47,57,59 to 62,104,111 to 115,112,125 to 130,137,146,147,153,182 to 191,197,198,200,201 not clear, page missed 67,volume wise index missed | 4/8/2021 |
| 6383 | 710102048032021 | PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/622(ND)2020 | | section wrong | 14/07/2021 |
| 6384 | 710102052352021 | SANJAY SOOD VS MR. CHANDRA PRAKASH | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1248(PB)2018 | | case type wrong, and wrong section (need to file IA) (Please delete previous document) | 27/07/2021 |
| 6385 | 710102055392021 | BETA INFRTECH P LTD VS PNB | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/117(PB)2019 | | 67-79 ,87-97,100-101 translate page and seprate file | 6/8/2021 |
| 6386 | 710102055182021 | M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1731(ND)2019 | | double numbering in application | 6/8/2021 |
| 6387 | 710102055372021 | REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD | Company Application(Companies Act) | Section 271-272 of the company act 2013 - Govt body | COMPANY PETITION (COMPANIES ACT)/139(PB)2018 | | wrong filing please need to additional | 6/8/2021 |
| 6388 | 710102055512021 | VINEET AGGARWAL VS MR. APARAJITA BARUAH | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1226(ND)2019 | | back date affidavit | 7/8/2021 |
| 6389 | 710102055282021 | SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD | Restoration Application (IBC) | Rule 11 of NCLT, 2016 | | | main case not link | 6/8/2021 |
| 6390 | 710102034092020 | SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gulshan Kr. | Sing miss in index/notary miss | 17/03/2020 |
| 6391 | 710102034082020 | SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gulshan Kr. | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 17/03/2020 |

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|------|---------------------|--|----------------------------------|---|---|-----------------|--|------------|
| 6392 | 710102065262020 | WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | SHUBHRANSHU | Pagination not done in petition/incomplete documents/etc | 19/06/2020 |
| 6393 | 710102034212020 | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS | Company Petition IB (IBC) | Application under any other provisions- IBC | | ROHIT GANDHI | case type in companies act and wrong section (need to I.A file) | 18/03/2020 |
| 6394 | 710102021732021 | AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Chaitanyashil | Page miss- 204,210,213,234,235,303,305,317,359/ Page not clear-322/Pageination not done after page no-216/Master data of corporate debtor/incomplete documents/etc | 17/03/2021 |
| 6395 | 710102027022021 | H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Dushyant | .initatiling on index and true copy sign missed on annexures. | 6/4/2021 |
| 6396 | 710102053982021 | DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED | Company Appeal(Companies Act) | Sec 433(e)/433(f) of CA 1956 | | DEEPAK | Wrong documents upload | 1/8/2021 |
| 6397 | 710102054672021 | SPARSH VYAPAAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI | Company Appeal(Companies Act) | Sec 252 (3) | | Amol Sinha | E stamp not notarize,no welfare and court fees in vakalatnama, | 4/8/2021 |
| 6398 | 710102054832021 | ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED VS NEELAM SHARMA | Transfer Petition(Companies Act) | Sec. 241(1),Sec. 245 | | KAUSTUBH PANDEY | Index missed, Brief synopsis/ list of dates & amp; amp; events missed, petition missed,MoA & amp; amp; amp; AoA missed, company master dara missed of respondent, kindly make one pdf after that upload the petition, proof of service missed | 4/8/2021 |
| 6399 | 0710102101032019/5 | M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1718(ND)2019 | | Page Nos are missing after the Progress report pages, True Copy sign missing in each pages after the report | 9/8/2021 |
| 6400 | 0710102101102020/3 | RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/506(ND)2020 | | E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF | 27/07/2021 |
| 6401 | 0710102013972020/3 | ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020 | | Vakalatnama Not filed properly | 3/8/2021 |
| 6402 | 0710102014692020/3 | DURGESH KUMAR SHARMA Vs. RANGARAJ PROPERTIES | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/480(ND)2020 | | Index missing | 6/8/2021 |
| 6403 | 0710102032192018/22 | INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1781(ND)2018 | | Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama | 9/8/2021 |
| 6404 | 0710102042242021/1 | CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2338(PB)2021 | | True Copy sign missing in Pages 4 to 7 according to PDF | 9/8/2021 |
| 6405 | 0710102075092020/9 | THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/890(ND)2020 | | W.S Filed twice | 9/8/2021 |
| 6406 | 0710102076232020/13 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | | True Copy sign missing in Pages 8 to 29 according to PDF | 9/8/2021 |
| 6407 | 0710102078692019/12 | M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1071(ND)2019 | | True Copy sign missing in each pages | 9/8/2021 |
| 6408 | 0710102078692019/13 | M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1071(ND)2019 | | True Copy sign missing in each pages | 9/8/2021 |
| 6409 | 0710120002042018/20 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6410 | 0710200014252017/10 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6411 | 0710200014252017/11 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6412 | 0710200014252017/12 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6413 | 0710200014252017/13 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6414 | 0710200014252017/8 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6415 | 0710200014252017/9 | M/S PK INDUSTRIES PVT LTD Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/435(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6416 | 0710200412522017/29 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6417 | 0710102004622019/13 | DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/256(ND)2019 | | stamp paper missing | 9/8/2021 |

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| 6418 | 0710102036392021/1 | SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/338(ND)2021 | | stamp paper missing | 9/8/2021 |
| 6419 | 0710102107072020/1 | MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/6(PB)2021 | | limit 200 pages | 9/8/2021 |
| 6420 | 0710102044392021/2 | SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2756(PB)2021 | | True Copy sign missing in Pages 21 to 44 according to PDF | 9/8/2021 |
| 6421 | 710102015092020 | NAYAN N RAHEJA VS | Company Application(Companies Act) | Rule 11 of NCLT | | R N Karanjawala | main case not link | 3/2/2020 |
| 6422 | 710102018892020 | KANTI MOHAN RUSTAGI VS | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1789(ND)2019 | KANTI MOHAN | case type wrong | 11/2/2020 |
| 6423 | 710102072332020 | INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR | Blur Pages From Right Side Page No 10 To 23 | 20/07/2020 |
| 6424 | 710102111502020 | SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | Blur Page-29 to 31,38,39 not clear | 29/11/2020 |
| 6425 | 710102014822021 | TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2759(ND)2019 | Vaibhav Verma | wrong filing | 19/02/2021 |
| 6426 | 710102019532021 | 3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1071(ND)2020 | AYUSH PURI | section wrong | 9/3/2021 |
| 6427 | 710102029472021 | RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/258(ND)2020 | Raj | Page no. , 28,29 Not Clear | 13/04/2021 |
| 6428 | 710102031582021 | SAJNAY KUMAR ARORA VS SUNIL PRAKASH | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1128(ND)2020 | Abhay Gupta | Wrong Section | 19/04/2021 |
| 6429 | 710102030562021 | NISHANT GAURAV GUPTA VS SUNIL PRAKASH | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/818(ND)2018 | Priya | should be main case link pb 18 -22 not clear page | 15/04/2021 |
| 6430 | 710102031802020 | HARI SINGH PALI VS ADEL LANDMARKS LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1083(PB)2018 | plyush pathak | affidavit back date affidavit and e-stamp paper Pg- 10 not clear true copy sign missed affidavit back dated affidavit and e-stamp paper Pg- 10 not clear true copy sign missed | 12/3/2020 |
| 6431 | 710102045352021 | SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1248(PB)2018 | BRIJESH KUMAR SINGH | case type wrong | 6/7/2021 |
| 6432 | 710102048552021 | HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | | HARVINDER | main case not link ,DOCS NOT UPLOAD ONLY PROOF OF SERVICE UPLOADED | 15/07/2021 |
| 6433 | 710102051392021 | ARVIND GARG VS CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/160(PB)2017 | ADITYA | main case not link Pg-58,62- to 65,79,92,95,100,102 to 105,117,118,173 to 175,194,263,320,322,336,337,341, not clear | 23/07/2021 |
| 6434 | 710102054732021 | ANURAG GOEL VS ABHISHEK ANAND LIQUIDATOR | Interlocutory Application (I.B.C) | Sec 12(2) | COMPANY PETITION IB (IBC)/2058(ND)2019 | ANURAG | fees due other section 55 not clear page | 4/8/2021 |
| 6435 | 710102055402021 | BETA INFRTech P LTD VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/117(PB)2019 | RAJA | stamp paper notary missing | 6/8/2021 |
| 6436 | 710102055602021 | THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD | Company Application(Companies Act) | Section 271-272 of the company act 2013 - Govt body | COMPANY PETITION (COMPANIES ACT)/294(ND)2018 | Kamal | wrong file need to additional | 7/8/2021 |
| 6437 | 710102055562021 | THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD | Company Application(Companies Act) | Section 271-272 of the company act 2013 - Govt body | COMPANY PETITION (COMPANIES ACT)/183(PB)2018 | Kamal | wrong file need to additional | 7/8/2021 |
| 6438 | 710102055572021 | THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD. | Company Application(Companies Act) | Section 271-272 of the company act 2013 - Govt body | COMPANY PETITION (COMPANIES ACT)/228(ND)2018 | Kamal | wrong file need to additional | 7/8/2021 |
| 6439 | 710102055712021 | POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/206(ND)2020 | Om Pal | page numbering not mention in index and notary missing in stamp paper | 8/8/2021 |
| 6440 | 710102055432021 | COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/540(PB)2017 | Vidhan | 9-11,14 not clear page | 7/8/2021 |
| 6441 | 710102055002021 | NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/342(PB)2021 | Sanjay | Prar missed | 5/8/2021 |
| 6442 | 710102055262021 | SACHIN KUMAR SINGHAL VS RAVI KUMAR | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/37(ND)2021 | RAKESH WADHWA | section wrong | 6/8/2021 |
| 6443 | 710102055422021 | ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/236(ND)2020 | Gaurav | 34,36,38,40,42 not clear page and section wrong | 6/8/2021 |
| 6444 | 710102055662021 | B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/473(ND)2020 | RAKESH KUMAR | sign missing in application and section wrong | 7/8/2021 |

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| 6445 | 71010200822020 | WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS DEBASHIS NANDA | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1081(PB)2016 | Kanti | PG NO 31 AND 32 ARE NOT case type wrongCLEARPG NO 31 AND 32 ARE NOT CLEAR Pagination doubling | 17/01/2020 |
| 6446 | 710102008742020 | ANIL KUMAR SHARMA VS DEBASHIS NANDA | Company Application(IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/398(PB)2017 | anil Kumar sharma | PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file | 18/01/2020 |
| 6447 | 710102028392020 | DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act) | Application under any other provisions | | Charu | Wrong section select,Memo of parties/brief synopsis missed/list of dates & ; ; ; events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC & ; ; ; Income tax advance service missed | 3/3/2020 |
| 6448 | 710102025912021 | ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH | Company Petition (Companies Act) | Sub-Section (1) of Section 66. | | Anant | True Copy Signature Missing and Plz File sequence wise | 1/4/2021 |
| 6449 | 710102045532021 | GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR | Company Petition IB (IBC) | IBC under Sec 7 | | Mukesh Gupta | Page miss-112 to 2599/Supporting affidavit E stamp paper with notary/Advocate welfare-25Rs./etc | 7/7/2021 |
| 6450 | 710102055092021 | LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) - By Government Body | | MANISH | Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in annexure | 5/8/2021 |
| 6451 | 0710102112882020/2 | V R ASHOK RAO Vs. TDT COPPER LIMITED | | ---IBC under Sec 7 | COMPANY PETITION IB (IBC)/093(ND)2020 | | Vakalatnama missing | 10/8/2021 |
| 6452 | 0710102145652019/2 | SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/503.(ND)2019 | | Page No 54 and 72 to 85 according to PDF Not clear | 21/01/2020 |
| 6453 | 0710102152382019/5 | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/90(ND)2020 | | Affidavit filed twice | 10/8/2021 |
| 6454 | 0710102152492019/6 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/176(ND)2020 | | Memo of parties document filed twice | 10/8/2021 |
| 6455 | 0710102161112019/4 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3353(ND)2019 | | Index missing in Progress report, Page Nos missing, True COpY sign missing in each pages | 31/03/2021 |
| 6456 | 0710102005622020/4 | SWASTIK PIPE LIMITED Vs. STROLAR MOUNTING SYSTEMS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/262(ND)2020 | | Volume Pages too long;it should be of Max. 200 pages, Vakalatnama Not filed properly | 10/8/2021 |
| 6457 | 0710102011212021/3 | ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021 | | True COpY sign missing in Page Nos 8 to 33 according to PDF, Proof of sarvice missing | 10/8/2021 |
| 6458 | 0710102132672019/20 | S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2731(ND)2019 | | NEED TO IA FILE | 9/8/2021 |
| 6459 | 0710120002042018/16 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6460 | 0710120002042018/17 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6461 | 0710120002042018/18 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6462 | 0710120002042018/19 | DREAM LAND REALTOR PRIVATE LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/415(ND)2017 | | NEED TO IA FILE | 9/8/2021 |
| 6463 | 0710102131202019/7 | VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2460(ND)2019 | | NEED TO IA FILE | 9/8/2021 |
| 6464 | 0710102070882020/9 | DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD | | IBC under Sec 7,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/875(PB)2020 | | NEED TO IA FILE | 10/8/2021 |
| 6465 | 0710102108852020/4 | PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/517(ND)2020 | | 51 53 55 57 NOT CLEAR | 10/8/2021 |
| 6466 | 0710102077772020/4 | KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/892(ND)2020 | | True COpY sign missing in Page Nos 5 to 16 according to PDF, Pages 6 to 11 according to PDF Not clear | 10/8/2021 |
| 6467 | 0710102085852020/5 | PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 | | No index, no pagination | 10/8/2021 |
| 6468 | 0710102100702019/11 | LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1612(ND)2019 | | No index | 10/8/2021 |
| 6469 | 0710102102212020/1 | GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED | | Application under any other provisions .Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021 | | Stamp paper missing | 10/8/2021 |
| 6470 | 0710102103172020/6 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020 | | True copy sign missing on every page | 10/8/2021 |

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| 6471 | 0710102114232020/10 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | No Index , no Pagination | 10/8/2021 |
| 6472 | 0710102152772019/4 | RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3107(ND)2019 | | No Index, no pagination | 10/8/2021 |
| 6473 | 0710102167242019/3 | ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.) | | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/4(ND)2020 | | Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF | 23/07/2021 |
| 6474 | 0710102171362019/4 | AKSS ENGINEERS PRIVATE LIMITED Vs. JUPITER EXIM PRIVATE LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2020 | | Page Nos 56 to 137 according to PDF Not Clear in Vol 1, Vol 2 Filed twice | 10/8/2021 |
| 6475 | 0710102722542018/20 | DENA BANK Vs. RATHI SUPER STEEL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1446(PB)2018 | | Case No missing, Case title missing, Case name missing | 10/8/2021 |
| 6476 | 0710102101762020/1 | SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED | | Sec. 12A | INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020 | | NEED TO IA FILE | 10/8/2021 |
| 6477 | 710102009582021 | SH. ML GUPTA VS KAMAL AGGARWAL | | Sec 42 | | Manashwy Jha | Main case not link/E stamp paper miss/Application file separately/etc | 3/2/2021 |
| 6478 | 710102012332021 | SURAJ MIGLANI VS SURAJ MIGLANI | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/421(ND)2017 | RANJANA ROY GAWAI | Fees Not Paid | 12/2/2021 |
| 6479 | 710102012652021 | SURAJ MIGLANI VS VANDANA GARG | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/414(ND)2017 | RANJANA ROY GAWAI | Fees Not Paid | 13/02/2021 |
| 6480 | 710102013122021 | SURAJ MIGLANI VS SURAJ MIGLANI | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/411(ND)2017 | RANJANA ROY GAWAI | Fees Not Paid | 15/02/2021 |
| 6481 | 710102034902021 | SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/1789(ND)2019 | KANTI MOHAN | Wrong e-filing (reply on behalf of Rp File as additional Document) | 12/5/2021 |
| 6482 | 710102053362021 | BANK OF INDIA VS HARSH SONI | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/108(PB)2021 | Brijesh Kumar Tamber | Fees Not Paid | 30/07/2021 |
| 6483 | 710102053632021 | NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NEXGEN FLUOROPOLYMERS PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/156(PB)2020 | Udit Gupta | Page-30-33,35,53,54,126,137, | 31/07/2021 |
| 6484 | 710102055032021 | STATE BANK OF INDIA VS M/S INDO ALUSYS | | Rule 11 of NCLT | | ARV CHAMBERS LAW | sign missing and main case not link, wrong section | 5/8/2021 |
| 6485 | 710102055682021 | MS. VEENA GOYAL PARTNER AMBIKA ENTERPRISES VS RADHA KISHAN GOBIND RAM LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/10(ND)2021 | Prachi Johri | section wrong need to separate file application and rejoinder | 8/8/2021 |
| 6486 | 710102055722021 | CONNECTPRO MANAGEMENT CONSULTANTS VS ATUL KUMAR KANSAL | | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | PARMOD | Page No 19 Missing | 9/8/2021 |
| 6487 | 710102056012021 | SAJJAD AHMED VS ATUL KUMAR KANSAL | | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | PARMOD | 36-38 not clear page | 10/8/2021 |
| 6488 | 710102055862021 | NIKHIL JAIN VS RAJDHANI NURSURIES LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/173(ND)2020 | Adv. Vivek Vidyarthi | wrong file need to additional | 9/8/2021 |
| 6489 | 710102055942021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS INDIABULLS HOUSING FINANCE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/455(PB)2017 | Sajeve Bhushan Deora | 155 not clear page 162 translate page | 10/8/2021 |
| 6490 | 710102055822021 | RANVEER SINGH PROP. HARSH ENTERPRISES VS DINESH SOOD | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/43(ND)2018 | ROHIT GOEL | stamp paper notary missing | 9/8/2021 |
| 6491 | 710102055832021 | VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/1748(PB)2019 | vikas jadon | section wrong | 9/8/2021 |
| 6492 | 710102056142021 | BAHL VS SANJEEV KAPOOR | | Rule 11 of NCLT | | S.JANANI | main case not link with application | 10/8/2021 |
| 6493 | 710102056202021 | VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/893(ND)2018 | Tarun | wrong filing | 10/8/2021 |
| 6494 | 710102056032021 | ARSH SAHITYA PRACHAR TRUST VS M/S. VSR INFRA TECH PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | | Ravi Chawla | stamp paper missing and main case not link with application | 10/8/2021 |
| 6495 | 710102056242021 | ATUL KUMAR KANSAL VS M/S. VSR INFRA TECH PRIVATE LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/456(ND)2018 | Atul Kansal | stamp paper missed | 10/8/2021 |
| 6496 | 710102056252021 | CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES | | Sec 60(5) | COMPANY PETITION IB (IBC)/1293(ND)2018 | EKTA CHOUDHARY | PAGE- 9-20 MISSED | 10/8/2021 |
| 6497 | 710102056062021 | CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES | | Sec 60(5) | COMPANY PETITION IB (IBC)/1293(ND)2018 | EKTA CHOUDHARY | due payment other section | 10/8/2021 |
| 6498 | 710102056122021 | GULSHAN GABA VS MARKETING TIMES AUTOMOBILES | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/622(ND)2018 | Gulshan Gaba | stamp paper notary missing | 10/8/2021 |
| 6499 | 710102023132021 | MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED | Company Petition (Companies Act) | Sec 272 of the Companies Act , 2013 | | Sheepali Patial | No documents show | 22/03/2021 |
| 6500 | 710102055102021 | R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | ANKIT AGGARWAL | No document | 5/8/2021 |

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| 6501 | 710102055152021 | LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | MANISH | Pages not clear 24 to 28,31 to 39, page no 106 wrong arrange, No pagination on advance service, Page no 117 cut, no true copy sign in annexure, no sign in every pages of petition | 5/8/2021 |
| 6502 | 710102055322021 | DEXTSOFT SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA | CA(A) Merger and Amalgamation(Companies Act) | Rule16(d),NCLT Rules,2016 | | Praveen Mahajan | Wrong case type select, main case no. missed on cover page, memo of parties missed | 6/8/2021 |
| 6503 | 710102056212021 | BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED VS MS. PINKUSH JAISWAL | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | MOHD NAZIM KHAN | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncit.gov.in | 10/8/2021 |
| 6504 | 071020000062017/20 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | | Application under any other provisions | COMPANY PETITION IB (IBC)/495(ND)2017 | | Index missing in Vol 2 and 3, True Copy sign missing in each pages in Vol 3. Vakalatnama missing | 5/4/2021 |
| 6505 | 0710102015022020/3 | ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/1013(ND)2020 | | True Copy sign missing in Page Nos 1 to 8 according to PDF | 10/8/2021 |
| 6506 | 0710102016122021/3 | TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/139(ND)2021 | | Vakalatnama missing | 10/8/2021 |
| 6507 | 0710102028772021/1 | MR. TARUN BATRA Vs. KAPIL BATRA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)2021 | | Index Page to Affidavit page Not clear | 10/8/2021 |
| 6508 | 0710102029632021/1 | SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)2021 | | Short form of True Copy sign not applicable in Page Nos 4 to 6 according to PDF | 10/8/2021 |
| 6509 | 0710102053432021/1 | SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/347(ND)2021 | | True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19 according to PDF Not clear, Proof of service missing | 11/8/2021 |
| 6510 | 0710102087472020/4 | TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/11(ND)2021 | | Case Number missing, Index missing | 11/8/2021 |
| 6511 | 0710102087492020/3 | TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/21(ND)2021 | | Case Number missing, Index missing | 11/8/2021 |
| 6512 | 0710102108582020/6 | ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1113(ND)2020 | | Wrongly filed here | 11/8/2021 |
| 6513 | 0710102004682019/11 | VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/332(ND)2019 | | Vakalatnama Not filed properly | 11/8/2021 |
| 6514 | 0710102011862020/2 | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/157(ND)2020 | | True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF Not clear, Proof of service missing | 24/9/2020 |
| 6515 | 0710102014522021/1 | DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS- VIKAS PARISHAD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021 | | Reply filed twice, Vakalatnama Not filed properly | 28/07/2021 |
| 6516 | 0710102015222021/3 | RAJNISH JHA Vs. VINEET AGGARWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021 | | True Copy sign missing in each pages | 11/8/2021 |
| 6517 | 0710102015472021/1 | VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT. LTD. | | Rule 11 of NCLT, 2016,Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2021 | | True Copy sign missing in each pages | 11/8/2021 |
| 6518 | 0710102021552021/1 | MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1596(ND)2021 | | True Copy sign missing in Page Nos 3 to 6 according to PDF | 11/8/2021 |
| 6519 | 0710102021682020/1 | DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/745(PB)2020 | | Stamp paper wrongly filed;it should be of Rs 100, Vakalatnama Not filed properly | 11/8/2021 |
| 6520 | 0710102038312021/4 | SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION PROFESSIONAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2437(PB)2021 | | Stamp paper wrongly filed;it should be of Rs 100 | 11/8/2021 |
| 6521 | 0710102041422021/3 | IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021 | | True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of service filed twice | 2/8/2021 |
| 6522 | 0710102076232020/13 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | | E-stamp missing | 9/8/2021 |
| 6523 | 0710102017622020/3 | SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | | Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi;should be translated to English, Page Nos 529 to 541 and 546 according to PDF in Vol 5 Not Clear, True Copy sign missing in Vol 2 to Vol 5. Vakalatnama missing | 11/8/2021 |

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| 6524 | 0710102017622020/4 | SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | | True Copy sign missing in Page Nos 12 to 16 according to PDF, Vakalatnama missing | 11/8/2021 |
| 6525 | 710102001362019 | AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX PVT. LTD. | | IBC Under Sec 9 | | | Documents not available, please refile | 09/04/2021 |
| 6526 | 710102002532019 | SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI) | | Sec 252 (3) | | | Matter Disposed | 19/01/2020 |
| 6527 | 710102003222020 | CAMP SMA PVT. LTD. Vs. | | Sec. 230-232 - Second Motion | | | Page no. 2 not clear | 03/07/2021 |
| 6528 | 710102007022019 | INDIAN DUROBUILD PVT LTD Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 18/09/2019 |
| 6529 | 710102008532019 | ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Matter Disposed | 23/02/2021 |
| 6530 | 710102008532019 | ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Matter Disposed | 06/01/2021 |
| 6531 | 710102010432019 | POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 14/10/2019 |
| 6532 | 710102010432019 | POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 27/05/2019 |
| 6533 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES | | IBC Under Sec 9 | | | Matter Disposed | 25/11/2019 |
| 6534 | 710102013872018 | RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES | | IBC Under Sec 9 | | | Matter Disposed | 07/07/2021 |
| 6535 | 710102014522018 | BROOK WEALTH MANAGEMENT PVT LTD Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 10/10/2019 |
| 6536 | 710102014522018 | BROOK WEALTH MANAGEMENT PVT LTD Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 10/11/2018 |
| 6537 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Matter Disposed | 05/11/2019 |
| 6538 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Matter Disposed | 23/10/2019 |
| 6539 | 710102017082019 | AIRCITY FOOTCARE PVT. LTD. Vs. | | Sec. 230-232, Sec 234 | | | Matter Disposed | 07/11/2019 |
| 6540 | 710102020422021 | SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED | | Sec. 230-232, Sec 234 | | | Matter Disposed | 23/07/2021 |
| 6541 | 710102020922021 | TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Documents not available please refile | 10/08/2021 |
| 6542 | 710102027872021 | SAMSUNG SDS INDIA PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 23/07/2021 |
| 6543 | 710102033042020 | TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs. | | Application under any other provisions- IBC | | | Documents not available, please refile | 11/08/2021 |
| 6544 | 710102033612021 | THISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE LIMITED | | Sec. 230-232 - Second Motion | | | Documents not available, please refile | 31/05/2021 |
| 6545 | 710102061892019 | NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs. | | Sec. 230-232, Sec 234 | | | Matter Disposed | 02/12/2019 |
| 6546 | 710102062232019 | UJJWAL REALTORS PVT LTD Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 14/10/2019 |
| 6547 | 710102062232019 | UJJWAL REALTORS PVT LTD Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 24/09/2019 |
| 6548 | 710102064542020 | ARVIV LIFESCIENCES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 15/02/2021 |
| 6549 | 710102064542020 | ARVIV LIFESCIENCES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 15/02/2021 |
| 6550 | 710102074452019 | FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 16/01/2020 |
| 6551 | 710102074452019 | FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 16/01/2020 |
| 6552 | 710102076692019 | TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | | | Matter Disposed | 07/11/2019 |
| 6553 | 710102076692019 | TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | | | Matter Disposed | 08/11/2019 |
| 6554 | 710102079072019 | AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Matter Disposed | 14/10/2019 |
| 6555 | 710102079072019 | AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Matter Disposed | 05/11/2019 |
| 6556 | 710102080662019 | UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD. | | Application under any other provisions | | | Wrong e-filing, application need to file in IA | 13/08/2019 |

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| 6557 | 710102080662019 | UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD. | | Application under any other provisions | | | Wrong e-filing, application need to file in IA | 14/08/2019 |
| 6558 | 710102081142019 | APS PORTFOLIO SERVICES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | No Pagination | 10/10/2019 |
| 6559 | 710102081142019 | APS PORTFOLIO SERVICES PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | No Pagination | 07/08/2019 |
| 6560 | 710102082042019 | RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD. | | IBC Under Sec 9 | | | Wrong Document (Progress report filed), need to file in IA | 10/01/2021 |
| 6561 | 710102082042019 | RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD. | | IBC Under Sec 9 | | | Wrong Document (Progress report filed), need to file in IA | 25/04/2021 |
| 6562 | 710102082042019 | RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD. | | IBC Under Sec 9 | | | Wrong Document (Progress report filed), need to file in IA | 15/07/2021 |
| 6563 | 710102088072019 | ASHISH BANKAR Vs. NU TEK INDIA LIMITED | | IBC under Sec 7 | | | No Index, no pagination | 04/04/2021 |
| 6564 | 710102088072019 | ASHISH BANKAR Vs. NU TEK INDIA LIMITED | | IBC under Sec 7 | | | No Index, no pagination | 15/07/2021 |
| 6565 | 710102088852020 | HAPTIK INFOTECH PRIVATE LIMITED Vs. | | Sec. 230-232 - Second Motion | | | Matter Disposed | 24/02/2021 |
| 6566 | 710102089332019 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 14/04/2021 |
| 6567 | 710102089332019 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 19/11/2020 |
| 6568 | 710102089332019 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 13/07/2021 |
| 6569 | 710102089332019 | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 19/11/2020 |
| 6570 | 710102095282019 | SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD. | | IBC under Sec 7 | | | Documents not available please refile | 09/07/2021 |
| 6571 | 710102096462019 | ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED | | IBC Under Sec 9 | | | Documents not available, please refile | 15/07/2021 |
| 6572 | 710102096462019 | ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA, Index missing | 14/07/2021 |
| 6573 | 710102096462019 | ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA, Index missing | 14/07/2021 |
| 6574 | 0710102098152019/5 | CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1789(ND)2019 | | Proof of service missing, E-stamp missing, True copy sign missing in pages 16 to 21 according to PDF | 12/8/2021 |
| 6575 | 0710102060472020/2 | ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/84(ND)2021 | | True Copy sign missing in Page Nos 4 to 7 according to PDF | 12/8/2021 |
| 6576 | 0710102061232019/14 | MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/41(PB)2019 | | Vakalatnama Not filed properly | 12/8/2021 |
| 6577 | 0710102075392019/24 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/894(ND)2019 | | Appointment document filed twice, Index missing, Page Numbers missing | 12/8/2021 |
| 6578 | 0710200408572018/7 | REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD. | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/224(ND)2018 | | APPLICATION NOT CONSIDER IN ADDITIONAL DOCUMENT | 12/8/2021 |
| 6579 | 0710200416152018/5 | REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/282(ND)2018 | | CONTACT TO COURT OFFICER | 12/8/2021 |
| 6580 | 0710102150172019/3 | GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3303(ND)2019 | | True Copy sign missing in Page Nos 16 to 25 according to PDF | 12/8/2021 |
| 6581 | 0710102410382017/53 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/540(PB)2017 | | Index filed wrongly in Last Page;it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed properly | 12/8/2021 |
| 6582 | 0710102010432021/2 | LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/98(ND)2021 | | Welfare Fee stamp and Court fee stamp missing in Vakalatnama | 1/7/2021 |
| 6583 | 0710102017882021/2 | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021 | | Proof of service missing | 12/8/2021 |
| 6584 | 0710102166272019/5 | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3507(ND)2019 | | stamp paper missing | 12/8/2021 |
| 6585 | 710102002712021 | M/S PADIA TIMBER COMPANY PVT. LTD. Vs BANK OF BARODA | | Sec 60(5) | COMPANY PETITION IB (IBC)/559(PB)2017 | Pankaj Bhagat | Main case Wrong ,section wrong , | 13/01/2021 |
| 6586 | 710102032602021 | AF CONSULT INDIA PVT LTD VS SIKKIM HYDRO POWER VENTURES LIMITED | | Sec 12(2) | COMPANY PETITION IB (IBC)/1635(ND)2018 | Arav Kapoor | due payment for other section //////////E-stamp paper, affidavit notary missed | 26/04/2021 |

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| 6587 | 710102040022021 | DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | Pratap Shanker | stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file | 10/6/2021 |
| 6588 | 710102046592021 | RITURAJ VS JBK DEVELOPERS PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)2019 | KUMUD SHEKHAR | P[agination Not Done Properly please delete previous document please merge pdf | 10/7/2021 |
| 6589 | 710102049162021 | ASHOK KUMAR JUNEJA VS JBK DEVELOPERS PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/128(PB)2017 | Ashok Kumar Juneja | case type wrong in main case no | 16/07/2021 |
| 6590 | 710102053442021 | MRS. PRATIBHA JHAVERI VS HERO MOTOCORP LIMITED | | Rule 11 of NCLT | COMPANY APPEAL(COMPANIES ACT)/544(ND)2019 | VIJAYESH ATRE | , interlocutory written in index should be CA Service missed DCIT cell and Income tax | 30/07/2021 |
| 6591 | 710102056452021 | PANKAJ KUMAR RUSTAGI & ANR. VS PEE AAR EXIM PRIVATE LIMITED & ORS. | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/137(ND)2019 | Arpit Arora | main case not linked document not upload | 11/8/2021 |
| 6592 | 710102056472021 | GAGAN GULATI VS TARUN KEMANI & OTHERS | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/923(ND)2020 | Gagan Gulati | due payment other section | 11/8/2021 |
| 6593 | 710102056052021 | RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/259(ND)2020 | Raj | merge into one pdf | 10/8/2021 |
| 6594 | 710102056602021 | RAM NIMAS & SONS VS PALM DEVELOPERS PRIVATE LTD. | | 22(3)(b) | COMPANY PETITION IB (IBC)/894(ND)2019 | Krit Narayan Mishra | index missing | 11/8/2021 |
| 6595 | 710102056412021 | STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED | | Sec 60(5) | | Astha | main case not linked | 11/8/2021 |
| 6596 | 710102056672021 | TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS MR. SAVINDER SINGH SARNA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1978(PB)2020 | Navjit Singh | main case not link | 12/8/2021 |
| 6597 | 710102056752021 | PRADEEP KUMAR ARORA VS MR. SAVINDER SINGH SARNA | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/413(ND)2020 | PRADEEP | main case wrong | 12/8/2021 |
| 6598 | 710102056922021 | MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED | | Application under any other provisions- IBC | | Adit Singh | main case not linked | 12/8/2021 |
| 6599 | 710102032882021 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS BHUSHAN AVIATION LIMITED | Company Petition (Companies Act) | Sec 241 (2) | | sfioncit | Page no 600 missed,kindly mentioned proof of service in index | 27/04/2021 |
| 6600 | 710102032612021 | ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion | | SUMIT KUMAR | Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltname missed, kindly file only final petition and removed all extra documents | 26/04/2021 |
| 6601 | 710102033032021 | CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED | Company Petition (Companies Act) | Rule16(d),NCLT Rules,2016 | | Ichchha Kalash | Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent | 29/04/2021 |
| 6602 | 710102055732021 | RUDRA BUILDWELL CONSTRUCTION PVT LTD VS NIVAS PROMOTERS PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Vinay | proof of service missed, 25rs advocate welfare and 3rs court fee missed, application filed separately | 9/8/2021 |
| 6603 | 710102055962021 | KOTAK MAHINDRA BANK LIMITED VS CMI LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Dhruv Gupta | 200 pages per volume with index | 10/8/2021 |
| 6604 | 710102056502021 | STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS SHRI V.MUTHUCHANDRASEKAR | Company Petition IB (IBC) | Section 95(1) | | ABHISHEK | page:160-162 not clear, 200 pages per volume with index, true copy sign missed, 25rs advocate welfare and court fee | 11/8/2021 |
| 6605 | 710102056532021 | FLORA DISTRIBUTORS PRIVATE LIMITED VS PRECIOUS TRADEWAYS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | VIJAY | Pages not clear 76 to 86,99,103 to 110,123 to 135,147,150,153,155 to 159,162 to 171,200,203,205,208 | 11/8/2021 |
| 6606 | 710102056492021 | STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS SHRI.VIBU VENKATSUBRAMANIAN | Company Petition IB (IBC) | Section 95(1) | | ABHISHEK | page:160-162 not clear, 200 pages per volume with index, true copy sign missed, 25rs advocate welfare and court fee. | 11/8/2021 |
| 6607 | 0710102024002021/2 | NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)2021 | | Subject Name filed wrong | 6/8/2021 |
| 6608 | 0710102030792018/2 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - ORBIT INTERIORS PVT. LTD. | | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018 | | Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affidavit Filed twice | 16/12/2019 |
| 6609 | 0710102035932021/1 | RIICO Vs. M/S. J.L. KNIT INDIA LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021 | | True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear | 12/8/2021 |
| 6610 | 071010204462021/1 | AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021 | | Case Number and Index missing in all the documents, True Copy sign missing in all the documents | 13/08/2021 |
| 6611 | 0710102050042021/2 | JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021 | | Proof of service filed twice | 13/08/2021 |
| 6612 | 0710102060562020/3 | BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/106(ND)2021 | | Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages 3 to 5 according to PDF | 13/08/2021 |
| 6613 | 0710102078572019/17 | OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/968(PB)2019 | | Vakalatnama Not filed properly | 13/08/2021 |

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| 6614 | 0710102083222019/4 | AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/75(ND)2019 | | Vakalatnama Not Filed properly | 13/08/2021 |
| 6615 | 0710102095542019/3 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/1139(PB)2019 | | True COpY sign missing in Pages 8 to 13 and Page 15 according to PDF | 13/08/2021 |
| 6616 | 0710102103172020/7 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020 | | Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English | 13/08/2021 |
| 6617 | 0710102111872020/1 | INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/213(ND)2021 | | Stamp paper missing | 16/08/2021 |
| 6618 | 0710102112382019/5 | M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. S.N.J. TRADE LINK PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1923(ND)2019 | | Rs 25 welfare missing on vakalatnama | 16/08/2021 |
| 6619 | 0710102113782019/10 | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2083(ND)2019 | | Affidavit not notarized | 16/08/2021 |
| 6620 | 0710200400542007/2 | SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD. | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/30(ND)2007 | | NO Index, No Pagination, rs 25 welfare missing on vakalatnama | 12/7/2021 |
| 6621 | 0710102047132021/1 | PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021 | | STAMP PAPER MISSING | 13/08/2021 |
| 6622 | 0710102111242019/4 | GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2144(ND)2019 | | STAMP PAPER MISSING | 13/08/2021 |
| 6623 | 0710102118662020/1 | SEBRO BUSINESS SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/532(ND)2020 | | STAMP MISSING | 9/8/2021 |
| 6624 | 0710102119562020/2 | LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/1(ND)2021 | | STAMP PAPER MISSING | 29/07/2021 |
| 6625 | 0710102147562019/4 | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3132(ND)2019 | | NOTARY MISSING | 1/2/2021 |
| 6626 | 0710102040862021/1 | CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/347(ND)2021 | | stamp paper missing | 6/8/2021 |
| 6627 | 0710102045282021/2 | MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/390(PB)2021 | | stamp paper missing | 16/08/2021 |
| 6628 | 0710102142072019/3 | RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2995(ND)2019 | | Vakalatnama Not Filed properly | 13/08/2021 |
| 6629 | 710102046242021 | TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI | Company Petition IB (IBC) | Sec 60(5) | | SAIKRISHNA ASSOCIATES | case type wrong need to file I.A | 9/7/2021 |
| 6630 | 710102051232021 | BSM INDIA PRIVATE LIMITED VS CAPITAL SURGICAL COMPANY PVT. LTD. | Company Petition IB (IBC) | IBC Section 59 | | Amresh Kumar Sood | page not clear- 147,148,154,157,159,160,205 /etc | 23/07/2021 |
| 6631 | 710102056732021 | IFCI VS MR. VIKAS AGGARWAL | Company Petition IB (IBC) | Section 95(1) | | S.S. Ahluwalia | petition every pages not sign, | 12/8/2021 |
| 6632 | 710102056372021 | BURLINGTON FINANCE LIMITED VS ASIAN HOTELS (NORTH) LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Vishwarup | pdf merge 200 page per volume with master index and page numbering missed | 11/8/2021 |
| 6633 | 710102056422021 | CECONSULT INDIA PRIVATE LIMITED VS DAN'S ENERGY PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | MANU YADAV | page:28-41, 42-44, 61-69, 86-88, 90-91, not clear | 11/8/2021 |
| 6634 | 710102056642021 | LORDS FREIGHT (INDIA) PRIVATE LIMITED VS MICROMAX INFORMATICS LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nidhi Mohan Parashar | 200 page per volume with index, page:400-527, 566, 629, 631, 633-634, 636, 649 page cut/blur/and not clear | 11/8/2021 |
| 6635 | 710102056902021 | BANK OF BARODA VS AMUL GABRANI | Company Petition IB (IBC) | Section 95(1) | | ARUN AGGARWAL | 100rs stamp for supporting affidavit, true copy not allowed. | 12/8/2021 |
| 6636 | 710102056812021 | RENZON TECH PRIVATE LIMITED VS AMUL GABRANI | Rehabilitation petition(IBC) | Rule 11 of NCLT, 2016 | | SHREY YADAV AND ASSOCIATES | Wrong case type | 12/8/2021 |
| 6637 | 710102057032021 | COMMON ROOM NON PROFIT FOUNDATION FOR NEW ENTREPRENEURS VS AMUL GABRANI | Company Petition IB (IBC) | IBC Section 59 | | Rajan Das Gupta | page:29-30 not clear, 101, not clear and true copy sign missed, | 13/08/2021 |
| 6638 | 710102056782021 | YES BANK LIMITED VS MONICA JAJOO | Company Petition IB (IBC) | Section 95(1) | | KUSHAL | page:270-288, 303-318, 324-343, 398-414, pages not clear, true copy sign missed, etc | 12/8/2021 |
| 6639 | 710102057192021 | GOEL SPONGE PVT LTD VS MR. PAWAN KAPOOR | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | Hitesh | Pages not clear 170,171, Company master data missed, e stamp missed with consent affidavits | 13/08/2021 |
| 6640 | 710102056402021 | NISHANT TYAGI AND ANOTHER VS AARADHYAM DEVELOPERS PVT LTD. | Company Petition (Companies Act) | Sec. 241(1) | | MAREESH | Pages not clear 99,101,277,330,pages in hindi 102,104,106,108,110,118,138,341,342 | 11/8/2021 |
| 6641 | 710102056442021 | IFCI VS MR. PRADEEP AGGARWAL | Company Petition IB (IBC) | Section 95(1) | | S.S. Ahluwalia | petition every pages not sign, | 11/8/2021 |

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| 6642 | 710102056652021 | D D FINANCE AND HOLDINGS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | Vishav | Pages not clear 60,61,63 to 67, pages in hindi 62,68 to 71,Welfare missed in vakaltnama | 12/8/2021 |
| 6643 | 710102056772021 | YES BANK LIMITED VS CHANDRESH JAJOO | Company Petition IB (IBC) | Section 95(1) | | KUSHAL | page:160-164, 257-289, 305-320, 327-335, 342, 345, 400-413, 416, not clear | 12/8/2021 |
| 6644 | 710102056912021 | BANK OF BARODA VS AJAY KUMAR BISHNOI | Company Petition IB (IBC) | Section 95(1) | | ARUN AGGARWAL | 100rs stamp for supporting affidavit, true copy not allowed, page 27 not clear. | 12/8/2021 |
| 6645 | 710102056762021 | KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (1) | | Sachin Khurana F10098 | pages not clear 53,65,pages not in english 106,income tax advance service missed | 12/8/2021 |
| 6646 | 710102027852021 | SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY APPEAL(COMPANIES ACT)597(ND)2018 | RAKESH KUMAR | Roc service missed | 8/4/2021 |
| 6647 | 710102031762021 | TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)84(ND)2020 | SP Singh | wrong file please file as a additional document | 19/04/2021 |
| 6648 | 710102047772021 | ANJALI MUKHERJEE VS VINEET AGGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)2562(ND)2019 | UTTAM NARAYAN | E-stamp paper, affidavit missed | 14/07/2021 |
| 6649 | 710102049472021 | RAKESH KUMAR AGARWAL VS K.K. JAJODIA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)571(ND)2020 | Supriyo Gole | Please delete extra document due payment for 251 | 17/07/2021 |
| 6650 | 710102057382021 | NAVNEET KUMAR JAIN VS PRITHIPAL SINGH GULATI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)956(ND)2020 | AMIT SHARMA | COURT FEES WELFARE MISSED ON VAKALATNAMA | 14/08/2021 |
| 6651 | 710102056872021 | MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED VS NILESH SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)1771(ND)2018 | aditya gauri | Main case wrong link , | 12/8/2021 |
| 6652 | 710102057232021 | AIR LIQUIDE NORTH INDIA PVT. LTD VS SHREE SHYAM PULP AND BOARD MILLS LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)386(PB)2018 | Teejas Bhatia | TRUE COPY SIGN MISSED PAGE 58 CUT PAGE 88 89,100,148,151,156.NOT CLEAR | 14/08/2021 |
| 6653 | 710102056832021 | PANKAJ KHAITAN VS SHREE SHYAM PULP AND BOARD MILLS LTD. | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)1162(ND)2019 | Pankaj Khaitan | Notary date missed | 12/8/2021 |
| 6654 | 710102057352021 | RAMESH KUMAR SUNEJA VS PAWAN BUILDWELL PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)197(ND)2018 | Nithin | WRONG SECTION NOTARY AND VERIFICATION DATE MISSED ON AFFIDAVIT | 14/08/2021 |
| 6655 | 710102125442019 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD. | | IBC under Sec 7 | | | NO Index | 25/06/2021 |
| 6656 | 710102125442019 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD. | | IBC under Sec 7 | | | NO Index | 16/02/2021 |
| 6657 | 710102125442019 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD. | | IBC under Sec 7 | | | Wrong e-filing, need to file in IA, Index missing | 12/07/2021 |
| 6658 | 710102125442019 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD. | | IBC under Sec 7 | | | Wrong e-filing, need to file in IA, Index missing | 16/02/2021 |
| 6659 | 710102126352019 | BHAVYAM FABTRADING LIMITED Vs. | | Sec. 230-232, Sec 234 | | | Matter Disposed | 10/12/2019 |
| 6660 | 710102126892019 | SPECTRA PRODUCTS PRIVATE LIMITED Vs. | | Sub-section (l) of section 230 | | | Matter Disposed | 13/01/2020 |
| 6661 | 710102126892019 | SPECTRA PRODUCTS PRIVATE LIMITED Vs. | | Sub-section (l) of section 230 | | | Matter Disposed | 13/01/2020 |
| 6662 | 710102128562019 | THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | | | Matter Disposed | 10/12/2019 |
| 6663 | 710102131982019 | HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Matter Disposed | 15/01/2020 |
| 6664 | 710102131982019 | HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Matter Disposed | 15/01/2020 |
| 6665 | 710102131982019 | HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Matter Disposed | 15/01/2020 |
| 6666 | 710102131982019 | HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Matter Disposed | 28/01/2020 |
| 6667 | 710102132592019 | ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI | | Sec 252 (1) | | | Matter Disposed | 27/11/2019 |
| 6668 | 710102132592019 | ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI | | Sec 252 (1) | | | Matter Disposed | 27/11/2019 |
| 6669 | 710102134582019 | MIR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. | | IBC under Sec 7 | | | Court fees and welfare fees missing on vakalatnama | 10/08/2021 |
| 6670 | 710102134582019 | MIR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. | | IBC under Sec 7 | | | Court fees and welfare fees missing on vakalatnama | 10/08/2021 |

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| 6671 | 710102140432019 | THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI | | Sec 252 (3) | | | Documents not available, please refile | 09/08/2021 |
| 6672 | 710102140462019 | YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (3) | | | Matter Disposed | 17/01/2020 |
| 6673 | 710102140462019 | YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | | Sec 252 (3) | | | Matter Disposed | 17/01/2020 |
| 6674 | 710102140632019 | ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | | | Matter Disposed | 27/01/2020 |
| 6675 | 710102140632019 | ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | | | Matter Disposed | 27/01/2020 |
| 6676 | 710102150672019 | WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sec 252 (1) | | | Matter Disposed | 24/02/2020 |
| 6677 | 710102155432019 | DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | | | Documents not available, please refile | 30/06/2021 |
| 6678 | 710102159082019 | GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | | | Matter Disposed | 28/01/2020 |
| 6679 | 710102173252019 | VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI | | Sec. 230-232 - Second Motion | | | Matter Disposed | 21/08/2019 |
| 6680 | 710102407112018 | M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED | | IBC under Sec 7 | | | Matter Disposed | 22/08/2019 |
| 6681 | 710102410272017 | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 12/04/2021 |
| 6682 | 710102410272017 | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 15/02/2018 |
| 6683 | 710102410272017 | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 15/07/2021 |
| 6684 | 710102410272017 | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 15/07/2020 |
| 6685 | 710102426702018 | MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD. | | IBC Under Sec 9 | | | Matter Disposed | 09/01/2020 |
| 6686 | 710102426702018 | MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD. | | IBC Under Sec 9 | | | Matter Disposed | 11/02/2020 |
| 6687 | 710102427572018 | ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. | | IBC under Sec 7 | | | Documents not available, please refile | 26/07/2021 |
| 6688 | 710120001492018 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 12/01/2021 |
| 6689 | 710120004062018 | IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED | | IBC under Sec 7 | | | Wrong e-filing, need to file in IA | 12/07/2021 |
| 6690 | 710120004062018 | IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED | | IBC under Sec 7 | | | Wrong e-filing, need to file in IA | 27/09/2019 |
| 6691 | 710120004892018 | NARAYAN COMMODITY BROKERS PVT LTD. Vs. | | Sub-section (I) of section 230 | | | Matter Disposed | 10/10/2019 |
| 6692 | 71020000062017 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED | | Application under any other provisions | | | Documents not available, please refile | 14/07/2021 |
| 6693 | 710200410172018 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | | | Documents not available, please refile | 10/02/2020 |
| 6694 | 710200410172018 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | | IBC Under Sec 9 | | | Documents not available, please refile | 10/02/2020 |

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| 6695 | 710200411102017 | M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY MAHESHWARI | | IBC Under Sec 10 | | | Wrong e-filing , need to file in IA | 24/02/2020 |
| 6696 | 710200411452018 | M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 14/07/2020 |
| 6697 | 710200411452018 | M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 07/01/2021 |
| 6698 | 710200411452018 | M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 15/04/2021 |
| 6699 | 710200411452018 | M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD. | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 15/07/2021 |
| 6700 | 710200411492017 | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED | | IBC under Sec 7 | | | Wrong e-filing, Need to file in IA | 15/01/2021 |
| 6701 | 710200411492017 | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED | | IBC under Sec 7 | | | Wrong e-filing, Need to file in IA | 15/04/2021 |
| 6702 | 710200411492017 | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED | | IBC under Sec 7 | | | Wrong e-filing, Need to file in IA | 15/07/2021 |
| 6703 | 710200412522017 | P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 30/06/2020 |
| 6704 | 710200412522017 | P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 30/09/2020 |
| 6705 | 710200412522017 | P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 15/01/2021 |
| 6706 | 710200412522017 | P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD. | | IBC Under Sec 10 | | | Wrong e-filing, need to file in IA | 10/10/2018 |
| 6707 | 710200412522017 | P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD. | | IBC Under Sec 10 | | | Documents not available, please refile | 31/03/2021 |
| 6708 | 710200412652017 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD | | IBC Under Sec 9 | | | Wrong e-filing, need to file in IA | 15/01/2021 |
| 6709 | 710102078512020 | CHANDRA PRAKASH VS GAURAV ISSAR | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1248(PB)2018 | Sanyam Saxena | pg-35 to 44,66 not clear | 13/08/2020 |
| 6710 | 710102078572020 | CHANDRA PRAKASH VS DR. LORI ISSAR | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1248(PB)2018 | Sanyam Saxena | pg-36-45,67,68,198, not clear volume-1, double upload section wrong | 13/08/2020 |
| 6711 | 710102078432020 | CHANDRA PRAKASH VS SAURABH VINAYAK | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1248(PB)2018 | Sanyam Saxena | pg-35-44 not clear | 9/8/2020 |
| 6712 | 710102078942020 | CHANDRA PRAKASH VS SAVITA YADAV | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1248(PB)2018 | Sanyam Saxena | pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45 | 13/08/2020 |
| 6713 | 710102050222021 | LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/77(PB)2021 | vishal gohri | affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not notarized | 20/07/2021 |
| 6714 | 710102052252021 | DEEPAK DHIR VS HARISH MANCHANDA | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/16(PB)2017 | Bhawani G Mann | case type wrong and sign true copy missing and stamp paper missed case type wrong and sign true copy missing and stamp paper notary missing | 27/07/2021 |
| 6715 | 710102053412021 | DEPUTY COMMISSIONER OF CUSTOMS VS SUBHAS KUMAR KUNDRA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/933(PB)2019 | Sangeeta | merge into one pdf Srrrrrr. Please merge pdf and delete extra document or previous document | 30/07/2021 |
| 6716 | 710102053642021 | CHIRAG SHAH LIQUIDATOR OF HOTLINE CPT LIMITED VS SUBHAS KUMAR KUNDRA | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/33(ND)2019 | Prateek Kushwaha | section wrong Pg-70,71,72 other language need to type copy court fee and welfare | 31/07/2021 |
| 6717 | 710102057182021 | DEEPIKA BHUGRA PRASAD RP OF M/S INTERNATIONAL TRENCHING PVT. LTD. VS GUNEET BHASIN & ANR. | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/889(ND)2019 | aditya gauri | sign missing true copy missing and page numbering not mention in index | 13/08/2021 |
| 6718 | 710102057122021 | PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES LIMITED | Company Application(Companies Act) | Rule16(d),NCLT Rules,2016 | COMPANY PETITION (COMPANIES ACT)/101(ND)2019 | Rajanish | case type wrong | 13/08/2021 |
| 6719 | 710102057322021 | SITA RAM SINGHAL VS REGISTRAR OF COMPANIES | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY APPEAL(COMPANIES ACT)/530(ND)2020 | Pankaj | income tax service missing | 14/08/2021 |
| 6720 | 710102057572021 | M/S BLUE BIRD IMAGING PRIVATE LIMITED VS M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2677(ND)2019 | Anisha Mathur | stamp paper and affidavit missing | 16/08/2021 |
| 6721 | 710102057542021 | INNOVATIVE TEXTILES LIMITED VS ARDIV INTERNATIONAL LLP | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/3475(ND)2019 | Vishal | sign missing and section wrong | 16/08/2021 |
| 6722 | 710102057502021 | LAXMI STEELS VS ADJOIN BUILT DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2691(ND)2019 | animesh Rastogi | SELECT SECTION | 16/08/2021 |
| 6723 | 710102057492021 | RAJATMETAAL POLYCHEM PVT LTD VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1295(ND)2019 | animesh Rastogi | 44-49 not clear page | 16/08/2021 |

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|------|---------------------|--|-----------------------------------|---|--|---------------------|---|------------|
| 6724 | 710102057662021 | AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/300(PB)2020 | Ajit Gyanchand Jain | stamp paper missing | 16/08/2021 |
| 6725 | 710102035162021 | BHARAT ANAND VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Petition (Companies Act) | Sec. 441 | | Depaish | Kindly take 441 main section and section 165 take in read with, page no 34,45 not clear, welfare and court fees missed in vakaltnam, Roc GLN form missed, Comapany master data missed ,no sign in every pages of petition, true copy sign missed in annexures, mentioned main company name in memo of parties | 15/05/2021 |
| 6726 | 710102035982021 | SUSHIL SHARMA VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Niharika Sohal | Page No 69 To 77 Not Clear | 20/05/2021 |
| 6727 | 710102053532021 | ARYAN INFRAHEIGHT PVT. LTD. VS WONDROUS BUILD MART PVT. LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Dr. Kumar Jwala | proof of service missed, register office Haryana | 30/07/2021 |
| 6728 | 710102053502021 | RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Susshil Daga | page pdf merge into volume wise with index(200page per volume with index) | 30/07/2021 |
| 6729 | 710102057022021 | LIV INN HOTELS PRIVATE LIMITED VS RUDRA BLDWELL CITY PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1) | | Gulshan Kr. | Section 242,243,244, 246,213 fess missed,no sign in every pages of petition,pages in hindi 219 to 221,230,261 to 265, pages not clear 385,392 to 396,474,482 to 485,489,490,640,643,648 to 655,671,673,674.no welfare and court fees in vakaltnama. | 13/08/2021 |
| 6730 | 710102057202021 | SHANTANU SHANDILYA VS JAI MATA DI WOODEN & STEEL WORKS PVT. LTD. | Company Petition (Companies Act) | Sec. 241(1) | | Mr. Abhishek | Brief synopsis missed,pages in hindi 71,73,75,77,133,137,139,141,143,144,147,151,153,155,188,214,215,216,230,232,236,237,249pages not clear 78,135,146,219,220,222,223,239,240,246,250,251,254,page no 172 wrong arrange,section 244 fees missed,advancs service missed, divide volume after 200 pages and makd serparate index | 13/08/2021 |
| 6731 | 710102057532021 | INTEC CAPITAL LIMITED VS CHITRESH LATHER | Company Petition IB (IBC) | Section 95(1) | | Aabhas | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncit.gov.in | 16/08/2021 |
| 6732 | 0710102065222020/4 | S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS. | | Sec 25(j) | INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020 | | Proof of service missing | 13/08/2021 |
| 6733 | 0710102013302020/3 | VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/757(ND)2020 | | Index missing, E-stamp missing, Proof of service missing | 17/08/2021 |
| 6734 | 0710102042252021/1 | MOHD. NAZIM KHAN Vs. | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/2636(ND)2021 | | Proof of service missing | 17/08/2021 |
| 6735 | 0710102043992021/1 | XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD. | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021 | | E-stamp missing | 17/08/2021 |
| 6736 | 0710102044462021/2 | AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021 | | Case Number missing, Index missing, True COpY sign mising in each pages | 17/08/2021 |
| 6737 | 0710102087472020/5 | TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/11(ND)2021 | | Wrong e-filing, need to file in IA | 17/08/2021 |
| 6738 | 0710102087492020/4 | TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/21(ND)2021 | | Wrong e-filing, need to file in IA | 17/08/2021 |
| 6739 | 0710102106642020/2 | AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/3(ND)2021 | | No Index, No Pagination | 17/08/2021 |
| 6740 | 0710102020082020/2 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020 | | Stamp paper missing, Page no. 10 - 13 Hindi translation missing | 24/03/2021 |
| 6741 | 0710200411282017/26 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2017 | | Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama | 16/08/2021 |
| 6742 | 0710102029742021/2 | PUNEET DHAR & ANR. Vs. SUPERTECH LIMITED & ORS. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)2021 | | Court fees and welfare missing on vakalatnama | 17/08/2021 |
| 6743 | 0710102029742021/3 | PUNEET DHAR & ANR. Vs. SUPERTECH LIMITED & ORS. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)2021 | | Court fees and welfare missing on vakalatnama | 17/08/2021 |
| 6744 | 710102031272021 | STERLING MOTOR CO. VS SUNIL PRAKASH | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/546(PB)2018 | RANJANA ROY GAWAI | Wrong case type | 16/04/2021 |

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|------|--------------------|---|--|---|--|------------------------------------|--|------------|
| 6745 | 710102031232021 | AUTOMOBILE STERLING VS SUNIL PRAKASH | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/546(PB)2018 | RANJANA ROY GAWAI | case type wrong | 16/04/2021 |
| 6746 | 710102050332021 | M/S BLUE SKY REALTORS PVT LTD VS NAVEEN GUPTA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | Siddharth Bhatli | Wrong file(In file it is mention High court) | 20/07/2021 |
| 6747 | 710102051252021 | DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND ANR | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | Pratap Shanker | merge into one pdf | 23/07/2021 |
| 6748 | 710102052282021 | TARUN KUMAR MALIK VS HARISH MANCHANDA | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/16(PB)2017 | Bhawani G Mann | case type wrong stamp paper notary missing | 27/07/2021 |
| 6749 | 710102052262021 | KAMLESH BASSI VS HARISH MANCHANDA | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/16(PB)2017 | Bhawani G Mann | sign missed on application,stamp paper missed,true copy sign and stamp missed,wrong case type | 27/07/2021 |
| 6750 | 710102055742021 | USHA DEVI VS ALOK KAUSHIK | Miscellaneous Application (IBC) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/488(PB)2018 | Deepak | case type wrong and stamp paper notary missing | 9/8/2021 |
| 6751 | 710102057262021 | RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY PETITION (COMPANIES ACT)/112(ND)2012 | Ritu Bhalla | Fees Not Paid | 14/08/2021 |
| 6752 | 710102057452021 | SAROJ BALA AND OTHERS VS MIS SUPERTECH LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/423(ND)2021 | MAREESH | sign missing in application | 16/08/2021 |
| 6753 | 710102057462021 | GOLDEN GLOW ESTATES PRIVATE LIMITED VS ADEL LANDMARKS LTD | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1038(PB)2018 | Navneet | 35-182 translate page | 16/08/2021 |
| 6754 | 710102057552021 | CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2375(ND)2019 | MUKESH | True Copy Signature Missing in Annexure and Sign Missing in Application | 16/08/2021 |
| 6755 | 710102057472021 | RAJAT METAAL POLYCHEM PVT LTD. VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1295(ND)2019 | animesh Rastogi | 46-51 not clear page | 16/08/2021 |
| 6756 | 710102057682021 | RP SUNIL KUMAR AGRAWAL VS VIVEK TYAGI | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/2081(ND)2019 | SUNIL KUMAR AGRAWAL | section wrong | 16/08/2021 |
| 6757 | 710102058202021 | SURAJ MAL & ORS VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/375(PB)2018 | SINHA SHREY | page number not mention in index and sign missing or affidavit and stamp paper missing page numbering missing on application page | 17/08/2021 |
| 6758 | 710102058132021 | LIQUIDATOR OF A.M. VINYL PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec. 45 (1) | COMPANY PETITION IB (IBC)/1005(ND)2018 | PRATEEK GUPTA(D/2281/2016) | due payment other section | 17/08/2021 |
| 6759 | 710102058062021 | GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/571(ND)2020 | DEBAMITRA ADHIKARI | wrong filing need to additional | 17/08/2021 |
| 6760 | 710102062452020 | HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (3) | | MANISH KUMAR SINGH | pages not clear 252,253,254, 2nd volume index missed | 2/6/2020 |
| 6761 | 710102038422021 | SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY) VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY) | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230 | | Srinivas Kotni | pages not clear 233,244,245,246,263, E stamp not notraize with consent affidavit, Welfare and court fees missed in vakaltnama | 3/6/2021 |
| 6762 | 710102048972021 | BHAVANA MAHIPAL VS PRADEEP MAHIPAL | Company Petition (Companies Act) | Sec. 241(1) | | SATYA PRAKASH SHARAN | Fees Not Paid | 15/07/2021 |
| 6763 | 710102053822021 | USHA FASTENERS PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Vinay Kumar Jain | Fees Not Paid | 31/07/2021 |
| 6764 | 710102057422021 | MRS. BABITA SINGH VS ADAAB HOTELS LTD. | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | Palzer Mektan | pages cut 404, page not clear 650,kindly removed rule 32 application from petition | 14/08/2021 |
| 6765 | 710102057562021 | BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230 | | VIJAY | Volume wise index missed, page no 427,cut | 16/08/2021 |
| 6766 | 710102058122021 | VARSHA JAIN VS NATURELLE RESORTS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 68(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4) | | RISHI SOOD | True copy sign missed in annexures,pages not clear 170,172 to 178,253,265,343,366,376,377,page 241 cut, page no.334,370 to 375,378,379 in hindi,court fees and welfare missed in vakaltnama, | 17/08/2021 |
| 6767 | 710102058022021 | MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 59 | | Gagan Mathur | Memo of parties/brief synopsis/ list of dates & ; events missed, no petition, Pages not clear 24 to 46,81 to 93,96 to 104,121,223,231 to 238,242,244,246,249,250,252 to 261,285,286,289,311 to 396,399,400,404,405,408 to 412page no 200 cut,company mastef data missed, master index missed | 17/08/2021 |
| 6768 | 0710102079022020/4 | TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/990(ND)2020 | | Index missing | 17/08/2021 |

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|------|---------------------|--|--|--|--|--|---|------------|
| 6769 | 0710102087612019/7 | SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1360(ND)2019 | | Wrongly filed here | 17/08/2021 |
| 6770 | 0710102111892020/3 | SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/52(ND)2021 | | Documents not available in DMS, please refile | 18/08/2021 |
| 6771 | 0710102117242020/2 | KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1122(ND)2020 | | Notary missing in E-stamp | 18/08/2021 |
| 6772 | 0710102133212019/17 | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2552(ND)2019 | | Index Not properly filed;Page nos are missing in Index | 18/08/2021 |
| 6773 | 0710102138362019/7 | RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2829(ND)2019 | | Wrongly filed here | 18/08/2021 |
| 6774 | 0710102145502019/5 | UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2906(ND)2019 | | Short form of True Copy sign not applicable in Pages 6 to 30 according to PDF | 18/08/2021 |
| 6775 | 0710102152492019/7 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/176(ND)2020 | | Page Nos are msising in whole document, True Copy sign msising in each pages after Affidavit Page, Same document filed twice | 18/08/2021 |
| 6776 | 0710102167162019/2 | VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT LTD & OTHERS | | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/2837(PB)2019 | | PLEASE FILE I.A. | 18/08/2021 |
| 6777 | 0710102171342019/5 | AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/159(ND)2020 | | Page no. 1 - 15 sign missed | 18/08/2021 |
| 6778 | 0710102407902018/6 | INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/854(PB)2018 | | Wrong e-filing, need to file in IA | 18/08/2021 |
| 6779 | 0710120005482018/38 | VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/995(ND)2018 | | Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising, Affidavit Not clear and Not filed properly | 18/08/2021 |
| 6780 | 0710102087542020/10 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA | | Sec. 241(1),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/118(PB)2020 | | Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama | 17/08/2021 |
| 6781 | 0710102152492019/8 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/176(ND)2020 | | PAGINATION NOT MENTIONED, STAMP PAPER MISSING | 18/08/2021 |
| 6782 | 0710102018162020/11 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | No Index, merge documents in single pdf | 17/08/2021 |
| 6783 | 0710102018162020/12 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | No Index, merge documents in single pdf | 17/08/2021 |
| 6784 | 0710102018162020/13 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | Wrong e-filing, application need to file in IA | 18/08/2021 |
| 6785 | 0710102018162020/14 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | Wrong e-filing, application need to file in IA separately | 18/08/2021 |
| 6786 | 0710102018162020/15 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/571(ND)2020 | | Wrong e-filing, application need to file in IA separately | 18/08/2021 |
| 6787 | 0710200416152018/6 | REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/282(ND)2018 | | Wrong e-filing, Petition should not be filed as additional | 18/08/2021 |
| 6788 | 0710204000182016/13 | MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. | | Sec 272 of the Companies Act , 2013 | COMPANY PETITION (COMPANIES ACT)/3(ND)2016 | | Wrong e-filing, kindly upload order copy with documents | 18/08/2021 |
| 6789 | 0710102004932021/1 | M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/83(ND)2021 | | Page no. 1 - 32 sign missing, Welfare missing on vakalatnama. | 18/08/2021 |
| 6790 | 0710102030182021/2 | INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021 | | E-stamp missing | 18/08/2021 |
| 6791 | 0710102035132021/1 | GITANJALI KAPOOR Vs. CHANDRA PRAKASH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2239(ND)2021 | | Reply document filed twice | 18/08/2021 |
| 6792 | 0710102036202020/10 | ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/863(PB)2020 | | True Copy sign missing in pages 14 to 27 according to PDF, Proof of service filed twice | 18/08/2021 |
| 6793 | 0710102036202020/4 | ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/863(PB)2020 | | Proof of service filed twice | 18/08/2021 |
| 6794 | 0710102036202020/5 | ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/863(PB)2020 | | Page no. 17 to 94 true copy sign missing | 18/08/2021 |
| 6795 | 0710102036202020/7 | ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/863(PB)2020 | | Page no. 32 - 40 true copy sign missing | 18/08/2021 |
| 6796 | 0710102060472020/4 | ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/84(ND)2021 | | No Index, No pagination | 18/08/2021 |

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|------|--------------------|--|--|---|--|----------------------------|---|------------|
| 6797 | 0710102090122020/4 | NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT. LTD. | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/130(ND)2020 | | Welfare Fee stamp and Court fee stamp missing in Vakalatnama | 18/08/2021 |
| 6798 | 0710102093492019/8 | ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1443(ND)2019 | | No Pagination, court fees missing | 18/08/2021 |
| 6799 | 0710102101042019/2 | SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/105(PB)2019 | | Wrong e-filing, application need to file separately in IA | 18/08/2021 |
| 6800 | 0710102156062019/8 | PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3208(ND)2019 | | wrong file | 18/08/2021 |
| 6801 | 710102066212020 | INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR | e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf | 25/06/2020 |
| 6802 | 710102083552020 | SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED | | Application under any other provisions- IBC | | MOHIT | main case not link main case not linked | 29/08/2020 |
| 6803 | 710102098882021 | BATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1016(PB)2020 | August Attorneys LLP | section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere. SECTION MISMATCH | 4/2/2021 |
| 6804 | 710102023042021 | PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/456(ND)2018 | NANDEDEVI DEKA | index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear //////////////////////////////////// //////////////////////////////////// //////////////////////////////////// //////////////////////////////////// | 22/03/2021 |
| 6805 | 710102030232021 | M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS. | | Application under any other provisions- IBC | | A.K ASSOCIATES law offices | main case not link | 15/04/2021 |
| 6806 | 710102040222021 | M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD. | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/512(ND)2020 | Shallesh Dayal | Back Dated E Stamp Paper Back Date E Stamp Paper | 12/6/2021 |
| 6807 | 710102040252021 | CA KEDARRAM R LADDHA VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD. | | Rule 11 of NCLT, 2016 | | Ms. Digvi Sanghvi | affidavit verified date cut section wrong affidavit verified date cut section wrong main case not link ed | 12/6/2021 |
| 6808 | 710102044352021 | L & T FINANCE LIMITED VS NEERAJ SINGAL | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1014(ND)2020 | RANJANA ROY GAWAI | affidavit back dated | 1/7/2021 |
| 6809 | 710102045412021 | KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/875(PB)2020 | Kartavya Batra | sign and true copy missing and stamp paper notary missing. section wrong | 6/7/2021 |
| 6810 | 710102046212021 | TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI | | Sec 60(5) | COMPANY PETITION IB (IBC)/923(PB)2018 | SAIKRISHNA ASSOCIATES | &amp;amp;amp;amp;amp;amp;a mp;mp;mp;quot;need to e-stamp paper for every applicants with affidavit &amp;amp;amp;amp;amp;amp;amp;a mp;mp;mp;quot; need to e-stamp paper for every applicants with affidavit merge pdf in single pdf | 9/7/2021 |
| 6811 | 710102049692021 | BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL | | Sec 60(5) | COMPANY PETITION IB (IBC)/1565(PB)2018 | PARMOD | Stamp Paper Missing | 18/07/2021 |
| 6812 | 710102050382021 | VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD. | | Sec 60(5) | COMPANY PETITION IB (IBC)/456(ND)2018 | ASHISH | E-stamp paper not notarized pg-48 not clearpg-48 not clear | 20/07/2021 |
| 6813 | 710102054022021 | DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED | | Sec 42 | | Amar S. Mishra | Memo of party/Main case not link /Case type company Appeal /IBC/Wrong pagination after page no.108/Advocate welfare &amp;amp;amp;amp;amp;amp;amp; court fees miss-25Rs.etc Memo of party/Main case not linkd /Case type company Appeal IBC/Wrong pagination after page no.108/Advocate welfare &amp;amp;amp;amp;amp;amp; court fees miss-25Rs.etc | 2/8/2021 |
| 6814 | 710102057362021 | CENTRAL TRANSMISSION UTILITY OF INDIA LIMITED VS MR. ASHISH CHHAWCHHARIA RESOLUTION PROFESSIONAL ESSAR POWER M.P LIMITED | | Application under any other provisions- IBC | | SHUBHAM ARYA | main case not linked | 14/08/2021 |
| 6815 | 710102056892021 | SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD. | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1360(ND)2019 | V SUDEER | stamp paper missing and case type wrong stamp paper missing and true copy sign missed | 12/8/2021 |
| 6816 | 710102057622021 | M/S DHINGRA TRADING CO VS M/S AMAZING INDIA TV PVT. LTD. | | Sec. 12A | COMPANY PETITION IB (IBC)/2028(ND)2019 | RAJIV | sign missing in application notary missing in affidavit and stamp paper | 16/08/2021 |
| 6817 | 710102057342021 | ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/569(ND)2019 | RAJIV MALIK | Cover Page Not Clear E-stamp paper missed please extra delete document | 14/08/2021 |
| 6818 | 710102058072021 | GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | RISHABH JAIN | case type you filed execution petition please choose case type in execution petition | 17/08/2021 |

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| 6819 | 710102058182021 | SATISH CHANDRA DIKSHIT VS KAMRUP HOUSING PROJECTS PRIVATE LIMITED | | Sec 60(5) | COMPANY PETITION IB (IBC)/936(PB)2018 | Dhruv Pande | Page 104-112 cut pages ,page - 159,161 to 166,169 need translation,171 translation, page -226 cut pages . | 17/08/2021 |
| 6820 | 710102058082021 | GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD. | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/571(ND)2020 | DEBAMITRA ADHIKARI | wrong e filing , this is rejoinder please file as a addition doc | 17/08/2021 |
| 6821 | 710102057812021 | NILESH SHARMA VS SRI SURAPANENI RAMESH | | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2130(ND)2019 | NILESH | Prayer missing | 17/08/2021 |
| 6822 | 710102058532021 | INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/133(ND)2021 | J SAGAR ASSOCIATES DELHI | section wrong please any other provision | 18/08/2021 |
| 6823 | 710102058542021 | LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/984(ND)2020 | Manish Kumar Srivastava | stamp paper missing | 18/08/2021 |
| 6824 | 710102058112021 | LIQUIDATOR OF A.M. VINYL PRIVATE LIMITED VS VIPUL LIMITED | | Sec 43(1) r/w Sec 44 (1) | COMPANY PETITION IB (IBC)/1005(ND)2018 | PRATEEK GUPTA(D/2281/2016) | page -166-172 cut pages right side amount cut | 17/08/2021 |
| 6825 | 710102058512021 | UMESH PALI VS ADEL LANDMARKS LTD. | | Sec 60(5) | | SAMEER | main case not link | 18/08/2021 |
| 6826 | 710102057852021 | CAPRI GLOBAL CAPITAL LIMITED VS ADVANCE HOME & PERSONAL CARE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1023(ND)2018 | Maya Gupta | Stamp paper missing | 17/08/2021 |
| 6827 | 710102058042021 | NTPC LTD VS RAMACHANDRAN SUBRAMANIAN | | Sec 42 | COMPANY PETITION IB (IBC)/197(PB)2017 | Vikram Singh Baid | case type wrong please choose appeal in the case type | 17/08/2021 |
| 6828 | 710102034932021 | PARTHA DATTA GUPTA AND ORS VS M/S RISE PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | | APOORV AGARWAL | pdf merge | 12/5/2021 |
| 6829 | 710102042992021 | ANUPAM BUILD MART PRIVATE LIMITED VS REGISTRAR OF COMPANIES | | Sec 252 (3) | | VISHAL AGARWAL | MoA & amp; amp; AoA missed of Anupam Buildmart Pvt ltd kindly annex it MoA & amp; amp; amp; AoA missed of Anupam Buildmart Pvt ltd kindly annex it | 25/06/2021 |
| 6830 | 710102053682021 | VIHAAN NETWORKS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sub-section (I) of section 230 | | NIRAJ PREET | Page no 277 missed, volume missed, Company master data missed, MoA & amp; amp; amp; amp; amp; amp; AoA missed of VNL Global Ltd, Valuation report missed, consent affidavit missed | 31/07/2021 |
| 6831 | 710102058012021 | FORTUM AMRIT ENERGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | | Sub-section (I) of section 230 | | hirak mukhopadhyay | page no 332 repeated, Company master data missed & amp; in Vakalatnama Court fees and Welfare Missing | 17/08/2021 |
| 6832 | 0710102109622020/1 | MUKESH GUPTA Vs. PARESH RASTOGI | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021 | | Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly; it should be of Rs 100, Pages 144 and 145 according to PDF wrongly filed in Hindi; should be translated to English | 18/08/2021 |
| 6833 | 0710102144312019/2 | AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/168(ND)2019 | | Notary missing in E-stamp | 19/08/2021 |
| 6834 | 0710102173872019/2 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/173(ND)2020 | | True copy sign missing on every page | 19/08/2021 |
| 6835 | 0710120012212018/2 | INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1243(ND)2018 | | Pages 131 to 140 according to PDF in Vol 1 Not Clear, Pages 360,362,363,377 to 387,394 according to PDF in Vol 2 Not Clear | 12/8/2021 |
| 6836 | 0710102012642019/15 | PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/455(ND)2019 | | Wrong e-filing, need to file in IA | 19/08/2021 |
| 6837 | 0710102015482020/5 | SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/462(ND)2020 | | Stamp paper missing | 19/08/2021 |
| 6838 | 0710102035502020/1 | NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/29(ND)2021 | | Same document filed twice | 19/08/2021 |
| 6839 | 0710102102212020/2 | GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED | | Application under any other provisions ,Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/66(ND)2021 | | Page Nos are missing in Two Pages after Affidavit page | 19/08/2021 |
| 6840 | 0710102155382019/5 | 1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUILD (INDIA) PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3167(ND)2019 | | True Copy sign missing in Pages 29 to 39 according to PDF in Vol 1 | 19/08/2021 |
| 6841 | 0710120011422018/13 | STATE BANK OF INDIA Vs. VEERKAY POLYCOATS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1281(PB)2018 | | Document filed twice | 19/08/2021 |
| 6842 | 0710200411212018/53 | RELAX BUILDINGS PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/228(PB)2018 | | W.S Filed twice, Notary msising in E-stamp | 19/08/2021 |

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| 6843 | 0710102101042019/4 | SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/105(PB)2019 | | Index missing, Welfare Fee stamp and Court stamp missing in Vakalatnama | 19/08/2021 |
| 6844 | 0710102142072019/4 | RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2995(ND)2019 | | No Index, No Pagination | 19/08/2021 |
| 6845 | 0710102004622019/12 | DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/256(ND)2019 | | Back date affidavit | 9/8/2021 |
| 6846 | 0710102011772021/3 | ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/170(ND)2021 | | Welfare Fee stamp and COurt stamp missing in Vakalatnama | 19/08/2021 |
| 6847 | 0710102053422021/2 | INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP LIMITED | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/3404(ND)2021 | | Wrong e-filing, need to file in IA | 19/08/2021 |
| 6848 | 0710102001902020/4 | M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/289(ND)2020 | | Rejoinder document filed twice | 19/08/2021 |
| 6849 | 0710102100342019/7 | SANDEEP MAHAJAN Vs. G.P. GLOBAL ENERGY PRIVATE LIMITED. | | Section 74 | COMPANY APPLICATION(IBC)/1246(PB)2019 | | Double pagination in whole documents | 19/08/2021 |
| 6850 | 0710102075662019/17 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/913(ND)2019 | | No Pagination | 19/08/2021 |
| 6851 | 0710102149542019/5 | JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3026(ND)2019 | | Wrong e-filing, application need to file in IA | 19/08/2021 |
| 6852 | 0710120007812018/13 | M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1075(ND)2018 | | No index, No Pagination, Court fees and welfare missing on vakalatnama | 19/08/2021 |
| 6853 | 0710102114592020/6 | M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1117(ND)2020 | | Index missing, no pagination, Wrong e-filing, need to file in IA | 23/08/2021 |
| 6854 | 0710102156062019/7 | PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3208(ND)2019 | | wrong filing | 23/08/2021 |
| 6855 | 0710102002622019/20 | ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | | Wrong e-filing, need to file in IA | 23/08/2021 |
| 6856 | 0710102006782019/26 | UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/415(PB)2019 | | Stamp paper missing, | 23/08/2021 |
| 6857 | 0710102013702021/2 | KRISHNA ESTATE DEVELOPERS PVT. LTD. Vs. RAKESH KUMAR JAIN | | Sec 60(5) | MISCELLANEOUS APPLICATION (IBC)/1(PB)2021 | | Page no. 10 - 15 true copy sign missing | 23/08/2021 |
| 6858 | 0710102013702021/3 | KRISHNA ESTATE DEVELOPERS PVT. LTD. Vs. RAKESH KUMAR JAIN | | Sec 60(5) | MISCELLANEOUS APPLICATION (IBC)/1(PB)2021 | | Page no. 10 - 15 true copy sign missing | 23/08/2021 |
| 6859 | 0710102022632021/1 | RANGSAROOP & SONS Vs. TRACK COMPONENTS | | IBC Under Sec 9,IBC Under Sec 9 | COMPANY PETITION IB (IBC)/403(ND)2021 | | Stamp paper missing | 23/08/2021 |
| 6860 | 0710102406312018/13 | M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/375(PB)2018 | | Volume wise index missing, Page no. 1 - 12 sign miss, Page no. 13 - 14,278 - 280 pages not clear. | 23/08/2021 |
| 6861 | 710102059612021 | M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/5616(PB)2020 | | Page no. 5 - 19 true copy sign missing | 23/08/2021 |
| 6862 | 710102059612021 | RITA MALHOTRA VS ORRIS INFRASTRUCTURE PRIVATE LIMITED | | Sec 60(5) | | SUNIL | Document Not Upload | 23/08/2021 |
| 6863 | 710102052102021 | OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED | Company Application(Companies Act) | Application under any other provisions | | Lex | main case not link and marge into one pdf main case not link and marge into one pdf please delete previous and extra file | 26/07/2021 |
| 6864 | 710102053182021 | COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH | Interlocutory Application (I.B.C) | Sec 42 | COMPANY PETITION IB (IBC)/712(ND)2019 | Vidhan | case type wrong()company appeal in IBC , and wrong section | 29/07/2021 |
| 6865 | 710102053032021 | ALL THAT JAZZ EVENTS AND ENTERTAINMENTS PRIVATE LIMITED VS BW BUSINESSWORLD MEDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/626(ND)2020 | YAHYA | ib not mention main case in soft copy ib not mention main case in soft copy please delete previous document | 29/07/2021 |
| 6866 | 710102053452021 | M/S SICOM LIMITED VS MR. UDAYRAJ PATWARDHAN | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/170(PB)2019 | PRABHAT KUMAR CHAURASIA | 284,289-291,294-306 not clear page and case type wrong Pg- 51,52,58,115,116, Pg-59 cut 284,289-291,294-306 not clear page | 30/07/2021 |
| 6867 | 710102055062021 | SUDHA JAIN VS VIVEK RAHEJA | Interlocutory Application (I.B.C) | Application under any other provisions- IBC,Sec 60(5) | COMPANY PETITION IB (IBC)/496(ND)2018 | Ivan | page48-49 font small,true copy stamp missed in some pages,court fee missed in vakalatnama | 5/8/2021 |
| 6868 | 710102056462021 | VINOD SHANKER SHRINGI VS MR. SAVINDER SINGH SARNA | Company Application(Companies Act) | Intervention Application,Sec 424 (3) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | Rakesh Sharma | section wrong | 11/8/2021 |
| 6869 | 710102056822021 | M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2582(ND)2019 | Tishwarya Tyagi | Fees Not Paid | 12/8/2021 |

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| 6870 | 710102057752021 | SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER) | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol- 3 vol-4 vol-5 | 16/08/2021 |
| 6871 | 710102058272021 | WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1293(ND)2018 | Sajeve Bhushan Deora | 22-30,32-39 NOT CLEAR PAGE | 18/08/2021 |
| 6872 | 710102058572021 | INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/176(ND)2021 | J SAGAR ASSOCIATES DELHI | section wrong | 18/08/2021 |
| 6873 | 710102058452021 | CHANDRA PRAKASH VS RAHUL GUPTA & ANR | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/921(ND)2020 | Sanju Kumar | section wrong | 18/08/2021 |
| 6874 | 710102058632021 | VIKAS SHUTTERING STORE PVT. LTD. VS BHAVAYTECH INFRA PROJECTS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/618(ND)2020 | Nikunj | main case wrong | 19/08/2021 |
| 6875 | 710102057932021 | AJAY KNITWEAR VS TAAZ FASHIONS (INDIA) PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2324(ND)2019 | Dinesh Khanna | stamp paper missing | 17/08/2021 |
| 6876 | 710102058392021 | M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF INCOME TAX | Interlocutory Application (I.B.C) | Rule16(d),NCLT Rules,2016 IBC | COMPANY PETITION IB (IBC)/102(PB)2017 | Shlokchandra | section wrong | 18/08/2021 |
| 6877 | 710102059012021 | GOYAL INDUSTRIES VS OLIVER ENGINEERING PVT. LTD. | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/319(ND)2021 | Rishabh S. Khemuka | case type wrong contact to registry | 20/08/2021 |
| 6878 | 710102059602021 | EDELWEISS ASSET RECONSTRUCTION COM VS CLC INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/933(PB)2019 | HONEY SATPAL | Page no -181,182, Need to english translation and vol-2 and 3 ,4sign missing | 22/08/2021 |
| 6879 | 710102059312021 | MARS INFRA ENGINEERING PVT. LTD. VS SAJEVE BHUSHAN DEORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/455(PB)2017 | RAKESH KUMAR | Notary not done (all stamp papers and affidavit notary missing) ,page no 79 need to English translation | 21/08/2021 |
| 6880 | 710102059032021 | SWETA ESTATES PRIVATE LIMITED VS COL. (RETD.) RAM PAL SUHAG | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1637(ND)2019 | ANANDH K | case type wrong | 20/08/2021 |
| 6881 | 710102059402021 | RAJESH KUMAR VS RITU RASTOGI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1612(ND)2018 | PREM LAL MALIK | True copy sign missed | 21/08/2021 |
| 6882 | 710102059362021 | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED VS M/S FOX PETROLEUM LIMITED & ORS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1700(ND)2018 | ADVOCATE GAUTAM SINGHAL | Master Index Missing | 21/08/2021 |
| 6883 | 710102059582021 | G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/529(PB)2020 | RANJANA ROY GAWAI | section wrong , stamp paper missing, true copy sign missed , | 22/08/2021 |
| 6884 | 710102059432021 | INDU KUMAR AND ORS VS SAHA INFRA TECH PRIVATE LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1731(ND)2018 | Amulya Dhingra | Page-44,40,notclear | 21/08/2021 |
| 6885 | 710102059092021 | PANKAJ KHAITAN VS UCO BANK | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1790(ND)2019 | Pankaj Khetan | Notary date missed | 20/08/2021 |
| 6886 | 710102058642021 | CHANDRA PRAKASH RP OF THREE C SHELTERS PVT. LTD. VS AIS BANK & ORS. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2721(ND)2019 | Sanjay Bhatt | section wrong | 19/08/2021 |
| 6887 | 710102059322021 | NILESH SHARMA VS AIS BANK & ORS. | Interlocutory Application (I.B.C) | Sec 30 | COMPANY PETITION IB (IBC)/2130(ND)2019 | Aditi Sharma | Please upload all vol with vol name | 21/08/2021 |
| 6888 | 710102059672021 | CHITRA SARKAR VS SUKHDEV MADANI | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/461(PB)2017 | SAMANT | Case Type Wrong | 23/08/2021 |
| 6889 | 710102058972021 | KAPISH GUPTA VS DREAM PROCON PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1771(ND)2018 | Himanshu Nailwal | Main Case Not Link Properly | 20/08/2021 |
| 6890 | 710102059142021 | MANOHAR LAL VIJ VS SHIV KUMAR GOEL | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/1045(ND)2020 | Manohar Lal Vij | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 20/08/2021 |
| 6891 | 0710102114592020/5 | M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1117(ND)2020 | | Case Number msising | 23/08/2021 |
| 6892 | 0710102025612021/11 | PANKAJ KHETAN Vs. ATUL TANDON | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021 | | Wrong e-filing, need to file in IA | 23/08/2021 |
| 6893 | 0710102034622021/1 | SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021 | | Page no. 14 Back date affidavit, | 23/08/2021 |
| 6894 | 0710102041312021/3 | MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/103(ND)2021 | | No Index, No Pagination, Court fees missing on vakalatnama | 23/08/2021 |
| 6895 | 0710102041982021/4 | BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/292(ND)2021 | | Merge documents in single pdf | 17/08/2021 |
| 6896 | 0710102055222021/3 | SHEFALI GUPTA Vs. NILESH SHARMA | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3458(ND)2021 | | More than 200 pages in single volume, true copy sign missing on all pages of annexure | 23/08/2021 |
| 6897 | 0710102113012020/1 | SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/27(PB)2021 | | Notary date missing on affidavit, true copy sign missing on all pages of annexure | 23/08/2021 |

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|------|---------------------|---|--|-------------------------------------|--|--|---|------------|
| 6898 | 0710102113012020/2 | SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/27(PB)2021 | | No Index, No Pagination, Court fees and welfare missing | 23/08/2021 |
| 6899 | 0710102027262018/11 | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1756(PB)2018 | | STAMP PAPER MISSING | 23/08/2021 |
| 6900 | 0710102073922019/5 | RAVINDER AGGARWAL Vs. MSA DEVELOPERS | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/806(PB)2019 | | NEED TO IA FILE | 23/08/2021 |
| 6901 | 0710102088942019/25 | NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1348(ND)2019 | | NEED TO ALL PAGES SIGN | 23/08/2021 |
| 6902 | 0710102119782020/4 | LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/5(ND)2021 | | PETITION NOT CONSIDER IN ADDITIONAL | 18/08/2021 |
| 6903 | 0710102022902021/2 | CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV | | Section 95(1) | COMPANY PETITION IB (IBC)/278(PB)2021 | | Stamp paper missed with power of attorney | 23/08/2021 |
| 6904 | 0710102022922021/2 | CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV | | Section 95(1) | COMPANY PETITION IB (IBC)/329(PB)2021 | | pg-60,63-68 translate and page cut form bottom | 23/08/2021 |
| 6905 | 0710102024752020/2 | ABHINAV MUKERJI Vs. MANOJ KUMAR SINGH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1610(ND)2020 | | pg-71,73,77,79,80,81 not clear,pg-83,84 translate | 23/08/2021 |
| 6906 | 0710102024752020/3 | ABHINAV MUKERJI Vs. MANOJ KUMAR SINGH | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1610(ND)2020 | | True copy sign and stamp missed from pg-12 | 23/08/2021 |
| 6907 | 0710102033852018/16 | IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED | | Sec. 59 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | | Upload all the document | 23/08/2021 |
| 6908 | 0710102090652020/1 | RAM NIWAS & SONG Vs. M/S. PALM DEVELOPERS PVT LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/4210(ND)2020 | | true copy sign and stamp missed in some pages | 23/08/2021 |
| 6909 | 071010211262019/4 | SHREEKRISHNA EXIM PRIVATE LIMITED Vs. ROC DELHI | | Sec 252 (3) | COMPANY PETITION (COMPANIES ACT)/601(ND)2019 | | Supporting affidavit missed | 23/08/2021 |
| 6910 | 0710102113602020/3 | CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/1133(ND)2020 | | page numbering missed,stamp paper missed | 23/08/2021 |
| 6911 | 0710102114232020/11 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED | | Sec. 241(1),Sec. 242(4),Sec. 244(1) | COMPANY PETITION (COMPANIES ACT)/177(PB)2020 | | Need to file as IA | 23/08/2021 |
| 6912 | 0710102414592018/15 | DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/245(PB)2018 | | ndex missed,welfare missed in vakalatnama | 23/08/2021 |
| 6913 | 0710200410952018/36 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | stamp paper wrong arrange before index | 23/08/2021 |
| 6914 | 0710102000332021/3 | CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD | | Sec. 58(3),Sec. 59 | COMPANY PETITION (COMPANIES ACT)/21(ND)2021 | | true copy sign and stamp missed,court fee and welfare missed in vakalatnama | 23/08/2021 |
| 6915 | 0710102001712021/2 | AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021 | | sign missed in reply,court fee and welfare missed in vakalatnama | 23/08/2021 |
| 6916 | 0710102011212021/5 | ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021 | | 27-32 NOT CLEAR | 23/08/2021 |
| 6917 | 0710102021792021/2 | NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/317(ND)2021 | | INCOMPLETE DOC UPLOAD | 23/08/2021 |
| 6918 | 0710102021792021/3 | NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/317(ND)2021 | | DOCUMENT MERGE IN 1 PDF | 23/08/2021 |
| 6919 | 0710102022702020/2 | AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/720(ND)2020 | | PLEASE MERGE IN 1 PDF | 23/08/2021 |
| 6920 | 0710102024322021/8 | M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021 | | 28-33 NOT CLEAR | 23/08/2021 |
| 6921 | 0710102024932018/8 | M/S RIYAL PACKERS Vs. BELON INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1612(ND)2018 | | E STAMP MISSED | 23/08/2021 |
| 6922 | 0710102029872020/3 | AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/742(ND)2020 | | BACK DATE AFFIDAVIT | 23/08/2021 |
| 6923 | 0710102042672021/1 | MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED | | IBC Section 59 | COMPANY PETITION IB (IBC)/298(ND)2021 | | INDEX MISSED | 23/08/2021 |
| 6924 | 0710102067822020/1 | CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ | | Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020 | | Document Not Upload | 23/08/2021 |
| 6925 | 0710102093582020/2 | UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP. | | Sec. 140(5) | COMPANY PETITION (COMPANIES ACT)/33(ND)2021 | | stamp paper missing | 23/08/2021 |
| 6926 | 0710102100072020/2 | YARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/635(ND)2020 | | wrong file need to ia | 23/08/2021 |
| 6927 | 0710102103172020/8 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020 | | 12-19 not clear page | 23/08/2021 |

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| 6928 | 0710102109462020/2 | DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1077(PB)2020 | | document missing | 26/03/2021 |
| 6929 | 0710102033292021/2 | MEIDENSHA CORPORATION Vs. PRIME MEIDEN LTD. | | Sec. 242(4) | COMPANY APPLICATION(COMPANIES ACT)/247(ND)2021 | | Page No 6 wrongly translated in another language;should be translated in English | 24/08/2021 |
| 6930 | 0710102034272021/2 | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/366(ND)2021 | | Pages 165 & 166 according to PDF in Vol 1 Not clear, Page 262 according to PDF in Vol 2 Not clear, Pages 417 to 421 according to PDF in Vol 3 Not clear, Pages 475 & 477 according to PDF in Vol 3 Not clear, Proof of service missing | 24/08/2021 |
| 6931 | 0710102041312021/2 | MIR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/103(ND)2021 | | Index missing | 24/08/2021 |
| 6932 | 0710102062012019/3 | BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/710(PB)2019 | | Wrong e-filing, progress report need to file in IA | 24/08/2021 |
| 6933 | 0710102070882020/10 | DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD | | IBC under Sec 7,Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/875(PB)2020 | | Stamp paper missing, Page no. 9 - 38 true copy sign missing | 24/08/2021 |
| 6934 | 0710102092072020/4 | POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED | | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020 | | No index, no pagination, Documents not uploaded | 26/03/2021 |
| 6935 | 0710102110112020/4 | STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020 | | Wrong e-filing, need to file in IA | 24/08/2021 |
| 6936 | 0710102141322019/3 | SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2863(ND)2019 | | No index, no pagination | 24/08/2021 |
| 6937 | 0710102141322019/4 | SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2863(ND)2019 | | no index, no pagination | 24/08/2021 |
| 6938 | 0710102141322019/5 | SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2863(ND)2019 | | No Index, No Pagination | 24/08/2021 |
| 6939 | 0710102141322019/6 | SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2863(ND)2019 | | No Index, No Pagination | 24/08/2021 |
| 6940 | 0710102169962019/28 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | No Index, no Pagination, document pages not clear | 24/08/2021 |
| 6941 | 0710200420362018/88 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/456(ND)2018 | | Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page | 24/08/2021 |
| 6942 | 0710102001722021/2 | K.C PANTH AND ORS. Vs. SUPERTECH LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2021 | | True copy sign missing on every pages, court fees and welfare missing on vakalatnama | 24/08/2021 |
| 6943 | 0710102033852018/15 | IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED | | Sec. 59 | COMPANY APPEAL(COMPANIES ACT)/112(ND)2019 | | Upload all the document separately | 23/08/2021 |
| 6944 | 0710102031222021/1 | COFFEE DAY GLOBAL LIMITED Vs. GO AIRLINES (INDIA) LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/333(ND)2021 | | Only proof of service uploaded | 24/08/2021 |
| 6945 | 0710102089572019/13 | CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1392(ND)2019 | | pg-42 translate,pg-111,117,121,123,125,127,129,133,279,280 not clear | 9/8/2021 |
| 6946 | 0710102115612020/3 | KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | | stamp paper missed,sign missed on reply,true copy sign and stamp missed | 24/08/2021 |
| 6947 | 0710102115612020/4 | KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH | | Sec 43(1) r/w Sec 44 (1) | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | | Only index uploaded | 24/08/2021 |
| 6948 | 710102014092021 | MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2690(ND)2019 | ANASUYA CHOUDHURY | 15-22 ,39,46,55 not clear page please upload proper in single pdf (please merge pdf) stamp paper missing | 17/02/2021 |
| 6949 | 710102050862021 | M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/419(ND)2017 | KARMA LAW | section wrong and affidavit back date | 22/07/2021 |
| 6950 | 710102053332021 | SATISH KUMAR GADDH VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | deepthi grover khanna | case type wrongmain case not link main case not linked and main case number not mentioned in soft copy section wrong page numbering missing | 30/07/2021 |
| 6951 | 710102055392021 | BETA INFRTech P LTD VS PNB | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/117(PB)2019 | RAJA | 67-79 ,87-97,100-101 translate page and seprate file | 6/8/2021 |
| 6952 | 710102058852021 | ANIL KUMAR MITTAL VS MR. JAWAHAR LAL TUFCHI & ORS. | Interlocutory Application (I.B.C) | 19(2) | COMPANY PETITION IB (IBC)/2417(ND)2019 | ANIL KUMAR MITTAL | 100-101 not clear page | 19/08/2021 |
| 6953 | 710102058872021 | NIL INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/560(PB)2017 | ankur gupta | main case wrong | 19/08/2021 |
| 6954 | 710102058952021 | GAC SHIPING INDIA PVT.LTD. VS CLASSICBOTTLE CAPS PVT.LTD | Interlocutory Application (I.B.C) | Sec 66(1) | COMPANY PETITION IB (IBC)/2144(ND)2019 | HONEY SATPAL | 84-86,211-212,224-228,274-278 not clear page | 20/08/2021 |

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| 6955 | 710102058682021 | DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S PARIVARTAN BUILDTECH PRIVATE LIMITED VS CLASSICBOTTLE CAPS PVT.LTD | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/299(ND)2019 | aditya gauri | 52-58 not clear page and section wrong | 19/08/2021 |
| 6956 | 710102107662020 | MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | DHIREN R DAVE | counsel detail and sign missed on index | 12/11/2020 |
| 6957 | 710102055972021 | PAWAN SETHI VS. VS SATISH SETHI & ORS. | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 | | Chandhiok&mahajan | main case no. missed, wrong index of 2nd volume,kindly serve the petition to all respondent | 9/8/2021 |
| 6958 | 710102058662021 | KAASHVI PARASHER VS SHANIVI CONSTRUCTION PVT LTD | Company Petition (Companies Act) | Sec. 58(3) | | Abhishek Kumar Pandey | E stamp missed with supporting affidavit,pages not clear 29,53,56 to 62,kindly removed condonation delay application from dms, kindly make one pdf &upload final petition | 19/08/2021 |
| 6959 | 710102058752021 | EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4) | | RISHI | No sign in every pages of petition,serve the petition to all respondent | 19/08/2021 |
| 6960 | 0710120003722018/12 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | NEED TO IA IFILE | 25/08/2021 |
| 6961 | 0710102050132021/1 | STATE BANK OF INDIA Vs. DINESH BHADUR SINGH | | Section 95(1) | COMPANY PETITION IB (IBC)/371(PB)2021 | | E-stamp missing, Vakalatnama msising, Affidavit msising | 24/08/2021 |
| 6962 | 0710102051052021/1 | UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)2021 | | Vakalatnama missing | 24/08/2021 |
| 6963 | 0710102062012019/4 | BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/710(PB)2019 | | Stamp paper filed wrongly;it should be of Rs 100 | 24/08/2021 |
| 6964 | 0710102062912020/3 | GUTHY-RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED | | IBC Section 59 | COMPANY PETITION IB (IBC)/855(ND)2020 | | Case number, Index msising, Case name missing | 24/08/2021 |
| 6965 | 0710102070012020/1 | VP SHARMA Vs. NA | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020 | | Wrongly filed here | 24/08/2021 |
| 6966 | 0710102079912019/9 | JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1049(ND)2019 | | Proof of service missing | 24/08/2021 |
| 6967 | 0710102090972019/11 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1356(ND)2019 | | Index missing | 24/08/2021 |
| 6968 | 0710102098152019/7 | CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1739(ND)2019 | | Proof of service msising | 24/08/2021 |
| 6969 | 0710102099502019/5 | UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/104(PB)2019 | | Sign Not in Documents | 25/08/2021 |
| 6970 | 0710102099502019/7 | UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/104(PB)2019 | | Document Not Upload | 25/08/2021 |
| 6971 | 0710102106382019/10 | BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2018(ND)2019 | | Wrongly filed here | 25/08/2021 |
| 6972 | 0710102111652019/7 | ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2134(ND)2019 | | Wrongly filed here | 25/08/2021 |
| 6973 | 0710102118102019/9 | RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED | | Sec. 58(3),Sec. 59,Sec. 213,Application under any other provisions | COMPANY APPEAL(COMPANIES ACT)/706(ND)2019 | | NEED TO IA FILE | 25/08/2021 |
| 6974 | 0710102149632019/7 | LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/370(ND)2020 | | ONLY UPLOAD PROOF OF SERVICE | 25/08/2021 |
| 6975 | 0710102150302019/8 | TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3258(ND)2019 | | NEED TO SIGN ALL PAGES | 25/08/2021 |
| 6976 | 0710102153152019/5 | NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3106(ND)2019 | | NEED TO ALL PAGES SIGN | 25/08/2021 |
| 6977 | 0710102154162019/2 | BOTHTRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3191(ND)2019 | | No Index, No Pagination | 24/08/2021 |
| 6978 | 0710102169962019/27 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | 128-134 161 171-174 179-195 NOT CLEAR | 25/08/2021 |
| 6979 | 0710200000242017/3 | ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/77(ND)2017 | | File documents separately, court fees and welfare missing on vakalatnama | 25/08/2021 |
| 6980 | 0710200411282017/27 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/470(ND)2017 | | Page no. 65 - 70 pages not clear, | 25/08/2021 |
| 6981 | 0710200412522017/30 | P K SALES COMPANY PVT. LTD. Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/417(ND)2017 | | No Pagination | 25/08/2021 |

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|------|---------------------|---|--|--|--|--|---|------------|
| 6982 | 0710102013842020/6 | JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/445(ND)2020 | | Wrong e-filing, application need to file in IA | 24/08/2021 |
| 6983 | 0710102018742020/5 | MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/509(ND)2020 | | Wrong e-filing, need to file in IA | 24/08/2021 |
| 6984 | 0710102019322020/4 | M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/512(ND)2020 | | Wrong e-filing, application should be filed in IA | 24/08/2021 |
| 6985 | 0710102140402019/4 | M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2836(ND)2019 | | True copy sign missing on every page | 24/08/2021 |
| 6986 | 0710102141322019/7 | SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2863(ND)2019 | | Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama | 24/08/2021 |
| 6987 | 0710102168392019/1 | M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/1678(ND)2019 | | Wrong e-filing, application should be filed in IA | 24/08/2021 |
| 6988 | 0710102171932019/2 | M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/351(ND)2020 | | No Index, No Pagination , Court fees missing on vakalatnama | 25/08/2021 |
| 6989 | 0710102171932019/3 | M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/351(ND)2020 | | No Index, No Pagination , Court fees missing on vakalatnama | 25/08/2021 |
| 6990 | 0710120001492018/12 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/398(PB)2017 | | Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign missing, Page no. 197 not clear | 25/08/2021 |
| 6991 | 0710120008182018/24 | M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1083(PB)2018 | | Wrong e-filing, application need to file in IA | 25/08/2021 |
| 6992 | 0710120009092018/12 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi translation copy missing. | 25/08/2021 |
| 6993 | 0710120009092018/13 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1342(ND)2018 | | Page no. 2 - 30 sign missing | 25/08/2021 |
| 6994 | 0710102000392021/1 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/52(PB)2021 | | No Index, No Pagination | 25/08/2021 |
| 6995 | 0710102005362021/2 | MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021 | | wrong docs | 25/08/2021 |
| 6996 | 0710102010712021/5 | SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL | | Application under any other provisions- IBC | REVIEW APPLICATION (IBC)/1(PB)2021 | | No Pagination, true copy sign missing on every page | 25/08/2021 |
| 6997 | 0710102131202019/8 | VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2460(ND)2019 | | Index missing in First Report document | 25/08/2021 |
| 6998 | 0710102118962020/2 | KOREA TRADE INSURANCE CORPORATION Vs. EMPURE HOME APPLIANCES PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/54(ND)2021 | | No pagination in index and whole documents, Notary date missing, Page no. 6 not clear | 24/08/2021 |
| 6999 | 0710200420782018/4 | M+R LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/898(ND)2018 | | Only receipt uploaded | 24/08/2021 |
| 7000 | 0710102000062021/4 | PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED | | Application under any other provisions ,Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/42(ND)2021 | | Index missed,welfare and court fee missed | 24/08/2021 |
| 7001 | 0710102005562020/1 | GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/319(ND)2021 | | Index missed,page numbering missed | 24/08/2021 |
| 7002 | 0710102024792021/2 | ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER) | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021 | | Need to file as IA | 23/08/2021 |
| 7003 | 0710102014782021/2 | POOJA FINELEASE LIMITED Vs. AUTO NEEDS (INDIA) PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1124(ND)2021 | | E-stamp missing, Vakalatnama missing | 25/08/2021 |
| 7004 | 0710102018192021/1 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEVERAGES PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1307(ND)2021 | | Stamp paper wrongly filed;it should be of Rs 100, Page 2 according to PDF Not filed properly;alignment is wrong, Page 3 to 5 according to PDF Not clear | 25/08/2021 |
| 7005 | 0710102025032021/1 | ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/185(ND)2021 | | Wrongly filed here | 25/08/2021 |
| 7006 | 0710102025432020/1 | WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/108(ND)2021 | | Case Number missing, Index msising, Case name msising, Subject title missing | 25/08/2021 |
| 7007 | 0710102041982021/5 | BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/292(ND)2021 | | No Index, No Pagination | 25/08/2021 |

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|------|---------------------|---|--|---|--|-----------------------|--|------------|
| 7008 | 0710102045052021/7 | INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021 | | No Index, no Pagination | 25/08/2021 |
| 7009 | 0710102046572021/1 | H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2021 | | Stamp paper missing | 25/08/2021 |
| 7010 | 0710102049622021/1 | H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021 | | Stamp paper missing | 25/08/2021 |
| 7011 | 0710102049622021/2 | H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021 | | Stamp paper missing | 25/08/2021 |
| 7012 | 0710102055112021/1 | PANKAJ KHAITAN Vs. UCO BANK | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3440(ND)2021 | | Notary date missing | 25/08/2021 |
| 7013 | 0710102086462020/3 | SHITESH SACHAN AND OTHERS Vs. SUPERTech LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021 | | Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama | 25/08/2021 |
| 7014 | 0710102095612019/8 | ANSAL HOUSING LIMITED Vs. THE OFFICIAL LIQUIDATOR | | Application under any other provisions | MISCELLANEOUS APPLICATION(COMPANIES ACT)48(PB)2019 | | Page no. 14 - 19 type copy of hand written documents missing | 25/08/2021 |
| 7015 | 0710102113592019/16 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2130(ND)2019 | | Page no. 1 - 39 sign missing, Court fees and welfare missing on vakalatnama. | 25/08/2021 |
| 7016 | 0710102002732020/14 | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/300(PB)2020 | | Wrong e-filing, need to file in IA | 25/08/2021 |
| 7017 | 0710102003582021/2 | TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD | | Sec. 230-232, Sec 234 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)13(ND)2021 | | More than 200 pages in 2nd volume, true copy sign missing on annexure pages | 25/08/2021 |
| 7018 | 0710102023802021/5 | GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/212(ND)2021 | | STAMP PAPER MISSING | 25/08/2021 |
| 7019 | 0710102008152019/14 | MERCKENS KARTON-UNDPAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/307(ND)2019 | | pg-1 and 2 wrong arrange | 25/08/2021 |
| 7020 | 0710102008152019/15 | MERCKENS KARTON-UNDPAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/307(ND)2019 | | pg-1 and 2 wrong arrange | 25/08/2021 |
| 7021 | 0710102002702021/3 | VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD | | ---Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021 | | Stamp paper missed | 25/08/2021 |
| 7022 | 710102036102020 | SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED | Company Petition IB (IBC) | Sec 60(5) | | Vaibhav Singh | Wrong section | 24/04/2020 |
| 7023 | 710102112432020 | ANAND MOHAN VS PATEL ENGINEERING LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | SAIKRISHNA ASSOCIATES | page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948, 1950-1953, 1964-1974 not clear, jurisdiction not in delhi | 3/12/2020 |
| 7024 | 710102040762021 | BLOGMINT DIGITAL PVT LTD VS THOUGHTBUZZ INDIA PVT LTD | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | aaryan sharma | DD expire | 12/6/2021 |
| 7025 | 710102043962021 | STATE BANK OF INDIA VS SRI SURAPANENI RAMESH | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | Mithun Shashank | Wrong section choose in index | 30/06/2021 |
| 7026 | 710102050112021 | PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH | Transfer Petition(Companies Act) | Application under any other provisions ,Rule16(d),NCLT Rules,2016 | | Akshay Agrawal | Brief Synopsis and List Dated and Events | 20/07/2021 |
| 7027 | 710102049862021 | AJAY CHOPRA VS CAPITAL SURGICAL COMPANY PVT. LTD. | Company Petition (Companies Act) | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1) | | Shilpa Chohan | Pages not clear 61,62,82,88,91,123,130,167,168,170,174,177,238,kindly divide volume after 200 pages and make separate index, | 19/07/2021 |
| 7028 | 710102048802021 | PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA | Intervention Petition (IBC) | Sec 60(5) | | Pankaj Bhagat | Need to file IA | 15/07/2021 |
| 7029 | 710102052112021 | AISHWARYA MOHAN GAHRANA VS BANK OF BARODA | Contempt Petition (IBC) | Application under any other provisions- IBC | | A M Gahrana | wrong section | 26/07/2021 |
| 7030 | 710102052782021 | CHOWDHURY RUBBER & CHEMICAL PRIVATE LIMITED VS LA-MED HEALTHCARE PVT. LTD. | Company Petition (Companies Act) | Rule 11 of NCLT | | Jaya Goyal | main case not link 80-83 not clear page main case not linked Pages 80-83 not clear | 28/07/2021 |
| 7031 | 710102054362021 | PRADEEP KUMAR LAKHANI VS P J NETWORKS PVT. LTD. | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | SRI SHI TI | Wrong section chose in soft copy/wrong arrange-68etc | 3/8/2021 |
| 7032 | 710102055072021 | BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.UJ VS VLCC PERSONAL CARE LTD. | Company Petition IB (IBC) | Application under any other provisions- IBC | | Vimal Bhat | wrong section | 5/8/2021 |

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| 7033 | 710102055772021 | ARSH SAHITYA PRACHAR TRUST VS M/S. VSR INFRA TECH PRIVATE LIMITED | Contempt Petition (IBC) | Rule 11 of NCLT, 2016 | | Ravi Chawla | page:24 blank,Synopsis/Affidavit back date/please mention contempt petition in index &&& every main heading/Page not clear-48,58/Type true copy not TC &&& sign/etc | 9/8/2021 |
| 7034 | 710102057612021 | UNION BANK OF INDIA VS APOORVA JOSHI | Company Petition IB (IBC) | Application under any other provisions- IBC | | EKTA CHOUDHARY | wrong section | 16/08/2021 |
| 7035 | 710102057992021 | AMBIENCE IMPEX LTD. VS GOLDPHOENIX IRON & STEELS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Deepanshu Singla | pdf merge into one volume. Estamp paper missed with affidavit on current date with notarized page:27 not clear, 57-84 , 91, 25rs advocate welfare and 3rs court fee missed, and true copy sign missed | 17/08/2021 |
| 7036 | 710102057962021 | AMBIENCE IMPEX LTD. VS NOIDA PRIME CONTRACTORS INDIA LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Deepanshu Singla | pdf merge into one volume. Estamp paper missed with affidavit on current date with notarized page:27 not clear, 81-98 , 25rs advocate welfare and 3rs court fee missed, and true copy sign missed | 17/08/2021 |
| 7037 | 710102057922021 | AMBIENCE IMPEX LTD. VS KMD CONSTRUCTION PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Deepanshu Singla | pdf merge into one volume. Estamp paper missed with affidavit on current date with notarized page:27 not clear, 73-84 , 91, 25rs advocate welfare and 3rs court fee missed, and true copy sign missed | 17/08/2021 |
| 7038 | 710102058472021 | ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG | Company Petition IB (IBC) | IBC Under Sec 9 | | Assistant Commissioner | Need to file IA | 18/08/2021 |
| 7039 | 710102058492021 | ASTRO JEWELS PRIVATE LIMITED VS MICRO ENTERPRISES PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | RISHI KUMAR SINGHAL | page:137, not clear | 18/08/2021 |
| 7040 | 710102058482021 | MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMETRES ULYSSE NARDIN LE LOCLE S.A VS SWISS PROMOTION PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Devang Gautam | document not upload and fee not paid. | 18/08/2021 |
| 7041 | 710102058932021 | CENTRAL BANK OF INDIA VS NITA PURI | Company Petition IB (IBC) | Section 95(1) | | REEMA KHORANA | page:131-157, 174, 310, 713, 715, 720-782, not clear | 19/08/2021 |
| 7042 | 710102059082021 | DEEPAK RASTOGI (SHAREHOLDER VS REGISTRAR OF COMPANIES NCT OF DELHI | Company Appeal(Companies Act) | Sec 252 (3) | | SHASHANK | Pages not clear 46 to 48,52 to 62,90,92,93,110, pages in hindi 143,145,187,188,189,209,220,245,246, wrong income tax advance service kindly serve to delhi DCIT cell delhi high court, divide volume after 200 pages and make separate index of 2nd volume | 20/08/2021 |
| 7043 | 710102059442021 | SHANKAR POLYPACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | HIMANSHU | Pages in hindi 66 to 76,80,82,86,86,95,97,99,101,103,105,106 pages not clear 87,166,167,180,190 page 174,182 missed, true copy sign missed in annexure | 21/08/2021 |
| 7044 | 710102058842021 | G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S ELITE TOWNSHIP PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Awanish Kumar | 53-62, not clear | 19/08/2021 |
| 7045 | 710102058772021 | VIJENDER SHARMA VS M/S ELITE TOWNSHIP PVT. LTD. | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | VIJENDER SHARMA | Please mention Transfer petition in soft copy/Memo of party/Brief of synopsis/List dates &&& Events/Vakalatnama/etc | 19/08/2021 |
| 7046 | 710102058922021 | CENTRAL BANK OF INDIA VS DEEPAK PURI | Company Petition IB (IBC) | Section 95(1) | | REEMA KHORANA | page:131-144, 173- 174, 309- 310, 712, 715, 719-780, not clear 25rs advocate welfare and 3rs court fee missed. | 19/08/2021 |
| 7047 | 710102058822021 | SK DUDHORIA PVT LTD VS VIPUL LTD | Company Petition IB (IBC) | IBC under Sec 7 | | SADAPURNA MUKHERJEE | Counsel sign miss in Index ,IRP Details Missing in the Part -3, Stamp Paper Missing with Supporting affidavit , court fees and welfare missing, IRP Certificate missed /please contract to Registry/etc. | 19/08/2021 |
| 7048 | 710102047352021 | NISHANT GAURAV GUPTA VS | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/625(PB)2018 | vikas jadon | section wrong and double wrong section wrong please check pdf and technically Pg-29 to 36 not clear | 13/07/2021 |
| 7049 | 710102053092021 | NEERAJ BHATIA VS PASHCHIMANCHAL VIDYUT VITRAN NIGAM LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1295(ND)2019 | Ashutosh | e-stamp paper and affidavit not notarized | 29/07/2021 |
| 7050 | 710102056192021 | BIKRAM SINGH GUSAIN VS ANIL KHOLI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1742(ND)2019 | Bikram Singh Gusain | 55-66,106,109-111 not clear page | 10/8/2021 |
| 7051 | 710102058242021 | DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/1138(ND)2020 | Abhishek | 34-35 not clear page 64-65 translate page | 17/08/2021 |

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| 7052 | 710102059122021 | SUMAN VS CELEBRATION CITY PROJECTS PVT. LTD. | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/740(PB)2018 | SANJEEV KUMAR | notary missing in stamp paper | 20/08/2021 |
| 7053 | 710102059552021 | SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/227(ND)2019 | ASHISH | pagination not done in index | 22/08/2021 |
| 7054 | 710102059392021 | ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1757(PB)2018 | Ranjeet yadav | Stamp paper not notarized | 21/08/2021 |
| 7055 | 710102059282021 | 360 REALTORS LLP VS INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/758(ND)2020 | Vaibhav | wrong section | 20/08/2021 |
| 7056 | 710102059972021 | AKARSH KASHYAP VS DEPUTY DIRECTOR | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1311(ND)2018 | RAJNISH KUMAR | due payment another section 32(a) | 24/08/2021 |
| 7057 | 710102060242021 | VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD | Miscellaneous Application(Companies Act) | Rule 11 of NCLT | | Sanyam | main case not link with application and section wrong | 25/08/2021 |
| 7058 | 710102060182021 | MARS INFRA ENGINEERING PVT. LTD. VS SAJEVE BHUSHAN DEORA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/455(PB)2017 | RAKESH KUMAR | notary missing in affidavit | 24/08/2021 |
| 7059 | 710102032312021 | J. H. JEWELS PRIVATE LIMITED VS | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | Arani Guha | kindly marked separate index of vol 2nd,3rd,4th | 23/04/2021 |
| 7060 | 710102033192021 | POOJA GUPTA VS KUHELI DUTTA | Company Petition IB (IBC) | IBC Under Sec 9 | | Himanshu Kumar | page miss -29,30/Master data of corporate debtor | 30/04/2021 |
| 7061 | 710102035512021 | DR. ER. RAJAJINDERR JAINA VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act) | Sec 252 (1) | | Rajesh aggarwal | E stamp not clear,kindly make separate volume 2 with index | 18/05/2021 |
| 7062 | 710102037992021 | SPLENDOR LANDBASE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Siddharth Bhatti | Brief of synopsis/List dates & stamp; events/True copy sign miss/page not clear-335-352/Double pagination/etc | 1/6/2021 |
| 7063 | 710102041432021 | ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.) | Company Petition IB (IBC) | IBC Under Sec 9 | | PARICHAY SAXENA | blur page- 8,11,18,26,29,34,36/Incomplete documents/etc please contract to Registry/etc | 16/06/2021 |
| 7064 | 710102044992021 | KARAN PRAKASH ACHHIPILYA VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Prachi Johri | True copy sign miss/pagination not done | 4/7/2021 |
| 7065 | 710102049722021 | MERIDIAN VENEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | SUMIT | Pages not clear 49,50,51,52,54,55,59,Kindly make one pdf after that upload petition and proof service missed of Roc, index missed | 19/07/2021 |
| 7066 | 710102053692021 | D THAKKAR CONSTRUCTION PVT. LTD. (THROUGH RAM RATAN KANOONGO RESOLUTION PROFESSIONAL OF D THAKKAR CONSTRUCTION PVT LTD) VS WAPCOS LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Khushboo Shah | Advocate welfare need 25Rs./page not clear-32 | 31/07/2021 |
| 7067 | 710102055192021 | MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD. | Company Petition (Companies Act) | Sec. 241(1),Application under any other provisions | | Ramni Taneja | Section 246 fess missed, and 241 not mentioned in basic detail | 6/8/2021 |
| 7068 | 710102056642021 | LORDS FREIGHT (INDIA) PRIVATE LIMITED VS MICROMAX INFORMATICS LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Nidhi Mohan Parashar | , page:400-527, 566, Cut page-629, 631, 633-634, 649 page cut/blur/and not clear | 11/8/2021 |
| 7069 | 710102056542021 | SS CONCRETE PRODUCTS VS C & C CONSTRUCTION LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Prakash Sinha | wrong section ; case type wrong need to file IA | 11/8/2021 |
| 7070 | 710102059172021 | DEPARTMENT OF TELECOMMUNICATIONS VS BHARTI DIGITAL NETWORKS PRIVATE LIMITED (FORMERLY KNOWN AS M/S TIKONA DIGITAL NETWORKS PRIVATE LIMITED) | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Kamal | Link second motion with 1st motion,synopsis /list of dates & stamp; events missed, kindly removed rule 11 application, certified order copy missed | 20/08/2021 |
| 7071 | 710102059262021 | YES BANK LIMITED VS PRESIDUM EDUCATIONAL INSTITUTION PVT. LTD | Company Petition IB (IBC) | IBC under Sec 7 | | Sanjay Bhatt | brief of synopsis missed, double page numbering on annexure every pages | 20/08/2021 |
| 7072 | 710102059412021 | NIKHIL PRATAPRAI GANDHI VS STATE BANK OF INDIA | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | SHIKHIL | Please mention Transfer petition 16D on every heading & stamp; index | 21/08/2021 |
| 7073 | 710102059472021 | SKIL INFRASTRUCTURE LIMITED VS STATE BANK OF INDIA | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | SHIKHIL | Please mention Transfer petition 16D on every heading & stamp; index | 21/08/2021 |
| 7074 | 710102060042021 | SMT. PREETI SRIVASTAVA VS M/S SOHO FOUNDATION | Company Petition (Companies Act) | Sec. 241(1) | | Girijesh Pandey | Fees missed for section 213,242,244,422,246, Brief synopsis/ List of dates, events missed, no sign in every pages of petition, supporting affidavit ; e stamp date mismatched, pages in hindi 33,35,37,47,51,53,55,70,71,pages not clear 77,78,respondent MoA ; AoA Missed | 24/08/2021 |
| 7075 | 710102061002021 | SHRI LAKSHMI METAL UDYOG LIMITED VS M/S SOHO FOUNDATION | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | RAJEEV | page 437 missed, pages not clear 459 to 471 | 26/08/2021 |

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|------|-----------------|--|--|--|---|----------------------|--|------------|
| 7076 | 710102060632021 | SAROJ KUMAR PODDAR VS GROWTH TECHNO PROJECTS LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | AMITABH | estamp paper missed with affidavit , true copy sign missed on annexure. | 25/08/2021 |
| 7077 | 710102060502021 | P P ROLLING MILLS MFGING CO. PVT LTD VS GROWTH TECHNO PROJECTS LIMITED | CA(A) Merger and Amalgamation(Companies Act) | Sub-Section (1) Of Section 66.,Sec. 230-232, Sec 234 | | Rajeev K Goel | Section 66 fees missed, pages not clear 216,217 | 25/08/2021 |
| 7078 | 710102060902021 | TATA CAPITAL FINANCIAL SERVICES VS NATH MOTORS PVT LTD | Contempt Petition (IBC) | Application under any other provisions- IBC | | ARGUS PARTNERS | wrong section (under rule 11) | 26/08/2021 |
| 7079 | 710102060992021 | BANK OF BARODA VS MAGNUM VENTURES LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Asiya Khan | 39, 231-285, 290, double page numbering, 3rs court fee missed. | 26/08/2021 |
| 7080 | 710102057112021 | REGAL EMPORIA INFRATECH PVT LTD. VS M/S S. S. STEELS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/83(ND)2021 | alok kumar | section wrong section wrong pagination not done in index need to sign every pages on application | 13/08/2021 |
| 7081 | 710102059052021 | GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Application(Companies Act) | Rule 11 of NCLT | COMPANY APPEAL(COMPANIES ACT)/639(ND)2019 | Manoj Kumar Malik | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 20/08/2021 |
| 7082 | 710102060432021 | DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2130(ND)2019 | Manoj Kumar Malik | 87,90,96-99,211,216-217,436-437 not clear page | 25/08/2021 |
| 7083 | 710102060202021 | MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1022(ND)2018 | Nishant | 33,45-46,173-176, 202,205,244,276 not clear page and index missing in volume II | 25/08/2021 |
| 7084 | 710102060232021 | WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/197(PB)2021 | Divyanshu Sarswat | affidavit back dateD | 25/08/2021 |
| 7085 | 710102060562021 | PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/660(ND)2019 | Prashant Jain | case type wrong | 25/08/2021 |
| 7086 | 710102060442021 | SUDEEP KUMAR AGARWAL VS M/S UNNATI FORTUNE HOLDING LTD | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/45(PB)2018 | Ashish | 222-226 ,231-232 translate page INDEX MISSING IN VOL-II AND SIGN AND TRUE COPY MISSING APPLICATION PAGE AND ANNEXURE PAGE PLEASE OBJECTION REMOVE DOCUMENT UPLOAD | 25/08/2021 |
| 7087 | 710102060492021 | MARKETING TIMES AUTOMOBILES VS RAJ VIJ. | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/1293(ND)2018 | Vikas Kumar | section wrong | 25/08/2021 |
| 7088 | 710102060702021 | SAROJ GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Pallav Palit | wrong case type | 26/08/2021 |
| 7089 | 710102060582021 | MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/660(PB)2017 | RAKESH KUMAR | stamp paper missing in application | 25/08/2021 |
| 7090 | 710102060472021 | MR. ARUN CHADHA- LIQUIDATOR FOR GULATI RETAILS INDIA LIMITED VS REGISTRAR OF COMPANIES | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/1154(ND)2019 | Ahsan Ahmad | PDF showing proof of service is actually copy of application | 25/08/2021 |
| 7091 | 710102023322020 | HIND POCKET BOOKS PRIVATE LIMITED VS | Company Petition (Companies Act) | Sec. 230-232 - Second Motion | | Ankit Parhar | Wrong case type selected, link second motion with first motion, file condonation delay application page not clear-16-21,33-41,49-59,67-74/Board Resolution miss/Master data of corporate debtor/etc withdrawal on dated 05.07.2021 inderpakash | 20/02/2020 |
| 7092 | 710102033062020 | CTA APPLARELS PVT LTD VS OVERVIEW TECHNOLOGIES PVT LTD | Company Petition IB (IBC) | IBC under Sec 7 | | HEMANT MANJANI | | 16/03/2020 |
| 7093 | 710102017182021 | MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | viveka nand jha | Memo of party/ Brief synopsis/List date of events/Page not clear18,29,30,41,,75,76 to 80,84/9 (3b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/etc estamp paper missed with affidavit/ etc | 28/02/2021 |
| 7094 | 710102017152021 | M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | viveka nand jha | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 28/02/2021 |
| 7095 | 710102029412021 | K.S. VENKATRAMAN AND CO. PVT. LTD. VS SAK BUILDTECH PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Pawan Bhushan | E stamp paper notries/Affidavit back date/Board resolution miss/etc | 13/04/2021 |
| 7096 | 710102032212021 | BAJAJ KAGAJ LIMITED VS SAM INDUSTRIAL ENTERPRISES LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Tarun | Brief of synopsis missed/page not clear-20-23,27,30,33,36,42,45,48,51,54,57,63,66, 69,72,75,78,81,84,87,90,93,96,103,109, 110,112,116,134-136 /etc | 22/04/2021 |
| 7097 | 710102043422021 | EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act) | Sec 252 (3) | | Akshay Joshi | STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,619. | 26/06/2021 |
| 7098 | 710102045762021 | UNION BANK OF INDIA VS SANJAY LAMBA | Company Petition IB (IBC) | Section 95(1) | | Brijesh Kumar Tamber | page:100-101 not clear | 7/7/2021 |
| 7099 | 710102045772021 | UNION BANK OF INDIA VS RAJESH KUMAR MEHTA | Company Petition IB (IBC) | Section 95(1) | | Brijesh Kumar Tamber | IBBI Certificate not clear | 7/7/2021 |

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|------|--------------------|--|--|---|--|-------------------------|---|------------|
| 7100 | 710102053192021 | UNION BANK OF INDIA VS AMIT KATYAL | Company Petition IB (IBC) | Section 94(1) | | EKTA CHOUDHARY | wrong Form mention in index, (form-1), affidavit pages wrong arrange 40-43 | 29/07/2021 |
| 7101 | 710102058372021 | UPAJ BUILDCON PRIVATE LIMITED VS DEBASHISH NANDA | Company Petition (Companies Act) | Application under any other provisions | | PRINCE | Pages not clear 30, 31,44,50 to 53, 61,MoA missed, wrong section select | 18/08/2021 |
| 7102 | 710102059152021 | ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | MANOJ KUMAR | pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data | 20/08/2021 |
| 7103 | 710102059382021 | ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | GAGAN CHHABRA | petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed. | 21/08/2021 |
| 7104 | 710102059542021 | DIAMOND POLYPLAST VS SHIVPRIYA CABLES PVT LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | SAMAKSH GOYAL | 49, 55, 64, 66, 67, 70, 73, 118, page not clear | 22/08/2021 |
| 7105 | 710102058732021 | HARYANA SHAHRI VIKAS PRADHIKARAN VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED. | Intervention Petition (IBC) | Application under any other provisions- IBC | | Alok Sangwan | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncit.gov.in | 19/08/2021 |
| 7106 | 710102059592021 | MTS(MAHALAXMI TRANSPORT) PRIVATE LIMITED VS ESSEL LUCKNOW RAEBARELI TOLL ROAD LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | VIKASH KUMAR | pdf merge 200 per page with index, memo of parties missed, counsel sign missed, true copy sign missed etc, | 22/08/2021 |
| 7107 | 710102060162021 | SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS | Transfer Petition (IBC) | Rule16(d),NCLT Rules,2016 IBC | | Bhavya Sethi | document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear | 24/08/2021 |
| 7108 | 710102059732021 | CJ INFRASTRUCTURE PRIVATE LIMITED VS SRIGOPAL CHOUDHARY & ORS | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 | | MUKESH SUKHJA | Page no 91 missed,company master data missed | 23/08/2021 |
| 7109 | 710102060022021 | BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD | Intervention Petition (IBC) | Application under any other provisions- IBC | | Sudeepta Kumar | Wrong section/Memo of party/Brief of synopsis/List dates & amp; amp; Events/Vakalatnama/etc | 24/08/2021 |
| 7110 | 710102060102021 | MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED | Intervention Petition (IBC) | Sec 60(5) | | Akul Mehandru | Main case not link/Brief of synopsis/List dates & amp; amp; Events/Advocate welfare & amp; amp; court fees miss/etc | 24/08/2021 |
| 7111 | 710102059712021 | HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL | Intervention Petition (IBC) | Rule 11 of NCLT, 2016 | | Vaibhav Manu Srivastava | Main case not link/ Brief of synopsis/List dates & amp; amp; Events/Page 2 not mention/page miss-35/page not clear-87-89,102,111-125,128-134,201,209,227-251,265,408,414,415,420,422,425-428,430/volume wise index/Advocate welfare/Intervention not mention in soft copy/E stamp paper with notary/etc | 23/08/2021 |
| 7112 | 0710102023112021/1 | BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs. | | Sec. 271-273 | COMPANY PETITION (COMPANIES ACT)/85(ND)2021 | | Case Number missing in the Index pag | 20/08/2021 |
| 7113 | 0710102030502021/3 | INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021 | | No Index, No Pagination | 20/08/2021 |
| 7114 | 0710102007642021/3 | SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/76(ND)2021 | | Stamp paper missing, notary missing,, | 21/08/2021 |
| 7115 | 0710102009972021/2 | SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AGGARWAL | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021 | | No Index, no pagination | 21/08/2021 |
| 7116 | 0710102050482021/1 | GOPA RANI KHANDELWAL Vs. TULSIANI CONSTRUCTIONS AND DEVELOPERS PVT. LTD. | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3220(PB)2021 | | notary missing | 22/08/2021 |
| 7117 | 0710102155852019/5 | PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3192(ND)2019 | | Wrong e-filing, need to file in IA | 22/08/2021 |
| 7118 | 0710200427362018/6 | AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs. ROC | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/3(ND)2018 | | Stamp paper and notary missing | 22/08/2021 |
| 7119 | 0710102004372021/3 | VA REALCON PRIVATE LIMITED Vs. TRANS GLOBE TEXTILES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/46(ND)2021 | | Proof of service msising | 23/08/2021 |
| 7120 | 0710102015012021/1 | M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021 | | INDEX MISSING | 23/08/2021 |
| 7121 | 0710102028192020/3 | MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/751(ND)2020 | | NEED TO IA FILE | 23/08/2021 |

| | | | | | | | | |
|------|---------------------|--|------------------------------------|---|--|--------------|---|------------|
| 7122 | 0710102030582020/3 | SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/779(ND)2020 | | Wrongly filed here | 23/08/2021 |
| 7123 | 0710102118132019/11 | SUN CONTROL SYSTEMS Vs. AACRCITY INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2185(ND)2019 | | Index missing | 23/08/2021 |
| 7124 | 0710102123712019/3 | ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2516(ND)2019 | | Wrong e-filing , application need to file | 23/08/2021 |
| 7125 | 0710102143602019/8 | A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2953(ND)2019 | | Wrong e-filing, application should be fi | 23/08/2021 |
| 7126 | 0710102155912019/7 | PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3185(ND)2019 | | Wrong e-filing, need to file in IA | 23/08/2021 |
| 7127 | 0710102155982019/6 | PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3232(ND)2019 | | Wrong e-filing, need to file in IA | 23/08/2021 |
| 7128 | 0710102156022019/5 | PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3197(ND)2019 | | Wrong e-filing, application need to file | 23/08/2021 |
| 7129 | 0710102156042019/9 | PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/3219(ND)2019 | | Wrong e-filing, application need to file | 23/08/2021 |
| 7130 | 0710102412152017/7 | PACIFIC MAINTENANCE PRIVATE LIMITED Vs. JDS APPARELS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/49(PB)2017 | | Court fees and welfare missing on vak | 23/08/2021 |
| 7131 | 0710102112472019/13 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | True Copy and Sign missing on many p | 24/08/2021 |
| 7132 | 0710102112472019/14 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | True Copy and Sign missing | 24/08/2021 |
| 7133 | 0710102112472019/15 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2013(ND)2019 | | True Copy and Sign missing, Court fee | 24/08/2021 |
| 7134 | 0710102113592019/15 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2130(ND)2019 | | True copy and Sign missing, Court Fee | 24/08/2021 |
| 7135 | 0710102116272019/6 | HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2228(PB)2019 | | only service upload | 25/08/2021 |
| 7136 | 0710102038532021/3 | DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021 | | Notary missing in E-stamp | 26/08/2021 |
| 7137 | 0710102047462021/3 | MANISH KUMAR Vs. DRISHTI INDIA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/354(PB)2021 | | Welfare Fee stamp and COurt Fee stamp | 26/08/2021 |
| 7138 | 0710102054232021/1 | JITENDR KALRA Vs. RAJESH PROJECT | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3360(PB)2021 | | Wrongly filed here | 26/08/2021 |
| 7139 | 0710102074492020/2 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | | Rule 11 of NCLT | COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020 | | Page no. 1 - 39 sign missing, Supportin | 26/08/2021 |
| 7140 | 0710102097052019/3 | RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS | | Sec. 59 | COMPANY APPEAL(COMPANIES ACT)/656(PB)2019 | | Court fees and welfare missing on vak | 26/08/2021 |
| 7141 | 0710102008152019/16 | MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/307(ND)2019 | | true copy sign and stamp missed | 26/08/2021 |
| 7142 | 0710102014522021/2 | DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021 | | volume not more than 200 pages,true | 26/08/2021 |
| 7143 | 0710102016582021/4 | BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN | | Sec 42 | COMPANY APPEAL (IBC)/10(ND)2021 | | true copy sign and stamp missed,page | 26/08/2021 |
| 7144 | 0710102024932018/9 | M/S RYAL PACKERS Vs. BELON INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1612(ND)2018 | | page numbering missed in index | 26/08/2021 |
| 7145 | 0710102407312018/16 | TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/737(PB)2018 | | True copy sign missing on pages | 26/08/2021 |
| 7146 | 710102017142021 | EXHICON WORLD EXHIBIT PRIVATE LIMITED VS ROC DELHI & HARYANA | Review Application (Companies Act) | Rule 11 of NCLT | | Rahul | No sign in every pages of petition,POA e stamp & amp; amp; amp; amp; amp; affidavit date mismatched,Council detail missed in index, link application with main case no. True copy sign missed in annexuress | 1/9/2021 |
| 7147 | 710102037262021 | PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA | Interlocutory Application (I.B.C) | Rule16(d),NCLT Rules,2016 IBC | COMPANY PETITION IB (IBC)/260(ND)2021 | KUNAL TANDON | case type wrong please check proper your file application or transfer application | 31/08/2021 |
| 7148 | 710102047572021 | IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/276(ND)2019 | Ashutosh | Uttar Pradesh stamp duty minimum rs100 | 1/9/2021 |
| 7149 | 710102051082021 | RAMNIKBHAI MANJIBHAI THAKKER VS M/S. JMD OILS PRIVATE LIMITED THROUGH ITS LIQUIDATOR | Company Appeal (IBC) | Sec 42 | COMPANY PETITION IB (IBC)/373(PB)2018 | Sarah Haque | Memo of party | 1/9/2021 |

| | | | | | | | | |
|------|-----------------|--|--|---|--|----------------------|--|------------|
| 7150 | 71010205272021 | PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR) | Company Appeal (IBC) | Sec 42 | COMPANY PETITION IB (IBC)/659(ND)2019 | GEETESH | Payment Not Done | 1/9/2021 |
| 7151 | 710102053102021 | MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED | Company Application(Companies Act) | Section 340 | COMPANY PETITION (COMPANIES ACT)/117(ND)2016 | ABHISHEK | Payment Not Done | 1/9/2021 |
| 7152 | 710102053042021 | SANJAY JAIN VS NILESH SHARMA | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1771(ND)2018 | Aneesh | Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in | 1/9/2021 |
| 7153 | 710102055332021 | ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF ICON CABLES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/242(ND)2019 | Aishwarya | section wrong | 1/9/2021 |
| 7154 | 710102057642021 | VARUN KUMAR VS COMMITTEE OF CREDITORS OF ICON CABLES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2130(ND)2019 | VINEET BHAGAT | true copy missing in annexure | 1/9/2021 |
| 7155 | 710102057952021 | AYYAGIRI VISWANADHA SARMA VS COMMITTEE OF CREDITORS OF ICON CABLES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/876(ND)2020 | Naman Kamdar | back date affidavit | 1/9/2021 |
| 7156 | 710102059622021 | MOHINI CHITKARA VS COMMITTEE OF CREDITORS OF ICON CABLES LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/375(PB)2018 | Amogh nath Pal | e-stamp paper pagination not done proof of service e-stamp paper pagination not done proof of service c | 31/08/2021 |
| 7157 | 710102059922021 | USHA SEHGAL AND ANR. VS FERROUS INFRASTRUCTURE PRIVATE LIMITED | Miscellaneous Application (IBC) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2763(ND)2019 | Arjun Sehgal | case type wrong | 31/08/2021 |
| 7158 | 710102060362021 | SANJAY GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1397(PB)2019 | Pallav Palit | wrong case type | 31/08/2021 |
| 7159 | 710102059902021 | AKHIL AHUJA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec. 12A | COMPANY PETITION IB (IBC)/1324(ND)2019 | Vishal | wrong section | 1/9/2021 |
| 7160 | 710102060392021 | JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1083(PB)2018 | DHARMENDRA KR. BHATI | 24-25 not clear page 26 cut page and stamp paper missing in application | 1/9/2021 |
| 7161 | 710102060672021 | SHAHNAZ PARWEEN/HAMID RAZA VS JBK DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)2019 | KUMUD SHEKHAR | 38-40,96,98 not clear page and page number not mention in index | 1/9/2021 |
| 7162 | 710102060842021 | ICICI BANK LIMITED VS JYOTI BUILDTECH PVT LTD | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1362(PB)2018 | aaryan sharma | section wrong please choose sec - 60(5) | 1/9/2021 |
| 7163 | 710102060712021 | VIKRAM SINGH RAWAT/POOJA RAWAT VS JBK DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/2552(ND)2019 | KUMUD SHEKHAR | 35-39,74 not clear page and double page numbering after page 26 | 1/9/2021 |
| 7164 | 710102060852021 | NARAIN SINGH AND ORS. VS GANGA RAM AGARWAL | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/755(PB)2018 | Mahima Khandelwal | page 400 missing page 402,530-534,536,538,540-541,543,550,561,602,604,612-613,619,621,627,631,676,692,706,766,844,886-889,895,901,905 cut page | 1/9/2021 |
| 7165 | 710102061012021 | AKASH GUPTA VS KST INFRASTRUCTURE LIMITED | Miscellaneous Application (IBC) | Sec 60(5) | COMPANY PETITION IB (IBC)/1757(PB)2018 | Mohit Goel | case type wrong | 1/9/2021 |
| 7166 | 710102060892021 | PAWAN BUILDERS VS KST INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/1771(ND)2018 | Sudeep Dey | sign and true copy missing | 1/9/2021 |
| 7167 | 710102060012021 | DEEPAK CHAGANLAL CHOUDHARI VS ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI | Interlocutory Application (I.B.C) | Sec 60(5) | COMPANY PETITION IB (IBC)/131(PB)2017 | ABHAY KAUSHIK | 248-254,259 translate page please mention true type copy foe needed pages | 31/08/2021 |
| 7168 | 710102060982021 | VOLTAGE ENFORCEMENT & SECURITY PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C) | Sec 60(5) | | Yugank Goel | main case not link | 1/9/2021 |
| 7169 | 710102060772021 | COSMIC INFRASOLUTION PVT. LTD VS PRUDENTIAL HOTELS PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/969(ND)2020 | HARSHAL KUMAR | section wrong | 1/9/2021 |
| 7170 | 710102062352021 | KAMLESH DEVI AGGARWAL VS STATE BANK OF INDIA | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/416(PB)2021 | Ajay | please seprate both file | 1/9/2021 |
| 7171 | 710102034042020 | CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gulshan Kr. | Payment Not Done | 17/03/2020 |
| 7172 | 710102015112021 | BAJAJ KAGAJ LIMITED VS KAKASONS PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | ANSHUL KUMAR SINGHAL | Payment Not Done | 20/02/2021 |
| 7173 | 710102021742021 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS PRABHAT KUMAR SRIVASTAVA | Company Petition (Companies Act) | Section 465 of the Companies Act 2013 | | sfioncit | Payment Not Done | 17/03/2021 |
| 7174 | 710102039022021 | IFCI VS ACCIL HOSPITALITY PRIVATE LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | S.S. Ahluwalia | 200page per volume with index-Page not clear-251,256,258-261/not clear | 7/6/2021 |
| 7175 | 710102040792021 | ASSOCIATED CONTAINER TERMINALS LIMITED VS ACCIL HOSPITALITY PRIVATE LIMITED | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (l) of section 230 | | Ananya | Second volume index missed, kindly mentioned last five pages in index | 13/06/2021 |
| 7176 | 710102041172021 | GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | SHUBHAM ARYA | Payment Not Done | 15/06/2021 |

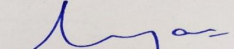
| | | | | | | | | |
|------|-----------------|--|---|------------------------------|--|-------------------------|---|------------|
| 7177 | 710102044412021 | MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Neeraj Arora | Kindly file condonation delay application in second motion, file only final petition delete one | 1/7/2021 |
| 7178 | 710102046342021 | RISHAB WASSAN VS CASABLANCA INDUSTRIES PRIVATE LIMITED | Contempt Petition(Companies Act) | Sec 425 | | KARAN MALHOTRA | Brief synopsis missed, Vakaltnama missed | 9/7/2021 |
| 7179 | 710102048252021 | NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA | Contempt Petition(Companies Act) | Sec 425 | | Taranjeet Singh Sawhney | Kindly mentioned memo of parties in index,Brief synopsis missed | 14/07/2021 |
| 7180 | 710102048202021 | SANJEEV JAIN VS NAVEEN GUPTA | Contempt Petition(Companies Act) | Sec 425 | | RANJANA ROY GAWAI | Brief synopsis missed,Page no 35,36 not clear, page no 39 missed,kindly upload only final petition | 14/07/2021 |
| 7181 | 710102050002021 | ADITY THAKRAN VS CHD DEVELOPERS | Execution Petition | Sec 424 (3) | | Aneesh | Kindly link with main case no., | 19/07/2021 |
| 7182 | 710102051102021 | KPL INTERNATIONAL LIMITED VS CHD DEVELOPERS | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion | | Megha | Supporting affidavit &&&; e stamp missed in condonation delay application, fees missed of condonation delay application, pages, Volume wise index missed | 23/07/2021 |
| 7183 | 710102051522021 | GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED | Company Petition (Companies Act) | Sec. 140 (4) | | GYAN PRAKASH AGRAWAL | Pages not clear 29,77, power of attorney not notarize, kindly Make one pdf with master index after that upload petition, true copy sign missed in annexures | 24/07/2021 |
| 7184 | 710102053792021 | ANKITA MITHAL VS CHD DEVELOPERS | Execution Petition | Sec 424 (3) | | Aneesh | Link with main case no., file only final petition and remover extra petition | 31/07/2021 |
| 7185 | 710102056882021 | KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR | Company Petition IB (IBC) | Section 95(1) | | MANU | document uncompleted (petition missed) | 12/8/2021 |
| 7186 | 710102059452021 | YES BANK LIMITED VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. | Company Petition IB (IBC) | IBC under Sec 7 | | Sanjay Bhatt | brief of synopsis missed, 165-169, 193-210, 1686, 1689, not clear, page :1223-1230, 1233, 1234, 1716-1717 page missed, etc | 21/08/2021 |
| 7187 | 710102058812021 | YES BANK VS ASIAN HOTELS (WEST) LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | HASHMAT NABI | page not clear-63,233-234/Wrong arrange-325,468,467/Volume wise index/Affidavit back date/Master data of corporate debtor/form 2-IRP Certificate miss/etc | 19/08/2021 |
| 7188 | 710102058712021 | CHEMI TECH ENGINEERS PVT. LTD. VS NBCC (INDIA) LTD | Company Petition IB (IBC) | IBC Under Sec 9 | | Neeraj | Brief Synopsis | 19/08/2021 |
| 7189 | 710102059862021 | STATE BANK OF INDIA VS ASHOK MAHINDRU | Company Petition IB (IBC) | Section 95(1) | | Arjun Narang | double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed, | 24/08/2021 |
| 7190 | 710102059942021 | STATE BANK OF INDIA VS ASHUTOSH MAHINDRU | Company Petition IB (IBC) | Section 95(1) | | Arjun Narang | double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed, | 24/08/2021 |
| 7191 | 710102060092021 | YES BANK LIMITED VS MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD. | Company Petition IB (IBC) | IBC under Sec 7 | | Sanjay Bhatt | brief of synopsis missed, page blank after 70, double page numbering on annexure and volume wise index missed, 25rs welfare missed, and volume 8 document missed, etc | 24/08/2021 |
| 7192 | 710102060212021 | STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU | Company Petition IB (IBC) | Section 95(1) | | Arjun Narang | double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed, | 25/08/2021 |
| 7193 | 710102059842021 | SUNRISE MINING COMPANY PVT. LTD. VS TWENTY FIRST CENTURY WIRE RODS LTD | Company Petition (Companies Act) | Sec. 213 | | Prasouk | Pages not clear 52, no serial no.,after 1013, | 23/08/2021 |
| 7194 | 710102060552021 | STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU | Company Petition IB (IBC) | Section 95(1) | | Arjun Narang | double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed, | 25/08/2021 |
| 7195 | 710102061192021 | UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED | Company Petition (Companies Act) | Sec 224 (5) | | DR. RAJ SINGH | Kindly annex master index with petition,no sign in every pages of petition,e stamp missed with supportin affidavit,volume wise index missed,pages not clear 640,643 to 645,647,651,653,666,667,668,728,743,752,PoA /BR missed with MoA,Master data missed of respondent, MoA &&& AoA missed of respondent | 27/08/2021 |
| 7196 | 710102061592021 | MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS B L KASHYAP AND SONS LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Ritesh Khare | page not clear-29,32,35,36/etc | 28/08/2021 |
| 7197 | 710102061662021 | M/S CONNECTING PEOPLE OF INDIA VS G. P POWER SYSTEMS PRIVATE LIMITED S. | Company Petition IB (IBC) | IBC Under Sec 9 | | Jogy | Advocate welfare -25Rs./page not clear-23,24,29,32,38,61-64,289,298,299,302,303,307-309,312-323,326,355/page miss-78,103,104/incomplete documents/etc | 29/08/2021 |

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|------|---------------------|--|----------------------------------|---|--|----------------|--|------------|
| 7198 | 710102061602021 | MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Ritesh Khare | page not clear-30,31/Cut line page-32,35,37/Board Resolution/etc | 28/08/2021 |
| 7199 | 710102061272021 | NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED | Company Petition IB (IBC) | IBC under Sec 7 | | Ashu Kansal | Advocate welfare court fees miss | 27/08/2021 |
| 7200 | 710102061052021 | FINKOTECH INC VS POOJA TANNOFIX TANNER PRIVATE LIMITED | Company Petition IB (IBC) | IBC Under Sec 9 | | Gulshan Kr. | 25rs advocate welfare and 3rs court fee missed on every vakalatnama | 27/08/2021 |
| 7201 | 710102061352021 | RUCHI SOYA INDUSTRIES LTD. VS B.N.AGRITECH | Company Petition IB (IBC) | IBC Under Sec 9 | | Rhea Dube | Memo of party/Brief of synopsis/List dates & Events/Page miss-19/page not clear-26/Affidavit back date/etc | 27/08/2021 |
| 7202 | 710102061472021 | ANIL AGRAWAL VS OMEGA ICEHILL PVT. LTD. | Company Petition IB (IBC) | IBC Under Sec 9 | | Arju Chaudhary | Payment Not Done | 28/08/2021 |
| 7203 | 710102062242021 | NAVEEN GAUTAM VS KISHAN DUTT GAUTAM | Company Petition (Companies Act) | Sec. 244(1),Sec. 241(1),Sec. 242(4) | | NITIN MITTAL | Section 242 & 244 fees missed,no sign in every pages petition,no true copy sign in annexures,page 162,346 cut,pages in hindi 189,190, pages not clear & cut 218,220,248,251,279, 280,312,313, serve the petition to all respondent | 31/08/2021 |
| 7204 | 0710102029212020/4 | TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/711(ND)2020 | | INDEX MISSING & not court fee and welfare on vakalatnama | 31/08/2021 |
| 7205 | 0710102029222021/3 | SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/266(PB)2021 | | need to sign all pages | 31/08/2021 |
| 7206 | 0710102031952021/1 | TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/430(ND)2021 | | NEED TO SAPERATE FILLING | 23/08/2021 |
| 7207 | 0710102031952021/2 | TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs. | | IBC Section 59 | COMPANY PETITION IB (IBC)/430(ND)2021 | | Document Filed twice | 23/08/2021 |
| 7208 | 0710102035852021/3 | VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/284(PB)2021 | | 200 PAGES LIMIT IN ONE PDF | 31/08/2021 |
| 7209 | 0710102002622019/21 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/248(ND)2019 | | Wrong e-filing, application need to file in IA | 1/9/2021 |
| 7210 | 0710102009182019/8 | MOHAN PILLAI Vs. EICHER MOTORS LTD. | | Sec. 59 | COMPANY PETITION (COMPANIES ACT)/257(ND)2019 | | Court fees and welfare missing on vakalatnama | 1/9/2021 |
| 7211 | 0710102010542021/3 | KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021 | | Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no. 241 - 243 pages not clear. | 21/06/2021 |
| 7212 | 0710102011872019/8 | SHRI BAKERY BEHARI EXPORTS LIMITED Vs. | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/519(ND)2019 | | Stamp paper missing, | 1/9/2021 |
| 7213 | 0710102014562020/2 | JATIN MADAN Vs. GAURAV MEHRA | | 19(2) | COMPANY APPLICATION(IBC)/985(PB)2020 | | Stamp paper missing, court fees and welfare missing on vakalatnama | 1/9/2021 |
| 7214 | 0710102018342021/2 | M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRA TECH PVT. LTD. | | Sec 12(2) | INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021 | | Affidavit not notarized | 14/07/2021 |
| 7215 | 0710102029742021/5 | PUNEET DHAR & ANR. Vs. SUPERTECH LIMITED & ORS. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)2021 | | True copy sign missing on every page | 1/9/2021 |
| 7216 | 0710102044102021/1 | PRATHAM BUILDCON PRIVATE LIMITED Vs. PREM KUMAR GOEL | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/102(ND)2021 | | Stamp paper missing | 1/9/2021 |
| 7217 | 0710102050652021/1 | ASHOK KUMAR Vs. SHYATTO RAHA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021 | | No, Index, No Pagination | 1/9/2021 |
| 7218 | 0710102050652021/2 | ASHOK KUMAR Vs. SHYATTO RAHA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021 | | No Index , no Pagination | 1/9/2021 |
| 7219 | 0710102051122021/1 | ASHOK KUMAR Vs. SHYATTO RAHA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021 | | No Index , no Pagination | 1/9/2021 |
| 7220 | 0710102051122021/2 | ASHOK KUMAR Vs. SHYATTO RAHA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021 | | No Index , no Pagination | 1/9/2021 |
| 7221 | 0710102052032021/1 | ASHOK KUMAR Vs. RAJEEV VARMA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021 | | NO Index, No Pagination | 1/9/2021 |
| 7222 | 0710102052032021/2 | ASHOK KUMAR Vs. RAJEEV VARMA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021 | | No Index, No Pagination | 1/9/2021 |
| 7223 | 0710102008102020/4 | M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/358(ND)2020 | | Wrong e-filing, application need to file in IA | 31/08/2021 |
| 7224 | 0710102010712021/6 | SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL | | Application under any other provisions- IBC | REVIEW APPLICATION (IBC)/1(PB)2021 | | Page no. 2 - 3 sign miss, page no. 7 - 16 true copy sign missing on every page | 31/08/2021 |
| 7225 | 0710102125722019/8 | M/S ARUN ENTERPRISES Vs. MANSFIELD CABLES COMPANY LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2504(ND)2019 | | pagination not done | 31/08/2021 |
| 7226 | 0710102009242021/2 | MAYA GUPTA Vs. GIRISH BHATIA | | Sec. 45 (1),Sec 50(1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/619(ND)2021 | | true copy and sign missed | 1/9/2021 |
| 7227 | 0710102065952020/19 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD. | | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/77(ND)2020 | | No Index, No Pagination | 1/9/2021 |

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|------|---------------------|---|--|---|--|--|--|------------|
| 7228 | 0710102073822020/2 | BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD | | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)402(ND)2020 | | Wrong e-filing, application need to file in IA | 25/08/2021 |
| 7229 | 0710102078112020/1 | YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD | | Sec 60(5),Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/3272(PB)2020 | | File documents separately, no index, no pagination, court fees and welfare missing on vakalatnama | 15/09/2020 |
| 7230 | 0710102086642020/1 | PARVINDER SINGH Vs. RABINDRA MINTRI | | Sec 60(5) | INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020 | | No Index, Pagination not clear, stamp paper missing, affidavit not notarisez | 12/3/2021 |
| 7231 | 0710102097742020/3 | VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs. | | Sec. 131(1) | COMPANY PETITION (COMPANIES ACT)189(ND)2020 | | Wrong e-filing, application need to file in IA | 1/9/2021 |
| 7232 | 0710102109442020/6 | PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)509(ND)2020 | | Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557, 897 - 912 pages not clear and dim, | 16/08/2021 |
| 7233 | 0710102118132020/2 | UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)4(ND)2021 | | No Pagination | 1/9/2021 |
| 7234 | 0710102128632019/6 | BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2702(ND)2019 | | Stamp paper and agreement notary date missing | 1/9/2021 |
| 7235 | 0710102130312019/7 | ERVIL LATA Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2703(ND)2019 | | Notary date missing on stamp paper and agreement | 1/9/2021 |
| 7236 | 0710102133212019/18 | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2552(ND)2019 | | No Index, No Pagination | 1/9/2021 |
| 7237 | 0710102137402019/7 | PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2700(ND)2019 | | Documents not available, please refile | 1/9/2021 |
| 7238 | 0710102152092019/10 | SP TOWNPLANNER PRIVATE LIMITED Vs. YRP BUILDTECH PRIVATE LIMITEDVRP BUILDTECH PRIVATE LIMITED | | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)877(ND)2019 | | Page no. 55 - 64, 77, 83, 172, 173 pages not clear, | 24/08/2021 |
| 7239 | 0710102165532019/4 | ANUMULA SRINIVAS REDDY Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3451(ND)2019 | | Notary date missing | 1/9/2021 |
| 7240 | 0710102165572019/5 | LOKOTI SHANKAR Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3421(ND)2019 | | Notary date missing | 1/9/2021 |
| 7241 | 0710102165612019/3 | GULARI LAL SHARMA Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3452(ND)2019 | | Notary date missing | 1/9/2021 |
| 7242 | 0710102165622019/4 | SATISH CHANDRA GANTI Vs. DESEIN PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3453(ND)2019 | | Notary date missing | 1/9/2021 |
| 7243 | 0710102169962019/31 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | No Index, No Pagination | 1/9/2021 |
| 7244 | 0710102407892018/5 | IDBI BANK LIMITED Vs. ACIL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/170(PB)2018 | | Stamp paper missing | 1/9/2021 |
| 7245 | 0710102422882018/18 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/923(PB)2018 | | Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge documents in single PDF | 1/9/2021 |
| 7246 | 0710200408352018/1 | M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/365(ND)2018 | | No index, No Pagination, Court fees and welfare missing | 1/9/2021 |
| 7247 | 0710200412192017/20 | POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD. | | IBC Under Sec 9 | COMPANY PETITION (COMPANIES ACT)452(ND)2017 | | No Index, No Pagination | 1/9/2021 |
| 7248 | 0710200422432018/50 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | Wrong e-filing, application need to file in IA | 1/9/2021 |
| 7249 | 0710200422432018/52 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | Wrong e-filing, status report should be file in IA | 1/9/2021 |
| 7250 | 0710200422432018/57 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | Wrong e-filing, status report should be file in IA | 1/9/2021 |
| 7251 | 0710200422432018/58 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/761(ND)2018 | | Wrong e-filing, Application should be file in IA | 1/9/2021 |
| 7252 | 0710102014032020/3 | MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/434(ND)2020 | | Page no. 1 - 14 sign missing | 1/9/2021 |
| 7253 | 0710102023172021/4 | VINEET AGGARWAL Vs. STATE BANK OF INDIA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021 | | Notary msising in E-stamp | 1/9/2021 |
| 7254 | 0710102026102021/2 | BEZEL STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA | | IBC Under Sec 10 | COMPANY PETITION IB (IBC)/251(ND)2021 | | Stamp paper missing | 1/9/2021 |
| 7255 | 0710102028572020/1 | PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/705(ND)2020 | | Wrong e-filing, Application need to file in IA | 1/9/2021 |
| 7256 | 0710102028792021/2 | NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | | Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)87(ND)2021 | | Index msising | 1/9/2021 |
| 7257 | 0710102096802019/9 | COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1529(ND)2019 | | No Index, No Pagination | 1/9/2021 |

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|------|---------------------|---|--|-----------------------|--|--|--|------------|
| 7258 | 0710102097002020/1 | PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS | | 19(2) | INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020 | | No Index, No Pagination | 1/9/2021 |
| 7259 | 0710102407892018/6 | IDBI BANK LIMITED Vs. ACIL LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/170(PB)2018 | | Stamp Paper missing | 1/9/2021 |
| 7260 | 0710102018142020/5 | QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/530(ND)2020 | | Index should be placed on top of the document and stamp paper should be put before affidavit | 23/08/2021 |
| 7261 | 0710102077772020/6 | KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/892(ND)2020 | | no welfare fee in vakalatnama | 1/9/2021 |
| 7262 | 0710102090702020/1 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4058(ND)2020 | | no signs in any other documents | 1/9/2021 |
| 7263 | 0710102115422020/2 | BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL) | | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020 | | Signs should be require on all pages. | 1/9/2021 |
| 7264 | 0710102118132019/12 | SUN CONTROL SYSTEMS Vs. AACRCITY INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2185(ND)2019 | | Court fee and welfare fee require on vakalatnama | 1/9/2021 |
| 7265 | 0710102149292019/8 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2976(ND)2019 | | signs require on all pages | 1/9/2021 |
| 7266 | 0710200430842018/4 | M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/651(ND)2018 | | Somer Prints are not cleared and signs require on all pages. | 1/9/2021 |
| 7267 | 0710200430842018/5 | M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/651(ND)2018 | | Every page should be sign | 1/9/2021 |
| 7268 | 0710102020242020/5 | NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/536(PB)2020 | | Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume | 1/9/2021 |
| 7269 | 0710200410952018/44 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/893(ND)2018 | | No e-stamp paper | 1/9/2021 |
| 7270 | 0710102032272020/4 | SERVICE LEE TECHNOLOGIES PRIVATE LIMITED Vs. SOLVY TECH SOLUTIONS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/789(ND)2020 | | wrong efile | 23/02/2021 |
| 7271 | 0710102042672021/2 | MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED | | IBC Section 59 | COMPANY PETITION IB (IBC)/298(ND)2021 | | sign missed with true copy | 27/08/2021 |
| 7272 | 0710102143602019/9 | A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/2953(ND)2019 | | Wrong e-filing, application need to file in IA | 26/08/2021 |
| 7273 | 0710102169962019/30 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/236(ND)2020 | | Wrong e-filing, need to file in IA | 26/08/2021 |
| 7274 | 0710120003722018/11 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/939(PB)2018 | | Wrong e-filing, need to file in IA | 26/08/2021 |
| 7275 | 0710120005622018/33 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYL PVT. LTD. | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1005(ND)2018 | | Sign missing, stamp paper missing | 26/08/2021 |
| 7276 | 0710102001732021/1 | DHEERAJ CHAUDHARY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | | ---Sec 252 (1) | COMPANY APPEAL(COMPANIES ACT)/39(ND)2021 | | No e-stamp paper, | 27/08/2021 |
| 7277 | 0710102002022021/5 | TERRATECH CHEMICALS (I) PVT. LTD. Vs. AMBEY LABORATORIES LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/103(ND)2021 | | Need to be paging | 27/08/2021 |
| 7278 | 0710102002702021/4 | VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD | | #NAME? | INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021 | | not e-stamp paper | 27/08/2021 |
| 7279 | 0710102007412020/4 | GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED | | Sec 60(5) | COMPANY APPLICATION(IBC)/642(ND)2020 | | sign required on all pages | 27/08/2021 |
| 7280 | 0710102010042021/2 | YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/91(ND)2021 | | Sign require on all pages | 27/08/2021 |
| 7281 | 0710102014202020/7 | MM AQUA TECHNOLOGIES LIMITED Vs. M/S VEDA CHEM PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/450(ND)2020 | | Sign requirement on all pages | 29/04/2021 |
| 7282 | 0710102028682018/19 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1718(PB)2018 | | paging and sign requirement on all pages | 27/08/2021 |
| 7283 | 0710102047372021/2 | ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/440(ND)2021 | | NO Index , no pagination | 27/08/2021 |
| 7284 | 0710102057702021/1 | RAJ KUMAR GUPTA Vs. VIVEK TYAGI | | Sec. 12A | INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)2021 | | Wrong e-filing, need to file in IA | 27/08/2021 |
| 7285 | 0710102084482020/2 | L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ | | Section 95(1) | COMPANY PETITION IB (IBC)/938(ND)2020 | | Court fees and welfare missing on vakalatnama | 27/08/2021 |

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| 7286 | 0710102089652019/14 | VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1367(ND)2019 | | Wrong e-filing, application need to file in IA | 27/08/2021 |
| 7287 | 0710102095082019/11 | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1587(ND)2019 | | Court fees and welfare missing on vakalatnama | 27/08/2021 |
| 7288 | 0710102135102019/12 | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/2759(ND)2019 | | Page no. 4 - 82 true copy sign missing | 27/08/2021 |
| 7289 | 0710102142722019/11 | AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED | | Sec. 59, Application under any other provisions, Application under any other provisions, Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | | File both documents separately | 27/08/2021 |
| 7290 | 0710102155612019/18 | SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED | | Sec. 241(1) | COMPANY PETITION (COMPANIES ACT)/170(ND)2019 | | NO Index, No pagination, true copy sign missing, file documents separately | 27/08/2021 |
| 7291 | 0710102160952019/4 | INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED | | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/161(ND)2019 | | No Index, No Pagination | 27/08/2021 |
| 7292 | 0710102161172019/6 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED | | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/3458(ND)2019 | | No Index, No pagination | 27/08/2021 |
| 7293 | 0710102400532013/5 | RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/66(PB)2013 | | Stamp paper missing, | 27/08/2021 |
| 7294 | 0710102410382017/52 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/540(PB)2017 | | File documents separately | 27/08/2021 |
| 7295 | 0710200400862013/3 | M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR | | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/5(ND)2013 | | Stamp paper missing on affidavit | 27/08/2021 |
| 7296 | 0710102012932021/1 | DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA | | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021 | | E-stamp missing, Proof of service missing | 27/08/2021 |
| 7297 | 0710102014702021/4 | HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs. | | Sub-Section (1) Of Section 66. | COMPANY PETITION (COMPANIES ACT)/57(ND)2021 | | Both the Volumes are exceeding more than 200 pages | 27/08/2021 |
| 7298 | 0710102107382019/3 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD. | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/1825(PB)2019 | | Merge all pdf into one and index and pagination are missing | 27/08/2021 |
| 7299 | 0710102074542019/13 | INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT. LTD. Vs. SWASTIK AQUA LIMITED | | IBC under Sec 7 | COMPANY PETITION IB (IBC)/848(ND)2019 | | Page no. 18, 20, 22 not clear | 27/08/2021 |


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 Assistant Registrar
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 Ph: 011-24361890

